In The High Court at Calcutta

Appellate Jurisdiction

Daily Supplementary List Of Cases For Hearing On Tuesday, 23rd of December, 2025

CONTENT

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
1	HON'BLE JUSTICE SUJOY PAUL, ACTING CHIEF JUSTICE HON'BLE JUSTICE AJAY KUMAR GUPTA	1 DB - 1	On 23-12-2025 At 10:30 AM	1
2	HON'BLE JUSTICE LANUSUNGKUM JAMIR HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE	12 DB - II	On 23-12-2025 **Not Sitting**	7
3	HON'BLE JUSTICE ARIJIT BANERJEE HON'BLE JUSTICE APURBA SINHA RAY	8 DB - IV	On 23-12-2025 At 10:30 AM	9
4	HON'BLE JUSTICE DEBANGSU BASAK HON'BLE JUSTICE MD. SHABBAR RASHIDI	37 DB - V (COMMERCIAL DIVISION)	On 23-12-2025 At 10:30 AM	24
5	HON'BLE JUSTICE DEBANGSU BASAK HON'BLE JUSTICE MD. SHABBAR RASHIDI	37 DB - V	On 23-12-2025 At 10:30 AM	26
6	HON'BLE JUSTICE MADHURESH PRASAD HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE	4 DB- VI	On 23-12-2025 At 10:30 AM	33
7	HON'BLE JUSTICE RAJASEKHAR MANTHA HON'BLE JUSTICE AJAY KUMAR GUPTA	13 DB - VII	On 23-12-2025 **Not Sitting**	35
8	HON'BLE JUSTICE SABYASACHI BHATTACHARYYA HON'BLE JUSTICE SUPRATIM BHATTACHARYA	16 DB - VIII	On 23-12-2025 At 10:30 AM	47
9	HON'BLE JUSTICE RAJARSHI BHARADWAJ HON'BLE JUSTICE UDAY KUMAR	759 DB - IX	On 23-12-2025 -	61
10	HON'BLE JUSTICE RAJARSHI BHARADWAJ HON'BLE JUSTICE UDAY KUMAR	238 (DB-IX)PONZI BENCH	On 23-12-2025 At 02:00 PM	66
11	HON'BLE JUSTICE SHAMPA SARKAR	6 SB - I	On 23-12-2025 At 02:00 PM	76
12	HON'BLE JUSTICE RAVI KRISHAN KAPUR	41 SB-II	On 23-12-2025 At 12:00 PM	80
13	HON'BLE JUSTICE ARINDAM MUKHERJEE	39 SB	On 23-12-2025 At 01:10 PM	81
14	HON'BLE JUSTICE BISWAJIT BASU	17 SB - IV	On 23-12-2025 At 10:30 AM	82

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
15	HON'BLE JUSTICE JAY SENGUPTA	28 SB - VI	On 23-12-2025 At 10:30 AM	84
16	HON'BLE JUSTICE SUVRA GHOSH	5 SB-VII	On 23-12-2025 At 10:30 AM	96
17	HON'BLE JUSTICE TIRTHANKAR GHOSH	35 SB- VIII	On 23-12-2025 At 10:30 AM	99
18	HON'BLE JUSTICE HIRANMAY BHATTACHARYYA	19 SB - IX	On 23-12-2025 At 10:30 AM	110
19	HON'BLE JUSTICE SAUGATA BHATTACHARYYA	2 SB - X	On 23-12-2025 At 10:30 AM	117
20	HON'BLE JUSTICE KAUSIK CHANDA	15 SB-XI	On 23-12-2025 At 10:30 AM	122
21	HON'BLE JUSTICE ANIRUDDHA ROY	38 SB	On 23-12-2025 -	151
22	HON'BLE JUSTICE SUGATO MAJUMDAR	40 SB-XIII	On 23-12-2025 At 10:30 AM	155
23	HON'BLE JUSTICE BIVAS PATTANAYAK	14 SB - XIV	On 23-12-2025 At 10:30 AM	157
24	HON'BLE JUSTICE KRISHNA RAO	25 SB - XV	On 23-12-2025 At 10:30 AM	184
25	HON'BLE Dr. JUSTICE AJOY KUMAR MUKHERJEE	29 SB-XVI	On 23-12-2025 At 10:30 AM	221
26	HON'BLE JUSTICE DINESH KUMAR SHARMA	42 SB - XVII	On 23-12-2025 **Not Sitting**	262
27	HON'BLE JUSTICE ANANYA BANDYOPADHYAY	33 SB	On 23-12-2025 At 02:00 PM	268
28	HON'BLE JUSTICE SHAMPA DUTT (PAUL)	30 SB - XX	On 23-12-2025 At 10:30 AM	270
29	HON'BLE JUSTICE RAJA BASU CHOWDHURY	3 SB-XXI	On 23-12-2025 At 10:30 AM	272
30	HON'BLE JUSTICE RAJA BASU CHOWDHURY	3 SB-XXI	Warning List	281
31	HON'BLE JUSTICE PARTHA SARATHI SEN	236 SB	On 23-12-2025 **Not Sitting**	284

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
32	HON'BLE JUSTICE APURBA SINHA RAY	550 SB	On 23-12-2025 -	291
33	HON'BLE JUSTICE PRASENJIT BISWAS	655 SB	On 23-12-2025 **Not Sitting**	295
34	HON'BLE JUSTICE UDAY KUMAR	22 SB	On 23-12-2025 -	297
35	HON'BLE JUSTICE AJAY KUMAR GUPTA	32 SB	On 23-12-2025 -	304
36	HON'BLE JUSTICE SUPRATIM BHATTACHARYA	21 SB	On 23-12-2025 -	314
37	HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE	446 SB	On 23-12-2025 -	319
38	HON'BLE JUSTICE MD. SHABBAR RASHIDI	237 SB	On 23-12-2025 -	323
39	HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)	34 SB-XXIII	On 23-12-2025 At 10:30 AM	327
40	HON'BLE JUSTICE SMITA DAS DE	10 SB - XXIV	On 23-12-2025 At 10:30 AM	333
41	HON'BLE JUSTICE REETOBROTO KUMAR MITRA	24 SB - XXV	On 23-12-2025 At 10:30 AM	335
42	HON'BLE JUSTICE OM NARAYAN RAI	551 (SB -XXVI)	On 23-12-2025 At 10:30 AM	340
43	LD. REGISTRAR ADMN. (L and OM)	50	On 23-12-2025 At 12:00 PM	382
44	WARNING LIST	. .	Warning List	383

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 1

First Floor

Main Building

DIVISION BENCH (DB - I)

AT 10:30 AM

HON'BLE JUSTICE SUJOY PAUL, ACTING CHIEF JUSTICE
HON'BLE JUSTICE AJAY KUMAR GUPTA

ON 23.12.2025 AND 24.12.2025

FROM 3RD NOVEMBER, 2025 - PUBLIC INTEREST LITIGATION;
MATTERS RELATING TO CENTRAL TRIBUNAL UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING TAX MATTERS, MATTERS RELATING TO LAND REVENUE TRIBUNAL AND STATE TRIBUNAL];

APPEAL FROM ORDER RELATING TO GROUP-VI CONCERNING SERVICE OF THE JUDICIAL OFFICERS, OFFICERS AND STAFF OF HIGH COURT SERVICE AND DISTRICT JUDICIARY [BOTH RETIRED AND SERVING] AND APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO POLICE UNDER RESIDUARY (GROUP-IX) INCLUDING APPLICATIONS CONNECTED THERETO;

ANY OTHER MATTER, IRRESPECTIVE OF CLASSIFICATION, AS DIRECTED BY HON'BLE ACTING CHIEF JUSTICE.
AND
ON 23RD DECEMBER, 2025 AND 24TH DECEMBER, 2025 - SHALL SIT TOGETHER TO TAKE UP THE MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH COMPRISING THE HON'BLE ACTING CHIEF JUSTICE SUJOY PAUL AND HON'BLE JUSTICE PARTHA SARATHI SEN.
NOTE:
I. ON EVERY MONDAY, PIL (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, WP.CT, GROUP-VI, GROUP-IX MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.

II. ON EVERY TUESDAY, WP.CT (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, GROUP-VI, GROUP-IX, PIL MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.

III. ON EVERY WEDNESDAY, GROUP – VI (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, GROUP-IX, PIL, WP.CT MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.

IV. ON EVERY THRUSDAY, GROUP-IX (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, PIL, WP.CT, GROUP-VI MATTERS WILL BE TAKEN UP SEIRALLY, IF TIME PERMITS.

V. ON EVERY FRIDAY, ASSIGNED MATTERS AND APPLICATION, IF ANY WILL BE TAKEN UP FIRST. THEREAFTER, PIL, WP.CT, GROUP-VI, GROUP-IX MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.

VI. ON EVERY FRIDAY, ORIGINAL SIDE MATTERS WILL BE TAKEN UP FIRST. AFTER COMPLETION OF THE ORIGINAL SIDE MATTERS APPELLATE SIDE MATTERS WILL BE TAKEN UP SERIALLY.

VII. LD. ADVOCATES FOR THE PARTIES ARE REQUESTED TO FILE THEIR LAW NOTES IN ALL HEARING MATTERS.

VIII. MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT ONLY ON MONDAY UPON NOTICE TO THE OTHER SIDE(S).
IX. FINAL HEARING MATTERS ORDINARILY SHALL NOT BE ADJOURNED.
X. LD. ADVOCATES ARE REQUESTED TO PROVIDE SYNOPSES OF FINAL HEARING MATTERS.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98477830007?pwd=CdQaPVAYUybpXhitLwb5mOEXvxEwmb.1

TO BE MENTIONED

1	CR/317/1978 (FOR CORRECTION)	SM. KATYAYANI DEBI VS SM. GOPA BANERJEE(MUKHEREE)	MR M.M.GOSAMI	MR R.K.CHATTERJEE

APPROPRIATE ORDER

2	CR/1311/1978	GOBARDHAN DAS KHEMKA & ORS VS THE STATE OF WEST BENGAL	MR.M.P.BANERJEE	N.Y.A.
3	CR/1568/1978	ASOKE KUMAR BOSE & ANR VS SURAJDEBI PUGULIA	MR. JAYGOPAL GHOSE	MR. P. CHATTERJEE
wt4	CR/1614/1977	SUBODH GOPAL BOSE **VS** KEWAL DAS		
5	CR/1987/1978	MUSSTT. ANJUMANARA BEGUM VS STATE OF W.B.	MR. M.C. DAS	JR. GOVT. ADVOCATE
6	CR/275/1983	ARINDRA BASU VS SRI S.K.BANERJEE	MR. S.K.BHATTACHARYYA	MR. DILIP KR.SETHE
7	CR/1093/1983	SRI LAKSHMI NARAYAN SAHA VS SMT. ARATI ROY CHOWDHURY	MR. D.N.LAHIRI	MR. S.BANERJEE
8	CR/1448/1984	DAVID MANTOSH VS RATHIN SEN GUPTA	MR. ALOKE CHAKRABORTY	MR. J. N. DATTA
9	CR/221/1985	THE FOOD CORPN. OF INDIA & ORS. VS SRI AJIT SINGH	MR.S.L.BIDASARIA	N.Y.A.
10	CR/839/1985	M/S. D. B. NAG & BROTHERS & ORS VS SRI GOLOK BEHARI DAS	MR. M. M. DAS	N.Y.A.
11	CR/951/1985	JAGADISH SINGH VS UNION OF INDIA	MS. INDIRA BASU	N.Y.A.
12	CR/1804/1985	MANICKLAL KARMAKAR VS BIKASH KALI BASU, I.P.S.	MR. A. KUNDU	MR. S. DASGUPTA
		TRIBUNAL MOTION		
13	WP.CT/263/2025	PARTHA SARATHI BOSE VS UNION OF INDIA AND ORS.	JAGASIDH RANJAN DAS	
14	WP.CT/266/2025	ANJU RANI BISWAS AND ANR. VS UNION OF INDIA AND ORS.	NIRMAL ROY	
		POLICE INACTION		
		(GROUP - IX)		
15	MAT/597/2023	MAHADEB SINGH AND ANR VS NILIMA DAS AND ORS	MD. ABDUR RAKIB	
16	MAT/749/2023	TARAKESHWAR SINGH VS THE STATE OF WEST BENGAL AND ORS.	ARUNAVA GANGULY	
17	MAT/901/2023	ANJALI MONDAL AND ORS (ATINDRA NATH MONDAL SINCE DECEASED) VS STATE OF WEST BENGAL AND ORS.	ASHIM GHOSHAL	
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2024				
18	MAT/947/2023	STATE OF WEST BENGAL VS SABITERISARKAR BARMAN AND ORS	AMRITA PANJA MOULIK	
IA NO: CAN/1/2023				
19	MAT/949/2023	SRI PARES NATH@ PARESHNATH SARKAR AND ANR VS STATE OF WEST BENGAL AND ORS.	RANOJOY CHATTERJEE	
20	FMA/83/2025	ABHYAM MAKHARIA VS STATE OF WEST BENGAL AND ORS.	ARIJIT MAHINDER	
IA NO: CAN/1/2024				
21	FMA/154/2025	MOHAMMED ALIM VS STATE OF WEST BENGAL AND ORS.	RISHIERAJ RITAMBHAR MOHANTY	

22	FMA/496/2025	S B TRAVELS VS STATE OF WEST BENGAL AND ORS.	CHIRANTAN SARKAR	
IA NO: CAN/1/2025				
23	FMA/497/2025	MD. ASLAM VS STATE OF WEST BENGAL AND ORS.	SUJAN DAS	
IA NO: CAN/1/2025				
24	FMA/622/2025	MD. ZAHID PARWEZ VS STATE OF WEST BENGAL & ORS	RUDRA PRASAD MATILAL	
IA NO: CAN/1/2017(Old No:CAN/10946/2017)				
25	FMA/650/2025	MOHORUDDIN GHOT VS STATE OF WEST BENGAL AND ORS.	SOURI GHOSAL	
IA NO: CAN/1/2025				
26	FMA/780/2025	DR SOMNATH NASKAR VS STATE OF WEST BENGAL & ORS	D MONDAL	
27	FMA/784/2025	DIPANKAR SANTRA VS STATE OF WEST BENGAL & ORS	BHASKAR CHANDRA MANNA	
IA NO: CAN/1/2018(Old No:CAN/9639/2018)				
28	FMA/795/2025	ASHUTOSH ROY VS STATE OF WEST BENGAL & ORS	DEBAPRATIM BANERJEE	
29	FMA/831/2025	PRADIP DAS & ANR VS STATE OF WEST BENGAL & ORS	BHASKAR CHANDRA MANNA	
30	MAT/2027/2025	DEBABRATA BANERJEE AND ANR VS BIKALPA KANKSA SOCIAL WELFARE SOCIETY AND ORS	AHITAGNI DEY	
IA NO: CAN/1/2025				

PIL

(MOTION)

31	WPA(P)/297/2025 (AT 10:30 A.M)	UPAMANYU BHATTACHARYA VS THE STATE OF WEST BENGAL AND ORS.	VICTOR CHATTERJEE	
IA NO: CAN/1/2025				
32	WPA/17837/2019	NARAYAN SAHA & ORS VS STATE OF WEST BENGAL & ORS	SANTANU DAS	
IA NO: CAN/1/2019(Old No:CAN/11136/2019)				
33	WPA(P)/473/2023	MAJOR TAPAS CHAKRABORTI (RETIRED) VS STATE OF WEST BENGAL AND ORS.	ZEBA RASHID	
34	WPA(P)/596/2023	SOYEB MOHAMMAD AND ORS VS STATE OF WEST BENGAL AND ORS.	ABU SOHEL	MR NADIM SULEIMAN
wt35	WPA/12805/2023	MIR RABIUL ISLAM AND ORS **VS** STATE OF WEST BENGAL AND ORS.	UDAY SANKAR CHATTOPADHYAY	
36	WPA(P)/144/2024	IMRAN KHAN VS THE STATE OF WEST BENGAL AND ORS.	PRASAD BHATTACHARYYA	
37	WPA(P)/288/2025	SUJIT MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	SHIBASIS CHATTERJEE	
38	WPA(P)/315/2025	SUMAN GORAI VS STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH	
39	WPA(P)/383/2025	MD IMRAN ALI SARKAR VS STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA	
IA NO: CAN/1/2025				
40	WPA(P)/386/2025	SARNA DHARMA MISSION, WB AND ANR VS STATE OF WEST BENGAL AND ORS.	BIKRAMJIT DUTTA	

41	WPA(P)/395/2025	MD. SHAMSHAD ALAM VS THE STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
42	WPA(P)/403/2025	PROBAL SARKAR VS STATE OF WEST BENGAL AND ORS.	SANJAY SAHA
43	WPA(P)/429/2025	UTTAM BERA VS STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR
44	WPA(P)/560/2025	SUNIL KUMAR MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	AHITAGNI DEY
45	WPA(P)/565/2025	JAYANTA MITRA VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
46	WPA(P)/574/2025	NEPAL CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	ABHRAJIT ROY CHOWDHURY

FOR DISMISSAL 1

47	WPA/2691/2016 (16.01.2026)	PROLAY SANI & ORS VS STATE OF WEST BENGAL& ORS	PINKI HALDER

IA NO: CAN/1/2016(Old No:CAN/3596/2016)

48	WPA(P)/359/2021 (09.02.2025)	TATHAGATA DATTA VS UNION OF INDIA AND ORS.	TATHAGATA DATTA (IN

IA NO: CAN/1/2023

49	WPA(P)/76/2022 (29.01.2025)	ATIN KUMAR HAZRA AND ORS VS THE STATE OF WEST BENGAL AND ORS.	PRANTICK GHOSH
50	WPA(P)/482/2022 (29.01.2025)	VIJAY KUMAR SINGHAL VS STATE OF WEST BENGAL AND ORS.	PALLAVI PRIYADARSHEE
51	WPA(P)/625/2022 (07.01.2026)	PARAMA DEY AND OTHERS VS STATE OF WEST BENGAL AND ORS.	A MANSOOR
52	WP.CT/130/2023 (02.03.2026)	SHANTUNU ROY VS UNION OF INDIA AND ORS.	MANISH KUMAR DAS
53	WPA(P)/611/2023 (06.01.2026)	SUBIR ROYCHOWDHURY VS UNION OF INDIA AND ORS.	SURYANEEL DAS
54	WP.CT/183/2025 (05.01.2026)	MANASHI DAS VS UNION OF INDIA AND ORS.	DIVYA TIWARY
55	WP.CT/193/2025 (07.01.2026)	GENERAL MANAGER, STATE BANK OF INDIA AND ANR. VS SABITA DUTTA AND ORS.	DEBASHIS SAHA
56	WPA(P)/344/2025 (29.01.2025)	KANAI LAL GAYEN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	TARUN KANTI HALDER
57	MAT/1462/2025 (16.01.2026)	ASITA SARDAR ROY VS STATE OF WEST BENGAL AND ORS.	SYED ARIF AHMED

IA NO: CAN/2/2025

WARNING LIST

58	CR/1212/1961	MD. AYNAL HAQUE VS STATE OF WEST BENGAL	
wt59	CR/1214/1961	MD. AYNAL HAQUE **VS** STATE OF WEST BENGAL AND ANR	
wt60	CR/1216/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL AND ANR	
wt61	CR/1217/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL AND ANR	

wt62	CR/1218/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL AND ANR
wt63	CR/1219/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL
wt64	CR/1220/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL
wt65	CR/1221/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL
wt66	CR/1222/1961	MINOR SERAJUL HAQUE **VS** STATE OF WEST BENGAL
wt67	CR/1223/1961	MUSSMT. JAMILA KHATUN **VS** STATE OF WEST BENGAL
wt68	CR/1224/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt69	CR/1225/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt70	CR/1227/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt71	CR/1228/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt72	CR/1229/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt73	CR/1230/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt74	CR/1231/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt75	CR/1232/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt76	CR/1233/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt77	CR/1234/1961	SHAIKH ABDUR REZAK **VS** STATE OF WEST BENGAL
wt78	CR/1235/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL
wt79	CR/1236/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL
wt80	CR/1237/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL
wt81	CR/1238/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL
wt82	CR/1239/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL
wt83	CR/1240/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL
wt84	CR/1241/1961	**VS**
wt85	CR/1242/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL

wt86	CR/1243/1961	SHAIKH ABDUR RAHMAN **VS** THE STATE OF WEST BENAGL		
wt87	CR/1244/1961	SHAIKH ABDUR RAHMAN **VS** STATE OF WEST BENGAL		
wt88	CR/1245/1961	SHAIKH ABDUR RASHID **VS** STATE OF WEST BENGAL		
wt89	CR/1246/1961	SHAIKH ABDUR RASHID **VS** STATE OF WEST BENGAL		
wt90	CR/1247/1961	SHAIKH ABDUR RASHID **VS** STATE OF WEST BENGAL		
wt91	CR/1248/1961	SHAIKH ABDUR RASHID **VS** STATE OF WEST BENGAL		
wt92	CR/1249/1961	SHAIKH ABDUR RASHID **VS** STATE OF WEST BENGAL		
wt93	CR/1250/1961	SHAIKH ABDUR RASHID **VS** STATE OF WEST BENGAL		
wt94	CR/1251/1961	SHAIKH ABDUR RAIEKH **VS** THE STATE OF WEST BENGAL		
95	CR/43/1986	SM. ANJANA MUKHERJEE VS SRI TAPASH KR. THAKUR	MR. C. SAMADDAR	MR. G. S. DE
96	CR/187/1986	SRI NAMITA SEN (NEE DAS) VS SRI ASHIS SEN	MR. A.K.RAY	MR. H.P.SAHA RAY
97	CR/2079/1986	SILIGURI BUS SYNDICATE & ORS VS SRI GOPAL BALAGOPAL	MR.A.DE	MR.D.KR.SAMANTA
98	CR/2280/1986	SM. KAMALA BALA SEN & ORS VS SRI P.C. BANERJEE	MR. M. BANERJEE	MR. A. KR. BASU CHOWDHURY
99	CR/3034/1986	STATE VS THE REGIONAL TRANSPORT AUTHORITY	MR.B.B.GIRI	MR.A.K.GANGULY
100	CR/528/1987	SHIVA WIRE AND STEEL PRODUCTS LTD. VS VISHNU PRASAD RAJGARHIA		
101	CR/667/1987	RANJIT KUMAR PAUL & ANR. VS MANISH GUPTA	MR. D.K. SASMAL	MR. R. BHATTACHARJEE
102	CR/1010/1987	PURNENDU SHEKHAR MONDAL VS STATE OF W.B.	MR. G. CH. MUKHERJEE	N.Y.A.
103	CR/1386/1987	MONIRUL HUDA BEG VS JASWANT DEB SARKAR	MR. A.K. MUKHOPADHYAY	MS. S. BISWAS
104	CR/1973/1987	STATE OF WEST BENGAL VS RAMENDRA NATH DEY	MR.B.N.DUTTA	MR.P.ROY
105	CR/2301/1987	SRIMATI INDRASINI DEVI VS SRI ALOKE DUT DAS	G.P.TRIVEDI	MANJULA CHOWDHURY
106	CR/2744/1987	MINI BUS OPERATORS CO-OPERN.COMMITTE&ORS VS SRI SABYASACHI RAKSHIT	MR. P.DEB RAI	MR. M.C.DAS
107	CR/2914/1987	ACHYUT KUMAR BANERJEE & ORS. VS SOURINDRA NATH ROY	MR. A. BAG	MR. R.N. KANDARI

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 12

First Floor

Main Building

DIVISION BENCH (DB - II)

HON'BLE JUSTICE LANUSUNGKUM JAMIR
HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE

ON AND FROM 15.12.2025 TO 24.12.2025

NOT SITTING ON AND FROM 22.12.2025 TO 24.12.2025

FROM 3RD NOVEMBER, 2025 - APPEAL FROM ORDER RELATING TO LABOUR UNDER GROUP - III AND APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO TRANSPORT & TELECOMMUNICATION (GROUP - VII) INCLUDING APPLICATIONS CONNECTED THERETO;

HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF CLASSIFICATION (FROM 2011 TO 2018);

ADMISSION AND HEARING OF MATTERS UNDER SECTION 82 OF THE EMPLOYEES' STATE INSURANCE ACT, 1948;

MATTERS UNDER SECTION 27 OF THE ELECTRICITY REGULATORY COMMISSION ACT, 1998 INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL UNDER SECTION 76 OF THE FOOD SAFETY AND STANDARDS ACT, 2006 AND APPLICATIONS CONNECTED THERETO;

ADMISSION OF APPEALS UNDER SECTION 30 OF THE EMPLOYEES' COMPENSATION ACT, 1923.

AND

FROM 15TH DECEMBER, 2025 TO 24TH DECEMBER, 2025 - SHALL SIT TOGETHER TO TAKE UP THE MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH CONSISTING OF HON'BLE JUSTICE LANUSUNGKUM JAMIR AND HON'BLE JUSTICE RAI CHATTOPADHYAY.

NOTE:
For every Tuesday, Original Side matters shall be taken up first before Appellate Side matters

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97024992535?pwd=brybSDQnxz683O3dOsxxVFqqx0Hwjd.1

APPLICATIONS (GROUP-III)

1	FMA/1495/2025	UNION GEN CO LTD VS STATE OF WEST BENGAL AND ORS.	PARNA MUKHERJEE

IA NO: CAN/1/2025

2	MAT/1544/2025	DILIP KUMAR CHOUDHURY VS THE REGIONAL PROVEDENT FUND COMMISSIONER, DURGAPUR AND ORS.	HARISANKAR CHATTOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025			
3	MAT/1612/2025	STATE BANK OF INDIA AND ANR. VS UNION OF INDIA AND ORS.	DEBASHIS SAHA
IA NO: CAN/1/2025, CAN/2/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 8

First Floor

Main Building

DIVISION BENCH (DB - IV)

AT 10:30 AM

HON'BLE JUSTICE ARIJIT BANERJEE
HON'BLE JUSTICE APURBA SINHA RAY

FROM 3RD. NOVEMBER, 2025 - ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATIONS FOR SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (2019 ONWARDS) AND HEARING OF DEATH REFERENCE CASES;

APPEAL FROM ORDER RELATING TO RESIDUARY (EXCLUDING POLICE) UNDER GROUP-IX INCLUDING APPLICATIONS CONNECTED THERETO (2024 ONWARDS);

HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF CLASSIFICATION (UPTO 2010);

MATTERS RELATING TO CONTEMPT OF SUBORDINATE COURT.

AND

FROM 22ND. DECEMBER, 2025 TO 24TH. DECEMBER, 2025 - IN ADDITION TO THE LIST AND DETERMINATION OF THEIR LORDSHIPS, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH CONSISTING OF HON'BLE JUSTICE RAJASEKHAR MANTHA AND HON'BLE JUSTICE AJAY KUMAR GUPTA.

"APPLICATION FOR BAIL IN C/W APPEAL" WILL BE DISMISSED IN FIRST CALL IF NOBODY APPEARS FOR THE PETITIONER(S)

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99235728540?pwd=ZuexDrB3M0rNA7FC3IaQXphH5zYXp4.1

FOR ORDERS

(AT 10.30 A.M.)

1	CRA/143/2021	BIJOY LAKSHMI GHOSH@BIJAY LAXMI GHOSH VS STATE OF WEST BENGAL AND ORS.	Sandip Kundu	
2	CRA (DB)/265/2025	NABAKUMAR MANDAL @ LABA AND OTHERS VS NATIONAL INVESTIGATION AGENCY AND ANOTHER	DIKSHA GHOSH	
3	CRA (DB)/401/2025	AMARJEET KUMAR @ AMARJEET VERMA @ AMAR VS NATIONAL INVESTIGATION AGENCY	DIKSHA GHOSH	

TO BE MENTIONED

4	CRA/743/2019 (PI+PII+2ND JC+OB+5 TCR+ 4PBS) (CORRECTION)	SK.MANIK@ MANIKLAL & ANR VS STATE OF WEST BENGAL	SUJAN CHATTERJEE	DEBASISH ROY, ANASUYA SINHA, ARANI BHATTACHARYA
5	CRA (DB)/284/2023 (24.12.2025)	ANU SHA VS STATE OF WEST BENGAL AND ORS.	SOHINI ADHIKARY	DEBASISH ROY(PP), AMITA GOUR, SAIBAL KRISHANA DAS GUPTA
wt6	CRA (DB)/26/2024	KALU @ RAFIQUL SK. AND ORS. **VS** STATE OF WEST BENGAL	MAYUKHI MITRA	DEBASISH ROY(PP), AMITA GOUR, DATTATREYA DUTTA
wt7	CRA (DB)/322/2023	AFFAZUDDIN SHAIKH@AFAJUDDIN **VS** STATE OF WEST BENGAL	SURAJIT SAHA	DEBASISH ROY(PP), AMITA GOUR, SAIBAL KRISHANA DAS GUPTA

IA NO: CRAN/1/2024

IA NO: CRAN/1/2024

wt8	CRA (DB)/372/2023	RUSTAM SK AND OTHERS **VS** STATE OF WEST BENGAL AND ANR	SUCHISMITA DUTTA	DEBASISH ROY(PP), AMITA GOUR, SAIBAL KRISHANA DASGUPTA
IA NO: CRAN/5/2025				
IA NO: CRAN/5/2025				
9	CRA (DB)/106/2024 (PI+PII+2ND JC+OB+2PBS+ 3TCR)	MD. WASIM VS STATE OF WEST BENGAL	VISHAL MALLICK	ANTARIKSHA BASU, TRINA MITRA
10	CRA (DB)/359/2024	SHERFUL MOLLA @ SERFUL MOLLA @ MD SERFUL ALAM AND ANOTHER VS STATE OF WEST BENGAL	SIRAJUL HAQUE	
IA NO: CRAN/1/2024				
11	CRA (DB)/179/2025 (PI+ II+ 2ND JC+TCR(3))	MIHIR NASKAR VS STATE OF WEST BENGAL AND ANR	SOMDYUTI PAREKH	AMITA GAUR, AYANA DE
		INTRA COURT APPEAL (HEARING)		
12	FMA/557/1979	SM. LIPIKA GUHA VS BOARD OF SECONDARY EDUCATION,W.B.	A.K.BANDARY	N.Y.A.
13	FMA/605/1979	SUBHAS CHANDRA PRAMANIK VS PUNJAB NATIONAL BANK	S.K.KUNDU	S.PAL
14	FMA/719/1983	SURENDRA KUMAR PANDA VS SASHI BHUSAN PANDA		
15	FMA/780/1983	EMPLOYEE'S STATE INSURANCE CORPORATION VS TUSHAR KANTI MITRA		
16	FMA/782/1983	E.S.I. CORPORATION VS PRADIP KUMAR NATH		
17	FMA/827/1983	E.S.I. CORPORATION VS SRI KESHAB CH. BEHERA & ANR.		
18	FMA/293/1990	Pradyot Gan VS Jessop and Co. Ltd and Ors	Bijon Majumder	
19	FMA/150/1992	PRADIP HALDAR & ANR. VS TA'AWUN TRUST OF VESTAGE BUILDING	MR.A.BHANDARI	MR.A.K.ROY
20	FMA/434/1995	NANDALAL RATH VS CALCUTTA JUDO CLUB	MR.P.K.DUTTA	MR.B.BHATTACHARYA
21	FMA/548/1995	BAIDYANATH BISWAS VS STATE OF WEST BENGAL & ORS.		
22	FMA/650/1995	BASUDEB PAUL VS COAL INDIA LTD. & ORS		
23	FMA/31/1997	SAIBAL TARAFDAR & ORS. VS NAIHATI MUNICIPALITY	MR. C. MISRA	N.Y.A.
24	FMA/1195/1997	ARCHANA PAL AND ORS VS SRI SANAT SARKAR AND ORS	S S AREFIN	
IA NO: CAN/7/2025				
25	FMA/1245/1997	USHA ROY and ORS VS SANKAR ROY	MONORANJAN JANA	
26	FMA/1262/1997	MILAN DEY VS GOBARDHAN CHAKRABORTY		
27	FMA/1324/1997	WOOD PLAST AGENCY VS HIND PALACE PVT. LTD.	MR. S. CH. KARAR	MR. S. K. KAR
28	FMA/1375/1997	BHARAT OVERSEAS BANK LIMITED & ORS VS ALL (I) BHARAT OVERSEAS BANK EMPL.UNION	MISS. C. RAICHOWDHURY	MR. H. N. MUKHERJEE
29	FMA/1779/1997	PARESH SHETH & ANR. VS ASST.COLLECTOR OF CUSTOMS,SIB,	MR.B.DUTT	N.Y.A.

30	FMA/120/1998	SRI SUBIMAL CHAKI VS STATE BANK OF INDIA	MR. A. K. JANAH	MR. SUBRATA ROY
31	FMA/255/1998	SMT. SANTI SEN VS SMT. NANI PRABHA CHOWDHURY	N.C.MANNA	BADAL SAHA
32	FMA/429/1998	M/S.NATIONAL INSURANCE CO.LTD VS SRI ASFAR ALI @ ASGAR	MR.K.K.DAS	N.Y.A.
33	FMA/1297/1998	SRI SUBASH CHANDRA SANTIKARI VS DAMODAR VALLEY CORPORATION	MR. S. MUKHERJEE	MR. S. CHAKRABORTY
34	FMA/526/1999	Smt Kalyani Das alias Routh VS STATE OF WEST BENGAL AND ORS.	Himadri Routh	
35	FMA/1397/1999	KAMAKSHYA CHARAN GHOSH VS STATE OF W.B.	PRADIP KUMAR CHATTERJEE	

IA NO: CAN/1/1997(Old No:CAN/3041/1997), CAN/2/1997(Old No:CAN/4025/1997), CAN/3/1999(Old No:CAN/6643/1999)

36	FMA/62/2001	SUBAL CHANDRA BHOWMIK VS M/S. BANI NAG & HARIMOY NAG	UTPAL GHOSH	

OLD CONTEMPT

(RULE MATTERS)

37	CR/2522/1982 (IN FAT 404/82)	M/S INDIA IMPOX COMPANY VS BHANWARLAL DAMANI	MR. CHHANDA ROY	MR. SWAPAN KR.MALLICK
38	CR/2523/1982 (IN FAT 1725/82)	SM. ANGTRA DEBI VS SM. MONMOHINI SEAL	MR. S.N.MUKHERJEE	MR. MADHUSUDAN BANERJEE
39	CR/2556/1982 (IN FAT 2202/82)	MAKHAN LAL SAMADDAR VS NRIPENDRA NATH SAMADDAR	MR. AMILANANDA MUKHERJEE	MR. K.PAL
40	CR/2711/1982 (IN FAT 2327/82)	UNITED COMMERCIAL BANK VS JAYSHREE TRADING CORPN.	MR. B.MAJUMDER	MR. M.P. CHOUDHURY
41	CR/2827/1982 (IN FAT 309/82)	SRI HIRALAL SINGH VS THE SUPERINTEND OF POLICE	MR.S.LAL BIDASARIA	N.Y.A.
42	CR/2868/1982 (IN FAT 1686/82)	SM. MINA DUTTA VS SAMARENDRA NATH PAL	MR. P. DAS	N.Y.A.
43	CR/2965/1982 (IN FAT 2554/82)	SITARAM GUPTA VS CAL. ELECTRIC SUPPLY CORPN.(INDIA) LTD.	MR. S.K. BASU	N.Y.A.
44	CR/3075/1982 (IN FMAT 733/82)	MINOR ALIMUDDIN AHMED VS THE STATE OF W.B.	MR M.H.RAHAMAN	N.Y.A.
45	CR/3318/1982 (IN FMAT 3003/82)	BIRENDRA KUMAR DUTTA VS STATE OF W.B.	MR P.K.CHAKRABORTY	N.Y.A.
46	CR/3344/1982 (IN FMAT 2469/82)	KHIRODE GOPAL MAJUMDAR & ORS. VS MODERN BOOK AGENCY PVT. LTD.	MR P.S.BOSE	MISS M.ROY CHOUDHURY
47	CR/3345/1982	SATISH CHANDRA GAYEN VS STATE OF W.B.	MR S.R.BHATTACHARJEE	N.Y.A.
in	FMAT/3054/1982	SATISH CH.GAYEN & ORS **VS** STATE OF W.B.		
48	CR/3346/1982 (IN FMAT 3079/82)	URSHIDABAD DIST.M.R.DEALERS'ASSOCN.&ORS. VS THE STATE OF W.B.	MR B.K.BOSE	N.Y.A.
49	CR/3473/1982 (IN FMAT 3265A/82)	MODY BROTHERS & ANR. VS UNION OF INDIA	MR R.K.KHANNA	N.Y.A.
50	CR/3482/1982 (IN FMAT 3128/82)	MD. HAFIZ KHAN VS THE COMMISSIONER,CORPORATION OF CALCUTTA	MR I.ISLAM	N.Y.A.
51	CR/3485/1982 (IN FMAT 3265/82)	STATE OF W.B. & ORS VS SRI SAROJ DASGUPTA, CHAIRMAN	MR. M.MAJUMDER	MR. R.BHATTACHARYA

52	CR/3486/1982 (IN FAT 2396/81)	NANDADULAL DAS & ORS. VS SM. RADHARANI NASKAR	MR. A. DATTA	MR. R.K. ROY
53	CR/3489/1982 (IN FMAT 2584/81)	DEBOOBRATA DAS VS THE SUB-DIV. OFFICER, ULUBERIA	MR.R.L.TARAFDAR	N.Y.A
54	CR/3616/1982 (IN FMAT 2942/82)	G.S. ATWAL & CO. PVT.LTD. VS THE COMMR.WORKMEN'S COMPENSATION,DURGAPR	MR. S.K. DUTTA	N.Y.A
55	CR/3626/1982 (IN FMAT/2842/1982)	ISRAJI DEBI VS ASHABOTI DEBI	MR A.MUKHOPADHYAY	MR.S. HAZRA
56	CR/3648/1982 (IN FMAT 1500/1978)	BESARAT SHEIKH SINCE DECEASED, NURUL HAQUE AND ORS VS STATE OF WEST BENGAL AND ORS	J.ISLAM	
wt57	CR/1716/1978	BASARAT SHEIKH **VS** STATE OF WEST BENGAL	J. ISLAM	
58	CR/3711/1982 (IN FMAT 3248/82)	PANCHU CHARAN MONDAL VS DIGAMBAR MONDAL	MR. P.K. CHAKRABARTI	N.Y.A.
59	CR/3804/1982 (IN FMAT 3600/82)	KHAGENDRA NATH SAHA MANDAL VS STATE OF W.B.	MS. A. ROY	JR. GOVT. ADVOCATE
		ADMISSION OF APPEAL		
60	CRA (DB)/56/2023 (DEFECTIVE) (OFFICE REPORT)	DIBAKAR DAS VS STATE OF WEST BENGAL AND ANR	SUJIT MITRA	
IA NO: CRAN/1/2023				
61	CRA (DB)/172/2025	DURGA@DUGA MALLICK@BHUKTA AND ORS VS STATE OF WEST BENGAL	N.A.	
IA NO: CRAN/1/2025				
62	CRA (DB)/355/2025 (POCSO)	SK SAFAGAT VS STATE OF WEST BENGAL AND ANR	ANIKET MITRA	FARIA HOSSAIN, SUPARNA CHATTERJEE
IA NO: CRAN/1/2025				
63	CRA (DB)/368/2025	MILTON GHOSH VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE	FARIA HOSSAIN / ATIF AHMED SIDDIQUE
IA NO: CRAN/1/2025				
64	CRA (DB)/400/2025 (OFFICE REPORT)	LALU SEN @ RAHUL SEN @ RAHUL KUMAR VS NATIONAL INVESTIGATION AGENCY	RIYA JHAPRI	
65	CRA (DB)/425/2025 (DEFECTIVE)	MD. SAMIM AKTAR VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	
66	CRA (DB)/457/2025 (DEFECTIVE)	DIBAKAR GHOSH VS STATE OF WEST BENGAL	BIBASWAN BHATTACHARYA	
IA NO: CRAN/1/2025				
67	CRA (DB)/468/2025 (DEFECTIVE)	BHAKUM HEMBRAM VS STATE OF WEST BENGAL	SOMA CHOWDHURY (BANDHU)	
IA NO: CRAN/1/2025				
		TOP (FIXED)		
68	CRA/98/2020 (PI+PII+2ND JC+3 TCR+OB)	SOURAV KHAN VS STATE OF WEST BENGAL	PINTU KARAR	
		APPLICATION (GR - IX)		
69	MAT/152/2025 (PI+2ND JC)	DEBASIS MUKHERJEE VS THE CENTRAL VIGILANCE COMMISSION SERVICED THROUGH THE COMMISSIONER AND ORS	SHANTA SARKAR	
IA NO: CAN/1/2025, CAN/2/2025				

70	FMA/390/2025	ASSOCIATION FOR PROTECTION OF DEMOCRATIC RIGHTS AND ANR VS STATE OF WEST BENGAL AND ORS.	SWASTIKA CHATTERJEE
IA NO: CAN/1/2025			
71	MAT/709/2025	DEPUTY DIRECTOR GENERAL, MINES SAFETY ADDITIONAL CHARGE, EASTERN ZONE AND ANR VS SAMRESH KUMAR AND ORS	ASHOK PRASAD
IA NO: CAN/1/2025			
72	MAT/940/2025	EBADUL GAZI AND ORS VS ASHOKE KUMAR GHOSH AND ORS	SK ZUBAIR AHMED
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
73	FMA/960/2025	BIDYUT DAS VS STATE OF WEST BENGAL AND ORS.	BIJOY KR SHOW
IA NO: CAN/1/2025			
74	MAT/1315/2025	SUSMITA ROY AND ORS VS STATE OF WEST BENGAL AND ORS.	DEBASISH CHATTOPADHYAY
IA NO: CAN/2/2025, CAN/3/2025, CAN/4/2025, CAN/5/2025			
75	MAT/1491/2025 [P-I + II + 2ND J/C + 10 PBS + 4 TCR] (12.45 P.M.)	JWL KOVIS INDIA PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SNEHASISH SEN
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
76	MAT/1492/2025 [P-I + II + 2ND J/C + 10 PBS + 4 TCR] (12.45 P.M.)	JWL KOVIS INDIA PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SNEHASISH SEN
IA NO: CAN/1/2025			
77	MAT/1537/2025 (8 PBS)	SARLAL ENGINEERING LTD AND ANR VS D V C AND ORS	RAGHUNATH GHOSH
IA NO: CAN/1/2025			
78	MAT/1550/2025	SUKTARA BIBI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
IA NO: CAN/1/2025			
79	MAT/1570/2025	COAL INDIA LTD VS ORISSA EXPLOSIVE AND ORS	PRADIPTA BOSE
IA NO: CAN/1/2025, CAN/2/2025			
80	FMA/1599/2025 (PI+2ND JC) (MAT/1667/2025)	RADHA BIMALA ENTERPRISE VS THE STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
IA NO: CAN/1/2025			
81	FMA/1615/2025	EASTERN RAILWAY TRINAMOOLMENS CONGRESS VS UNION OF INDIA AND ORS.	DIBYO MUKHERJEE
IA NO: CAN/1/2025			
82	FMA/1705/2025 (2 PBS)	KUNAL SHARMA VS UNION OF INDIA AND ORS.	SARBAN BHATTACHARJEE
IA NO: CAN/1/2025			
83	FMA/1706/2025	NARAYAN CHANDRA MAITI VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
IA NO: CAN/1/2025			
84	MAT/1811/2025 (DEFECTIVE)	BHASKAR SINGHA VS THE STATE OF WEST BENGAL AND ORS.	RONY MONDAL
IA NO: CAN/1/2025			
85	FMA/1838/2025	CALCUTTA VENEER INDUSTRIES PVT. LTD. VS THE STATE OF WEST BENGAL AND ORS	SUBHASIS CHAKRABORTY
IA NO: CAN/1/2025			

86	MAT/1882/2025	M/S SHREEGOPAL CONCRETE PRIVATE LTD AND ANR VS INDIA POWER CORPORATION LTD AND ORS	ANKITA UPADHYAY AGARWAL
IA NO: CAN/1/2025			
87	MAT/1916/2025	SUMIT SHAW VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT AND ORS	ANJU MANOT
IA NO: CAN/1/2025			
88	MAT/1917/2025	AVIJIT SHAW VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT AND ORS	ANJU MANOT
IA NO: CAN/1/2025			
89	MAT/1956/2025	UNITED EXHIBITORS SYNDICATE PVT LTD AND ANR VS IFCI LTD AND ORS	SOUMAVA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
90	MAT/1957/2025	M/S RVD WASTE TECH PVT LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	PARNA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
91	MAT/1960/2025	KAJAL MAHATO VS CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD AND ANR	SUBHAM BANIK
IA NO: CAN/1/2025			
92	MAT/2047/2025	DINESH PRASAD SINGH VS STATE BANK OF INDIA AND ORS	DEBAKI NANDAN MAITI
IA NO: CAN/1/2025			
93	MAT/2102/2025	M/S BABA KAILASHPATI AGRO PROCESSING PVT. LTD. VS PUNJAB NATIONAL BANK AND ORS	DEBABRATA BASU RAY
IA NO: CAN/1/2025			
94	MAT/2106/2025	SAHADEV JANA AND ANR VS GENERAL MANAGER , HEAD OFFICE, INDIAN BANK AND ORS	BISWAPRIYA SAMANTA
IA NO: CAN/1/2025			
95	MAT/2159/2025	MAHADEB KAR AND ANR. VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTIO COMPANY LIMITED AND ORS.	ANKANA SARKAR
IA NO: CAN/1/2025			
96	MAT/2178/2025	POLASH BHATTACHARYYA VS UNION BANK OF INDIA AND ANR.	SRIJANI MUKHERJEE
IA NO: CAN/1/2025			
97	MAT/2251/2025	SWAGUNA MUKHERJEE VS CESC LTD AND ORS	ARPIT AGARWAL
IA NO: CAN/1/2025			
		ASSIGNED MATTERS	
98	CRM/11016/2018	RAKESH BAIRAGI VS STATE OF WEST BENGAL	SANTANU MAJI
IA NO: CRAN/2/2025			
99	CRM/6159/2018	RAKESH BAIRAGI VS STATE OF WEST BENGAL	S MAJI
IA NO: CRAN/2/2025			
100	MAT/812/2024 (FIXED AT 12.00 P.M.)	BARUN MALAKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	ASHIS KUMAR MUKHERJEE
IA NO: CAN/1/2024			

wt101	MAT/418/2023	GOUTAM MONDAL AND ANR **VS** STATE OF WEST BENGAL AND ORS.	AMRITA DE	
wt102	MAT/847/2022	RAJU GHOSH **VS** STATE OF WEST BENGAL AND ORS.	DEBASREE DHAMALI	
103	MAT/849/2025	MD GOLAM MEHBUB VS STATE OF WEST BENGAL AND ORS.	ZIAUL ISLAM	
IA NO: CAN/1/2025				
104	FMA/1650/2025	UNITED ORDER AND SUPPLY CO OPERATIVE SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY	
IA NO: CAN/1/2025				
105	MAT/1951/2025 (DEFECTIVE)	UDIT KUMAR DASH VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU	
IA NO: CAN/2/2025				
106	WPA/18980/2025	SANDIP ROY AND ORS VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH	
IA NO: CAN/1/2025				

BAIL IN CONNECTION WITH APPEAL

107	CRA (DB)/208/2025 (PI+PII+ONLY 2ND JC) (ARC)	RAJDUL MALLICK VS STATE OF WEST BENGAL	SOUMYAJIT DAS MAHAPATRA	ANTARIKHYA BASU, MADHUMITA BASAK
IA NO: CRAN/1/2025				
wt108	CRA (DB)/270/2025	SARIF SK **VS** STATE OF WEST BENGAL	ARNAB CHATTERJEE	ANASUYA SINHA, AFREEN BEGUM
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
109	CRA (DB)/353/2025 (PI+ ONLY 2ND JC)	SANTU MONDAL @ LALTU AND ANR. VS STATE OF WEST BENGAL	JOY CHAKRABORTY	RANABIR ROY CHOWDHURY, SAMARJIT BALIAL
IA NO: CRAN/1/2025				
wt110	CRA (DB)/359/2025	EJABUL SEIKH ALIAS IZABUL SK **VS** STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
111	CRA/337/2017 (PI+PII+2ND JC+2PB+5 TCR+ TRANS) (POCSO)	NURUL ISLAM@NURUL ISLAM SK@NARA VS STATE OF WEST BENGAL	DIPJYOTI CHAKRABORTY	PARTHA PRATIM DAS/ AMITA GAUR
wt112	CRA/218/2021	UMESH THAKUR **VS** STATE OF WEST BENGAL	SANJIDA SULTANA	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/3/2024				
IA NO: CRAN/3/2024				
113	CRA/204/2019	BHIM RAJBANSHI VS STATE OF WEST BENGAL	PARTHA SARATHI GHOSH	AMTRA GAUR, SNIGDHA SAHA
IA NO: CRAN/2/2025				
114	CRA/242/2019 (PI+PII+2ND JC+5 TCR+2 PBS +TRANS+GD BOOK)	BIBEK ATTA @ BIBAK ATHA VS STATE OF WEST BENGAL & ANR	KAUSHIK CHOUDHURY	
IA NO: CRAN/1/2019(Old No:CRAN/2659/2019)				
wt115	CRA/254/2019	GOURANGA PARAMANIK @ GOURANGA PRAMANIK **VS** STATE OF WEST BENGAL	SOUMAJIT CHATTERJEE	SUDIP GHOSH, KOUSHIK KUNDU
IA NO: CRAN/1/2019(Old No:CRAN/3868/2019)				
IA NO: CRAN/1/2019(Old No:CRAN/3868/2019)				
wt116	CRA/277/2019	LAXMIKANTA BAURI @ LAKSHI KANTA BAURI @ AKHYAY **VS** STATE OF WEST BENGAL	RAJU MONDAL	SUDIP GHOSH, KOUSHIK KUNDU

wt117	CRA/278/2019	LAKHU BAURI **VS** STATE OF WEST BENGAL	SUBHAM KANTI BHAKAT	SUDIP GHOSH, KOUSHIK KUNDU
IA NO: CRAN/2/2019(Old No:CRAN/4593/2019)				
IA NO: CRAN/2/2019(Old No:CRAN/4593/2019)				
wt118	CRA/459/2019	RAHUL BAURI & ANR **VS** STATE OF WEST BENGAL	SOUMIK GANGULY	
119	CRA/281/2019 (POCSO)	MAHARAJ HALDER VS STATE OF WEST BENGAL	MD ASLAM KHAN	ANUSUYA SINHA, AFREEN BEGUM
IA NO: CRAN/3/2025				
120	CRA/322/2019 (PT-I + II+2ND J/C+2PB+ 5 TCR+TRANS + BRIEF)	MAHABIR LAYEK VS STATE OF WEST BENGAL	SAIBAL KRISHNA DASGUPTA	SAIBAL BAPULI, SUJAY SARKAR
IA NO: CRAN/3/2024				
121	CRA/115/2020	CHAND DAS VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY	SAIBAL BAPULI, ASHOK DAS
IA NO: CRAN/1/2020(Old No:CRAN/944/2020), CRAN/2/2025				
122	CRA/212/2020 (PI+PII+2ND JC IN EACH CASE)	SALTU MONDAL@SENTU SK@SANTU VS State of West Bengal	DHANANJAY BANERJEE	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/3/2025				
wt123	CRA (DB)/37/2024	HARAJUL MONDAL @ IBRAHIM MONDAL @ HIRA **VS** STATE OF WEST BENGAL	ROBIUL ISLAM	AMITA GAUR, SOMYA BASU ROY CHOWDHURY
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
124	CRA/91/2021 [2PB+4 TCR+TRANS]	SOUMITRA MAITY@BHOLA VS STATE OF WEST BENGAL AND ANR	BISWAJIT MAL	ZAREEN NASIMA KHAN, ASHOK DAS
IA NO: CRAN/1/2022, CRAN/2/2025				
125	CRA/310/2021 (PI+PII+OB+3 TCR+ 2PBS)	SANTOSH SHAW VS STATE OF WEST BENGAL	DIPTANGSHU BASU	RANABIR ROYCHOWDHURY, DIPANKAR PRAMANIK
IA NO: CRAN/2/2024, CRAN/3/2025				
126	CRA (DB)/47/2022 (PI+PII+2ND JC+5 TCR+2 PBS)	MANIK PATRA AND ORS. VS STATE OF WEST BENGAL	DEBADRITA MONDAL	B K ROY / SIMA BISWAS
IA NO: CRAN/2/2022, CRAN/3/2022, CRAN/4/2025				
127	CRA (DB)/233/2022	RAJESH SINGH VS STATE OF WEST BENGAL	SOFIA NESAR	AMITA GOUR,NANDINI CHATTERJEE
IA NO: CRAN/2/2023, CRAN/3/2025				
128	CRA (DB)/93/2023 [P-I + II + 2ND J/C + 2 PB + 4 TCR+TRANS]	SK. NURUL HUDA @ BHOLAN AND ANR VS THE STATE OF WEST BENGAL	BISWAJIT MANNA	MADHUSUDAN SUR, DIPANKAR PRAMANIK
wt129	CRA (DB)/104/2023	SK KASHEM @KASHEM ALI SK@SK KASEM@KASEM ALI SK **VS** STATE OF WEST BENGAL	ARITRA BHATTACHARYA	MADHUSUDAN SUR, DIPANKAR PRAMANIK
wt130	CRA (DB)/105/2023	SK SAHAJAHAN AND ORS **VS** STATE OF WEST BENGAL	ANTARIKHYA BASU	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/2/2024, CRAN/4/2025				
IA NO: CRAN/2/2024, CRAN/4/2025				
wt131	CRA (DB)/124/2023	SK BABU @BABAR ALI SK@SK BABUNE **VS** STATE OF WEST BENGAL	AMAJIT DE	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/1/2023				
IA NO: CRAN/1/2023				
132	CRA (DB)/98/2023 (PI+PII+2ND J/C+2PB+ 5TCR)	SK SAFIQUE ALIAS SK SAFIKUL ISLAM VS STATE OF WEST BENGAL	SAIBAL KRISHNA DASGUPTA	
wt133	CRA (DB)/186/2023	ROBSER ALI **VS** STATE OF WEST BENGAL AND ANR	PRASENJIT SAHA	

wt134	CRA (DB)/385/2023	NAIM MALLIK @ NAIM MOLLICK **VS** STATE OF WEST BENGAL AND ANR	ARHAN SENGUPTA	SANJAY BARDHAN, ARANI BHATTACHARYA
IA NO: CRAN/2/2024, CRAN/3/2025				
IA NO: CRAN/2/2024, CRAN/3/2025				
wt135	CRA (DB)/45/2024	HARA SK **VS** STATE OF WEST BENGAL AND ANR	ATARUL HOQUE MOLLA	ANAND KESHRI,MAMATA JANA
IA NO: CRAN/2/2024				
IA NO: CRAN/2/2024				
136	CRA (DB)/108/2023	SUKESH BISWAS VS STATE OF WEST BENGAL	ROMA ROY	
IA NO: CRAN/1/2023				
137	CRA (DB)/152/2023	SANJOY AKHULI VS STATE OF WEST BENGAL AND ANR	DEBAPRIYA SAMANTA	DEBASISH ROY, IMRAN ALI, RAHUL GANGULY
IA NO: CRAN/1/2023				
138	CRA (DB)/193/2023 (PI+PII+2ND J/C)	GANESH PRAMANIK VS STATE OF WEST BENGAL	SANIDA SULTANA	
IA NO: CRAN/2/2023				
139	CRA (DB)/294/2023 (POCSO) (ARC)	NIRANJAN MONDAL VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	ANSUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/2/2025				
140	CRA (DB)/334/2023	DIPALI MATIA AND ANR VS STATE OF WEST BENGAL	SK SAHJAHAN ALI	DEBASISH ROY(PP), ANASUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/2/2025				
141	CRA (DB)/58/2024 (PI+PII+2ND J/C+ 2PB+ 4TCR)	ABUL SK. @ SK. ABUL VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY	RUDRADIPTA NANDY, NANDINI CHATTERJEE
IA NO: CRAN/1/2024, CRAN/2/2024				
142	CRA (DB)/63/2024 (PI+PII+2ND JC IN EACH CASE)	SANJIV @ SUJIT JHA @ PAPPU JHA VS STATE OF WEST BENGAL	NAZIR AHMED	PARTHA PRATIM DAS, ASHRAF MONDAL
wt143	CRA (DB)/110/2024	SANAT MONDAL **VS** STATE OF WEST BENGAL	KAUSHIK GHOSH	RANA MUKHERJEE, SUJATA DAS
wt144	CRA (DB)/118/2024	ASHISH DEBNATH **VS** STATE OF WEST BENGAL	NAZIR AHMED	AMITA GAUR, POULAMI BOSE
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
wt145	CRA (DB)/283/2024	PRATIMA GHOSH **VS** STATE OF WEST BENGAL	NAVANIL DE	SUMAN DE, SUBHAM BHAKAT
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
146	CRA (DB)/82/2024 (ARC)	ABDUL SAHA VS STATE OF WEST BENGAL	NARATTAM ACHARYYA	ANASUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/1/2024				
wt147	CRA (DB)/41/2025	SUNIL HANSDA **VS** STATE OF WEST BENGAL	XXXX	
148	CRA (DB)/99/2024 (PI+2ND JC+2 PBS+3 TCR) (CRAN/1/2024 - REJECTED)	AMZAD ALI KHAN VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	DEBASISH ROY / RUDRADIPTA NANDY / SANJANA SAHA
IA NO: CRAN/1/2024, CRAN/2/2025				
149	CRA (DB)/113/2024 (PI+PII+2ND JC+2 PB+3 TCR)	BILASH MAHATA VS STATE OF WEST BENGAL	SOUMYA NAG	FARIA HOSSAIN, PINKY SARKAR
IA NO: CRAN/1/2024				
150	CRA (DB)/138/2024	TARA CHAND SONKAR @ RAJA SONKAR @ RAJA VS STATE OF WEST BENGAL	MD. SABIR AHMED	JOYDEEP ROY, DEBADRITA MONDAL
IA NO: CRAN/2/2025				

151	CRA (DB)/145/2024 (CRA(DB) 197/24 NOT ADMITTED YET)	JOYNAL SK @ JAYLAL SEIKH AND OTHERS VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	ANASUYA SINHA, KUNAL GANGULY
IA NO: CRAN/1/2025				
wt152	CRA (DB)/197/2024	ANARUL SK. **VS** STATE OF WEST BENGAL	DIPTENDU BANERJEE	
153	CRA (DB)/165/2024 (PI+PII+2ND JC+3 TCR+ 4PBS)	CHANDANA MANDAL VS STATE OF WEST BENGAL AND ANR	AVINABA PATRA	ANASUYA SINHA, SUJAN CHATTERJEE
IA NO: CRAN/1/2024				
wt154	CRA (DB)/166/2024	ANUP MANDAL **VS** STATE OF WEST BENGAL AND ANR	ANIKET MITRA	ANASUYA SINHA / SUJAN CHATTERJEE
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
wt155	CRA (DB)/167/2024	TAPAS KUMAR MANDAL @ TAPAS MANDAL **VS** STATE OF WEST BENGAL AND ANR	AVINABA PATRA	ANASUYA SINHA, SUJAN CHATTERJEE
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
156	CRA (DB)/187/2024	SANDIP SAHA AND ANOTHERS VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	RITUPARNA GHOSH, ATANU GHOSH
IA NO: CRAN/2/2024				
157	CRA (DB)/188/2024 (PT I+ ONLY 2ND J/C)	SHAH ALAM KHAN @ SHA ALAM KHA AND ANTOHER VS STATE OF WEST BENGAL	TAPODIP GUPTA	JOYDEEP ROY, RAJARSHEE TAH
IA NO: CRAN/2/2025				
158	CRA (DB)/204/2024 (PI+2ND JC+2PBS+3TCR+ TRANS)	SANTOSH CHAKRABORTY@SANTOSH CHAKRAVARTY VS STATE OF WEST BENGAL AND ANR	MD ZOHAIB RAUF	DEBASISH ROY, FARIA HOSSAIN, SONALI DAS
IA NO: CRAN/2/2025				
159	CRA (DB)/237/2024 (PI+II+2ND JC+3 TCR)	SONALI BISHAL @ PINKEY @ PINKI VS STATE OF WEST BENGAL AND ANR	RAJNANDINI DAS	MADHUSUDAN SUR / DIPANKAR PRAMANIK
IA NO: CRAN/1/2025				
wt160	CRA (DB)/263/2024	AJOY DAS AND ANOTHER **VS** STATE OF WEST BENGAL AND ANR	SANTANU MAJI	
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
161	CRA (DB)/288/2024 (PT I+ ONLY 2ND J/C)	MD JANE ALAM @ KHAN VS STATE OF WEST BENGAL	APAN SAHA	MADHUSUDAN SUR, ANINDYA SUNDAR CHATTERJEE
IA NO: CRAN/3/2025				
162	CRA (DB)/339/2024 (PI+PII+2ND JC+4 TCR+ TRANS)	DALU SK. @ JAHIR SEKH AND OTHERS VS STATE OF WEST BENGAL	SANJIB KUMAR DAN	
IA NO: CRAN/1/2024				
163	CRA (DB)/343/2024	ESMAIL SK @ TOTON AND ANOTHER VS STATE OF WEST BENGAL	TRINA MITRA	PARTHA PRATIM DAS, KARAN BAPULI
IA NO: CRAN/2/2025				
164	CRA (DB)/348/2024	RAM SARKAR VS STATE OF WEST BENGAL AND ORS.	SAGAR SAHA	SARDAR SHAHIN IMAM, MD KUTUBUDDIN
IA NO: CRAN/1/2025				
165	CRA (DB)/350/2024 (PI+PII+ONLY 2ND JC) (POCSO) (CRAN/1/2024 - ALLOW)	SK. ISLAM VS STATE OF WEST BENGAL AND ANR	ANAMITRA BANERJEE	ZAREEN NASIMA KHAN, PUJA GOSWAMI
IA NO: CRAN/1/2024, CRAN/2/2024				
166	CRA (DB)/355/2024 (PI+PII+2ND JC+5 TCR)	TAHIDUL ISLAM @ LABU SK VS STATE OF WEST BENGAL	ASIF DEWAN	DEBASISH ROY, ANASUYA SINHA, RAJASHREE TAH
IA NO: CRAN/1/2025				

167	CRA (DB)/368/2024 (PI+PII+2ND JC+TCR)	SANKAR BAPARI @ BYAPARI @ BAPARY VS STATE OF WEST BENGAL AND ANR	TANMAY CHOWDHURY	SAIBAL BAPULI, SUJAN CHATTERJEE
IA NO: CRAN/1/2025				
168	CRA (DB)/375/2024	LALIT MANA VS STATE OF WEST BENGAL AND ANR	MANOJIT DEBNATH	AMITA GAUR, ARANI BHATTACHARYA
IA NO: CRAN/1/2025				
169	CRA (DB)/15/2025 (PI+PII+ONLY 2ND JC)	MIRAJUL SK AND OTHERS VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	ANASUYA SINHA, KUNAL GANGULY
IA NO: CRAN/1/2025				
wt170	CRA (DB)/30/2025	MASEM SK. AND ANOTHER **VS** STATE OF WEST BENGAL	ATARUL HOQUE MOLLA	
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
wt171	CRA (DB)/45/2025	SAILENDRA DEBRAJ DORA @ S. DEBRAJ DORA **VS** STATE OF WEST BENGAL	TRINA MITRA	AMITA GAUR, MAHID AHAMED
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
172	CRA (DB)/24/2025 (PI+PII+2ND JC+3 TCR) (POCSO)	PARTHA CHOUDHURY ALIAS GHANTA VS STATE OF WEST BENGAL AND ANR	TANMAY CHOWDHURY	FARIA HOSSAIN, NAHID AHMED
IA NO: CRAN/1/2025				
173	CRA (DB)/29/2025 (POCSO) (PI+2ND JC)	AKHTAR HUSSIAN @ HUSSAIN @ HOSSAIN @ ABHIJIT MAITY VS STATE OF WEST BENGAL AND ANR	MANMOHAN BASU	FARIA HOSSAIN, MD. YASER AMMAR ISMAIL
IA NO: CRAN/1/2025				
174	CRA (DB)/43/2025 (PI+2ND JC)	SOMNATH MANDAL AND ANOTHER VS STATE OF WEST BENGAL	CHANDANA CHAKRABORTY	RITUPARNA GHOSH, CHANDREYI DUTTA
IA NO: CRAN/1/2025				
175	CRA (DB)/46/2025	SASTHI DUTTA VS STATE OF WEST BENGAL	BISWAJIT MANNA	SAIBAL BAPULI , AFREEN BEGUM
IA NO: CRAN/1/2025				
wt176	CRA (DB)/104/2025	SHER KHAN @ SARFARAJ BARBHUIYA @ BABAI AND ANOTHER **VS** STATE OF WEST BENGAL	ARIJIT BAKSHI	AMITA GAUR, ARITRA BHATTACHARYA
IA NO: CRAN/2/2025				
IA NO: CRAN/2/2025				
177	CRA (DB)/58/2025 (PI+PII+OB+2ND JC+2PB+5 TCR+ TRANS)	MAIKEL ORAWN @ MICKEL ORAWN VS STATE OF WEST BENGAL	SHAHARAYAR ALAM	SUBHASREE PATEL, AFREEN BEGUM
IA NO: CRAN/1/2025				
178	CRA (DB)/66/2025 (PI+PII+2ND J+2PBS+4 TCR + Trans)	RABI TURI @ GUTHA TURI @ GUTHU TURI VS STATE OF WEST BENGAL AND ANR	ARUP KRISHNA DAS	FARIA HOSSAIN,MUJIBAR ALI NASKAR
IA NO: CRAN/1/2025				
179	CRA (DB)/83/2025 (PI+PII+2PBS+ 3TCR)	RAJAT JYOTI BISWAS VS STATE OF WEST BENGAL AND ANR	ASRAF MONDAL	ANASUYA SINHA, TRISHA RAKSHIT
IA NO: CRAN/1/2025				
180	CRA (DB)/84/2025 (2 PBS+3 TCR)	NEPAL HALDER VS STATE OF WEST BENGAL	SANJANA SAHA	
wt181	CRA (DB)/303/2025	RAMKRISHNA KARMAKAR @ RAM KRISHNA KARMAKAR @ PAGLA AND ANOTHER **VS** STATE OF WEST BENGAL	SRINJAN GHOSH	ANASUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/2/2025				
IA NO: CRAN/2/2025				
182	CRA (DB)/101/2025 (PI+OB+2ND JC+2 PBS+3TCR +TRANS) (24.12.2025)	GAMA SK VS STATE OF WEST BENGAL AND ANR	MD. JANNAT UL FIRDOUS	ANASUYA SINHA, ATANU GHOSH
IA NO: CRAN/2/2025				

183	CRA (DB)/111/2025 (PI+PII+2ND JC+4 TCR+ TRANS)	SAHAJAMAL MOLLA@SAHIL SEKH@BABU@BIKAS VS STATE OF WEST BENGAL	N.A.	
wt184	CRA (DB)/39/2025	SHEHNAJ BEGUM @ SEHNAJ @ INDU **VS** STATE OF WEST BENGAL	XXX	
wt185	CRA (DB)/64/2025	PRADIP KUMAR @ RINKU @ PRADEEP KUMAR AND ANOTHER **VS** STATE OF WEST BENGAL AND ANR	ARNAB CHATTERJEE	SAIBAL BAPULI / SANA NAAZ
IA NO: CRAN/2/2025				
IA NO: CRAN/2/2025				
wt186	CRA (DB)/87/2025	SHALU SINGH@SALU@RADHA AND ANR **VS** STATE OF WEST BENGAL	N.A.	
187	CRA (DB)/116/2025 (PI+PII+2ND JC)	SAHAJAN TARAFDAR VS STATE OF WEST BENGAL	SANDIP DINDA	
IA NO: CRAN/1/2025				
188	CRA (DB)/118/2025 (PI+II+2ND J/C+ 2PB+ 4TCR+ TRANS+BRIEF)	GADAI LOHAR VS STATE OF WEST BENGAL	DEBANJAN CHATTERJEE	SAIBAL BAPULI, BIBASWAN BHATATCHARYA
IA NO: CRAN/2/2025				
189	CRA (DB)/139/2025 (POCSO)	CHIRANJIT BIRUYA VS STATE OF WEST BENGAL AND ANR	MEHELLE CHATTOPADHYAY	PRASUN KUMAR DUTTA, RITA DUTTA
IA NO: CRAN/1/2025				
190	CRA (DB)/155/2025 (PI+PII+2ND JC+2PBS+3TCR) (POCSO)	PAPPU BANIK VS STATE OF WEST BENGAL AND ANR	SUMANTA CHAKRABORTY	AMITA GAUR, SOURAT NANDY
IA NO: CRAN/2/2025				
191	CRA (DB)/203/2025	MAMONI @ TOTAN DULEY VS STATE OF WEST BENGAL	SATADRU LAHIRI	ANASUYA SINHA, SACHIT TALUKDAR
IA NO: CRAN/2/2025				
wt192	CRA (DB)/401/2024	SANJAY GHOSH **VS** STATE OF WEST BENGAL	SAYEED KHAN	ANASUYA SINHA / SHAREQUL HAQUE
193	CRA (DB)/217/2025 (PI+PII+2ND JC)	IMRAN ALI @ NEPALI VS STATE OF WEST BENGAL AND ANR	FAHAD IMAM	
IA NO: CRAN/1/2025				
194	CRA (DB)/239/2025 (PI+2ND JC)	HATEM ALI MOLLA VS STATE OF WEST BENGAL	ATARUL HOQUE MOLLA	JOYDEEP ROY, ARITRA BHATTCHARYA
IA NO: CRAN/2/2025				
195	CRA (DB)/263/2025	LALU SK. ALIAS SUJARUL SK. AND OTHERS VS STATE OF WEST BENGAL	DEBAPRIYA SAMANTA	JOYDEEP BISWAS, SUDESHNA DAS
IA NO: CRAN/1/2025				
196	CRA (DB)/295/2025 (PI+2ND J.C)	XXX VS STATE OF WEST BENGAL AND ANR	JAYASHREE PATRA	AMITA GAUR,MD. YASER AMMAR ISMAIL
IA NO: CRAN/2/2025				
197	CRA (DB)/297/2025 (PI+PII+2ND JC+4 TCR)	SUKANTA DEBNATH VS STATE OF WEST BENGAL AND ANR	DEBRAJ SHIL	BIBASWAN BHATTACHARYA, TRISHA RAKSHIT
IA NO: CRAN/1/2025				
wt198	CRA (DB)/249/2025	SAHEB ALI KARIKAR @ RAJA **VS** STATE OF WEST BENGAL	ARNAB CHATTERJEE	MADHUSUDAN SUR / SUJATA DAS
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
199	CRA (DB)/311/2025 (PI+PII+2ND JC)	SUKANTA KUMAR SAHOO VS STATE OF WEST BENGAL	SANDIP DINDA	SREYASHEE BISWAS, MD. YASER AMMAR ISMAIL
IA NO: CRAN/1/2025				

200	CRA (DB)/319/2025 (PI+PII+2ND JC)	RAFIKUL ISLAM @ BHELU VS THE CENTRAL BUREAU OF INVESTIGATION AND ANR	BISWAJIT MANNA	
IA NO: CRAN/1/2025				
201	CRA (DB)/323/2025	RUPESH YADAV VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	RUDRADIPTA NANDY, RAJNANDINI DAS
IA NO: CRAN/1/2025				
wt202	CRA (DB)/338/2025	SAHIL SINGH @ SAHIL **VS** STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	RUDRADIPTA NANDY, SANTANU TALUKDAR
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
wt203	CRA (DB)/348/2025	IMTIYAZ MOHAMMED ISSA ANSARI @ MOHD IMTIYAZ ANSARI **VS** STATE OF WEST BENGAL	SAGAR SAHA	
204	CRA (DB)/352/2025	RABI ROY VS STATE OF WEST BENGAL	SONIYA YASMEEN	ANASUYA SINHA, SOUMYA BASU ROY CHOWDHURY
IA NO: CRAN/1/2025				
205	CRA (DB)/356/2025 (PI+II+ 2ND J/C)	SAGAR MAJHI AND OTHERS VS STATE OF WEST BENGAL	PAMPA DEY (DHABAL)	AMITA GAUR, SNIGDHA SAHA
IA NO: CRAN/1/2025				
206	CRA (DB)/363/2025 (PI+PII+2ND JC) (POCSO)	JOYDEB MONDAL VS STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	SAIBAL BAPULI, SUJAN CHATTERJEE
IA NO: CRAN/1/2025				
207	CRA (DB)/364/2025	SK. SELIM @ RAJA @ SK SALIM @ SEKH NUR SELIM AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	ARIF MAHAMMAD KHAN	MADHUSUDAN SUR, RAJESH JANA
IA NO: CRAN/1/2025				
208	CRA (DB)/365/2025 (PI+PII+ONLY 2ND JC)	RITESH KUMAR SHAW VS STATE OF WEST BENGAL	AWADHESH KUMAR RAI	AMITA GAUR, SNIGDHA SAHA
IA NO: CRAN/2/2025				
209	CRA (DB)/372/2025 (PI+ ONLY 2ND JC)	TANAY SAHA AND ANR. VS STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY	SAIBAL BAPULI, ARANI BHATTACHARYA
IA NO: CRAN/2/2025				
210	CRA (DB)/377/2025 (PI+PII+2ND J+2PBS+4 TCR + Trans)	LITA HEMBRAM VS STATE OF WEST BENGAL	N.A.	
211	CRA (DB)/380/2025	GOUTAM KARMAKAR @ MAJHI (CCL) VS STATE OF WEST BENGAL AND ANR	TARUN KUMAR PODDAR	FARIA HOSSAIN, JONAKI SAHA
IA NO: CRAN/1/2025				
212	CRA (DB)/381/2025 (P1 + ONLY 2ND J/C)	KRISHNA CHANDRA PAL VS STATE OF WEST BENGAL	ASIF DEWAN	SANJAY BARDHAN, TRINA MITRA
IA NO: CRAN/1/2025				
213	CRA (DB)/393/2025 (PI+PII+2ND J/C)	MONIRUL ISLAM MOLLA @ MD. MONIRUL ISLAM MOLLA @ BABLU @ BABLA VS STATE OF WEST BENGAL	SAHID UDDIN AHMED	ANASUYA SINHA, KARAN BAPULI
IA NO: CRAN/1/2025				
214	CRA (DB)/402/2025 (PI + 2ND JC)	NASIR MONDAL VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	SANJAY BARDHAN, TRINA MITRA
IA NO: CRAN/1/2025				
215	CRA (DB)/407/2025	GABBAR SK @ RANJIT SK AND OTHERS VS STATE OF WEST BENGAL	ASIF IQBAL BAIDYA	ANASUYA SINHA, RAJNANDINI DAS
IA NO: CRAN/1/2025, CRAN/2/2025				

216	CRA (DB)/412/2025 (PI+2ND JC)	ARUP SANTRA VS STATE OF WEST BENGAL	JAYASHREE PATRA	MD. ADIL BADR, M.F.A. BEGG
IA NO: CRAN/1/2025				
217	CRA (DB)/413/2025 (PI+2ND JC)	KHODABOX @ KHOKA @ AKASH SK VS STATE OF WEST BENGAL AND ANR	SNEHANSU MAJUMDER	SUKANYA BHATTACHARYA/SAMARJIT BALIAL
IA NO: CRAN/1/2025				
218	CRA (DB)/415/2025	SAIRABANU BIBI @ MOUSUMI @ SAHERA BANU BIBI VS STATE OF WEST BENGAL AND ANR	SUBHRAJIT DEY	AMITA GAUR, AFREEN BEGUM
IA NO: CRAN/1/2025				
219	CRA (DB)/416/2025 (PI+ONLY 2ND JC)	AJABUL HOQUE AND OTHERS VS STATE OF WEST BENGAL	TAPODIP GUPTA	SREYASHEE BISWAS, ARITRA BHATTACHARYA
IA NO: CRAN/2/2025				
220	CRA (DB)/417/2025 (PT I+ ONLY 2ND J/C)	SEKH NAIMUDDIN @ SK. NAYEMUDDIN VS STATE OF WEST BENGAL	MAITRAYEE CHATTERJEE	PRASUN KUMAR DUTTA, RITA DUTTA
IA NO: CRAN/1/2025				
221	CRA (DB)/421/2025 (PI+OB+2ND JC+PII)	RAMESH PANDIT VS THE STATE OF WEST BENGAL	OINDRILA SARKAR	ZAREEN NASIMA KHAN, MD. YASER AMMAR ISMAIL
IA NO: CRAN/1/2025				
222	CRA (DB)/426/2025	MUJAFFAR @ MUZAFFAR @ MOJAFFAR VS STATE OF WEST BENGAL AND ANR	SRINJAN GHOSH	FARIA HOSSAIN, ATIF AHAMED SIDDIQUE
223	CRA (DB)/427/2025	JAMSED @ JAMSHED MONDAL VS STATE OF WEST BENGAL AND ANR	PRABIR MAJUMDER	AMITA GAUR / SHANTANU TALKDER
IA NO: CRAN/1/2025				
224	CRA (DB)/437/2025 (PI+PII+2ND JC)	MD. SABBIR @ SABBIR VS STATE OF WEST BENGAL	MANOJIT DEBNATH	FARIA HOSSAIN, PALLAVI PRIYA DARSHI
IA NO: CRAN/1/2025, CRAN/2/2025				
225	CRA (DB)/444/2025	MD. ASIF ALIAS MD. SAHANAWAZ @ PATA VS THE STATE OF WEST BENGAL	SHAHIN PARVEEN	ANASUYA SINHA / ANIKET MITRA
IA NO: CRAN/2/2025				
226	CRA (DB)/458/2025 (CRAN/1/2025-DISP. OFF)	RANJAN MATHATO @ RANJAN MAHATA AND ANOTHER VS STATE OF WEST BENGAL	SRINJAN GHOSH	RANABIR ROYCHOWDHURY, MUJIBAR ALI NASKAR
IA NO: CRAN/1/2025, CRAN/2/2025				

RELAXATION OF CONDITION OF BAIL

227	CRA (DB)/191/2022 (PI+PII+2ND JC+2PBS+4 TCR + TRANS)	CHITRA SHARMA AND ORS VS STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	DEBASISH ROY, ANASUYA SINHA, SANTANU TALUKDER
228	CRA (DB)/108/2025	KARIMUL KHAN @ KARIBUL KHAN VS THE NATIONAL INVESTIGATING AGENCY	BISWAJIT MANNA	
IA NO: CRAN/1/2025				

BAIL APPLICATION

(NIA)

229	CRA (DB)/403/2025	ISLAM CHOWDHURY @ ISLAM VS THE NATIONAL INVESTIGATION AGENCY	SOURAV PAUL

DEATH REFERENCE CASES

230	DR/4/2025	STATE OF WEST BENGAL VS RAJIB GHOSH	XXXXX
wt231	CRA (DB)/105/2025	RAJIB GHOSH **VS** STATE OF WEST BENGAL AND ANR	NAZIR AHMED

APPLICATION FOR APPROPRIATE ORDER

232	FA/90/2019	IOCL VS KARNANI PROPERTIES LTD.	SAROJ TULSIAN
IA NO: CAN/6/2025			
		SPECIALLY FIXED MATTERS	
233	MAT/1919/2025	RAJIB BOSE VS STATE OF WEST BENGAL AND ORS.	SATYAM MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
		REVIEW APPLICATION	
234	RVW/247/2023 (FMA/774/2019 IS NOT HERE)	SOHAN LAL MANPURIA AND ORS VS KOLKATA MUNICIPAL CORPORATION AND ORS	SAKTI PRASAD CHAKRABARTI
IA NO: CAN/1/2023			
235	RVW/32/2025 (FMA/657/2022 - FILE NOT HERE)	K M C AND ORS VS SWAPAN KR GHOSH	SHARMILA DEB
IA NO: CAN/1/2025, CAN/2/2025			
wt236	CPAN/556/2025	SWAPAN KUMAR GHOSH **VS** DHAVAL JAIN MUNICIPAL COMMISSIONER KMC AND ORS	KINJAL KUMAR BARAL
wt237	FMA/657/2022	SAPAN KUMAR GHOSH **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS	KINJAL KUMARBARAL
238	RVW/347/2025	THE STATE OF WEST BENGAL AND ORS VS BIMAL SARDAR AND ANR	SUBIR PAL
IA NO: CAN/1/2025			
wt239	CPAN/1627/2024	BIMAL SARDAR **VS** MD. SAMIMUL ALAM, ADM LAND AND LAND REFORMS OFFICER AT BARASAT	AMBIYA KHATUN
wt240	MAT/339/2023	STATE OF WEST BENGAL AND ORS. **VS** BIMAL SARDAR	H. K. HALDER
IA NO: CAN/4/2025			
IA NO: CAN/4/2025			
241	RVW/348/2025	ADDITIONAL D M AND D L AND L R O BARASAT AND ANR VS BIMAL SARDAR AND ORS	SUBIR PAL
IA NO: CAN/1/2025			
wt242	CPAN/1366/2024	KAMARUL PURKAIT AND ORS **VS** SUBHABRATA MONDAL,THE SPECIAL LAND ACQUISITION OFFICER,24 PARGANAS SOUTH	AVIROOP BHATTACHARYA
wt243	MAT/137/2020	ISLAM SHEIKH & ORS. **VS** STATE OF WEST BENGAL & ORS.	AVIROOP BHATTACHARYA
244	RVW/359/2025 [WPA(P)/61/2021] (DEFECTIVE)	M/S KARNI NIRMAN PVT. LTD. VS CHABI HANSDA AND ORS.	SUMITAVA CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
245	RVW/362/2025 (DEFECTIVE)	M/S CROWN FLEX PVT. LTD. VS CHABI HANSDA AND ORS	AVIRUP CHATTERJEE
IA NO: CAN/1/2025, CAN/2/2025			
wt246	WPA(P)/61/2021	CHABI HANSDA **VS** STATE OF WEST BENGAL AND ORS.	AMRITA LAL CHATTERJEE
		APPLICATION (GR. - II)	
247	FMA/1667/2025 (MAT/1667/20225) (PI+2ND JC)	THE CHAIRMAN WEST BENGAL CENTRAL SCHOOL SERVICE COMMISSION VS PRIYANKA ROY AND ORS	Supriya Dubey

In The High Court at Calcutta

Appellate Side

COMMERCIAL MATTERS

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 37

Third Floor

Centenary Building

DIVISION BENCH (DB - V (COMMERCIAL DIVISION))

AT 10:30 AM

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE MD. SHABBAR RASHIDI

FROM 3RD NOVEMBER, 2025 - ALL APPEALS AND APPLICATIONS CONNECTED THERETO UNDER COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT'S ACT, 2015.

AND

ALL APPEALS AND APPLICATIONS CONNECTED THERETO RELATING TO INTELLECTUAL PROPERTY RIGHTS APPELLATE DIVISION AS PER INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023.

NOTE 1 : APPELLATE SIDE MATTERS WILL BE TAKEN UP ON TUESDAY, WEDNESDAY, THURSDAY AND FRIDAY AFTER RECESS.

NOTE 2 : ON EVERY TUESDAY AND WEDNESDAY NON COMMERCIAL MATTERS WILL BE TAKEN UP FIRST.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95501706305?pwd=6Ft8P4ntVm0FrGV7CWbBHEP3oBSY2o.1

FOR ADMISSION

1	AO-COM/60/2025	Goutam Paul VS Union of India	Kunal Shaw
IA NO: CAN/1/2025			
2	AO-COM/61/2025	STATE OF WEST BENGAL VS M/S SAHA CONSTRUCTION AND CO	Arindam Mandal
IA NO: CAN/1/2025, CAN/2/2025			
3	AO-COM/62/2025	The State Of West Bengal And Anr VS M/S SAHA CONSTRUCTION	Arindam Mandal
IA NO: CAN/1/2025, CAN/2/2025			

APPLICATION

4	AD-COM/7/2025	MS J R Construction VS Concord Engineering and Another	Rakesh Jana
IA NO: CAN/1/2025			
5	AD-COM/8/2025	MAHESH SUNNY ENTERPRISES PRIVATE LIMITED VS COMMERCIAL DEPARTMENT NSCBI AIRPORT AND ANR	Prasun Ghosh
IA NO: CAN/1/2025			

6	AO-COM/57/2025	JM Financial Asset Reconstruction Company Limited VS Abhinandan Holdings Private Limited and anr	AKANSHA YADAV
IA NO: CAN/1/2025, CAN/2/2025			
		FOR HEARING	
7	FMA/1163/2024 (8 PBs)	STEEL AUTRHORITY OF INDIA LTD. VS M/S. TLT ENGINEERING INDIA PVT. LTD. AND ANR	ARIJIT BASU
IA NO: CAN/2/2024			
8	FMA/1410/2024 (2 SPIRAL BINDINGS + 4PBs)	M/S ROYAL INFRACONSTRU LTD VS UNION OF INDIA	SRIJANI GHOSH
9	AD-COM/5/2025 (16 PBs)	H L G MEMORIAL HOSPITAL PRIVATE LIMITED VS BLUE STAR ENGINEERING AND ELECTRONICS LIMITED	DIPTESH GHORAI
10	AO-COM/16/2025 (24 PBs)	HALDIBARI TEA MANUFACTURERS LLP AND ANR VS MOHINDRA TUBES LIMITED AND ORS	ARUNIKA DUTTA
IA NO: CAN/1/2025			
11	FMAT/140/2025 (8PBs+8 SUPPLEMENTARY PBs)	M/S R I D VS BISHNU NARAYAN KONAR AND ORS	SANJIB MITRA
IA NO: CAN/2/2025			
12	FMA/322/2025	THE INDIAN PERFORMING RIGHT SOCIETY LIMITED VS HOTEL APPOLO AND TOURS PRIVATE LIMITED	S. MISHRA
IA NO: CAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 37

Third Floor

Centenary Building

DIVISION BENCH (DB - V)

AT 10:30 AM

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE MD. SHABBAR RASHIDI

FROM 3RD NOVEMBER, 2025 - APPEAL UNDER ARBITRATION ACT, 1940 AND ARBITRATION AND CONCILIATION ACT, 1996 INCLUDING APPLICATIONS CONNECTED THERETO.

***HABEAS CORPUS PETITION & APPLICATIONS CONNECTED THERETO;**

***CONTEMPT APPLICATIONS AND REVIEW PETITIONS (INCLUDING APPLICATIONS CONNECTED THERETO) OF THE DIVISION BENCH, HON'BLE JUDGES WHEREOF ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT OR TRANSFER/ELEVATION.**

***SHALL TAKE UP ALL MATTERS RELATING TO THE DESIGNATED COURTS FOR MPs/MLAs AS PER THE JUDGMENT DATED 9TH NOVEMBER, 2023 PASSED BY THE HON'BLE SUPREME COURT OF INDIA IN WP(C) NO. 699/2016.**

***SHALL TAKE UP THE CONTEMPT APPLICATIONS FILED FOLLOWING THE DIRECTION OF THE HON'BLE SUPREME COURT OF INDIA IN CRIMINAL APPEAL NO. 1277/2014 (ARNESH KUMAR -Vs- STATE OF BIHAR & ANR.).**

AND

FROM 15TH DECEMBER, 2025 TO 24TH DECEMBER, 2025 - IN ADDITION TO THE LIST AND DETERMINATION OF THEIR LORDSHIPS, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH COMPRISING HON'BLE JUSTICE TAPABRATA CHAKRABORTY AND HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE.

AND

FROM 22ND DECEMBER, 2025 TO 24TH DECEMBER, 2025 - IN ADDITION TO THE LIST AND DETERMINATION OF THEIR LORDSHIPS, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH PRESIDED OVER BY HON'BLE JUSTICE LANUSUNGKUM JAMIR.

NOTE 1: APPELLATE SIDE MATTERS WILL BE TAKEN UP ON TUESDAY, WEDNESDAY, THURSDAY AND FRIDAY AFTER RECESS.

NOTE 2 : ON EVERY TUESDAY AND WEDNESDAY NON COMMERCIAL MATTERS WILL BE TAKEN UP FIRST.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95501706305?pwd=6Ft8P4ntVm0FrGV7CWbBHEP3oBSY2o.1

TO BE MENTIONED

1	WPA/4240/2020	EJAHAR KHAN VS STATE OF WEST BENGAL &ORS	ABU SOHEL	

CONTEMPT MATTER (Rule Section)

2	CR/314/1993	MANMATHA NATH METIA AND ORS VS RAM KISHNA MALI	MR. SWAPAN KUMAR MALLICK	N.Y.A
3	CR/572/1993	BOARD OF TRUSTEES FOR THE PORT OF CALCUT VS BABOOLAL MUNDHRA	N/A	N.Y.A
4	CR/1112/1993	KRISHNA PADA HALDER VS SABHASACHI SEN	S.CHATTERJEE	N.Y.A.

5	CR/1170/1993	SM. SILA BISWAS (SAHA) VS SWAPAN KUMAR DUTTA	MRS. M.MUKHERJI	N.Y.A.
6	CR/1186/1993	SMT. BHAGYABATI PRAMANIK & ORS. VS SRI K.BHATTACHARYYA	MR B.C.CHAKRABORTY	MR R.N.DUTTA

IA NO: CAN/1/1997(Old No:CAN/4811/1997), CAN/2/1997(Old No:CAN/5822/1997)

in	FA/232/1988	STATE OF W.B. **VS** KRISHNAPADA @ CHANDRA PRAMANIK		

IA NO: CAN/1/1997(Old No:CAN/4047/1997), CAN/2/1997(Old No:CAN/8232/1997), CAN/6/2008(Old No:CAN/1405/2008), CAN/7/2008(Old No:CAN/2658/2008)

IA NO: CAN/1/1997(Old No:CAN/4047/1997), CAN/2/1997(Old No:CAN/8232/1997), CAN/6/2008(Old No:CAN/1405/2008), CAN/7/2008(Old No:CAN/2658/2008)

7	CR/1189/1993	MD. ABDUR RAHIM VS SRI KRISHNA PADA SANDILYA	MR. M.A.SK.	MR. S.K.PANDYA
8	CR/1398/1993	SMT. RAJLAKSHMI ROY VS DR. A.K. BHOWMIK	S. BHATTACHARYYA	K.K. CHATTERJEE
9	CR/1731/1993	SACHINDRA NATH DAS VS SRI SUKUMAR DHAR	MR. W.ALI MONDAL	N.Y.A.
10	CR/2019/1993	SRI GOPESH CHANDRA TARAT VS SRI R.K.PRASANNAN	MR. S.GHOSH DASTIDAR	N.Y.A.
11	CR/2020/1993	DWARKA DAS DALMIA VS M/S. PUSRAJ PURANMULL PRIVATE LTD.	MR. T. DUTTA	MR.S.BISWAS
in	SAT/106/1991	DWARKA DAS DALMIA **VS** PUSHRAJ PURANMAL PVT,LTD.		

IA NO: CAN/1/1997(Old No:CAN/2817/1997)

IA NO: CAN/1/1997(Old No:CAN/2817/1997)

12	CR/2147/1993	SMT. KOELI CHOWDHURY VS PRABIR CHOWDHURY	MR.B.DAS	N.Y.A.
13	CR/2369/1993	PURNENDU BAGCHI VS SMT. BEDATRAYI BAGCHI	MR.S.CHATTERJEE	N.Y.A.
in	FA/151/1993	PURNENDU BAGCHI **VS** SMT. BEDATROYI BAGCHI	MR. S. CHATTERJEE	S. DAS

IA NO: CAN/1/1999(Old No:CAN/3863/1999)

IA NO: CAN/1/1999(Old No:CAN/3863/1999)

14	CR/3329/1993	HARAN KANTI BHATTACHARJEE & ORS. VS CHANDAN KUMAR MITRA	MR. T.K. SEN	MR. U. DUTTA

HABEAS CORPUS

15	WPA(H)/24/2025	BASANTI NATUA VS STATE OF WEST BENGAL AND ORS.	PARTHA CHAKRABBORTY
16	WPA(H)/76/2025	NAVEEN KUMAR CHANTHIRAN VS THE STATE OF WEST BENGAL ADN ORS.	M. DEVANTHIRAN
17	WPA(H)/84/2025	RANJAN GUHA BISWAS VS STATE OF WEST BENGAL AND ORS.	SRIJANI MUKHERJEE
18	WPA(H)/99/2025	NASIRUL HAQUE VS STATE OF WEST BENGAL AND ORS.	RUMA SINGH
19	WPA(H)/100/2025	PRABHAWATI DEVI VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
20	WPA(H)/103/2025	RAGHAV RATHI VS STATE OF WEST BENGAL AND ORS.	NILAY BARAN MANDAL

21	WPA(H)/104/2025	SANJIT KUMAR MAJI VS STATE OF WEST BENGAL AND ORS.	SK. MD. WASIM AKRAM	
22	WPA(H)/105/2025	SUBHABRATA DUTTA VS UNION OF INDIA AND ORS.	SANGHAMITRA MRIDHA	
		CONTEMPT APPLICATION		
23	CRC/19/2025	CHAYAN PURKAYASTHA VS DEBASISH SARKAR AND ANR	SOUMYAJIT MISHRA	
24	CPAN/503/2025	RINKU MAJI VS DHAVAL JAIN THE MUNICIPAL COMMISSIONER KMC	MAHABOOB AHMED	
in	FMA/200/2024	KOLKATA MUNICIPAL CORPORATION AND ORS. **VS** RINKU MAJHI	ARIJIT DEY	
		ASSIGNED MATTERS		
25	WPA(P)/27/2021	THE COURT ON ITS OWN MOTION, IN RE UTP DIPAK JOSHI, LODGED IN DUM DUM CENTRAL CORRECTIONAL HOME VS NA	NA	SAIKAT BANERJEE
IA NO: CAN/1/2023, CAN/2/2024, CAN/3/2024, CAN/4/2025				
in	CRM (NDPS)/48/2023	SUKUR MONDAL @ SUKUR ALI MONDAL **VS** STATE OF WEST BENGAL	KARNEL MONDAL	
in	CRM (NDPS)/52/2023	TAJBUL SK @ TAJBUL ISLAM SK **VS** STATE OF WEST BENGAL	KARNEL MONDAL	
wt26	CRR/798/2023	COURT ON ITS OWN MOTION **VS** SHARUL MOLLA ALIAS SAHARUL MONDAL	NA	
wt27	CRR/799/2023	COURT ON ITS OWN MOTION **VS** SAHARUL MOLLA ALIAS SAHAUL MONDAL	NA	
wt28	WPA/26371/2017	IN-HUMAN CONDITIONS IN 1382 PRISONS **VS**		
IA NO: CAN/3/2024, CAN/4/2024				
IA NO: CAN/3/2024, CAN/4/2024				
wt29	WPA/5440/2020	APARAJITA BOSE **VS** STATE OF WEST BENGAL & ORS.	INDRAJEET DEY	
IA NO: CAN/1/2020(Old No:CAN/3147/2020)				
IA NO: CAN/1/2020(Old No:CAN/3147/2020)				
wt30	WPA/7252/2018	COURT IN ITS OWN MOTION IN RE OVERCROWDING IN PRISONS **VS**		SAIKAT BANERJEE
wt31	WPA/8573/2018	THE HON'BLE COURT'S IN ITS OWN MOTION **VS** STATE OF WEST BENGAL	N.A.	SAIKAT BANERJEE
32	RVW/256/2015	THE STATE OF WB & ORS. VS JAYANTA KR. PANDA & ORS.	BRATATI ROYCHOWDHURY	
IA NO: CAN/1/2015(Old No:CAN/12153/2015)				
in	FMA/80/2015	JAYANTA KR. PANDA **VS** STATE OF WEST BENGAL & ORS	MANORANJAN JANA	
33	CRA/402/2019 (PTI+ 2nd J/C + 2 PB+ 5 TCR)	MD MUJAHID KHAN VS STATE OF WEST BENGAL	BISWAJIT MANNA	SUDIP GHOSH / BITASOK BANERJEE / APURBA KUMAR DUTTA
IA NO: CRAN/2/2020(Old No:CRAN/4608/2020), CRAN/3/2020(Old No:CRAN/4610/2020)				
wt34	CRA/659/2019	MD CHAND @ SAHABAJ AKHTAR @ SHAHBAZ AKRAM & ANR **VS** STATE OF WEST BENGAL	TIRTHA PATI ACHARYA	SUDIP GHOSH / BITASOK BANERJEE / APURBA KUMAR DUTTA

wt35	CRA/85/2021	MD SAMIM **VS** STATE OF WEST BENGAL	NA	SUDIP GHOSH / BITASOK BANERJEE / APURBA KUMAR DUTTA
36	MAT/1152/2022	THE HOWRAH ZILLA REGULATED MARKET COMMITTEE AND ANR VS KULIK PLYWOOD PVT LTD AND ORS	JOYDEEP ROY	
IA NO: CAN/1/2022, CAN/2/2025				
wt37	MAT/1153/2022	THE HOWERAH ZILLA REGULATED MARKET COMMITTEE AND ANR **VS** SATYAN PLYWOOD INDUSTRIES AND ORS	JOYDEEP ROY	
38	CRR/2857/2022	MOITRY DANA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SARTHAK MONDAL	R D NANDY / A GHATAK
IA NO: CRAN/6/2025				
39	CRA (DB)/156/2023	PANKAJ KUMAR VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	DEBASISH ROY, AMITA GAUR, SOURAT NANDY
IA NO: CRAN/2/2025				
wt40	CRA (DB)/136/2023	BALAK RAM YADAV **VS** STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY	PRASUN KR DUTTA, SANTANU DEB ROY
wt41	CRA (DB)/62/2023	MANJRISH@MONJRISH TRIPATHI **VS** STATE OF WEST BENGAL	SANDIP KUMAR BHATTACHARYYA	DEBASISH ROY / AMITA GAUR / SOURATH NANDY
42	MAT/364/2023	MEGA FLEX PLASTICS LIMITED AND ANR VS THE UNION OF INDIA AND ORS.	RAHUL DHANUKA	
IA NO: CAN/1/2023, CAN/2/2023, CAN/5/2024				
43	SAT/9/2025	URBANE STYLES REPD SRI ASHOK HARALALKA VS ABC INDIA LTD	ANIL CHOUDHURY	
IA NO: CAN/1/2025, CAN/2/2025				
44	FA/452/2025 (3 TCR + 2 PBS)	TAPAS KUMAR GHOSH VS SRI RANJAN KUAR GHOSH	PRAJAAINI DAS	
45	CPAN/890/2025	RAMNARAYAN RAY VS DILIP YADAV AND ANR	DEBASREE DHAMALI	
IA NO: CAN/1/2025				
in	COT/81/2023	SRI RAMNARAYAN RAY **VS** ROHIT CHOUDHARY AND ORS	SOUMO CHAUDHURY	
in	COT/87/2023	M/S. R.K.B. REALITY INFRA DEVELOPERS AND ANR REPD BY SRI RAJKUMAR KADEL. **VS** SRI RAMNARAYAN RAY AND ORS.	MR. ANIMESH PAUL	
IA NO: CAN/1/2025, CAN/2/2025				
IA NO: CAN/1/2025, CAN/2/2025				
in	MAT/1757/2023	ROHIT CHOUDHARY AND ORS **VS** RAMNARAYAN RAY AND ORS	SINTHIA BALA	
IA NO: CAN/4/2025, CAN/5/2025				
IA NO: CAN/4/2025, CAN/5/2025				
46	MAT/1039/2025	SUNIL MANNA VS UNION OF INDIA AND ANR	SOURAV MUKHERJEE	
47	FMA/1427/2025	KANAILAL CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	DEBASREE DHAMALI	
IA NO: CAN/1/2025				
48	MAT/1514/2025	Union of India and Others VS Moonline Express Cargo Private Limited	DWIJADAS CHAKRABORTY	
IA NO: CAN/1/2025, CAN/2/2025				

49	MAT/1604/2025	THE SECRETARY RAMKRISHNA MISSION RESIDENTIAL COLLEGE(AUTONOMOUS) NARENDRAPUR AND ANR VS TAMAL DASGUPTA AND ORS	ARTI BHATTACHARYYA	
IA NO: CAN/1/2025				
wt50	COT/163/2025	TAMAL DASGUPTA **VS** THE SECRETARY RAMKRISHNA MISSION RASIDENTIAL COLLAGE NARENDRAPUR AND ORS	AMRITA DE	
51	FMA/1804/2025	ASHIM KUMAR BISWAS AND ORS VS AMAR KUMAR SARDAR AND ORS	PRAJAAINI DAS	
IA NO: CAN/1/2025				
52	MAT/1975/2025	THE STATE OF WEST BENGAL AND ORS VS ABHISHEK KUMAR SINGH AND ANR	DEBDOOTI DUTTA	
IA NO: CAN/1/2025, CAN/2/2025				
53	MAT/2011/2025	The State of West Bengal and Ors VS Abhishek Kumar Singh	DEBDOOTI DUTTA	
IA NO: CAN/1/2025, CAN/2/2025				
54	CRR/3619/2025	XXX VS THE CENTRAL BUREAU OF INVESTIGATION AND OTHERS	SOUMILI CHOUDHURY	SUMAN DE
wt55	CRA (DB)/236/2025	SANJAY ROY **VS** THE CENTRAL BUREAU OF INVESTIGATION	SENJUTI CHAKRABARTI	
wt56	GA/2/2025	CENTRAL BUREAU OF INVESTIGATION **VS** SANJAY ROY	AMAJIT DE	
wt57	WPA/30365/2024	X AND ANR **VS** UNION OF INDIA AND ORS.	ISHITA KUNDU	
		APPLICATION		
58	FMAT (ARBAWARD)/14/2025	SARIFUL ISLAM MOLLA AND ORS VS NATIONAL HIGHWAYS AUTHORITY OF INDIA AND ANR	MANIKA SARKAR	
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025				
59	FMAT (ARBAWARD)/44/2025	BLUE FLAME HP GAS AGENCY VS HINDUSTAN PETROLEUM CORPORATION LTD V	SUDESHNA BASU THAKUR	
IA NO: CAN/1/2025, CAN/2/2025				
60	FMAT (ARBAWARD)/46/2025	DR AMITAVA CHAKRAVARTY @ DR AMIT CHAKRAVARTY VS NARAYAN BASU AND ORS	RAJKRISHNA MONDAL	
IA NO: CAN/1/2025				
61	FMA/1389/2025	IDFC FIRST BANK LTD AND ANR VS SHYAMSUNDAR DISTRIBUTOR AND ANR	AMAR SINGH	
IA NO: CAN/1/2025				
		REVIEW APPLICATION		
62	RVW/143/2022	ROHAN SARKAR AND ANR VS SMT JAYEETA SARKAR AND ORS (PRAADIP KUMAR SARKAR SINCE DECEASED)	KAUNISH CHAKRABORTI	
IA NO: CAN/1/2022, CAN/2/2022				
in	SA/164/2016	ROHAN SARKAR & ANR **VS** PRADIP KUMAR SARKAR & ORS	ANUPAM HAJARI	
63	RVW/312/2024	DEBASISH MUKHERJEE VS NTPC LTD AND ORS		

in	FMA/767/2015	DEBASISH MUKHERJEE **VS** NATIONAL THERMAL POWER CORPORATION LIMITED & ORS	DEEBASISH MUKHERJEE (IN PERSON)
64	RVW/175/2025	SCORPION COOPERATIVE AND ANR VS KOLKATA METROPOLITAM DEVELOPMENT AUTHORITY AND ORS	NILKAMAL GHOSH
IA NO: CAN/1/2025			
in	FMA/871/2025	SCORPION CO OPERATIVE HOUSING SECIETY LTD AND ANR **VS** KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY AND ORS	NILKAMAL GHOSH
65	RVW/203/2025	K K COMMODITIES LLP VS UNION OF INDIA AND ORS.	SRIJANI GHOSH
IA NO: CAN/1/2025			
in	FMA/148/2025	K K COMMODITIES LLP **VS** UNION OF INDIA AND ORS.	SRIJANI GHOSH
66	RVW/204/2025	KAMAL AGARWAL VS STATE OF WEST BENGAL AND ORS.	SARBAN BHATTACHARJEE
IA NO: CAN/1/2025			
in	WPLRT/10/2024	KAMAL AGARWAL **VS** STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
67	RVW/205/2025	SURAJ ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SARBAN BHATTACHARJEE
IA NO: CAN/1/2025, CAN/2/2025			
in	WPLRT/11/2024	SURAJ ENTERPRISE **VS** STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
68	RVW/233/2025	THE STATE OF WEST BENGAL VS Sri Jayanta Dey and Others	Himangshu Ghosh
IA NO: CAN/1/2025			
in	FAT/7/2020	THE STATE OF WEST BENGAL **VS** JAYANTA DEY & ORS	HIMANGSHU GHOSH
69	RVW/249/2025	CHANDRA HAZRA AND ORS VS THE HOWRAH ZILLA PARISHAD AT 10 AND ORS	RASHIN SINGH
IA NO: CAN/1/2025, CAN/2/2025			
in	MAT/2079/2024	GOUTAM SARKAR **VS** THE HOWRAH ZILLA PARISHAD AND ORS	MAHABOOB AHMED
70	RVW/269/2025	MUTLEB SK JIDU @ MD MATALEB SK AND ORS VS MD MANIRUL ISLAM AND ORS	SUCHISMITA LAHA
IA NO: CAN/1/2025, CAN/2/2025			
in	WPLRT/77/2025	MD. MANIRUL ISLAM AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	SAYAN MUKHERJEE
71	RVW/271/2025	The Director General and Inspector General of Police West Bengal and Ors VS Mohammad Towfiqul Haque and Ors	Debangshu Dinda
IA NO: CAN/1/2025			
in	MAT/1133/2024	STATE OF WEST BENGAL AND ORS. **VS** MOHAMMAD TOWFIQUL HAQUE AND ORS.	DEBANGSHU DINDA
72	RVW/276/2025	PROF. ANADI KUMAR KUNDU VS THE STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
IA NO: CAN/1/2025, CAN/2/2025			

in	WPLRT/65/2025	PROF. ANADI KUMAR KUNDU **VS** THE STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
73	RVW/311/2025	SUJOY BASU VS STATE OF WEST BENGAL AND ANR	SUBHENDU BANERJEE
IA NO: CAN/1/2025			
in	WPA(H)/48/2021	SUJOY BOSU **VS** STATE OF WEST BENGAL	N.A.

PIL MATTERS

(MP MLA)

74	WPA(P)/583/2023	IN RE DESIGNATED COURTS FOR MPS/MLA VS X	X
wt75	WPA/7807/2020	THE COURT ON ITS OWN MOTION IN RE MONITORING OF PENDING CRIMINAL TRIALS AGAINST MPS MLAS **VS** STATE OF WEST BENGAL	SAIKAT BANERJEE

GROUP IX

76	MAT/582/2025	MATIUR RAHAMAN MOLLA VS DOLAN HALDER @ DOLAN KANJI HALDER AND ORS	SANDIP DAS
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			

FOR HEARING

77	FMA/3432/2015 [4 PBs]	PRIYA SANKAR BOSE VS DILIP KUMAR DAS & ANR	PRIYA SANKAR BOSE(IN PERSON)
78	FMA/825/2019 (10 PBs+ TCR)	FRINDS ENGINEERING CO- OPERATIVE SOCIETY LTD. VS DIGHA SHANKARPUR DEVELOPMENT AUTHORITY	SAYAK KONAR
79	FMA/1239/2019	M/S BALMER LAWRIE & CO LTD VS RUIA CHEMICALS PVT LTD & ANR	K SHAH
IA NO: CAN/1/2018(Old No:CAN/6126/2018)			
80	FMA/42/2023 (16 PBs + 2 SUPPLEMENTARY PBs)	RAYCO ENGINEERING SYNDICATE AND ANR VS SCIENCE CITY	SUROJIT DUTTA
81	FMAT (ARBAWARD)/57/2023 [2 PBs+6 Supplementary PBs]	INDIAN OIL CORPORATION LIMITED VS MADAN RAM	AMIT KUMAR NAG
82	FMA/734/2025	M/S PRAGATI ENTERPRISES VS DAYARAM SHAH AND ANR	MAHABOOB AHMED

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 4

First Floor

Main Building

DIVISION BENCH (DB- VI)

AT 10:30 AM

HON'BLE JUSTICE MADHURESH PRASAD
HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE

ON 23.12.2025.

FROM 3RD NOVEMBER, 2025:- 1. APPEAL FROM ORDER RELATING TO SERVICE UNDER GROUP-VI INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING MATTERS CONCERNING SERVICE OF THE JUDICIAL OFFICERS, OFFICERS AND STAFF OF HIGH COURT SERVICE AND DISTRICT JUDICIARY [BOTH RETIRED AND SERVING] AND APPLICATIONS CONNECTED THERETO]

2. MATTERS RELATING TO STATE TRIBUNALS UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING TAX MATTERS, MATTERS RELATING TO LAND REVENUE TRIBUNAL AND CENTRAL TRIBUNAL];

3. HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF CLASSIFICATION [2019 ONWARDS].

AND
ON 23RD DECEMBER, 2025 :- SHALL SIT TOGETHER TO TAKE UP THE MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH COMPRISING HON'BLE JUSTICE MADHURESH PRASAD AND HON'BLE JUSTICE PRASENJIT BISWAS.

A. APPEALS FROM ORDER RELATING TO SERVICE UNDER GROUP VI AND MATTERS RELATING TO STATE TRIBUNALS WILL BE TAKEN ON MONDAY AND TUESDAY.

B. INTRA COURT APPEALS WILL BE TAKEN UP ON WEDNESDAY AND FRIDAY

C. OLD HEARING MATTERS WILL BE TAKEN UP ON THURSDAY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99510682995?pwd=IdcHZRYwBPNxIRkluvLpmBXNDK0WIT.1

MOTION 1

1	WP.ST/267/2025	SRITANU MAITI VS STATE OF WEST BENGAL AND ORS.	UMME HABIBA KHATUN
2	WP.ST/269/2025	VIKRAM CHATURVEDI VS STATE OF WEST BENGAL AND ORS.	SAMIK SARKAR

ADJOURNED MOTION 1

3	WP.ST/166/2023	KARTIC ALIAS KARTICK BISWAS VS STATE OF WEST BENGAL AND ORS.	ASHUTOSH PAL
4	WP.ST/39/2025	BROTOTI BAG VS STATE OF WEST BENGAL AND ORS.	IPSITA GHOSH
5	WP.ST/138/2025	SANJIT SHEE VS STATE OF WEST BENGAL AND ORS.	DEBASIS ROY CHOWDHURY
6	WP.ST/170/2025	NURUDDIN ZAMADAR AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SARAJIT ROY
7	WP.ST/202/2025	PAYEL CHATTOPADHYAY VS STATE OF WEST BENGAL AND ORS.	RANAJIT CHOWDHURY
8	WP.ST/235/2025	SUJAY KUMAR BISWAS VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
9	WP.ST/247/2025	DR. SOMNATH PAL VS STATE OF WEST BENGAL AND ORS.	BISWARUP NANDY
10	WP.ST/254/2025	MALABIKA MAJUMDER VS THE SECRETARY, DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT AND SOCIAL WELFARE AND ORS.	ATINDRANATH MISRA
		FOR ORDERS	
11	WP.ST/173/2024	ALOCHANA PAN AND ORS VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 13

Second Floor

Main Building

DIVISION BENCH (DB-VII)

HON'BLE JUSTICE RAJASEKHAR MANTHA
HON'BLE JUSTICE AJAY KUMAR GUPTA

NOT SITTING ON AND FROM 22.12.2025 TO 24.12.2025

FROM 3RD NOVEMBER, 2025 - APPEAL FROM ORDER RELATING TO MUNICIPALITIES, CO-OPERATIVES & PANCHAYATS UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATIONS FOR SUSPENSION OF SENTENCE OTHER APPLICATIONS CONNECTED THERETO (UPTO 2018);

FIRST APPEAL AND FIRST MISCELLANEOUS APPEAL & APPLICATIONS CONNECTED THERETO AND MATRIMONIAL & FAMILY COURT APPEALS & MATTERS RELATING TO GUARDIANSHIP INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2018);

LAWAZIMA MATTER;

APPEAL UNDER SECTION 19(1)(a) OF THE CONTEMPT OF COURTS ACT, 1971.

NOTE: ON AND FROM 01/04/2025
(1) MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED ONLY ON MONDAY & THURSDAY.
(2) MATTERS LISTED ON MENTIONING SHALL NOT BE TAKEN UP UNLESS A PRE AND POST MENTIONING NOTICE IS ISSUED TO THE RESPONDENT / RESPONDENTS
(3) OLD MATTERS WILL BE TAKEN UP HALF AN HOUR BEFORE RISING.
(4) NO ACCOMMODATION WILL BE GIVEN IN RESPECT OF OLD MATTERS.
(5) ON MONDAY GROUP V MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(6) ON TUESDAY CRIMINAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(7) ON WEDNESDAY FIRST APPEAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(8) ON THURSDAY CRIMINAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(9) ON FRIDAY FIRST APPEAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(10) SINGLE BENCH MATTERS WILL BE TAKEN UP ON WEDNESDAY AND FRIDAY AT 2:00 P.M.
(11) OLD MATTERS WILL BE TAKE UP HALF AN HOUR BEFORE RISING.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91926753753?pwd=W0RPhL25aqsQ9aRycwqROm4FtNmRYX.1

TO BE MENTIONED

1	CRA/628/2017	MUHUR SK @ MUHURUDDIN SK & ORS VS STATE OF WEST BENGAL	S MAITY	SUMAN DE, TIRUPATI MUKHERJEE
2	MAT/1997/2025 (CORRECTION)	KUSHAN NANDY VS DR ATIYA SABA AHMED AND ORS	ATASI SARKAR	
wt3	MAT/1999/2025	KUSHAN NANDY **VS** THE K M C AND ORS	ATASI SARKAR	

CONTEMPT MATTERS

4	MAT/2148/2025	MINATI MONDAL AND ORS VS BIPLAB MONDAL AND ORS	MANIKA SARKAR	

IA NO: CAN/1/2025, CAN/2/2025

LEAVE MATTERS

5	WPA(H)/89/2025	PAPPU HALDER VS STATE OF WEST BENGAL AND ORS.	ANISH CHAKRABORTY	
		CONTEMPT APPLICATION		
6	CPAN/1975/2025	SUKDEB SARKAR VS CHITRADIP SEN, SUB-DIVISIONAL OFFICER, BARUIPUR	UTTAM KUMAR KAMILA	
in	FMA/898/2025	SUKDEB SARKAR **VS** STATE OF WEST BENGAL AND ORS.	UTTAM KR KAMILA	
7	CPAN/2005/2025	SUSHANTA ROY VS BIPUL BISWAS THE INSPECTOR IN CHARGE TANGRA P S	SK REJAUL ALAM	
in	MAT/2057/2025	SUSHANTA ROY **VS** STATE OF WEST BENGAL AND ORS.	SK REJAUL HOSSAIN	
IA NO: CAN/2/2025				
IA NO: CAN/2/2025				
		APPLICATION		
8	FMA/1212/2015	SRI SRIHARI CHARAN PATRA VS STATE OF WEST BENGAL & ORS	MONORANJAN JANA	
IA NO: CAN/3/2016(Old No:CAN/5953/2016)				
9	FAT/88/2016 (2PB)	SUBRATA SAHA & ORS VS SANDIP KUMAR BASU & ORS	KALPITA PAUL	
IA NO: CAN/3/2019(Old No:CAN/1548/2019), CAN/4/2022				
10	FAT/172/2016	KASHINATH GHOSH VS SMT JABABATI GHOSH & ORS	K RAY	
IA NO: CAN/1/2016(Old No:CAN/3862/2016), CAN/2/2023, CAN/3/2023, CAN/4/2025, CAN/5/2025				
11	FAT/112/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS SHYAMLAL AGARWALA & ORS	SATYAJIT SENAPATI	
IA NO: CAN/1/2025				
12	FAT/137/2018 (LAST CHANCE)	UTPAL SARKAR VS ABHIJIT SARKAR & ORS	DEBASISH CHATTOPADHYAY	
IA NO: CAN/1/2024				
13	MAT/2269/2023	SK. ABDUL BASIR VS STATE OF WEST BENGAL AND ORS.	MR. HIMADRI KUMAR MAHATA	
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025, CAN/4/2025				
		FIRST APPEAL		
14	FA/240/2010 (PT. HD.) (TOP)	EKRAMUDDIN AHMED ALIAS NASIM AND ORS (MUMTAZ BEGUM SINCE DECEASED) VS ARFANESSA BIBI AND ORS.	SOMENATH GHOSH	
wt15	FA/241/2010	EKRAMUDDIN AHMED@NASIM AND ORS IN PLACE OF MUMTAZ BEGUM (SINCE DECEASED) **VS** ARFANESSA BIBI AND ORS	SOMENATH GHOSH	
16	FA/135/1985	THE CALCUTTA ELECTRIC SUPPLY CORPORATION (INDIA LTD.) VS BISWANATH JHUNJHUNWALA and Ors		
17	FA/121/1996	SM. ANURADHA BANERJEE VS BISWENDU PROKASH BANERJEE	N.PAL	D. ROY
IA NO: CAN/3/2010(Old No:CAN/9490/2010)				
18	FA/232/1997 (4PB+4TCR)	KASHINATH SARKAR & ORS. VS KALYANI DASI		

wt19	FAT/319/2014	KASHI NATH SARKAR (DECEASED) & ORS **VS** KALYANI DASI (DECEASED) & ORS	UJJAL KUMAR BHATTACHARJEE
IA NO: CAN/5/2025			
IA NO: CAN/5/2025			
20	FA/135/2002	SAMBHU CHANDRA CHANDRA VS SMT. RABA SHOME	HIRANMOY BHATTACHARYYA
wt21	FA/302/2009	SAMBHU CHANDRA CHANDRA **VS** SMT. BANI BASU & ORS	HIRANMOY BHATTACHARYYA
IA NO: CAN/1/2010(Old No:CAN/3237/2010), CAN/2/2012(Old No:CAN/4363/2012)			
IA NO: CAN/1/2010(Old No:CAN/3237/2010), CAN/2/2012(Old No:CAN/4363/2012)			
22	FA/2/2003	SMT. ARATI MURMU & ORS. VS SANTI BALA ROUTH	RABINDRA NATH MAHATO
IA NO: CAN/3/2001(Old No:CAN/1895/2001), CAN/5/2015(Old No:CAN/8135/2015)			
23	FA/276/2004	KOTAK MAHINDRA FINANCE LTD. VS UDAY SINGH	PARITOSH SINHA
IA NO: CAN/2/2004(Old No:CAN/4293/2004), CAN/3/2004(Old No:CAN/9783/2004)			
wt24	FA/236/2004	UDAY SINGH **VS** KOTAK MAHINDRA FINANCE LTD.	ABU SIDDIQUE MALLIK
IA NO: CAN/2/2004(Old No:CAN/4920/2004)			
IA NO: CAN/2/2004(Old No:CAN/4920/2004)			
25	FA/307/2005	Madhuri Bhattacharyya VS The Life Insurance Corporation of India	
26	FA/238/2011 (2PB+4TCR)	CHANDI CHARAN MONDAL VS MILTON DEY & ORS	SHILA SARKAR
IA NO: CAN/6/2015(Old No:CAN/2879/2015)			
27	FA/304/2011 (2PB+1TCR)	RAJIV KHANNA & ORS. VS SUBRATA BASU & ORS.	UTTIYA RAY
28	FAT/442/2011	MINERAL EXPLORATION CORPORATION LTD. VS ZENTH INVESTMENT LTD.	DINABANDHU CHOWDHURY
IA NO: CAN/3/2012(Old No:CAN/11151/2012)			
29	FA/77/2012 (PT-I+ P-II+ 2 PB+ 2ND J.COPY)	TERAI TEA CO. LTD. VS STATE OF WEST BENGAL & ANR.	TAPAN CHAKRABARTI
wt30	COT/1175/2007	TERRAI TEA CO. LTD. **VS** STATE OF W.B.	RAJENDRA NATH BARIK
wt31	FAT/4329/2004	STATE OF W.B. & ANR. **VS** TERAI TEA CO. LTD.	SUBHOJIT BASU
32	FA/144/2012 (2PB+4TCR)	NILANJAN ROY & ORS. VS SHIBNATH ROY	RAJU BHATTACHARYYA
IA NO: CAN/2/2017(Old No:CAN/9113/2017), CAN/3/2018(Old No:CAN/3016/2018)			
33	FA/262/2012 (2PB)	MANOJ KUMAR AGARWAL VS OM PRAKASH BRAJABASI & ORS	SAUNAK BHATTACHARYA
34	FAT/42/2013	SUNIL KR. MANNA VS SOUMITRA DAS @ TUMPA	ABHIJIT RAY
IA NO: CAN/1/2013(Old No:CAN/11087/2013), CAN/2/2024			
35	FA/84/2013	KALYANI PRAMANICK & ORS VS SUJIT DAS & ORS	MANALI BISWAS
36	FA/29/2014	GOURANGA SARKAR VS SUBHASH MONDAL(EXPIRED), BIMALA MONDAL & ORS	MR MUKUNDA LAL SARKAR
IA NO: CAN/10/2025			

37	FA/120/2014 (2PB+4TCR)	SWAPAN MAHATO & ORS VS TAPAN KUMAR CHATTERJEE	MANAS KUMAR DAS
38	FAT/232/2014	HINDUSTAN UNILEVER LTD VS SHEWERT AND DHOLAKIA PRIVATE LIMITED	DEBABEENA MUKHERJEE
39	FA/298/2014	THE STATE OF WEST BENGAL THROUGH LAND ACQUISITION COLLECTOR VS SUJATA BANEJEE AND ORS	PRASANTA KUMAR GIRI
wt40	COT/74/2014	SUJATA BANERJEE AND ORS **VS** STATE OF WEST BENGAL	SAKTI PRASAD CHAKRABARTI
IA NO: CAN/1/2015(Old No:CAN/2569/2015)			
IA NO: CAN/1/2015(Old No:CAN/2569/2015)			
41	FAT/333/2014 (TCR)	KAMAL PANIGRAHI VS ANIMA PANIGRAHI & ORS	BADAL SAHA.
IA NO: CAN/4/2025			
42	FA/339/2014	KHAIRUN BIBI VS SUBHAS CHANDRA ROY & ORS	SAMIRAN GIRI
43	FAT/39/2015	DHIRENDRANATH MAITY VS GANESH CHANDRA MAHAPATRA & ORS	SUFI KAMAL
44	FA/70/2015 (2PB+2TCR)	SIMA HALDER AND ORS VS DIPA ROY (NEE SAPUI)	SAMIR KR. DATTA
IA NO: CAN/5/2025			
45	FAT/252/2015 [P-I + OB + II + 2ND J/C + 2 TCR + 4 PB]	M/S. SHAH PROJECTS P. LTD. VS DILIP KR. KEJRIWAL & ORS.	PRADIP KR. SARAWAGI
46	FAT/253/2015 (6PB+4TCR)	GYARSI LAL SHAH (HUF) & ANR. VS PRADIP AGARWAL & ANR.	PRADIP KR. SARAWAGI
47	FAT/254/2015 (4PB+4TCR)	GYARSI LAL SHAH (HUF) & ANR. VS SHAILJA AGARWAL & ANR.	PRADIP KR. SARAWAGI
48	FA/23/2016 (2PB+6TCR)	SUNIL KUMAR SARKAR VS SADHANA SAHA & ORS	SARBANANDA SANYAL
IA NO: CAN/2/2023			
49	FAT/489/2016	SHEIKH RIYAJUDDIN & ORS. VS SHEIKH HASMAT ALI & ORS.	SHYAMAL SANYAL
50	FA/120/2017	PULAK RANJAN SARKAR VS HIRAK RANJAN SARKAR	SHILA SARKAR
IA NO: CAN/2/2018(Old No:CAN/9848/2018)			
51	FAT/402/2017	PRADIP KUMAR DAS VS MAYA GOLE & ORS	JAYANTA KUMAR MANDAL
IA NO: CAN/1/2018(Old No:CAN/2886/2018), CAN/2/2018(Old No:CAN/2900/2018), CAN/11/2025			
52	FA/132/2018 (LAST CHANCE)	SUMANTA HALDAR VS KRISHNA HALDAR	AYANAVA BHATTACHARYYA
53	FAT/289/2018 (4TCR)	RAJESH KUMAR AGARWAL & ANR VS LIC & ANR	ANINDYA HALDER
54	FAT/387/2018 (2PB+2TCR)	SANKHA NATH BHATTACHARYA VS SOMA BHATTACHARYA	SAJAL KANTI BHATTACHARYA
55	FAT/444/2018 (TCR)	ARAMBAGH HATCHARIES LTD VS DR MRS SIPRA GUHA	RIYA DAS
IA NO: CAN/1/2018(Old No:CAN/6898/2018), CAN/2/2019(Old No:CAN/4418/2019)			
56	FAT/621/2018	CALCUTTA MUNICIPAL CORP & ORS VS PUSHPA CHAND & ORS	AMARESH KUMAR DHAR
IA NO: CAN/1/2025, CAN/2/2025			

57	FA/115/2023	STATE OF WEST BENGAL & ORS VS ADONIS ENGINEERS' COOPERATIVE CONSTRUCTION SOCIETY LIMITED	AMITAVA MITRA
IA NO: CAN/5/2025			
58	FA/80/2024	ABHIJIT TEA CO. PVT. LTD. VS UNION OF INDIA & ANR	SOMA KAR GHOSH
59	FA/225/2024	MAHUYA DAS VS AMITAVA DAS	DEBAYAN SINHA
IA NO: CAN/5/2023			
60	FA/364/2025	BISWAJIT KUNDU PODDER & ANR VS BHASKAR SEN	ANINDYA BOSE
IA NO: CAN/1/2017(Old No:CAN/3852/2017)			

GROUP - V

61	MAT/1646/2025 (TOP)	NETAI CH JANA VS STATE OF WEST BENGAL AND ORS.	DILIP KR SINHA
IA NO: CAN/1/2025			
62	MAT/2000/2025 (TOP)	AMALENDU DUBEY AND ORS VS STATE OF WEST BENGAL AND ORS.	MEGHLA DAS
IA NO: CAN/1/2025			
63	MAT/45/2023 (2 P.B.)	SUKUMAL SARKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
64	MAT/46/2023 (2 P.B.)	NARAYAN CHAKRABORTY AND ORS VS STATE OF WEST BENGAL AND ORS.	MAHABOOB AHAMED
65	MAT/906/2023	PRADIP KR. DEY AND ORS. VS PRANAB KR. DEY AND ORS.	ASISH DUTTA
66	MAT/438/2024	SRI KALYAN GHOSH VS HOWRAH ZILLA PARISHAD AND ORS.	Supratick Syamal
wt67	MAT/439/2024	SRI KALYAN GHOSH **VS** HOWRAH ZILLA PARISHAD AND ORS.	SUPRATICK SYAMAL
68	FMA/1274/2024	DURGA PRASAD BHAKAT VS STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
IA NO: CAN/1/2024			
69	MAT/1768/2024 (LAST CHANCE)	RITA MANNA AND ORS VS THE WEST BENGAL VALUATION BOARD AND ORS	TANMOY KHAN
IA NO: CAN/1/2024			
70	MAT/2358/2024 (LAST CHANCE)	DR. SUJOY BISWAS VS STATE OF WEST BENGAL AND ORS.	KAUSTAV SEAL
IA NO: CAN/1/2025			
71	FMA/20/2025 (LAST CHANCE)	TAPAS KR SHIT AND ANR VS STATE OF WEST BENGAL AND ORS.	ANKANA SARKAR
IA NO: CAN/1/2025			
72	MAT/175/2025	M/S. GEE DEE UDYOG REPD BY ARUN SARAF VS THE WEST BENGAL STATE HANDICRAFTS CO-OPERATIVE SOCIETY LIMITED AND ORS.	MAHIMA MUKHERJEE
IA NO: CAN/1/2025			
73	FMA/372/2025	SEVAK CO OPERATIVE LABOUR CONTRACT AND CONSTRUCTION SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	MD ALI AHASAN
IA NO: CAN/1/2025			

74	FMA/386/2025	SARBANI MONDAL AND ANR VS SANKAR MUKHERJEE AND ORS	APURBA KR GHOSH
IA NO: CAN/2/2024			
75	FMA/387/2025	SUKUMAR SANTRA AND ORS VS MUROTI MOHAN SANTRA AND ORS	ARPITA CHOWDHURY
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
76	MAT/399/2025	DVC EMPLOYEES COOPERATIVE VS DAMODAR VALLEY CORPORATION AND ORS	AFSAR ALI
IA NO: CAN/1/2025			
77	FMA/421/2025 (3 PBS)	MANJU RUDRA BISWAS VS KRISHNANAGAR MUNICIPALITY AND ORS	SAPTARSHI MUKHERJEE
IA NO: CAN/1/2025			
78	MAT/444/2025	RAJNARAYAN BAUL AND ORS VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
IA NO: CAN/1/2025, CAN/2/2025			
wt79	FMA/623/2025	RAMANAND YADAV AND ORS **VS** STATE OF WEST BENGAL AND ORS.	AVISHEK GUHA
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
80	MAT/447/2025	ROZI BEGUM VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
81	MAT/580/2025	BANDANA BISWAS VS SAYAK PAL CHOWDHURY AND ORS	DEEPTANGSHU KAR
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
82	FMA/597/2025	SAFIKUL MANDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
IA NO: CAN/1/2025			
83	MAT/602/2025 (LAST CHANCE)	SURENDAR KANU VS MADAN KANU AND ORS	DEV KUMAR SHARMA
IA NO: CAN/2/2025			
84	MAT/698/2025 (LAST CHANCE)	MD. ASHADUL HAQUE VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
IA NO: CAN/1/2025, CAN/2/2025			
85	MAT/702/2025	TARUN KUMAR DAS AND ANR VS THE MUNICIPAL COMMISSIONER KOLKATA MUNICIPAL CORPORATION AND ORS	SHANKHA SHUBHRA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
86	FMA/722/2025	RAJAT BAGCHI VS THE CHAIRMAN RAJPUR SONARPUR MUNICIPALITY AND ORS	SYED ARIF AHMED
IA NO: CAN/1/2025			
87	MAT/802/2025	AMIYO GURIA VS STATE OF WEST BENGAL AND ORS.	SYED ARIF AHMED
IA NO: CAN/1/2025, CAN/2/2025			
88	MAT/907/2025	CHITRA DATTA VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS	SANJIB BANDYOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025			
89	MAT/937/2025	ANANDA GOPAL SAHA VS STATE OF WEST BENGAL AND ORS.	DILIP KR MAITI
IA NO: CAN/1/2025			

90	MAT/959/2025	CALCUTTA STATE TRANSPORT CORPORATION EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
IA NO: CAN/1/2025, CAN/2/2025			
91	MAT/1000/2025	RUPALI MONDAL VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
IA NO: CAN/1/2025, CAN/2/2025			
92	MAT/1062/2025	SHAMBHU LAL YADAV VS K M C AND ORS	PRIYANKA DAS
IA NO: CAN/1/2025, CAN/2/2025			
93	MAT/1361/2025	The Director of Local Bodies, Government of West Bengal VS Parwati Bansfore and others	Diptendu Narayan Bandyopadhyay
94	MAT/1396/2025	SAPTAMI MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN
IA NO: CAN/1/2025			
95	MAT/1412/2025	BIRBHUM DIST CENTRAL COOPERATIVE BANK LTD AND ORS VS BRAMHA GOPAL ROY AND ANR	ARNAB RAY
IA NO: CAN/1/2025			
96	MAT/1527/2025	KUNTAL ROY AND ORS VS THE STATE OF WEST BENGAL AND ORS.	TANMOY CHATTOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025			
97	MAT/1540/2025	SANDHYA DAS CHOWDHURY VS MITHU GHOSH AND ORS.	SUSMITA MONDAL
IA NO: CAN/1/2025			
98	FMA/1545/2025	SURAJIT SAHA VS THE STATE OF WEST BENGAL AND ORS.	SREEKUMAR CHAKRABORTY
IA NO: CAN/1/2025			
99	FMA/1557/2025	SAMIR KUMAR SARDAR VS THE STATE OF WEST BENGAL AND ORS.	MANIKA SARKAR
IA NO: CAN/1/2025			
100	MAT/1579/2025	MD SERAJUDDIN ANSARI AND ANR VS STATE OF WEST BENGAL AND ORS.	RAJDATTA CHATTOPADHYAY
IA NO: CAN/1/2025			
101	MAT/1634/2025	TRIPURARY BANERJEE VS STATE OF WEST BENGAL AND ORS.	MD RAZIUDDIN
IA NO: CAN/1/2025			
102	MAT/1639/2025	KUTUBUDDIN MOLLA VS STATE OF WEST BENGAL AND ORS.	Shahan Shah
IA NO: CAN/1/2025			
103	MAT/1651/2025	SUDIP SARMA CHOUDHURY AND ANR VS THE PRINCIPAL SECY DEPT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS AND ORS	RIYA DE
IA NO: CAN/1/2025, CAN/2/2025			
104	FMA/1704/2025	BIDYUT KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
IA NO: CAN/1/2025			
105	MAT/1718/2025	PRABIR KUMAR PATRA VS RANJAN DASGUPTA AND ORS	NILARNAB PAUL
IA NO: CAN/1/2025			

106	MAT/1879/2025	UNITED SPIRITS LIMITED VS KONNAGAR MUNICIPALITY AND ORS.	AJAY GAGGAR	
IA NO: CAN/1/2025, CAN/2/2025				
107	MAT/1885/2025	ARIJIT ROUTH VS KAMAL KANTA MAITY AND ORS	SYED NEAZ AHMED	
IA NO: CAN/1/2025, CAN/2/2025				
108	MAT/1915/2025	SURANJAN DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	SUBHRAJYOTI GHOSH	
IA NO: CAN/1/2025				
109	MAT/1926/2025	RAJESH KUMAR VERMA VS HOWRAH MUNICIPAL CORPORATION AND ORS	PARTHA PRATIM MUKHOPADHYAY	
IA NO: CAN/1/2025, CAN/2/2025				
110	MAT/1943/2025	SUNIL CHOWDHURY VS THE STATE OF WEST BENGAL, SERVICE THROUGH THE SECRETARY	RAMESH DHARA	
IA NO: CAN/1/2025				
111	MAT/1979/2025	RAMDAS SENGUPTA VS KOLKATA MUNICIPAL CORPORATION AND ORS	DEBJANI ROY CHAUDHURI	
IA NO: CAN/1/2025, CAN/2/2025				
112	MAT/2063/2025	THE STATE OF WEST BENGAL AND OTHERS VS MONOJIT SINHA AND OTHERS	BIKASH GOSWAMI	
IA NO: CAN/1/2025, CAN/2/2025				
113	MAT/2094/2025	PULIN SAMANTA VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SHARMA	
IA NO: CAN/1/2025				
114	MAT/2110/2025	SOBHA SINGH VS THE STATE OF WEST BENGAL AND ORS	PRONOJIT ROY	
IA NO: CAN/1/2025, CAN/2/2025				
115	MAT/2133/2025	MD. SHAHBUDDIN @ BHOLA VS ASRAF HOSSAIN AND ORS.	ARPAN GHOSH	
IA NO: CAN/1/2025				
116	MAT/2134/2025	MD. SHAHABUDDIN @ BHOLA VS ASRAF HOSSAIN AND ORS.	ARPAN GHOSH	
IA NO: CAN/1/2025				
117	MAT/2177/2025	MEHBOOB KHAN AND ORS VS THE HOWRAH MUNICIPAL CORPORATION AND ORS	PRIYA SISGAR	
IA NO: CAN/1/2025, CAN/2/2025				
118	MAT/2242/2025	NIMAI SAHA VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER	
IA NO: CAN/1/2025				

BAIL IN CONNECTION WITH APPEAL

119	CRA/715/2009 (4TCR+2PBS)	MITHU CHOWDHURY @ YADAV @ ANIL VS STATE OF WEST BENGAL	BRAJESH JHA	ZAREEN N KHAN
IA NO: CRAN/5/2021				
wt120	CRA/258/2011	ARJUN RAJBHAR **VS** STATE OF WEST BENGAL	SUKLA DAS CHANDRA	TAPASH GHOSH / TANMOY CHOWDHURY
IA NO: CRAN/1/2011(Old No:CRAN/942/2011), CRAN/3/2021				
IA NO: CRAN/1/2011(Old No:CRAN/942/2011), CRAN/3/2021				
121	CRA/410/2012 (4TCR+2PBS)	TINKU@MD ASIF VS STATE OF WEST BENGAL	SUBHASIS DASGUPTA	BINOY PANDA / SURENDRA MAHAPATRA
IA NO: CRAN/1/2025				

122	CRA/437/2013 (5TCR+2PBS)	SIRMAN SK. & ORS VS STATE OF WEST BENGAL	MD. RAFIQUL ISLAM	RANA MUKHERJEE / SUKANYA BHATTACHARJEE
IA NO: CRAN/5/2024				
123	CRA/689/2014 (5TCR+2PB)	SISIR NANDI VS STATE OF WEST BENGAL	P K NEOGI	SANJAY BANERJEE, SUVENI BANERJEE
IA NO: CRAN/2/2021				
124	CRA/719/2015 (4TCR+2PB)	EKRAM SK. VS STATE OF WEST BENGAL	ASARAF MANDAL	
IA NO: CRAN/3/2019(Old No:CRAN/4755/2019)				
wt125	CRA/493/2015	JABBARUL HALSANA @ KONE & ORS **VS** STATE OF WEST BENGAL	S DATTA	
IA NO: CRAN/2/2020				
IA NO: CRAN/2/2020				
wt126	CRA/516/2015	KAZI HAMIDUL HAQUE & ORS **VS** STATE OF WEST BENGAL	G ALAM	
127	CRA/532/2016 (2PB+4TCR)	UDAY SENGUPTA @ APPU VS STATE OF WEST BENGAL	SITAL SAMANTA	
IA NO: CRAN/3/2021				
128	CRA/60/2017 (2TCR+2PBS)	KRISHNENDU @ KHOKAN BHATTACHARYAY & ORS VS STATE OF WEST BENGAL	M ROY CHOWDHURY	ANASUYA SINHA, SAYANTI SANTRA
IA NO: CRAN/5/2025				
129	CRA/103/2017 (2PB+4TCR)	DILIP GHOSH & ORS VS STATE OF WEST BENGAL and amp, ANR	S PODDER	ANASUYA SINHA, SUJAN CHATTERJEE
IA NO: CRAN/2/2018(Old No:CRAN/414/2018)				
130	CRA/163/2017 (2PB+5TCR)	ACHINTYA GHOSH @ BAPI & ORS VS STATE OF WEST BENGAL	K GANGULY	SUMAN DE,DEBARSHEE BRAHMA
IA NO: CRAN/3/2021, CRAN/4/2021, CRAN/5/2025				
131	CRA/645/2017 (4TCR+2PB)	SAIDUL ANSWARI @ HAQUE @ MOMIN VS STATE OF WEST BENGAL	NAVANIL DE	MADHUSUDAN SUR, MANARANJAN MAHATA
IA NO: CRAN/2/2025				
132	CRA/654/2017 (4TCR+2PB)	BABULAL GHOSH VS STATE OF WEST BENGAL	SUDIP GUHA	NEGUIVE AHMED / TRINA MITRA
IA NO: CRAN/4/2025				
wt133	CRA/629/2017	DIBAKAR GHOSH & ORS **VS** STATE OF WEST BENGAL	SNEHANSU MAJUMDER	MADHUSUDAN SUR / MANARANJAN MAHATO
134	CRA/660/2017 (5TCR+2PB)	ANOWAR MOLLA @ ANUAR VS STATE OF WEST BENGAL	MANAS KUMAR DAS	MADHUSUDAN SUR,MANORANJAN MAHATA
IA NO: CRAN/2/2025				
135	CRA/294/2018 (4TCR+2PBS)	MUJIBAR @ MAJBOOR KHAN & ANR VS STATE OF WEST BENGAL	MS A CHAKRABORTY	
IA NO: CRAN/4/2023				

CRIMINAL APPEAL HEARING

136	CRA/219/2018 (TOP) (PT. HD) (5TCR+2PB)	SAJAL KANTI ROY @ SUBRATA ROY @ SUBHO & ANR VS STATE OF WEST BENGAL	T CHOWDHURY	MADHUSUDAN SUR / MONORANJAN MAHATO
IA NO: CRAN/2/2019(Old No:CRAN/4653/2019), CRAN/4/2025				
137	CRA/70/1996 (5 TCR)	DASARATHI BOURI & ORS VS THE STATE OF WEST BENGAL	MR.A.JANA	DEBASISH ROY, ZAREEN NASIMA KHAN, MANASI ROY
138	CRA/180/2011	SHIBARAB SARDAR & ANR. VS STATE OF WEST BENGAL	SUBHASHIS DASGUPTA	SHILADITYA SANYAL / SANDIP CHAKRABORTY

139	CRA/238/2013	SK ABDUL HAMID VS STATE OF WEST BENGAL	A SINHA	RANABIR ROYCHOWDHURY / MAINAK GUPTA
wt140	CRA/233/2012	MD. NAUSAD **VS** STATE OF WEST BENGAL	SUMANTA GANGULY	RANABIR ROYCHOWDHURY / MAINAK GUPTA
IA NO: CRAN/2/2012(Old No:CRAN/3072/2012)				
IA NO: CRAN/2/2012(Old No:CRAN/3072/2012)				
wt141	CRA/245/2012	SAMSER ALI@SHAMSER ALI **VS** STATE OF WEST BENGAL	DEEP CHAIM KABIR	RANABIR ROYCHOWDHURY / MAINAK GUPTA
142	CRA/425/2014 (2PB+4TCR)	PRASENJIT MONDAL @ SONAI & ORS VS STATE OF WEST BENGAL	A GAGNULY	RANA MUKHERJEE, SUJATA DAS
IA NO: CRAN/4/2025				
143	CRA/466/2015 (5TCR+2PB)	SANDIPAN ROY VS STATE OF WEST BENGAL	T KHAN	PARTHA PRATIM DAS
144	CRA/583/2015 (2PB+4TCR)	AVIJIT GHOSH VS STATE OF WEST BENGAL	N PAUL	
IA NO: CRAN/1/2020(Old No:CRAN/155/2020)				
145	CRA/600/2015 (2PBS+4TCR)	MOLOY BISWAS VS STATE OF WEST BENGAL	DEBANGAN BHATTACHARJEE	NARAYAN PRASAD AGARWALA / ARINDAM SEN
146	CRA/130/2016 (5 TCR+ 2PBS)	SK. MORSED ALI & ORS. VS STATE OF WEST BENGAL	MOYUKH MUKHERJEE	NEGUIVE AHMED / AMITA GAUR
IA NO: CRAN/5/2020(Old No:CRAN/687/2020), CRAN/6/2021				
147	CRA/180/2016 (5TCR+2PBS)	SONU SAI & ORS VS STATE OF WEST BENGAL	S BASU	PARTHA PRATIM DAS, SREETAMA DAS
wt148	CRA/51/2016	SAMIM SAI **VS** STATE OF WEST BENGAL	SOUGATA MITRA	NEGUIVE AHMED / ZARIN NASIMA KHAN
149	CRA/352/2016 (PT I+ II + OS+2PBS+4TCR)	SONUKA KHATUN@SANAKA KHATOON@SANOKA KHATOON @BIBI VS STATE OF WEST BENGAL	SUMAN DE	
150	CRA/589/2016 (2PB+5TCR)	SAMBHU SARDAR & ANR VS STATE OF WEST BENGAL	KAMAL KRISHNA GUHA	SAIBAL BAPULI / BIBASWAN BHATTACHARJEE
151	CRA/607/2016 (5TCR+2PB)	TAPAS DAS KABIRAJ & ORS. VS STATE OF WEST BENGAL	RAFIKUL ISLAM SARDAR	
IA NO: CRAN/2/2020(Old No:CRAN/1109/2020)				
152	CRA/618/2016 (5TCR+6PBS)	SURJYO HALDAR @ TANMOY HALDER & ORS VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	
wt153	CRA/124/2021	BANAMALI SHARMA **VS** STATE OF WEST BENGAL AND ORS.	MOINAK BAKSHI	MADHUSUDAN SUR, RATNA GHOSH
IA NO: CRAN/1/2021, CRAN/2/2024				
IA NO: CRAN/1/2021, CRAN/2/2024				
wt154	CRA/241/2016	INDRAJIT DEB @ KHAPA **VS** STATE OF WEST BENGAL	MOINAK BAKSHI	
wt155	CRA/746/2015	TANMOY CHATTERJEE **VS** STATE OF WEST BENGAL	TAPAN CHAKRABORTY	ANASUYA SINHA, ARITRA BHATTACHARYA
IA NO: CRAN/1/2016(Old No:CRAN/3336/2016), CRAN/2/2025				
IA NO: CRAN/1/2016(Old No:CRAN/3336/2016), CRAN/2/2025				
156	CRA/635/2016 (2 PBS+4 TCR)	DIPAK BARMAN VS STATE OF WEST BENGAL	SUBIR DEBNATH	BINOY KUMAR PANDA, PUSHPITA SAHA
157	CRA/79/2017 PI+PII+2ND JC+2PB+5TCR	ABDUL RAJJAK & ORS VS STATE OF WEST BENGAL	A ROY	SREYASHI BISWAS, PUJA GOSWAMI

158	CRA/169/2017 (2PB+4TCR)	INSAN SHA & ORS VS STATE OF WEST BENGAL	S BANERJEE	BENOY PANDA/ PUSHPITA SAHA
159	CRA/412/2017	SHIBNATH KUMAR SHARMA VS STATE OF WEST BENGAL	PRITAM RAY	PARTHA PRATIM DAS
160	CRA/500/2017 (4 TCR+ 8PBS)	SANAT GHOSH & ANR VS STATE OF WEST BENGAL	A SHAKTAWAT	
wt161	CRA/543/2017	LANKESHWAR GHOSH @ NANDAN & ORS **VS** STATE OF WEST BENGAL	D BASU	
wt162	CRA/603/2017	BASUDEB GHOSH & ANR **VS** STATE OF WEST BENGAL	PRABIR MAJUMDER	
wt163	CRA/643/2017	JOYDEB GHOSH & ORS **VS** STATE OF WEST BENGAL	A ISLAM	
164	CRA/577/2017 (2PB+5TCR)	SK JAHANGIR VS STATE OF WEST BENGAL AND ANR	A K SAMANTA	PARTHA PRATIM DAS/MANASI ROY
165	CRA/669/2017 PT I+2ND JC+ PT II+4TCR+2PB	SWAPAN KUMAR PRAMANICK VS SAMIR DAS AND ORS.	VIJAY VERMA	SUDIP GHOSH / APURBA DUTTA
166	CRA/743/2017 (2PBS+4TCR)	MD TASLIM VS STATE OF WEST BENGAL	AYAN MUKHERJEE	
wt167	CRA/48/2018	SK RASHID **VS** STATE OF WEST BENGAL	S SARKAR	
168	CRA/361/2018 (PI+PII+OS+2ND JC+2PBS+5TCR)	JAKIR ALI MOLLA VS SIRAJ ALI MOLLA AND ORS.	BHUSHAN JAIN	RUDRADIPTA NANDY / SONALI DAS
169	CRA/370/2018 (2PB+4TCR)	JYOTSHNA NATH SINGHA ROY VS STATE OF WEST BENGAL	SMARAJIT BASU	AMITA GAUR, SUJATA DAS
170	CRA/378/2018 (5TCR+2PBS)	GITA PAHARI & ORS VS STATE OF WEST BENGAL	SOUMYA NAG	
171	CRA/418/2018 PI+PII+2PB+2ND JC+TCR	SUNIL MONDAL & ORS VS STATE OF WEST BENGAL	S CHATTERJEE	
IA NO: CRAN/2/2019(Old No:CRAN/1313/2019)				
172	CRA/444/2018	MAYARANI MONDAL & ANR VS STATE OF WEST BENGAL	T GUPTA	
173	CRA/527/2018 (PI+PII+2PB+4LCR+ TRANS)	ARNAB BISWAS VS STATE OF WEST BENGAL	SOUBHIK MITTER	
wt174	CRA/525/2018	JAYANTI BISWAS **VS** STATE OF WEST BENGAL	M MUKHERJEE	NEGUIVE AHMED / AYANTIKA ROY
IA NO: CRAN/2/2022				
IA NO: CRAN/2/2022				
175	CRA/550/2018 (2PB+5TCR)	BAPI GHOSH VS STATE OF WEST BENGAL	RITESH PAL	
IA NO: CRAN/2/2019(Old No:CRAN/4989/2019)				
176	CRA/613/2018 (PI+2ND J/C+II+2PB+ 5TCR)	KALIMUDDIN VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY	
IA NO: CRAN/1/2019(Old No:CRAN/440/2019), CRAN/3/2021				

CRIMINAL APPEAL HEARING 1

177	CRA/228/2006	BIMAL NANDY VS STATE	BIPLAB ROY	
178	CRA/466/2010	DHIRAJ THAKURI VS STATE OF WEST BENGAL	LEENA SENGUPTA	
IA NO: CRAN/1/2025				

179	CRA/123/2011 (2PB+4TCR)	HARADHAN PRAMANIK@HARU & ORS VS STATE OF WEST BENGAL	SAIBAL MONDAL	
IA NO: CRAN/1/2011(Old No:CRAN/1576/2011)				
180	CRA/480/2012 (2PB+4TCR)	AIMUDDIN SHEIKH & ANR VS STATE OF WEST BENGAL	MD HAFIZ ALI	
181	CRA/707/2014 (2PB+4TCR)	GOBINDA BAIRAGI VS STATE OF WEST BENGAL	L MOITRA	ZAREEN NASIMA KHAN, NANDINI CHATTERJEE
IA NO: CRAN/2/2025				
182	CRA/225/2015 (2PBS+4TCR)	AMARESH DAS VS STATE OF WEST BENGAL		
183	CRA/784/2015 (2PB+4TCR)	HILAL KHAN VS STATE OF WEST BENGAL	PAPIYA CHATTERJEE	B K ROY / RITA DUTTA
184	CRA/798/2015	SUPRABHAT BOSE VS STATE OF WEST BENGAL	MS A DE	PARTHA PRATIM DAS / AINDREELA CHAKRABORTY
IA NO: CRAN/1/2015(Old No:CRAN/4567/2015)				
185	CRA/10/2016 (2PB+5TCR)	SK. ISRAEL @ SK. ISRAIL VS STATE OF WEST BENGAL	SANJIB KUMAR DAN	RANA MUKHERJEE / ARIJIT GANGULY
IA NO: CRAN/2/2021				
186	CRA/192/2016 (2PBS+3TCR)	JINNA SK. @ TUSAR SK. VS STATE OF WEST BENGAL	SANJIDA SULTANA	
IA NO: CRAN/1/2016(Old No:CRAN/1074/2016)				
187	CRA/501/2016 (2PBS+4TCR)	DWIJEN MONDAL & ANR VS STATE OF WEST BENGAL	D. BHATTACHARJEE	
188	CRA/438/2017 (2PB+3TCR)	ASIT BARAN JANA VS STATE OF WEST BENGAL	PUJA GOSWAMI	SUDIP GHOSH / BITASOK BANERJEE
189	CRA/410/2018 (2PB+5TCR)	SAMIR BHUINA VS STATE OF WEST BENGAL	DEBASIS SUR	SAIBAL BAPULI / BIBASWAN BHATTACHARJEE
190	CRA/710/2018 (2PB+4TCR)	UDAY CHAND MONDAL VS STATE OF WEST BENGAL	KRIPASINDHU PANJA	NEGUIVE AHAMED, AMITA GAUR
191	CRA/719/2018	JABRATUN KHATOON VS STATE OF WEST BENGAL	PABITRA TALUKDAR	
IA NO: CRAN/2/2024, CRAN/3/2024				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 16

Second Floor

Main Building

DIVISION BENCH (DB - VIII)

AT 10:30 AM

HON'BLE JUSTICE SABYASACHI BHATTACHARYYA
HON'BLE JUSTICE SUPRATIM BHATTACHARYA

FROM 3RD NOVEMBER,2025 - ADMISSION OF APPEAL UNDER ORDER XLI RULE 11 OF THE CODE OF CIVIL PROCEDURE, 1908 INCLUDING APPLICATIONS CONNECTED THERETO;

FIRST APPEAL AND FIRST MISCELLANEOUS APPEAL & APPLICATIONS CONNECTED THERETO AND MATRIMONIAL & FAMILY COURT APPEALS & MATTERS RELATING TO GUARDIANSHIP INCLUDING APPLLICATIONS CONNECTED THERETO [2019 ONWARDS];

APPEAL FROM ORDER RELATING TO LAND (GROUP -I) INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS RELATING TO THE LAND REVENUE TRIBUNAL UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO;

LAWAZIMA MATTERS.

NOTE: 1 EVERY WEDNESDAY THIS LIST WILL BE TAKEN UP AS AND WHEN THE ORIGINAL SIDE LIST IS EXHAUSTED OR FROM 2:00 P.M. WHICHEVER IS EARLIER.

NOTE: 2 ON EVERY FRIDAY THIS DIVISION BENCH WILL NOT SIT AND THEIR LORDSHIPS WILL SIT SINGLY AND TAKE UP THEIR RESPECTIVE SINGLE BENCH DETERMINATIONS.

NOTE: 3 ON EVERY TUESDAY ASSIGNED MATTERS WILL BE TAKEN UP FIRST.

NOTE: 4 ON EVERY THURSDAY HEARING MATTERS WILL BE TAKEN UP FIRST.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97493237336?pwd=s0z770t3Kt1Hb0ImeRYxYzjA96Na82.1

TO BE MENTIONED

1	FAT/275/2020	State of West Bengal VS SHEELA MUKHERJEE	ANIRUDDHA SEN
IA NO: CAN/4/2024			
2	FA/103/2023 [P-I + II + OB + 2ND J/C + 4 TCR +2 PB]	SARBANI MAZUMDAR ALIAS SARKAR ALIAS SARBANI SARKAR MAZUMDAR VS PRABHAT MAJUMDAR ALIAS PRAVAT MAAZUMDAR	ANKIT CHATTERJEE
IA NO: CAN/1/2023, CAN/2/2023			
3	FA/204/2024 (For Correction)	SRIKANTA PAUL VS PURSHOTTAM LAL SANGANERIA (HUF) REPT BY KARTA PURSHOTTAM LAL SANGANERIA AND ORS	BARUN KUMAR SAMANTA
4	FMA/1360/2025	M/S SUKRITI PEBBLES VS STATE OF WEST BENGAL AND ORS.	SYED WASIM FARUQUE
IA NO: CAN/1/2025			

SPECIALLY FIXED MATTERS

5	MAT/1678/2025	HARISH CHANDRA BERA VS STATE OF WEST BENGAL AND ORS.	PURNASIS BHUINYA
IA NO: CAN/1/2025			
6	FMA/1867/2025	KASHI PRASAD JHAJHARIA HUF VS SARAWOGI AND SANDEEP BUILDERS AND DEVELOPERS LLP AND ORS	ARPITA CHOWDHURY
IA NO: CAN/1/2025			

PART HEARD MATTERS

7	FMA/226/2024 (6 PBS)(Assigned)	STATE OF WEST BENGAL AND ORS. VS NEW KENILWORTH HOTEL PVT LTD AND ANR	A. Ghosh
IA NO: CAN/1/2024			

ASSIGNED MATTERS

8	MAT/281/2022 (With Writ file)	RATNA DAS VS STATE OF WEST BENGAL AND ORS.	SUHRID SUR
IA NO: CAN/1/2022			
9	MAT/517/2024 (With Writ file)	MIRJA ABDUL ALIM VS STATE OF WEST BENGAL AND ORS.	SHETPARNA RAY
IA NO: CAN/1/2025			
10	FMA/819/2024	MADHUMITA ROY VS THE MANAGING COMMITTEE OF KAMALA GIRLS H.S. AND ORS	SANDIP DASGUPTA
IA NO: CAN/1/2024, CAN/2/2024			
wt11	FMA/823/2024	MADHUMITA ROY **VS** STATE OF WEST BENGAL AND ORS.	SANDIP DASGUPTA
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
12	MAT/1859/2024	REKHA MONDAL VS UTTAM PATRA AND ANR	SUBHRAJYOTI GHOSH
IA NO: CAN/1/2024			
13	MAT/2296/2024	SK. SAJID AND ORS. VS MISS SHAGUFTA SULAIMAN AND ORS.	ADITYA KUMAR
IA NO: CAN/1/2024, CAN/2/2024			
14	FMA/1036/2025	ARPIT MANGAL AND ANR VS EMAMI LTD AND ORS	DIGANTA PAUL
IA NO: CAN/1/2025			
15	MAT/1067/2025 (With Writ file)	NEW PARIJAT COOPERATIVE HOUSING SOCIETY LTD AND ANR VS KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY AND ORS	SUMITAVA CHAKRABORTY
IA NO: CAN/1/2025			
16	FMA/1549/2025	AUGUST AGENTS LTD VS SUSHIL KUMAR DAGA AND ORS	Abhijit Sarkar
IA NO: CAN/1/2025			
wt17	FMA/1550/2025	LANESEDA AGENTS LIMITED **VS** SUSHIL KUMAR DAGA AND ORS.	ABHIJIT SARKAR
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt18	FMA/1551/2025	INSILCO AGENTS LIMITED **VS** SUSHIL KUMAR DAGA AND ORS.	ABHIJIT SARKAR
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			

19	MAT/1952/2025	BIPLAB CHOUDHURI VS DIMADHAR DAS ADHIKARY AND ORS	TANOY CHAKRABORTY
IA NO: CAN/1/2025			
20	MAT/1953/2025	GOURANGA ADHIKARY VS DIMADHAR DAS ADHIKARY AND ORS	TANOY CHAKRABORTY
IA NO: CAN/1/2025			

APPLICATION (CIVIL)

21	SAT/46/2017	SUNANDA CHATTERJEE & ANR VS BRAJA MOHAN DAS & ANR	ANJAN BISWAS
IA NO: CAN/3/2025			
22	FAT/322/2023 (4 TCR)	PRIYA DAS @ SNIGDHA DAS VS SANDHYA SARKAR AND ANR	ABHISHEK GUPTA
IA NO: CAN/1/2023, CAN/2/2025			
23	FAT/96/2024	SANJEEB KUMAR BISWAL VS SASWATA DAS	TANMOY KUMAR DEY
IA NO: CAN/2/2025			
24	FA/196/2024	THE STATE OF WEST BENGAL VS SOMNATH SARKAR	SUPRATIM DHAR
IA NO: CAN/3/2025			
25	FA/30/2025	SARASWATI DEVI JAISWAL AND ORS VS BISHNU CH. SEN AND ORS	ASHA G GUTGUTIA
IA NO: CAN/1/2024			
26	FA/87/2025 (PT-1 + OB + 4 PB)	SOMNATH NATH AND ORS VS JHARNA PAL AND ORS	BASUDEB PATRA
IA NO: CAN/4/2023			
27	FA/98/2025 (2 PB)(2 TCR)	SUPRATIK GUHA AND ANR VS NARAYANI C GUHA	VISHAL MALLICK
IA NO: CAN/3/2025			
28	FMA/116/2025	HENA NASKAR SAFUI AND ANR VS SANJIB SAFUI AND ORS	SAYANI AHMED
IA NO: CAN/1/2025			
29	FAT/123/2025	PARAMITA MITRA VS SUBRATA MITRA	ASIS BHATTACHARYYA
IA NO: CAN/1/2025, CAN/2/2025			
30	FA/148/2025	SULEKHA SAHA AND ORS VS GOURAV SAHA	SHYAMAL MUKHOPADHYAY
IA NO: CAN/1/2025			
31	FA/154/2025 (1 TCR)	ARCHITA CHAKRABORTY KUNDU VS AVIJIT KUNDU	SATYAM MUKHERJEE
IA NO: CAN/3/2025			
32	FAT/172/2025	TAPAN MAJHI VS SOUMYA SAHA AND ANR	MALAY BHATTACHARYYA
IA NO: CAN/1/2025, CAN/2/2025			
33	FA/175/2025	RAMKRISHNA MANDAL VS TANUSHRI MANDAL	TANNISTHA BANDYOPADHYAY
IA NO: CAN/1/2025			
34	FA/206/2025	SUSHANTA DAS VS SUMITRA SARKAR AND ANR	SOVAN MUKHERJEE
IA NO: CAN/4/2025, CAN/5/2025, CAN/6/2025			

35	FA/216/2025	MOUSUMI BISWAS VS DIBYENDU BISWAS	INDRADEEP PAL
IA NO: CAN/2/2024			
36	FAT/219/2025 (Defective - DCF)	DEBABRATA MONDAL AND ANR VS NARAYAN CH KUMAR AND ANR	SOUMAK BERA
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025, CAN/4/2025			
37	FAT/222/2025 (Defective - out of time)	MAMATA RANI BAIRAGY AND ANR VS KRISHNA PADA MAZUMDER AND ORS	RAMESHWAR SINHA
IA NO: CAN/1/2025, CAN/2/2025			
38	FAT/223/2025 (Defective - out of time)	MOHUYA DAS ALIAS SNEHA VS UTPAL KR DAS	ANKITA GHOSH
IA NO: CAN/1/2025, CAN/2/2025			
39	FAT/226/2025 (Defective-out of time)	PRATIP RANJAN GHOSH VS SHATANICK BANERJEE AND ORS	ANIRBAN ROY ADVOCATE
IA NO: CAN/1/2025			
40	FAT/237/2025 (Defective - out of time)	PARITOSH MONDAL VS ANITA MONDAL AND ORS	ABHISEK BARAN DAS
IA NO: CAN/1/2025, CAN/2/2025			
41	FAT/249/2025 (Defective- out of time)	JAHAR MAHATA AND ORS VS SUDHAN MAHATA AND ORS	SUBRATA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
42	FAT/257/2025 (Defective- out of time)	BIBI MATIRAN NESA AND ORS. VS PARWEEZ ALAM AND ORS.	MD. M. NAZAR CHOWDHURY
IA NO: CAN/1/2025, CAN/2/2025			
43	FAT/259/2025 (Defective- out of time)	PRIYAM MALIK NEE JATUA VS BIPLAB MALIK	ANIRBAN SAHA RAY
IA NO: CAN/1/2025, CAN/2/2025			
44	FMAT/260/2025 (Defective)	PUNRASAR HOLDING PVT LTD AND ORS VS SARANJIT SINGH MADAN AND ORS	SANDIP AGARWAL
IA NO: CAN/1/2025, CAN/2/2025			
45	FAT/260/2025 (Defective- out of time)	DILIP KHANDELWAL VS M/S INDIAN TABACCO CO LTD AND ORS	GUNJA PACHISIA
IA NO: CAN/1/2025, CAN/2/2025			
46	FAT/286/2025	AJIT KUMAR JHA VS DALLY JHA AND ORS	GOPAL KRISHNA SARKAR
IA NO: CAN/1/2025			
47	FA/296/2025	BIBEK KR MAHANTA AND ORS VS LALTU NAYEK AND ORS	SAMIR KUMAR ADHIKARI
IA NO: CAN/1/2025			
48	FMAT/317/2025	PRADIP KR DUTTA VS PARTHA PRATIM SANYAL AND ORS	DIPAK RANJAN MUKHERJEE
IA NO: CAN/2/2025			
49	FA/320/2025	MIRA CHOITHRAMANI VS RAJ KUMAR JANA AND ANR	PINAKI RANJAN MITRA
IA NO: CAN/1/2025			
wt50	FA/453/2025	MIRA SAMANTA @ CHOITHRAMANI **VS** RAJ KUMAR JANA AND ANR	PINAKI RANJAN MITRA
51	FA/336/2025	SIDDHARTHA MUKHERJEE@ SIDDHARTHA MUKHOPADHYAY VS JYOTIKONA BANERJEE	SUBHABRATA BANDYOPADHYAY
IA NO: CAN/4/2025			

52	FMAT/356/2025	SWAPAN SARKAR VS M/S LIFE LONG CONSTRUCTION AND ORS	PRASAYAN MUKHERJEE
IA NO: CAN/1/2025			
53	FAT/358/2025 (Defective - out of time)	RAJAT NANDI VS SRABANI GHOSH PAUL AND ANR	SIDDHARTHA SARKAR
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
54	FA/359/2025	KAUSHAR HOSSAIN AND ANR VS TULU PAUL AND ANR	DEBRUP CHOUDHURY
IA NO: CAN/1/2025			
55	FA/361/2025	MASUDA BEGUM AND OTHERS VS NACHIKETA MAITI AND OTHERS	SAMRAT CHAKRABORTY
IA NO: CAN/1/2025			
56	FA/362/2025	RAJESH BHARTI VS RAJESH GOYAL AND ANR	SAILESH MISHRA
IA NO: CAN/1/2025			
57	FA/369/2025	SANCHITA AUDDY VS SANJAY AUDDY	ARKODAY MUKHERJEE
IA NO: CAN/1/2025, CAN/3/2025, CAN/4/2025, CAN/5/2025			
58	FA/379/2025	JYOSTNA PAIK MONDAL @ JYOSTNA MONDAL VS SANATAN PAIK	SOUMA SUBHRA RAY
IA NO: CAN/1/2025, CAN/2/2025			
59	FA/380/2025	SUVANKAR BISWAS VS SONALI BISWAS (MONDAL)	SATYAM MUKHERJEE
IA NO: CAN/1/2025			
60	FAT/389/2025	SIBTOSH BANERJEE @ SIBTOSH BANDYOPADHYAY AND ANR VS JAGABANDHU DEY	DEBJANI GHOSAL
IA NO: CAN/1/2025, CAN/2/2025			
61	FMAT/403/2025	ARIJIT GHOSH AND ORS VS DIAMOND CITY NORTH RESIDENTS ASSOCIATION REP BY DEEPAK DOKANIA AND ORS	SHETPARNA RAY
IA NO: CAN/1/2025			
62	FAT/413/2025 (Defective- out of time)	CHANDU ALI KHAN AND ORS. VS ABDUL ALIM KHAN AND ORS.	AYASKANTYA GHOSH
IA NO: CAN/1/2025, CAN/2/2025			
63	FA/418/2025	AJIT KUMAR DAS VS DILIP KUMAR GHOSH AND ANR	MOUMITA DHAR
IA NO: CAN/1/2025			
64	FA/421/2025	SYED JAFAR ALI AND ORS VS SK ANISUDDIN AND ORS	AMIT BIKRAM MAHATA
IA NO: CAN/1/2025			
65	FAT/431/2025 (Defective - out of time)	CHITTANKU RANJAN DAS VS SWATI DAS AND ORS	MASUM TARAFDAR
IA NO: CAN/1/2025, CAN/2/2025			
66	FA/433/2025	ARINDAM CHOWDHURY VS SUSHIL KUMAR SAHA AND ORS.	PARTHA PRATIM MUKHOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025			
67	FA/434/2025	DALJIT SINGH SONDHI VS RANJIT KAUR AND ORS	SOUNAK MANDAL
IA NO: CAN/1/2025			

68	FAT/437/2025 (Defective- out of time)	THE STATE OF WEST BENGAL VS THE SAMNUGGUR JUTE FACTORY CO LTD	Subir Pal
IA NO: CAN/1/2025, CAN/2/2025			
69	FAT/438/2025 (Defective- out of time)	THE STATE OF WEST BENGAL VS THE SAMNUGGUR JUTE FACTORY CO LTD	Subir Pal
IA NO: CAN/1/2025, CAN/2/2025			
70	FA/438/2025	RAJIB SARDAR AND ANR VS BANAMALI SARDAR	SOUJANYA BANDYOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025, CAN/4/2025			
71	FAT/439/2025	JUSTICE DIBYENDU BHUSAN DUTTA AND ANR. VS DR. TARUN KUMAR MAITY	SUSMITA PAL
IA NO: CAN/1/2025			
72	FAT/440/2025 (Defective)	MOHAN AGARWAL VS BIPLAB CHAKRABORTY AND ANR	DEBJANI SENGUPTA
IA NO: CAN/1/2025, CAN/2/2025			
73	FAT/442/2025 (CAN 1/2025 already allowed)	NAZIRUDDIN SINCE DECEASED REPRESENTED BY ABU BAKKAR ADN ORS. VS ABDUS SALAM AND ORS.	GOUTAM KUMAR THAKUR
IA NO: CAN/1/2025, CAN/2/2025			
74	FA/443/2025	PARIMAL SARKAR VS MUKUND HANSRAJ THACKER AND ORS	AMIT GHOSH
IA NO: CAN/1/2025			
75	FAT/448/2025 (Defective)	MANIKA MONDAL @ MANIKA SINGHA MONDAL VS SWAPAN KR MONDAL	DWAIPAYAN SANYAL
IA NO: CAN/1/2025			
76	FA/450/2025	BAIJNATH SINGH VS VIJAY SINGH	DILIP KUMAR DAS
IA NO: CAN/1/2025			
77	FMAT/454/2025	RUPENDRA LAL GANGULI VS ANITA SINGH	MANDEEP KAUR
IA NO: CAN/1/2025			
78	FMAT/460/2025	PARRAJ AUTOMOBILES PRIVATE LIMITED VS SAMIRAN SINHA	ANKUSH MAJUMDAR
IA NO: CAN/1/2025			
79	FA/461/2025	ASIM DUTTA AND ORS. VS ANIL DUTTA AND ANR.	SAMRAT CHAKRABORTY
IA NO: CAN/1/2025			
80	FMAT/461/2025	WASHID AHMED AND ANR VS SAYED SOHAILUR RAHMAN AND ORS	ABIR LAL CHAKRAVORTI
IA NO: CAN/1/2025, CAN/2/2025			
81	FA/464/2025	HALDIRAM INDUSTRIES PVT LTD AND ANR VS ASHIS KUMAR BHAKTA	MAINAK SINGHA BARMA
IA NO: CAN/1/2025			
82	FA/465/2025	MARIA RIXON AND ORS VS DEBASIS MULLICK	AMARTYA BASU
IA NO: CAN/1/2025			
83	FA/467/2025 [P-I + II + OB + 2ND J/C + 4 TCR]	AMATEUR KABADDI FEDERATION VS BENGAL AMATUER KABADDI ASSOCIATION AND ORS	MANI SANKAR CHATTOPADHYAY
IA NO: CAN/5/2025			

84	FAT/469/2025 (Defective)	SANJIV NANDAN SAHAYA AND ORS. VS POONAWALA FINCORP LIMITED AND ANR.	MANDEEP KAUR
IA NO: CAN/1/2025			
85	FAT/497/2025 (Defective-out of time)	TUMPA PAUL VS MANASH PAUL	SHIBENDRA NATH CHATTOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025			
86	FAT/499/2025 (DEFECTIVE)	RUMA MUKHOPADHYAY AND ORS VS MANIK LAL BANERJEE AND ANR	SIMRIN HUSSAIN
IA NO: CAN/1/2025			
87	FAT/500/2025	SALIL DEB VS NABANITA DEB NEE BHOWMIK	SOFIA NESAR
IA NO: CAN/1/2025			
88	FAT/501/2025 (Defective)	DIPANKAR BISWAS VS ARUNDHATI BISWAS	SAPTARSHI DUTT
IA NO: CAN/1/2025			
89	FAT/503/2025	BISWANATH CHANDRA VS MALOTI GHOSH AND ORS	SATYAM MUKHERJEE
IA NO: CAN/1/2025			
90	FAT/519/2025 (Defective- out of time)	MADANMOHAN DAS AND ORS VS SHYAMAL KUMAR DAS AND ORS	ARKA BHATTACHARYA
IA NO: CAN/1/2025, CAN/2/2025			
91	FAT/523/2025	NABAGOPAL MONDAL VS RANJIT KUMAR GHOSH AND ORS	SAMRAT CHAKRABORTY
IA NO: CAN/1/2025			
92	FAT/551/2025	TAPAS KR PAUL VS SUKANTA KARMAKAR AND ANR	SNEHASISH BALA
IA NO: CAN/1/2025			
93	FMA/614/2025	MD AZHARUDDIN VS RAJA MAZUMDER	PRASAYAN MUKHERJEE
IA NO: CAN/1/2025			
94	FMA/708/2025	TARUN KUMAR GHOSH AND ANR VS ASHOKE KUMAR GHOSH AND ANR	TARAK NATH HALDER
IA NO: CAN/1/2025			
95	FMA/774/2025	PINAKSHI DE VS SRIMOYEE DE KAR	ARITRA SHANKAR RAY
IA NO: CAN/1/2025			
96	FMA/1116/2025	RUN CHHUNG THE MIZO INTERIOR DESIGN VS BIHARILAL GREENWOOD PVT LTD AND ANR	SOUNAK MANDAL
IA NO: CAN/1/2025, CAN/2/2025			
97	FMA/1142/2025	SHYAMAPADA MISHRA AND ORS VS BIJOY MANNA AND ORS	ARITRA SHANKAR RAY
IA NO: CAN/1/2025			
98	FMA/1161/2025	BISWAJIT ROOJ @ BISWAJIT RUJ VS SAMERPITA (NAG) ROOJ	PARTHA SARATHI GHOSH
IA NO: CAN/1/2025			
99	FMA/1251/2025	GABRIEL RAJU GOMES VS MARTIN RANJIT GOMES AND ORS	BINAY SHAW
IA NO: CAN/1/2025, CAN/2/2025			
100	FMA/1327/2025	ZUBAIR AHMED KHAN AND ORS VS MD HAMMAD ANSARI	BHASKAR SENGUPTA
IA NO: CAN/1/2025			

101	FMA/1337/2025	ASHOK KR DAS AND ANR VS DIPA BEHERA @ ANITA PAIK AND ORS	ARKODAY MUKHERJEE
IA NO: CAN/1/2025			
102	FMA/1414/2025	NESTLE INDIA LTD VS RUPAM MONDAL	BISWAJIT MANNA
IA NO: CAN/1/2025			
103	FMA/1464/2025	ABDUL ALIM VS ASRAFUL HOQUE AND ORS	SARBANANDA SANYAL
IA NO: CAN/1/2025			
104	FMA/1718/2025	SAHIDA BEGUM AND ORS. VS SK. JULFIKAR AND ORS.	ABHINABA MUKHERJEE
IA NO: CAN/2/2025			
105	FMA/1800/2025	SOUMITRA SREEMANI VS NEW CENTRAL BOOK AGENCY PRIVATE LIMITED AND ANR.	ADITYA MONDAL
IA NO: CAN/2/2025			

CONTEMPT APPLICATION

106	CPAN/516/2025	TRIWAVE INFRACON PVT LTD VS MOAZ AHMED	RAJESH UPADHYAY
in	FMAT/150/2023	MOAZ AHMED **VS** TRIWAVE INFRACON P. LTD.AND ORS.	AJAY SANKAR SANYAL

APPLICATION

(WRIT)

107	MAT/1168/2025 (Defective- out of time)	THE CHIEF EXECUTIVE OFFICER KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY VS KARTICK RIT AND ORS	DHIMAN BANERJEE
IA NO: CAN/1/2025			
108	FMA/1699/2025	SABITA GHOSH VS STATE OF WEST BENGAL AND ORS.	BARNALI GUPTA
IA NO: CAN/1/2025			
109	MAT/1725/2025	SWAPAN KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SHRUTI MITRA
IA NO: CAN/1/2025			
110	MAT/1854/2025	UTPAL DHALI VS DIPAK MONDAL AND ORS.	MANOJ ADAK
IA NO: CAN/1/2025			
111	MAT/1899/2025	KRED REALTIES LLP VS ISHAANI ELECTRONICS PVT. LTD. AND ORS.	A K GANDHI
IA NO: CAN/1/2025, CAN/2/2025			
112	MAT/1924/2025	THE BISWA BHARATI CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SK JAYED HOSSAIN
IA NO: CAN/1/2025			
113	MAT/1948/2025	HOSNAYARA BIBI VS HUMAYAN LASKAR AND ORS	PAMPA DEY DHABAL
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
114	MAT/2015/2025	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY AND ORS VS M/S NIRMAN CONSTRUCTION AND ORS	SUBHAJIT BARMAN
IA NO: CAN/1/2025			

115	MAT/2100/2025	HAMID MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	KALPITA PAUL

IA NO: CAN/1/2025

TRIBUNAL APPLICATION

116	WPLRT/132/2005	DEBI PRASAD SUREKA & ORS. VS STATE OF W.B.	AMIT BANERJEE

IA NO: CAN/1/2005(Old No:CAN/3825/2005), CAN/2/2007(Old No:CAN/6447/2007), CAN/3/2022, CAN/4/2025, CAN/5/2025

117	WPLRT/162/2010	NIRMAL MUKHERJEE & ORS. VS STATE OF WEST BENGAL & ORS.	NILANJAN BHATTACHARJEE

IA NO: CAN/1/2024, CAN/2/2024

118	WPLRT/164/2010 (2 P.B)	THE STATE OF WEST BENGAL & ORS VS AJAY SHANKAR ROY	AMRITA SINHA

IA NO: CAN/2/2022, CAN/3/2022, CAN/4/2024, CAN/5/2025

119	WPLRT/205/2013	D & I TAXCON SERVICES PVT LTD VS STATE OFW B & ORS	TAPAS DUTTA

IA NO: CAN/1/2025, CAN/2/2025

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120	FMA/188/2023	SAILEN KUMAR SADHUKHAN VS SUDAMA PANDIT AND ANR	BIPLAB RANJAN BOSE

IA NO: CAN/1/2023

121	SAT/212/2024 (Defective-out of time)	BANDANA GHATAK VS SANTANA MAITY AND ANR	CHANDAN MONDAL

IA NO: CAN/1/2025

122	SAT/76/2025	SAMIR KUMAR DEY VS ARCHANA DAS ROY AND ANR	SRIKANTA PAUL

IA NO: CAN/1/2025

123	SAT/166/2025 (Defective)	RUMA BISWAS SARKAR VS SAJAL BISWAS AND ORS	ANKITA GHOSH

IA NO: CAN/1/2025

124	SAT/252/2025 (Defective-out of time)	NIVA MAHANTA (DEY) VS UPEN MAL AND ORS.	ARUP SARKAR

IA NO: CAN/1/2025, CAN/2/2025

125	SAT/253/2025 (Defective- out of time)	CHITTARANJAN BANERJEE VS BASUDEB AGARWAL AND ORS.	RUDRANIL DAS
126	SAT/276/2025	CHIEF DIVISIONAL RETAIL SALES MANAGER, I.O.C.L.(MD) AND ANR VS SUSHIL KUMAR AGARWALA	AMIT KUMAR NAG

IA NO: CAN/1/2025

127	FMAT/332/2025 (Defective- out of time)	ARIJEET DOSS MULLICK VS NEELAM DUBEY AND ANR	SUBHANKAR CHAKRABORTY

IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025

128	FMAT/333/2025 (Defective- out of time)	ARIJEET DOSS MULLICK VS YOGENDRA PRASAD GUPTA AND ORS	SUBHANKAR CHAKRABORTY

IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025

129	FMAT/484/2025	SRIKUMAR GURIA VS SANTA GURIA	MEGHNA CHOWDHURY

IA NO: CAN/1/2025

130	FMAT/494/2025	SUBIR KR BOSE AND ANR VS PRABIR SOME AND ANR	SAHANA PAL

IA NO: CAN/1/2025, CAN/2/2025

131	FMA/1568/2025	AKBAR ALI AND ANR. VS FAZLE RABBI ALIAS RAHAMAN FAZLUR AND ORS.	ARNAB SAHA
IA NO: CAN/1/2025			
132	FMA/1570/2025	BIPAD TARAN JANA VS SUBHASHIS GHORAI AND ORS	DEBNARAYAN PATRA
IA NO: CAN/1/2025			
133	FMA/1715/2025	HISABUDDIN SK VS MURSHED ALI SEIKH @ MURSID SEIKH AND ORS	SAMRAT CHAKRABORTY
IA NO: CAN/1/2025			
134	FMA/1716/2025	DIPAK DAS AND ANR. VS ASIM KUMAR HANSDA AND ORS.	SALIL KUAMR MAITI
IA NO: CAN/1/2025			
135	FMA/1738/2025	SIDDHARTA CHANDRA VS SK. ABUL KASEM AND ORS.	SUBHANGI BHATTACHARYA
IA NO: CAN/1/2025			

NEW MOTION

136	WPLRT/126/2023	SAREGAMA INDIA LTD. VS STATE OF WEST BENGAL AND ORS.	RAJA BALIYAL
137	COLRT/5/2025	RASHMONI DEVI @ SHAW VS THE CONTROLLER KOLKATA THIKA TENANCY AND ORS	CHANDRA NATH SARKAR
138	WPLRT/139/2025	JAI BALAJI INFOTECH PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	ANIRUDHYA DUTTA
139	WPLRT/199/2025	SANJAY KUMAR PARIA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUDIP KUMAR MAITI
140	WPLRT/200/2025	RITA GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	SIMA MAJUMDAR
141	WPLRT/201/2025	MD. ABUL AKHER AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD. ASHRAFUL HUQ
142	WPLRT/202/2025	HIJLI CO-OPERATIVE DEVELOPMENT SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
143	WPLRT/203/2025	HIJLI CO-PERATIVE DEVELOPMENT SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
144	WPLRT/204/2025	HIJLI CO-OPERATIVE DEVELOPMENT SOCIETY LTD. VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
145	WPLRT/205/2025	HIJLI CO-OPERATIVE DEVELOPMENT SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
146	WPLRT/206/2025	SOHEL AHAMMED VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
147	WPLRT/207/2025	HIJLI CO OPERATIVE DEVELOPMENT SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
148	WPLRT/208/2025	TAPAS BHOWMIK VS STATE OF WEST BENGAL AND ORS.	ALOKA BHATTACHARYYA
149	WPLRT/209/2025	SRI SRI DODHIMOHAN JEW VS STATE OF WEST BENGAL AND ORS.	SANGEETA ROY
150	WPLRT/210/2025	BADAL GOSWAMI VS STATE OF WEST BENGAL AND ORS.	HARADHAN MONDAL

151	WPLRT/211/2025	BADAL GOSWAMI VS STATE OF WEST BENGAL AND ORS.	HARADHAN MONDAL
152	WPLRT/212/2025	M/S SKYLINE VANIJYA PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI DATTA
153	WPLRT/213/2025	KSHUDIRAM BAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAMIRAN GIRI
154	WPLRT/214/2025	RABINDRA NATH BAYEN AND ANR. VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
155	WPLRT/216/2025	MUNSHI ABDUL ALAM VS STATE OF WEST BENGAL AND ORS.	SARIFUL ISLAM MALLICK
156	WPLRT/217/2025	TRIJOY CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUJIT KUMAR RATH
157	WPLRT/218/2025	SEKH ABDUL SELIM AND ANR. VS STATE OF WEST BENGAL AND ORS.	M. A. SAMAD

HEARING

(INTRA-COURT)

158	MAT/1694/2024 (PB-8)(With Writ file)	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. AND ORS VS M/S. TWINSTAR INDUSTRIES AND ORS	HEMANTA KUMAR DAS
IA NO: CAN/1/2024			
wt159	MAT/1695/2024	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD AND ORS **VS** M/S. TWINSTAR INDUSTRIES AND ORS	HEMANTA KUMAR DAS
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
160	FMA/621/2025 (With Writ file)	SHREE GARDEN RESORT PVT LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA
161	FMA/686/2025 (4 PBS)(With Writ file)	PRASANTA KUMAR BHATTACHARYA AND ANR VS HINDUSTAN PETROLEUM CORPORATION LTD AND ORS	AMAR KRISHNA SAHA
IA NO: CAN/1/2025, CAN/2/2025			
162	FMA/695/2025 (2 P.B.)	ESTATE OF NARAYAN CHANDRA GHOSH REPT. BY ITS MANAGER RANJIT KUMAR GHOSH VS BOARD OF TRUSTEES, KOLKATA PORT TRUST THROUGH CHAIRMAN AND ORS	PRODIP KUMAR
163	FMA/1232/2025 (6PBs)	THE COLLECTOR, PASCHIM BARDHAMAN, GOVT. OF WEST BENGAL AND ORS. VS Smt Aloka Mukherjee And Ors	Himangshu Ghosh
IA NO: CAN/3/2025			
164	FMA/1273/2025 (4 PBS)	R B DEALERS PVT LTD VS UNION OF INDIA AND ORS.	SAYAK RANJAN GANGULY
165	MAT/1294/2025	ALOK CHAKRABORTY AND ORS VS UNION OF INDIA AND ORS.	IQRA RAHAMAN
IA NO: CAN/1/2025			
166	MAT/1594/2025	NEERAJ KUMAR VS THE UNION OF INDIA AND ORS.	ABHRATANU SARKAR
IA NO: CAN/2/2025			
167	FMA/1653/2025 (18 PBS)	GOURI PRASAD GOENKA AND ORS VS STATE OF WEST BENGAL AND ANR	IRAM HASSAN
IA NO: CAN/1/2024, CAN/2/2024			

wt168	FMA/1654/2025	JAGADISH PRASAD GOENKA AND ORS **VS** STATE OF WEST BENGAL AND ANR	IRAM HASSAN
IA NO: CAN/1/2024, CAN/2/2024			
IA NO: CAN/1/2024, CAN/2/2024			
wt169	FMA/1655/2025	SANJIV GOENKA **VS** STATE OF WEST BENGAL AND ANR	IRAM HASSAN
IA NO: CAN/1/2024, CAN/2/2024			
IA NO: CAN/1/2024, CAN/2/2024			
170	FMA/1770/2025	THE DISTRICT MAGISTRATE, PASCHIM MEDINIPUR AND ANR VS AMBEY ABASAN PRIVATE LIMITED AND ORS	PANNALAL BANDYOPADHYAY
IA NO: CAN/2/2024, CAN/3/2025			
wt171	FMA/1771/2025	M/S AMBEY ABASAN PVT. LTD. **VS** STATE OF WEST BENGAL AND ORS.	SOMNATH ROY CHOWDHURY
IA NO: CAN/1/2024, CAN/2/2025			
IA NO: CAN/1/2024, CAN/2/2025			
172	MAT/1865/2025	M/S. TODI MINERAL PRIVATE LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SYED WASIM FARUQUE
IA NO: CAN/1/2025			
wt173	MAT/1866/2025	M/S. TODI MINERAL PRIVATE LIMITED AND ANR. **VS** THE STATE OF WEST BENGAL AND ORS.	SYED WASHIM FARUQUE
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			

TRIBUNAL HEARING

174	WPLRT/655/2003	SHYAMAL KUMAR CHATTERJEE & ORS. VS STATE OF W.B.	ARNAB ROY
175	WPLRT/133/2013	PRODEEP CHATTERJEE & ORS VS STATE OF WEST BENGAL & ORS	SANTIMAY BHATTACHARYYA
176	WPLRT/206/2013	PRODEEP CHATTERJEE @ PRADIP CHATTERJEE & ORS VS STATE OFW B & ORS	SANTIMOY BHATTACHARYA
177	WPLRT/79/2017 (12 P.Bs)	M/S. LARICA ESTATE LIMITED & ANR VS STATE OF WEST BENGAL & ORS	SOUMEN GHOSH
178	WPLRT/40/2022	ATUL BISWAS VS STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2025			
wt179	WPLRT/41/2022	GOPAL AGARWAL **VS** STATE OF WEST BENGAL AND ORS.	NURNOHI SEIKH
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
wt180	WPLRT/42/2022	BULBUL GUPTA **VS** STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt181	WPLRT/43/2022	KAMAL CHOWDHURY **VS** STATE OF WEST BENGAL AND ORS.	NURNOHI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt182	WPLRT/44/2022	KARTIK DEY AND ANOTHER **VS** STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			

wt183	WPLRT/45/2022	PURNIMA GHOSH **VS** STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt184	WPLRT/46/2022	SOMNATH DAS **VS** STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt185	WPLRT/47/2022	KARTIK DEY AND ANOTHER **VS** STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt186	WPLRT/48/2022	NANIGOPAL DAS **VS** STATE OF WEST BENGAL AND ORS.	NURNOBI SEIKH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
187	WPLRT/116/2022 (10 P.B.)	ELECTROSTEEL CASTINGS LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	NIKUNJ BERLIA
188	WPLRT/131/2022	PRAMOD KUMAR BIHANI VS STATE OF WEST BENGAL AND ORS.	UDAY KUMAR BETAL
189	WPLRT/86/2024	DR. B.R. AMBEDKAR AND JOGEN MONDAL TRUST VS THE STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
190	WPLRT/157/2024	DEBASIS CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA
wt191	WPLRT/63/2025	THE STATE OF WEST BENGAL AND ORS **VS** SRI DEBASIS CHAKRABORTY	Tapas Kumar Dey
wt192	WPLRT/64/2025	THE STATE OF WEST BENGAL AND ORS **VS** SRI DEBASIS CHAKRABORTY	Tapas Kumar Dey
wt193	WPLRT/66/2025	THE STATE OF WEST BENGAL AND ORS **VS** SRI DEBASIS CHAKRABORTY	Tapas Kumar Dey
194	WPLRT/167/2024 (2 PB)	THE STATE OF WEST BENGAL AND ORS VS BASANTI PATRA AND ORS	MRINAL KANTI GHOSH
195	WPLRT/94/2025 (2 PB)	DEBAPRIYA NANDA VS THE STATE OF WEST BENGAL AND ORS	S.P. PAHARI
196	WPLRT/96/2025	JAGADISH JANA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	KALIPADA CHAKRABORTY
197	WPLRT/126/2025 (44 PBs)	ROTOTRON CONTAINERS PVT. LTD AND ANR VS BIRDS JUTE AND EXPORTS LIMITED AND ORS	SURAJIT BISWAS
wt198	WPLRT/127/2025	BIRDS JUTE AND EXPORTS LIMTIED AND ANR. **VS** ROTOTRON CONTAINERS PRIVATE LIMITED AND ORS.	TIRTHANKAR NANDI
wt199	WPLRT/140/2025	ROTOTRON CONTAINERS PVT. LTD. AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SURAJIT BISWAS
200	WPLRT/133/2025	STATE OF WEST BENGAL AND ORS. VS ON THE DEATH OF SHIBAPRASAD MONDAL HIS HEIRS AND LEGAL REPRESENTATIVE PRASANTA KUMAR MONDAL AND ORS	Ziaul Haque
201	WPLRT/160/2025	THE STATE OF WEST BENGAL AND ORS VS ABUL KASEM KHAN AND ORS	ASHMITA CHAKRABORTY

wt202	WPLRT/161/2025	THE STATE OF WEST BENGAL AND ORS **VS** ABUL KASEM KHAN AND ORS	ASHMITA CHAKRABORTY	

OLD MATTER

(SPECIALLY ASSIGNED)

203	CR/679/1988	THE STATE OF W.B. & ORS VS SHRI BENOY ROY	MR. S.K. BARUA	N.Y.A.
204	CR/726/1988	SECRETARY,NABARUNPALLY SHIBTALA VIDYALAY VS MANAS KUMAR SENGUPTA	MR.NANI GOPAL CHOUDHURI	N.Y.A
205	CR/1134/1988	MOZIBUR RAHAMAN VS MAINUL ISLAM	MR N.N.ADHIKARY	N.Y.A.
206	CR/1156/1988	SMT.KALAWATI DEBI BAZAZ @ KALA BAZAZ&ORS VS SANAT KR. DAS	MR. T.C. SINGH	N.Y.A.
207	CR/1311/1988	SHYAMAL KUMAR GHOSE VS STATE OF W.B.	MR. K.K. CHARABARTI	N.Y.A.
208	CR/1312/1988	SHYAMAL KUMAR GHOSH VS STATE OF W.B.	MR. K.K. CHAKRAVARTI	N.Y.A.
209	CR/1399/1988	M/S. A. PADIA VS SUBHAS CHANDRA AGARWALLA	MR. A. CHAKRABORTY	N.Y.A.
210	CR/1855/1988	SMT. SOVANA BALA BOSE AND ORS VS STATE OF W.B	MISS. M.CHAKRABORTY	N.Y.A
211	CR/2114/1988	SHYAMAL KUMAR CHOUDHURY VS THE CALCUTTA KENNEL CLUB	MR S.GHOSH	MR T.K.ROY
212	CR/2160/1988	SMT. BANDANA PATRA & ORS. VS PARTHA PRATIM KOYAL (MINOR)	MR. J.N. RAM	N.Y.A.
213	CR/2483/1988	BHAJAHARI MAITY VS GOVERNMENT OF INDIA	MR. G. C. PANDA	N.Y.A.
214	CR/248/1989	ANANDA KUMAR OJHA & ORS. VS THE CAHIRMAN, COOCHBEHAR MUNICIPALITY	J. GHOSE	N.Y.A.
215	CR/415/1989	MD. SAMSUZZAM & ORS. VS UMAPADA KATHAL	MR. H.K. BASU	MR. P.K. BOSE
216	CR/615/1989	NIKHIL KR. BHATTA VS SMT. MALATI RANI BHATTA	MR.P.K.SAMANTA	N.Y.A.
217	CR/618/1989	JOTILA BIBI & ORS. VS MODINA BIBI	MR. A. GANGULY	N.Y.A.
218	CR/620/1989	SMT. RANUBALA DEY & ANR. VS SMT. NOVA MARIK	MR. G.P. TRIVEDI	MR. M. DASGUPTA
219	CR/622/1989	NANDA HEMBRAM & ORS VS KALA CHAND MURMU		
220	CR/662/1989	B.K. BAKSHI VS LIPI BOILERS (P) LTD.	MR. R. DATTA	MR. A. SARKAR
221	CR/664/1989	AMRITALAL ADHIKARI VS SM. ARCHANA ADHIKARI	MR. G. SEN	N.Y.A.
222	CR/665/1989	M/S. NATIONAL INSURANCE CO. LTD. VS ADDAITA ADHIKARY	MR. A.B. MAJUMDAR	N.Y.A.

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 759

Seventh Floor

Sesquicentenary Building

DIVISION BENCH (DB - IX)

HON'BLE JUSTICE RAJARSHI BHARADWAJ
HON'BLE JUSTICE UDAY KUMAR

AT 2:00 P.M. OR AFTER EXHAUSTION OF ORIGINAL SIDE LIST

FROM 3RD NOVEMBER, 2025 - APPEAL FROM ORDER RELATING TO REVENUE UNDER GROUP - IV AND OTHER STATUTORY REVENUE APPEALS (EXCEPT LAND REVENUE) AND APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO RESIDUARY (GROUP-IX)(EXCLUDING POLICE) INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2023);

ALL MATTERS RELATING TO DIRECT AND INDIRECT TAXES INCLUDING APPLICATIONS CONTECTED THERETO; REFERENCE/APPEAL RELATING TO CHARTERED ACCOUNTANTS ACT, 1949 AND COMPANY SECRETARIES ACT, 1980;

NOTE:1
FROM MONDAY TO FRIDAY, ORIGINAL SIDE MATTERS WILL BE TAKEN UP FROM 10:30 AM AND APPELLATE SIDE MATTERS WILL BE TAKEN UP FROM 2:00 P.M. OR AFTER THE ORIGINAL SIDE LIST IS EXHAUSTED.

NOTE:2
ON TUESDAY AND THURSDAY, FROM 2:00 P.M. THEIR LORDSHIPS WILL SIT IN COURT NO. 238 AND TAKE UP ALL MATTERS RELATED TO PONZI SCHEME AND APPLICATIONS THERETO.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92945447279?pwd=z1Da2oOpsifOUebbEbI2icbY3uJEQv.1

SPECIALLY FIXED MATTERS

(AT 10:30 A.M.)

1	MAT/1214/2022	ENFORCEMENT DIRECTORATE AND ANR VS SRI SUMAN CHATTOPADHYAY AND ORS	Arijit Chakrabarti
IA NO: CAN/1/2022			

GROUP IV

2	FMA/229/2023	BENGAL PEERLESS HOUSING DEVELOPMENT COMPANY LTD VS WEST BENGAL AUTHORITY FOR ADVANCE RULING AND ORS	KAUSHEYO ROY
IA NO: CAN/1/2023			
3	FMA/216/2024	MANAB PAUL VS UNION OF INDIA AND ORS.	SABYASACHI MANDAL
IA NO: CAN/2/2023			
4	MAT/349/2024	EDEN REAL ESTATES PVT. LTD. AND ANR VS THE ASSISTANT COMMISIONER OF STATE TAX BHABANIPUR CHARGE WBGST AND ORS	JITESH SAH
IA NO: CAN/2/2024			

5	FMA/33/2025	ARIHANT INTERNATIONAL LTD VS DEPUTY COMMISSIONER OF STATE TAX AND ORS	RAJKUMAR BANERJEE
IA NO: CAN/1/2024			
6	FMA/36/2025	COMMISSIONER, HOWRAH CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE COMMISSIONERATE VS ABHAY KUMAR JAISWAL AND ORS	Tapan Bhanja
IA NO: CAN/1/2024			
7	FMA/619/2025	DHANVIRDHI COMMOTRADE PVT LTD AND ANR VS INCOME TAX OFFICER,WARD NO 2(1),KOLKATA AND ANR	SAMRAT DAS
8	FMA/992/2025	U B S EXPORTS INTERNATIONAL PVT LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	GHANSHYAM JHA
IA NO: CAN/1/2025			
9	MAT/1052/2025	AMBRISH MISHRA VS DATRE CORPORATION LTD AND ORS	AMIT SHARMA
IA NO: CAN/1/2025, CAN/2/2025			
10	MAT/1147/2025	NARENDRA KUMAR BOTHRA SINCE DECEASED REPD BY RAJU DEVI BOTHRA AND ORS VS THE ASSISTANT COMMISSIONER OF STATE TAX BOWBAZAR CHARGE AND ORS	RAJKUMAR BANERJEE
IA NO: CAN/1/2025, CAN/2/2025			
11	MAT/1248/2025	AMIT AGARWAL VS ASSISTANT COMM CGST AND CX CENTRAL DIVISION KOLKATA AND ANR	SWARNWARSHI PODDAR
12	MAT/1501/2025	RAUSHAN KUMAR ROY INCOME TAX OFFICER VS ALEIT ADVISORY PVT LTD AND ORS	AMIT SHARMA
IA NO: CAN/1/2025, CAN/2/2025			
13	FMA/1507/2025	M/S LALWANI FERRO ALLOYS LTD VS ASSISTANT COMMISSIONER CGST AND CX AND ORS	RAJKUMAR BANERJEE
IA NO: CAN/1/2025			
14	MAT/1520/2025	NABADWIP INTERNET AND CABLE EMPORIOUM AND ANR. VS THE STATE OF WEST BENGAL THROUGH THE SECRETARY, FINANCE DEPARTMENT AND ORS.	SHIWANI SHAW
IA NO: CAN/1/2025			
15	FMA/1539/2025	M/S. SAHA DISTRIBUTORS PVT. LTD VS THE DIRECTOR GENERAL (EAST), DIRECTORATE GENERAL OF GSTI AND ORS.	SOUMYAJIT MISHRA
IA NO: CAN/1/2025			
16	MAT/1584/2025	N.C. PAUL AND CO VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
IA NO: CAN/1/2025			
17	FMA/1590/2025	NCPC-ACC-ASK (JV) VS THE STATE OF WEST BENGAL AND ANR.	KAUSHEYO ROY
IA NO: CAN/1/2025			
18	MAT/1595/2025	SANTOSH KUAMR SHUKLA VS THE STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
IA NO: CAN/1/2025			
19	MAT/1599/2025	MOHAMMED WASIM HAIDER AND ANR VS THE PRINCIPAL COMMISSIONER OF CUSTOMS ARIPORT AND ACC AND ORS	SANJANA SHAW
IA NO: CAN/1/2025			

20	FMA/1649/2025	M/S. S N CHATTTERJEE AND COMPANY VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
IA NO: CAN/1/2025			
21	FMA/1668/2025	THE STATE OF WEST BENGAL AND ORS VS DINESH INFRAPROJECTS PRIVATE LIMITED AND ANR	TANOY CHAKRABORTY
22	MAT/1720/2025	TITAGARH RAIL SYSTEMS LIMITED VS THE DEPUTY / JOINT COMMISSIONER AND ORS.	SWAGATO KABIRAJ
IA NO: CAN/1/2025			
23	MAT/1891/2025	M/S. SHIV FLOUR MILL VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GOODS SERVICE TAX INTELLIGENCE AND ORS.	RAJKUMAR BANERJEE
IA NO: CAN/1/2025			
24	MAT/2066/2025	M/S BIJOY GOLD JEWELLERS PVT LTD VS UNION OF INDIA AND ORS.	SHOBHA UPADHYAY
IA NO: CAN/1/2025			
25	MAT/2097/2025	M/S RUPAM JEWELLERY VS UNION OF INDIA AND ORS.	ARITRA SHANKAR RAY
IA NO: CAN/1/2025			
		GROUP IX	
26	COT/52/2013	THE CHIEF REGIONAL MANAGER, HINDUSTAN PETROLEUM CORP. LTD. & VS NILIMA PAUL & ORS	NEELESH CHOUDHURY
wt27	MAT/85/2011	CHIEF REGIONAL MANAGER,HPCL & ANR **VS** NILIMA PAUL & ORS	DILIP KR. KUNDU
IA NO: CAN/1/2011(Old No:CAN/1123/2011)			
IA NO: CAN/1/2011(Old No:CAN/1123/2011)			
28	FMA/767/2018	THE OSD&EO SPECIAL SECRETARY,DEPT OF H & F WELFARE GOVTOF WB VS SHREE PACETRONIX LTD & ORS	ANANDAMAYEE DUTTA
IA NO: CAN/1/2017(Old No:CAN/7846/2017)			
29	MAT/826/2019	EASTERN COALFIELDS LTD VS SUPARNA CHEMICALS & ORS	PARTHA BASU
30	FMA/587/2021	TAPAS CHAKRABORTY VS HIRENDRA CHAKRABORTY AND ORS	SHIBAJI KUMAR DAS
IA NO: CAN/1/2021			
31	MAT/605/2021	NITYANANDA CHATTERJEE@ NITAI VS STATE OF WEST BENGAL AND ORS.	RAJNANDINI DAS
IA NO: CAN/1/2021			
32	FMA/716/2021	STATE BANK OF INDIA AND ORS VS UDAY NARAYAN GHOSH @ UDAY N. GHOSH AND ORS	SUDEEP PAL CHOUDHURI
IA NO: CAN/1/2021			
33	FMA/746/2021	RAM SARANI GUPTA VS UNION OF INDIA &ORS	ATANU BASU
IA NO: CAN/1/2020(Old No:CAN/438/2020)			
34	FMA/859/2021	THE LIC HOUSING FINANCE LIMITED AND ANR VS PRITHU CHATTERJEE	PRODYOT KUMAR DAS
35	FMA/882/2021	BECHARAM MANNA VS MOHIT LAL GHOSH & ORS.	SUBHANKAR DAS

36	MAT/1167/2021	ARMY WELFARE EDUCATION SOCIETY VS BINEETA PATNAYAK PADHI AND ORS	DIPAK KUMAR JENA
IA NO: CAN/1/2021			
37	FMA/1315/2021	RAM NARAYAN MITRA VS STATE OF WEST BENGAL & ORS	SMITA PAL
38	FMA/1320/2021	MADHAB HALDER & ANR VS PABAN BAIDYA & ORS	L. BHATTACHARYA
39	FMA/32/2022	M/S ARUN KUMAR NANDY AND ANR VS STATE OF WEST BENGAL AND ORS.	SAHELI MUKHERJEE
IA NO: CAN/1/2021			
40	FMA/65/2022	ISHWARI PRASAD TANTIA AND ORS VS IDBI BANK LTD AND ORS	PRITHA GHOSH
IA NO: CAN/1/2021			
41	FMA/95/2022	KUMAR SANTU ROY VS STATE OF WEST BENGAL AND ORS.	RESHMI MUKHERJEE
42	FMA/1325/2022	BANK OF BARODA AND ORS VS ANSHU DINODIYA @ ANSHU AGARWAL (NEE SARAF)	DIPANJAN DATTA
IA NO: CAN/1/2023, CAN/2/2023			
43	MAT/1784/2022	PUNJAB NATIONAL BANK AND ANR VS JMV POLYMER LTD AND ANR	ONKAR GANGULY
IA NO: CAN/1/2022, CAN/2/2023			
44	FMA/627/2023	MD FEROJ MONDAL VS STATE OF WEST BENGAL & ORS	ATULYA SINHA
IA NO: CAN/1/2020(Old No:CAN/2895/2020)			
45	FMA/771/2023	JANAB HUMAYUN ALI MIRZA VS PROFESSOR SYED HAIDER HASSAN KAZIMI AND ORS	SARBAN BHATTACHARJEE
46	FMA/860/2023	TILAKNAGAR INDUSTRIES LTD. VS STATE OF WEST BENGAL AND ORS.	MEGHLA DAS
47	FMA/898/2023	INDIAN OVERSEAS BANK VS MANNOJ KUMAR JAIN AND ORS	SHIV MANGAL SINGH
48	FMA/901/2023	THE WEST BENGAL STATE ELECTRICITY BOARD DISTRIBUTING CO.LTD . AND ORS VS PURNIMA CHOUDHURY AND ANR	SIJIT SANKAR KOLEY
IA NO: CAN/1/2023			
49	FMA/904/2023	MANOJ PARMAR VS UNION OF INDIA AND ORS.	GOUR BARAN SAU
IA NO: CAN/1/2025			
50	MAT/1132/2023	UNION OF INDIA AND ORS. VS SUKDEB MAITY AND OTHERS	Chandreyi Alam (Gupta)
IA NO: CAN/2/2023			
51	MAT/1840/2023	UNION BANK OF INDIA AND ORS. VS LINCOLN EDUCATION ACADEMY REPD BY ITS MANAGING TRUSTEE, SRIKRISHNA BANERJEE	RANAJIT CHOWDHURY
IA NO: CAN/1/2023			
52	MAT/2421/2023	PRAFULLA KUMAR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
IA NO: CAN/1/2023			

53	MAT/2555/2023	UNION OF INDIA AND ORS. VS ADANI ENTERPRISE LTD AND ANR	SAYANI ROY CHOUDHURY
IA NO: CAN/1/2024			
54	FMA/65/2024	M/S RAM CHAND JAGDISH CHAND REGISTERED PARTNERSHIP FIRM AND ANR VS STATE OF WEST BENGAL AND ORS.	Abhijit Sarkar

CONTEMPT APPLICATION

55	CPAN/1409/2024	PARTHA PRATIM DEY VS AMAR KUMAR SHIL THE DISTRICT INSPECTOR OF SCHOOLS (SE) AND ORS	DILIP KUMAR MAITI
in	FMA/1394/2017	PARTHA PRATIM DEY **VS** STATE OF WEST BENGAL & ORS	DILIP KUMAR MAITI

REVIEW APPLICATION

56	RVW/21/2025	SATYAJIT PRAMANIK VS STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
in	MAT/340/2023	SATYAJIT PRAMANIK **VS** STATE OF WEST BENGAL AND ORS	SOUMEN CHATTERJEE
IA NO: CAN/1/2023, CAN/2/2023			
IA NO: CAN/1/2023, CAN/2/2023			

ASSIGNED MATTERS

57	FMA/2117/2018	SOUMIK GOSWAMI & ORS VS STATE OF WEST BENGAL & ORS	DIBYENDU CHATTERJEE
58	MAT/812/2019	BHARAT COKING COAL LTD. & ORS. VS RS FUEL P. LTD. & ORS.	ARITRA GHOSH

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 238

Second Floor

Sesquicentenary Building

DIVISION BENCH (DB-IX - PONZI BENCH)

AT 2:00 PM

HON'BLE JUSTICE RAJARSHI BHARADWAJ
HON'BLE JUSTICE UDAY KUMAR

FROM 3rd NOVEMBER, 2025 SHALL SIT TOGETHER IN A DIVISION BENCH TO TAKE UP ALL MATTERS RELATED TO PONZI SCHEME AND APPLICATIONS CONNECTED THERETO.

NOTE : EVERY TUESDAY AND THURSDAY PONZI MATTERS WILL BE TAKEN UP AT 2:00 PM.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95912240562?pwd=9T5k3pXvP0HNDul0twR65TxDQS3YQe.1

PONZI MATTERS

1	WPA/11835/2015 (PRAYAG GROUP)	HAM SABHI WELFARE SOCIETY & ORS VS UNION OF INDIA & ORS	ARINDAM DAS

IA NO: CAN/1/2017(Old No:CAN/5992/2017), CAN/2/2018(Old No:CAN/6745/2018), CAN/3/2019(Old No:CAN/9215/2019), CAN/4/2019(Old No:CAN/12619/2019), CAN/5/2021, CAN/8/2023, CAN/9/2023, CAN/10/2023, CAN/11/2023, CAN/12/2023, CAN/13/2024, CAN/14/2024, CAN/15/2024, CAN/16/2024, CAN/18/2025, CAN/19/2025, CAN/20/2025

wt2	CRM(M)/932/2025	BASUDEB BAGCHI AND ANR. **VS** ENFORCEMENT DIRECTORATE	SHAHINA HAQUE

IA NO: CRAN/1/2025

IA NO: CRAN/1/2025

3	WPA/24110/2016 (PINCON GROUP) with WP/498/2018 (Original Side Matter)	THE INVESTORS & MARKETING MEMBERS' WELFARE SOCIETY & ORS VS UNION OF INDIA & ORS	SUBIR SABUD

IA NO: CAN/3/2021, CAN/4/2022, CAN/5/2023

wt4	CRA/240/2020	BINAY SINGH **VS** STATE OF WEST BENGAL	LOKESH SHARMA

IA NO: CRAN/2/2021

IA NO: CRAN/2/2021

wt5	CRA/250/2020	MONORANJAN ROY **VS** STATE OF WEST BENGAL	MANAS DASGUPTA

IA NO: CRAN/3/2025

IA NO: CRAN/3/2025

wt6	CRA/254/2020	ARUP THAKUR **VS** STATE OF WEST BENGAL	SAURAV BASU
wt7	CRA/277/2020	DIPANKAR BASU **VS** THE STATE OF WEST BENGAL	DATTATREYA DUTTA
wt8	CRA/278/2020	RAJKUMAR ROY **VS** STATE OF WEST BENGAL	SATADRU LAHIRI

IA NO: CRAN/1/2021, CRAN/2/2021

IA NO: CRAN/1/2021, CRAN/2/2021

wt9	CRA/281/2020	HARI SINGH **VS** STATE OF WEST BENGAL	NEIL BASU	
IA NO: CRAN/3/2023				
IA NO: CRAN/3/2023				
wt10	CRA/282/2020	RADHU JAYA SHETTY **VS** STATE OF WEST BENGAL	SANDIP CHAKRABORTY	
IA NO: CRAN/1/2021				
IA NO: CRAN/1/2021				
wt11	CRA/284/2020	MOUSUMI ROY **VS** THE STATE OF WEST BENGAL	BISWAJIT MANNA	
IA NO: CRAN/1/2021, CRAN/2/2025				
IA NO: CRAN/1/2021, CRAN/2/2025				
wt12	CRA/42/2021	TATA MOTORS FINANCE LTD **VS** STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	
wt13	WPA/1215/2020	CHITTARANJAN ROY **VS** DIRECTORATE OF ECONOMIC OFFENCES HOME & HILL AFFA. DEPT &ORS	MANAS DASGUPTA	
wt14	WPA/18549/2017	KASHINATH KUNDU& ANR **VS** UNION OF INDIA & ORS	S. CHAKRABORTY	
IA NO: CAN/1/2023				
IA NO: CAN/1/2023				
wt15	WPA/20328/2019	KAMLESH YADAV & ORS **VS** UNION OF INDIA & ORS	RAMIJ MUNSI	
wt16	WPA/3899/2019	SATYADEV JAISWAL & ORS **VS** UNION OF INDIA & ORS	RAMIJ MUNSI	
wt17	WPA/4277/2025	MONORANJAN ROY **VS** THE STATE OF WEST BENGAL AND ORS.	GOURAV DAS	
wt18	WPA/563/2021	MONORANJAN ROY **VS** DIRECTORATE OF ECONOMIC OFFENCES HOEM AND HILL AFFAIRS DEPTT. AND OTHERS	MANAS DASGUPTA	
wt19	WPA/6184/2023	SANJAY BASU **VS** UNION OF INDIA AND ANR	SOUMEN MOHANTY	
IA NO: CAN/1/2023				
IA NO: CAN/1/2023				

CRIMINAL MATTERS

20	CRM/2703/2020	SUKALYAN BISWAS VS STATE OF WEST BENGAL	DEBASIS MITRA	
IA NO: CRAN/1/2025				
21	CRM (DB)/2551/2024	LETTER OF THE PRISONER SUDIPTA SEN VS STATE OF WEST BENGAL	NA	
wt22	CRM (DB)/3548/2024	SUDIPTA SEN **VS** STATE OF WEST BENGAL	MOUMITA PANDIT	JOYDEEP BISWAS, ARITRA BHATTACHARYA
23	CRM (DB)/1146/2025	SIRSHENDU MAITY @ SIRSENDU MAITI @ SIRSENDU MAITY @ SHIRSHENDU MAITY VS STATE OF WEST BENGAL	ROHAN BAVISHI	ANASUYA SINHA / AYANA DE
24	CRM (DB)/1147/2025	SIRSHENDU MAITY @ SIRSENDU MAITI @ SIRSENDU MAITY @ SIRSHENDU MAITY VS STATE OF WEST BENGAL	ROHAN BAVISHI	ANASUYA SINHA /DEBADRITA MONDAL
25	CRM (DB)/1148/2025	SIRSHENDU MAITY @ SRISENDU MAITI @ SIRSENDU MAITY @ SHIRSHENDU MAITY VS STATE OF WEST BENGAL	ROHAN BAVISHI	ANASUYA SINHA / CHANDREYI DUTTA

26	CRM (DB)/1149/2025	SIRSHENDU MAITY @ SRISENDU MAITI @ SIRSENDU MAITY @ SHIRSHENDU MAITY VS STATE OF WEST BENGAL	ROHAN BAVISHI	ANASUYA SINHA / DEBARSHI BRAMHA

CRIMINAL REVISION

27	CRR/3015/2022	SUDHA KANKARIA VS STATE OF WEST BENGAL AND ANR	AISHWARYA BAZAZ	R ROYCHOWDHURY / S CHAKRABORTY

IA NO: CRAN/1/2022, CRAN/9/2024

28	CRR/3016/2022	SUDHA KANKARIA AND ANR VS STATE OF WEST BENGAL AND ANR	AISHWARYA BAZAZ	R ROYCHOWDHURY / S CHAKRABORTY

IA NO: CRAN/1/2022, CRAN/9/2024

29	CRR/231/2023 [M/S AMBASSADOR LUGGAGE INDUSTRIES PVT. LTD.]	REKHA CHATTERJEE AND ANOTHER VS CENTRAL BUREAU OF INVESTIGATION	SANTANU MAJI	
30	CRR/1965/2025	SHABANA KHATOON VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY	
31	CRR/1966/2025	SHABANA KHATOON VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY	

CRIMINAL APPEAL

32	CRA (DB)/44/2024	BIKASH RATH VS STATE OF WEST BENGAL	SHYANTI PODDAR	NIRUPAM DHALI

IA NO: CRAN/2/2024, CRAN/3/2024, CRAN/4/2025, CRAN/5/2025

PONZI MATTERS - 1

33	WPA/1389/2017 [ALCHEMIST] [CAN 688/2022 will be taken up]	AJOY KUMAR DAS & ORS VS UNION OF INDIA & ORS	ARINDAM DAS	

IA NO: CAN/681/2021, CAN/682/2021, CAN/683/2021, CAN/684/2022, CAN/685/2022, CAN/686/2022, CAN/687/2022, CAN/688/2022, CAN/689/2022, CAN/690/2022, CAN/691/2022, CAN/692/2022, CAN/693/2022, CAN/694/2022, CAN/695/2022, CAN/696/2022, CAN/697/2022, CAN/698/2022, CAN/699/2022, CAN/700/2022, CAN/701/2022, CAN/702/2023, CAN/703/2023, CAN/704/2023, CAN/705/2023, CAN/706/2023, CAN/707/2023, CAN/708/2023, CAN/709/2023, CAN/710/2023, CAN/711/2023, CAN/712/2023, CAN/713/2024, CAN/714/2024, CAN/715/2024, CAN/716/2024, CAN/717/2025, CAN/718/2025

wt34	WPA/16138/2023	TAPAN BERA AND ORS. **VS** UNION OF INDIA AND ORS.	PANCHANAN LET	
wt35	WPA/21422/2023	KAKALI PARUI AND ORS **VS** UNION OF INDIA AND ORS.	SUSANTA KUMAR SANTRA	
wt36	WPA/26915/2017	ALCHEMIST INVESTORS & BROKER WELFARE ASSOCIATION & ORS **VS** UNION OF INDIA & ORS	SHANKAR RANJAN SEN	
wt37	WPA/27140/2022	PRASANTA DAS AND ORS **VS** UNION OF INDIA AND ORS.	SANATAN MONDAL	
wt38	WPA/4156/2023	BAIDYNATH MAITY AND ORS **VS** UNION OF INDIA AND ORS.	SANATAN MONDAL	
wt39	WPA/713/2023	DINOJ KUMAR GHOSH AND ORS **VS** UNION OF INDIA AND ORS.	SUKDEB MONDAL	
wt40	WPA/7429/2024	SAGARIKA SAHA BHADURY AND ANR **VS** UNION OF INDIA AND ORS.	SUBRATA GOSWAMI	
wt41	WPA/7653/2023	BIKASH KUMAR DEY AND ORS **VS** UNION OF INDIA AND ORS.	FAZLUL HAQUE	

42	WPA/16534/2013 (TOWER INFOTECH LTD.)	TOWER INFOTECH LTD ANR VS UNION OF INDIA AND ORS	MD SAYEED KHAN

IA NO: CAN/1/2013(Old No:CAN/11064/2013), CAN/2/2013(Old No:CAN/11184/2013), CAN/3/2014(Old No:CAN/4698/2014), CAN/4/2014(Old No:CAN/7281/2014), CAN/5/2015(Old No:CAN/124/2015), CAN/6/2015(Old No:CAN/1079/2015), CAN/7/2015(Old No:CAN/4055/2015), CAN/9/2016(Old No:CAN/11671/2016), CAN/10/2017(Old No:CAN/94/2017), CAN/11/2017(Old No:CAN/1444/2017), CAN/12/2017(Old No:CAN/1466/2017), CAN/13/2017(Old No:CAN/3937/2017), CAN/14/2017(Old No:CAN/7746/2017), CAN/15/2017(Old No:CAN/8103/2017), CAN/16/2017(Old No:CAN/8270/2017), CAN/17/2017(Old No:CAN/8655/2017), CAN/18/2017(Old No:CAN/10025/2017), CAN/19/2017(Old No:CAN/10159/2017), CAN/20/2017(Old No:CAN/10965/2017), CAN/22/2018(Old No:CAN/2300/2018), CAN/24/2018(Old No:CAN/6007/2018), CAN/25/2018(Old No:CAN/7047/2018), CAN/26/2018(Old No:CAN/7048/2018), CAN/27/2018(Old No:CAN/7547/2018), CAN/28/2019(Old No:CAN/67/2019), CAN/29/2019(Old No:CAN/707/2019), CAN/30/2019(Old No:CAN/2773/2019), CAN/34/2020(Old No:CAN/1886/2020), CAN/40/2021, CAN/41/2021, CAN/42/2021, CAN/43/2021, CAN/45/2022, CAN/46/2023, CAN/47/2023, CAN/48/2023, CAN/49/2024, CAN/50/2024, CAN/51/2024, CAN/52/2024, CAN/53/2025, CAN/54/2025, CAN/55/2025, CAN/56/2025, CAN/57/2025, CAN/58/2025, CAN/59/2025, CAN/60/2025, CAN/61/2025, CAN/62/2025, CAN/63/2025, CAN/64/2025

43	MAT/559/2015	MPS GREENERY DEVELOPERS LTD VS BHASKAR DAS GUPTA & ORS	GOURAV DAS

IA NO: CAN/1/2015(Old No:CAN/3608/2015), CAN/2/2015(Old No:CAN/11187/2015), CAN/3/2015(Old No:CAN/11464/2015), CAN/8/2017(Old No:CAN/4028/2017), CAN/9/2017(Old No:CAN/7717/2017), CAN/10/2017(Old No:CAN/10855/2017), CAN/11/2018(Old No:CAN/1086/2018), CAN/12/2018(Old No:CAN/2211/2018), CAN/13/2018(Old No:CAN/9229/2018), CAN/14/2018(Old No:CAN/9461/2018), CAN/15/2018(Old No:CAN/9559/2018), CAN/16/2019(Old No:CAN/9618/2019), CAN/17/2021, CAN/20/2021, CAN/21/2021, CAN/22/2021, CAN/24/2022, CAN/25/2022, CAN/26/2022, CAN/27/2023, CAN/28/2023, CAN/29/2023, CAN/30/2023, CAN/31/2023, CAN/32/2023, CAN/33/2023, CAN/35/2023, CAN/37/2023, CAN/38/2024, CAN/39/2024, CAN/47/2024, CAN/48/2024, CAN/49/2024, CAN/50/2024, CAN/51/2024, CAN/52/2024, CAN/53/2024, CAN/54/2024, CAN/55/2024, CAN/56/2024, CAN/57/2024, CAN/59/2025, CAN/60/2025, CAN/61/2025, CAN/64/2025, CAN/65/2025

wt44	MAT/512/2015	MPS RESORT AND HOTELS LIMITED & ORS **VS** BHASKAR DAS GUPTA & ORS	DEBARSHI BRAHMA

IA NO: CAN/1/2015(Old No:CAN/3443/2015), CAN/2/2016(Old No:CAN/9817/2016), CAN/3/2019(Old No:CAN/5779/2019), CAN/4/2024

IA NO: CAN/1/2015(Old No:CAN/3443/2015), CAN/2/2016(Old No:CAN/9817/2016), CAN/3/2019(Old No:CAN/5779/2019), CAN/4/2024

wt45	WPA/4059/2015	BHASKAR DAS GUPTA & ORS **VS** UNION OF INDIA & ORS	ARINDAM DAS

IA NO: CAN/1/2019(Old No:CAN/1672/2019), CAN/2/2022

IA NO: CAN/1/2019(Old No:CAN/1672/2019), CAN/2/2022

46	WPA/4985/2015 (VIBGYOR ALLIED INFRASTRUCTURES LTD.) (SINGLE COPY)	DHIRENDRA KUMAR DAS & ORS VS UNION OF INDIA & ORS	SANDIP ROY CHOUDHURY
47	WPA/8391/2015 (AMIT PROJECTS LTD.) (SINGLE COPY)	PRATIVA RANI SEN & ANR VS UNION OF INDIA & ORS	GOLAM KARIM CHOWDHURY
48	WPA/10577/2015 (M.P.S. GREENERY DEVELOPERS LTD.) (SINGLE COPY)	SUBRATA KUMAR ROY & ORS VS UNION OF INDIA & ORS	RANJANA HAR CHOWDHURY

IA NO: CAN/1/2015(Old No:CAN/5360/2015)

49	WPA/11801/2015 [Ramel Industries Ltd.]	PRABIR MONDAL & ANR VS UNION OF INDIA & ORS	SUBHASISH CHAKRABORTY

IA NO: CAN/7/2023, CAN/8/2023, CAN/9/2024, CAN/10/2024, CAN/11/2024, CAN/12/2024, CAN/13/2025, CAN/14/2025, CAN/15/2025, CAN/16/2025, CAN/17/2025

wt50	WPA/1231/2017	SUKANTA DEB & ANR **VS** UNION OF INDIA & ORS	J SAMANTA

IA NO: CAN/1/2019(Old No:CAN/10477/2019), CAN/2/2021, CAN/3/2021, CAN/5/2023, CAN/6/2023, CAN/8/2023

IA NO: CAN/1/2019(Old No:CAN/10477/2019), CAN/2/2021, CAN/3/2021, CAN/5/2023, CAN/6/2023, CAN/8/2023

wt51	WPA/13097/2014	NIL RATAN JHA & ORS **VS** STATE OF WEST BENGAL & ORS	MD IDRISH

IA NO: CAN/1/2014(Old No:CAN/5338/2014), CAN/2/2014(Old No:CAN/10713/2014)

IA NO: CAN/1/2014(Old No:CAN/5338/2014), CAN/2/2014(Old No:CAN/10713/2014)

wt52	WPA/19814/2015	GADADHAR DAS & ORS **VS** UNION OF INDIA	ARINDAM DAS
wt53	WPA/26117/2017	SUBHASIS KOLEY **VS** UNION OF INDIA & ORS	SUBIR KR BHATTACHARYYA
54	WPA/11804/2015 [Chakra Infrastructure Ltd.]	GOURANGA SARDAR & ANR VS UNION OF INDIA & ORS.	SUBHASIS CHAKRAVORTY

IA NO: CAN/1/2015(Old No:CAN/11660/2015), CAN/2/2019(Old No:CAN/3299/2019), CAN/3/2022

55	WPA/12414/2015	SANJOY DUTTA & ORS VS UNION OF INDIA & ORS	SUBHASIS CHAKRABORTY

IA NO: CAN/1/2022

56	WPA/13162/2015	RUMPA BISWAS & ORS VS UNION OF INDIA & ORS	ARINDAM DAS

IA NO: CAN/1/2017(Old No:CAN/613/2017), CAN/2/2023

wt57	WPA/15888/2016	KALACHAND NASKAR & ORS **VS** UNION OF INDIA & ORS	SASWATI CHATTERJEE
wt58	WPA/18501/2015	DURGA PROSAD BHATTACHARYA & ORS **VS** UNION OF INDIA & ORS	ARINDAM DAS
wt59	WPA/29775/2014	ANUKUL RANJAN SARKAR & OTHERS **VS** STATE OF WEST BENGAL & OTHERS	TRIPTIMOY TALUKDER
60	WPA/13218/2015 (WARIS)	SAMIR MONDAL & ANR VS UNION OF INDIA & ORS	S CHAKRABORTY

IA NO: CAN/1/2020(Old No:CAN/168/2020), CAN/3/2020, CAN/5/2024, CAN/6/2024, CAN/7/2024, CAN/8/2025

wt61	WPA/18794/2015	DIPANKAR ROY & ORS **VS** STATE OF WEST BENGAL & ORS	SAKHAWAT KHANDAKAR

IA NO: CAN/1/2015(Old No:CAN/12196/2015)

IA NO: CAN/1/2015(Old No:CAN/12196/2015)

62	WPA/27113/2015	ASESH KHAN & ORS VS STATE OF WEST BENGAL & ORS	HARADHAN MONDAL
63	WPA/240/2016	SUDIPTA BANERJEE & ANR VS UNION OF INDIA & ORS	SUBHASIS CHAKRABORTY

IA NO: CAN/2/2023

wt64	WPA/15265/2015	SARMAN ALI & ANR **VS** UNION OF INDIA & ORS	BISWAJIT SARKAR
65	WPA/27123/2024	SUDIPTA RAY CHOWDHURY VS UNION OF INDIA AND ORS.	PALLAVI PAIN

IA NO: CAN/1/2025

66	WPA/20532/2025	EDELWEISS ASSET RECONSTRUCTION COMPANY AND ANR VS HONBLE JUSTICE S P TALUKDER COMMITTEE AND ORS	PRATIK GHOSE

PONZI MATTER - 2

67	WPA/27927/2012	MPS GREENERY DEVELOPERS LIMITED VS SECURITIES AND EXCHANGE BOARD OF INDIA & ORS	SANTANU CHATTERJEE

IA NO: CAN/1/2014(Old No:CAN/8548/2014), CAN/2/2024

68	WPA/11802/2015	SATYA TARAK PAIRA & ANR. VS UNION OF INDIA & ORS.	SUBHASIS CHAKRAVORTY

IA NO: CAN/1/2017(Old No:CAN/5682/2017), CAN/2/2025

69	WPA/27330/2015 [Pailan Group]	NAMENDU NATH BHATTACHARJEE & ORS VS STATE OF WEST BENGAL & ORS	ARINDAM DAS

IA NO: CAN/3/2020(Old No:CAN/2178/2020), CAN/5/2020, CAN/6/2020, CAN/7/2020, CAN/9/2021, CAN/10/2021, CAN/11/2022, CAN/12/2022, CAN/14/2023, CAN/15/2023, CAN/16/2024, CAN/17/2025, CAN/18/2025

wt70	WPA/1031/2017	KARTIK CHANDRA MONDAL **VS** STATE OF WEST BENGAL & ORS	KANCHAN GUPTA
wt71	WPA/11795/2015	SMT SUNITA CHAKRABORTY & ANR **VS** UNION OF INDIA & ORS	SUBHASIS CHAKRABORTY

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022

wt72	WPA/14036/2019	DEOLY SAMABAY KRISHI UNNAYAN SAMITY LTD **VS** STATE OF WEST BENGAL & ORS	SUDAKSHINA DEY
wt73	WPA/5600/2015	SK RIAJUL & ORS **VS** UNION OF INDIA & ORS	ARINDAM DAS
74	WPA/881/2016 [ASHOKA LIFE SCIENCE LTD.]	SARASWATI BISWAS VS STATE OF WEST BENGAL & ORS	TIRTHANKAR DHALI
75	WPA/6212/2016	M/S. KALAKUNJ TRADE LINK(P) LTD & ORS VS STATE OF WEST BENGAL & ORS	PROTYUSH CHATTERJEE
76	WPA/16627/2016 [Max Green Provisions Pvt. Ltd.]	DILIP KUMAR MISHRA VS STATE OF WEST BENGAL & ORS	SHAHANA NAZNIN
77	WPA/20850/2016 (SARADHA GROUP)	SUMAN CHATTOPADHYAY VS SHEO DAYAL CHAND , JOINT DIRECTOR,ENFORCEMENT DIRECTOR & ORS	BISWAJIT KUMAR
IA NO: CAN/2/2024			
wt78	WPA/21551/2016	KASTURI CHATTOPADHYAY **VS** SHEO DAYAL CHAND JOINT DIRECTOR ENFORCEMENT & ORS	BISWAJIT KUMAR
79	WPA/23802/2016 (M/S. Teachers Welfare Credit & Holding Ltd.)	PRADIP DAS & ORS VS UNION OF INDIA	GOURANGA KUMAR DAS
IA NO: CAN/1/2023, CAN/2/2025			
wt80	WPA/1507/2017	MONOJ KUMAR PAUL & ANR **VS** UNION OF INDIA & ORS	SUBHASIS CHAKRABORTY
IA NO: CAN/1/2023, CAN/2/2025			
IA NO: CAN/1/2023, CAN/2/2025			
wt81	WPA/19693/2018	PATRALEKHA SEN & ORS **VS** UNION OF INDIA & ORS	SYED JULFIKAR ALI
IA NO: CAN/1/2023, CAN/3/2025			
IA NO: CAN/1/2023, CAN/3/2025			
wt82	WPA/21343/2018	SUPRIYA DEY & ORS **VS** UNION OF INDIA & ORS	IRESH PAUL
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt83	WPA/5912/2017	AMBAR ROY CHOUDHURY & ANR. **VS** UNION OF INDIA & ORS.	ARINDAM DAS
IA NO: CAN/1/2023, CAN/2/2025			
IA NO: CAN/1/2023, CAN/2/2025			
84	WPA/27284/2017 (Greater Kolkata Infrastructure Ltd.)	COMMITTEE FOR THE VICTIMS OF GREATER KOL INFRASTRUCTURE LTD VS UNION OF INDIA & ORS	S K BHATTACHARYYA
IA NO: CAN/1/2024			
85	WPA/29576/2017	JAYDEB KUNDU VS STATE OF WEST BENGAL & ORS.	DEBASISH KUNDU
wt86	WPA/21117/2019	JUGANTRO REALITY PVT. LTD. & ORS **VS** STATE OF WEST BENGAL & ORS	SUMIT ROUTH
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
wt87	WPA/33553/2014	MD. SABIRUL ISLAM & ORS **VS** UNION OF INDIA & ORS	ARINDAM DAS
88	WPA/183/2018 [RED SUNRISE CHEMTECH LTD.] [PART-I + OS + 2ND J/C]	SHESH KUMAR YADAV VS STATE OF WEST BENGAL & ORS	SAMIT BHANJA

wt89	WPA/14979/2021	SURENDRA PRASAD AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSHI
wt90	WPA/14977/2021	RAM ASHOK SINGH YADV AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSHI
wt91	WPA/14980/2021	CHANDRA BHAN SINGH AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSHI
92	WPA/11984/2018	PALASH CHAKRABORTY VS STATE OF WEST BENGAL & ORS	TANMAY CHOWDHURY
93	WPA/638/2019	HARI PRASAD SHARMA VS STATE OF WEST BENGAL & ORS	ALOTRIYA MUKHERJEE
94	WPA/640/2019	SK HAMIDUL ISLAM VS STATE OF WEST BENGAL & ORS	BANSHI BADAN MAITY
95	WPA/3829/2019 (ESBI GROUP OF COMPANIES)	BISWAJIT PAUL VS STATE BANK OF INDIA & ORS	MD BANI ISRAIL
96	WPA/5055/2019	ARUN KUMAR KANSABANIK & ORS VS UNION OF INDIA & ORS	KRISHNENDU BERA
IA NO: CAN/1/2021			
97	WPA/8420/2019 (AIKATAN)	APARNA SEN & ANR VS UNION OF INDIA & ORS	PARASHAR BAIDYA
98	WPA/2340/2020	AKSHAYA KUMAR VS UNION OF INDIA & ORS	SAFDAR AZAM
99	WPA/14702/2021	RAHUL HI RISE LTD VS THE SECURITIES AND ESCHANGE BOARD OF INDIA AND ORS	SUNNY NANDY
wt100	WPA/14711/2021	RAHUL INN HOSPITALITY LTD **VS** THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS	SUNNY NANDY
101	WPA(P)/180/2022 (SAHARA CREDIT CO-OP. SOC.)	PRANOTOSH SHYAMAL AND OTHJERS VS UNION OF INDIA AND ORS.	PRASANTA SHYAMAL
IA NO: CAN/1/2022			
102	WPA/3333/2022	PHOOL CHAND SHAW AND OTHERS VS UNION OF INDIA AND ORS.	KAUSHIK SARKAR
103	WPA/9972/2022	SUBRATA BASU AND ANR VS M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
wt104	WPA/10000/2022	HARI BANSH SINGH **VS** M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt105	WPA/10945/2022	SUBIR KUMAR MUKHERJEE **VS** STATE OF WEST BENGAL AND ORS.	DIPANKAR PAL
wt106	WPA/10948/2022	ARINDAM BAKSHI AND ANR **VS** M/S SKS ENTGERPRISE AND ORS	DIPANKAR PAL
wt107	WPA/4458/2023	BABUL CHOWDHURY AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	BIKASH KUMAR ROY
wt108	WPA/4464/2023	MD. FEROZE HOSSAIN AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	BIKASH KUMAR ROY

wt109	WPA/9975/2022	BABLI GHOSH **VS** M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt110	WPA/9981/2022	NEMAI ROY **VS** M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt111	WPA/9984/2022	NILANJAN MUKHERJEE AND ORS **VS** M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt112	WPA/9996/2022	RANA ROY AND ANR **VS** M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt113	WPA/9997/2022	SUKALYAN BHATTACHARYA AND ORS **VS** M/S SKS ENTERPRISE AND ORS	DIPANKAR PAL
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
114	WPA/14110/2022	LITA SARKAR VS UNION OF INDIA AND ORS.	MAHESWETA PRAMANIK
wt115	WPA/15381/2022	MD. JAWAID KHAN AND ANR **VS** UNION OF INDIA AND ORS.	MD. HASANUZZAMAN
116	WPA/20807/2022	GOLAM MUSTAFA SAYED VS STATE OF WEST BENGAL AND ORS.	AMIT KUMAR DUTTA
117	WPA/22887/2022	ASHOK SHAW AND ORS VS UNION OF INDIA AND ORS.	SUSMITA ADHIKARY
118	WPA(P)/291/2023 (M/S. ALL INDIA FISH MERCHANT & TRADERS)	FAKHRUDDIN SIRAJ CALCUTAWALLA VS UNION OF INDIA AND ORS.	RAHUL CHAKRABORTY
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2023, CAN/4/2023, CAN/5/2023, CAN/6/2023, CAN/7/2023, CAN/8/2023, CAN/9/2023, CAN/10/2023, CAN/11/2023, CAN/12/2023, CAN/13/2023, CAN/14/2023, CAN/15/2023, CAN/16/2023, CAN/17/2023, CAN/18/2023, CAN/19/2023, CAN/20/2023, CAN/21/2023, CAN/22/2023			
119	WPA/13151/2023 [VERONA COMMERCIAL CREDIT AND INVESTMENT CO. LTD.]	SK. RAFIKUL HOSSAIN VS UNION OF INDIA AND ORS.	SASACHI AGARWAL
120	WPA/15767/2023	JAWHAR LAL RAKSHIT AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUPREEM NASKAR
121	WPA/16723/2023 [M/S Freedom Group of Companies]	SUKUMAR SARBADHIKARY AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
122	WPA/18668/2023 [SAHARA GROUP OF COMPANIES]	HOWRAH PARADISE SOCIAL WELFARE ORGANIZATION VS UNION OF INDIA AND ORS.	OINDRILA SINHA
wt123	WPA/18671/2023	HOWRAH PAARDISE SOCIAL WELFARE ORGANIZATION **VS** UNION OF INDIA AND ORS.	OINDRILA SINHA
wt124	WPA/18674/2023	HOWRAH PARADISE SOCIAL WELFARE ORGANIZATION **VS** UNION OF INDIA AND ORS.	OINDRILA SINHA
wt125	WPA/18678/2023	HOWRAH PAARDISE SOCIAL WELFARE ORGANIZATION **VS** UNION OF INDIA AND ORS.	OINDRILA SINHA

wt126	WPA/18681/2023	HOWRAH PARADISE SOCIAL WELFARE ORG. **VS** UNION OF INDIA AND ORS.	OINDRILA SINHA
127	WPA/22298/2023 [KRISHI BANDHU PLANTATION CO. LTD.]	NITAI GIRI AND ANR. VS UNION OF INDIA AND ORS.	AVIJIT KAR
128	WPA/27824/2023	SUJIT KUMAR CHATTEJEE AND ANR. VS UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt129	WPA/28404/2023	ARNAB KUMAR SARKAR AND ANR. **VS** UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt130	WPA/28829/2023	KALLOL KANTI KARAR AND ANR. **VS** UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt131	WPA/28831/2023	SOMNATH LAHA AND ANR. **VS** UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt132	WPA/3261/2024	PREMENDU DASGUPTA **VS** UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt133	WPA/912/2024	AZAM ALI AND ANR. **VS** UNION OF INDIA AND ORS.	MD ZEESHANUZ ZAMAN
134	WPA(P)/84/2024 (FREEDOM GROUP OF COMPANY)	ALOKE KUMAR KUNDU VS UNION OF INDIA AND ORS.	RAHUL CHAKRABORTY
135	WPA/843/2024 (GREATER KOLKATA INGRASTRUCTURE LTD.)	DEBDULAL CHATTERJEE AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARIJIT DEY
136	WPA/2396/2024	RANI BANERJEE VS UNION OF INDIA AND ORS.	DIPTA DIPAK BANERJEE
137	WPA/3682/2024	KENARAM PATRA VS STATE OF WEST BENGAL AND ORS.	ARUN KUMAR UPADHYAY
138	WPA/3966/2024	RAKESH KUMAR SHRIVASTAVA AND ORS VS STATE OF WEST BENGAL AND ORS.	SNEHA CHATTERJEE
139	WPA/9726/2024 (SARADHA REALTY INDIA LIMITED)	TUSHAR KANTI ROY CHOUDHURY VS THE STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR KUNDU
140	WPA/10097/2024 (Single Copy)	SUBHAM PODDER VS STATE OF WEST BENGAL AND ORS.	RAFIKUL ISLAM SARDAR
141	WPA/12702/2024 [Questqueen Fairmount Realtors LLP]	QUESTQUEEN FAIRMOUNT REALTORS LLP VS UNION OF INDIA AND ORS.	TAPAN RAY
142	WPA/17549/2024 (LFS BROKING PVT. LTD.)	ALIBUDDIN SEKH AND ORS. VS UNION OF INDIA AND ORS.	BADRUL KARIM
143	WPA/18380/2024 (GREATER KOLKATA INFRA LTD. CO.)	GREATER KOLKATA INFRASTRUCTURE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	MR. B.N. MUNI
144	WPA/18538/2024 (DBM RETAIL PVT. LTD.)	DEBANJAN PAL VS UNION OF INDIA AND ORS.	MANOJ ADAK
145	WPA/18550/2024 (RMS ENTERPRISE)	RMS ENTERPRISE AND ORS. VS UNION OF INDIA AND ORS.	MANOJ ADAK
146	WPA/19627/2024 (M/S. PHENOMENAL HEALTH CARE SERVICE LTD.)	BITHIKA RANI MAITY AND ANR. VS UNION OF INDIA AND ORS.	MANORANJAN MAHATA
147	WPA/22521/2024	MPS GREENERY DEVELOPERS LTD. VS THE STATE OF WEST BENGAL AND ORS.	SOFIA NESAR
148	WPA/25910/2024	SHAMPA DUTTA RAY AND ORS. VS UNION OF INDIA AND ORS.	SARANGAM CHAKRABORTY

IA NO: CAN/1/2025

149	WPA/26111/2024	DIPTENDU BANERJEE VS THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS.	SUMITAVA CHAKRABORTY
150	WPA/28081/2024 (Single Copy)	IN REF. LETTER FROM MR. SOMESH DAS BISWAS VS N.A.	N.A.
151	WPA/28733/2024 (KOLKATA WEIR INDUSTRIES LTD.)	KOLKATA WEIR INDUSTRIES LIMITED COMPANY VS THE HONBLE MR. JUSTIC SAILENDRA PRASAD TALUKDER (RETIRED) ONE MAN COMMITTEE AND ORS.	SURAJIT AUDDY
152	WPA/1233/2025 (VIBGYOUR GROUP)	PRAKASH PANDAY VS UNION OF INDIA AND ORS.	DIPANKAR DAS
IA NO: CAN/1/2025			
153	WPA/3805/2025	KARTICK DAS AND ORS VS UNION OF INDIA AND ORS.	ARIJIT BERA
154	WPA/5117/2025	AJOY CHAKRABORTY VS UNION OF INDIA AND ORS.	MANI SANKAR CHATTOPADHYAY
155	WPA/5870/2025	JHARNA NANDI AND ORS. VS UNION OF INDIA AND ORS.	SOUVAGHYA CHATTOPADHYAY
156	WPA/14780/2025	GOPAL CHANDRA CHANDA AND ORS. VS UNION OF INDIA AND ORS.	ARJUN SAMANTA
157	WPA/15272/2025	M/S. NEW-MEX AND CO. AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SAYANTAN RAKSHIT
158	WPA/17052/2025	MITHU MUKHERJEE AND ANR. VS UNION OF INDIA AND ORS.	DIPANKAR DAS
159	WPA/20207/2025	SUDHAKAR PANDA VS SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS.	CHANDANA CHAKRABORTY
160	WPA/20734/2025	JIARAT HOSSAIN MOLLA ALIAS JIARAT HOSSAIN AND ORS. VS UNION OF INDIA AND ORS.	SUBASH BHATTACHARJEE
		ASSIGNED MATTERS	
161	CRM/5486/2021	SERIOUS FRAUD INVESTIGATION OFFICE VS BASUDEB BAGCHI	BHASKAR PROSAD BANERJEE
wt162	CRM/9017/2021	SERIOUS FRAUD INVESTIGATION OFF. **VS** SANJOY CHOWHAN	BHASKAR PROSAD BANERJEE
wt163	CRM (DB)/2434/2022	SERIOUS FRAUD INVESTIGATION OFFICE **VS** SUBRATA BASU	MOYUKH MUKHERJEE
164	WPA/26131/2024 (Single Copy)	PRADIP KUMAR NANDY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	KIRON SK

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 6

First Floor

Main Building

SINGLE BENCH (SB - I)

AT 2:00 PM

HON'BLE JUSTICE SHAMPA SARKAR

FROM 3RD NOVEMBER, 2025 - ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO (2025 ONWARDS)

NOTE:
TODAY, FROM 2:00 P.M. APPELLATE SIDE MATTERS WILL BE TAKEN UP SERIALLY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97367299746?pwd=02Wsbrbej8MSSPDZ6Iuj5epz9rodbX.1

NEW MOTION

1	CO/3687/2025	M/S. SUBHAM ENTERPRISE VS JOY BABA KEDERNATH COLD STORAGE PRIVATE LTD REPD BY ANADINATH DUTTA AND ORS.	AMAR KRISHNA SAHA
2	CO/4538/2025	ANKIT SARAIYA VS POOJA SARAIYA	SANKET SARAWGI

EXTENSION OF INTERIM ORDER

3	CO/1916/2025	CALCUTTA WHOLESALE CONSUMERS CO OPERATIVE SOCIETY LTD AND ORS VS LIFE INS CORPORATION AND ORS	SOUNAK SEN
4	CO/1936/2025	SANATAN MONDAL AND ANR VS ANANDA MONDAL AND ANR	KUMARESH DALAL

EXPEDITIOUS DISPOSAL MATTERS

5	CO/183/2025	INDRANIL ADAK VS MADHURIMA ADAK	AMAL KRISHNA BANERJEE
6	CO/3613/2025	SUJIT MAJI VS IVANA MAJI	MOUMITA GHOSH
7	CO/4279/2025	PUJA NANDI (PAUL) VS TAPAN NANDI	DEBRUP CHOWDHURY
8	CO/4282/2025	ESTATE SRI SRI RAMCHANDRAJI, REPD BY ITS TRUSTEES SITALA PRASAD JAISWAL AND RAMESH KR. JAISWAL VS STEEL AUTHORITY OF INDIA LTD.	ANIRBAN ROY
9	CO/4283/2025	SURESH MONDAL AND ORS. VS BASUMATI BISWAS AND ORS.	SUBARNA BANK
10	CO/4286/2025	BHARATI SEN AND ORS. VS ANURADHA MITRA AND ANR.	AVISHEK DAS
wt11	CO/3787/2025	ANURADHA MITRA **VS** ANUSUYA BANERJEE AND ORS.	ANCHITA SARKAR

12	CO/4288/2025	BIPLAB BARUA VS MADHABI BARUA	SAILEN NASKAR
13	CO/4290/2025	R.M. CONSTRUCTION AND ORS. VS PRABIR KUAMR GHORAI AND ANR.	SALIL KUMAR MAITI
14	CO/4296/2025	SUDHIR NONIA VS MINA NONIA	KUNAL GANGULY
15	CO/4297/2025	MOUMITA DEY ROY VS DIPAYAN ROY	MOHINUR MOLLICK
16	CO/4300/2025	PATAN BISWAS AND ANR. VS SAINUDDIN BISWAS AND ORS.	DWAIPAYAN SANYAL
17	CO/4305/2025	BAPI DAS VS SUDIPTA DAS (SARKAR)	SUBHOJIT MUKHERJEE
18	CO/4308/2025	SYAMA PRASAD MOOKHERJEE PORT VS M/S LIBRA TRADING AND SHIPPING AGENCY	SWARAJIT DEY
19	CO/4309/2025	SYAMA PRASAD MOOKERJEE PORT VS M/S LIBRA TRADING AND SHIPPING AGENCY	SWARAJIT DEY
20	CO/4311/2025	BIPLAB KR MAJUMDAR VS SUSANTA PAUL AND ORS	TATHAGATA MAJUMDAR
21	CO/4323/2025	SAIKAT GHOSH VS ADITI GHOSH	CHIRANJIT PAL
22	CO/4324/2025	DIPAK KUMAR DAS AND ANR. VS SK. HASIBUL AHAMED @ SK. RAWSAN ALI AND ORS.	SAMARESH CHANDRA DHARA
23	CO/4326/2025	HBS LOGISTICS PARK PVT. LTD. VS CHHABI PRAMANIK AND ORS.	PRIYANKA JANA
24	CO/4331/2025	SOVARANI GHORAI AND ANR. VS RAMESWAR PAL AND ORS.	SALIL KUMAR MAITI
25	CO/4332/2025	GANGOTRI MERCANTILE PVT LIMITED VS SIBESH KUAMR DUBEY AND ORS.	SWATI AGARWAL
26	CO/4333/2025	SHAMPA KUNDU VS SIMA GHOSH	SIVA PRASAD GHOSE
27	CO/4339/2025	SUBRATA MUKHERJEE VS SAIKAT DEY AND ORS	DIPANKAR HALDAR
28	CO/4342/2025	Sunil Kishin Punwani VS Sass Med Pvt Ltd and Others	Shreya Ghosh Dastidar
29	CO/4344/2025	PANCHU GOPAL SASMOL AND ANR VS DR MADAN MOHAN MONDAL	ANSHUNATH CHAKRABORTY
30	CO/4347/2025	MIRJA ABDUL HALIM AND ORS. VS KHONDEKAR REJAUL KARIM AND ORS.	MD. ALI AHASAN
31	CO/4349/2025	DILIP CHANDRA MISTRY VS RINKU SINGH	SATYAM MUKHERJEE
32	CO/4357/2025	SUSHANTA KUMAR DAS VS TANIA DAS (DUTTA)	PINAKI DATTA
33	CO/4359/2025	PABITRA KUMAR KUNDU AND ANR. VS RADHIKA PRASAD SINHA	AYANAVA ACHARYA
34	CO/4362/2025	KRISHNA KUMAR SAMADDAR VS BISHNU SAMADDAR	ZIAUL HAQUE

35	CO/4363/2025	SUNIL KAR VS SANJAY BISWAS AND ORS	SIVA PRASAD GHOSH
36	CO/4364/2025	SHOMA DUTT AND ANR VS SHYAMA PRASAD DUTT	SOUMA SUBHRA RAY
37	CO/4365/2025	ABDUS SATTAR KHAN VS HAZI ABDUL MANNAN SEIKH	SAYAN KANJILAL
38	CO/4368/2025	PRASANTA KUMAR BAR AND ORS. VS KARUNA BAR AND ORS.	BIJOY BAG
39	CO/4369/2025	JYOTIRMOY BAIRAGI VS MOUMITA BAIRAGI	PARTHA SARATHI DAS
40	CO/4370/2025	SUBODH KUAMR DUTTA VS SOMA DUTTA	GARGI MAITY
41	CO/4376/2025	SWAGATA DAS VS SUSMITA BHOWMIK	KALPITA PAUL
42	CO/4377/2025	RITA BANERJEE VS APARNA BANERJEE AND ANR	ARIF MAHAMMAD KHAN
43	CO/4378/2025	DIPU ROY VS SABITRI BALA MITRA AND ORS.	SOUNAK MANDAL
44	CO/4380/2025	SANCHARI BASAK VS SUBHAJIT ROY	OINDRILA GHOSH
45	CO/4381/2025	SUJIT NANDI VS DEVNATH PANDEY AND ANR	SUBHANKAR BISWAS
46	CO/4384/2025	KABIRUDDIN AHAMED AND ORS. VS ASHIRUDDIN SK. AND ORS.	MANIKA SARKAR
47	CO/4399/2025	SANTANU MUKHERJEE VS SAMPA MUKHERJEE (BISWAS)	AMIT KUAMR GUPTA
48	CO/4401/2025	INDRAJIT PAUL VS GOURI SANKAR SHAW	KRISHNENDU BERA
49	CO/4402/2025	ANUPAM MUKHERJEE VS SWAPAN MUKHERJEE AND ANR	UTTAM KR DE
50	CO/4406/2025	SANKAR SARKAR VS KALPANA DE	PRIYANKA BHATTACHARYA
51	CO/4424/2025	DIBAKAR MANNA VS TULSI MANNA AND ORS.	MEGHNA CHOWDHURY
52	CO/4427/2025	SANDIP PAUL ALIAS MITHUN PAUL VS BITHIKA DEY AND ORS	RAJDATTA CHATTOPADHYAY
53	CO/4433/2025	GAUTAM KUMAR NANDI VS ARAMBAGH PRATIDWANDI CLUB AND ANR	RAJKRISHNA MONDAL
54	CO/4438/2025	AMIT KUMAR MAL VS SIDDHESWAR MAL AND ORS	SANTANU MAJI
55	CO/4440/2025	SUJATA MUKHERJEE BHATTACHARYA VS SUTAPA BANERJEE MUKHERJEE	PARNA MUKHERJEE
56	CO/4441/2025	MAHADEV MONDAL AND ORS VS TULSI DAS MONDAL AND ORS	TUSHAR KANTI MUKHERJEE
57	CO/4444/2025	UTTAM HALDER AND ORS VS RANJAN HALDER AND ORS	LAKSHMINATH BHATTACHARYA

58	CO/4445/2025	SUBHAS JANA AND ORS VS PARITOSH JANA AND ORS	CHANDRIMA DEBNATH
59	CO/4446/2025	MST. MANOARA BIBI VS SK. MONIRUDDIN	ARIF MAHAMMAD KHAN
60	CO/4451/2025	ABDUL SAYID VS JUEL RANA AND ORS.	HAMIDUR RAHAMAN
61	CO/4457/2025	KAUSHALYA RANI CHARITY TRUST AND ORS VS DHRUV SAHNI	DEBOSRI CHATTERJEE
62	CO/4478/2025	MITALI DAS VS SUKDEB DAS	RAJIB KUMAR ACHARYYA

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 41

Third Floor

Centenary Building

SINGLE BENCH (SB-II)

AT 12:00 PM

HON'BLE JUSTICE RAVI KRISHAN KAPUR

FROM 3RD NOVEMBER, 2025 - ALL MATTERS RELATING TO INTELLECTUAL PROPERTY RIGHTS AND APPLICATIONS CONNECTED THERETO.

AND

FROM 10TH FEBRUARY, 2025 - SHALL TAKE UP ASSIGNED, PART HEARD, RECALLING / CLARIFICATION / MODIFICATION, REVIEW MATTERS AS PER HIS LORDSHIP'S CONVENIENCE.

AND

FROM 22ND DECEMBER, 2025 TO 24TH DECEMBER, 2025 - IN addition TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE GAURANG KANTH.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91061167188?pwd=DWCUUO9TWEuTJl7eTVCW4Yph6T0yJk.1

TO BE MENTIONED

1	CPAN/1898/2025	RANAJIT PURKAIT VS BAISAKHI PURKAIT THE PRODHAN DHULASIMLA GRAM PANCHAYAT	KOYELI BHATTACHARYYA
in	WPA/29512/2024	RANAJIT PURKAIT **VS** STATE OF WEST BENGAL AND ORS.	KOYELI BHATTACHARYYA
2	CPAN/1929/2025	ANIL BAG VS RINA DHARA	TARAK NATH SARKAR
in	WPA/28634/2024	ANIL BAG **VS** THE STATE OF WEST BENGAL AND ORS.	TARAK NATH SARKAR
wt3	CPAN/1250/2025	ANIL BAG **VS** RINA DHARA PRADHAN AJABNAGAR-I GRAM PANCHAYAT	TARAK NATH SARKAR

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 39

Third Floor

Centenary Building

SINGLE BENCH (SB)

AT 1:10 PM

HON'BLE JUSTICE ARINDAM MUKHERJEE

ON 23.12.2025
AT 1.10 P.M.

ON 11TH. APRIL, 2025 AND THEREAFTER, ON EVERY FRIDAY AS PER HIS LORDSHIP'S CONVENIENCE - SHALL TAKE UP SOME PART-HEARD, CONTEMPT, ASSIGNED, REVIEW, MODIFICATION / CLARIFICATION OF MATTERS.

AND

ON 23RD. DECEMBER, 2025 AT 1.10 P.M. - SHALL TAKE UP ONE PART-HEARD, OR CONTEMPT, OR ASSIGNED OR REVIEW OR MODIFICATION / CLARIFICATION MATTER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98975988647?pwd=tk2Law0XWMdpLzrPoFo9IUHr6wsvnI.1

TO BE MENTIONED

1	WPA/2156/2024 (CLARIFICATION)	M/S. ZYDUS HEALTHCARE LTD VS STATE OF WEST BENGAL AND ORS.	MD BAHARUZZAMAN

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 17

Second Floor

Main Building

SINGLE BENCH (SB - IV)

AT 10:30 AM

HON'BLE JUSTICE BISWAJIT BASU

FROM 3rd NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LIBRARY, COLLEGE AND UNIVERSITY UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO AND OTHER EDUCATIONAL MATTERS WHICH ARE NOT ASSIGNED TO ANY OTHER BENCH(S) UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THECONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2020).

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93695951067?pwd=isyfSKXfOabVX9jkl497Knv9Qyoczx.1

TIME FIXED MATTERS

[AT 10:30 A.M.]

1	WPA/21147/2025 [PERSONAL APPEARANCE]	ABHIJIT SAREN AND ORS. VS THE UNION OF INDIA AND ORS.	SUBHAM KANTI BHAKAT
2	WPA/22402/2025 [PERSONAL APPEARANCE]	SOUMYADIP MANNA AND ANR. VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
IA NO: CAN/1/2025			
3	WPA/26098/2025	DR. RUNA ROY VS STATE OF WEST BENGAL AND ORS.	STEVEN SOURODIP BISWAS

NEW MOTION

4	WPA/11253/2025	ANAMIKA SAHA VS THE STATE OF WEST BENGAL AND ORS.	DEVRANJAN DAS
5	WPA/29106/2025	NIRUPAMA DAS VS STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
6	WPA/29135/2025	RUPALI MAITY AND ORS. VS THE NATIONAL COUNCIL OF TEACHER EDUCATION, EASTERN REGIONAL COMMITTEE AND ORS.	MEGHNA CHOWDHURY

7	WPA/29182/2025	JAYANTA KUMAR PAHARI AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEVRANJAN DAS
8	WPA/29193/2025	ARITRA DAS VS STATE OF WEST BENGAL AND ORS.	ACHIN JANA
9	WPA/29195/2025	USAMA CHOWDHURY VS ALIAH UNIVERSITY AND ORS.	GULSANWARA PERVIN
		MOTION	
10	WPA/28856/2025	HIMANSU KUMAR BOSE VS STATE OF WEST BENGAL AND ORS.	OINDRILLA SARKAR

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 28

First Floor

Centenary Building

SINGLE BENCH (SB - VI)

AT 10:30 AM

HON'BLE JUSTICE JAY SENGUPTA

FROM 3RD NOVEMBER, 2025 - ANTICIPATORY BAIL APPLICATIONS UNDER SECTION 438 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 482 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF ANTICIPATORY BAIL;

BAIL APPLICATIONS UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 RELATING TO PREVENTION OF MONEY LAUNDERING ACT, 2002 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF SUCH BAIL;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MUNICIPALITY, PANCHAYAT UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2023).

AND
FROM 19TH DECEMBER, 2025 TO 24TH DECEMBER, 2025 - IN ADDITION TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE DINESH KUMAR SHARMA.

1. MENTIONING FOR INCLUSION IN THE LIST WILL BE PERMITTED ONLY ON THE FIRST WORKING DAY OF THE WEEK AT THE FIRST SITTING.

2. MENTIONING FOR UPGRADATION OF THE CASES WILL NOT BE PERMITTED.

3. APPLICATIONS FOR BAIL (P.M.L.A) WILL BE TAKEN UP ON TUESDAY AT 2:00 P.M.

4. FROM TOMORROW i.e., 19/12/2025 TO WEDNESDAY i.e., 24.12.2025, TO BE MENTIONED, ANTICIPATORY BAIL AND URGENT MATTERS SHALL BE TAKEN UP.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92749549448?pwd=mjRdKFqzI0eATtVKbsN9CUJxuhAILM.1

TO BE MENTIONED

(2:00 P.M)

1	WPA/18849/2024	BIKASH MISHRA VS STATE OF WEST BENGAL AND ORS.	RATAN DAS	
2	CRM(M)/868/2025 (ASSIGNED MATTER)	SK NASIRUDDIN VS STATE OF WEST BENGAL AND ANR	SAIKAT DEBNATH	
3	CRM(M)/961/2025 (ASSIGNED MATTER)	SK NASIRUDDIN VS STATE OF WEST BENGAL AND ANR	SAIKAT DEBNATH	
4	CRM(M)/2313/2025	SK MANU @ KHAN SAHEB VS STATE OF WEST BENGAL	SOMA CHAKRABORTY	JOYDEEP ROY, MADHUMITA BASAK
5	CRM (A)/3252/2025 (FOR CORRECTION)	MADAN NASKAR VS STATE OF WEST BENGAL AND ANR	BAPIN BAIDYA	SHILADTYA BANERJEE / AYANA DE
6	CRR/3608/2025 (WITHDRAWL)	NILU MONDAL VS STATE OF WEST BENGAL AND ANR	SAGNIK MONDAL	MADHUSUDAN SUR, ANINDYA SUNDAR CHATTERJEE

IA NO: CRAN/1/2025

7	CRM (A)/3871/2025 (FOR CORRECTION)	HASEN ALI AND ANR. VS STATE OF WEST BENGAL AND ANR	MOUMITA KUMAR	PRASUN KUMAR DUTTA, RITA DUTTA
IA NO: CRAN/1/2025				
8	CRM (A)/4211/2025	SUBHA DURLAV @ DURLABH VS STATE OF WEST BENGAL	MAITRAYEE DAS	SHAILA AFRIN, DEBANIK DAS
9	WPA/24608/2025 (ASSIGNED MATTER)	PRAVIN SARAF VS CENTRAL BUREAU OF INVESTIGATION AND ANR	KOUSHIK KUNDU	
		APPLICATION FOR ANTICIPATORY BAIL		
10	CRM (A)/3543/2025	MOHITOSH NAYEK VS STATE OF WEST BENGAL	RANAJIT BERA	ZAREEN NASIMA KHAN / ATANU GHOSH
11	CRM (A)/3609/2025	AMITAVA DE BHOWMIK @ BHOWMICK AND ANR VS STATE OF WEST BENGAL	GULSANWARA PERVIN	SANJAY BANERJEE, RAJNANDINI DAS
12	CRM (A)/3769/2025	PRANVEER SINGH AND ORS VS STATE OF WEST BENGAL	ABHISHEK AGARWAL	JOYDEEP BISWAS, RAJNANDINI DAS
13	CRM (A)/3795/2025	SORIFUL ISLAM @ SORIF SK @ MD SARIFUL ISLAM VS STATE OF WEST BENGAL	RIYA DAS	KOUSHIK KUNDU, MD. EJAZ AKHTAR
14	CRM (A)/3797/2025	SORIFUL ISLAM @ SORIF SK @ MD SARIFUL ISLAM VS STATE OF WEST BENGAL	RIYA DAS	ANTARIKHYA BASU, DHANASHREE BISWAS
15	CRM (A)/3799/2025	SORIFUL ISLAM @ SORIF SK @ MD SARIFUL ISLAM VS STATE OF WEST BENGAL	RIYA DAS	ABHISHEK SINHA, SACHIT TALUKDAR
16	CRM (A)/3905/2025	SUBHABRATA BISWAS VS STATE OF WEST BENGAL	SUSMITA MONDAL	SUBHASREE PATEL, DEBOLINA DAS
17	CRM (A)/3962/2025	SHAIKH ABDUL HOSEN VS THE STATE OF WEST BENGAL	MANABENDRA NATH BANDYOPADHYAY	MANISHA SHARMA, BAISAKHI CHATTERJEE
18	CRM (A)/3985/2025	SAHEB DAS VS STATE OF WEST BENGAL AND ANR	ABHINABA MUKHERJEE	DEBABRATA CHATTERJEE, SAMARJIT BALIAL
19	CRM (A)/3994/2025	MANSARUL HOQUE @ MENSARUL SK VS STATE OF WEST BENGAL	MD. WASIM AKRAM	SOUMIK GANGULY, TRISHA RAKSHIT
20	CRM (A)/4003/2025	SUSIL BARDOLAI @ SUSHIL BARDOLAI @ TOTON BARDOLAI VS STATE OF WEST BENGAL	SHOUMILYA MAZUMDER	SANDIP CHAKRABORTY, AYANA DE
21	CRM (A)/4005/2025	PASUPATI NATH SINGHAROY VS STATE OF WEST BENGAL	ARCHISHMAN SINGH	KOUSHIK KUNDU, ANKITA PAUL
22	CRM (A)/4011/2025	SANJOY HALDER AND ORS. VS STATE OF WEST BENGAL	TRIPARNA ROY	JOYDEEP BISWAS, AKASH GANGULY
23	CRM (A)/4016/2025	JASIMUDDIN DAFADAR @ JASIMUDDIN ALI DAFADAR @ JASIMUDDIN DAFADAR VS STATE OF WEST BENGAL	SHEKHAR BARMAN	BINOY KUMAR PANDA, TIRUPATI MUKHERJEE
24	CRM (A)/4026/2025	ANISUR BISWAS AND ANR. VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	ANIKET MITRA, PRAKASH MISHRA
25	CRM (A)/4029/2025	SUBRATA DAS VS STATE OF WEST BENGAL	SARMISTHA BASAK	JOYDEEP BISWAS, SASANKA SEKHAR SAHA
26	CRM (A)/4042/2025	NETAI SINGHA VS STATE OF WEST BENGAL	MADHURAI SINHA	FARIA HOSSAIN, M.F.A BEGG
27	CRM (A)/4053/2025	RUMKI ROY @ RUMKI ROY (DAS) VS STATE OF WEST BENGAL	SHALINI BAIRAGI	SUBHASREE PATEL, JONAKI SAHA

28	CRM (A)/4054/2025	SOURAV MAITY VS STATE OF WEST BENGAL	TRIPARNA ROY	PRAVASH BHATTACHARYA, PALLAVI PRIYADARSHI
29	CRM (A)/4060/2025	ENAMUL SK @ ANAMUL SEKH AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ABHISHEK SINHA, SACHIT TALUKDAR
30	CRM (A)/4063/2025	SK SADEK @ SEK SADEK ALI VS STATE OF WEST BENGAL	RESHMI KHATUN	BIDYUT KUMAR ROY, ASIF DEWAN
31	CRM (A)/4071/2025	RANJIT DALAI @ BHLOA VS STATE OF WEST BENGAL	ILIKA NAG	IMRAN ALI, TIRTHANKAR DHALI
32	CRM (A)/4073/2025	FALGUNI MANDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	SUBHAMOY BHATTACHARYA, SUFI KAMAL
33	CRM (A)/4075/2025	AJIT BISWAS AND ORS. VS STATE OF WEST BENGAL	MAYURAKSHI SAHA	SARDAR SAHIN IMAM, SANA NAAZ
34	CRM (A)/4076/2025	SK AMJED @ SEKH AMJED ALI VS STATE OF WEST BENGAL AND ANR	ABHINABA MUKHERJEE	ANUPAM DAS ADHIKARY, SANJIDA SULTANA
35	CRM (A)/4077/2025	ANAND KUMAR MANDAN VS STATE OF WEST BENGAL	SAYANTAN SINHA	RITUPARNA GHOSH, SARTHAK MONDAL
36	CRM (A)/4082/2025	SAJAMAL JAMADER VS STATE OF WEST BENGAL	KALYAN KUMAR BHATTACHARJEE	SUBHAMOY BHATTACHARYA, AFREEN BEGUM
37	CRM (A)/4084/2025	ANUP DUTTA @ TINKU VS STATE OF WEST BENGAL	AVIJIT CHATTERJEE	SAYANTI SANTRA, ARUP SARKAR
38	CRM (A)/4085/2025	RUMA SAHA VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	SOUMIK GANGULY, TIRUPATI MUKHERJEE
39	CRM (A)/4088/2025	MASIRUDDIN @ MD MASHEERUDDIN @ MD MASHIRUDDIN VS STATE OF WEST BENGAL	FARHEEN RAIS	SHAILA AFRIN, AYANA DE
40	CRM (A)/4089/2025	HARISHKUMAR SUKHABHAI PANDYA @ HARISHBHAI SUKHBHAI PANDAYA VS STATE OF WEST BENGAL	AMAJIT DE	SONALI DAS, SUBHAJIT CHOWDHURY
41	CRM (A)/4090/2025	SAJIBA KHATUN @ MOHINI VS STATE OF WEST BENGAL	TAPODIP GUPTA	IMRAN ALI, SOURATH NANDY
42	CRM (A)/4092/2025	PROSENJIT BISWAS @ PRASENJIT BISWAS AND ANR VS THE STATE OF WEST BENGAL	SUMANTA DAS	PRATHA PRATIM DAS, SUFI KAMAL
43	CRM (A)/4097/2025	MUKLESUR ALI @ MUKLESUR RAHAMAN VS STATE OF WEST BENGAL	SOUPAL CHATTERJEE	MD. ANWAR HOSSAIN, SOUMYADIP SAHA
44	CRM (A)/4098/2025	SUBHAJIT SARDAR VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	SARDAR SAHIN IMAM, SRILEKHA CHATTERJEE
45	CRM (A)/4099/2025	MIZANUR RAHAMAN @ MIJANUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ANTARIKHYA BASU, SANDIP KUNDU
46	CRM (A)/4105/2025	SAHROJ ALAM VS STATE OF WEST BENGAL	AMIT ROY	SUMAN DE, SARTHAK MONDAL
47	CRM (A)/4112/2025	SUDIP GHOSH VS STATE OF WEST BENGAL AND ANR	SOMA CHOWDHURY (BANDHU)	SANJAY BARDHAN, SUJAN CHATTERJEE
48	CRM (A)/4113/2025	HARUN RASHID VS STATE OF WEST BENGAL	SAYANTAN ADHYA	ARINDAM SEN, RAJESH JANA
49	CRM (A)/4116/2025	SHAMBHU ROUTH AND ORS. VS STATE OF WEST BENGAL	SOMA CHOWDHURY (BANDHU)	MD. ADIL BADR, MD. YASER AMAMR ISMAIL
50	CRM (A)/4118/2025	HAMIM SK @ ARIYAN SK VS STATE OF WEST BENGAL	AVIK GHOSH	SUKANYA BHATTACHARYA, RAJU MONDAL

51	CRM (A)/4119/2025	SALUNKE PRAKASH SITARAM VS STATE OF WEST BENGAL	AMAJIT DE	SONALI DAS, PRATIK BOSE
52	CRM (A)/4121/2025	SAMIN SK VS STATE OF WEST BENGAL AND ANR	SNEHANSU MAJUMDER	SOUMIK GANGULY, PARVEZ ANAM
53	CRM (A)/4123/2025	PASHUPATI SAMANTA @ PASUPATI SAMANTA AND ANR. VS STATE OF WEST BENGAL	BHASKAR HUTAIT	SAIBAL BAPULI, PRITHA PAL
54	CRM (A)/4124/2025	TANMAY SINGHA VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	BAISHALI BASU, PRAKASH MISHRA
55	CRM (A)/4126/2025	SABINA BIBI VS STATE OF WEST BENGAL	ASIM KUMAR HAKRABORTI	IMRAN ALI, RAJESH JANA
56	CRM (A)/4132/2025	HARESH JAYANTIBHAI PANDEYA @ PANDYA HARESH JAYANTIBHAI AND ANR. VS STATE OF WEST BENGAL	HARISH KUMAR SINGH	JOYDEEP BISWAS, ESHITA DUTTA
57	CRM (A)/4134/2025	RONJU SK @ RANJU SEKH VS STATE OF WEST BENGAL	SAFIKUL ISLAM	SARDAR SAHIN IMAM, SUBHAM BHAKAT
58	CRM (A)/4135/2025	ANIK BISWAS VS STATE OF WEST BENGAL AND ANR	SNEHANSU MAJUMDER	BINOY KUMAR PANDA, ASIF DEWAN
59	CRM (A)/4136/2025	ANIL DAS @ BHIM AND ORS. VS STATE OF WEST BENGAL AND ANR	SRINJAN GHOSH	SAIBAL BAPULI, BAISHAKHI CHATTERJEE
60	CRM (A)/4138/2025	B. BHUJANGA RAO @ BHUJJI VS STATE OF WEST BENGAL AND ANR	SRINJAN GHOSH	MD. ADIL BADR, TIRTHANKAR DHALI
61	CRM (A)/4140/2025	KAMRUL HASAN VS STATE OF WEST BENGAL	KAUSTAV DAS	BAISHALI BASU, AFREEN BEGUM
62	CRM (A)/4142/2025	MAHESH CHOWDHURY AND ANR. VS STATE OF WEST BENGAL	SOMDEV ASH	SANJAY BARDHAN, ARITRA BHATTACHARYA
63	CRM (A)/4143/2025	AJIMUDDIN SEKH AND ANR. VS STATE OF WEST BENGAL	S M IMTIAJ	SUKANYA BHATTACHARYA, SUBHAJIT CHOWDHURY
64	CRM (A)/4146/2025	ASISH KUMAR DAS VS STATE OF WEST BENGAL	S.S. BHUTORIA	RANADEB SENGUPTA, KARAN BAPULI
65	CRM (A)/4147/2025	PRADIP BOSE VS STATE OF WEST BENGAL	RITA PATRA	ANIKET MITRA, TRISHA RAKSHIT
66	CRM (A)/4154/2025	RUPANJALI DEY AND ANR. VS STATE OF WEST BENGAL	TRIPTIMOY TALUKDER	SANJAY BANERJEE, ASIF DEWAN
67	CRM (A)/4155/2025	SK ASARFUL UDDIN @ SONA VS STATE OF WEST BENGAL	ARIF EKBAL MOLLA	ARINDAM SEN, ARITRA BHATTACHARYA
68	CRM (A)/4156/2025	RAKESH ROY VS STATE OF WEST BENGAL	KAUSTUV SHOME	AMITA GAUR, ESHITA DUTTA
69	CRM (A)/4158/2025	SASANKA @ SHASHANKA DOLAI AND ANR. VS STATE OF WEST BENGAL	MADHURAI SINHA	ZAREEN NASIMA KHAN, SURUCHI SAHA
70	CRM (A)/4159/2025	REBA RAJBANSHI AND ORS. VS STATE OF WEST BENGAL	RISHAV KUMAR SINGH	DEBABRATA CHATTERJEE, TIRUPATI MUKHERJEE
71	CRM (A)/4161/2025	ROHINI MANDAL AND ORS. VS STATE OF WEST BENGAL	SABRINA PARVEEN	JOYDEEP BISWAS, SUFI KAMAL
72	CRM (A)/4162/2025	TARAK NATH PAUL VS STATE OF WEST BENGAL AND ANR	ARKA RANJAN BHATTACHARYA	ANUPAM DAS ADHIKARY, POULAMI BOSE
73	CRM (A)/4164/2025	MANIRUL SK VS STATE OF WEST BENGAL	PRONOJIT ROY	ANAND KESHARI, MADHUMITA BASAK

74	CRM (A)/4165/2025	HAREN HALDER AND ANR. VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	SHAILA AFRIN, PALLAVI PRIYADARSHI
75	CRM (A)/4166/2025	SAMIM @ MAZARUL ISLAM AND ANR. VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	DEBASISH ROY, BITASOK BANERJEE, ATIF AHMED SIDDIQUE
76	CRM (A)/4167/2025	DIPA GHOSH @ DIPA GAINE VS STATE OF WEST BENGAL	BISWAJIT MANNA	DEBASISH ROY, IQBAL KABIR, PRAVASH BHATTACHARYA
77	CRM (A)/4168/2025	KALPANA DOLUI AND ORS. VS STATE OF WEST BENGAL	PRONOTI GOSWAMI	BIBASWAN BHATTACHARYA, RAJNANDINI DAS
78	CRM (A)/4169/2025	SHIBU DAS AND ORS. VS STATE OF WEST BENGAL	PLASH BAPARI	BIDYUT KUMAR ROY, SOUMYA BASU ROY CHOWDHURY
79	CRM (A)/4170/2025	SHIPRA PANDA AND ORS. VS STATE OF WEST BENGAL	AMIT GUPTA	DEBABRATA CHATTERJEE, TRINA MITRA
80	CRM (A)/4171/2025	XXXX VS STATE OF WEST BENGAL AND ANR	MD JANNAT UL FIRDOUS	BINOY KUMAR PANDA, SANTANU TALUKDAR
81	CRM (A)/4172/2025	ARUN HALDER AND ORS. VS STATE OF WEST BENGAL	KAZI M. RAHMAN	ZAREEN NASIMA KHAN, MUJIBAR ALI NASKAR
82	CRM (A)/4173/2025	NIVEDITA MONDAL @ NIVEDITA KHAN AND ANR. VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA	SAIBAL BAPULI, RAHUL GANGULY
83	CRM (A)/4174/2025	JAYANTA DATTA @ JAYANTA DUTTA AND ORS. VS STATE OF WEST BENGAL	DEBANSHU GHORAI	MD. ANWAR HOSSAIN, SAMARJIT BALIAL
84	CRM (A)/4175/2025	PIALI DUTTA @ PIU DATTA AND ORS. VS STATE OF WEST BENGAL	DEBANSHU GHORAI	SARDAR SAHIN IMAM, SNIGDHA SAHA
85	CRM (A)/4176/2025	SHYAMAL MANDAL VS THE STATE OF WEST BENGAL	SABRINA PARVEEN	ANTARIKHYA BASU, RAJASHREE TAH
86	CRM (A)/4177/2025	KHABIRUDDIN CHOWDHURY VS STATE OF WEST BENGAL	SACHIT TALUKDAR	IMRAN ALI, MD. YASER AMMAR ISMAIL
87	CRM (A)/4178/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	ASRAF MANDAL	SOUMIK GANGULY, DEBARSHI BRAMHA
88	CRM (A)/4179/2025	DULAL CHANDRA SAMANTA VS STATE OF WEST BENGAL	SHEWLY SAHA	SUBHASREE PATEL, AFREEN BEGUM
89	CRM (A)/4180/2025	BIMAL DAS @ BIMAL KUMAR DAS VS STATE OF WEST BENGAL	SUPARNA CHATTERJEE	SONALI DAS, DEBADRITA MONDAL
90	CRM (A)/4181/2025	APURBA DUTTA AND ANR. VS STATE OF WEST BENGAL	RAJASHREE TAH	BITASOK BANERJEE, AYANA DE
91	CRM (A)/4182/2025	LATIF MOLLA @ SK LATIB VS STATE OF WEST BENGAL	SAURADEEP DUTTA	SHAILA AFRIN, ATANU GHOSH
92	CRM (A)/4183/2025	GANESH MITRA VS STATE OF WEST BENGAL AND ANR	JOY CHAKRABORTY	ARINDAM SEN, ASRAF MONDAL
93	CRM (A)/4184/2025	SUKHEN BALA VS STATE OF WEST BENGAL AND ANR	MD JANNAT UL FIRDOUS	DEBABRATA CHATTERJEE, MD. KUTUBUDDIN
94	CRM (A)/4185/2025	ANTAR DAS VS THE STATE OF WEST BENGAL AND ANR	MAITRAYEE DAS	BIDYUT KUMAR ROY, BAISHAKHI CHATTERJEE
95	CRM (A)/4186/2025	AKASH @ SAMIM AKTAR AND ANR. VS STATE OF WEST BENGAL	IMDADUL HOQUE	MANISHA SHARMA, ARUP SARKAR
96	CRM (A)/4187/2025	RAMJEAB ALI @ RAMJEB ALI @ LALA VS STATE OF WEST BENGAL AND ANR	SHOUMILYA MAZUMDER	PRASUN KUMAR DUTTA, AMANUL ISLAM

97	CRM (A)/4188/2025	MD MOTASIM BILLAH @ RINTU VS STATE OF WEST BENGAL	SYSYED MASUD KABIR	SAIBAL BAPULI, DIPANKAR PRAMANIK
98	CRM (A)/4189/2025	BHOLANATH BAG VS STATE OF WEST BENGAL AND ANR	KHADIJATUL KUBRA	ANUPAM DAS ADHIKARY, ANKITA PAUL
99	CRM (A)/4190/2025	RINA AND ORS. VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	SOUMICK GANGULY, DIKSHA GHOSH
100	CRM (A)/4191/2025 (N.T.W)	ASHIM SARKAR @ ASIM SARKAR VS STATE OF WEST BENGAL	SOMNATH ADHIKARY	ANUPAM DAS ADHIKARY, ABHINABA MUKHERJEE
101	CRM (A)/4192/2025	ASIS KUMAR DAS @ ASHIS DAS VS THE STATE OF WEST BENGAL	DIPTENDU BANERJEE	SREYASHI BISWAS, BAISHAKHI CHATTERJEE
102	CRM (A)/4193/2025	ASADUL MIYA @ ASADUL MIA AND ANR. VS STATE OF WEST BENGAL	JUNE MODAK	ARIJIT GANGULY, MD KUTUBUDDIN
103	CRM (A)/4194/2025	SAHANAJ @ SAHANAJ KHATUN VS THE STATE OF WEST BENGAL	SOUPAL CHATTERJEE	SAIBAL BAPULI, ANIKET MTRA
104	CRM (A)/4195/2025	EMADUL SK @ ENDADUL SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	BITASOK BANERJEE, SAPTARSHI CHAKRABORTY
105	CRM (A)/4196/2025	JAGANNATH HALDER AND ANR. VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	SARDAR SAHIN IMAM, ARUP SARKAR
106	CRM (A)/4197/2025	PUJA SINGH VS STATE OF WEST BENGAL AND ANR	ABHISHEK CHAKRABORTY	RANABIR ROY CHOWDHURY, ANINDYA SUNDAR CHATTERJEE
107	CRM (A)/4198/2025	HELIM MALLICK @ ABDUL HALIM MALLICK AND ANR. VS STATE OF WEST BENGAL AND ANR	AKASH GHOSH	SONALI DAS, DEBOLINA DAS
108	CRM (A)/4199/2025	SUMANA DAS ROY AND ORS. VS STATE OF WEST BENGAL	ASIS BHATTACHARYYA	PRAVASH BHATTACHARYA, ASRAF MONDAL
109	CRM (A)/4200/2025	ATAUR RAHAMAN MOLLA AND ORS. VS STATE OF WEST BENGAL	SK MD BILWAL HOSSAIN	SAIBAL BAPULI, SUJATA DAS
110	CRM (A)/4201/2025	SOMA SAHA VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	BIDYUT KUMAR ROY, SAYANTI SANTRA
111	CRM (A)/4202/2025	SUBHASISH CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	TAPAS KUMAR SAHA	PRASUN KUMAR DUTTA, MAUSUMI SARKAR
112	CRM (A)/4203/2025	MOUSUMI DAS VS STATE OF WEST BENGAL	SAIFUL ALAM	BINOY KUMAR PANDA, DEBARSHI BRAMHA
113	CRM (A)/4204/2025	ARJUN HALDAR AND ORS. VS STATE OF WEST BENGAL	SUMANTA DAS	JOYDEEP ROY, M.F.A BEGG
114	CRM (A)/4205/2025	KINGSHUK KARMAKAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RUDRADIPTA NANDY, DEBANSHU GHORAI
115	CRM (A)/4206/2025	ISRAFIL MANDAL VS STATE OF WEST BENGAL	JAMIRUDDIN SK	MD ANWAR HOSSAIN, ABHISHEK VERMA
116	CRM (A)/4207/2025	KAUSHIK MAITY @ KOUSIK MAITI VS STATE OF WEST BENGAL	AKASHDEEP MUKHERJEE	SHAILA AFREEN, DHANASHREE BISWAS
117	CRM (A)/4208/2025	AIZIZUL MALLICK AND ORS. VS STATE OF WEST BENGAL	MIZANUR RAHAMAN	FARIA HOSSAIN, KOUSTAV BANERJEE
118	CRM (A)/4209/2025	CHANDRAMOHAN MANDAL @ CHANDRA MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	BIBASWAN BHATTACHARYA, SANJIDA SULTANA
119	CRM (A)/4210/2025	NAHARUL SK @ NAHARUL HOQUE AND ORS. VS STATE OF WEST BENGAL	ANISUR RAHMAN	ARINDAM SEN, DEIPANKAR PRAMANIK

120	CRM (A)/4212/2025	KALIPRASANNA DAFADAR VS THE STATE OF WEST BENGAL	TEHASIN RAJA	MADHUSUDAN SUR, KANCHAN ROY
121	CRM (A)/4213/2025	AJAY MAHATO VS THE STATE OF WEST BENGAL AND ANR	MALAY BHATTACHARYYA	ARINDAM SEN, AMANUL ISLAM
122	CRM (A)/4214/2025	ANANDA SK @ KAMRUL JAMAN SK @ KAMRUJJAMAN @ KAMRUL JAMAN VS STATE OF WEST BENGAL	ANISUR RAHMAN	PARTHA PRATIM DAS, DEBADRITA MONDAL
123	CRM (A)/4215/2025	SAUKAT ALI @ SAUKAT SK @ MD SAUKAT ALI @ SOUKAT SK AND ANR VS THE STATE OF WEST BENGAL	SABRINA PARVEEN	IMRAN ALI, AKASH GANGULY
124	CRM (A)/4216/2025	MORSELIM LASKAR @ MORSALIM LASKAR VS STATE OF WEST BENGAL AND ANR	MD AASIF IQBAL	MD ADIL BADR, AYANA DEY
125	CRM (A)/4217/2025	BHAGABATH CHAKRABORTY @ BHAGABAT CHAKRABORTY VS STATE OF WEST BENGAL	SIDDHARTHA SARKAR	SILADITYA BANERJEE, ATANU GHOSH
126	CRM (A)/4218/2025	KARTIK MAHADANDA VS STATE OF WEST BENGAL	PAMPA DEY (DHABAL)	DEBABRATA CHATTERJEE, ANKITA PAUL
127	CRM (A)/4219/2025	ANKIT SHARMA VS THE STATE OF WEST BENGAL	MD ZOHAIB RAUF	BAISHALI BASU, DEBJANI SAHU
128	CRM (A)/4220/2025	JAKIRUDDIN AHAMED @ MUKUL VS STATE OF WEST BENGAL	SHABANA HASIN	SUBHASREE PATEL, KOUSTAV BANERJEE
129	CRM (A)/4221/2025	RAJU @ RAJESH BARIK @ RAJESH KUMAR BARIK VS STATE OF WEST BENGAL	TIRTHARAJ GHOSHAL	PRAVASH BHATTACHARYA, PARVEZ ANAM
130	CRM (A)/4222/2025	BANAMALI SARKAR VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	IMRAN ALI, AYANA DE
131	CRM (A)/4223/2025	JAYANTA SARDAR VS STATE OF WEST BENGAL AND ANR	SUSNIGDHO BHATTACHARYYA	BAISHALI BASU, ASRAF MONDAL
132	CRM (A)/4224/2025	JIYARUL SK. VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	MD. ANWAR HOSSAIN, ATANU GHOSH
133	CRM (A)/4225/2025	FARAJ ALI VS STATE OF WEST BENGAL	ABDUR RAKIB	BIBASWAN BHATTACHARYA, PALALVI PRIYADARSHI
134	CRM (A)/4226/2025	ANKIT PRASAD VS STATE OF WEST BENGAL	SASWATA CHATTERJEE	DEBABRATA CHATTERJEE, RAHUL GANGULY
135	CRM (A)/4227/2025	DABLU SK VS STATE OF WEST BENGAL	SADID HAIDER	ARINDAM SEN, AKASH GANGULY
136	CRM (A)/4228/2025	RAJ JAISWAL AND ANR VS THE STATE OF WEST BENGAL	SAYAN MUKHERJEE	BIDYUT KUMAR ROY, PUJA GOSWAMI
137	CRM (A)/4229/2025	SONARUL SK. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SAIBAL BAPULI, KARAN BAPULI
138	CRM (A)/4230/2025	AMANUL MANDAL @ AMANAT AND ANR. VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	BITASOK BANERJEE, POULAMI BOSE
139	CRM (A)/4231/2025	RAMIJ SK VS STATE OF WEST BENGAL	SUMANTA DAS	ANTARIKHYA BASU, MADHUMITA BASAK
140	CRM (A)/4232/2025	ANIK HAZRA AND ORS. VS STATE OF WEST BENGAL	SOMA MAL	ANUPAM DAS ADHIKARY, ARUP SARKAR
141	CRM (A)/4233/2025	GITA RANI JANA @ GITARANI JANA VS STATE OF WEST BENGAL	BHASKAR MONDAL	SUANYA BHATTACHARYA, ANKITA PAUL
142	CRM (A)/4234/2025	MAJIDUL HAQUE VS UNION OF INDIA	SABIR ALI	

143	CRM (A)/4235/2025	SK LALTU @ SK NAJIMUDDIN AND ANR. VS STATE OF WEST BENGAL	ARIF EKBAL MOLLA	ABHISHEK SINHA, JONAKI SAHA
144	CRM (A)/4237/2025	ANOWAR SK AND ORS. VS STATE OF WEST BENGAL	ANISUR RAHMAN	PRASUN KUMAR DUTTA, KARAN BAPULI
145	CRM (A)/4238/2025	ARUP KUMAR JHA @ ARUP JHA @ RANA VS STATE OF WEST BENGAL	SWASTIKA CHOWDHURY	PARTHA PRATIM DAS, SACHIT TALUKDAR
146	CRM (A)/4239/2025	YEAFAR SK @ EYAFFOR SEKH AND ORS. VS STATE OF WEST BENGAL	KIRON SK.	ARIJIT GANGULY, SAMARJIT BALIAL
147	CRM (A)/4240/2025	SUBHA SK. @ SUVA SK. VS STATE OF WEST BENGAL AND ANR	MONAMI MUKHERJEE	SAIBAL BAPULI, AFREEN BEGUM
148	CRM (A)/4241/2025	XXXX VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	SUJATA DAS, SUPARNA CHATTERJEE
149	CRM (A)/4242/2025	MANTOSH BISWAS @ MANATOSH BISWAS VS STATE OF WEST BENGAL	SUBARNA BANK	SREYASHEE BISWAS, PUSHPITA SAHA
150	CRM (A)/4243/2025	MD RAFIK @ MD RAFIK ALI VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK	BINOY KUMAR PANDA, DIPANKAR PRAMANIK
151	CRM (A)/4244/2025	NAZRUL SEKH @ SOMIRUL SK AND ANR. VS STATE OF WEST BENGAL	ABDUS SALAM	ANIKET MITRA, DATTATREYA DUTTA
152	CRM (A)/4245/2025	ANANDA GHOSH AND ORS. VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	PRAVASH BHATTACHARYA, ARITRA BHATTACHARYA
153	CRM (A)/4246/2025	KASHEM SK @ KASHEM ALI AND ANR. VS STATE OF WEST BENGAL	SOUVIK GANGULY	SARDAR SAHIN IMAM, BIKRAM MITRA
154	CRM (A)/4247/2025	ZINNA AHAMED @ JINNA AHAMED VS STATE OF WEST BENGAL	SHASANKA SHEKHAR SAHA	IQBAL KABIR, RAJASHREE TAH
155	CRM (A)/4248/2025	ATIYAR BEG VS STATE OF WEST BENGAL	ABHINABA MUKHERJEE	ANUPAM DAS ADHIKARY, NAHID AHMED
156	CRM (A)/4249/2025	DHANAJAY KARMAKAR VS STATE OF WEST BENGAL	JEENIA RUDRA	SAYANTI SANTRA. JONAKI SAHA
157	CRM (A)/4250/2025	MAJDUR SARKAR @ MD. MAJDUR MOLLA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ANUPAM DAS ADHIKARY, SHANTANU TALUKDAR
158	CRM (A)/4251/2025	BULTI MAHATO @ SANTOSHI MAHATO AND ORS. VS STATE OF WEST BENGAL	SANGEETA CHAKRABORTY	DEBABRATA CHATTERJEE, SURUCHI SAHA
159	CRM (A)/4252/2025	KHANDEKAR FAIZUL KABIR @ FAIJUL KARIM VS STATE OF WEST BENGAL	MD. KUTUBUDDIN	JOYDEEP BISWAS, SHAREQUL HAQUE
160	CRM (A)/4253/2025	SUNIL RAY @ SUNIL ROY VS STATE OF WEST BENGAL	MD. WASIM AKRAM	IMRAN ALI, DEBANSHU GHORAI
161	CRM (A)/4254/2025	DINESH JANA AND ANR. VS STATE OF WEST BENGAL	MEGHNA CHOWDHURY	MD. ANWAR HOSSAIN, TIRUPATI MUKHERJEE
162	CRM (A)/4255/2025	ARDHENDU KUMAR SIL VS STATE OF WEST BENGAL	ANISH DAS	ANAND KESHARI, RAJNANDINI DAS
163	CRM (A)/4257/2025	SHAMS TABREZ VS UNION OF INDIA	DIKSHA GHOSH	
164	CRM (A)/4258/2025	TAPAS ROY @ TAPAS KUMAR RAY VS STATE OF WEST BENGAL AND ANR	SOURAV PAUL	IMRAN ALI / PRAKASH MISHRA
165	CRM (A)/4259/2025	SUMIT RAY AND ANR. VS STATE OF WEST BENGAL	PAYEL MAJI	DEBABRATA CHATTERJEE / KOUSTAV BANERJEE

166	CRM (A)/4260/2025	RASHID KURAISHI VS STATE OF WEST BENGAL	MD. NESAB SARKAR	RUDRADIPTA NANDY / SANA NAAZ
167	CRM (A)/4261/2025	SAKTIPADA HANDEL @ SHAKTIPADA HANDEL VS STATE OF WEST BENGAL AND ANR	ABHINABA MUKHERJEE	PRAVASH BHATTACHARYA / RAJU MONDAL
168	CRM (A)/4262/2025	DAULAT RAM @ DAULAT RAM LILANI VS STATE OF WEST BENGAL	SACHIT TALUKDAR	RANABIR ROY CHOWDHURY / RITUPARNA SAHA
169	CRM (A)/4263/2025	MILAN SK. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	ARINDAM SEN / RATUL GHOSH
170	CRM (A)/4264/2025	SELIM AKHTAR @ SELIM AKTAR VS STATE OF WEST BENGAL	GOURAV ROY	SARDAR SAHIN IMAM / PRATIK BOSE
171	CRM (A)/4265/2025	MANAS NASKAR AND ANR. VS STATE OF WEST BENGAL	MAITRAYEE DAS	SAIBAL BAPULI / ANIKET MITRA
172	CRM (A)/4266/2025	KRISHNA SARKAR VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA	SREYASHEE BISWAS / SNIGDHA SAHA
173	CRM (A)/4267/2025	IMRAN KABIR @ IMRAN SK VS STATE OF WEST BENGAL	ANIT DEY	SAIBAL BAPULI / ARANI BHATTACHARYA
174	CRM (A)/4268/2025	TAPAN MONDAL AND ANR. VS STATE OF WEST BENGAL	SUMAN CHAKRABORTY	SANDIP CHAKRABORTY / TRISHA RAKSHIT
175	CRM (A)/4269/2025	SK. MOKBUL @ SAYED MAKBUL HOSSEIN VS STATE OF WEST BENGAL	SUBHRAJIT DEY	BINAY KUMAR PANDA / PARVEZ ANAM
176	CRM (A)/4270/2025	PARVES ISLAM @ PARVES MOSARAF AND ORS. VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SANJAY BANERJEE / SHANTANU TALUKDAR
177	CRM (A)/4271/2025	BIPLAB BISWAS VS STATE OF WEST BENGAL	SUMANTA GANGULY	MADHUSUDAN SUR / SUJATA DAS
178	CRM (A)/4272/2025	BHOLA PASWAN VS STATE OF WEST BENGAL	PAWAN GUPTA	MD. ANWAR HOSSAIN / MD. EJAZ AKHTAR
179	CRM (A)/4273/2025	ONITYA BHALLA AND ORS. VS STATE OF WEST BENGAL	SUDIP PATRA	SHAILA AFRIN / MANORANJAN MAHATA
180	CRM (A)/4274/2025	XXX(FATHER IN LAW) VS STATE OF WEST BENGAL AND ANR	ABDUL AZIZ MONDAL	SONALI DAS / MANASHI ROY
181	CRM (A)/4275/2025	MAMTAJ BIBI AND ORS. VS STATE OF WEST BENGAL AND ANR	VIVEK PASWAN	FARIA HOSSAIN / SAYANTI SANTRA
182	CRM (A)/4276/2025	RAKIB HOSSAIN VS STATE OF WEST BENGAL	SOURAT NANDY	IMRAN ALI / PUJA GOSWAMI
183	CRM (A)/4277/2025	JOYANTA @ JOY DAS AND ANR. VS STATE OF WEST BENGAL	DEBLINA DE	SAIBAL BAPULI / PALLAVI PRIYADARSHEE
184	CRM (A)/4278/2025	ASADUL RAHAMAN @ ARSAD SK AND ORS. VS STATE OF WEST BENGAL	TAPODIP GUPTA	SARDAR SHAHIN IMAM / RAHUL GANGULY
185	CRM (A)/4279/2025	MAJNU SARKAR @ MAJUNU SARKAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	BIBASWAN BHATTACHARYA / SOUMADIP SAHA
186	CRM (A)/4280/2025	HIMADRI MANDAL @ HIMADRI MONDAL VS STATE OF WEST BENGAL	SUBRATA SAHA	FARIA HOSSAIN / RAJASHREE TAH
187	CRM (A)/4281/2025	SANJIB MANDAL VS STATE OF WEST BENGAL	MOHONA BANDYOPADHYAY	BITASOK BANERJEE / SOURATH NANDY
188	CRM (A)/4282/2025	KUDDUS SK AND ANR. VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	ANWAR HOSSAIN / POULAMI BOSE
189	CRM (A)/4283/2025	XXXX VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	SAIBAL BAPULI / MADHUMITA BASAK

190	CRM (A)/4284/2025	JIYAUR RAHAMAN AND ORS. VS STATE OF WEST BENGAL	RAJA MUKHERJEE	MADHUSUDAN SUR / RAJNANDINI DAS
191	CRM (A)/4285/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	BIJAYANANDA BHOWMIK	PRASUN KUMAR DUTTA / M.F.A. BEGG
192	CRM (A)/4286/2025	TOUFIK MONDAL VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	PARTHA PRATIM DAS / AYANA DE
193	CRM (A)/4287/2025	SWAPNA BRAHMA @ SWAPNA BHOWMIK BRAHMA VS STATE OF WEST BENGAL	AVIK GHOSH	ZAREEN NASIMA KHAN / ATIF AHMED SIDDIQUE
194	CRM (A)/4288/2025	SOHEL RANA SEKH @ SK. VS STATE OF WEST BENGAL	ASRAF MANDAL	SAIBAL BAPULI / ASHOK DAS
195	CRM (A)/4289/2025	XXXXXX VS STATE OF WEST BENGAL AND ANR	SIDDHARTHA SARKAR	SHAILA AFRIN / DEBADRITA MONDAL
196	CRM (A)/4290/2025	ANARUL SK. AND ANR. VS STATE OF WEST BENGAL	SHABANA HASIN	ANUPAM DAS ADHIKARY / ATANU GHOSH
197	CRM (A)/4291/2025	SABITRA DAS @ SABITRI DAS AND ORS. VS STATE OF WEST BENGAL	SUMAN CHAKRABORTY	SUKANYA BHATTACHARYA / ARUP SARKAR
198	CRM (A)/4292/2025	VIVEK SARASWAT VS STATE OF WEST BENGAL	ALOTRIYA MUKHERJEE	SREYASHEE BISWAS / KUNAL GANGULY
199	CRM (A)/4293/2025	HASIBUL SK VS STATE OF WEST BENGAL	PROTIM CHAKRABORTY	ARINDAM SEN / MD. YASER AMMAR ISMAIL
200	CRM (A)/4294/2025	SK RAJIB @ RAJIB SK AND ORS. VS STATE OF WEST BENGAL	KHUSHI MOLLICK	MANISHA SHARMA / ASRAF MONDAL
201	CRM (A)/4295/2025	SHILA CHATTERJEE AND ANR. VS STATE OF WEST BENGAL	RAFIKUL ISLAM SARDAR	SAIBAL BAPULI / ARANI BHATTACHARYA
202	CRM (A)/4296/2025	ARNAB PANDA VS STATE OF WEST BENGAL AND ANR	SHUVAM KANJILAL	ARINDAM SEN / AMANUL ISLAM
203	CRM (A)/4297/2025	MAJIBUL MIA @ BAITU @ MOZZAMEL VS STATE OF WEST BENGAL	TAPODIP GUPTA	SREYASHEE BISWAS / PRKASH MISHRA
204	CRM (A)/4298/2025	AKBAR ALI VS STATE OF WEST BENGAL	TAPODIP GUPTA	RUDRADIPTA NANDY / PARVEZ ANAM
205	CRM (A)/4299/2025	MANAS MONDAL @ MANASH KUMAR MANDAL VS STATE OF WEST BENGAL AND ANR	QUAZI EZAZ AHMED	ARINDAM SEN / DEBOLINA DAS
206	CRM (A)/4300/2025	ISLAM SK AND ORS. VS STATE OF WEST BENGAL	TRIPARNA ROY	DEBABRATA CHATTERJEE / SUFI KAMAL
207	CRM (A)/4301/2025	CHANDAN BADHUK VS STATE OF WEST BENGAL	NONIGOPAL CHAKRABORTY	DEBASISH ROY / JOYDEEP BISWAS / PRAVASH BHATTACHARYA
208	CRM (A)/4302/2025	BISHAL SARKAR VS STATE OF WEST BENGAL	SAYAN DAS	PRASUN KUMAR DUTTA / ANINDYA SUNDAR CHATTERJEE
209	CRM (A)/4303/2025	HIMANGSHU MONDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	SAYAN KANJILAL	SAIBAL BAPULI / BAISHAKHI CHATTERJEE
210	CRM (A)/4304/2025	LALU MALLICK @ LALU MALICK VS STATE OF WEST BENGAL	ASRAF MANDAL	ZAREEN NASIMA KHAN / SUBHASISH DUTTA
211	CRM (A)/4305/2025	PANCHANAN HOUSE MAID @ PANCHU DEY VS STATE OF WEST BENGAL	SARMISTHA BASAK	MADHUSUDAN SUR / TIRUPATI MUKHERJEE
212	CRM (A)/4307/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	SARDAR SAHIN IMAM / SURUCHI SAHA

213	CRM (A)/4308/2025	PALASH ROY VS STATE OF WEST BENGAL AND ANR	JEENIA RUDRA	MANISHA SHARMA / SUBHAJIT CHOWDHURY
214	CRM (A)/4309/2025	AMIT SARKAR VS STATE OF WEST BENGAL	SUMANTA DAS	SAIBAL BAPULI, RATNA GHOSH
215	CRM (A)/4310/2025	SMARAJIT ROY @ SWARAJIT ROY VS STATE OF WEST BENGAL AND ANR	ASRAF MANDAL	BINOY KUMAR PANDA,SANDIP KUNDU
216	CRM (A)/4311/2025	SK REZAUL @ REZAUL SEKH AND ORS. VS STATE OF WEST BENGAL AND ANR	SUJOY SARKAR	ARINDAM SEN, RITUPARNA SAHA
217	CRM (A)/4312/2025	DIPA KUMARI SINGH @ SANJU VS STATE OF WEST BENGAL	SUBHADEEP CHATTERJEE	SAIBAL BAPULI, RATUL GHOSH
218	CRM (A)/4313/2025	NABYENDU DEY @ NABENDU DEY VS STATE OF WEST BENGAL	P.K. BHATTACHARYAY	SHAILA AFRIN, SANA NAAZ
219	CRM (A)/4314/2025	MUKTIMOY RAJ @ MUKTI MAY RAJ @ MUKTIMAY RAJ VS STATE OF WEST BENGAL	PRITI BURMAN	BIBASWAN BHATTACHARYA, SASANKA SEKHAR SAHA
220	CRM (A)/4315/2025	ANIL KUMAR SHARMA AND ANOTHER VS STATE OF WEST BENGAL	MD ZOHAIB RAUF	ANIKET MITRA, SARTHAK MONDAL
221	CRM (A)/4316/2025	RABIUL MONDAL @ BAPPA VS STATE OF WEST BENGAL	AYAN BISWAS	RANADEB SENGUPTA, SIMA BISWAS
222	CRM (A)/4317/2025	DIPIKA MONDAL @ DIPIKA MANDAL VS STATE OF WEST BENGAL	TAPODIP GUPTA	SOUMIK GANGULY, SAPTARSHI CHAKRABORTY
223	CRM (A)/4318/2025	SONABUL MALLICK AND ORS. VS STATE OF WEST BENGAL	ANKITA BOSE	SONALI DAS, SANJIDA SULTANA

APPLICATION FOR BAIL

(P.M.L.A)

224	CRM (SB)/17/2025 (RELAXATION)	JOSEPH STALIN VS STATE OF WEST BENGAL AND ANR	LORD CHATTERJEE	
IA NO: CRAN/1/2025				
225	CRM(R)/103/2025 (2 PM)	ANANT KUMAR AGARWAL VS ENFORCEMENT DIRECTORATE	SAMPURNA GHOSH	
226	CRM(R)/122/2025	SONU KUMAR THAKUR VS UNION OF INDIA	ARKAPRABHO ROY	
227	CRM(R)/149/2025 [2:45 PM]	PRASANNA KUMAR ROY VS ENFORCEMENT DIRECTORATE	AKASH GHOSH	

URGENT MATTERS

(FROM COURT NO - 42)
(EXTENSION OF INTERIM ORDER)
(3:00 P.M)

228	CRR/1171/2024	ALPANA BISWAS (GHATAK) AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUMAN BISWAS	JOYDEEP BISWAS, AFREEN BEGUM
IA NO: CRAN/4/2025				
229	CRR/2606/2024	INDRAJIT PALTA VS NAMITA PALTA	PRANIDHI SINGH	
IA NO: CRAN/6/2025				
230	CRR/3579/2024	SUJIT RAJOWAR VS STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE	ZAREEN NASIMA KHAN, SREETAMA DAS
IA NO: CRAN/4/2025				
231	CRR/3707/2024	SUKANTA BOSE AND ANR. VS STATE OF WEST BENGAL AND ANR	BIBASWAN BHATTACHARYA	
IA NO: CRAN/2/2025				

232	CRR/4356/2024	SWETA YADAV @ SWETA KUMARI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NARATTAM ACHARYYA	JOYDEEP BISWAS, PUJA GOSWAMI
IA NO: CRAN/4/2025				
233	CRR/4395/2024	KAMALAKSHA SOM AND ORS. VS STATE OF WEST BENGAL AND ANR	SUBHASISH PACHHAL	DEBASISH ROY, SREYASHEE BISWAS, TRISHA RAKSHIT
IA NO: CRAN/4/2025				
234	CRR/2532/2025	M/S. TRANSMART CONTAINER LINES VS STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	
wt235	CRR/2533/2025	M/S. TRANSMART CONTAINER LINES **VS** STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	
wt236	CRR/2534/2025	M/S. TRANSMART CONTAINER LINES **VS** STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	
237	CRR/4621/2025	UTPAL DUTTA VS STATE OF WEST BENGAL AND ANR	JAYANTA BANERJEE	
IA NO: CRAN/1/2025				
238	CRR/4622/2025	UTPAL DUTTA VS STATE OF WEST BENGAL AND ANR	JAYANTA BANERJEE	
IA NO: CRAN/1/2025				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 5

First Floor

Main Building

SINGLE BENCH (SB - VII)

AT 10:30 AM

HON'BLE JUSTICE SUVRA GHOSH

FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATINTG TO POLICE UNDER RESIDUARY (GROUP - IX) INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE:
ON MONDAY, WEDNESDAY, FRIDAY "NEW MOTIONS" WILL BE TAKEN UP AND ON TUESDAY, THURSDAY "MOTIONS" WILL BE TAKEN UP.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/96671448301?pwd=4gQ0NwgszMbx1HGkDqKsVLqvbaffIf.1

TO BE MENTIONED

1	WPA/28321/2025 [FOR WITHDRAWAL]	MADRASAH TEACHERS ASSOCIATION AND ANR. VS STATE OF WEST BENGAL AND ORS.	ASFAK AHAMMED
2	WPA/28607/2025 [FOR RELEASE]	S.M. SAMIM VS STATE OF WEST BENGAL AND ORS.	MD. YOUNUSH MONDAL

APPLICATION

3	WPA/26251/2025	ALLEN FELIX VS STATE OF WEST BENGAL AND ORS.	

IA NO: CAN/1/2025

MOTION

4	WPA/20141/2025	SUPARNA SAHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAGANIKA BANERJEE
5	WPA/25576/2025	PUNAM SHAW VS STATE OF WEST BENGAL AND ORS.	RAJDEEP BHATTACHARYA
6	WPA/25693/2025	AMAL MAITY VS STATE OF WEST BENGAL AND ORS.	RAJEDEEP SENGUPTA
7	WPA/25820/2025	SUSHAMA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA NAYEK

8	WPA/26097/2025	CP WHOLESALE INDIA PVT. LTD VS STATE OF WEST BENGAL AND ORS.	SOUJANYO PATTANAYAK
9	WPA/27188/2025	BASUDEB MAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SIKAT KOLEY
10	WPA/27795/2025	AINAL ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	SARMISTHA BASAK
11	WPA/27839/2025	UTTAM BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAYAN MUKHERJEE
12	WPA/28933/2025	ARNAB PAUL VS STATE OF WEST BENGAL AND ORS.	SHOUNAK MONDAL
IA NO: CAN/1/2025, CAN/2/2025			
13	WPA/29513/2025	NABIRUL SK VS STATE OF WEST BENGAL AND ORS.	MRITYUNJOY CHATTERJEE
14	WPA/5371/2025	SWAPNA KAHAR VS STATE OF WEST BENGAL AND ORS.	SHIVEN RAY
15	WPA/16648/2025	AMB TECHNO MATRIX PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ORS.	DIPTA DIPAK BANERJEE
16	WPA/29471/2025	RECOGNIZED MADRASH TEACHERS ASSOCIATION AND ANR VS STATE OF WEST BENGAL AND ORS.	ENAMUL ISLAM
17	WPA/29478/2025	HARISH BAGLA AND ANR VS STATE OF WEST BENGAL AND ORS.	ANURAG MODI
18	WPA/29485/2025	SUDIP KARAK VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
19	WPA/15940/2025	BIKRAM POLLEY VS STATE OF WEST BENGAL AND ORS.	MAINAK GUPTA
20	WPA/27016/2025	ARPITA PAL CHANDRA VS STATE OF WEST BENGAL AND ORS.	SOURAV MONDAL
21	WPA/28790/2025	USHA RANI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SK. MUSTAFI RAHAMAN
22	WPA/1607/2022	ABDUL CHIDDIK MISTRY AND ORS VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
IA NO: CAN/1/2025			
23	WPA/25835/2023	SHAMBHU NATH KARIKAR VS STATE OF WEST BENGAL AND ORS.	SOURAV MONDAL
IA NO: CAN/1/2025			
24	WPA/2211/2024	AJOY BHOWMICK VS STATE OF WEST BENGAL AND ORS.	ABHIJIT CHAKRABARTI
25	WPA/7614/2024	SRI SUBHABRATA SENGUPTA VS STATE OF WEST BENGAL AND ORS.	ABHIRUP HALDAR

26	WPA/23144/2024	TUKTUKI MONDAL VS STATE OF WEST BENGAL AND ORS.	VIVEK KUMAR PANDEY
27	WPA/27642/2024	JALAN BROTHERS PRIVATE LIMITED VS UNION OF INDIA AND ORS.	RAJARSHI CHATTERJEE
28	WPA/2487/2025	IMDADUL HOQUE AND ANR VS STATE OF WEST BENGAL AND ORS.	SAGNIKA BANERJEE
29	WPA/7779/2025	SUBHANKAR JANA VS THE STATE OF WEST BENGAL AND ORS.	SAYAN KANJILAL
30	WPA/7874/2025	JOYASREE CHAKRABORTY (GOSWAMI) AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	DIYA GHOSAL
31	WPA/10540/2025	AMBUD BUILDCOM PRIVATE LIMITED AND ORS VS STATE OF WEST BENGAL AND ORS.	RAHUL PODDAR
32	WPA/14376/2025	XXX VS STATE OF WEST BENGAL AND ORS.	SAYANTAN KAR
IA NO: CAN/1/2025			
33	WPA/14831/2025	SAMIM MOLLA VS AXIS BANK LIMITED AND ORS	BAIJAYANTI ROY
34	WPA/21399/2025	NIRMAL MONDAL @ NIRMAL CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	DIPANKAR BHAKTA
35	WPA/21898/2025	MD JAHANGIR HOSEN MOLLA VS STATE OF WEST BENGAL AND ORS.	DIBYENDU BHATTACHARYA
36	WPA/22239/2025	SAUGATA BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	NITAI CHANDRA SAHA
37	WPA/22926/2025	NITAI SARKAR VS STATE OF WEST BENGAL AND ORS.	MD. WASIM AKRAM
38	WPA/23091/2025	ABDUL HAKIM MOLLA AND ANR. VS STATE OF WEST BENGAL AND ORS.	RAJA GHOSH
39	WPA/23586/2025	SAMIR NASKAR VS STATE OF WEST BENGAL AND ORS.	SOHAM DE DHARA
40	WPA/24610/2025	RAJIB KUMAR SAHA AND ANR. VS I/C BASANTI POLICE STATION AND ORS.	SK. ANWAR ALI
41	WPA/24649/2025	STEEL AUTHORITY OF INDIA EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD. VS UNION OF INDIA AND ORS	SABYASACHI ROY CHOWDHURY
42	WPA/25890/2025	MD. MAINUDDIN @ MOINUDDIN VS STATE OF WEST BENGAL AND ORS.	SWASTIKA CHOWDHURY
43	WPA/26593/2025	PRABIR GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHILASH CHATTERJEE
44	WPA/27605/2025	ANAS AHMED VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
IA NO: CAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 35

Second Floor

Centenary Building

SINGLE BENCH (SB- VIII)

AT 10:30 AM

HON'BLE JUSTICE TIRTHANKAR GHOSH

FROM 3RD NOVEMBER, 2025 - ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (2021 ONWARDS);

ALL BAIL APPLICATIONS UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 EXCLUDING APPLICATIONS RELATING TO PREVENTION OF MONEY LAUNDERING ACT, 2002 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF CONDITIONS OF SUCH BAIL.

NOTE:

ON TUESDAY (23.12.25), AFTER TO BE MENTIONED, BAIL IN C/W APPEAL, APPLICATION FOR BAIL FROM CRM(M) 2708/25 WILL BE CALLED. THEREAFTER ADJOURNED BAIL APPLICATION, ASSIGNED MATTERS WILL BE CALLED ON SERIALLY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93263331012?pwd=JSKrrW1T0bD7nuO1vWRIn0tvR7kNo8.1

TO BE MENTIONED

1	WPA/20993/2017 [FOR CORRECTION]	TULSI GHORAI & ORS VS STATE OF WEST BENGAL & ORS	PRIYANKA CHAHAR	
IA NO: CAN/3/2024				
2	CRM (DB)/1094/2024 [FOR CORRECTION]	FIROZ AHMED @ AHAMED VS STATE OF WEST BENGAL	SK IMTIAJ UDDIN	KARAN BAPULI/RANA MUKHERJEE
3	CRM (DB)/3304/2024	ARMAN SK @ ARMAN SEKH VS STATE OF WEST BENGAL AND ANR	KINGSUK MONDAL	RANA MUKHERJEE, SNIGDHA SAHA
4	CRM (DB)/3836/2024	HAYDAR SEKH @ HAYDER @ HAIDER SK @ HAIDAR SK @ HAIDAR SEKH VS THE STATE OF WEST BENGAL AND ANR	KINGSUK MONDAL	MINOTI GOMES, ATULYA SINHA
5	WPA/29088/2024 [FOR CORRECTION]	BABY BEGUM VS STATE OF WEST BENGAL AND ORS.	MONALISHA SINHA	
6	CRM(R)/162/2025	DEVENDRA MISHRA VS STATE OF WEST BENGAL	SOUMYA BASU ROY CHOWDHURI	PARTHA PRATIM DAS, SRILEKHA CHATTERJEE
7	CRM(M)/2511/2025	SHAKTIPADA SHIT @ SAKTIPADA SHIT VS STATE OF WEST BENGAL AND ANR	SUSNIGDHO BHATTACHARYYA	MANISHA SHARMA, SAMARJIT BALIAL

BAIL IN CONNECTION WITH APPEAL

8	CRA (SB)/108/2025	NUR ISLAM SK. ALIAS NUR ISLAM VS STATE OF WEST BENGAL	SHABANA HASIN	ARIJIT GANGULY / SUBHAJIT CHOWDHURY
IA NO: CRAN/2/2025				

FOR ORDERS

9	CRM(M)/1659/2025 [AT 1:15 PM]	MEHERAJ SK VS STATE OF WEST BENGAL	MAHFUZ MURSHED	RUDRADIPTA NANDY / SUBHAM BHAKAT

APPLICATION FOR BAIL

10	CRM (DB)/74/2025 [AT 3:30 P.M.]	AFSAR ALI KHAN VS CENTRAL BUREAU OF INVESTIGATION	SOMDYUTI PAREKH	
IA NO: CRAN/1/2025				
wt11	CRM(M)/119/2025	SUMAN HAZRA **VS** CENTRAL BUREAU OF INVESTIGATION	ABHRA JENA	
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
wt12	CRM(R)/11/2025	BIPLAB SINGHA **VS** CENTRAL BUREAU OF INVESTIGATION	SUMAN MAJUMDER	
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
13	CRM(R)/123/2025 [AT 3:30 P.M.]	ASHISH KUMAR PANDEY VS CENTRAL BUREAU OF INVESTIGATION	KAUSTAV TALUKDAR	
14	CRM(R)/167/2025 [LEAVE MATTER]	RAHUL KUMAR VS UNION OF INDIA AND ANR	MUSKAN SHARMA	
15	CRM(M)/1228/2025 [AT 3:30 P.M.]	SANDIP GHOSH VS CENTRAL BUREAU OF INVESTIGATION	MD ZOHAIB RAUF	
16	CRM(M)/1328/2025	AZAD SARDAR VS STATE OF WEST BENGAL	QUAZI EZAZ AHMED	PARTHA PRATIM DFAS/RAHUL GANGULY
17	CRM(M)/1987/2025	MANOWAR HOSSAIN HALDER @ MONO VS THE STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	
18	CRM(M)/2626/2025	SUBHAM SINGH VS STATE OF WEST BENGAL	SAGNIKA BANERJEE	SANJAY BARDHAN, AMANUL ISLAM
19	CRM(M)/2628/2025	RAM NARAYAN YADAV @ NARAYAN @ MUNNA VS STATE OF WEST BENGAL	SK SALIM	RUDRADIPTA NANDY, RAJESH JANA
20	CRM(M)/2641/2025	DALIM SK @ NABAB SIRAJ @ NAWAJ SHARIF SK VS STATE OF WEST BENGAL	ALIUL ISLAM	BAISHALI BASU, RITA DUTTA
21	CRM(M)/2653/2025	SWAPAN SARDAR @ LALTU AND ANR. VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	RUDRADIPTA NADY, KUNAL GANGULY
22	CRM(M)/2665/2025	RUPA GHOSH VS STATE OF WEST BENGAL	BISWAJIT MANNA	IQBAL KABIR, ASIF DEWAN
23	CRM(M)/2667/2025	SOURAV GHOSH VS STATE OF WEST BENGAL	KALLOL GUHA THAKURATA	BITASOK BANERJEE, KARAN BAPULI
24	CRM(M)/2673/2025	WAHID KHAN VS STATE OF WEST BENGAL	BISWAJIT MANNA	SUBHASREE PATEL, SACHIT TALUKDAR
25	CRM(M)/2674/2025	ABDUL MALEK MALLICK @ ABDUL MALEK GAZI VS STATE OF WEST BENGAL	SANANDA CHATTERJEE	SUBHAMOY BHATTACHARYA, TRISHA RAKSHIT
26	CRM(M)/2675/2025	ABHI GHOSH VS STATE OF WEST BENGAL	ALOTRIYA MUKHERJEE	RANADEB SENGUPTA, RAJNANDINI DAS
27	CRM(M)/2676/2025	RUPSENA KHATUN @ RUPSANA KHATOON @ SAPEKA @ SOPEKA KHATUN VS THE STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	RITUPARNA GHOSH, SHAREQUL HAQUE
28	CRM(M)/2680/2025	ZABED AKHTAR VS STATE OF WEST BENGAL AND ANR	SANDIP BANDYOPADHYAY	SANJAY BANERJEE, SHAREQUL HAQUE
29	CRM(M)/2685/2025	FIROZ SK VS STATE OF WEST BENGAL	ASIF DEWAN	IQBAL KABIR, SANTANU TALUKDAR

30	CRM(M)/2686/2025	ANOWAR HOSSAIN VS STATE OF WEST BENGAL	ABDUS SALAM	JOYDEEP BISWAS, RAJASHREE TAH
31	CRM(M)/2688/2025	RAJIV RANJAN KUMAR VS STATE OF WEST BENGAL	ADITYA RATAN TIWARY	ANASUYA SINHA, PUJA GOSWAMI
32	CRM(M)/2690/2025	NAZMUL ALAM SARDAR VS STATE OF WEST BENGAL AND ANR	MD GOLAM NURE IMROHI	ANIKET MITRA, DHANASHREE BISWAS
33	CRM(M)/2692/2025	SHIBNATH MONDAL VS STATE OF WEST BENGAL AND ANR	MD IQBAL	SUJATA DAS, DIKSHA GHOSH
34	CRM(M)/2693/2025	SANDHYA CHATTEJEE @ OLI VS STATE OF WEST BENGAL AND ANR	SUCHETA BANERJEE	SILADITYA BANERJEE, MANORANJAN MAHATA
35	CRM(M)/2695/2025	AJAY RANG VS STATE OF WEST BENGAL	NEELAM KUMARI	SOUMIK GANGULY, TRISHA RAKSHIT
36	CRM(M)/2697/2025	ALOK KANDAR AND ORS. VS STATE OF WEST BENGAL	SANDIP KUMAR MONDAL	SONALI DAS, SUPARNA CHATTERJEE
37	CRM(M)/2698/2025	SHAHID VS STATE OF WEST BENGAL	SABA PARWEEN	ARINDAM SEN, TIRTHANKAR DHALI
38	CRM(M)/2701/2025	MD. SAHABAZ ANSARI @ ARSHAD ALI @ SEHWAJ VS STATE OF WEST BENGAL	SUMAN SINGH	ANTARIKHYA BASU, POULAMI BOSE
39	CRM(M)/2702/2025	PRASANTA CHAKRABORTY @ BAPPA VS THE STATE OF WEST BENGAL AND ANR	ABHIJIT SINGH	SUKANYA BHATTACHARYA, SUFI KAMAL
40	CRM(M)/2703/2025	SARJAHAN KHAN @ SIRJAHAN @ SAJAHAN KHAN VS STATE OF WEST BENGAL	SYED UJ JAMAN	ABHISHEK SINHA, PALLAVI PRIYADARSHI
41	CRM(M)/2706/2025	HARSHANKAR MONDAL @ HARA SANKAR @ HARA MONDAL @ HARA SHANKAR MONDAL VS STATE OF WEST BENGAL	KUNAL GANGULY	BITASOK BANERJEE, RAHUL GANGULY
42	CRM(M)/2708/2025	SARDAR KHAN @ JAHANGIR VS STATE OF WEST BENGAL	DISHANI KANJILAL	FARIA HOSSAIN, RAJESH JANA
43	CRM(M)/2709/2025	SANDIP DAS @ SANJIB DAS @ SURAJ DAS VS STATE OF WEST BENGAL	DEBANGANA BHATTACHARYA	ZAREEN NASIMA KHAN, RITA DUTTA
44	CRM(M)/2710/2025	BIPIN KUMAR PATHAK @ BIPIN PATHAK VS STATE OF WEST BENGAL	DEBANGANA BHATTACHARYA	SONALI DAS, SREETAMA DAS
45	CRM(M)/2711/2025	EDRIS ALI VS STATE OF WEST BENGAL AND ANR	NILENDRA NARAYAN RAY	BAISHALI BASU, SUBHASISH DUTTA
46	CRM(M)/2712/2025	XXXX VS STATE OF WEST BENGAL AND ANR	CHITRAK BISWAS	BIDYUT KUMAR ROY / ASHOK DAS
47	CRM(M)/2713/2025	BIDHAN MURMU VS STATE OF WEST BENGAL	PRADIP SOREN	RUDRADIPTA NANDY / SUJAN CHATTERJEE
48	CRM(M)/2714/2025	SOURAV SARKAR @ SOURAB SARKAR VS STATE OF WEST BENGAL AND ANR	BIKASH CHAKRABORTY	SREYASHEE BISWAS / NANDINI CHATTERJEE
49	CRM(M)/2715/2025	MD. IMTIYAZ @ ABBU VS STATE OF WEST BENGAL	DEBAPRIYA MAJUMDER	ARIJIT GANGULY / KUNAL GANGULY
50	CRM(M)/2716/2025	SHASHI KUMAR VS STATE OF WEST BENGAL AND ANR.	SRINJAN GHOSH	ZAREEN NASIMA KHAN / MD. YASER AMMAR ISMAIL
51	CRM(M)/2717/2025	SUDIP ROY VS STATE OF WEST BENGAL AND ORS.	SHOMULIYA MAZUMDER	
52	CRM(M)/2718/2025	GIRIDHARI MAHATO AND ORS. VS STATE OF WEST BENGAL	SANGEETA CHAKRABORTY	ARINDAM SEN / ARUP SARKAR

53	CRM(M)/2720/2025	TOTAN SEKH @ TOTAN SK VS STATE OF WEST BENGAL	SHUVM KANJILAL	RANADEB SENGUPTA / DEBJANI SAHU
54	CRM(M)/2721/2025	ASIKUL SK AND ORS. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	JOYDEEP BISWAS / DEBARSHI BRAMHA
55	CRM(M)/2722/2025	SALIL BARAN MANNA @ SALIL MANNA AND ANR. VS STATE OF WEST BENGAL	RAJIB KUMAR ACHARYYA	SANDIP CHAKRABORTY / DEBADRITA MONDAL
56	CRM(M)/2723/2025	MANASI DAS VS STATE OF WEST BENGAL	ABHINABA MUKHERJEE	IQBAL KABIR / AYANA DE
57	CRM(M)/2724/2025	JENNATON BIBI VS STATE OF WEST BENGAL AND ANR	SANDIP KUMAR MONDAL	PARTHA PRATIM DAS / DEBANIK DAS
58	CRM(M)/2725/2025	RENAUL SK VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	SUBHASREE PATEL / KANCHAN ROY
59	CRM(M)/2726/2025	XXXXX VS STATE OF WEST BENGAL AND ANR	SABNAM LASKAR	SHAILA AFRIN / DIKSHA GHOSH
60	CRM(M)/2727/2025	BHABESWAR ROY @ BAGO @ BHABESHWAR @ BHABESWAR ROY VS STATE OF WEST BENGAL	ANUSHKA BOSE	MADHUSUDAN SUR / ATIF AHMED SIDDIQUE
61	CRM(M)/2728/2025	SUMANTA HALDAR VS STATE OF WEST BENGAL AND ANR	SOUVIK DEY	ANUPAM DAS ADHIKARY / POULAMI BOSE
62	CRM(M)/2729/2025	BITAN BARAI @ BITAN KUMAR BARAI VS STATE OF WEST BENGAL	GOURAB KUMAR NATH	BITASOK BANERJEE / ATANU GHOSH
63	CRM(M)/2730/2025	RAJIB PAHARIA AND ANR. VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	SOUMIK GANGULY / DHANASHREE BISWAS
64	CRM(M)/2731/2025	JAGODISH PODDAR VS STATE OF WEST BENGAL	DILIP KUMAR MAITI	SANJAY BANERJEE / DEBOLINA DAS
65	CRM(M)/2732/2025	SILAN MARJIT VS STATE OF WEST BENGAL	DEBASIS KAR	BIBASWAN BHATTACHARYA / DIPANKAR PRAMANIK
66	CRM(M)/2733/2025	TAPAS JANA VS STATE OF WEST BENGAL	AMAL KRISHNA SAMANTA	ANTARIKHYA BASU / ARITRA BHATTACHARYA
67	CRM(M)/2734/2025	JAHEDUL SK @ JAHIDUL SK VS STATE OF WEST BENGAL	ARCHISMAN SAIN	ABHISHEK SINHA / ASRAF MONDAL
68	CRM(M)/2735/2025	PRIYANKAR MAL VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY	ARIJIT GANGULY / MD. KUTUBUDDIN
69	CRM(M)/2736/2025	AMIT BISWAS @ AMIT KUMAR BISWAS VS STATE OF WEST BENGAL	SANANDA BHATTACHARYYA	MD ADIL BADR / SUBHAM BHAKAT
70	CRM(M)/2737/2025	AMITAVA BISWAS @ AMITABHA BISWAS VS THE STATE OF WEST BENGAL AND ANR	SANANDA BHATTACHARYYA	DEBABRATA CHATTERJEE / SAMARJIT BALIAL
71	CRM(M)/2738/2025	ANIKUL HOQUE @ ANIKUL VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK	MANISHA SHARMA / TIRTHANKAR DHALI
72	CRM(M)/2739/2025	MONOJ SINGH VS STATE OF WEST BENGAL AND ANR	SANDIP KUMAR MONDAL	SANDIP CHAKRABORTY / SURUCHI SAHA
73	CRM(M)/2740/2025	SARDAR KHAN @ JAHANGIR VS STATE OF WEST BENGAL	DISHANI KANJILAL	KOUSHIK KUNDU / SUBHAJIT CHOWDHURY
74	CRM(M)/2741/2025	KRISHNA KUMAR @ GIRISH VS STATE OF WEST BENGAL	SANJIDA SULTANA	SARYATI DUTTA / ASIF DEWAN
75	CRM(M)/2742/2025	KOUSHIK SINGHA @ CHAYAN SINGHA VS STATE OF WEST BENGAL	PARVEJ ANAM	IQBAL KABIR / SREETAMA DAS

76	CRM(M)/2743/2025	NAJMUNA KHATUN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SOUMIK GANGULY / DIPANKAR PRAMANIK
77	CRM(M)/2744/2025	TAPAN BORAL VS STATE OF WEST BENGAL	CHINANGSUK NANDY	SUBHASREE PATEL / ARITRA BHATTACHARYA
78	CRM(M)/2745/2025	ROHAB SEKH VS STATE OF WEST BENGAL	ADITYA TIWARI	SONALI DAS / DEBANSHU GHORAI
79	CRM(M)/2746/2025	SRIBASH HALDER @ SUJOY @ SHILDAS HALDER VS STATE OF WEST BENGAL AND ANR	JISAN IQUBAL HOSSAIN	ANUPAM DASADHIKARY / JONAKI SAHA
80	CRM(M)/2747/2025	DEBASISH BURMAN @ DEBA VS STATE OF WEST BENGAL	SAYAN DAS	SUBHAMOY BHATTACHARYA / BIKRAM MITRA
81	CRM(M)/2748/2025	SK IMRAJ @ SK EMRAJ VS STATE OF WEST BENGAL AND ANR	AVIK GHOSH	SHAILA AFRIN / KARAN BAPULI
82	CRM(M)/2749/2025	NISHAT ALI @ MD NISHAT ALI VS STATE OF WEST BENGAL AND ANR	TORSA MIN BAHAR	ZAREEN NASIMA KHAN / RAJESH JANA
83	CRM(M)/2750/2025	SUDIPTA DAS VS STATE OF WEST BENGAL	PALASH BAPARI	RITUPARNA GHOSH / AFREEN BEGUM
84	CRM(M)/2751/2025	MADAN MANDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	PARTHA PRATIM DAS / SUFI KAMAL
85	CRM(M)/2752/2025	RAGHVENDRA PRATAP SINGH VS STATE OF WEST BENGAL	SUMANTA DAS	JOYDEEP BISWAS / SUBHASISH DUTTA
86	CRM(M)/2753/2025	ANESWAR MANDAL VS STATE OF WEST BENGAL AND ANR	SAYANTAN HAZRA	SARDAR SAHIN IMAM / RITA DUTTA
87	CRM(M)/2754/2025	JAHANGIR SK @ JAHANGIR ALAM AND ANR. VS STATE OF WEST BENGAL	HAMIDUR RAHAMAN	JOYDEEP BISWAS / POULAMI BOSE
88	CRM(M)/2755/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	ANISH ROY	ARINDAM SEN / PRITHA PAUL
89	CRM(M)/2756/2025	XXXXXX VS STATE OF WEST BENGAL AND ANR	CHANDNI CHOWDHURY	IMRAN ALI / PUSHPITA SAHA
90	CRM(M)/2757/2025	SHYAMAPADA ROUTH VS STATE OF WEST BENGAL	TRIPTI PANDEY	MD. ANWAR HOSSAIN / NIRUPAM DHALI
91	CRM(M)/2758/2025	MAHATAB MONDAL VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	IQBAL KABIR / PALLAVI PRIYADARSHI
92	CRM(M)/2759/2025	EBRAHIM SK VS STATE OF WEST BENGAL	AKASH KUMAR CHAKRABARTY	BITASOK BANERJEE / MADHUMITA BASAK
93	CRM(M)/2760/2025	AZGAR HOSSAIN AND ANR. VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	MADHUSUDAN SUR / RAJESH JANA
94	CRM(M)/2761/2025	RISHI DAS @ HRISHIKESH DAS VS STATE OF WEST BENGAL	SK ANWAR ALI	SANDIP CHAKRABORTY / RAHUL GANGULY
95	CRM(M)/2762/2025	RAJ CHAKRABORTY @ RAJ @ BULTU CHAKRABORTY VS STATE OF WEST BENGAL	SOUVIK DEY	SONALI DAS / ANKITA PAUL
96	CRM(M)/2763/2025	RITTICK BAURI VS STATE OF WEST BENGAL	SANTANU DEB ROY	SOUMIK GANGULY / AKASH GANGULY
97	CRM(M)/2764/2025	RUMA KHATUN VS STATE OF WEST BENGAL	JENIFAR ALAM MEGHA	RUDRADIPTA NANDY / TRITHANKAR DHALI
98	CRM(M)/2766/2025	MD. GAUS REJA @ GOLAM GAUS REJA @ SANTU AND ANR. VS STATE OF WEST BENGAL	DIPTANGSHU BASU	SUBHAMOY BHATTACHARYA / RAJASHREE TAH

99	CRM(M)/2767/2025	LALIM SHAIKH @ LALIM SEIKH VS STATE OF WEST BENGAL	TANBIR MANDAL	SUBHASREE PATEL / RAJNANDINI DAS
100	CRM(M)/2770/2025	MD KALAM VS STATE OF WEST BENGAL	SK TOSLIM ALI	RANADEB SENGUPTA / PUJA GOSWAMI
101	CRM(M)/2771/2025	BAPI BISWAS VS STATE OF WEST BENGAL AND ORS.	TORSA MIN BAHAR	BAISHALI BASU / SUBHAM BHAKAT
102	CRM(M)/2773/2025	NOAIN GHONI @ NOAIN GHANI VS STATE OF WEST BENGAL	RITU DAS	SANJAY BANERJEE / SMITA SAHA
103	CRM(M)/2774/2025	RONI SARKAR @ RANA VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	SUKANYA BHATTACHARYA / SREETAMA DAS
104	CRM(M)/2775/2025	AFTAB RAHMAN @ AFI VS STATE OF WEST BENGAL AND ANR	SALAUDDIN AHAMED	MD. ADIL BADR / SASANKA SEKHAR SAHA
105	CRM(M)/2776/2025	SK FARAD HOSSEN @ SK FARAD HOSAN VS STATE OF WEST BENGAL	AMAL KRISHNA SAMANTA	ARIJIT GANGULY / PRATIK BOSE
106	CRM(M)/2777/2025	BHASKAR BISWAS VS STATE OF WEST BENGAL	SANJIB KUMAR DAN	SUBHAMOY BHATTACHARYA / SOUMADIP SAHA
107	CRM(M)/2778/2025	SAJAMAL ALI LASKAR VS STATE OF WEST BENGAL	SADIA PARVEEN	PARTHA PRATIM DAS / RATNA GHOSH
108	CRM(M)/2779/2025	SK SAKIR HOSSAIN @ SUBHA CHATTERJEE @ SK SAKIR HUSSAIN VS STATE OF WEST BENGAL	SUMAN CHAKRABORTY	BAISHALI BASU / SIMA BISWAS
109	CRM(M)/2780/2025	SATYAGEET GHOSH @ SATYAJEET GHOSH VS STATE OF WEST BENGAL	MONAJIT CHAKRABORTI	SOUMIK GANGULY / SOBHAN GANI
110	CRM(M)/2781/2025	MOSTAFA SK @ MOSTOFA SK @ MOSTAFA RAHAMAN @ MUSTAFA SK. VS STATE OF WEST BENGAL AND ANR	TAPODIP GUPTA	SANJAY BARDHAN / SRILEKHA CHATTERJEE
111	CRM(M)/2782/2025	BHASKAR CHANDRA MAHATO VS STATE OF WEST BENGAL AND ANR	SOUGATA MITRA	SONALI DAS / SOUKTEYA GANGULY
112	CRM(M)/2783/2025	KOUSHIK SHEE VS STATE OF WEST BENGAL	SUJAN CHATTERJEE	ANUPM DAS ADHIKARY / RAJU MONDAL
113	CRM(M)/2784/2025	TAPAS SWARNAKAR VS STATE OF WEST BENGAL AND ANR	ASRAF MANDAL	SUBHASREE PATEL / SOURATH NANDY
114	CRM(M)/2785/2025	RAJENDRA SHAW @ RAJENDRA KUMAR SHAW VS STATE OF WEST BENGAL	ANIRUDDHA MITRA	SARYATI DUTTA / SONALI BHAR
115	CRM(M)/2786/2025	SABITA SAU DANDAPAT VS THE STATE OF WEST BENGAL	CHANDI CHARAN MAITY	ABHISHEK SINHA / RATUL GHOSH
116	CRM(M)/2787/2025	ARGHYO MULLICK @ ARGHYA MALLIK VS STATE OF WEST BENGAL	DEBLINA DE	RUDRADIPTA NANDY / IQBAL KABIR
117	CRM(M)/2788/2025	SK JINNAR ALI @ JINNAR ALI VS ENFORCEMENT DIRECTORATE	SUBHASIS DASGUPTA	
118	CRM(M)/2789/2025	SK. SALENUR @ SK SONENUR VS STATE OF WEST BENGAL	RITIKA YADAV	SANDIP CHAKRABORTY / SANA NAAZ
119	CRM(M)/2790/2025	SONA SARKAR @ RAIHAN SARKAR VS STATE OF WEST BENGAL	SAFIQUL ISLAM	ANTARIKHYA BASU / SANJIDA SULTANA
120	CRM(M)/2791/2025	BARKAT ALI VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ANAND KESHARI / RITUPARNA SAHA
121	CRM(M)/2792/2025	CHOTU KUMAR SHAW VS STATE OF WEST BENGAL	DEBLINA GHOSH	BITASHOK BANERJEE / SANDIP KUNDU

122	CRM(M)/2793/2025	ANITYA DAS VS STATE OF WEST BENGAL	AMIT ROY	BIBASWAN BHATTACHARYA / SAPTARSHI CHAKRABORTY
123	CRM(M)/2794/2025	ASAMA @ ASMA BIBI @ SANGITA VS STATE OF WEST BENGAL AND ANR	ANINDITA KUNDU	SHAILA AFRIN / SARTHAK MONDAL
124	CRM(M)/2795/2025	BHAGAWATI GHOSH VS STATE OF WEST BENGAL	DIPANKAR GUHA	ANUPAM DAS ADHIKARY, MANASHI ROY
125	CRM(M)/2796/2025	TANMOY PAL @ TANMOY PAUL VS STATE OF WEST BENGAL	SUMAN CHAKRABORTY	ARIJIT GANGULY, RAJU MONDAL
126	CRM(M)/2797/2025	JEHELU SEKH @ JEHELU SK @ JEHEUL SK VS STATE OF WEST BENGAL	KHUSHI MOLLICK	ARIJIT GANGULY, PRATIK BOSE
127	CRM(M)/2798/2025	SUPRIYO SAHA @ PANKA VS STATE OF WEST BENGAL	ARKA ROY	ANAND KESHARI, MD. EJAZ AKHTAR
128	CRM(M)/2799/2025	DIPAK DAS @ BAPI VS STATE OF WEST BENGAL	TANMAY CHOWDHURY	ANTARIKHYA BASU, PARVEZ ANAM
129	CRM(M)/2800/2025	ABHIJIT SARKAR @ AVIJIT SARKAR VS STATE OF WEST BENGAL	SHALINI BAIRAGI	SREYASHEE BISWAS, KOUSTAV BANERJEE
130	CRM(M)/2801/2025	MD BASAR HAPPY @ MD BASAR HAPI VS STATE OF WEST BENGAL	TANMAY CHOWDHURY	JOYDEEP BISWAS, PRAKASH MISHRA
131	CRM(M)/2802/2025	RUPAK MONDAL VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	RUDRADIPTA NANDY, SUJAN CHATTERJEE
132	CRM(M)/2803/2025	NURNOBI SK @ CHOTON VS STATE OF WEST BENGAL	MANOJIT DEBNATH	MADHUSUDAN SUR, TIRUPATI MUKHERJEE
133	CRM(M)/2804/2025	AMLAN MALIK ALIA AMLAN MALLICK AND ANR. VS STATE OF WEST BENGAL	TANMAY CHOWDHURY	ABHISHEK SINHA, MANORANJAN MAHATA
		ADJOURNED BAIL APPLICATION		
134	CRM (DB)/555/2025	MASUM REJA MOSTAKIN @ MASUM REJA VS THE STATE OF WEST BENGAL	OMAR FARUK GAZI	JOYDEEP BISWAS, CHANDREYI DUTTA
135	CRM (NDPS)/1039/2025	MD MUMTAZ VS STATE OF WEST BENGAL	SANANDA BHATTACHARYYA	AMITA GAUR / BIKRAM MITRA
136	CRM(M)/1327/2025	DEBASISH MAITY @ BIPUL MAITY VS STATE OF WEST BENGAL AND ANR	QUAZI EZAZ AHMED	ABHISHEK SINHA/MADHUMITA BASAK
137	CRM(M)/1381/2025	SAMIR HALDER @ SAMIR KUMAR HALDER VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	ANASUYA SINHA/RAHUL GANGULY
138	CRM (NDPS)/1577/2025	HOQUE SAHEB @ HAQUE SAHEB VS STATE OF WEST BENGAL	AVIK GHOSH	SUBHASREE PATEL, SONBALI BHAR
139	CRM (NDPS)/1594/2025	AJFARU SK. @ KALU @ AJFARUL HOQUE AND ORS. VS STATE OF WEST BENGAL	SHIBASIS CHATTERJEE	ABHISHEK SINHA, KARAN BAPULI
140	CRM(M)/1670/2025	SAGAR GHOSH VS STATE OF WEST BENGAL	SUBHAS CHANDRA ATHA	
141	CRM(M)/1735/2025	SANDIP MONDAL @ RAHUL VS STATE OF WEST BENGAL	SAMRAT MONDAL	SANJOY BARDHAN, SUJOY SARKAR
142	CRM(M)/2294/2025	JIMI AGARWAL VS STATE OF WEST BENGAL	MINAL PALANA	RUDRADIPTA NANDY, RAHUL GANGULY
143	CRM(M)/2360/2025	BHOLA NATH DAS @ BAGLA VS STATE OF WEST BENGAL	SANTIMAY BHATTACHARYYA	RUDRADIPTA NANDY, ABHINABHA MUKHERJEE
144	CRM(M)/2550/2025	OSMAN GANI SK @ USMAN GONI SK AND ANR. VS STATE OF WEST BENGAL	AVIK GHOSH	SARYATI DUTTA, MD. EJAZ AKHTAR

145	CRM(M)/2615/2025	GOURAB HAZRA VS THE STATE OF WEST BENGAL AND ANR	ALOTRIYA MUKHERJEE	SANJAY BANERJEE, DIKSHA GHOSH
146	CRM(M)/2632/2025	RENTU SK VS STATE OF WEST BENGAL	SOUVIK GANGULY	ARIJIT GANGULY, TIRTHANKAR DHALI
147	CRM(M)/2639/2025	PRAVAKAR SIKDAR AND ORS. VS STATE OF WEST BENGAL	MUHAMMAD OBAID	SANJAY BANERJEE, DEBOLINA DAS

ASSIGNED MATTERS

148	CRR/769/2009	SHYMAL PRAMANICK@SHYAMAL PRAMANICK VS STATE OF WEST BENGAL	SUBHAJIT RAKSHIT	
wt149	CRR/1545/2009	BISWAJIT DAS & ORS **VS** STATE OF WEST BENGAL	MD. SABIR AHMED	
wt150	CRR/269/2015	SANKAR DEY **VS** STATE OF WEST BENGAL & ANR	S CHAKRABORTY	
IA NO: CRAN/6/2017(Old No:CRAN/5237/2017), CRAN/7/2020(Old No:CRAN/275/2020)				
IA NO: CRAN/6/2017(Old No:CRAN/5237/2017), CRAN/7/2020(Old No:CRAN/275/2020)				
151	CRR/1197/2019	AMIT CHAUDHURI VS STATE OF WEST BENGAL	MS NAYNA CHAKRABORTY	
152	CRR/497/2021	SWAPAN KUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	NILANJAN ADHIKARI	SUDIP GHOSH / APURBA DUTTA
153	CRR/978/2021	VE COMMERCIAL VEHICLE LTD AND ORS VS STATE OF WEST BENGAL AND ANR	GOUTAM DEY	R. ROYCHOWDHURY / R D NANDY
IA NO: CRAN/2/2022				
wt154	CRR/2471/2019	VE COMMERCIAL VEHICLES LIMITED & ORS **VS** STATE OF WEST BENGAL & ANR	GOUTAM DEY	
IA NO: CRAN/3/2020, CRAN/4/2021				
IA NO: CRAN/3/2020, CRAN/4/2021				
wt155	CRR/2472/2019	VE COMMERCIAL VEHICLES LIMITED & ORS **VS** STATE OF WEST BENGAL AND ANR	GOUTAM DEY	S BANERJEE / S DE
IA NO: CRAN/2/2020(Old No:CRAN/726/2020), CRAN/3/2020, CRAN/4/2021				
IA NO: CRAN/2/2020(Old No:CRAN/726/2020), CRAN/3/2020, CRAN/4/2021				
wt156	CRR/983/2021	VE COMMERCIAL VEHICLES LTD AND ORS **VS** STATE OF WEST BENGAL AND ANR	GOUTAM DEY	R. ROYCHOWDHURY / R D NANDY
IA NO: CRAN/2/2022				
IA NO: CRAN/2/2022				
157	CRR/2392/2023	RAJ KUMAR DAS @ SWAPAN DAS VS STATE OF WEST BENGAL	ARUNAVA GANGULY	KAUSHIK KUNDU
wt158	CRR/3686/2022	MISS X **VS** STATE OF WEST BENGAL	JOANNA SHIREEN SARKAR	
159	CRR/2605/2023	VISHWANATH PRASAD SINGH AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANAMIKA PANDEY	
IA NO: CRAN/1/2024, CRAN/3/2025				
160	CRR/1023/2024	DEEPAK SHANKAR RAY AND ANR. VS STATE OF WEST BENGAL AND ANR	SHARMISTHA PAUL	DEBASISH ROY, ARIJIT GANGULY, SUBHASREE PATEL
IA NO: CRAN/1/2024, CRAN/3/2025, CRAN/5/2025, CRAN/6/2025, CRAN/7/2025, CRAN/8/2025				
161	CRR/3203/2024	SUPARNA PAHARI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHISHEK GUPTA	
162	CRM(M)/229/2025	NARENDRANATH TIWARI VS STATE OF WEST BENGAL	ABHINAV RAKSHIT	MADHUSUDAN SUR / DEBJANI SAHU
163	CRR/3135/2025	SHARMISTHA PAUL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	APHIPHA KHAN	RANABIR ROYCHOWDHURY, KUNAL GANGULY

wt164	WPA/13107/2025	MALABIKA SAHA **VS** LD REGISTRAR GENERAL AND ORS.	APHIPHA KHAN	
165	CRR/3432/2025	AMIT MANDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	KHADIJATUL KUBRA	
166	CRM (A)/3851/2025	RUPANANDA BANMAHARAJ @ SANATAN BRAHMACHARI AND ANR. VS STATE OF WEST BENGAL	SANTIMAY BHATTACHARYYA	DEBASISH ROY, ATIF AHMED SIDDIQUE, SARTHAK MONDAL
		BAIL APPLICATION (NDPS)		
167	CRM (NDPS)/1169/2025	JASHIMUDDIN SARKAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	
168	CRM (NDPS)/1277/2025	RAHIT HALDER VS THE STATE OF WEST BENGAL	ANISUR RAHMAN	
169	CRM (NDPS)/1312/2025	KABIJUL MONDAL @ MANDAL VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	SARYATI DUTTA, DATTATREYA DUTTA
170	CRM (NDPS)/1313/2025	MANOJ KUMAR AND ANR VS THE STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	
171	CRM (NDPS)/1316/2025	SAFIKUL ISLAM VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
172	CRM (NDPS)/1318/2025	MORJEL SK. VS STATE OF WEST BENGAL	TAPODIP GUPTA	
173	CRM (NDPS)/1319/2025	GONIRUL MOLLAH AND ORS. VS STATE OF WEST BENGAL	TAPODIP GUPTA	
174	CRM (NDPS)/1320/2025	MADHU ROHIDAS @ MADHU RUHI DAS VS STATE OF WEST BENGAL	ABHISHEK CHAKRABORTY	
175	CRM (NDPS)/1321/2025	SAGARI MONDAL VS STATE OF WEST BENGAL	ASRAF MANDAL	
176	CRM (NDPS)/1327/2025	AMITAVA BISWAS @ RAJESH VS STATE OF WEST BENGAL	SANDIP DINDA	
177	CRM (NDPS)/1328/2025	RAFIQUE SK VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	
178	CRM (NDPS)/1350/2025	RINKU SEKH @ RINKU SK @ RINKU PAN @ RINKU VS STATE OF WEST BENGAL	SABRINA PARVEEN	ANUPAM DAS ADHIKARY, BEBANIK DAS
179	CRM (NDPS)/1351/2025	MASIDUL SK @ MASADUL @ TONI @ TONI KALU VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	BIBASWAN BHATTACHARYA, DEBJANI SAHU
180	CRM (NDPS)/1355/2025	MAHABUB MONDAL VS STATE OF WEST BENGAL	TANMAY CHOWDHURY	ABHISHEK SINHA, CHANDREYI DUTTA
181	CRM (NDPS)/1361/2025	DHIRAJ YADAV @ DHIRAJ VS STATE OF WEST BENGAL	ASRAF MANDAL	ANASUYA SINHA, ASHOK DAS
182	CRM (NDPS)/1382/2025	ASHOK GHOSH VS STATE OF WEST BENGAL	ILIKA NAG	ANTARIKHYA BASU, PARVEJ ANAM
183	CRM (NDPS)/1393/2025	CHAMAD MOLLA @ CHAND MOLLA @ SAMAD VS STATE OF WEST BENGAL	SAYAN KANJILAL	ANASUYA SINHA, RONIT MUKHERJEE
184	CRM (NDPS)/1401/2025	BALVINDRA SINGH VS STATE OF WEST BENGAL	ASRAF MANDAL	SANJAY BANERJEE, AFREEN BEGUM
185	CRM (NDPS)/1403/2025	NEHA SAINI VS DIRECTORATE OF REVENUE INTELLIGENCE	PUJA KUMARI	
186	CRM (NDPS)/1426/2025	MANIRUL ISLAM @ MONIRUL ISLAM @ MAINA VS STATE OF WEST BENGAL	SABRINA PARVEEN	ABHISHEK SINHA, BIKRAM MITRA

187	CRM (NDPS)/1431/2025	SAINUL SK @ SAMIUL SK @ SAMINUR SK VS STATE OF WEST BENGAL	MD. WASIM AKRAM	SUBHAMOY BHATTACHARYA / ARITRA BHATTACHARYA
188	CRM (NDPS)/1434/2025	RABIUL MONDAL @ MONIRUL MONDAL VS STATE OF WEST BENGAL	ANISUR RAHMAN	SUBHAMOY BHATTACHARYA, DEBARSHI BRAMHA
189	CRM (NDPS)/1476/2025	MUKTA SARKAR VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SUMAN DE, ASHOK DAS
190	CRM (NDPS)/1477/2025	NARAYAN BISWAS @ BISU @ RAJ VS STATE OF WEST BENGAL	KAUSHIK CHOWDHURY	ABHISHEK SINHA, ASIF DEWAN
191	CRM (NDPS)/1478/2025	ACHINTA MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ANUPAM DAS ADHIKARY, ARITRA BHATTACHARYA
192	CRM (NDPS)/1481/2025	SANTOSH KUMAR SHAW VS STATE OF WEST BENGAL	KARABI ROY	SANJAY BANERJEE, MADHUMITA BASAK
193	CRM (NDPS)/1493/2025	PARTH ACHARYA @ PARTHA ACHARYA VS UNION OF INDIA	SRINJAN GHOSH	
194	CRM (NDPS)/1506/2025	SRIMANT DAS VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	ABHISHEK SINHA, AKASH GANGULY
195	CRM (NDPS)/1514/2025	SURAJ SK VS STATE OF WEST BENGAL	ANISUR RAHMAN	ANTARIKHYA BASU, RAJNANDINI DAS
196	CRM (NDPS)/1520/2025	SAGAR SHAW VS STATE OF WEST BENGAL	ANISUR RAHMAN	ANTARIKHYA BASU, DIKSHA GHOSH
197	CRM (NDPS)/1524/2025	PIJUSH SARKAR VS STATE OF WEST BENGAL	ANISUR RAHMAN	BIBASWAN BHATTACHARYA, ARITRA BHATTACHARYA
198	CRM (NDPS)/1615/2025	ISMAIL MOHAMMAD VS STATE OF WEST BENGAL	CHITRAK BISWAS	SOUMIK GANGULY, SMITA SAHA
199	CRM (NDPS)/1647/2025	MAHABUR MANDAL @ MAHABUR MONDAL VS STATE OF WEST BENGAL	ABHINABA MUKHERJEE	BITASOK BANERJEE, SANJIDA SULTANA
200	CRM (NDPS)/1657/2025	AMINUL MIAH @ AMU @ AMINUL MIA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	AMITA GAUR / RAHUL GANGULY
201	CRM (NDPS)/1664/2025	RANJIT SHINGA RAY @ RANJIT SINGHA ROY @ GANESH SINGHA ROY VS STATE OF WEST BENGAL	AVIK GHOSH	ANAND KESHARI / SOUKTEYA GANGULY
202	CRM (NDPS)/1668/2025	BISWAJIT ROY @ BABUL LAL AND ANR. VS STATE OF WEST BENGAL	ABDUL AZIZ MONDAL	BIBASWAN BHATTACHARYA / JONAKI SAHA
203	CRM (NDPS)/1669/2025	SOUMI MONDAL VS STATE OF WEST BENGAL	CHITRAK BISWAS	ANAND KESHARI / DIPANKAR PRAMANIK
204	CRM (NDPS)/1670/2025	SWAPAN BARMAN VS STATE OF WEST BENGAL	ANISUR RAHMAN	ABHISHEK SINHA / ASIF DEWAN
205	CRM (NDPS)/1671/2025	DALIM SK @ DALIM MAHALDAR VS UNION OF INDIA	MOJAHID MEHEDI	
206	CRM (NDPS)/1672/2025	CHANDAN MONDAL VS STATE OF WEST BENGAL	CHITRAK BISWAS	ARIJIT GANGULY / MD. KUTUBUDDIN
207	CRM (NDPS)/1673/2025	SK. KATA VS THE STATE OF WEST BENGAL	CHITRAK BISWAS	SREYASHEE BISWAS / BAISHAKHI CHATTERJEE
208	CRM (NDPS)/1674/2025	JINNATH HOSSAIN @ JENNAD HUSSAIN AND ORS VS THE STATE OF WEST BENGAL	SUBARNA BANK	RANABIR ROY CHOWDHURY / AMANUL ISLAM
209	CRM (NDPS)/1675/2025	MOSTAFA MIA VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY	RANADEB SENGUPTA, DEBADRITA MONDAL

210	CRM (NDPS)/1676/2025	DHARMENDRA SINGH @ DHARMENDRA PAL SINGH VS UNION OF INDIA	GUNJAN KUMAR SINGH	
211	CRM (NDPS)/1677/2025	ABDUL GAFFAR VS STATE OF WEST BENGAL	ANISUR RAHMAN	BIBASWAN BHATTACHARYA, ATANU GHOSH
212	CRM (NDPS)/1678/2025	SANJIB MONDAL VS STATE OF WEST BENGAL	PARTHA PRATIM SINHA	BITASOK BANERJEE, AYANA DE
213	CRM (NDPS)/1679/2025	RANJIT MANDAL @ GALI VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ANTARIKHYA BASU, ASRAF MONDAL
214	CRM (NDPS)/1680/2025	SULTAN SK VS STATE OF WEST BENGAL	KAUSTAV DAS	RANABIR ROY CHOWDHURY, ANINDYA SUNDAR CHATTERJEE
215	CRM (NDPS)/1681/2025	BABLU KUMAR VS UNION OF INDIA	SHASHANKA SHEKHAR SAHA	
216	CRM (NDPS)/1682/2025	GUDIYA DEVE VS UNION OF INDIA	SHASHANKA SHEKHAR SAHA	
217	CRM (NDPS)/1683/2025	UTPAL GUPTA VS STATE OF WEST BENGAL	AVINABA PATRA	SUBHASREE PATEL, DHANASHREE BISWAS
218	CRM (NDPS)/1684/2025	BASUDEB GHOSH VS STATE OF WEST BENGAL	SHILADITYA BARMA	MADHUSUDAN SUR, DIKSHA GHOSH
219	CRM (NDPS)/1685/2025	ALTAF RAJA VS STATE OF WEST BENGAL	SRINJAN GHOSH	RANABIR ROY CHOWDHURY, KANCHAN ROY
220	CRM (NDPS)/1686/2025	SANJIB NANDI VS STATE OF WEST BENGAL	GOLAM MOHIUDDIN	SUBHAMOY BHATTACHARYA, DEBJANI SAHU
221	CRM (NDPS)/1687/2025	BISHNU ROY @ BISHU VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	SANDIP CHAKRABORTY, DEBARSHI BRAMHA
222	CRM (NDPS)/1688/2025	SAMAR SHA VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	SANJAY BANERJEE, DEBANIK DAS
223	CRM (NDPS)/1689/2025	SENTU HOSSAIN SK VS STATE OF WEST BENGAL	MEENAL SINHA	ABHISHEK SINHA, ARUP SARKAR

CANCELLATION OF BAIL

224	CRM(M)/2267/2025	XXXXXXXX VS STATE OF WEST BENGAL AND ANR	YUVRAJ CHATTERJEE	BIDYUT KUMAR ROY, SANJIDA SULTANA

RELAXATION OF CONDITION OF BAIL

225	CRM(M)/285/2025	SATISH KR. LATH VS STATE OF WEST BENGAL	KANCHAN JAJU	SUBHAMOY BHATTACHARYA / KARAN BAPULI

IA NO: CRAN/1/2025

226	CRM (DB)/375/2025	MADHAB AGARWAL @ MADHAV AGARWAL @ MADHAV AGRAWAL VS STATE OF WEST BENGAL AND ANR	RATIKANTA PAL	

IA NO: CRAN/3/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 19

Second Floor

Main Building

SINGLE BENCH (SB - IX)

AT 10:30 AM

HON'BLE JUSTICE HIRANMAY BHATTACHARYYA

FROM 3rd NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LAND UNDER GROUP-I [EXCLUDING MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO;

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION [UPTO 2010].

NOTE:
AFTER COMPLETION OF SUPPLIMENTARY LIST, THE MONTHLY LIST OF DECEMBER, 2025 WILL BE CALLED ON SERIALLY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98834894049?pwd=vNwISDWkYRpVIX60bWfnfcMg1Bbd55.1

NEW MOTION

1	WPA/26146/2025	SAIBAL JANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
2	WPA/26155/2025	JAMINI JANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
3	WPA/27305/2025	CHHIYATAN BIBI @ SEKH CHHIYATAN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	KHALID HASAN
4	WPA/27437/2025	VILAYAT DANISH QURESHI VS STATE OF WEST BENGAL AND ORS.	SHOUVIK NASKAR
5	WPA/27495/2025	MD. MAHFUZUL ALAM AND ANR. VS UNION OF INDIA AND ORS.	LABONI BAR
6	WPA/28380/2025	SUJA UDDIN MOLLA AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
7	WPA/28384/2025	BIKASH CHANDRA BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
8	WPA/28386/2025	SANAT KUMAR NAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
9	WPA/28396/2025	KARIM MALLICK AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
10	WPA/28448/2025	GOPAL BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
11	WPA/28568/2025	NARAYAN CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	KALYAN CHAUDHURI

12	WPA/28583/2025	BISWAJIT BISWAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA DUTTA
13	WPA/29521/2025	SANKAR LAL SAHA VS KOLKATA METROPOLITAN DEVELOPOMENT AUTHORITY AND ORS	OINDRILLA SARKAR
		FOR ORDERS	
14	WPA/30859/2024	RABI SADHAN MAJI VS STATE OF WEST BENGAL AND ORS.	SUJIT CHOWDHURY
15	WPA/9276/2025	SARIFUL SK. VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
16	WPA/9278/2025	MAHASIN SK. VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
17	WPA/14574/2025	SUBIR GHOSH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SURAJIT ROY
18	WPA/15684/2025	BIJOY KRISHNA BERA @ BIJOY BERA VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR BHATTACHARYYA
19	WPA/15687/2025	CHAMPABATI BERA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR BHATTACHARYYA
20	WPA/21161/2025 [AT 2:00 P.M.]	RAJORSHI RAY (IN-PERSON) VS THE STATE OF WEST BENGAL ADN ORS.	
21	WPA/21590/2025	SAILENDRANATH MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
22	WPA/24769/2025	SATYA PATRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
23	WPA/25432/2025	ABUL KALAM LASKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHOUVIK NASKAR
		NEW MOTION 1	
24	WPA/21356/2025	RANJIT KUMAR GUNRI AND ORS. VS STATE OF WEST BENGAL AND ORS.	RAJLAKSHMI GHATAK
25	WPA/22706/2025	TAPAN KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	ARUN NASKAR
26	WPA/23679/2025	AKKAS ALI MONDAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MITA BISWAS
27	WPA/24036/2025	BISWANATH SANTRA VS STATE OF WEST BENGAL AND ORS.	SAYED HOSSAIN
28	WPA/24560/2025	ABANI BHUSAN RAHA VS STATE OF WEST BENGAL AND ORS.	SUBHASISH MUKHOPADHYAY
29	WPA/25334/2025	SUBHARANJAN BHUNIA VS STATE OF WEST BENGAL AND ORS.	DEBDIP MANDAL
30	WPA/25931/2025	OYACHHER ALI MONDAL ALIAS OYACHHER MONDAL VS UNION OF INDIA AND ORS.	NIRUPAM DUTTA
31	WPA/26723/2025	M/S. BIKALPA TRADERS PRIVATE LIMITED COMPANY VS STATE OF WEST BENGAL AND ORS.	ASIF SOHAIL TARAFDAR
		NEW MOTION 2	
32	WPA/34/2023	RAFIKUL LASKAR @RAFIQUL LASKAR VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA

33	WPA/9370/2025	MONINDRA NATH DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	SURAJIT ROY
34	WPA/17061/2025	GIRIJA DEVI SWARNAKAR VS UNION OF INDIA AND ORS.	ARINDAM DAS
35	WPA/17077/2025	KAILASH PRASAD DAS VS UNION OF INDIA AND ORS.	ARINDAM DAS
36	WPA/17081/2025	ARATI MAKAR VS UNION OF INDIA AND ORS.	ARINDAM DAS
37	WPA/17087/2025	SAGARIKA GUHA VS UNION OF INDIA AND ORS.	ARINDAM DAS
38	WPA/18639/2025	GOKUL BAKSI VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
39	WPA/18650/2025	ARJUN DAS VS STATE OF WEST BENGAL AND ORS.	PARAMITA MONDAL
40	WPA/21467/2025	ABDUL ALIM SK AND ORS VS STATE OF WEST BENGAL AND ORS.	MAITRAYEE CHATTERJEE
41	WPA/26081/2025	BHASKAR PARUI AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRITAM MODAK
42	WPA/26142/2025	PADMABOTI MONDAL VS STATE OF WEST BENGAL AND ORS.	MANARANJAN JANA
43	WPA/26408/2025	DALI BOSE VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
44	WPA/26933/2025	NARENDRA GARG VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SINHA
45	WPA/27168/2025	SAHIDUL SHAIKH VS STATE OF WEST BENGAL AND ORS.	AMIT SINGH
46	WPA/27476/2025	SWAPNA BEJ VS UNION OF INDIA AND ORS.	PRASAYAN MUKHERJEE
IA NO: CAN/1/2025			
47	WPA/27479/2025	DIPAK KUMAR SETH VS STATE OF WEST BENGAL AND ANR.	SAYANTAN ADHYA
48	WPA/27516/2025	UTTAM KUMAR SAHOO VS STATE OF WEST BENGAL AND ORS.	BIBEKANANDA TRIPATHY
		NEW MOTION - 3	
49	WPA/448/2025	KHUDIRAM GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
wt50	WPA/29225/2024	SK. ALIMUL HOSSAIN AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
51	WPA/3585/2025	NOOR MOHAMMAD DORJI @ NOOR MOHAMMAD DORJEE VS THE STATE OF WEST BENGAL AND ORS.	KEYA SUTRADHAR
52	WPA/4016/2025	ABLUN BIBI VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT SARKAR
53	WPA/15204/2025	SHYAMAL MONDAL VS STATE OF WEST BENGAL AND ORS.	AMBIKA SASMAL
54	WPA/18356/2025	ANIL BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANDIP RAY

55	WPA/21118/2025	ANITA DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	PARTHA PRATIM MUKHOPADHYAY
56	WPA/21770/2025	SIDDHARTHA HAZRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	TAMALIKA DUTTA
57	WPA/22366/2025	TOMIM HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	MANAS KUMAR DAS
58	WPA/23558/2025	MANIK CHANDRA MAJI AND ORS. VS M/S EASTERN COAL FIENDS LIMITED (SUBSIDIARY OF COAL INDIA LIMITED) AND ORS.	SUBHAJIT BARMAN
59	WPA/23733/2025	ASIT KUMAR KHANRA VS STATE OF WEST BENGAL AND ORS.	SANJUKTA MAJUMDAR
60	WPA/24353/2025	SHYAMAL BHOWMIK VS UNION OF INDIA AND ORS.	SALIL KUMAR MAITI
61	WPA/24854/2025	AMIYA BERA VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
62	WPA/25183/2025	GOUR CHANDRA GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
wt63	WPA/25184/2025	GOUR CHANDRA GHOSH AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
wt64	WPA/25185/2025	GOUR CHANDRA GHOSH AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
wt65	WPA/25187/2025	GOUR CHANDRA GHOSH AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
66	WPA/25393/2025	ASHOKE RAY VS UNION OF INDIA AND ORS.	ARGHA CHAKRABORTY
67	WPA/25604/2025	ATAUR RAHAMAN MANDAL VS STATE OF WEST BENGAL AND ORS.	MONAJIT CHAKRABORTI
68	WPA/25671/2025	SWARUPA GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	MADHUMITA PATRA
69	WPA/25761/2025	NANDA KISHORE MUNDRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARINDAM DAS
70	WPA/25769/2025	JAJNESWAR BHUNIA VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
71	WPA/25772/2025	TAPAN DOLUI VS KOLKATA METROPOLITAN AUTHORITY AND ORS.	TIRTHANKAR ROY
72	WPA/25909/2025	SUKUMAR GIRI AND ANR. VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
73	WPA/25911/2025	NAKUL PARYA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANJIB DAS
74	WPA/25932/2025	IMRAN KHAN VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
75	WPA/25933/2025	CHUNDO KISKU VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
76	WPA/25934/2025	MOTILAL MURMU VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			

77	WPA/26028/2025	SUKHENDU PRADHAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SHYAMAL
78	WPA/26029/2025	SK. MUJIB @ SK. MUJID @ MUJID SEK. VS STATE OF WEST BENGAL AND ORS.	SUBIR SABUD
79	WPA/26030/2025	AFZA RESTAURANT AND CATERER PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SAHINUR RAHAMAN
80	WPA/26075/2025	GOURHARI MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
81	WPA/26102/2025	SMT. ANNAPURNA MAJUMDER AND ANR. VS STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
82	WPA/26150/2025	ABDUL HAI VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
83	WPA/26523/2025	UJJAL DATTA VS THE STATE OF WEST BENGAL AND ORS.	MRINMOY CHATTERJEE
84	WPA/26662/2025	RABI SHANKAR GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	NIBEDITA CHAKRABORTY
85	WPA/26912/2025	GOPAL GHOSH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
		MOTION 1	
86	WPA/21103/2024	MANIK LAL BAG AND ORS. VS UNION OF INDIA AND ORS.	SNEHASIS JANA
87	WPA/25428/2025	SANAT BAGDI VS STATE OF WEST BENGAL AND ORS.	ARCHISMAN SAIN
88	WPA/26436/2025	ISHA HAQUE PAIDA AND ORS. VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
89	WPA/27052/2025	RABINDRA BAR VS STATE OF WEST BENGAL AND ORS.	SOMOSHREE SAHA
90	WPA/27172/2025	MOHANLAL SINGHA VS STATE OF WEST BENGAL AND ORS.	MONAJIT CHAKRABORTI
		MOTION 2	
91	WPA/2107/2024	BARUN MANDAL VS STATE OF WEST BENGAL AND ORS.	DEBANWITA PRAMANIK
92	WPA/28874/2024	SUBHASIS MONDAL VS STATE OF WEST BENGAL AND ORS.	KHAIRUL ALMA
93	WPA/15250/2025	KHAIRAMARI FISHERMANS CO-OPERATIVE SOCIETY LIMITED VS THE STATE OF WEST BENGAL AND ORS.	GOLAM NURE IMROHI
94	WPA/15313/2025	JAYANTA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SANDIP KUNDU
95	WPA/18282/2025	HASANUR JAMAN DHUKRA @ HASANUROJAMAN DHUKRE VS UNION OF INDIA AND ORS.	MITUL CHAKRABARTY
96	WPA/19986/2025	BISWANATH PARIA AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
97	WPA/20390/2025	MD. ZABBAR ALI VS UNION OF INDIA AND ORS.	SK ABDUR RAHIM
98	WPA/20727/2025	SUKUR ALI MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	BIMAL SIL

99	WPA/24846/2025	SIDDESWAR MONDAL VS STATE OF WEST BENGAL AND ORS.	MRINAL SAHA
100	WPA/24850/2025	SUSANTA NANDY AND ORS. VS STATE OF WEST BENGAL AND ORS.	MRINAL SAHA
101	WPA/24851/2025	BILWA BHATTACHARJYA AND ORS. VS STATE OF WEST BENGAL AND ORS.	MRINAL SAHA
102	WPA/25094/2025	TAPAS KUMAR MITRA VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
103	WPA/25134/2025	HAIDER MONDAL AND ORS. VS THE CHIEF GENERAL MANAGER (TECH.) AND REGIONAL OFFICE, N. HIGHWAYS AUTHORITY OF INDIA AND ORS.	SANCHAYITA DE
104	WPA/25868/2025 [WPA/5849/22 -File not here]	RANJAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SUSANTA KUMAR RAKSHIT
wt105	WPA/5849/2022	RANJAN MONDAL **VS** STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
106	WPA/25873/2025	BHOLANATH GHOSH VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
107	WPA/25889/2025	PULIN BEHARI GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
		ASSIGNED MATTERS	
108	WPA/1929/2021	KABITA DUTTA AND OTHERS VS STATE OF WEST BENGAL AND ORS.	AVISHEK GUHA
109	CO/4537/2023	SAIKAT MITRA VS AMRITA DUTTA	DIPAYAN DAN
wt110	CO/1168/2024	AMRITA DUTTA **VS** SAIKAT MITRA	DIPENDU SARKAR
111	WPA/8883/2024	BISWANATH GAYEN AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU DAS
112	WPA/8885/2024	DIPALI BHUNIA VS STATE OF WEST BENGAL AND ORS.	SANTANU DAS
113	CPAN/1179/2025	JAMALUDDIN MOMIN VS RAJARSHI MITRA THE COLLECTOR MURSHIDABAD	TANUSRI SANTRA
in	WPA/7380/2015	JAMALUDDIN MOMIN **VS** STATE OF WEST BENGAL & ORS	TANUSRI SANTRA
114	WPA/10734/2025	SHAKTIPADA BAGDI VS THE STATE OF WEST BENGAL AND ORS.	PHATICK CHANDRA DAS
115	WPA/19669/2025	BHUNESHWAR CHOUBEY VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
116	WPA/19827/2025	BROJEN MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANOJ KUMAR DAS
		CONTEMPT APPLICATION	
117	CPAN/1308/2025	AMIT DAS AND ORS VS PARWEZ AHMAD SIDDIQUI IAS	SUBHANKAR BANERJEE
in	WPA/15840/2022	MANDAKINI KUIRI AND ORS **VS** STATE OF WEST BENGAL AND ANR	SAYAN BANERJEE
118	CPAN/1309/2025	ARPITA PATRA AND ORS VS PARWEZ AHMAD SIDDIQUI IAS	SUBHANKAR BANERJEE

in	WPA/23048/2022	ARPITA PATRA AND ORS **VS** STATE OF WEST BENGAL AND ANR	SAYAN BANERJEE
		FOR HEARING	
119	WPA/25213/2025	GOPAL CHANDRA RANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	BARUN CHATTERJEE
		FIXED MATTER	
120	WPA/23798/2025	SHAIK ABDUL OHAB VS STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR
wt121	WPA/13095/2025	SHAIK ABDUL OHAB AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR

IA NO: CAN/1/2025

IA NO: CAN/1/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 2

First Floor

Main Building

SINGLE BENCH (SB - X)

AT 10:30 AM

HON'BLE JUSTICE SAUGATA BHATTACHARYYA

FROM 3RD. NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SERVICE UNDER GROUP VI AND APPLICATIONS CONNECTED THERETO;

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION [FROM 2011 TO 2018].

AND

FROM 15TH. DECEMBER, 2025 TO 24TH. DECEMBER, 2025 - IN ADDITION TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE AMRITA SINHA.

NOTE 1 : MENTIONING FOR INCLUSION IN THE LIST WILL BE ALLOWED ONLY ON MONDAYS. MENTIONING OF URGENT MATTERS SHALL BE PERMITTED EVERYDAY.

NOTE 2 : ITEM NO. 17, 19, 20, 21, 23, 26, 27, 30 & 32 (EXCEPT ITEM NO. 44) ONWARDS FROM MONTHLY CAUSE LIST DATED 01.12.2025 SHALL BE TAKEN UP AFTER EXHAUSTING THE DAILY CAUSE LIST.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99415155901?pwd=TdMBvxJ0QrXBxOdbDWCS55UwgvjgDL.1

EXTENSION OF INTERIM ORDER

1	WPA/4038/2018	RAJIB KUMAR BISWAS VS LIFE INSURANCE CORPORATION OF INDIA & ORS	ARUN KUMAR CHOWDHURY
wt2	WPA/19881/2018	ARUN KUAMR NASKAR **VS** LIFE INSURANCE CORPORATION OF INDIA & ORS	ARUN KUMAR CHOWDHURY
wt3	WPA/29350/2017	SUBHASH BANERJEE & ORS **VS** L. I. C. I. & ORS	ARUN K CHOWDHURY

URGENT MOTION

(GROUP - II)

4	WPA/29285/2025	GOLOKESWAR BHOWMIK VS STATE OF WEST BENGAL AND ORS.	BIYANKA BHATTACHARYA

URGENT MOTION 1

5	WPA/26969/2024	TAPAN MONDAL VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
6	WPA/27059/2024	MRITUNJAY MALIK VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
7	WPA/29023/2024	SAMIR ROY VS UNION OF INDIA AND ORS.	DEBASISH KUNDU

NEW MOTION

8	WPA/4825/2025	PAMPA MUKHERJEE ADHIKARI VS THE STATE OF WEST BENGAL AND ORS.	ARUP KUMAR CHATTERJEE
9	WPA/26546/2025	SWAPAN DEY VS THE STATE OF WEST BENGAL AND ORS.	SUSMTA DEY(BASU)
10	WPA/26547/2025	ANJANA PAN VS THE STATE OF WEST BENGAL AND ORS.	SUSMITA DEY(BASU)
11	WPA/27179/2025	ARUNA DAS (MONDAL) VS UNION OF INDIA AND ORS.	TIRTHANKAR ROY
12	WPA/27519/2025	AZARUL SK. VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
13	WPA/27813/2025	SUBHANKAR KANJI VS STATE OF WEST BENGAL AND ORS.	SWADESH PRIYA GHOSH
14	WPA/28088/2025	RITA DAN VS DAMODAR VALLEY CORPORATION AND ORS.	OISANI MUKHERJEE
15	WPA/28434/2025	PIJUSH KANTI HALDER VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
16	WPA/28436/2025	PURNANGSHU RAY MONDAL VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
17	WPA/28439/2025	SOMNATH DATTA VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
18	WPA/28447/2025	TARUN KUMAR ROY VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
19	WPA/28458/2025	GOPAL BANERJEE VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
20	WPA/28463/2025	SHYAMAL KUMAR BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
21	WPA/28467/2025	RABINDRA NATH DAS VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
22	WPA/28470/2025	SADHAN GHOSH VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
23	WPA/28473/2025	NIRA PADA DAS VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
24	WPA/28475/2025	SUSANTA KUMAR MULLICK VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
25	WPA/28479/2025	SK WSIUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
26	WPA/28482/2025	BISWADIP BANERJEE VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
27	WPA/28483/2025	PINTU PATRA VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
28	WPA/28485/2025	NEMAI PAUL VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
29	WPA/28488/2025	NIMAI CHANDRA GHOSH VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
30	WPA/28489/2025	PRABIR KUMAR DOLUI VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)

31	WPA/28491/2025	DEBASISH LAHIRI VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
32	WPA/28509/2025	PALASH JANA VS UNION OF INDIA AND ORS.	VICTOR CHATTERJEE
33	WPA/28512/2025	DEBRAJ BHAKAT VS UNION OF INDIA AND ORS.	MD. MOKARAM HOSSAIN
34	WPA/28514/2025	ASHOK KUMAR MANNA VS UNION OF INDIA AND ORS.	MD. MOKARAM HOSSAIN
35	WPA/28517/2025	SAYEEDA BANO AND ORS. VS THE MANAGER, INDIAN BANK AND ORS.	ANANYA NEOGI
36	WPA/28553/2025	ANKIT RAY VS UNION OF INDIA AND ORS.	VICTOR CHATTERJEE
37	WPA/28645/2025	SUVANKAR PEKUA VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
38	WPA/28691/2025	BIREN TUDU VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL
39	WPA/28696/2025	RAJESWARI DEVI DHANUK VS CHAIRMAN, SHYAMA PRASAD MOOKERJEE PORT AND ORS.	UPENDRA ROY
40	WPA/28697/2025	SUBHOMOY DAS VS UNION OF INDIA AND ORS.	DILIP KUMAR SADHU
41	WPA/28699/2025	MANGALDEEP PATAR VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
42	WPA/28700/2025	VIVEK THAKUR VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
43	WPA/28701/2025	BISWAJIT DEY AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
44	WPA/28702/2025	SYED PARVEZ RAHAMAN VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
45	WPA/28703/2025	PROSANTA BAG VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
46	WPA/28704/2025	RAHUL MITRA VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
47	WPA/28705/2025	RAHUL BARI VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
48	WPA/28718/2025	SMT. KUSUM MALLICK VS BANK OF INDIA, SERVICE THROUGH THE CHIEF GENERAL MANAGER AND ORS.	HARADHAN MONDAL
49	WPA/28739/2025	AKASH KUMBHAKAR VS UNION OF INDIA AND ORS.	ARUNAVA PATI
50	WPA/28740/2025	PINTU GHOSH VS STATE OF WEST BENGAL AND ORS.	AYASHA NAJRIN
51	WPA/28741/2025	SAMRAT MIRJA VS STATE OF WEST BENGAL AND ORS.	AYASHA NAJRIN
52	WPA/28753/2025	KUNAL GHOSH VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
53	WPA/28769/2025	URMILA DAS VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)

54	WPA/28778/2025	PRIYANKA MISTRI HALDAR @ ORS. VS UNION OF INDIA AND ORS.	APARAJITA MITRA
55	WPA/28807/2025	TANUSHREE GHOSH VS UNION OF INDIA AND ORS.	RAKESH JANA
56	WPA/28834/2025	DILIP KUMAR GANGULI VS STATE OF WEST BENGAL AND ORS.	ASIM KUMAR CHAKRABORTI
57	WPA/28891/2025	AKASH NANDI VS UNION OF INDIA AND ORS.	BABHRU BAHAN BERA
58	WPA/28975/2025	SUBHAS BARMAN VS STATE OF WEST BENGAL AND ORS.	TANUKA BASU
59	WPA/28976/2025	RABI GAYEN VS FINANCE DEPARTMENT , AUDIT BRANCH, GOVT. OF WEST BENGAL AND ORS.	PRATIK GHOSE
60	WPA/28980/2025	NARAYAN GHOSH AND ANR. VS FINANCE DEPARTMENT AUDIT BRANCH, GOVT. OF WEST BENGAL AND ORS.	PRATIK GHOSE
61	WPA/28982/2025	ROHIT SHAW VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
62	WPA/28984/2025	ROHIT DAS VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
63	WPA/28995/2025	KAJAL GHOSH VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
64	WPA/28998/2025	SAYAN HALDER VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
65	WPA/28999/2025	SARONIK DUTTA VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
66	WPA/29001/2025	BAISHALI KUMARI LAHIRI VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
67	WPA/29016/2025	ARIJIT CHATTERJEE VS THE BRIDGE AND ROOF CO. (INDIA) LIMITED AND ORS	BARUN CHATTERJEE
68	WPA/29022/2025	MD. ABDUR RAHAMAN VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
69	WPA/29056/2025	SUJAN GHOSH VS UNION OF INDIA AND ORS.	SUBHAJYOTI DAS
70	WPA/29058/2025	BHASKAR HALDER VS UNION OF INDIA AND ORS.	LALRATAN MONDAL
71	WPA/29061/2025	REBA CHAKRABORTY MAZUMDER VS UNION OF INDIA AND ORS.	PAMPA DEY(DHABAL)
72	WPA/29117/2025	ROHAN KUMAR GHOSH VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
73	WPA/29156/2025	ASHISH DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
74	WPA/29185/2025	ANIRBAN CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	TAPAS SINGHA ROY
75	WPA/29189/2025	RANJIT SAIBYO VS STATE OF WEST BENGAL AND ORS.	TANUKA BASU

MOTION

76	WPA/14209/2025	SUBHASIS UPADHYAY AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SATABDI DEY
		APPLICATION	
77	WPA/10001/2025	MUNMUN NASKAR VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
IA NO: CAN/1/2025			
wt78	WPA/13401/2025	PRALAY PATRA **VS** UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 15

Second Floor

Main Building

SINGLE BENCH (SB-XI)

AT 10:30 AM

HON'BLE JUSTICE KAUSIK CHANDA

FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO PANCHAYAT UNDER GROUP V INCLUDING APPLICATIONS CONNECTED THERETO (2024 ONWARDS);

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION (2019 ONWARDS)

EVERY MONDAY AND TUESDAY "SUPPLEMENTARY LIST" WILL BE TAKEN UP SERIALLY.

EVERY WEDNESDAY AND THURSDAY "MONTHLY LIST" WILL BE TAKEN UP.

N.B.- ON WEDNESDAY AFTER ORIGINAL SIDE MATTERS, IF TIME PERMITS, APPELLATE SIDE MATTERS WILL BE TAKEN UP.

ON FRIDAY "APPLICATION", " CONTEMPT APPLICATION" AND "REVIEW MATTERS" WILL BE TAKEN UP FIRST. THEREAFTER, IF TIME PERMITS, SUPPLEMENTARY LIST WILL BE TAKEN UP SERIALLY.

*** MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED ONLY ON WEDNESDAY UPON SERVING NOTICE TO THE OTHER SIDE(S)**

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94419041004?pwd=EsQbbdjrVlVfcXVgrTYnhRfYJjZYxw.1

TO BE MENTIONED

1	WPA/24941/2024	KRISHNAPADA PAUL VS THE STATE OF WEST BENGAL AND ORS.	GITASHREE MISTRY
2	WPA/25271/2024	DAUD ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU MAITI
3	WPA/30980/2024	SHYAMAL KUMAR SINGHA VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
4	WPA/31112/2024	APIL KUMAR SINHA VS STATE OF WEST BENGAL AND ORS.	SARDA SHA
5	WPA/18631/2025	GOPAL SANA VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH

NEW MOTION

6	WPA/25682/2025 (A/V)	ROKAYA BEGUM VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
7	WPA/25690/2025 (A/V)	ADWAITA KUMAR BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
8	WPA/25782/2025	RABINDRA NATH MODAK VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER

9	WPA/25878/2025	SK SAIDUL HAQUE VS STATE OF WEST BENGAL AND ORS.	SK SUJAUDDIN
10	WPA/25881/2025	PREMTOSH BERA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUSMITA DAS
11	WPA/25885/2025	SNEHASIS GHOSH VS STATE OF WEST BENGAL AND ORS.	RAJIB KUMAR BASU
12	WPA/25892/2025	SABITA RANI DE AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUKANTA DAS
13	WPA/25905/2025	PRABIR KUMAR MONDAL VS GONPUR GRAM PANCHAYAT AND ORS.	SAIFUL ALAM
14	WPA/25923/2025	PRATUL DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	MD M NAZAR CHOWDHYRY
15	WPA/25930/2025	ANCHHAR SK AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANJOY KUMAR DAS
16	WPA/25946/2025	AJIT NASKAR VS STATE OF WEST BENGAL AND ORS.	SK. ABU ABBAS UDDIN
17	WPA/25956/2025	REJAUL SK. VS STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI
18	WPA/26033/2025	RAJKUMAR HALDER VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
19	WPA/26035/2025	KALYAN SADHUKHAN VS STATE OF WEST BENGAL AND ORS.	APARAJITA MONDAL
20	WPA/26037/2025	ARNAB GHOSH VS STATE OF WEST BENGAL AND ORS.	APARAJITA MONDAL
21	WPA/26040/2025	ABUL KALAM SHAIKH VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
22	WPA/26043/2025	KALU SEKH VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
23	WPA/26045/2025	YEARUL ISLAM AND ANR. VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
24	WPA/26047/2025	SABINA BIBI VS STATE OF WEST BENGAL AND ORS.	PUSPA RANI JAISWARA
25	WPA/26048/2025	JAGADISH KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SANDIP KUNDU
26	WPA/26108/2025	NAMITA SARKAR VS STATE OF WEST BENGAL AND ORS.	MD. JALALUDDIN
27	WPA/26116/2025	SK. RAFIQUL ISLAM @ SK. RAFIQUE VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
28	WPA/26122/2025	MOINUDDIN SK. VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
29	WPA/26136/2025	MOHASIN SK. VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
30	WPA/26147/2025	KUMUD RANJAN HALDER VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA
31	WPA/26220/2025	RAHUL SARDAR VS STATE OF WEST BENGAL AND ORS.	RANOJOY CHATTERJEE
32	WPA/26261/2025	RABINDRANATH BERA VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN

33	WPA/26268/2025	MD. SAFIULLAH AND ANR. VS STATE OF WEST BENGAL AND ORS.	MD. ALI AHASAN
34	WPA/26270/2025	RAJARSHI RAY VS STATE OF WEST BENGAL AND ORS.	ARITRA SHANKAR RAY
35	WPA/26328/2025	MAMONI GAYEN VS STATE OF WEST BENGAL AND ORS.	RONY MONDAL
36	WPA/26379/2025	MANAS KUMAR SAM VS STATE OF WEST BENGAL AND ORS.	TRISHA RAKSHIT
37	WPA/26392/2025	ABDUS SALAM MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
38	WPA/26448/2025	PRASUN KUMAR SAHA VS STATE OF WEST BENGAL AND ORS.	MD AMIR ALI SEKH
39	WPA/26453/2025	AKHIL CHANDRA SARKAR VS STATE OF WEST BENGAL AND ORS.	MITHU SINGHA MAHAPATRA
40	WPA/26457/2025	RABINDRANATH DAS VS STATE OF WEST BENGAL AND ORS.	SOHAM DUTTA
41	WPA/26460/2025	PANTA MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAMIRUL SARDAR
42	WPA/26461/2025	PANKAJ KUMAR DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SHIBJIT MITRA
43	WPA/26464/2025	SWAPNA BACHAR VS STATE OF WEST BENGAL AND ORS.	ATANU HALDAR
44	WPA/26486/2025	SANAM ENTERPRISE (PROPRIETORSHIP) AND ANR. VS SOUTH 24 PARGANAS ZILLA PARISHAD AND ORS.	MAIDUL ISLAM KAYAL
45	WPA/26525/2025	NIRMAL KUMAR PRAMANIK VS STATE OF WEST BENGAL AND ORS.	MANORANJAN MAITY
46	WPA/26630/2025	SURATH NASKAR VS THE STATE OF WEST BENGAL AND ORS.	INDRAJIT ROY CHOWDHURY
47	WPA/26632/2025	SURATH NASKAR VS THE STATE OF WEST BENGAL AND ORS.	INDRAJIT ROY CHOWDHURY
48	WPA/26647/2025	SAHEB SK AND ORS. VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN
49	WPA/26651/2025	DASHARATH MURMU VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
50	WPA/26653/2025	APURBA SANTRA VS THE STATE OF WEST BENGAL AND ORS.	RAKESH ROY
51	WPA/26655/2025	SUBRATA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
52	WPA/26657/2025	JULFIKKAR TARAFDAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
53	WPA/26756/2025	MANCHUR WHAK DHALI VS THE STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
54	WPA/26824/2025	MIZANUR RAHAMAN GAZI AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
55	WPA/26836/2025	MATLEB SARDAR VS STATE OF WEST BENGAL AND ORS.	BISWAJIT SAU

56	WPA/26845/2025	SK. GOLAM NABI AZAD VS STATE OF WEST BENGAL AND ORS.	ARITRA GHOSH
57	WPA/26864/2025	RAKIB HOSSAIN @ RAFIK HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SANTIMAY BHATTACHARYYA
58	WPA/26865/2025	SUDIP PAL VS STATE OF WEST BENGAL AND ORS.	MUHAMMAD OBAID
59	WPA/26949/2025	SARAL SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
60	WPA/26953/2025	SANJIT JANA VS STATE OF WEST BENGAL AND ORS.	SOUMEN BHATTACHARJEE
61	WPA/27025/2025	GOUTAM GHOSH VS STATE OF WEST BENGAL AND ORS.	SUHRID SUR
62	WPA/27089/2025	IYARAB ALI MONDAL @ YARAB ALI VS STATE OF WEST BENGAL AND ORS.	YOUNUSH MONDAL
63	WPA/27120/2025	HARISADHAN HALDER AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBRHANGSU MAITI
64	WPA/27126/2025	BADRUDDIN ISLAM VS STATE OF WEST BENGAL AND ORS.	SUSMITA DAS
65	WPA/27134/2025	SUBHENDU CHALL AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
66	WPA/27150/2025	PADMA RANBAJ NEE BAG VS STATE OF WEST BENGAL AND ORS.	RAJIT LAL MAITRA
67	WPA/27173/2025	SANTOSH KOLAY VS STATE OF WEST BENGAL AND ORS.	PAPPU ADHIKARI
68	WPA/27197/2025	ABDUL AZIZ KHAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAKIR HOSSAIN
69	WPA/27229/2025	DEBASIS NEOGY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
70	WPA/27238/2025	AKHTARUL HOQUE, PROPRIETOR OF RAJ RANI ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SOURAT NANDY
71	WPA/27247/2025	MD. SAHARUL SK. AND ANR. VS STATE OF WEST BENGAL AND ORS.	RAFIQUL ISLAM
72	WPA/27271/2025	RABIUL SK VS STATE OF WEST BENGAL AND ORS.	GOLAM MOHIUDDIN
73	WPA/27286/2025	KARTICK CHANDRA DE VS THE STATE OF WEST BENGAL AND ORS.	SOURAV GUPTA
74	WPA/27302/2025	DILIP HAZRA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
75	WPA/27314/2025	MD. MATIUR RAHAMAN VS THE STATE OF WEST BENGAL AND ORS.	MINHAZ SERWENY ISLAM
76	WPA/27317/2025	CHHABI BASU VS STATE OF WEST BENGAL AND ORS.	SARTHAK MONDAL
77	WPA/27330/2025	DEBABRATA JANA VS STATE OF WEST BENGAL AND ORS.	SREETAMA NEOGI
78	WPA/27332/2025	RAMEN MALLIK VS STATE OF WEST BENGAL AND ORS.	SREETAMA NEOGI

79	WPA/27348/2025	SAMBHUNATH PAKIRA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
80	WPA/27358/2025	SOHAGI ROY ALIAS SUHAGI ROY VS THE STATE OF WEST BENGAL AND ORS.	SAMIR KUMAR CHAKI
81	WPA/27456/2025	TARAPADA CHARAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
82	WPA/27508/2025	AJOY SARKAR VS STATE OF WEST BENGAL AND ORS.	ARUP KUNDU
83	WPA/27567/2025	MITA SEN VS STATE OF WEST BENGAL AND ORS.	PRAMIT CHAKRABORTY
84	WPA/27570/2025	ANJANA DEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SATYAM MUKHERJEE
85	WPA/27574/2025	PURNENDU BANERJEE VS STATE OF WEST BENGAL AND ORS.	RUDRANIL DAS
86	WPA/27632/2025	RAFIKUL MOLLA VS STATE OF WEST BENGAL AND ORS.	MD. SHAHJAHAN
87	WPA/27710/2025	BISWAJIT DAS VS STATE OF WEST BENGAL AND ORS.	RAMKRISHNA BISWAS
88	WPA/27711/2025	KINGSHUK PATI VS STATE OF WEST BENGAL AND ORS.	DEBDIPTO BANERJEE
89	WPA/27738/2025	MINTU KUMAR PAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SURAJ KUMAR SHAW
90	WPA/27747/2025	PASUPATI PRADHAN VS STATE OF WEST BENGAL AND ORS.	KALPITA PAUL
91	WPA/27748/2025	SAJAL DAS VS STATE OF WEST BENGAL AND ORS.	SUBARNA BANK
92	WPA/27753/2025	BUDDHASRI ROY CHOWDHURY @ BUDDHYASHRI RAY CHOWDHURY AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBAYAN ROY
93	WPA/27774/2025	SK. FAZLUL QUADER VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
94	WPA/27799/2025	RITI RANJAN BHUNIA ALIAS BADAL CHANDRA BHOWMIK VS STATE OF WEST BENGAL AND ORS.	KAPIL CHANDRA SAHOO
95	WPA/27837/2025	JAMAL MOLLA @ JAMALUDDIN MOLLA VS STATE OF WEST BENGAL AND ORS.	MD. GOLAM NURE IMROHI
96	WPA/27950/2025	SHAHARUKH KHAN AND ANR VS STATE OF WEST BENGAL AND ORS.	DOLAN SAMANTA
97	WPA/27974/2025	SAMIR KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
98	WPA/28020/2025	MOKSUDA BIBI VS STATE OF WEST BENGAL AND ORS.	KALPITA PAUL
99	WPA/28025/2025	SAFIKUL FAKIR VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
100	WPA/28067/2025	SIDDHARTHA PURKAIT VS SOUTH 24 PARGANAS ZILLA PARISHAD AND ORS.	MAIDUL ISLAM KAYAL
101	WPA/28156/2025	MANAS KUMAR SAHOO VS STATE OF WEST BENGAL AND ORS.	SK. REJAUL ALAM

102	WPA/28162/2025	SK RAFIKUL ISLAM AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. HOSSAIN ALI
103	WPA/28201/2025	MILAN BAPARI VS STATE OF WEST BENGAL AND ORS.	ARPAN BAIRAGI
IA NO: CAN/1/2025			
104	WPA/28203/2025	PURNA CHANDRA SHEET VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
105	WPA/28221/2025	BECHU RAM DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	BUSRA KHATUN
106	WPA/28223/2025	JASIM UDDIN MIR VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
107	WPA/28270/2025	SUNIL PAL VS STATE OF WEST BENGAL AND ORS.	SUBHRAJYOTI GHOSH
108	WPA/28382/2025	SUKUMAR BERA VS STATE OF WEST BENGAL AND ORS.	SOUMAJIT MAJUMDER
109	WPA/28388/2025	AABU SALE MUCHHA JAHANGGIR FANKI VS STATE OF WEST BENGAL AND ORS.	MUHAMMAD OBAID
110	WPA/28389/2025	MOUSUMI HAZRA VS STATE OF WEST BENGAL AND ORS.	ESHITA MANDAL
111	WPA/28392/2025	SK. DELABAR HOSSEN VS STATE OF WEST BENGAL AND ORS.	NIRMALENDU BERA
112	WPA/28394/2025	MD. RUSTAM ALI VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN
113	WPA/28398/2025	MD. BASIR SAIKH @ SK VS STATE OF WEST BENGAL AND ORS.	BISWAJIT SARKAR
114	WPA/28399/2025	TAPASH GHOSH VS STATE OF WEST BENGAL AND ORS.	SYED MANSUR ALI
115	WPA/28429/2025	MD. IQBAL AHMAD SIDDIQUEI VS STATE OF WEST BENGAL AND ORS.	TRIPTIMOY TALUKDER
116	WPA/28437/2025	RAFIUDDIN SEKH AND ORS. VS STATE OF WEST BENGAL AND ORS.	MOJAFFAR SK
117	WPA/28445/2025	MOSLEM SEKH VS STATE OF WEST BENGAL AND ORS.	SAYAN BANERJEE
118	WPA/28446/2025	KRISHNA BHANJA VS STATE OF WEST BENGAL AND ORS.	SHOUVIK NASKAR
119	WPA/28538/2025	MIHIR RANJAN BALA VS STATE OF WEST BENGAL AND ORS.	MAIDUL ISLAM KAYAL
120	WPA/28545/2025	ABDUL HAQUE MONDAL VS STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
121	WPA/28567/2025	SUFIA KHATUN AND ANR. VS STATE OF WEST BENGAL AND ORS.	TAPAN KR. MAHAPATRA
122	WPA/28579/2025	NANDA DULAL MAITY VS STATE OF WEST BENGAL AND ORS.	SANJIB DAS
123	WPA/28638/2025	LAKSHMI RANI PAUL AND ANR. VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BHATTACHARYA
124	WPA/28658/2025	SK. NAZIMUDDIN VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN

125	WPA/28745/2025	BISWAJIT NAG VS STATE OF WEST BENGAL AND ORS.	RANANEESH GUHA THAKURTA
126	WPA/28757/2025	GOUTAM BOSE VS STATE OF WEST BENGAL AND ORS.	SOUVICK MITRA
127	WPA/28764/2025	SUJIT KHAN VS STATE OF WEST BENGAL AND ORS.	UTSA DUTTA
128	WPA/28816/2025	SUPRAVAT GHANTI VS HOOGHLY ZILLA PARISHAD AND ORS.	SRETAPA SINHA
129	WPA/28824/2025	CHHABI SANTRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAGNIK BHATTACHARYA
130	WPA/28836/2025	SUPARNA KANRAR VS STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
131	WPA/28841/2025	DEEP ACHARYA VS STATE OF WEST BENGAL AND ORS.	PRASENJIT JANA
132	WPA/28883/2025	SAGAR PRAKASH AND ANR VS STATE OF WEST BENGAL AND ORS.	NARGISH PARVEEN
133	WPA/28905/2025	SITARANI MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
134	WPA/28908/2025	KAZEM ALI MULLICK @ MALLIK KAJEM ALI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHIREEN HOSSAIN
135	WPA/28911/2025	TARAPADA TANTUBAY VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
136	WPA/28914/2025	CHITTA RANJAN MALLIK VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
137	WPA/28917/2025	BISHOMBHAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
138	WPA/28918/2025	BIKASH DHARA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
139	WPA/28921/2025	RAMESH MONDAL VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA
140	WPA/28922/2025	SUNIL KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
141	WPA/28965/2025	RABI DOLUI VS THE STATE OF WEST BENGAL AND ORS	SWAPAN KUMAR PAL
142	WPA/28991/2025	IUSUF ALI MALITYA VS STATE OF WEST BENGAL AND ORS.	ALOKESH DALAI
143	WPA/28994/2025	IUSUF ALI MALITYA VS STATE OF WEST BENGAL AND ORS.	ALOKESH DALAI
144	WPA/29009/2025	DWIJENDRA NATH MIDYA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
145	WPA/29024/2025	MAJIBAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SK. HUMAYAN REZA
146	WPA/29062/2025	TANMOY KUMAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	HIMADRI KUMAR MAHATO
147	WPA/29120/2025	SAFIKA BEGAM VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MANDAL

148	WPA/29146/2025	DEBASISH BATABYAL VS STATE OF WEST BENGAL AND ORS.	SATTWIK MAJUMDER
149	WPA/29163/2025	ABBAS ALI MALLICK AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMIT GANGULY
150	WPA/29177/2025	HARI SADHAN KARMAKAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABDUS SALAM

MOTIONS

151	WPA/16586/2025 (A/V)	TAPAS SHAW VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
152	WPA/21483/2025	FARUK HOSSAIN VS STATE OF WEST BENGAL AND ORS.	ARUP KUMAR BHOWMICK
153	WPA/22763/2025	SHUKLA KAR @ SUKLA DAS VS HEALTH AND FAMILY WELFARE DEPARTMENT AND ORS.	SAMBRITA B. CHATTERJEE
154	WPA/26096/2025	BAPI KHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	NOORUL AMIN SARDAR
155	WPA/27868/2025	YEADUL MONDAL VS STATE OF WEST BENGAL AND ORS.	CARDINA ROY

IA NO: CAN/1/2025

MOTION

156	WPA/533/2024	DIPANKAR KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SUKDEB SARKAR
157	WPA/4357/2024	AMAR MANNA VS SECRETARY, GOVT. OF WB, DEPARTMENT OF PANCHAYAT AND RURAL DEVELOPMENT AND ORS.	KOUSHIK ROY
158	WPA/5628/2024	SUKUMAR PAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
159	WPA/6814/2024	ALOK KUMAR ROY, SOLE PROPRIETOR OF ROSCO VS STATE OF WEST BENGAL AND ORS.	SUNANDA MOHAN GHOSH
160	WPA/6822/2024	BENGAL CO-OPERATIVE ENGINEERS CONSTRUCTION SOCIETY LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	SUNANDA MOHAN GHOSH
161	WPA/7826/2024	ASIT KUMAR KHANRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	KRISHNA DAS PODDAR
162	WPA/8591/2024	PARTHASARATHI MANNA AND ANOTHER VS THE STATE OF WEST BENGAL AND ORS.	MOUMITA DAS BAIRAGI
163	WPA/11656/2024	BIMAL BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHIBJIT MITRA
164	WPA/13221/2024	MAHADEB HALDER VS STATE OF WEST BENGAL AND ORS.	BRATATI PRAMANICK
165	WPA/13723/2024	SUMITRA DAS VS THE STATE OF WEST BENGAL AND ORS.	ANANYA DASGUPTA
166	WPA/14309/2024	ANITA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SRIKANTA DATTA
167	WPA/20356/2024	MD JIAUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	AMAL KUMAR BANERJEE
168	WPA/24027/2024	KRISHNA CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SAIKAT CHATTERJEE

169	WPA/24174/2024	RANJIT MONDAL VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
170	WPA/24362/2024	SUBHOBRATA HALDER VS THE STATE OF WEST BENGAL AND ORS.	VISHAL MALLICK
171	WPA/24486/2024	SURUCHI DAS VS STATE OF WEST BENGAL AND ORS.	AMIT KUMAR GHOSH
172	WPA/24548/2024	KAMRUNEESA BEGAM AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
173	WPA/25136/2024	SACHINDRANATH SAMANTA VS STATE OF WEST BENGAL AND ORS.	AVIRUP CHATTERJEE
wt174	WPA/10242/2025	JOGINDRA MONDAL AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	DEBDUTTA BASU
175	WPA/25244/2024	MANTU SASMAL VS STATE OF WEST BENGAL AND ORS.	MAHABOB AHMED
176	WPA/28741/2024	LALIT RANJAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	J.L. ROY
177	WPA/29107/2024	DEWAN FIRDOUS ALI REPT BY CONSTITUTED ATTORNEY KAZI KAHAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	JAHAR LAL ROY
178	WPA/29459/2024	IPTESANA YESMIN VS STATE OF WEST BENGAL AND ORS.	SANJIB SETH
179	WPA/29619/2024	SAHAJAMAL SAIK AND ORS. VS STATE OF WEST BENGAL AND ORS.	MAITREYEE CHATTERJEE
180	WPA/30021/2024	ABDUL ANAS KHAN VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
IA NO: CAN/1/2024			
181	WPA/30410/2024	SK GOLAM MURSHED VS STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
182	WPA/1693/2025	ANAR SEKH VS THE STATE OF WEST BENGAL AND ORS.	TAMAL GHOSH
183	WPA/2013/2025	BUDDHADEB BAGDI VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
184	WPA/3831/2025	TAYUB BISWAS VS THE STATE OF WEST BENGAL AND ORS.	ASRAF MANDAL
185	WPA/3923/2025	MIR AKTAR ALI AND ANR. VS THE PRODHAN SAGRAI GRAM PANCHAYAT AND ORS.	P.K. BHATTACHARYAY
186	WPA/4054/2025	AL AMIN VS THE STATE OF WEST BENGAL AND ORS.	WASIM AKRAM
187	WPA/4100/2025	DIPU DAS VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
188	WPA/7623/2025	PARIMAL MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	SALONI HATTACHARYA
189	WPA/7810/2025	MINA MONDAL VS STATE OF WEST BENGAL AND ORS.	SIBASHIS BANERJEE
wt190	WPA/21/2025	SANJAY ADHIKARY **VS** STATE OF WEST BENGAL AND ORS.	ABHILASH CHATTERJEE

191	WPA/11381/2025	DURGESH SAHA VS STATE OF WEST BENGAL AND ORS.	MEGHA DATTA
IA NO: CAN/1/2025			
192	WPA/11519/2025	SANTANA MONDAL@ SANTWANA MONDAL VS STATE OF WEST BENGAL AND ORS.	MRITYUNJOY CHATTERJEE
193	WPA/12560/2025	MALAY BANDYOPADHYAY VS STATE OF WEST BENGAL AND ORS.	AHITAGNI DEY
194	WPA/14105/2025	PULAK PRIYA SIKDAR VS STATE OF WEST BENGAL AND ORS.	DIPANKAR GUHA
195	WPA/14157/2025	ASHOK KARAN VS STATE OF WEST BENGAL AND ORS.	CHIRANJIT PAL
196	WPA/14532/2025	NIBEDITA DAS PANDIT VS STATE OF WEST BENGAL AND ORS.	SAMIR KUMAR ADHIKARI
wt197	WPA/13497/2023	ABDUL ANAS KHAN **VS** STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
wt198	WPA/24397/2024	ABDUL ANAS KHAN **VS** STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
wt199	WPA/26776/2024	ABDUL ANAS KHAN **VS** STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
200	WPA/14930/2025 (2 P.M.)	GIRIDHARI MAITY VS THE STATE OF WEST BENGAL AND ORS.	DIPANWITA SARKAR
201	WPA/15017/2025	PRASENJIT GURIA VS THE STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
202	WPA/15105/2025	ASHIMA HALDER AND ANR VS THE STATE OF WEST BENGAL AND ORS.	KAUSHIK CHANDRA GUPTA
203	WPA/15142/2025	UTTAM SINGHA ROY VS THE STATE OF WEST BENGAL AND ORS.	BIKASH CHAKRABORTY
204	WPA/15152/2025	ABDULLA MOLLA @ MOLLYA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	NARGIS MANSOOR
205	WPA/15164/2025	SAFIKUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
206	WPA/15315/2025	ANSAR MISTRI VS THE STATE OF WEST BENGAL AND ORS.	VARSHA ROY
207	WPA/15509/2025	FARID ALAM AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
208	WPA/15512/2025	MINARUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
209	WPA/15528/2025	MIJANUL ISLAM AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
210	WPA/15529/2025	LAKSHMIKANTA MALIK VS THE STATE OF WEST BENGAL AND ORS.	PAYEL HEOGI
211	WPA/15561/2025	ANJALI MAHANTI DAS ADHIKARI VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
212	WPA/15598/2025	RABINDRA BARIK @ RABINDRA NATH BARIK AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS
213	WPA/15607/2025	SABNAM SULTANA VS THE STATE OF WEST BENGAL AND ORS.	ANINDYA GHOSH

214	WPA/15640/2025	PANKAJ GHORAI VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYYA
215	WPA/15645/2025	JAGANNATH MANDAL VS THE PRADHAN GOPALPUR GRAM PANCHAYAT AND ORS.	SK. ANWAR ALI
216	WPA/15648/2025	RATAN KUMAR ATTA VS STATE OF WEST BENGAL AND ORS.	JAGAJYOTI DAS
217	WPA/15655/2025	SUMAN SAHA VS THE STATE OF WEST BENGAL AND ORS.	ABHILASH CHATTERJEE
218	WPA/15673/2025	SUSHEN BARAI @ BARUI AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN KUMAR BANERJEE
219	WPA/15707/2025	SK. MANIRUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	SK. ANWAR ALI
220	WPA/15709/2025	RAMPADA MANDAL VS THE PRADHAN AMDABAD GRAM PANCHAYAT NO.1 AND ORS.	SK. ANWAR ALI
221	WPA/15713/2025	PANCHU MONDAL VS THE STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
222	WPA/15724/2025	SUSHANTA BHANDARY VS THE STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
223	WPA/15725/2025	SIRAJUL SHAH VS THE STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
224	WPA/15751/2025	NIBEDITA DAS PANDIT VS STATE OF WEST BENGAL AND ORS.	LABANYAMOY SARKAR
225	WPA/15793/2025	ABUL HOSSAIN MOLLA @ ABDUL HOSSAIN MOLLA AND ANR. VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
226	WPA/15854/2025	MD. MUNSUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	MD. YUSUF ALI
227	WPA/15882/2025	GIYASUDDIN SK. VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
228	WPA/15907/2025	DATA BABA ENTERPIRSE REPRESENTED BY ITS SOLE PROPRIETOR SANOWARA BIBI VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
229	WPA/15913/2025	P.M.CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
230	WPA/15915/2025	EKBAL SK VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
231	WPA/15917/2025	GHOSH ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
232	WPA/15920/2025	MD ATIKUR RHAMAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
233	WPA/15929/2025	RAKESH SHAIKH VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
234	WPA/15933/2025	BIKASH CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
235	WPA/15955/2025	DILIP MISHRA VS STATE OF WEST BENGAL AND ORS.	SAMIT BHANJA
236	WPA/15967/2025	SHYAMAL LEJ VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY

237	WPA/15970/2025	SAMIRAN PARUYA VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
238	WPA/16003/2025	MONIKA GHOSH VS STATE OF WEST BENGAL AND ORS.	KAJAL RAY
239	WPA/16009/2025	SANDHYA DEBNATH VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
240	WPA/16033/2025	RAJ KRISHNA BANERJEE AND ANR VS STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA
241	WPA/16068/2025	SANDHYA MAHATA VS THE STATE OF WEST BENGAL AND ORS.	JAMINI KANTA GHOSH
242	WPA/16073/2025	ANOWARA BIBI VS STATE OF WEST BENGAL AND ORS.	HUZAIFA SHAHID
243	WPA/16075/2025	ANOWARA BIBI VS STATE OF WEST BENGAL AND ORS.	HUZAIFA SHAHID
244	WPA/16083/2025	NURUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
245	WPA/16135/2025	SAROJ DEBNATH VS THE STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
246	WPA/16143/2025	ABDUL LATIF BAIDYA VS STATE OF WEST BENGAL AND ORS.	SUDARSAN HALDER
247	WPA/16176/2025	GOPAL CHANDRA DAS @ GOPAL DAS VS THE STATE OF WEST BENGAL AND ORS.	ANUPAM HAIT
248	WPA/16177/2025	NURUL ISLAM VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
249	WPA/16192/2025	PRAKASH SAMANTA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	GAUTAM LAHIRI
250	WPA/16205/2025	JAGADISH NASKAR VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
251	WPA/16218/2025	YEAN ALI VS STATE OF WEST BENGAL AND ORS.	AMRITA DE
252	WPA/16222/2025	BIKRAMJIT CHAKRABORTY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SK. NEZAMUDDIN
253	WPA/16239/2025	GOLAK BISWAS VS THE STATE OF WEST BENGAL AND ORS.	SHIBJIT MITRA
254	WPA/16288/2025	SAIKUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SAGNIK CHATTERJEE
255	WPA/16295/2025	ABU MOHAMMAD MALLIK VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
256	WPA/16296/2025	SURAJ MAITY VS THE STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
257	WPA/16339/2025	BISWANATH PATTANAYAK AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	DINESH PANI
258	WPA/16344/2025	BIMAL KUMAR BURAI AND ANR. VS STATE OF WEST BENGAL AND ORS.	TARAK NATH SARKAR
259	WPA/16347/2025	PANKAJ KUMBHAKAR VS THE STATE OF WEST BENGAL AND ORS.	INDRANATH MITRA
260	WPA/16351/2025	PROKASH MRIDHA @ PRAKASH MRIDHA VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY

261	WPA/16354/2025	SIRAJ ALI PAIK VS STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
262	WPA/16357/2025	SANATAN CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
263	WPA/16363/2025	AZGAR ALI SARKAR VS STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
264	WPA/16402/2025	RAMJAN ALI VS THE STATE OF WEST BENGAL AND ORS.	MANIKA SARKAR
265	WPA/16403/2025	TRILOCHAN SAMANTA VS STATE OF WEST BENGAL AND ORS.	PRANIDHI SINGH
266	WPA/16408/2025	DULAL GOYALI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MANOJ KUMAR ROY
267	WPA/16414/2025	RANJIT DAS VS STATE OF WEST BENGAL AND ORS.	MD. HABIBUR RAHMAN
268	WPA/16430/2025	RANJIT BERA AND ORS. VS STATE OF WEST BENGAL AND ORS.	MALYASREE MAITY
269	WPA/16515/2025	PRADIP NASKAR VS THE STATE OF WEST BENGAL AND ORS.	SOURAV KOLEY
270	WPA/16543/2025	ANUPAM BERA AND ORS. VS PRADHAN, NANDAPUR BARAGHUNI GRAM PANCHAYAT NO. 10 AND ORS.	SK. ANWAR ALI
271	WPA/16545/2025	GOURAB NASKAR VS STATE OF WEST BENGAL AND ORS.	SK. SAMIUL HAQUE
272	WPA/16555/2025	SAHANUR BEGUM VS THE PRINCIPAL SECRETARY,PANCHAYAT DEPARTMENT AND ORS.	BARNALI GUPTA
273	WPA/16579/2025	SK. ABUL KALAM VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
274	WPA/16582/2025	AJIT SHAW VS STATE OF WEST BENGAL AND ORS.	SANATAN MONDAL
275	WPA/16584/2025	SK ABUL KALAM VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
276	WPA/16623/2025	SAHIDUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
277	WPA/16666/2025	MUKTARAM GHORAI VS THE STATE OF WEST BENGAL AND ORS.	AMITABHA KARMAKAR
278	WPA/16704/2025	GOPAL CHANDRA RANA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
IA NO: CAN/1/2025			
279	WPA/16731/2025	PRASENJIT SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA
280	WPA/16738/2025	ADRISTA DAS VS STATE OF WEST BENGAL AND ORS.	RAJA GHOSH
281	WPA/16773/2025	JANSAB ALI KHAN @ SHAJAHAN KHAN AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SOUVIK DEY
282	WPA/16808/2025 (AT 2:00 P.M.) (A/V)	DR. AJOY KUMAR BISWAS VS STATE OF WEST BENGAL AND ORS.	SUSHANTA KUMAR LAHA
283	WPA/16817/2025	BIJALI MAITY VS THE STATE OF WEST BENGAL AND ORS.	SAYANTAN ADHYA

284	WPA/16830/2025	LAXMI KANTA MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUBHOJIT MUKHERJEE
285	WPA/16889/2025	HALIM MOLLA @ ABDUL HALIM MOLLA VS THE STATE OF WEST BENGAL AND ORS.	AVIJIT GANGULY
286	WPA/16972/2025	HANIF ALI LASKAR VS STATE OF WEST BENGAL AND ORS.	SUBHAM GHOSH
287	WPA/16991/2025	NOJRUL ISLAM AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUSMITA DAS
288	WPA/16995/2025	MAIDUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	HJMD. HAFIZ ALI
289	WPA/17000/2025	BIPAD TARAN DAS VS THE STATE OF WEST BENGAL AND ORS.	MAROOF ZAHEDI
290	WPA/17004/2025	MAMATA SETH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	PRITAM MODAK
291	WPA/17014/2025	MOHAMMAD RASIDUL SK. VS THE STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
292	WPA/17018/2025	SK. GOLAM RASUL VS STATE OF WEST BENGAL AND ORS.	SK MUSTAK ALI
293	WPA/17083/2025	TAPAS BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	DEBPROSAD BARMAN
294	WPA/17139/2025	SK. YASIN VS THE STATE OF WEST BENGAL AND ORS.	MUHAMMAD OBAID
295	WPA/17143/2025	INDRANATH KAYAL VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
296	WPA/17164/2025	MANIRUDDIN PIYADA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	DHANANJAY BANERJEE
297	WPA/17189/2025	GOLAM RASUL LASKAR VS THE STATE OF WEST BENGAL AND ORS	TAMAL GHOSH
298	WPA/17192/2025	KINGSHUK SAHOO VS STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
299	WPA/17193/2025	SANJAY BISWAS VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA
300	WPA/17213/2025	SK. NUR ALAM VS THE STATE OF WEST BENGAL AND ORS.	VARSHA ROY
301	WPA/17271/2025	SEPHALI BANDYOPADHYAY AND ANR. VS THE STATE OF WEST BENGAL ADN ORS.	CHANDANA CHAKRABORTY
302	WPA/17280/2025	REXONA BIBI VS THE STATE OF WEST BENGAL ADN ORS.	RAJESH NASKAR
303	WPA/17286/2025	BASANA DAS VS STATE OF WEST BENGAL AND ORS.	ASFAK AHAMMED
304	WPA/17300/2025	SK. SOMIR AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ARINDAM MITRA
305	WPA/17332/2025	PABAN KUMAR SINGH VS THE STATE OF WEST BENGAL AND ORS.	SORMI DUTTA
306	WPA/17351/2025	GURUPADA MAHATO AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	PARVEJ ANAM
307	WPA/17391/2025	TARUN MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA

308	WPA/17415/2025	SUKUMAR DALAI AND ORS VS STATE OF WEST BENGAL AND ORS.	GAUTAM BANERJEE
309	WPA/17496/2025	NAYAN GHOSH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MANALI BISWAS
310	WPA/17497/2025	KAJAL KUMAR DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
311	WPA/17511/2025	SELIMA BIBI VS STATE OF WEST BENGAL AND ORS.	SK. SAIFUDDIN
312	WPA/17568/2025	SIDDHESWAR MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	LAKSHMI NATH BHATTACAHRYYA
313	WPA/17569/2025	SK FARHAD ALI VS STATE OF WEST BENGAL AND ORS.	LAKSHMI NATH BHATTACHARYYA
314	WPA/17579/2025	JOYDEB MISTRY AND ANR VS STATE OF WEST BENGAL AND ORS.	BISWARANJAN BHAKAT
315	WPA/17594/2025	PRADIP BASFORE AND ORS VS STATE OF WEST BENGAL AND ORS.	MD. M. NAZAR CHOWDHURY
316	WPA/17595/2025	SAKTI PADA MAHATA VS STATE OF WEST BENGAL AND ORS.	RAMA HALDER
317	WPA/17657/2025	PALASH BACHHAR VS STATE OF WEST BENGAL AND ORS.	DEBABRATA SARDAR
318	WPA/17664/2025	KHADEMUL MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
319	WPA/17670/2025	YUDHISTHIR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	MADHUSUDAN MANDAL
320	WPA/17700/2025	BABLU PAUL VS THE STATE OF WEST BENGAL AND ORS.	NIRUPAM DUTTA
321	WPA/17702/2025	BISWESHWAR SARDAR VS THE STATE OF WEST BENGAL AND ORS.	MUHAMMAD OBAID
322	WPA/17705/2025	KHOKAN RUIDAS VS STATE OF WEST BENGAL AND ORS.	JAYDIPTA MANDAL
323	WPA/17783/2025	BABLU KUMAR GHOSH @ BABLU GHOSH VS THE STATE OF WEST BENGAL AND ORS.	ARUNAVA GANGULY
324	WPA/17841/2025	MIRZA HABIBAR RAHAMAN BAIG VS THE STATE OF WEST BENGAL AND ORS.	RABIUDDIN AHMED
325	WPA/17855/2025	MD. HABIBUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	NARGIS MANSOOR
326	WPA/17864/2025	NANDALAL MAHATO VS STATE OF WEST BENGAL AND ORS.	RAMA HALDER
327	WPA/17874/2025	ASIMA GAYEN VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR GHOSH
328	WPA/17895/2025	SHYAMOLI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	MD. MIR MUHSIN
329	WPA/17910/2025	DEBANANDA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	ABHINABA DAN
330	WPA/17927/2025	SK. ANISUR RAHAMAN VS THE STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSI

331	WPA/17950/2025	KUTUBUDDIN MALLICK AND ORS. VS THE PRINCIPAL SECRETARY, PANCHAYAT DEPARTMENT AND ORS.	BARNALI GUPTA
332	WPA/17953/2025	RUMPA GIRI KARAN VS THE STATE OF WEST BENGAL AND ORS.	SWAPNA ROY
333	WPA/17955/2025	MOUSUMI GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANALI BISWAS
334	WPA/18006/2025	KACHANRANI PRADHAN VS STATE OF WEST BENGAL AND ORS.	DUKE BANERJEE
335	WPA/18095/2025	DIPAK KUMAR MAJI VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
336	WPA/18096/2025	LOKNATH ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
337	WPA/18098/2025	AKSHAY TRADERS VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
338	WPA/18100/2025	JOY MA DURGA ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
339	WPA/18102/2025	SRIKANTA BISWAS VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
340	WPA/18104/2025	STARLIT ENGINEERS CO-OPERATIVE SOCIETY LTD. VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
341	WPA/18151/2025	DHIRAJ KUNDU VS STATE OF WEST BENGAL AND ORS.	GOUR BARAN SAU
342	WPA/18158/2025	ASOK KUMAR DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN SAHA
343	WPA/18211/2025	MARIAM BIBI AND ANR. VS STATE OF WEST BENGAL AND ORS.	UMENUN KHAN
344	WPA/18228/2025	BICHITRA KUMAR SHEET VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
345	WPA/18230/2025	CHANDRA SHEKAR JANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUDARSHAN GHOSH
346	WPA/18279/2025	JASMINARA BIBI AND ANR. VS STATE OF WEST BENGAL AND ORS.	SK. SAIFUDDIN
347	WPA/18283/2025	NILUFA BIBI AND ORS. VS STATE OF WEST BENGAL AND ORS.	PARVEJ ANAM
348	WPA/18316/2025	KARTIK MAITY VS STATE OF WEST BENGAL AND ORS.	KINKAR KUMAR BHATTACHARYA
349	WPA/18318/2025	SK. MUKTARUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
350	WPA/18330/2025	SATISH CHANDRA PRADHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	RAMCHANDRA GUCHHAIT
351	WPA/18333/2025	MAHASIN ALI SK. VS STATE OF WEST BENGAL AND ORS.	MD. SHAHJAHAN
352	WPA/18376/2025	DEBDAS SAMANTA VS STATE OF WEST BENGAL AND ORS.	SANJIB SANKAR MAJUMDAR
353	WPA/18388/2025	SURAIYA GAZI VS STATE OF WEST BENGAL AND ORS.	MD. ZEESHANUZ ZAMAN

354	WPA/18396/2025	KARTICK MONDAL VS STATE OF WEST BENGAL AND ORS.	SAYAN RAY
355	WPA/18397/2025	BHIM SEN @ BHIM PRASAD JANA VS STATE OF WEST BENGAL AND ORS.	TARUN KUMAR JANA
356	WPA/18407/2025	ANSARUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
357	WPA/18503/2025	SUSHIL ROY VS STATE OF WEST BENGAL AND ORS.	PIYALI MITRA
358	WPA/18534/2025	BIDYUT SARKAR VS STATE OF WEST BENGAL AND ORS.	MADHU JANA
359	WPA/18568/2025	FERDOSI BEGAM VS STATE OF WEST BENGAL AND ORS.	SHAHARAYAR ALAM
360	WPA/18592/2025	SUDAM CHANDRA ADHIKARI AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD ALI AHASAN
361	WPA/18613/2025	MAKHLUFAR RAHAMAN GAZI VS STATE OF WEST BENGAL AND ORS.	SUDARSHAN GHOSH
362	WPA/18629/2025	KANIKA MONDAL VS STATE OF WEST BENGAL AND ORS.	MD. JANNAT UL FIRDOUS
363	WPA/18684/2025	JAYANTA PAUL VS STATE OF WEST BENGAL AND ORS.	PRASAYAN MUKHERJEE
364	WPA/18738/2025	JASIMUDDIN SEKH AND ANR. VS STATE OF WEST BENGAL AND ORS.	KESHAB CHANDRA DAS
365	WPA/18740/2025	AMAR KUMAR HAZRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
366	WPA/18742/2025	M/S. AJMERI ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	MD. HABIBUR RAHMAN
367	WPA/18770/2025	ANISUR RAHAMAN (MINOR) VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
368	WPA/18860/2025	ANIMA MONDAL VS STATE OF WEST BENGAL AND ORS.	SOUMEN HALDER
369	WPA/18861/2025	SUKCHAND PANJA VS STATE OF WEST BENGAL AND ORS.	SAGAR CHOWDHURY
370	WPA/18871/2025	MANZOOR AHMED NIHARU VS THE STATE OF WEST BENGAL AND ORS.	HABIBUR RAHAMAN
371	WPA/18945/2025	MD.IDRIS ALI VS THE STATE OF WEST BENGAL AND ORS.	MANAS KUMAR DAS
372	WPA/19034/2025	ANWAR PURKAIT AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ZEESHAN WARISH
373	WPA/19055/2025	MD. SOHEL RANA AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOLAM MOHIUDDIN
374	WPA/19074/2025	MILAN GIRI VS THE STATE OF WEST BENGAL AND ORS.	SAMIRAN MANDAL
375	WPA/19104/2025	KASHI NATH DAS VS STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI
376	WPA/19112/2025	NASIRUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	DEBASREE DHAMALI
377	WPA/19183/2025	BASANTA KUAMR MAHATO VS THE STATE OF WEST BENGAL AND ORS.	RAJA GHOSH

378	WPA/19210/2025	RADHA SHYAM CHATTOPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
IA NO: CAN/1/2025			
379	WPA/19224/2025	NUR ALAM VS THE STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
380	WPA/19236/2025	MD. OLI AHAD SK. VS THE STATE OF WEST BENGAL AND ORS.	DWAIPAYAN SANYAL
381	WPA/19403/2025	FATEPUR PARSHI CLUB AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	CHAITALI MUKHOPADHYAY
382	WPA/19420/2025	CHALAMAT LASKAR VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
383	WPA/19472/2025	PRANAB MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
384	WPA/19630/2025	ANTARA MONDAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ATANU SUR
385	WPA/19638/2025	BISWANATH PAL VS THE STATE OF WEST BENGAL AND ORS.	SHAHEB SADHUKHAN
386	WPA/19642/2025	MD. KAMRUZZAMAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	MD. ASHRAFUL HUQ
387	WPA/19679/2025	BIJAL BAGLI VS THE STATE OF WEST BENGAL AND ORS.	SOUMIK GANGULI
388	WPA/19697/2025	RANJAN KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
389	WPA/19702/2025	SUBAL KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	PRASAD BHATTACHARYYA
390	WPA/19707/2025	ANARUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUHOTRO PALIT
391	WPA/19862/2025	BASANTA KUMAR BERA VS STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS
392	WPA/19865/2025	RAHAMTULLA SEIKH AND ORS. VS STATE OF WEST BENGAL AND ORS.	DEBASIS SUR
393	WPA/19866/2025	SANJAY PANJA VS STATE OF WEST BENGAL AND ORS.	ANIMESH PAUL
394	WPA/19867/2025	ROBI SHIT AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBRATA BHATTACHARJYA
395	WPA/19868/2025	BINA SARKAR @ GHOSH VS STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI
396	WPA/19869/2025	HASNA BANU BIBI VS THE STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
397	WPA/19873/2025	KANAI MANNA AND ORS. VS STATE OF WEST BENGAL AND ORS.	JAYANTA DEY
398	WPA/19874/2025	SHAKTIPADA PRADHAN VS THE STATE OF WEST BENGAL AND ORS.	BISHALAXMI GHOSH
399	WPA/19885/2025	HALIMA MALLIK AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMIT BIKRAM MAHATA
400	WPA/19891/2025	SK. MOHIUDDIN VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY

401	WPA/19914/2025	MANOJ MAHATO ALIAS MANOJ KUMAR MAHATO VS STATE OF WEST BENGAL AND ORS.	RIYA BLLAV
402	WPA/19920/2025	HAREN KUMAR MAHATO ALIAS HAREN CHANDRA MAHATO AND ORS. VS STATE OF WEST BENGAL AND ORS.	RIYA BALLAV
403	WPA/19926/2025	RUHUL AMIN VS STATE OF WEST BENGAL AND ORS.	HUSEN MUSTAFI
404	WPA/20016/2025	SHANKAR KUNDU AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMITESH CHAKRABORTY
405	WPA/20025/2025	ASHOK KARAN VS STATE OF WEST BENGAL AND ORS.	CHIRANJIT PAL
406	WPA/20051/2025	SHAKTIPADA SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	SUSMITA SENAPATI
407	WPA/20116/2025	SABUR ALI GAZI AND ANR. VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
408	WPA/20147/2025	SHYAMAL MULLICK AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AFRIN NAHAR MONDAL
409	WPA/20187/2025	ANIT MONDAL VS THE STATE OF WEST BENGAL AND OR	DEBABRATA MONDAL
410	WPA/20189/2025	RABIUL MALLIK VS STATE OF WEST BENGAL AND ORS.	BHASKAR HUTAIT
411	WPA/20191/2025	YEASIN MONDAL VS STATE OF WEST BENGAL AND ORS.	HABIBUR RAHMAN
412	WPA/20244/2025	RAHILA BIBI AND ORS. VS STATE OF WEST BENGAL AND ORS.	RESHMI KHATUN
413	WPA/20246/2025	GANGA CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SK. MD. WASIM AKRAM
414	WPA/20248/2025	ACHINTA MALLICK VS STATE OF WEST BENGAL AND ORS.	SULAGNA SARKAR
415	WPA/20257/2025	NIRANJAN NAYEK VS STATE OF WEST BENGAL AND ORS.	ABHINABA MUKHERJEE
416	WPA/20292/2025	NANIBABU HAOLADAR VS STATE OF WEST BENGAL AND ORS.	MANI SANKAR CHATTAPADHYAY
417	WPA/20373/2025	HAFIZUL MONDAL @ HAPIJUL MONDAL VS STATE OF WEST BENGAL AND ORS.	SUMAN CHAKRABORTY
418	WPA/20476/2025	SEKHAR CHAKRABORTY AND ANR. VS THE STATE OF WEST BENGAL AND OR	DEBNANDAN BHATTACHARYYA
419	WPA/20507/2025	TAHAJUL MOLLA VS STATE OF WEST BENGAL AND ORS.	AMINUDDIN KHAN
420	WPA/20535/2025	KALYAN KUMAR BHATTACHARYYA VS STATE OF WEST BENGAL AND ORS.	ALAUDDIN AHMED
421	WPA/20577/2025	KHAYERUDDIN MALLICK VS STATE OF WEST BENGAL AND ORS.	PALASH BAPARI
422	WPA/20607/2025	SK. RAHAMATULLAH VS STATE OF WEST BENGAL AND ORS.	MANIKA SARKAR
423	WPA/20623/2025	MUNIA ENTERPRISE AND ANR. VS SOUTH 24 PARGANAS ZILLA PARISHAD AND ORS.	MAIDUL ISLAM KAYAL

424	WPA/20628/2025	SONIA ENTERPRISE AND ANR. VS SOUTH 24 PARGANAS ZILLA PARISHAD AND ORS.	MAIDUL ISLAM KAYAL
425	WPA/20659/2025	NARAYAN PATRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR DAS
426	WPA/20665/2025	TATHAGATA SAHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
427	WPA/20678/2025	NABAKUMAR GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	BIKASH CHANDRA DAS
428	WPA/20691/2025	SANTANU DEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. ABDULLA MONDAL
429	WPA/20754/2025	MANSUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SHAHAN SHAH
430	WPA/20768/2025	HARIPADA DAS VS THE PRINCIPAL SECRETARY AND ORS.	GOPA DAS
431	WPA/20784/2025	MANABENDRA KUAMR PODDER VS STATE OF WEST BENGAL AND ORS.	SUJIT BANERJEE
432	WPA/20792/2025	DUDH KUMAR MAJHI VS STATE OF WEST BENGAL AND ORS.	MUKUL KUMAR KOLE
433	WPA/20794/2025	KAMALESH SAHA VS STATE OF WEST BENGAL AND ORS.	SHALINI BAIRAGI
434	WPA/20796/2025	ABU SALAM SK. VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
435	WPA/20979/2025	SAIFUDDIN JAMADAR VS STATE OF WEST BENGAL AND ORS.	POULAMI DUTTA
436	WPA/21082/2025	NAZIMA BIBI VS STATE OF WEST BENGAL AND ORS.	MD. HABIBUR RAHMAN
437	WPA/21083/2025	BILASKANTI HALDAR VS STATE OF WEST BENGAL AND ORS.	SANDIPAN PAL
438	WPA/21094/2025	NITAI CHAND DAS VS STATE OF WEST BENGAL AND ORS.	SWAPNA ROY
439	WPA/21121/2025	JAYANTA DAS VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR MURMU
440	WPA/21142/2025	CHHADIM ALI LASKAR VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
441	WPA/21154/2025	KALPANA SASMAL VS THE STATE OF WEST BENGAL ADN ORS.	PARTHA SARKAR
442	WPA/21164/2025	SWAGATA DAS VS THE STATE OF WEST BENGAL ADN ORS.	SUBHAJYOTI SAIN
443	WPA/21174/2025	RAMISA BEGUM VS THE STATE OF WEST BENGAL ADN ORS.	SOUVIK DAS
444	WPA/21178/2025	SK. AZAD ALI VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
445	WPA/21213/2025	ABDUL MANNAN MALLICK VS STATE OF WEST BENGAL AND ORS.	MANAS KUMAR DAS
446	WPA/21214/2025	SK. MASUD ALI VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
447	WPA/21223/2025	ALEM ALI MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN

448	WPA/21251/2025	NEMAI CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
449	WPA/21299/2025	TAPAN DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
450	WPA/21315/2025	MUKUL KUMAR KOLEY VS THE STATE OF WEST BENGAL ADN ORS.	DEBAJYOTI MANDAL
451	WPA/21317/2025	GOUTAM MAJHI @ KABLU MAJHI VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
452	WPA/21320/2025	GOSWAMI MANORANJAN ARABINDA VS STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA ATHA
453	WPA/21347/2025	ACHINTA MALLICK VS THE STATE OF WEST BENGAL ADN ORS.	SULAGNA SARKAR
454	WPA/21353/2025	SAGARMAY SARDAR VS THE STATE OF WEST BENGAL ADN ORS.	SANTIMAY BHATTACHARYYA
455	WPA/21363/2025	VISHAL BERIWAL VS THE STATE OF WEST BENGAL ADN ORS.	SUBHOJIT MUKHERJEE
456	WPA/21411/2025	MAA CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
457	WPA/21461/2025	RAKHAL HALDER AND ORS VS STATE OF WEST BENGAL AND ORS.	GOUMI GUHA THAKURATA
458	WPA/21470/2025	SRI TINKU ROY VS STATE OF WEST BENGAL AND ORS.	ANIMESH PAUL
459	WPA/21471/2025	PRASANTA KUMAR DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	APARAJITA MONDAL
460	WPA/21475/2025	CHANDAN RANJAN DAS VS STATE OF WEST BENGAL AND ORS.	SULAGNA SARKAR
461	WPA/21485/2025	KAKDWIP GOUDIYA SEVASHRAM VS STATE OF WEST BENGAL AND ORS.	MITALI JANA
462	WPA/21486/2025	SUDARSAN DAS VS STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
463	WPA/21491/2025	SUDARSAN DAS VS STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
464	WPA/21533/2025	GARGI CHATTOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SAYANI MANNA
465	WPA/21557/2025	SANTOSH KUMAR BASAK VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
466	WPA/21560/2025	KANAI CHANDRA CHANDA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
467	WPA/21562/2025	ARNAB KUMAR SAHA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
468	WPA/21565/2025	NARAYAN CHANDRA GHOSH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
469	WPA/21567/2025	NIRAPADA MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
470	WPA/21569/2025	SUKUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
471	WPA/21584/2025	JOYDEV MEKDAR VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)

472	WPA/21589/2025	MAHAMMAD ALI GAZI VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
473	WPA/21650/2025	PRABIR KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
474	WPA/21745/2025	AHAMMED SARIF MONDAL VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
475	WPA/21749/2025	TARAKNATH CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
476	WPA/21753/2025	DEBIDAS CHATTARAJ VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
477	WPA/21756/2025	MANINDRANATH PUTATUNDA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
478	WPA/21758/2025	SARIFULLAH @ SARIFULLA MISTRI VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
479	WPA/21760/2025	GOKUL ADAK VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
480	WPA/21764/2025	SANTOSH MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHENDU BANERJEE
481	WPA/21765/2025	BASUDEB SAHA VS STATE OF WEST BENGAL AND ORS.	BINA BAIDYA (NATH)
482	WPA/21808/2025	GOPAL BAIDYA VS STATE OF WEST BENGAL AND ORS.	MD. WASIM AKRAM
483	WPA/21869/2025	SOUMEN BANERJEE VS STATE OF WEST BENGAL AND ORS.	PRIYANJIT KUNDU
484	WPA/21876/2025	ABU JAFAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SUSMITA DAS
485	WPA/21883/2025	TAPATI HALDER (NASKAR) ALIAS TAPATI HALDER VS STATE OF WEST BENGAL AND ORS.	ZUBEEN PANDEY
486	WPA/21885/2025	PRASANNA KUMAR DEBSARMA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
487	WPA/21962/2025	KESHAB CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	LAKSHINATH BHATTACHARYA
488	WPA/21966/2025	RANJIT MONDAL VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA NAYEK
489	WPA/21969/2025	SIMA PANJA VS THE STATE OF WEST BENGAL AND ORS.	DIPAM MOZUMDER
490	WPA/21975/2025	SOUMITRA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SOUMYAJIT MUKHERJEE
491	WPA/21993/2025	TAHER KHAN VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
492	WPA/21996/2025	RABINDRA NATH PURKAIT VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
493	WPA/22026/2025	AMARESH CHOUDHURI AND ORS. VS STATE OF WEST BENGAL AND ORS.	MOUTUSI HAZRA
494	WPA/22046/2025	SAMIR PATRA VS STATE OF WEST BENGAL AND ORS.	BRATIN KUMAR DEY
495	WPA/22047/2025	RANJAN CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	ARITRA GHOSH

496	WPA/22050/2025	MILI NANDY VS STATE OF WEST BENGAL AND ORS.	SOURJYA DAS
497	WPA/22056/2025	MUNSI HASIBAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	MAROOF ZAHEDI
498	WPA/22069/2025	SARASWATI HALDAR VS STATE OF WEST BENGAL AND ORS.	Abhijit Sarkar
499	WPA/22145/2025	SHYAMAL KUMAR BISWAS VS THE STATE OF WEST BENGAL AND ORS.	SUSNIGDHO BHATTACHARYYA
500	WPA/22146/2025	MANAS KUAMR JANA VS THE STATE OF WEST BENGAL AND ORS.	KALIOPADA CHAKRABORTY
501	WPA/22147/2025	NIRMAL GHORAI VS THE STATE OF WEST BENGAL AND ORS.	SIDDHARTHA SARKAR
502	WPA/22148/2025	DIPTIRANI DAS VS THE STATE OF WEST BENGAL AND ORS.	ABDUR RAKIB
503	WPA/22165/2025	HARADHAN BERA VS THE STATE OF WEST BENGAL AND ORS.	RAJKUMARI PRIYANKA DEVI
504	WPA/22172/2025	PRITHWIRAJ SAMANTA VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
505	WPA/22174/2025	GOSABA MOTOR VAN TOTO AUTO VAN CHALAK KALYAN SAMITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
506	WPA/22192/2025	RAJIB BISWAS VS STATE OF WEST BENGAL AND ORS.	SOURAV MUKHERJEE
507	WPA/22253/2025	SIDDHANTA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	TIRTHA PATI ACHARYYA
508	WPA/22256/2025	ZAHIR SEKH AND ORS VS STATE OF WEST BENGAL AND ORS.	RAZZAK HOSSAIN
509	WPA/22279/2025	ANURADHA BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	NARATTAM ACHARYYA
510	WPA/22294/2025	KALPANA SIKDAR @ KALPANA BISWAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
511	WPA/22314/2025	MOSAMMAT MANIRA KHATUN AND ANR. VS STATE OF WEST BENGAL AND ORS.	EJAZ HOSSAIN
512	WPA/22326/2025	MUKUL CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	PINAKI DHOLE
513	WPA/22327/2025	RAHUL BHOWMICK AND ANR. VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
514	WPA/22340/2025	GOPAL MAHISH VS STATE OF WEST BENGAL AND ORS.	SURANJAN MANDAL
515	WPA/22409/2025	SK. FIROZ MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH
516	WPA/22431/2025	UTTARDANGA, RANGABELIA, GOSABA TOTO AND MOTOR VAN CHALAK KALYAN SAMITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
517	WPA/22454/2025	JUMMAN ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	BIPASHA BHATTACHARYYA
518	WPA/22471/2025	KUDDUS ALI MALLICK VS STATE OF WEST BENGAL AND ORS.	MASUM ALI SARDAR

519	WPA/22499/2025	JANMENJOY HALDER VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
520	WPA/22592/2025	ANTU DUTTA VS STATE OF WEST BENGAL AND ORS.	RAMKRISHNA BISWAS
521	WPA/22597/2025	DINABANDHU MONDAL VS STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
522	WPA/22669/2025	MD. ENAMUL HOQUE @ HAQUE VS STATE OF WEST BENGAL AND ORS.	REBIKA SULTANA
523	WPA/22672/2025	MD. ENAMUL HOQUE @ HAQUE VS STATE OF WEST BENGAL AND ORS.	REBIKA SULTANA
524	WPA/22676/2025	PUTUL PATRA VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
525	WPA/22680/2025	SK SARIFUDDIN VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
526	WPA/22681/2025	SK SARIFUDDIN VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
527	WPA/22683/2025	SK ANAMUL HAQUE VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
528	WPA/22688/2025	SK. MITHU @ SEK MITHU @ SK.MITHU ALI VS STATE OF WEST BENGAL AND ORS.	MAZHAR HOSSAIN CHOWDHURY
529	WPA/22689/2025	KAUSTAV KANTI DAS VS STATE OF WEST BENGAL AND ORS.	VISHAL MALLICK
530	WPA/22692/2025	SEKH NUR ISLAM VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
531	WPA/22694/2025	SK TUTUL VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
532	WPA/22697/2025	DEBI DAS ACHARJYA VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
533	WPA/22702/2025	SK MOZAFFAR VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
534	WPA/22708/2025	SK AMIR ALI VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
535	WPA/22712/2025	SK. AMIR ALI VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
536	WPA/22714/2025	SK AMIR ALI VS STATE OF WEST BENGAL AND ORS.	MOUMITA KUMAR
537	WPA/22743/2025	SUBHASH CHANDRA SARDAR VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
538	WPA/22745/2025	MD. SAHIRUDDIN VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
539	WPA/22791/2025	ARDHENDU SHEKHAR GHOSH VS STATE OF WEST BENGAL AND ORS.	PIYETA BHATTACHARJEE
540	WPA/22796/2025	DILIP KUMAR ROY VS STATE OF WEST BENGAL AND ORS.	PRIYANKA JANA
541	WPA/22804/2025	SAMIR KUMAR DUTTA VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
542	WPA/22820/2025	SIBENDRA NATH SIL AND ORS VS THE HOWRAH ZILLA PARISHAD AND ORS	TRIPTIMOY TALUKDER

543	WPA/22835/2025	GOPAL CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
544	WPA/22844/2025	JADUPATI BERA VS STATE OF WEST BENGAL AND ORS.	SAMIRAN GIRI
545	WPA/22895/2025	SHYAM SUNDAR BEJ VS STATE OF WEST BENGAL AND ORS.	SUVADIP BHATTACHARJEE
546	WPA/22903/2025	SADDAM HOSSAIN VS STATE OF WEST BENGAL AND ORS.	MANAS KUMAR DAS
547	WPA/22909/2025	PARAMESWAR PATRA VS STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
548	WPA/22923/2025	ZAHIR SEKH VS STATE OF WEST BENGAL AND ORS.	RAZZAK HOSSAIN
549	WPA/22948/2025	SK. MD. GIASUDDIN VS STATE OF WEST BENGAL AND ORS.	VISHAL MALLICK
550	WPA/22963/2025	SAMESHWAR BAR VS STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE
551	WPA/22985/2025	FIJU MIR VS STATE OF WEST BENGAL AND ORS.	MD. NURE ZAMAN
552	WPA/22993/2025	AKINCHAN SAMANTA VS STATE OF WEST BENGAL AND ORS.	SITAL SAMANTA
553	WPA/23307/2025	TAPAN KUMAR DEY VS THE SECRETARY OF PANCHAYET AND RURAL DEPARTMENT AND ORS.	RANJIT KUMAR ROY
554	WPA/23334/2025	SALMA KHATUN VS STATE OF WEST BENGAL AND ORS.	KARTIK DAS
555	WPA/23335/2025	MUKTIPADA SAHOO AND ORS. VS STATE OF WEST BENGAL AND ORS.	BISWAJIT SAU
556	WPA/23336/2025	BIMAL KUMAR SAMANTA VS STATE OF WEST BENGAL AND ORS.	PINKI SAHA
557	WPA/23432/2025	SANJAY HALDER VS STATE OF WEST BENGAL AND ORS.	ABHINABA MUKHERJEE
558	WPA/23433/2025	NAZIR HOSSAIN AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
559	WPA/23489/2025	SAROJ KUAMR SARDAR VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
560	WPA/23504/2025	ALPANA MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
561	WPA/23508/2025	SAGAR CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
562	WPA/23557/2025	JASHODA MAHATO VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
563	WPA/23559/2025	BISWANATH KHAN VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
564	WPA/23563/2025	SADHAN DEBNATH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
565	WPA/23584/2025	RENUKA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA

566	WPA/23588/2025	ADHIR CHANDRA DE VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
567	WPA/23611/2025	SAJAHAN ALI VS STATE OF WEST BENGAL AND ORS.	MOBAIDUR HOSSAIN
568	WPA/23688/2025	LAKSHMI KANTA PATRA VS STATE OF WEST BENGAL AND ORS.	SAMIR RANJAN AICH
569	WPA/23702/2025	SABIRA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	SANGITA JANGRA
570	WPA/23716/2025	RAMESWAR SARKAR VS STATE OF WEST BENGAL AND ORS.	SHIVAM DEBNATH
571	WPA/23722/2025	GANESH CHANDRA NASKAR VS STATE OF WEST BENGAL AND ORS.	SARTHAK DEY
572	WPA/23732/2025	ARDHENDU TIKADAR VS STATE OF WEST BENGAL AND ORS.	AVIJIT CHATTERJEE
573	WPA/23740/2025	ARUP MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SATYAJIT SENAPATI
574	WPA/23895/2025	BIMAL KUMAR ROUTH @ BIMAL RAUT VS STATE OF WEST BENGAL AND ORS.	PATHIK BANDHU BANERJEE
575	WPA/23902/2025	CHINMOY KISKU AND ORS. VS STATE OF WEST BENGAL AND ORS.	SARTHAK BURMAN
576	WPA/23986/2025	BIJAY KUMAR GHORAI @ BIJAY GHORAI VS STATE OF WEST BENGAL AND ORS.	M A SAMAD
577	WPA/24768/2025	SWAPAN KUMAR YADAV VS STATE OF WEST BENGAL AND ORS.	SOURAV MUKHERJEE
578	WPA/25462/2025	PRADIP KUMAR SINHA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUSMITA GHORAI

ASSIGNED MATTERS

579	WPA/21840/2018 (2 P.M.)	ALLIED ICD SERVICES LTD. VS COM. OF CUSTOMS(PREV) WB & ORS.	AVIN SARKAR

IA NO: CAN/1/2020, CAN/2/2020, CAN/3/2020, CAN/4/2021, CAN/5/2022, CAN/6/2023

wt580	WPA/10617/2021	ALLIER ICD SERIVICES LTD **VS** THE CHIEF COMMISSIONER OF CUSTOMS AND ORS	VIKRAM CHAUDHURI

IA NO: CAN/1/2022, CAN/2/2023

IA NO: CAN/1/2022, CAN/2/2023

581	WPA/22848/2019	SWAPAN KUMAR MITRA & ANR VS STATE OF WEST BENGAL & ORS	SANDIPAN MAITY

IA NO: CAN/2/2020(Old No:CAN/1922/2020), CAN/3/2020(Old No:CAN/2904/2020), CAN/4/2020, CAN/5/2021, CAN/6/2022

582	CRR/2157/2021	VINAY SUREKA VS STATE OF WEST BENGAL AND ANR	ARRYAA CHATTERJEE

IA NO: CRAN/14/2024, CRAN/15/2024, CRAN/16/2024, CRAN/20/2025

583	CRR/2158/2021	VINAY SUREKA VS STATE OF WEST BENGAL AND ANR	ARYA CHATTERJEE

IA NO: CRAN/14/2024, CRAN/15/2024, CRAN/16/2024, CRAN/20/2025

584	CRR/2160/2021	VINAY SUREKA VS STATE OF WEST BENGAL AND ANR	ARYAA CHATTERJEE

IA NO: CRAN/14/2024, CRAN/15/2024, CRAN/16/2024, CRAN/20/2025

585	CRR/2314/2021	AUGUST AGENTS LTD VS SUSHIL KUMAR DAGA AND ORS	SAUBHIK CHOWDHURY

586	CRR/2316/2021	INSILCO AGENTS LTD VS SUSHIL KUMAR DAGA AND ORS	SAUBHIK CHOWDHURY
587	CRR/2317/2021	LANESEDA AGENTS LTD VS SUSHIL KUMAR DAGA AND ORS	SAUBHI CHOWHDURY
588	CPAN/169/2022	MANOJ KUMAR BHAGAT VS MOHUL MUKHOPADHYAY,ADDL REG. OF ASSURANCE IV,KOL	DISHITA CHOWMAL
in	WPA/26376/2017	MANOJ KUMAR BHAGAT **VS** UNION OF INDIA &ORS	A BANERJEE
589	CPAN/170/2022	PIYUSH KUMAR BHAGAT VS MOHUL MUKHOPADHYAY,ADDL REG. OF ASSURANCE IV, KOL	DIKSHITA CHOWMAL
in	WPA/26380/2017	PIYUSH KUMAR BHAGAT **VS** UNION OF INDIA &ORS	A BANERJEE
590	WPA/30946/2024	MD NASIR VS STATE OF WEST BENGAL AND ORS.	RISHABH AHMAD KHAN
IA NO: CAN/1/2024			
591	WPA/5700/2025	ANIL SUREKA VS STATE OF WEST BENGAL AND ORS.	SOMNATH GANGOPADHYAY
592	WPA/7145/2025	MD EKRAMUL HOQUE AND ORS VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY DHABAL
593	WPA/8749/2025	MIHIR KUMAR ROY VS UNION OF INDIA AND ORS.	RAJESH KSHETRY
594	WPA/9619/2025	IDFC FIRST BANK LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AMAR SINGH
595	WPA/12837/2025	DR. JHUMA SUTRADHAR VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
		FOR ORDERS	
596	WPA/7565/2020	ABU BAKAR KHAN VS State of West Bengal	ABDUS SALAM
IA NO: CAN/1/2020			
597	RVW/41/2023	NASIR SHEIKH AND ORS VS MAMLAT SHEIKH AND ANR	MD. YOUNUSH MONDAL
IA NO: CAN/1/2023			
in	CO/1712/2022	NASIR SHEIKH AND ORS. **VS** MAMLAT SHEIKH AND ANR.	MD. YOUNUSH MONDAL
598	WPA/2031/2025	SUJIT KUMAR SINGHA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
599	WPA/2033/2025	KSHETRAPAL SARKAR VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
600	WPA/2034/2025	BISWANATH BHATTACHARYA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
601	WPA/2035/2025	DILIP KUMAR SINHA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
602	WPA/2091/2025	MOKADDES ALI VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
603	WPA/2093/2025	AJIT KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)

604	WPA/2096/2025	ASHIM KUMAR SAHA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
605	WPA/15037/2025	TAPAS KUMAR BAKSI VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
606	WPA/15044/2025	SAMAR KUAMAR DATTA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
607	WPA/15051/2025	BIMALENDU MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
608	WPA/15055/2025	AMARENDRA NARAYAN HALDER VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
609	WPA/15058/2025	DIPONARAYAN SARDAR VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
610	WPA/15064/2025	CHAITANYA KUMAR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
611	WPA/15073/2025	JALAL HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
IA NO: CAN/1/2025			
612	WPA/15076/2025	AMALENDU SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
613	WPA/15139/2025	AFCHHAR ALI GAZI VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
614	WPA/15140/2025	NIMAI CHANDRA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
615	WPA/15141/2025	PURNA CHANDRA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
616	WPA/15147/2025	ABDUL MANNA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
617	WPA/15149/2025	ANANDA GOPAL DAS CHOWDHURY VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
618	WPA/15150/2025	SIBAJI PROSAD SWARNAKAR VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
619	WPA/15151/2025	DHIREN CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
620	WPA/15153/2025	RAMESH CHANDRA KONAI VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
621	WPA/15154/2025	SHIB SANKAR PAN VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
622	WPA/15159/2025	CHANDI CHARAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
623	WPA/15161/2025	PRAFULLA KUMAR BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
624	WPA/15163/2025	NARAYAN CHANDRA PAL VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
625	WPA/15165/2025	BANGSHI BADAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
626	WPA/15167/2025	ABDUL KHALIL DAFADAR VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)

627	WPA/15168/2025	ARUN KUMAR KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
628	WPA/15169/2025	MAHESWAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
629	WPA/15302/2025	MONOJ KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
630	WPA/24670/2025	SUFAL CHANDRA MANNA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
631	WPA/24962/2025	AZMAUL SK VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN

CONTEMPT APPLICATION

632	CPAN/1365/2025	SUPRIYA MONDAL AND ORS VS BINOD KUMAR IAS PRINCIPAL SECRETARY THE SECRETARY DEPT OF H E AND ORS	SAIKAT THAKURATA
in	WPA/9132/2025	SUPRIYA MONDAL AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	SAIKAT THAKURATA
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt633	CPAN/1362/2025	THE COURT ON ITS OWN MOTION RE. EMAIL DT. 22-06-25, 17-07-25 AND 18-07-25 JEMAS PG 2024 CANDIDATES **VS** X	NA

CONTEMPT APPLICATION 1

634	CPAN/365/2023	GOBINDACHNADRAHALDER AND ORS VS SIDDARTHA GUIN SPECIAL LAND ACQUISITION OFFICER	AVIROOP BHATTACHARYA
in	WPA/26274/2014	GOBINDA CHANDRA HALDER & ORS **VS** STATE OF WEST BENGAL & ORS	TARUN KANTI HALDER

CONTEMPT HEARING MATTERS

635	WPCRC/206/2023	PARTHA GHOSH VS MANISH JAIN PRINCIPAL SECRETARY DEPTT OF HIGHER EDUCATION AND ORS	TARUN KUMAR DAS
in	WPA/22027/2022	PARTHA GHOSH **VS** STATE OF WEST BENGAL AND ORS.	TARUN KUMAR DAS

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 38

Third Floor

Centenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE ANIRUDDHA ROY

IF THE ORIGINAL SIDE LIST COLLAPSES OR EXHAUSTED, IMMEDIATELY APPELLATE SIDE ASSIGNED MATTERS FROM THE LIST SHALL BE TAKEN UP EVERYDAY.

CONTEMPT MATTERS WHICH ARE NOT ASSIGNED SHALL BE TAKEN UP ON FRIDAY AT THE FIRST SITTING OF THE COURT.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93847779862?pwd=uoVF6U17eRWaNGqhwwmT3nS6xH4dQA.1

SECOND APPEAL (ASSIGNED)

1	SMA/65/1964	SAMARENDRA PROSAD HAZRA VS DEBI PROSAD BHAKAT & ORS.	MR. GURU DAS GHOSH	
2	SMA/19/1966	NARAYAN SHA VS RAM KRISHNA KURMI MAHATO & ORS	MR MRITYUNJOY PALIT	
3	SMA/43/1966	SHITAL PROSAD SHA & ORS VS NARAYAN MARWARI & ORS	MR GANGA NARAYAN SHARMA	
4	SMA/54/1966	BHOLANATH GORAIN VS J.L.R.O. SAINTHIA & ORS.	MR. MOHAN LAL DE	
wt5	SMA/55/1966	SAMBHU NATH GORAIN **VS** J.L.R.O. SAINTHIA & ANR.	MR. MOHAN LAL DE	
wt6	SMA/56/1966	MOHADEB GORAIN **VS** J.L.R.O. SAINTHIA & ORS.	MR. MOHAN LAL DE	
7	SMA/68/1966	SMT.PRAFULLA BALA DASI VS SANKAR PRASAD SAW AND ORS	BHUPENDRA KUMAR PANDA	
8	SMA/102/1966	MD. SANKAT ALI PIADA & ANR. VS SMT. JAGAT MOHINI SINGH & ORS.	MR. GOURI SANKAR DEY	
9	SMA/124/1966	SMT KAMALA RANI BASU VS DUDH KUMAR RAM	LD MAHENDRA NATH GHOSHAL	
10	SMA/52/1967	SMT. KUSUM KUMARI DASI VS BAIDYA NATH MONDAL AND ORS	MR.G.N BAKSHI	
11	SMA/61/1967	HARIPADA BANERJEE & ORS VS HIMMATMAL BHATURIA		
IA NO: CAN/1/1998(Old No:CAN/9350/1998)				
12	SMA/74/1967	SUNIL KUMAR BOSE VS RAJA KAMALA RANJAN ROY	MR. B.SARKAR	MR. SATYA PRIYA GHOSH,SOL
13	SMA/84/1967	BHABANI PRASAD CHATTERJEE VS SM. LATIKA MUKHERJEE	MR. M.. M. MUKHERJEE	N.Y.A.

14	SMA/7/1968	JOGESWARI DEVI VS THE STATE OF W.B.	MR.S.DAS GUPTA	N.Y.A.
15	SMA/8/1968	MEHERANNESA BIBI & ORS VS RAMESH CHANDRA DUTTA		

IA NO: CAN/1/1997(Old No:CAN/9203/1997), CAN/2/2001(Old No:CAN/9897/2001), CAN/3/2001(Old No:CAN/9898/2001), CAN/4/2002(Old No:CAN/1918/2002)

16	SMA/35/1968	GOVINDA LAL CHATTERJEE VS BIBHUTI BHUSAN SINGHA	MR. G.N. CHANDRA
17	SMA/54/1968	BANCHARAM BISWAS VS M.M. ISPHANI LTD. & ORS.	MR. M.K. GHOSH
18	SMA/97/1968	ETIMAN BIBI VS SECRETARY GOBINDAPUR U.C. AGRICULTURAL CREDIT SOCIETY LTD.	MR. GANGA NARAYAN CHANDRA
19	SMA/133/1968	GOBINDA CHANDRA MARIK VS STATE OF WEST BENGAL	MR HIMANGSHU KUMAR BOSE

CONTEMPT APPLICATION

20	CPAN/1082/2025	ANUSREE ROY AND ORS VS AMALENDU SAMADDER	SURAJIT ROY
in	WPA/25125/2023	ANUSREE ROY AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SURAJIT ROY
21	CPAN/1100/2025	GOBARDHAN HUTAIT AND ORS VS KARTICK CH DAS AND ANR	ANIT KR DAS
in	WPA/4061/2024	GOBARDHAN HUTAIT AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	SABANANDA SANYAL
22	CPAN/1680/2025	LAKSHMAN CHANDRA MALLICK VS MONJIT JADAV, SUB-DIV OFFICER, EGRA CUM REVENUE OFFICER AND ORS.	BINOY KUMAR DAS
in	WPA/22180/2023	LAKSHMAN CHANDRA MALLICK **VS** STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
23	CPAN/1726/2025	CHAINA PATTANAYEK VS SHAILENDRA UTTAM	BIDAN MODAK
in	WPA/22521/2025	CHAINA PATTANAYEK **VS** UNION OF INDIA AND ORS.	BIDHAN MODAK
24	CPAN/1728/2025	PRODYUT HALDER VS D. BHATTACHARYA, DEPUTY INSPECTOR GENERAL, WEST BENGAL SECTOR AND ORS.	DEBASISH KUNDU
in	WPA/13279/2025	PRODYUT HALDER **VS** UNION OF INDIA AND ORS.	DEBOLEENA GHOSH
25	CPAN/1731/2025	ABHIJIT MALO VS D. BHATTACHARYA, DEPUTY INSPECTOR GENERAL BEING THE OFFICER IN CHARGE AND ORS	DEBASISH KUNDU
in	WPA/13281/2025	ABHIJIT MALO **VS** UNION OF INDIA AND ORS	DEBOLEENA GHOSH
26	CPAN/1745/2025	RIMASREE BRAHMA VS RAJESH KUMAR TRIPATHI COMMANDANT LBSF	RUBINA AKHTAR
in	WPA/31041/2024	RIMASREE BRAHMA **VS** UNION OF INDIA AND ORS.	KRISHNA DAS PODDAR

CONTEMPT HEARING MATTERS

27	CPAN/1899/2024	MADHUCHANDA MUKHERJEE VS RANADHIR KUMAR DIRECTOR OF PENSION PPF AND GROUP INS AND ORS	SOUVIK GANGULY
in	WPA/5742/2018	MADHU CHANDA MUKHERJEE **VS** STATE OF WEST BENGAL & ORS	RAJENDRA BANERJEE

HEARING (ASSIGNED)

28	WPA/18835/2021	HOLY CHILD INSTITUTE GIRLS HIGHER SECONDARY SCHOOL AND ORS VS STATE OF WEST BENGAL AND ORS.	Abhijit Sarkar
wt29	WPA/18279/2019	HOLY CHILD INSTITUTE GIRLS' HS SCHOOL & ORS **VS** STATE OF WEST BENGAL & ORS	AMIT CHAUDHURY
wt30	WPA/23986/2019	NANDITA MUKHERJEE & ORS **VS** STATE OF WEST BENGAL & ORS	RAJIB MULLICK

IA NO: CAN/1/2020

IA NO: CAN/1/2020

31	WPA/2265/2022	DILIP KUMAR SAHA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
32	WPA/3127/2023	PALAS ADHIKARI VS STATE OF WEST BENGAL AND ORS.	SOUMENDU SAHA
33	WPA/5033/2023	SUVROJIT MAJUMDER AND ORS VS THE REGISTRAR GENERAL,APPELLATE SIDE AND ORS	SOMA MAL

IA NO: CAN/1/2024

34	WPA/16347/2024	CHATUSPALLI DARUL ULOOM SENIOR MADRASHA VS THE STATE OF WEST BENGAL AND ORS.	TARA PADA DAS
35	WPA/8225/2025	THE AD HOC COMMITTEE OF THE PATHA BHAVAN AND ANR VS STATE OF WEST BENGAL AND ORS.	SUNIT KUMAR ROY

IA NO: CAN/1/2025, CAN/3/2025

SPECIALLY ASSIGNED

36	WPA/17867/2015	RISHI AUROBINDA CO-OPERATIVE HOUSING SOCIETY LTD. VS STATE OF WEST BENGAL & ORS	MANABENDRA THAKUR

IA NO: CAN/1/2019(Old No:CAN/7097/2019), CAN/2/2020(Old No:CAN/2854/2020), CAN/3/2023

APPLICATION

37	RVW/188/2025	THE STATE OF WEST BENGAL AND ORS VS SAMAR GHOSH AND ORS	Himangshu Ghosh

IA NO: CAN/1/2025

in	WPA/146/2024	SAMAR GHOSH AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
wt38	CPAN/544/2025	SAMAR GHOSH AND ORS **VS** S ARUN PRASAD SPECIAL LAND ACQUISITION OFFICER CUM DIST MAGISTRATE AND COLLECTOR NADIA	BISWARUP BISWAS

ADJOURNED APPLICATION

39	RVW/100/2024	THE DISTRICT INSPECTOR OF SCHOOLS (S.E.) BARRACKPORE VS ALOK KR. MALLICK AND ORS	SAGNIK CHATTERJEE
in	WPA/22484/2019	ALOK KR MALLICK **VS** STATE OF WEST BENGAL & ORS	BISWAJIT KONAR

wt40 RVW/298/2024	THE SHYAMNAGAR KANTI CHANDRA HIGH SCHOOL REPN BY ITS TEACHER IN CHARGE AND ORS **VS** ALOK KUMAR MALLICK AND ORS	SUMAN DEY
IA NO: CAN/1/2024, CAN/2/2024		
IA NO: CAN/1/2024, CAN/2/2024		

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 40

Third Floor

Centenary Building

SINGLE BENCH (SB-XIII)

AT 10:30 AM

HON'BLE JUSTICE SUGATO MAJUMDAR

FROM 3RD NOVEMBER 2025 - HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO (UPTO 2015)

SPECIAL NOTE: ON MONDAY, TUESDAY AND THURSDAY APPEAL MATTERS WILL BE TAKEN UP AT THE 1ST HALF.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93604863117?pwd=IcVP4GB8IyfKCSK7Gv7CqRqScH3X6O.1

APPLICATION

1	SA/296/2002	OMPRAKASH AGARWAL & ORS. VS RITA DEB	R.K.KHANDELWAL

IA NO: CAN/1/2001(Old No:CAN/9730/2001), CAN/3/2004(Old No:CAN/7015/2004), CAN/4/2005(Old No:CAN/2079/2005), CAN/5/2005(Old No:CAN/4290/2005), CAN/6/2005(Old No:CAN/5038/2005), CAN/11/2025

2	SA/67/2007 (PI+PII+OS+PB+TCR+R.I CARD+1 TIN BOX)	CHANDAN KR. PAL & ORS. VS SMT. RUMA PAL AND ORS.	

IA NO: CAN/4/2004(Old No:CAN/9823/2004), CAN/5/2005(Old No:CAN/2652/2005), CAN/8/2012(Old No:CAN/9008/2012), CAN/10/2013(Old No:CAN/4521/2013)

wt3	SA/68/2007	BANI PAL AND ORS. **VS** RABINDRA NATH PAL	AMARNATH GHOSH

IA NO: CAN/4/2012(Old No:CAN/9004/2012), CAN/6/2013(Old No:CAN/4517/2013), CAN/7/2014(Old No:CAN/962/2014), CAN/8/2014(Old No:CAN/2074/2014), CAN/15/2022, CAN/16/2024

IA NO: CAN/4/2012(Old No:CAN/9004/2012), CAN/6/2013(Old No:CAN/4517/2013), CAN/7/2014(Old No:CAN/962/2014), CAN/8/2014(Old No:CAN/2074/2014), CAN/15/2022, CAN/16/2024

APPLICATION (ASSIGNED)

4	CO/1796/2024	PROBIR KUMAR CHATTERJEE ALIAS PROBIR CHATTERJEE VS BRIHASPATI BISWAS AND ORS	SOUNAK MANDAL

IA NO: CAN/1/2025

5	CO/2536/2025	BHUPAT RAI M GUJJAR VS MANOJ SINGH AND ORS	SOUNAK MANDAL

IA NO: CAN/1/2025

6	CO/2551/2025	PRAKASH CHANDRA ROY VS AMAL MONDAL AND ANR.	SOUNAK MONDAL

IA NO: CAN/1/2025

HEARING

7	SA/805/1982	MD. ZABERUL ISLAM VS MD. ABDUL ALIM	AMIT BANERJEE

IA NO: CAN/1/2009(Old No:CAN/9389/2009), CAN/2/2009(Old No:CAN/9390/2009), CAN/3/2009(Old No:CAN/9391/2009), CAN/4/2009(Old No:CAN/9392/2009), CAN/5/2009(Old No:CAN/9393/2009), CAN/6/2012(Old No:CAN/5154/2012), CAN/7/2012(Old No:CAN/5155/2012), CAN/8/2012(Old No:CAN/5156/2012), CAN/9/2012(Old No:CAN/5157/2012), CAN/10/2012(Old No:CAN/5158/2012)

8	SA/1007/1982	RATAN LAL SAHA VS STATE OF W.B.	MR MD.H.RAHAMAN	N.Y.A.
9	SA/1034/1982	SANJIBAN SIKDAR VS MONORANJAN DAS	MR. S.P. ROY CHOWDHURY	N.Y.A.
10	SA/60/2004	RATAN KARMAKAR AND ORS. VS SMT. CHAINA DAS AND ORS.	DIPAYAN KUNDU	ASHIM KUMAR ROY
IA NO: CAN/1/2008(Old No:CAN/5177/2008), CAN/5/2025				
11	SA/426/2007	SRI SRI KHAGESWAR SIB THAKUR REPRESENTED BY ITS SHEBIT JAYANTI ROY AND ORS VS SADHANA ROY AND ORS	GURU SADAY DE	
12	SA/59/2009	LINA GANGULY AND ORS VS REBA CHATTERJEE AND ANR	RITUPARNA SARKAR DUTTA	
IA NO: CAN/12/2025, CAN/13/2025, CAN/14/2025				

ASSIGNED MATTERS

13	CR/798/1981	STATE OF WEST BENGAL REPRESENTED BY THE COLLECTOR, MIDNAPORE VS ASHOKE KUMAR AGASTI AND ORS		

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 14

Second Floor

Main Building

SINGLE BENCH (SB - XIV)

AT 10:30 AM

HON'BLE JUSTICE BIVAS PATTANAYAK

FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MADRASAH, PRIMARY, PARA TEACHER, MADHYAMIK SIKSHA KENDRA, EDUCATION UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO.

AND

FROM 15TH DECEMBER, 2025 TO 24TH DECEMBER, 2025 - IN ADDITION TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE BISWAROOP CHOWDHURY.

NOTE 1 : MOTION MATTERS WILL BE TAKEN UP AS FOLLOWS -

MOTION 1 (PENSION) - MONDAY AND TUESDAY	
MOTION 2 (MADRASAH) -	**WEDNESDAY**
MOTION 3 (TRANSFER) -	**THURSDAY**
MOTION 4 (MISC) -	**FRIDAY**
MOTION 5 (MISC) -	**FRIDAY**

NOTE - 2
NO MENTIONING WILL BE ALLOWED EXCEPT EXTREME URGENT MATTERS.
MENTIONING WILL BE ALLOWED ONLY UPON SERVING NOTICE TO THE OTHER SIDE.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93786900499?pwd=HUzH8O3LCHEEMSntJyNXsLRZJnH9aE.1

EXTENSION OF INTERIM ORDER

1	WPA/22216/2025	ANKITA BISHAL VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
2	WPA/23390/2025	SUMIT MANDAL VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN

MOTION 1

[PENSION MATTERS]

3	WPA/4579/2022	DIPALI DAS VS STATE OF WEST BENGAL AND ORS.	Sobhan Majumder
4	WPA/24371/2024	SOMNATH CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	MISS ASMITA MITRA
5	WPA/28429/2024	MAYA DAS VS STATE OF WEST BENGAL AND ORS.	SOBHAN MAJUMDER
6	WPA/27466/2025	MANJULA MAITI VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
7	WPA/819/2025	GITA SAHA VS STATE OF WEST BENGAL AND ORS.	WASHEF ALI MONDAL

8	WPA/2492/2025	ARUNDHATI HALDER VS THE STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
9	WPA/2667/2025	TINAMONI DHARA VS THE STATE OF WEST BENGAL AND ORS.	ARITRA GHOSH
10	WPA/4748/2025	ANUVA GOSWAMI VS THE STATE OF WEST BENGAL AND ORS.	MAHADEB KHAN
11	WPA/5761/2025	RUPA MITRA (CHAKI) VS THE STATE OF WEST BENGAL AND ORS.	BIDISH GHOSH
12	WPA/6720/2025	MD. SOLEMAN SHAIKH VS THE STATE OF WEST BENGAL ADN ORS.	SOUMYA DEV NASKAR
13	WPA/6721/2025	SAMAR CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SOUMYA DEV NASKAR
14	WPA/7067/2025	DEBOBRATO SINGH VS STATE OF WEST BENGAL AND ORS.	ANKITA BANERJEE
15	WPA/7237/2025	SONALI CHOWDHURY KARMAKAR VS STATE OF WEST BENGAL AND ORS.	AVINABA PATRA
16	WPA/10755/2025	KANAN MAITI VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
17	WPA/11282/2025	RISHITA PATRA VS STATE OF WEST BENGAL AND ORS.	PARTHA SARATHI MONDAL
18	WPA/12465/2025	DILIP KUMAR ADHIKARI AND ANR. VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
19	WPA/13744/2025	RAJIBUL HAQUE MIRZA VS THE STATE OF WEST BENGAL AND ORS	MD. YOUNUSH MONDAL
20	WPA/13981/2025	ALMA KHATUN VS STATE OF WEST BENGAL AND ORS.	PRIYANKA CHANDRA
21	WPA/14665/2025	BISWANATH DAS VS THE STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
22	WPA/15158/2025	DIPALI DUBEY ALIAS BHARATI DUBEY VS THE STATE OF WEST BENGAL AND ORS.	ARUNAVA PATI
23	WPA/16154/2025	SHYAMSUNDAR PAL VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
24	WPA/16158/2025	DINABANDHU BHATTACHARJEE VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
25	WPA/16159/2025	MAHAFUZZAMAN HALDER VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
26	WPA/16160/2025	PARESH CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
27	WPA/16161/2025	SK. BAZLUL HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
28	WPA/16162/2025	KRISHNA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
29	WPA/16163/2025	SANKAR CHANDRA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
30	WPA/16164/2025	SUSANTA CHAKRABARTI VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
31	WPA/16166/2025	KUSORAM SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA

32	WPA/16167/2025	SUJAY GHOSH VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
33	WPA/16169/2025	LALMOHAN DEY VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
34	WPA/16273/2025	ANIRBAN MAHATA AND ORS. VS STATE OF WEST BENGAL AND ORS.	JAMINI KANTA GHOSH
35	WPA/16614/2025	RADHA RANI CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
36	WPA/17062/2025	UTTAM PATRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SITAL SAMANTA
37	WPA/17102/2025	SATYAJIT KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	MIR ANOWAR
38	WPA/17369/2025	GITA RANI KOLLEY MAITI VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
39	WPA/17384/2025	DIPALI HAZRA VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
40	WPA/17566/2025	KALI PADA SEN VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA CHAKRABORTY
41	WPA/17759/2025	PUTUL RANI DAS VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
42	WPA/17761/2025	SUDHIR CHANDRA BARMAN VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
43	WPA/17764/2025	NISHI KANTA PRADHAN VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
44	WPA/17766/2025	SAKTI DAS VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
45	WPA/17779/2025	SANKAR KUMAR GHOSH VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
46	WPA/17780/2025	MALI BANERJEE VS THE STATE OF WEST BENGAL AND ORS	SUDIPTA MAITI
47	WPA/17786/2025	BIMALA KANTA PAL VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
48	WPA/17787/2025	MANOJ KUMAR MANNA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
49	WPA/17789/2025	SRIKRISHNA SIL VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
50	WPA/17791/2025	RINA RAY VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
51	WPA/17792/2025	ANIL CHANDRA PAUL VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
52	WPA/17795/2025	DIPANKAR NANDI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
53	WPA/17800/2025	NILOTPAL BARMAN VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
54	WPA/17804/2025	MALAY SARKAR VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
55	WPA/17810/2025	TAPAN KUMAR MUKHOPADHYAYA VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA

56	WPA/17846/2025	RAJASHRI GHOSAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	MD. NASIM ALI
57	WPA/17866/2025	JOYDEB KONAR VS STATE OF WEST BENGAL AND ORS.	SANJIB KUMAR MUKHOPADHYAY
58	WPA/17941/2025	BHARO SARKAR VS STATE OF WEST BENGAL AND ORS.	SRIJATA MUKHERJEE
59	WPA/17971/2025	RIZIA BEGUM VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
60	WPA/17972/2025	SUKUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
61	WPA/17973/2025	SAILA RANI SING VS STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
62	WPA/17974/2025	MD. SAJAHAN ALI VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
63	WPA/17975/2025	HASINA BANU VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
64	WPA/17976/2025	RABINDRA NATH NAYEK VS STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
65	WPA/17977/2025	POPI SAHA VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
66	WPA/17978/2025	AHINDRA KUAMR ROY VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
67	WPA/17979/2025	BIMALA RANI SING VS STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
68	WPA/17980/2025	PANCHANAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
69	WPA/17983/2025	SABITA MANDAL VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
70	WPA/17985/2025	REZIA BEGUM VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
71	WPA/17993/2025	JYOTIRMOY SARDAR VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
72	WPA/17995/2025	PRATIMA PAHAR VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
73	WPA/17998/2025	ALHADI SAREN VS THE STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
74	WPA/17999/2025	SUSANTA KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
75	WPA/18010/2025	DHIRENDRA NATH MUDI VS THE STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
76	WPA/18012/2025	SATYASADHAN MAJI VS THE STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
77	WPA/18013/2025	NITAI CHARAN ROY VS THE STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
78	WPA/18015/2025	KABI RANJAN PAIN VS THE STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
79	WPA/18017/2025	RAMENDRA NATH NASKAR VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY

80	WPA/18018/2025	NAJIMON BIBI VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
81	WPA/18026/2025	KABERI HAZRA VS STATE OF WEST BENGAL AND ORS.	ANIL KUMAR CHATTOPADHYAYA
82	WPA/18039/2025	PARBATI DAS VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
83	WPA/18040/2025	PRITI KANA HAZRA VS THE STATE OF WEST BENGAL AND ORS.	SUDHIR KUMAR BHOWMIK
84	WPA/18066/2025	SANTANU MAJUMDAR VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
85	WPA/18071/2025	PARBATI DAS VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
86	WPA/18074/2025	SWADESH SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
87	WPA/18078/2025	KOUSHIK NASKAR VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
88	WPA/18080/2025	PINKU GANGULY VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
89	WPA/18083/2025	JUI BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
90	WPA/18085/2025	TAMAL BAIDYA VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
91	WPA/18143/2025	BHAGYADHAR NANDI VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
92	WPA/18145/2025	SARBANI PRASANNA BANERJEE VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
93	WPA/18147/2025	DIPAK KUMAR SINHA VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
94	WPA/18149/2025	MRINMOY JASH VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
95	WPA/18152/2025	TRIPTI ADHIKARI VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
96	WPA/18153/2025	DILIP KUMAR RUDRA VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
97	WPA/18154/2025	SATHI SUR VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
98	WPA/18156/2025	TAPAN KUMAR SARBOBHOUM VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
99	WPA/18159/2025	KRISHNADHAN GHOSH VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
100	WPA/18160/2025	BIBHUTI BHUSAN MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
101	WPA/18165/2025	MADHUMITA MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
102	WPA/18172/2025	SUNIL KARMAKAR VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
103	WPA/18173/2025	AZIZUL ISLAM VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA

104	WPA/18176/2025	GOUR CHANDRA MISRA VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
105	WPA/18178/2025	SHYAM SUNDAR MANNA VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
106	WPA/18186/2025	SATIRANI MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
107	WPA/18188/2025	GANESH CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
108	WPA/18190/2025	ANITA RANI DOLAI BAG VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
109	WPA/18191/2025	JOYANTA KUMAR TANTI VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
110	WPA/18199/2025	PARTHA SARATHI SAMANTA VS STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
111	WPA/18232/2025	ANIL KUMAR MURMU VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
112	WPA/18235/2025	MIRA RANI ROY DUTTA VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
113	WPA/18237/2025	SAHADEV MAJHI VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
114	WPA/18239/2025	BIMAL CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
115	WPA/18243/2025	NUNNEHAR BEGAM VS STATE OF WEST BENGAL AND ORS.	MADHUMITA PATRA
116	WPA/18246/2025	KARTIK MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
117	WPA/18249/2025	SANKARLAL MUKHOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
118	WPA/18252/2025	ANADI CHARAN AKHULI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
119	WPA/18253/2025	TAPAN KUMAR MUKHOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
120	WPA/18258/2025	SANTANU BANERJEE VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
121	WPA/18261/2025	GAUTAM GANGOPADHYAY VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
122	WPA/18284/2025	SUBHAS CHANDRA BOURI VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
123	WPA/18285/2025	BANSHIDHAR KONAR VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
124	WPA/18288/2025	SADHANANDA RUHIDAS VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
125	WPA/18289/2025	SUSANTA KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
126	WPA/18291/2025	RINA DEY CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
127	WPA/18292/2025	CHHAYA ROY VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA

128	WPA/18293/2025	KARAN KAR VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
129	WPA/18295/2025	NAMITA SEET (MALIK) VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
130	WPA/18298/2025	GOPAL CHANDRA NASKAR VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
131	WPA/18338/2025	ASHIS KUMAR NASKAR VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
132	WPA/18364/2025	KABI RANJAN PAIN VS STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
133	WPA/18368/2025	ALHADI SAREN VS STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
134	WPA/18371/2025	BALIKA MAHATA VS STATE OF WEST BENGAL AND ORS.	MANARANJAN SAHU
135	WPA/18387/2025	SAMIR KUMAR DAS GUPTA VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
136	WPA/18403/2025	PARES CHANDRA MANDAL VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
137	WPA/18406/2025	GOPAL CHANDRA NASKAR VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
138	WPA/18413/2025	SAMPA BASU VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
139	WPA/18417/2025	ANIMA HANSDA VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
140	WPA/18420/2025	PRAVATI RANI GHOSAL MUKHOPADHYAY VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
141	WPA/18423/2025	CHANDAN KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
142	WPA/18428/2025	MANZAR SIDDIQUI AND ORS. VS STATE OF WEST BENGAL AND ORS.	NAUROZ RAHBER
143	WPA/18431/2025	RUPOSRI GOSWAMI VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
144	WPA/18432/2025	DIPALI RANI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
145	WPA/18438/2025	PRONITA RANI ROY VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
146	WPA/18454/2025	PRASANTA HALDER VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
147	WPA/18507/2025	NAMITA NANDI VS STATE OF WEST BENGAL AND ORS.	RAJLAKSHMI GHATAK
148	WPA/18510/2025	KALIPADA HEMBRAM VS STATE OF WEST BENGAL AND ORS.	RAJLAKSHMI GHATAK
149	WPA/18517/2025	CHANDANI SAREN VS STATE OF WEST BENGAL AND ORS.	RAJLAKSHMI GHATAK
150	WPA/18519/2025	PRATIMA DEWANJEE (SINGHA ROY) VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
151	WPA/18521/2025	SUKANTA MONDAL VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY

152	WPA/18525/2025	DIPAK KUMKAR KARMAKAR VS THE STATE OF WEST BENGAL AND ORS.	INA BHATTACHERYYA
153	WPA/18527/2025	PRADIP KR. PAUL VS THE STATE OF WEST BENGAL AND ORS.	INA BHATTACHARYYA
154	WPA/18529/2025	MALINI MANDI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
155	WPA/18531/2025	ASHIS KUMAR MUKHERJE VS THE STATE OF WEST BENGAL AND ORS.	INA BHATACHARYYA
156	WPA/18532/2025	SABYASACHI MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
157	WPA/18533/2025	MAHAMUDA BEGAM VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
158	WPA/18535/2025	BIMALA KISKU AND ORS VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
159	WPA/18536/2025	CHURAMANI HEMBRAM VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
160	WPA/18537/2025	AJIT KUMAR PATRA VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
161	WPA/18538/2025	MD BAZLUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
162	WPA/18547/2025	GOUR CHANDRA MANDI VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
163	WPA/18558/2025	SAILENDRA NATH GOSWAMI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
164	WPA/18564/2025	MANORANJAN GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
165	WPA/18567/2025	ANANTA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
166	WPA/18571/2025	TAPAN BHATTACHARJEE VS THE STATE OF WEST BENGAL AND ORS.	INA BHATTACHARYYA
167	WPA/18573/2025	DILIP KUMAR SHARMA VS STATE OF WEST BENGAL AND ORS.	INA BHATTACHERYYA
168	WPA/18575/2025	AMITA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
169	WPA/18578/2025	SABITRI SHIT VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
170	WPA/18579/2025	ABHA NAYEK VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
171	WPA/18604/2025	BIMAL KUMAR MAITY VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
172	WPA/18654/2025	MANORANJAN SAMANTA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BISWAS
173	WPA/18655/2025	NITAI CHANDRA SING VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
174	WPA/18666/2025	JAGAT CHANDRA NAYEK VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
175	WPA/18673/2025	RUPA HALDER VS STATE OF WEST BENGAL AND ORS.	RANJIT MONDAL

176	WPA/18677/2025	PRIYANKA HALDER VS STATE OF WEST BENGAL AND ORS.	RANJIT MONDAL
177	WPA/18685/2025	KASHINATH BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
178	WPA/18705/2025	LOKES METYA VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
179	WPA/18712/2025	JASHODA ROY VS STATE OF WEST BENGAL AND ORS.	ASHIS KUMAR PAUL
180	WPA/18716/2025	BISWAJIT MAHAPATRA VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
181	WPA/18718/2025	RANJIT KUMAR BANKURA VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
182	WPA/18726/2025	JATINDRA NATH PRADHAN VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
183	WPA/18730/2025	MANASI DE VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BISWAS
184	WPA/18735/2025	KALIPADA MURMU VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
185	WPA/18774/2025	PARTHES KUMAR CHOUDHURY VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
186	WPA/18811/2025	RABIAL ALI CHOWDHURY VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
187	WPA/18815/2025	SHYAMALI SINGH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
188	WPA/18818/2025	MALLIKA MANDAL SETH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
189	WPA/18819/2025	BANDANA PAUL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
190	WPA/18829/2025	PRADIP KUMAR MURMU VS THE STATE OF WEST BENGAL AND ORS.	ARUNABHA JANA
191	WPA/18853/2025	KRISHNA PAUL VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
192	WPA/18856/2025	SARBESWAR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
193	WPA/18883/2025	NEPAL CHANDRA BARIK VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
194	WPA/18884/2025	RINA MONDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
195	WPA/18885/2025	LAKSHMAN CHANDRA JANA VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
196	WPA/18889/2025	SYED NAZIR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
197	WPA/18890/2025	TAPAS KUMAR PAITANDI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
198	WPA/18891/2025	BANDANA PAUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
199	WPA/18892/2025	JADABENDRA NATH SAHA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE

200	WPA/18893/2025	UDAY CHANDRA KONAR VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
201	WPA/18894/2025	DEBASISH SINGHA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
202	WPA/18895/2025	SITANGSU BIKAS BURMAN MAJI VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
203	WPA/18896/2025	BHAJA HARI MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
204	WPA/18897/2025	HARUN AL RASHID VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
205	WPA/18898/2025	DEHASI MARDI VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
206	WPA/18899/2025	ANIL CHANDRA DEY VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
207	WPA/18900/2025	RAIMONI MANDI TUDU VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
208	WPA/18902/2025	KALYANI PAUL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
209	WPA/18908/2025	MANAS SINHA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
210	WPA/18911/2025	BASANTI RANI NASKAR VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
211	WPA/18915/2025	SK. SIRAZUDDIN VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
212	WPA/18916/2025	HASI RANI HALDER VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
213	WPA/18917/2025	SIKHA HAZRA (MALI) VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
214	WPA/18918/2025	GOUR CHANDRA BOURI VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
215	WPA/18920/2025	CHANDRABATI MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
216	WPA/18921/2025	JAGANNATH HALDAR VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
217	WPA/18922/2025	MALATI ROY VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
218	WPA/18938/2025	TANMAY MANDAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
219	WPA/18942/2025	DEBAL KISHORE CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	RITOPRITA GHOSH
220	WPA/18948/2025	MAHUYA SINGHA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
221	WPA/18971/2025	TULSI PANDIT VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY
222	WPA/18975/2025	RAMIJ AKRAM VS STATE OF WEST BENGAL AND ORS.	MS. MADHUMANTI DAS
223	WPA/19032/2025	DAYAMAY MURMU VS THE STATE OF WEST BENGAL AND ORS.	SREEMOYEE DATTA

224	WPA/19035/2025	ANANTA KUMAR PANDIT VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
225	WPA/19042/2025	KAMAL BOSE VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
226	WPA/19043/2025	PHANI BHUSAN MANDAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
227	WPA/19045/2025	SURJA KANTA SAHOO VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
228	WPA/19046/2025	GOUTAM CHAKRABORTY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
229	WPA/19047/2025	SUBRATA DEY VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
230	WPA/19050/2025	JAIPRAKASH SINGH VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
231	WPA/19057/2025	SISIR BANDYOPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
232	WPA/19067/2025	KUNAL PAUL VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
233	WPA/19069/2025	GOUR MOHAN GHOSH VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
234	WPA/19100/2025	MOZAFFAR RAHAMAN SARKAR VS THE STATE OF WEST BENGAL AND ORS.	BISWARUP NANDY
235	WPA/19102/2025	SAYANTI MANNA AND ORS VS STATE OF WEST BENGAL AND ORS.	RABIA KHATOON
236	WPA/19111/2025	PROTIMA BASU AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
237	WPA/19113/2025	RIZIA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
238	WPA/19114/2025	BISAKHA BASAK VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
239	WPA/19115/2025	KUNAL PAUL VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
240	WPA/19132/2025	KRISHNENDU MALLIK VS THE STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
241	WPA/19147/2025	SK. OWAHIDU ZZAMMAN VS GOVERNMENT OF WEST BENGAL, DEPARTMENT OF HEALTH AND FAMILY WELFARE AND ORS.	SK. RAJU AHMED
242	WPA/19197/2025	PARULA PANJA VS THE STATE OF WEST BENGAL AND ORS.	SHILPI PAUL
243	WPA/19350/2025	NILRATAN GHOSH VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
244	WPA/19352/2025	BIKASH CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
245	WPA/19353/2025	MUKTIPADA ROY VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
246	WPA/19356/2025	ASHIS KUMAR THAKUR VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL

247	WPA/19357/2025	ASOK KUMAR JAS VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
248	WPA/19359/2025	BIBEKANANDA HAZRA VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
249	WPA/19361/2025	SAIKH JONAB ALI VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
250	WPA/19363/2025	BASANTI NAYEK VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
251	WPA/19364/2025	ANIL KUAMR MAHATA VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
252	WPA/19365/2025	MANORANJAN DAS VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
253	WPA/19369/2025	KAJAL RANI SINGH VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
254	WPA/19374/2025	KUSUM SINGH VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
255	WPA/19421/2025	SANDHYA HALDER VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
256	WPA/19422/2025	PRAKRITI SENGUPTA VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
257	WPA/19424/2025	SIPRA RAKSHIT (GHOSH) VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
258	WPA/19426/2025	PANKAJ PATHAK VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
259	WPA/19428/2025	SUHASINI HALDAR VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
260	WPA/19432/2025	KALIDASHI BAUR VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
261	WPA/19451/2025	MST. ANJUMAN NESHA KHATUN VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
262	WPA/19453/2025	SUSANTA KUMAR CHAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
263	WPA/19455/2025	JAYANTI BISWAS VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
264	WPA/19457/2025	MINATI DUTTA VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
265	WPA/19458/2025	MANIMALA DEY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
266	WPA/19460/2025	BATU KUMAR KOLEY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
267	WPA/19464/2025	KRISHNA PRASAD KARAN VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
268	WPA/19466/2025	USHA DAS VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
269	WPA/19469/2025	SUMATI BERA (PRAMANIK) VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
270	WPA/19473/2025	CHHABI DUTTA SINGHA VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA

271	WPA/19477/2025	SUSHIL CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
272	WPA/19479/2025	DIPA SANTRA VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
273	WPA/19484/2025	SUJAY KUMAR MALICK VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
274	WPA/19485/2025	SARMISTHA MISRA BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
275	WPA/19499/2025	DITU MONDAL SAHA VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
276	WPA/19522/2025	RITA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
277	WPA/19537/2025	CHHEDI LAL MANDAL VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
278	WPA/19541/2025	GOURI SANKAR ADHIKARI VS THE STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
279	WPA/19543/2025	MITA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
280	WPA/19545/2025	ARUN KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
281	WPA/19585/2025	MANITA CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
282	WPA/19587/2025	SHIKHA RANI SARKAR GHOSH VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
283	WPA/19589/2025	SHYAMAL KUMAR SAMANTA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
284	WPA/19590/2025	GOUR CHANDRA MANDAL VS THE STATE OF WEST BENGAL AND ORS	SUDIPA BANERJEE
285	WPA/19591/2025	BELA RANI CHAUDHURY VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
286	WPA/19593/2025	BISHNUPADA SAMANTA VS THE STATE OF WEST BENGAL AND ORS	SREYASREE CHOUDHURY
287	WPA/19594/2025	NIVA JANA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
288	WPA/19596/2025	KANAN BALA MANDAL VS THE STATE OF WEST BENGAL AND ORS	SUDIPA BANERJEE
289	WPA/19602/2025	MALATI ROY VS THE STATE OF WEST BENGAL AND ORS	BANSHI BADAN MAITY
290	WPA/19628/2025	MD KAZEM ALI VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
291	WPA/19644/2025	SUKH DEO SHARMA VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
292	WPA/19646/2025	PEDEREDLA KOTESWAR RAO VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
293	WPA/19647/2025	AJIT KUMAR PATRA VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
294	WPA/19649/2025	A CHANDRA KALA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY

295	WPA/19650/2025	SANKARI SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY
296	WPA/19651/2025	MALA MAITRA VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
297	WPA/19654/2025	SUBHAS CHANDRA GHOSHAL VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
298	WPA/19655/2025	ARATI ROY SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
299	WPA/19787/2025	ASHIS KUMAR NANDI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
300	WPA/19795/2025	MANASHI GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
301	WPA/19847/2025	ANJANA MAHATO VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
302	WPA/19857/2025	CHANDRA SEKHAR GHOSH VS STATE OF WEST BENGAL AND ORS.	HARADHAN MONDAL
303	WPA/19903/2025	KALYANI HANSDA VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
304	WPA/19905/2025	CHANDANA MANDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
305	WPA/19908/2025	MALA GHOSH VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
306	WPA/19910/2025	BIDHAN CHANDRA MURMU VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
307	WPA/19912/2025	ABHA RANI MAITY VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
308	WPA/19913/2025	DHIRENDRA NATH MONDAL VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
309	WPA/19916/2025	NIYATI RANI KABIRAJ MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
310	WPA/19918/2025	AMAL DATTA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
311	WPA/19919/2025	BIDYUT KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
312	WPA/19921/2025	NAMITA MUKHI MANDI AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
313	WPA/19923/2025	SANATAN SINGH VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
314	WPA/19925/2025	KUMARESH CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
315	WPA/19927/2025	MALLIKA MAHATA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
316	WPA/19928/2025	SUDHIR KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
317	WPA/19930/2025	PIYALI SARKAR VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
318	WPA/19932/2025	PIYALI SARKAR VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA

319	WPA/19937/2025	SHAKUNTALA GHOSH VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
320	WPA/19939/2025	BHARAT CHANDRA GORAI VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
321	WPA/19942/2025	ANJUMAN NESHA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
322	WPA/19947/2025	TAPAN MIDYA VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
323	WPA/19960/2025	RAM GOPAL KUNTI VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
324	WPA/19964/2025	LATIKA MANDAL VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
325	WPA/19965/2025	CHITARANJAN MANDAL VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
326	WPA/19967/2025	NURUL ISLAM PURKAIT VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
327	WPA/19968/2025	ARCHANA BHATTACHARYYA VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
328	WPA/19971/2025	DEBABRATA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	KARTIK KUMAR RAY
329	WPA/19972/2025	SHIBDAS GHOSH VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
330	WPA/19973/2025	DIPALI SAHA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
331	WPA/19974/2025	DHARANI DHAR BAGDI VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
332	WPA/19977/2025	SUBHAS CHANDRA DUTTA VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
333	WPA/19979/2025	GHANASHYAM SUTRADHAR VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
334	WPA/19981/2025	SAGAR CHAKRABORTY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
335	WPA/19982/2025	SUBHAS CHANDRA DEBNATH VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
336	WPA/19984/2025	MANAB KUMAR DUTTA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
337	WPA/19994/2025	MD. NAUSAD ALI VS STATE OF WEST BENGAL AND ORS. AND ORS	SUBIR HAZRA
338	WPA/20074/2025	GOLAM HOSSAIN SK. VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
339	WPA/20076/2025	NETAI KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
340	WPA/20078/2025	RADHA RANI DAS VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
341	WPA/20080/2025	ASHIS KUMAR SOME VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
342	WPA/20124/2025	ANOWARA KHATUN AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD. KUTUBUDDIN

343	WPA/20146/2025	MADAN MOHAN TUNG VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
344	WPA/20154/2025	ANJALI SARKAR VS STATE OF WEST BENGAL AND ORS.	SUDIPA BISWAS
345	WPA/20188/2025	AMITA PATRA KHANRA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
346	WPA/20226/2025	DIPAK KUNDU VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
347	WPA/20227/2025	BHAGIRATH SASMAL VS THE STATE OF WEST BENGAL AND ORS.	SOURAV MONDAL
348	WPA/20228/2025	MAHESWAR MURMU VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
349	WPA/20231/2025	SHYAMAL KANTI MONDAL VS THE STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
350	WPA/20233/2025	HAREKRISHNA MONDAL VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
351	WPA/20236/2025	REKHA AHMED VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
352	WPA/20238/2025	BINA BEGUM AND ANR VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
353	WPA/20239/2025	SWADESH RANJAN MAJI VS THE STATE OF WEST BENGAL AND ORS.	TAMALTARU PANDA
354	WPA/20351/2025	RADHA RANI DAS VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
355	WPA/20355/2025	GOURI SINHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
356	WPA/20356/2025	MINA BEGUM VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
357	WPA/20375/2025	MANJU PRADHAN VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
358	WPA/20419/2025	DURGESH KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
359	WPA/20421/2025	KRISHNA GOPAL DALAI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
360	WPA/20422/2025	NIRMAL KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
361	WPA/20424/2025	RABINDRA NATH SHIT VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
362	WPA/20429/2025	ASIS KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
363	WPA/20431/2025	PHANI BHUSAN DEY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
364	WPA/20433/2025	BASUMATI DAS VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
365	WPA/20434/2025	HARESH CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
366	WPA/20442/2025	RAGHUNATH MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU

367	WPA/20444/2025	AJIT KUMAR MURMU VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
368	WPA/20447/2025	KARALI KINKAR MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
369	WPA/20450/2025	AJIT KUMAR MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
370	WPA/20453/2025	NALIT CHANDRA GORAIN VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
371	WPA/20455/2025	ANKUR CHANDRA MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
372	WPA/20456/2025	JALADHAR MURMU VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
373	WPA/20459/2025	AMULYA RATAN MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
374	WPA/20484/2025	ORAMBA CHARAN GHOSAL VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
375	WPA/20487/2025	SWAPAN KUMAR MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
376	WPA/20490/2025	SHUVRA ROY KHAMARU VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
377	WPA/20498/2025	DHRUBAJYOTI SANTRA VS STATE OF WEST BENGAL AND ORS.	SUJIT BHUNIA
378	WPA/20499/2025	SULEKHA RANI SANTRA VS STATE OF WEST BENGAL AND ORS.	SUJIT BHUNIA
379	WPA/20508/2025	ANIT SENGUPTA VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
380	WPA/20510/2025	AROBA BIBI VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
381	WPA/20527/2025	BAGALA PRASAD BHATTACHARYYA VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
382	WPA/20546/2025	CHHABI MAITI DALAPATI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
383	WPA/20548/2025	SRIPATI KUMAR BARMAN VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
384	WPA/20560/2025	SHIPRA SARKAR VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
385	WPA/20566/2025	KANCHAN KUMAR MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
386	WPA/20567/2025	REKHA MANNA VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
387	WPA/20578/2025	SWAPAN KUMAR RAKSHIT VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
388	WPA/20596/2025	DURGA SAHA PRASAD VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
389	WPA/20600/2025	SUBODH CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
390	WPA/20602/2025	ASTARUL HOQUE VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA

391	WPA/20604/2025	SABITA KUMBHAKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
392	WPA/20609/2025	PRABIR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
393	WPA/20613/2025	KABITA MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
394	WPA/20615/2025	SAHANARA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
395	WPA/20617/2025	RABINDRA NATH MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
396	WPA/20619/2025	RAMESH CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
397	WPA/20622/2025	DURGA SAHA PRASAD VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
398	WPA/20639/2025	PANCHANAN GHORAI VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
399	WPA/20663/2025	SUMON GHOSH VS STATE OF WEST BENGAL AND ORS.	CHITTAPRIYA GHOSH
400	WPA/20682/2025	SHILA MONDAL VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
401	WPA/20699/2025	TAPAS DAS VS STATE OF WEST BENGAL AND ORS.	AGNIVA CHAKRABARTY
402	WPA/20731/2025	AVIJIT MANDAL VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN
403	WPA/20740/2025	NILMONI MONDAL VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
404	WPA/20753/2025	SAKILA KHATUN VS STATE OF WEST BENGAL AND ORS.	ARUN KHUTIA
405	WPA/20797/2025	SIDDAPUREDDI SURYAPRAKASH RAO VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
406	WPA/20799/2025	JAMUNA MUDI VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
407	WPA/20801/2025	SATYAJIT TUDU VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
408	WPA/20803/2025	SAKTI PADA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
409	WPA/20809/2025	PRANKRISHNA MURMU VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
410	WPA/20819/2025	TULSIDAS MANDAL VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
411	WPA/20823/2025	BARANATH MAJHI VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
412	WPA/20824/2025	PADMABATI MUDI VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
413	WPA/20825/2025	UTTAR CHANDRA MUDI VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
414	WPA/20829/2025	BISWA BIPLAB TUDU VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU

415	WPA/20856/2025	KAJAL PRADHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
416	WPA/20885/2025	SAROJ KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
417	WPA/20912/2025	LATIKA MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
418	WPA/20926/2025	DAMAYANTI PANJA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
419	WPA/20928/2025	LINA BANDYOPADHYAY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
420	WPA/20939/2025	GOURI RANI MONDAL VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
421	WPA/20993/2025	ABHA RANI MAITY VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
422	WPA/20996/2025	SUBRATA SAHA (CHAKRABORTY) VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
423	WPA/20998/2025	KANAILAL JANA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
424	WPA/21001/2025	MANAB KUMAR DUTTA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
425	WPA/21003/2025	DIPAK KUNDU VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
426	WPA/21007/2025	RITA KUNDU VS STATE OF WEST BENGAL AND ORS.	GUNJAN KUMAR SINGH
427	WPA/21014/2025	KABERI BASU VS STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
428	WPA/21167/2025	SOUMITRA MANDAL VS STATE OF WEST BENGAL AND ORS.	SAKHAWAT KHANDAKAR
429	WPA/21177/2025	ALI HAFIZ VS THE STATE OF WEST BENGAL ADN ORS.	JOY CHAKRABORTY
430	WPA/21193/2025	NAMITA MONDAL VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
431	WPA/21337/2025	NALINI BERA VS STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
432	WPA/21343/2025	HIMANSU SEKHAR SENAPATI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
433	WPA/21367/2025	AMIYA KUMAR BHOWMIK VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
434	WPA/21384/2025	KABITA KURMI @ KABITA KURMI SARKAR @ KABITA SARKAR VS THE STATE OF WEST BENGAL ADN ORS.	KARABI ROY
435	WPA/21431/2025	KRISHNA SARKAR DUTTA VS STATE OF WEST BENGAL AND ORS.	NAREN GHOSH DOSTIDAR
436	WPA/21433/2025	MD. ISMAIL VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
437	WPA/21436/2025	NOOR NEHAR VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL

438	WPA/21496/2025	SWADESH RANJAN SAHA VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
439	WPA/21501/2025	PRIYA BASU VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
440	WPA/21564/2025	RABI RAUT VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
441	WPA/21710/2025	KALYANI BERA VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
442	WPA/21713/2025	KUHU RANI BERA VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
443	WPA/21716/2025	KAJAL RANI MAITI VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
444	WPA/21797/2025	AMIT KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
445	WPA/21800/2025	SYAMALI CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
446	WPA/21811/2025	RAMIJRAJA SK VS STATE OF WEST BENGAL AND ORS.	BIDISHA DAS
447	WPA/21812/2025	MADHURI MONDAL VS STATE OF WEST BENGAL AND ORS.	KAMAL MISHRA
448	WPA/21814/2025	KAJOL RANI JANA VS STATE OF WEST BENGAL AND ORS.	KAMAL MISHRA
449	WPA/21816/2025	NARAN CHANDRA KUNDU VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
450	WPA/21817/2025	PRATIMA BEJ AND ORS. VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY
451	WPA/21818/2025	RANJIT KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
452	WPA/21820/2025	SWAPAN KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
453	WPA/21821/2025	MAMONI SAHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
454	WPA/21822/2025	SUBHAS CHANDRA GHOSAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
455	WPA/21891/2025	KAJAL GHOSH VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
456	WPA/21893/2025	KALYANI CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
457	WPA/21894/2025	CHHABI BANERJEE VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
458	WPA/21896/2025	SUKUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
459	WPA/21897/2025	TAPAS KUMAR ROY VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
460	WPA/21900/2025	DILIP KUMAR GANTAIT VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
461	WPA/21907/2025	MIRA SUR VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY

462	WPA/21932/2025	DEBASIS CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
463	WPA/22078/2025	SABITA RAY VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
464	WPA/22158/2025	TAPAN KUMAR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
465	WPA/22160/2025	BANI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
466	WPA/22195/2025	KAMALES SASMAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
467	WPA/22197/2025	SANGITA MAITI AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNAPADA SANTRA
468	WPA/22199/2025	JHUMA DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
469	WPA/22205/2025	BHIM CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
470	WPA/22206/2025	TAPAN KUAMR GHOSH VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
471	WPA/22207/2025	SAKTIPADA MONDAL VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
472	WPA/22209/2025	SARASWATI BHOWMIK VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
473	WPA/22211/2025	BISWANATH BANDYOPADHYAY VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
474	WPA/22212/2025	SAILA KUMAR SANTRA VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
475	WPA/22341/2025	CHANDRANI JANA MONDAL VS STATE OF WEST BENGAL AND ORS.	TAMALTARU PANDA
476	WPA/22470/2025	CHITTARANJAN PARIA VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
477	WPA/22552/2025	MD. GIOUSUDDIN SHAIKH VS STATE OF WEST BENGAL AND ORS.	BALARAM DATTA
478	WPA/22556/2025	DEBASISH MONDAL VS STATE OF WEST BENGAL AND ORS.	BALARAM DATTA
479	WPA/22600/2025	ASIT KUMAR MAJEE VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
480	WPA/22602/2025	NEPAL CHANDRA MISHRA VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
481	WPA/22603/2025	MAMTA MAYEE MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
482	WPA/22605/2025	PUSPA MAHATA VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
483	WPA/22606/2025	DULALI SAREN VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
484	WPA/22607/2025	DULALI SAREN VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
485	WPA/22608/2025	RADHARANI MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU

486	WPA/22617/2025	MUKTA MAHATO VS STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
487	WPA/22711/2025	SUNANDA GHOSH (BASU) VS STATE OF WEST BENGAL AND ORS.	BISWAJIT DUTTA
488	WPA/22881/2025	SUFIYA BIBI SEKH VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
489	WPA/22884/2025	SHANTI MAL VS STATE OF WEST BENGAL AND ORS.	ANIL KUMAR CHATTAPADHYAYA
490	WPA/22886/2025	SUFIYA BIBI SEKH VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
491	WPA/22911/2025	SHYAMAL SARKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
492	WPA/22914/2025	SHYAMAL SARKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
493	WPA/23173/2025	MOUSUMI GORAI VS STATE OF WEST BENGAL AND ORS.	GOPA MAINAN
494	WPA/23232/2025	SASTHI DAS ROY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
495	WPA/23237/2025	SUBHAS CHANDRA NANDI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
496	WPA/23249/2025	APURBA KANTI DAS VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
497	WPA/23265/2025	GITA KAR DARIPA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
498	WPA/23266/2025	SUSANTA KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
499	WPA/23268/2025	NILMONI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
500	WPA/23635/2025	KEYA MONDAL (BHOWMICK) VS THE STATE OF WEST BENGAL AND ORS.	ARKA NANDI
501	WPA/23714/2025	SUMITA DAS VS THE STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
502	WPA/24104/2025	RADHA KANTA DEBNATH VS STATE OF WEST BENGAL AND ORS.	SOUMITA GHOSH
503	WPA/24279/2025	NIRMAL KUMAR MURMU VS STATE OF WEST BENGAL AND ORS.	SAHELI HEMBROM
504	WPA/24281/2025	KARTICK CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	ANJANA MEHEBUB
505	WPA/24479/2025	PRABIR KUMAR CHATTOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
506	WPA/24480/2025	MOHAMMAD NOOR ALI MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
507	WPA/24494/2025	RAM PRASAD DE VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
508	WPA/24498/2025	MOHIT BARAN PATI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
509	WPA/24499/2025	KARTICK CHANDRA MIDYA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE

510	WPA/24501/2025	SAMIR KUMAR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
511	WPA/24504/2025	BISWANATH GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
512	WPA/24541/2025	ALPANA BHOWMICK VS STATE OF WEST BENGAL AND ORS.	MOHUYA DUTTA BISWAS
513	WPA/24578/2025	ASIM KUMAR PAL VS STATE OF WEST BENGAL AND ORS.	GOPA MAINAN
514	WPA/24948/2025	NABAKUMAR DOLUI VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
515	WPA/24973/2025	RANJAN MAHATA VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
516	WPA/24980/2025	NARAYAN CHANDRA DEY VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
517	WPA/24985/2025	MRINMOY SARKAR VS STATE OF WEST BENGAL AND ORS.	TAPODIP GUPTA
518	WPA/25023/2025	SANJIB KUMAR TRIPATHI AND ORS. VS STATE OF WEST BENGAL AND ORS.	PARTHA SARATHI MONDAL
519	WPA/25108/2025	AYESHA KHATUN VS STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
520	WPA/25198/2025	ATUL KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	MD. MUSLEHUDDIN
521	WPA/25250/2025	REKHA KHANRA VS STATE OF WEST BENGAL AND ORS.	BAISALI GHOSHAL
522	WPA/25318/2025	SOMNATH PATRA VS STATE OF WEST BENGAL AND ORS.	SUDIP KUMAR GHOSH
523	WPA/25403/2025	ALAK RANJAN PAL VS STATE OF WEST BENGAL AND ORS.	SUDIPTA BISWAS
524	WPA/25406/2025	AMARNATH BANDYOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BISWAS
525	WPA/25408/2025	MINU BISWAS VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
526	WPA/25412/2025	PURABI SINHA VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
527	WPA/25505/2025	NANIBALA MAHATA VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
528	WPA/25667/2025	AMITA BAGISH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
529	WPA/25705/2025	SWAPAN KUMAR SAMUI VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
530	WPA/25707/2025	GOPAL CHANDRA NANDI VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
531	WPA/25709/2025	RAMANATH SINHA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
532	WPA/25773/2025	PIYALI BISWAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
533	WPA/25783/2025	SWAPNA MOHANTY VS STATE OF WEST BENGAL AND ORS.	SABYASACHI BHATTACHARJEE

534	WPA/25802/2025	UDIT KUMAR DASH VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
535	WPA/25819/2025	KINKARI MAITY VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
536	WPA/25821/2025	SONALI BARMAN VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
537	WPA/25901/2025	UTTAM KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	NITYA GOPAL MUKHERJEE
538	WPA/25913/2025	SAHANAJ KHATUN VS STATE OF WEST BENGAL AND ORS.	AMINUL ISLAM
539	WPA/25919/2025	SANAT KUMAR NASKAR VS STATE OF WEST BENGAL AND ORS.	RAJIB KUMAR BASU
540	WPA/25927/2025	ARCHANA PATHAK AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARUNAVA PATI
541	WPA/25970/2025	RENUKA DE VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
542	WPA/25976/2025	RAM LAL VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
543	WPA/25978/2025	MOHINI MOHAN HEMBRAM VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
544	WPA/25982/2025	SUKLAL MURMU VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
545	WPA/25991/2025	SIBANI MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
546	WPA/26217/2025	SHRABONI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
547	WPA/26275/2025	JHARNA BALA VS STATE OF WEST BENGAL AND ORS.	SURYATAPA DAS
548	WPA/26435/2025	KALPANA MAITY GIRI VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
549	WPA/26438/2025	BHABANI MAHATA VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
550	WPA/26441/2025	MRINALINI MAHATA VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
551	WPA/26574/2025	BANDANA DAS JANA VS THE STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
552	WPA/26579/2025	KONIKA PRADHAN VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
553	WPA/26816/2025	SHYAMAL KARAK VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
554	WPA/26817/2025	SANDHYA PRASAD VS THE STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
555	WPA/26819/2025	SHYAMAL KARAK VS THE STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
556	WPA/26821/2025	SEKHAR KUMAR CHANDA VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
557	WPA/26835/2025	BAISAKHI BAG VS THE STATE OF WEST BENGAL AND ORS.	AMRITA MAJI

558	WPA/26844/2025	SWARUP CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
559	WPA/26941/2025	NIKETAN SARKAR VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
560	WPA/26957/2025	ARKAPRAVA PAUL VS STATE OF WEST BENGAL AND ORS.	SUBHOJIT MUKHERJEE
561	WPA/27122/2025	ANURADHA MALICK VS STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
562	WPA/27135/2025	NILIMA MAITY VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
563	WPA/27460/2025	SMT. SULEKHA MAITY VS STATE OF WEST BENGAL AND ORS.	HARITRI ROY
564	WPA/27463/2025	CHHABIRANI MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
565	WPA/27536/2025	SUBARNA KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	GOPA MAINAN
566	WPA/27596/2025	NAMITA GHARA VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
567	WPA/27612/2025	SHIPRA SENAPATI VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
568	WPA/27631/2025	AMITA SAHOO VS STATE OF WEST BENGAL AND ORS.	BASABI RAICHOUDHURY
569	WPA/27647/2025	PRABIR KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
570	WPA/27649/2025	PRIANKA ROY SARKAR VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
571	WPA/27720/2025	BIMALA MISRA VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
572	WPA/27726/2025	KABITA SARKAR VS STATE OF WEST BENGAL AND ORS.	HARITRI ROY
573	WPA/27727/2025	MD. ZUNED SAHARI VS STATE OF WEST BENGAL AND ORS.	HARITRI ROY
574	WPA/27754/2025	TARUN KUMAR JANA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
575	WPA/27759/2025	SANDHYA DAS VS STATE OF WEST BENGAL AND ORS.	KALYAN SARKAR
576	WPA/27765/2025	ARABINDA DALUI AND ORS. VS STATE OF WEST BENGAL AND ORS.	RIA BHUNYA
577	WPA/27766/2025	ARABINDA DALUI AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
578	WPA/27887/2025	USHA RANI MALI VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
579	WPA/27908/2025	ANUP KUMAR GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
580	WPA/27910/2025	SURAVI ADHIKARY VS STATE OF WEST BENGAL AND ORS.	PRITIKANA GANTAIT
581	WPA/27911/2025	SYED SUFIANA KHATUN VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY

582	WPA/27917/2025	GOURI BHOWMIK VS STATE OF WEST BENGAL AND ORS.	GOUTAM KUMAR MAITY
583	WPA/27929/2025	REKHA CHANDRA VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
584	WPA/27935/2025	DHIRENDRA NATH DAS VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
585	WPA/27975/2025	ASHUTOSH BAKHRA VS STATE OF WEST BENGAL AND ORS.	ANIL KUMAR CHATTAPADHYAYA
586	WPA/28033/2025	MALATI DAS VS STATE OF WEST BENGAL AND ORS.	BAISALI GHOSHAL
587	WPA/28180/2025	SOMA DEY VS STATE OF WEST BENGAL AND ORS.	PARVEJ ALAM
588	WPA/28183/2025	TRIPTI CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
589	WPA/28242/2025	SEKHAR KUMAR DAS @ SEKHAR DAS VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
590	WPA/28317/2025	OHAJUDDIN KHAN VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
591	WPA/28318/2025	AMAL KUMAR KAR VS STATE OF WEST BENGAL AND ORS.	SAMIR KUMAR ADHIKARI
592	WPA/28330/2025	RAMKRISHNA BISWAS VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
593	WPA/28332/2025	HIMANGHSU SAHA VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
594	WPA/28334/2025	MD. SUDAK ALI SHEIKH VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
595	WPA/28335/2025	GITA BASAK VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
596	WPA/28336/2025	SWAPNA BAIRAGYA (BHATTACHARJEE) VS STATE OF WEST BENGAL AND ORS.	KALYAN KUMAR PANDA
597	WPA/28412/2025	SOMA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	AHITAGNI DEY
598	WPA/28450/2025	PRADIP MANNA VS STATE OF WEST BENGAL AND ORS.	PRIYANKA RAJAK
599	WPA/28451/2025	SOVA RANI CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
600	WPA/28452/2025	SUDHANSU SEKHAR DAS VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
601	WPA/28454/2025	NARAYAN CHANDRA NAYEK VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
602	WPA/28455/2025	JAYANTI DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOUTAM KUMAR MAITY
603	WPA/28469/2025	PURNIMA SADHUKHAN VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY
604	WPA/28481/2025	ARCHANA RANI MAITI VS STATE OF WEST BENGAL AND ORS.	PRIYANKA RAJAK

605	WPA/28919/2025	ALPANA KANJILAL VS STATE OF WEST BENGAL AND ORS.	ARUP KUMAR SAHOO

MOTION 2

[MADRASAH MATTERS]

606	WPA/688/2025 [3.00 P.M.]	MD. NURUL HASAN MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ZIAUL HAQUE
IA NO: CAN/1/2025			
wt607	WPA/3120/2025	MD. RAKIBULLAH GOLDAR AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
wt608	WPA/3414/2025	SAHIN MD. AL AMIN AND ANR. **VS** THE STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH

ASSIGNED MATTERS

609	WPA/25457/2025 [12:30 P.M.]	RISHIRAJ DAS VS STATE OF WEST BENGAL AND ORS.	MIHIR SAHA
IA NO: CAN/1/2025			

MOTION 4

[MISCELLANEOUS] (AT 10.30 A.M.)

610	WPA/2370/2025	JAYANTI PATRA (MAJI @ MAJHI) VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
611	WPA/28661/2025	BIDHAN CHANDRA DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 25

First Floor

Main Building

SINGLE BENCH (SB - XV)

AT 10:30 AM

HON'BLE JUSTICE KRISHNA RAO

FROM 3RD NOVEMBER, 2025 -
1. MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO ELECTRICITY AND MATTERS UNDER RESIDUARY (GROUP - IX) [EXCLUDING MATTERS RELATING TO SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 AND POLICE] INCLUDING APPLICATIONS CONNECTED THERETO;

2. ADMISSION AND HEARING OF ALL CRIMINAL REVISIONAL APPLICATIONS (UPTO 2015) INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE :
1. MENTIONING WILL BE ALLOWED ON EVERY TUESDAY AND THURSDAY ONLY AFTER SERVICE OF NOTICE TO THE OTHER SIDES.

2. EVERYDAY FROM 3:00 P.M. ONWARDS ORIGINAL SIDE MATTERS WILL BE TAKEN UP.

3. EVERY THURSDAY, HEARING MATTERS WILL BE TAKEN UP.

4. EVERY FRIDAY, CRIMINAL MATTERS WILL BE TAKEN UP.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91455329623?pwd=YDsMhayLu7umMpX7rQ2A5FZbZ2eTYg.1

FOR JUDGMENT

1	WPA/18557/2025	SIBNATH MONDAL VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA

FOR ORDERS

2	WPA/21710/2022	SABYASACHI MULLICK CHOWDHURY VS NATIONAL WETLAND AUTHORITY AND ORS	VISWARUP ACHARYYA
IA NO: CAN/6/2025, CAN/7/2025			

TO BE MENTIONED

3	WPA/10601/2022 (Extn. of interim order)	KOLKATA WOMES CLINIC REP BY ITS JT DIR., PARTHA RANJAN DAS VS STATE OF WEST BENGAL AND ORS.	PIYALI PAUL
4	WPA/29144/2022 (Extn. of interim order)	RUPA ENTERPRISES VS STATE OF WEST BENGAL AND ORS.	SURYA MAITY
5	WPA/7257/2024 (EXTN. OF INT. ORDER)	PALLAV ROHATGI VS ZONAL HEAD, INDIAN BANK AND ORS	KAUSHIK CHANDRA GUPTA
IA NO: CAN/1/2025			
6	WPA/20426/2025 (Non - Pros)	NIZAMUDDIN SHEIKH VS UNION OF INDIA AND ORS.	ANJAN DUTTA
7	WPA/22210/2025 (Modification)	DESTINY DEVELOPERS PVT. LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	NIKUNJ BERLIA

APPLICATION

8	WPA/22359/2024 (Restoration)	SUSANTA DAS @SUSANTA KUMAR DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
IA NO: CAN/1/2025			
9	WPA/11733/2025 (Restoration)	SAMIR KUMAR PAUL VS THE STATE OF WEST BENGAL AND ORS.	ABHIJIT CHAKRABORTI
IA NO: CAN/1/2025, CAN/2/2025			
		SPECIALLY FIXED MATTERS	
10	WPA/29500/2025 (At 11:00 a.m.)	RAJESH JANA VS STATE OF WEST BENGAL AND ORS.	MEGHA DATTA
11	WPA/29505/2025 (At 11:00 a.m.)	RATAN DAS VS STATE OF WEST BENGAL AND ORS.	MEGHA DATTA
		URGENT MOTION	
12	WPA/24548/2025	SARA BANGLA RURAL DEVELOPMENT CONTRACTORS WELFARE ASSOCIATIOIN AND ORS VS UNION OF INDIA AND ORS.	GOPA BISWAS
13	WPA/24290/2025	JULFIKKAR SEKH VS STATE OF WEST BENGAL AND ORS.	FAZLE RABBY HAZARI
14	WPA/12186/2025	SUNIL KUMAR AGARWAL VS SERIOUS FRAUD INVESTIGATION OFFICE AND ORS.	SUBHADEEP ADHIKARI
IA NO: CAN/1/2025			
15	WPA/24209/2024	UTTAM DAS VS THE STATE OF WEST BENGAL AND ORS.	MD. BABUL HUSSAIN
16	WPA/30288/2024	SUNITA SAHA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	PUSHAN MAJUMDAR
IA NO: CAN/1/2025			
17	WPA/5651/2025	SHIKHA PAL VS UNION OF INDIA AND ORS.	JAYATI CHOWDHURY
18	WPA/6008/2025	OJHA CONSTRUCTION AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUBHRONIL GHOSH
19	WPA/6064/2025	A.K.SINGHA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA GHOSH
20	WPA/8248/2025	CHANDRA PRINS VS THE STATE OF WEST BENGAL AND ANR.	SUBHAJIT DAS
21	WPA/8453/2025	XENIXT TECHNOLOGIES PRIVATE LIMITED AND ORS. VS RESERVE BANK OF INDIA AND ORS.	GOURAV DAS
22	WPA/8645/2025	RICHMOND SAMPADA ASSOCIATION OF APARTMENT OWNERS AND ANR.. VS STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
23	WPA/10195/2025	NAZRANA BIBI AND ANR. VS STATE OF WEST BENGAL AND ORS.	TAPAN ROY
24	WPA/10504/2025	PUSHPA SHARMA VS THE STATE OF WEST BENGAL AND ORS.	ANIRUDDHA MITRA
wt25	WPA/16316/2025	SHYAM SUNDAR SHARMA @ BABLU **VS** STATE OF WEST BENGAL AND ORS.	RAMENDU AGARWAL
26	WPA/10787/2025	MD. SAFIULLA ANSARI VS THE CESC LIMITED AND ORS.	BARNALI GUPTA
27	WPA/11047/2025	S. S. CONSTRUCTION VS THE WEST BENGAL ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	SAYANI AHMED

28	WPA/11919/2025	TUSHAR KANTI DUTTA VS SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR.	SAJAL KANTI BHATTACHARYYA
29	WPA/11935/2025	TAPAS KUMAR GAYEN VS LIFE INSURANCE CORPORATION OF INDIA AND ORS.	PRASENJIT CHATTOPADHYAY
30	WPA/13263/2025	RAMESH KUMAR ROY VS THE CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS	SANJIB SAHA
31	WPA/14172/2025	NARAYAN CHANDRA MAITY VS STATE OF WEST BENGAL AND ORS.	PAYEL PANJA
32	WPA/14237/2025	MITA GUPTA VS CESC LIMITED AND ANR.	INDRANIL HALDER
33	WPA/16231/2025	SK. MUKULUDDIN VS THE STATE OF WEST BENGAL AND ORS.	ANIRUDDHA SINGHA ROY
34	WPA/16337/2025	TRIBHANGA RAY VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MALAY BHATTACHARYYA
35	WPA/16409/2025	SYEDA IVANA PARVIN VS STATE OF WEST BENGAL AND ORS.	DUKE BANERJEE
36	WPA/16782/2025	SUNITA BENIA VS CESC LIMITED AND ANR.	INDRANIL HALDER
37	WPA/16804/2025	SABIR ALI VS STATE OF WEST BENGAL AND ORS.	AMAL KUMAR BANERJEE
38	WPA/17355/2025	GOURANGA HALDER VS CESC LIMITED AND ANR.	INDRANIL HALDER
39	WPA/17667/2025	SANJIT KUMAR DEBNATH VS STATE OF WEST BENGAL AND ORS.	MEGHLA DAS
40	WPA/18057/2025	SANJOY PATRA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	NIKITA TULSIAN
41	WPA/18469/2025	UTTAM KUMAR BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
42	WPA/18776/2025	ARJUN RAI VS CESC LIMITED AND ANR.	INDRANIL HALDER
43	WPA/19049/2025	GORACHAND SAHOO AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
IA NO: CAN/1/2025			
44	WPA/19605/2025	ALL INDIA LAWYERS UNION AND ANR VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
45	WPA/19776/2025	BULA SANTRA AND ANR. VS THE UNION OF INDIA AND ORS	MRINMOY CHATTERJEE
46	WPA/20073/2025	M/S MA TARA CONSTRUCTION REPN BY PARTNER SUBHASISH GANGULY VS CLCUTTA ELECTRICITY SUPPLY CORPORATION LIMITED (CESC) AND ORS	SUMITAVA CHAKRABORTY
47	WPA/20367/2025	SHAKTI TRADING COMPANY AND ORS. VS STATE OF WEST BENGAL AND ORS.	DIPANKAR SAHA
48	WPA/20512/2025	RANADEEP SADHU VS STATE OF WEST BENGAL AND ORS.	INDRANIL DASGUPTA
49	WPA/20571/2025	SUKESH RANJAN BERA VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA

50	WPA/21179/2025	MRITYUNJOY MANDAL VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA TEWARI
51	WPA/21302/2025	NIRMALYA ROY VS STATE OF WEST BENGAL AND ORS.	NEELINA CHATTERJEE
52	WPA/21391/2025	SUCHITRA MAJHI AND ORS. VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA
53	WPA/21698/2025	M/S. KHAGAUL LOCO LABOURS CO-OPERATIVE SOCIETY LIMITED AND ANR. VS UNION OF INDIA AND ORS.	PHATICK CHANDRA DAS
54	WPA/21701/2025	M/S. KHAGAUL LOCO LABOURS COOPERATIVE SOCIETY LIMITED AND ANR. VS UNION OF INDIA AND ORS.	PHATICK CHANDRA DAS
55	WPA/21719/2025	SABIR ALI MULLICK AND ANR. VS UNION OF INDIA AND ORS.	SANCHALITA SARKAR
56	WPA/21909/2025	PASCHIMBANGA ANGANWARIKARMI O SAHAYIKA KALYAN SAMITI AND ANR. VS UNION OF INDIA AND ORS.	SIDHARTHA BASU
IA NO: CAN/1/2025			
57	WPA/22188/2025	RANJIT DEY VS THE UNION OF INDIA AND ORS.	KAUSHIK SARKAR
58	WPA/22531/2025	METAL MINING INDUSTRIES (INDIA) PVT. LTD. AND ANR VS UNION OF INDIA AND ORS.	RAGHUNATH GHOSE
59	WPA/22601/2025	SAMIR ROY VS STATE OF WEST BENGAL AND ORS.	ANIL KUMAR CHATTOPADHYAYA
60	WPA/22767/2025	SUNIL KANORIA VS UNION OF INDIA AND ORS.	ANAND KESHARI
61	WPA/22781/2025	HEMANT KANORIA VS UNION OF INDIA AND ORS.	ANAND KESHARI
62	WPA/22982/2025	PRIYANKA SINGH VS UNION OF INDIA AND ORS.	SANCHITA CHAUDHURI
63	WPA/23669/2025	SARITA RAMKAILASH MOURYA VS BANK OF BARODA AND ANR	KANCHAN JAJU
64	WPA/23670/2025	RAMKAILASH RAMNARESH MOURYA VS BANK OF BARODA AND ANR	KANCHAN JAJU
65	WPA/23839/2025	TAPAS KUMAR NAG VS UNION OF INDIA AND ORS.	MD. ABDUR RAKIB
66	WPA/23875/2025	AMAL CHANDRA MAJI AND ORS. VS DURGAPUR PROJECTS LIMITED AND ORS.	DEBANU BASU THAKUR
67	WPA/24287/2025	ABDUL HAQUE MOLLA VS UNION OF INDIA AND ORS.	AYASHA NAJRIN
68	WPA/24519/2025	SAGAR CHANDRA SAMANTA VS STATE OF WEST BENGAL AND ORS.	SARANGAM CHAKRABORTY
69	WPA/24626/2025	MUKTI GUPTA VS CESC LIMITED AND ORS.	INDRANIL HLDER
70	WPA/24635/2025	M/S SANJIB CASHEW PROCESSING, THROUGH ITS CONSTITUENT ATTORNEY, NAMELY AJABULL KHAN VS STATE OF WEST BENGAL AND ORS.	SHANTA SARKAR
71	WPA/24937/2025	SHYAM SHANKAR PANDEY VS THE CALCUTTA ELECTRICITY SUPPLY COMPANY LIMITED (CESC) AND ORS	MRIGANKA PATRA

72	WPA/24950/2025	DR. TAPAN KUMAR JANA VS WEST BENGAL MEDICAL COUNCIL AND ORS.	AMARTYA BASU
73	WPA/24952/2025	MD. FARUK HOSSAIN VS STATE BANK OF INDIA AND ORS.	ANANYA MONDAL
74	WPA/24978/2025	AMIT MINES PRIVATE LIMITED AND ANR VS OFFICE OF THE GENERAL MANAGER DISTRICT INDUSTRIES CENTRE AND ORS	PIYUSH AGRAWAL
75	WPA/24994/2025	GOPINATH KAR VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA TEWARI
76	WPA/25165/2025	HARISADHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
77	WPA/25262/2025	MAHENDRA KUMAR GUPTA AND ORS. VS CANARA BANK AND ORS.	SANDIP AGARWAL
78	WPA/25442/2025	AMIT DAS AND ORS. VS UNION OF INDIA AND ORS.	PARIKSHIT LAKHOTIA
79	WPA/25552/2025	MADHUMITA MITRA VS STATE OF WEST BENGAL AND ORS.	SANDIPAN PAL
80	WPA/25563/2025	GANESH PAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
81	WPA/25691/2025	SURAJIT KHARA VS CESC LIMITED AND ORS.	INDRANIL HALDER
82	WPA/25827/2025	PRABIR PAUL AND ANR. VS UNION OF INDIA AND ORS.	MOUSUMI BHOWAL

IA NO: CAN/1/2025

wt83	WPA/2127/2019	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt84	WPA/23341/2018	VAIDIC DHARMA SANSTHAN & ANR **VS** UNION OF INDIA & ORS	SUMAN SEHANABIS

IA NO: CAN/1/2019(Old No:CAN/12196/2019), CAN/2/2021

IA NO: CAN/1/2019(Old No:CAN/12196/2019), CAN/2/2021

wt85	WPA/25791/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt86	WPA/25803/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt87	WPA/25804/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt88	WPA/25809/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt89	WPA/25811/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt90	WPA/25813/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt91	WPA/25815/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt92	WPA/25817/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt93	WPA/25819/2018	BHOLA PAIK **VS** UNION OF INDIA &ORS	MOUSUMI BHOWAL
wt94	WPA/25820/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL

wt95	WPA/25823/2018	BHOLA PAIK **VS** UNION OF INDIA & ORS	MOUSUMI BHOWAL
wt96	WPA/25913/2018	BIBHUTI BHUSHAN MONDAL & ORS **VS** THE NATIONAL WETLANDS COMMITTEE & ORS	MOUSUMI BHOWAL
wt97	WPA/9223/2018	LEISURE COUNTRY CLUB & RESORTS PRIVATE LIMITED & ANR **VS** UNION OF INDIA & ORS	DEBORSHI DHAR
wt98	WPA/18668/2024	SRI CHANDRA SEKHAR PRASAD SINHA **VS** UNION OF INDIA AND ORS.	AMAN GUPTA
99	WPA/25900/2025	DHAATRI MINES AND RESOURCES PRIVATE LIMTIED AND ANR. VS UNION OF INDIA AND ORS.	AHANA GHOSH MONDAL
100	WPA/26000/2025	MINOR ABHIROOP KUNDU, REPRESENTED BY HIS GUARDIAN JATINDRA NATH MONDAL VS UNION OF INDIA AND ORS.	MALAY BHATTACHARYYA
101	WPA/26015/2025	ANIMA DAS VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	BHARAT CHANDRA SIMAI
102	WPA/26294/2025	SANTU DAS VS STATE OF WEST BENGAL AND ORS.	DUKE BANERJEE
103	WPA/26349/2025	M/S N K BUILDERS VS UNION OF INDIA AND ORS.	PRIYA CHAKRABORTY
104	WPA/26384/2025	ROYSON CERAMIC PRIVATE LIMITED AND ORS. VS UCO BANK AND ORS.	CHIRANJIB SINHA
105	WPA/26399/2025	R.P. ELECTRICAL VS STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
106	WPA/26440/2025	K.D. RESOURVES PRIVATE LIMITED AND ANR. VS DAMODAR VALLEY CORPORATION AND ORS.	MANASWITA MUKHREJEE
107	WPA/26524/2025	BISWANATH BAIDYA AND ANR. VS STATE OF WEST BENGAL AND ORS.	BIPASHA BHATTACHARYYA
108	WPA/26739/2025	RANU KARMAKAR VS STATE OF WEST BENGAL AND ORS.	ILIKA NAG
109	WPA/26757/2025	JEKAY INTERNATIONAL TRACK PRIVATE LIMITED AND ANR VS UNION OF INDIA AND ORS.	RANJANA SEAL
110	WPA/27021/2025	KRISHNA BHUNIA VS STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS
111	WPA/27293/2025	MD. ZAKIR HOSSAIN MONDAL VS STATE OF WEST BENGAL AND ORS.	TUSHAR KANTI MUKHERJHEE
112	WPA/27334/2025	MAHENDRA KUMAR GUPTA AND ORS. VS PUNJAB NATIONAL BANK AND ORS.	BHAWNA TEKRIWAL
113	WPA/27340/2025	BASUDEB GHOSH VS STATE OF WEST BENGAL AND ORS.	SHILADITYA BARMA
114	WPA/27365/2025	MAHENDRA KUMAR GUPTA AND ORS. VS PUNJAB NATIONAL BANK AND ORS.	BHAWNA TEKRIWAL
115	WPA/28149/2025	MARK AND MEADOWS AND ANR VS STATE OF WEST BENGAL AND ORS.	FARHAN GHAFFAR
116	WPA/28225/2025	MALAY BOSE VS THE NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION AND ORS	ADITYA RATAN TIWARY
117	WPA/28304/2025 (LEAVE)	APARNA MONDAL VS STATE OF WEST BENGAL AND ORS.	SADIA PARVEEN

118	WPA/28420/2025	KAJAL MAITY VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
119	WPA/28656/2025 (LEAVE)	VIMAN CONSTRUCTIONS LLP VS THE SYAMA PRASAD MOOKERJEE PORT, KOLKATA AND ORS	CARDINA ROY
120	WPA/28686/2025	HARISH BAGLA VS PUNJAB NATIONAL BANK AND ORS.	DEBARTHA CHAKRABORTY
121	WPA/28721/2025 (LEAVE)	ABHIJIT MAITY VS STATE OF WEST BENGAL AND ORS.	PHATICK CHANDRA DAS
122	WPA/28723/2025 (LEAVE)	ABHIJIT MAITY VS STATE OF WEST BENGAL AND ORS.	PHATICK CHANDRA DAS
123	WPA/28755/2025	MALABIKA SAHA VS STATE OF WEST BENGAL AND ORS.	APHIPHA KHAN
124	WPA/28771/2025 (Leave)	RONI MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
125	WPA/28799/2025	TIRUMANI FLAT OWNERS ASSOCIATION AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBRAJ DUTTA
126	WPA/28842/2025 (LEAVE)	SUDIP MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	KAZI ARDAN ALI
127	WPA/28843/2025 (LEAVE)	ANUSHREE GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	KAZI ARDAN ALI
128	WPA/28939/2025 (LEAVE)	ARIJIT BAKSHI VS ELECTION COMMISSION OF INDIA AND ORS	MANABENDRANATH BANDYOPDHYAY
129	WPA/29021/2025 (Leave)	MD.ABU TAHER VS STATE OF WEST BENGAL AND ORS.	ABHIJIT SINGH
130	WPA/29197/2025 (Leave)	ABDULLAH AL MASUD VS STATE OF WEST BENGAL AND ORS.	SAGNIKA BANERJEE
131	WPA/29218/2025 (Leave)	ACTION CLUB BAGDA,MOHANPUR AND ANR VS STATE OF WEST BENGAL AND ORS.	AMRITA PANDEY
132	WPA/29225/2025 (LEAVE)	BISWANATH LAYA VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
133	WPA/29273/2025 (LEAVE)	BUDGE BUDGE REFINERIES LTD AND ANR VS UNION OF INDIA AND ORS.	ATISH GHOSH
134	WPA/29311/2025 (LEAVE)	M/S AMIT MINES PRIVATE LIMITED VS STEEL AUTHORITY OF INDIA LIMITED AND ORS	RUPSA SREEMANI
135	WPA/29340/2025 (Leave)	ASIM MAHAPATRA AND ORS VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
		CONTEMPT APPLICATION	
136	CPAN/2033/2025	M/S A H WHEELER AND CO PVT LTD VS UPENDER SINGH AND ORS	KUSHAGRA SHAH
in	WPA/26670/2025	M/S A H WHEELER AND CO (PVT) LTD. **VS** INDIAN RAILWAYS AND ORS	KUSHAGRA SAHA
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		ADJOURNED MOTION	
137	WPA/20133/2025	PEI MAY CHINESE HIGH SCHOOL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SACHIDANANDA PANDA
138	WPA/10983/2025	PINAX PAPER MILLS PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ANR.	DIPANKAR DAS

139	WPA/15311/2025	SAI SULPHONATES PRIVATE LIMITED AND ANR. VS THE WEST BENGAL POWER DEVELOPMENT CORPORATION LIMITED AND ORS.	ATISH GHOSH
140	WPA/1372/2023	P AND P BUSINESS PVT LTD VS STATE OF WEST BENGAL AND ORS.	DEEPTANGSHU KAR
141	WPA/23698/2023	SAILENDRA NATH DEY VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHEREE
142	WPA/24518/2023	CHANCHAL KUMAR DAS VS UNION OF INDIA AND ORS.	SUNIL KUMAR GUPTA
143	WPA/9435/2024	SANTOSHI MAHATO VS STATE OF WEST BENGAL AND ORS.	SUMAN SAHANI
144	WPA/14770/2024	BAPI DAS VS UNION OF INDIA AND ORS.	MD. KHAIRUL BASAR BULBUL
145	WPA/16064/2024	SK. ASIF AHMED VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
146	WPA/18804/2024	SUPRIYA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	MAIDUL ISLAM KAYAL
147	WPA/20132/2024	APARAJITA BOSE ALIAS MUNMUN VS THE STATE OF WEST BENGAL AND ORS.	JAYASHREE PATRA
148	WPA/21647/2024	SUBRATA BISWAS VS COMMISSIONER DURGAPUR MUNICIPAL CORPORATION AND ORS.	BHASKAR DUTTAGUPTA
149	WPA/21696/2024	SOUREN CHATTARAJ VS STATE OF WEST BENGAL AND ORS.	SOMA CHAKRABORTY
150	WPA/22252/2024	ARUN KUMAR BOSE VS UNION OF INDIA AND ORS.	ABHISHEK CHAKRABORTY
151	WPA/22594/2024	APARNA CHATTERJEE VS UNION OF INDIA AND ORS.	SABITA KHUTIA (BHUNYA)
152	WPA/22841/2024	M/S. BINTU ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
153	WPA/25414/2024	SWAPNA BASU ROY @ SWAPNA BASU RAY AND ANR. VS THE UNION OF INDIA AND ORS.	SOBHAN KUMAR PATHAK
154	WPA/25482/2024	ARUN KUMAR JAGATRAMKA VS SBI LIFE INSURANCE COMPANY LTD.	NOORUL ISLAM
155	WPA/29662/2024	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS. VS OMBUDSMAN, WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS.	MADHUSUDAN SAHA RAY
156	WPA/30275/2024	SURAJIT BARMAN @ SURAJIT BURMAN VS THE STATE OF WEST BENGAL AND ORS.	ANISH CHAKRABORTY
157	WPA/7147/2025	PAROMITA HALDER VS CESC LIMITED AND ANR.	INDRANIL HALDER
158	WPA/8558/2025	ASOK DEB SARKAR VS THE STATE OF WEST BENGAL AND ORS.	ABHIRUP CHAKRABORTY
159	WPA/9046/2025	KALYAN KRISHNA NANDI VS STATE OF WEST BENGAL AND ORS.	
wt160	WPA/10686/2025	KALYAN KRISHNA NANDI **VS** STATE OF WEST BENGAL AND ORS.	
wt161	WPA/10689/2025	KALYAN KRISHNA NANDI (IN PERSON) **VS** THE STATE OF WEST BENGAL AND ORS.	

wt162	WPA/10692/2025	KALYAN KRISHNA NANDI **VS** STATE OF WEST BENGAL AND ORS.	
wt163	WPA/10715/2025	KALYAN KRISHNA NANDI **VS** STATE OF WEST BENGAL AND ORS.	
wt164	WPA/10717/2025	KALYAN KRISHNA NANDI (IN PERSON) **VS** THE STATE OF WEST BENGAL AND ORS.	
wt165	WPA/10993/2025	KALYAN KRISHNA NANDI (IN PERSON) **VS** THE STATE OF WEST BENGAL AND ORS.	
wt166	WPA/15620/2025	KALYAN KRISHNA NANDI (IN-PERSON) **VS** THE STATE OF WEST BENGAL AND ORS.	
wt167	WPA/9052/2025	KALYAN KRISHNA NANDI **VS** STATE OF WEST BENGAL AND ORS.	
wt168	WPA/9148/2025	KALYAN KRISHNA NANDI **VS** STATE OF WEST BENGAL AND ORS.	
wt169	WPA/9149/2025	KALYAN KRISHNA NANDI **VS** STATE OF WEST BENGAL AND ORS.	
170	WPA/9903/2025	MADHABILATA GOSWAMI VS THE BANK OF INDIA AND ORS.	MALYASREE MAITY
171	WPA/11416/2025	BIRENDRA NATH SARKAR VS AXIS BANK LTD	SAMIR KUMAR DHAR
172	WPA/11434/2025	JAI BALAJI INDUSTRIES LIMITED AND ANR. VS ASSISTANT COMMISSIONER OF STATE TAX, CHANDNEY CHAWK AND PRINCEP STREET CHARGE AND ORS.	UTTAM SHARMA
173	WPA/12489/2025	SAKINA BEWA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ARIF MAHAMMAD KHAN
174	WPA/15784/2025	RAIHAN ALAM VS CESC LIMITED AND ANR.	BIDYUT KUMAR HALDER
175	WPA/16684/2025	KRISHNA KUMAR GUPTA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	AMIT GUPTA
176	WPA/18875/2025	CALCUTTA RESCUE AND ORS VS UNION OF INDIA AND ORS.	AYANTIKA SAHA
177	WPA/19177/2025	CHANDANA PANDA VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SUBHAM DUTTA
178	WPA/20466/2025	DILIP KUMAR KONAR VS STATE OF WEST BENGAL AND ORS.	SOURAV PRASANNA MUKHERJEE
179	WPA/21813/2025	RANAJIT RAKSHIT VS STATE OF WEST BENGAL AND ORS.	MEGHA DATTA
wt180	WPA/20033/2025	KHUKURANI MONDAL GHORAI **VS** STATE OF WEST BENGAL AND ORS.	DINESH PANI
181	WPA/21903/2025	RAJEN SINGHA AND ANR. VS ASANSOL DURGAPUR DEVELOPMENT AUTHORITY (ADDA) AND ANR.	VARUN KEDIA
182	WPA/22059/2025	BIDYUT SARKAR VS THE CESC LIMITED AND ORS.	SYED ARIF AHMED
183	WPA/23694/2025	DEBASIS BISWAS VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MANDIRA BARMAN
184	WPA/23748/2025	RANJIT SARKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SUDIPT SARKAR

185	WPA/24963/2025	CENTURY EXTRUSIONS LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	ANKUSH MAJUMDAR
wt186	WPA/13021/2025	M/S. NU VISTA LIMITED (FORMERLY EMAMI CEMENT LIMITED) **VS** THE STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt187	WPA/13176/2025	M/S NUVOCO VISTAS CORPORATIN LIMITED (FORMERLY LAFARGE INDIA LIMITED) **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt188	WPA/15327/2025	M/S. AWL AGRI BUSINESS LIMITED (FORMERLY ADANI WILMAR LIMITED) **VS** THE STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt189	WPA/20155/2025	JSW CEMENT LTD. AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt190	WPA/20412/2025	CENTURY PLYBOARDS (INDIA) LIMITED AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt191	WPA/20688/2025	DALMIA CEMENT (BHARAT) LIMITED (FORMERLY OCL INDIA LIMITED) AND ANR **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt192	WPA/20689/2025	M/S AMBUJA CEMENTS LIMITED **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt193	WPA/20690/2025	M/S AMBUJA CEMENTS LIMITED **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt194	WPA/22121/2025	EMAMI AGROTEC LTD. (PREVIOUSLY KNOWN A EMAMI BIOTECH LIMITED) **VS** THE STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt195	WPA/22609/2025	SHYAM SEL AND POWER LIMITED (FORMERLY SHYAM SEL LTD.) **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt196	WPA/23794/2025	M/S SHYAM STEEL MANUFACTURING LIMITED(FORMERLY SOVA ISPAT LIMITED) **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
wt197	WPA/23796/2025	SHYAM STEEL INDUSTRIES LIMITED **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
198	WPA/25159/2025	ADITYA PANDEY VS BHARAT PETROLEUM CORPORATION LTD. AND ORS.	BIKRAMJIT MANDAL
199	WPA/26813/2025	ASHIS PRADHAN AND ORS VS ELECTION COMMISSION OF INDIA AND ORS	Sanjib Dawn
200	WPA/27196/2025	BIJAYA ROY @ ROY BIJAYA VS THE WEST BENGAL STATE ELECTRIC DISTRIBUTION COMPANY LTD. AND ORS.	AJAY DEBNATH
		MOTION	
201	WPA/5065/2025	INDIA POWER CORPORATION LIMITED(IPCL) VS UNION OF INDIA AND ORS.	ANINDYA HALDER
202	WPA/1570/2020	ALADARPUT VIVEKANANDA VIDYAMANDIR VS RESERVE BANK OF INDIA & ANR	KAUSHIK CHANDRA GUPTA
203	WPA/5234/2020	WBBSED COMPANY LTD VS DEB KUMAR ROY & ORS	SUJIT SANKAR KOLEY
204	WPA/7808/2021	SWAPAN KUMAR SIKARI AND ANOTHER VS THE CHARIMAN, W. B. STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND OTHERS	AMITABHA GHOSH
205	WPA/17886/2021	BISWANATH CHAKRABORTY VS UNION OF INDIA AND ORS.	MANAS GHOSH

206	WPA/12234/2023	BHULKAYESH BIBI VS WBSEDCL AND ANR	INDRANIL HALDER
207	WPA/18702/2023	SOURAJ CHATTERJEE VS CESC LIMITED AND ORS.	MADHUMANTI CHAKRABORTY
208	WPA/25450/2023	M/S. ALLOY STEEL COMPANY VS UNION OF INDIA AND ORS.	K.M. HOSSAIN
209	WPA/25820/2023	REKHA KHATOON VS STATE OF WEST BENGAL AND ORS.	DEBASIS KAR
210	WPA/11232/2024	REZINA BIBI AND ORS. VS CALCUTTA ELECTRIC SUPPLY CORPORATION AND ORS.	AMIT DAS
211	WPA/12488/2024	SHRUTI DAS VS THE CHAIRMAN, WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	KALLOL KUMAR MAITY
212	WPA/12545/2024	SOFIKUL ALAM VS WBSEDCL AND ANR.	INDRANIL HALDER
213	WPA/17268/2024	MANOJ KUMAR GHOSH VS WBSEDCL AND ORS.	SOUPAL CHATTERJEE
214	WPA/18478/2024	DEBABRATA SARKAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	MADHURIMA BASU
215	WPA/23028/2024	M/S OM ASHIYANA L.L.P. VS WBSEDCL AND ANR.	INDRANIL HALDER
216	WPA/24876/2024	HARENDRA NATH PAL ALIAS HARENDA NATH PAUL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ABHILASH CHATTERJEE
217	WPA/25341/2024	AMIT KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	AMRITA DE
218	WPA/25372/2024	SUBHANKAR SAMANTA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MUNMUN MONDAL
219	WPA/25564/2024	SALMA BEGUM VS THE STATE OF WEST BENGAL AND ORS.	KAMALESH CHANDRA SAHA
220	WPA/25924/2024	DEBABRATA SAHOO VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
221	WPA/27356/2024	BIJOY KRISHNA SAMANTA VS CESC LIMITED AND ORS.	SWAPAN KUMAR PAL
222	WPA/29797/2024	KABITA KHAN SINHA VS CESC LIMITED AND ANR	INDRANIL HALDER
223	WPA/30161/2024	M/S MONDAL AND MANNA COLD STORE PVT. LTD. AND ORS. VS WEST BENGAL STATE ELECTRICITY AND ORS.	SHALINI GHOSH
224	WPA/30359/2024	BISWANATH CHOWDHURY VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MADHUMITA PATRA
225	WPA/3609/2025	SHAFALI PRAMANIK VS CESC LIMITED AND ORS.	INDRANIL HALDER
226	WPA/5343/2025	ANOWARA BIBI SK. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MRINAL SAHA
227	WPA/6397/2025	WAKAR YUNIS VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SOUJANYO PATTANAYAK

228	WPA/6465/2025	NIRUPAM CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SK. ZUBAIR AHMED
229	WPA/6488/2025	AMINUDDIN KHAN VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
230	WPA/6594/2025	SUBHASIS DAS VS LEARNED DISTRICT JUDGE, PURBA MEDINIPUR AND ANR.	AMRITA MAJI
231	WPA/7049/2025	SUDARSAN SEN VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
232	WPA/7053/2025	DIPALI KOL VS STATE OF WEST BENGAL AND ORS.	DHANANJAY BANERJEE
233	WPA/7125/2025	DILIP KUMAR GIRI AND ANR. VS STATE OF WEST BENGAL AND ORS.	MASUD MALLIK
234	WPA/7152/2025	MITHU DEBNATH VS CESC LIMITED AND ORS.	INDRANIL HALDER
235	WPA/7156/2025	ARUN KUMAR BERA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MUKTESWAR MAITY
236	WPA/7175/2025	ASHA GHOSH AND ANR. VS CESC LIMITED AND ORS.	INDRANIL HALDER
237	WPA/7235/2025	ORACLE GUEST HOUSE VS PRINCIPAL SECRETARY DEPARTMENT OF TOURISM AND ORS.	PAYEL CHAKRABORTY
238	WPA/7243/2025	BHADU MANDAL VS STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
IA NO: CAN/1/2025			
239	WPA/7897/2025	ABDULLAH VS THE UNION OF INDIA AND ORS.	SWASTIKA CHOWDHURY
240	WPA/7919/2025	FATIMA JOHARA BIBI VS UNION OF INDIA AND ORS.	LAKSHMINATH BHATTACHARYA
IA NO: CAN/1/2025			
241	WPA/8202/2025	SAYED NEAJUDDIN VS UNION OF INDIA AND ORS.	MIR ANOWAR
242	WPA/8350/2025	SHARMILA CHATTERJEE AND ANR. VS CALCUTTA ELECTRIC SUPPLY CORPORATION LTD. AND ORS.	SUDIP PALIT
243	WPA/8624/2025	M/S. LOKNATH CONSTRUCTION AND ANR. VS C.E.S.C. LIMITED AND ORS.	SAYANI AHMED
244	WPA/8685/2025	M.Y. AND SONS VS UNION OF INDIA AND ORS.	SOHINI BHATTACHARYYA
245	WPA/8775/2025	CHRANJIB HATI VS WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LTD. AND ORS.	RANJIT TALUKDAR
246	WPA/8785/2025	ZIAUR RAHMAN AND ANR. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SHYAMAL MUKHOPADHYAY
247	WPA/9342/2025	MANOJ SARKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	TAPOJIT DEY
248	WPA/9459/2025	ANIMA BISWAS VS STATE OF WEST BENGAL AND ORS.	MADHUMITA DEBNATH
249	WPA/10109/2025	MONOJ BISWAS @ MANOJ BISWAS VS THE CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS.	SANDIPAN MAITY

250	WPA/10264/2025	RAU SHAN @ RAUSHAN VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
251	WPA/10265/2025	JAMILA KHATOON VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
252	WPA/10267/2025	RESMA BEGAM VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
253	WPA/10292/2025	NAFISUZZAMAN AND ANR. VS THE STATE OF WEST BENGAL, STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MUKTESWAR MAITY
254	WPA/10308/2025	BASUDEB MONDAL VS CESC LIMTIED AND ORS.	INDRANIL HALDER
255	WPA/10312/2025	MAMATA PAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SUBHRAJYOTI GHOSH
256	WPA/10323/2025	SWAPAN KUMAR ROY VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMTIED AND ORS.	SHAMIK BAGCHI
257	WPA/10348/2025	MEHBOOB ANSARI VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
258	WPA/10351/2025	MD. FARUK VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
259	WPA/10404/2025	KALACHAND GHOSH VS WBSEDCL AND ANR.	INDRANIL HALDER
260	WPA/11207/2025	TANUJA BEGAM VS CESC LIMITED AND ORS.	SOURAV GUCHHAIT
261	WPA/11239/2025	HARI OM CONSTRUCTION VS CESC LIMITED AND ORS.	DHIMAN BANERJEE
262	WPA/11244/2025	ABDUL BASIR SEKH VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED (WBSEDCL) AND ORS.	SANGITA MISRA
263	WPA/11432/2025	GORA CHAND KARMAKAR VS CESC LIMITED AND ORS.	IMTIAZ AKHTAR
264	WPA/11492/2025	MOHAMMED EKRAM ALI @ MD. EKRAM ALI VS CESC LIMITED AND ORS.	INDRANIL HALDER
265	WPA/11623/2025	SURAJIT SAMANTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	MALYASHREE MAITY
266	WPA/11642/2025	PRODIP DUTTA VS CESC LIMITED AND ANR.	INDRANIL HALDER
267	WPA/11795/2025	BIPLOB PURKAIT VS WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
268	WPA/11846/2025	SANJAY YADAV VS UNION OF INDIA AND ORS.	PRASENJIT SAHA
269	WPA/12302/2025	BAPPADITYA MANNA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SYED NASIM AEJAZ
270	WPA/12303/2025	NIBIR KUMAR SANYAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMTIED AND ORS.	MANAS KUMAR DAS
271	WPA/12559/2025	SK. NASIM VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SOUMITA GHOSH

272	WPA/12624/2025	SK. SAMSUL ALAM VS THE CHAIRMAN OF WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SANJUKTA SAMANTA
273	WPA/12725/2025	SK. NURUL ISLAM VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ANR.	SHEWLY SAHA
274	WPA/12735/2025	INDRAJIT AMAL MAJUMDAR VS THE STATE OF WEST BENGAL AND ANR.	PRIYA NANDY
275	WPA/12793/2025	AMITA TEWARY AND ORS. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	RANOJOY CHATTERJEE
276	WPA/12882/2025	BABULAL ORAON VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. SAIFUDDIN
277	WPA/12924/2025	U. SATYANARAYAN RAO VS UNION OF INDIA AND ORS.	LAL MOHAN BASU
278	WPA/12956/2025	TARUN BIKAS DAS VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
279	WPA/13098/2025	MYRIAD HOSPITALITY SERVICES PRIVATE LIMITED VS CESC LIMITED AND ORS.	DEBDUTTA RAHA
wt280	WPA/18379/2025	MYRIAD HOSPITALITY SERVICES PRIVATE LIMITED **VS** CESC LIMITED AND ORS.	DEBDUTTA RAHA
281	WPA/13350/2025	MANIRUDDIN AHMED VS THE STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
282	WPA/13614/2025	B. GARDEN KRIRA SAMITY AND ANR. VS CESC LIMITED AND ORS.	AMITAVA CHATTERJEE
283	WPA/13731/2025	PRADIP KUMAR SARDAR VS STATE OF WEST BENGAL AND ORS.	HUSEN MUSTAFI
284	WPA/13808/2025	ALOKE BHUNIYA AND ANR VS CESC LIMITED AND ANR	INDRANIL HALDER
285	WPA/14008/2025	SANJOY DAS VS THE STATE OF WEST BENGAL AND ORS.	UPASANA BANERJEE
286	WPA/14310/2025	SOURASISH JANA VS THE CHAIRMAN, WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	RITANKAR DAS
287	WPA/14322/2025	JAGANNATH BASAK VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	BIKRAMJIT MANDAL
288	WPA/14457/2025	ISMATARA KHATUN VS STATE OF WEST BENGAL AND ORS.	ARUN SHAW
289	WPA/14605/2025	SIRAJUL ISLAM MOLLA @ MD. SIRAJUL ISLAM MOLLA VS THE STATE OF WEST BENGAL AND ORS.	SHAMIK BAGCHI
290	WPA/14610/2025	FARGINA SK. VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	MD. NURE ZAMAN
291	WPA/14613/2025	ELINA MALLICK VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. NURE ZAMAN

292	WPA/14617/2025	MUJIBAR RAHAMAN MALLICK VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. NURE ZAMAN
293	WPA/14805/2025	SHYAMALI CHATTERJEE AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	TAHARIMA KHATUN
294	WPA/14838/2025	M/S. SUNVICT PRINTO INK. CO. VS THE REGIONAL MANAGER, CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ANR.	RITA PATRA
295	WPA/14976/2025	RAM GULAB SHAW VS STATE OF WEST BENGAL AND ORS.	SUBHA PATHAK
296	WPA/15133/2025	NIMAI CHANDRA MONDAL VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MALLIKA MANNA
297	WPA/15233/2025	MD. SHABBIR VS C.E.S.C. LIMITED AND ORS.	ABDUL HAMID MOLLA
298	WPA/15356/2025	SEKH SAKIR HOSSEN VS THE STATE OF WEST BENGAL AND ORS.	MRINMOY BHATTACHARYYA
299	WPA/15418/2025	SUPROVAT BANERJEE VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	BARNALI GUPTA
300	WPA/15588/2025	MINATI MONDAL VS WBSEDL AND ORS.	MASOOQ RAHMAN
301	WPA/15624/2025	SWAPAN BAR VS THE WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
302	WPA/15627/2025	SAMBHUNATH HALDER VS THE WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
303	WPA/15629/2025	FATIK CHANDRA GHOSH VS THE WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
304	WPA/15791/2025	SULEKHA PAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED (WBSEDCL) AND ORS.	MOHAMMED SHAHID
305	WPA/15825/2025	M/S. JAI JAGANNATH AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHISEK BANERJEE
306	WPA/15918/2025	HARIPADA DAS VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SOMA KAR GHOSH
307	WPA/16153/2025	SIKHA MOHANTO VS CESC LIMITED AND ORS.	INDRANIL HALDER
308	WPA/16242/2025	SAPNA PANDEY AND ANR. VS CESC LIMITED AND ORS.	INDRANIL HALDER
309	WPA/16283/2025	SHIB SHANKAR PASWAN AND ANR. VS THE KOLKATA METORPOLITAN DEVELOPMENT AUTHORITY AND ORS.	BIKRAMJIT MANDAL
310	WPA/16340/2025	SOMA CHATTERJEE VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ANR.	MALAY DHAR
311	WPA/16669/2025	MUNKIR HOSSAIN @ MUNKIR DAFADAR VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	TUHINA PARVIN
312	WPA/16737/2025	ULTRATECH CEMENT LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	ASHUTOSH BHATTACHARYYA

313	WPA/16746/2025	ULTRATECH CEMENT LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
314	WPA/17023/2025	SAJAL MUKHERJEE VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ARUP SARKAR
315	WPA/17156/2025	PRASENJIT CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SOUMAK BERA
316	WPA/17356/2025	SHAKIL ANSARI AND ORS. VS CESC LIMITED AND ANR	INDRANIL HALDER
317	WPA/17544/2025	GOPAL NASKAR AND ANR VS STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
318	WPA/17571/2025	SUJAY KAYAL VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
319	WPA/18321/2025	H.R. ISPAT PRIVATE LIMTIED AND ANR. VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS.	ABHIJIT SARKAR
320	WPA/18475/2025	RENUKA BIBI VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SYED NASIM AEJAZ
321	WPA/18688/2025	RAMKRISHNA SAHA VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ABIRA BHATTACHARJEE
322	WPA/18692/2025	CHANDAN LODH VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
323	WPA/18697/2025	PRAKASH BISWAS VS CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS.	DILIP KUMAR SADHU
324	WPA/18845/2025	ANIL MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	TRIPARNA ROY
325	WPA/19007/2025	M/S. BENGAL POWER CORPORATION AND ANR. VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR BHATTACHARYYA
326	WPA/19193/2025	SANJOY KUNDU VS STATE OF WEST BENGAL AND ORS.	SANJIDA SULTANA
327	WPA/19261/2025	PRANAY DALUI VS THE STATE OF WEST BENGAL AND ORS.	SK. JAHADAR ALAM
328	WPA/19894/2025	TAPAN KUMAR DAS VS CALCUTTA ELECTRIC SUPPLY CORPORATION LTD. AND ORS.	SUSANTA PAL
329	WPA/20381/2025	NAJMUS SAHAR VS THE CALCUTTA ELECTRICITY SUPPLY CORPORATION COMPANY LIMITED AND ORS.	PALASH BAPARI
330	WPA/20462/2025	ARUN KUMAR DE VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
331	WPA/20463/2025	BISWAJIT JANA VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
332	WPA/20465/2025	SATYAJIT BERA VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
333	WPA/20468/2025	KRISHNA GOPAL DASADHIKARI VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
334	WPA/20470/2025	BAPI DAS VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER

335	WPA/20471/2025	BATINDRA NATH SAHOO VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
336	WPA/20808/2025	SWAPAN KUMAR JANA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SARDA SHA
337	WPA/20848/2025	SUFAL PAIK VS CESC LIMITED AND ANR.	INDRANIL HALDER
338	WPA/21055/2025	ANIL SHAW VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. JAHADAR ALAM
339	WPA/21788/2025	HAREKRISHNA PURKAIT VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
340	WPA/22503/2025	PRASENJIT CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SOUMAK BERA
341	WPA/22674/2025	BISWAJIT SAHA VS STATE OF WEST BENGAL AND ORS.	ANAMIKA PANDEY
342	WPA/22816/2025	ASHUTOSH PANDA AND ORS. VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
343	WPA/23177/2025	ABHIJIT RASAMOY BANERJEE VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	TRISHTRYA MANCHERJI
344	WPA/23382/2025	UJJAL KUMAR CHATTOPADHYAY @ CHATTERJEE VS CESC LIMITED AND ANR.	INDRANIL HALDER
345	WPA/23386/2025	UTPAL GAYEN VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
346	WPA/23389/2025	RAMKRISHNA HALDER VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
347	WPA/23738/2025	BASANTA KUMAR BERA VS STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS
IA NO: CAN/1/2025			
348	WPA/23941/2025	BANSAL NURSING CENTRE AND ORS. VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
349	WPA/24371/2025	DEBASHIS DEY VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ANR.	SOUGATA BANERJEE
350	WPA/24505/2025	RAKESH PATHAK VS PASSPORT AUTHORITY OF INDIA AND ORS	YUVRAJ CHATTERJEE
351	WPA/24620/2025	ASMITA PODDAR @ PAYEL PODDAR VS STATE OF WEST BENGAL AND ORS.	MADHUMITA BASAK
352	WPA/24816/2025	DREDGING AND DESILTATION COMPANY PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	ADITYA MONDAL
353	WPA/24983/2025	THE ECOS ASSOCIATION OF APARTMENT OWNERS REPRESENTED BY ITS PRESIDENT, MRS MAITRAYEE DE VS STATE OF WEST BENGAL AND ORS.	SOHINI BHATTACHARYYA
354	WPA/25239/2025	MD ASHFAQUE VS CALCUTTA ELECTRIC SUPPLY CORPORATION AND ORS	SHAMAYEM FASIH
		NEW MOTION	
355	WPA/22267/2015	BHAGIRATH ENGINEERS COOP. SERVICE CONSTR. SOCIETY LTD & ANR VS STATE OF WEST BENGAL & ORS	PARAMITA PAL

IA NO: CAN/2/2018(Old No:CAN/5800/2018), CAN/3/2023, CAN/4/2023

356	WPA/3853/2019	A.T. SKRYPTION PVT.LTD. & ANR VS KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LTD. & ORS	PRIYANKA MUKHERJEE
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2023			
357	WPA/24332/2019	ANIL KR BERA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION CO LTD & ORS	GITASHREE MISTRY
358	WPA/331/2020	PABITRA BISWAS VS STATE OF WEST BENGAL & ORS	GOURANGA KR DAS
359	WPA/3690/2020	KAMAL BHUNIA & ORS VS STATE OF WEST BENGAL & ORS	SOUMITA GHOSH
360	WPA/6775/2020	ASSOCIATION OF MULTI-DISCIPLINARY ENGINEERING CONSULTANTS &A VS INDIAN BANK & ORS.	MAYUKH GUPTA
361	WPA/9792/2020	UNISEVEN ENGINEERING AND INFRASTRUCTURE PVT LTD VS EASTERN COALFIELDS LTDAND ANR	SANANDA GANGULI
362	WPA/3004/2021	ASHOK KUMAR MONDAL VS CALCUTTA ELECTRICITY SUPPLY CORPORATION LTD. AND OTHERS	FALGUNI BANDYOIPADGYAY
363	WPA/3587/2021	M/S MA CHANDI MOTOR WORKS VS UNION OF INDIA AND ORS.	ABHISEK BANERJEE
364	WPA/4827/2021	HARIDAS DUTTA JEWELLERS AND ANOTHER VS UNIVERSITY OF GOUR BANGA AND OTHERS	ANIRUDDHA MITRA
365	WPA/9257/2021	GHANASHYAM CHOWRASIA VS UCO BANK AND ORS	MD IDRISH
366	WPA/11340/2021	DIPAK MANNA VS WBSEDCL AND ORS.	GITASHREE MAITY
IA NO: CAN/1/2024			
367	WPA/15925/2021	KRISHNA GUHA VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA BHATTACHARJEE
368	WPA/1204/2022	RINA DUTTA AND ANR VS STATE OF WEST BENGAL AND ORS.	ANUSHREE MONDAL
369	WPA/21268/2022	SHYAMAL KUMAR PAN VS STATE OF WEST BENGAL AND ORS.	SUVODIP BHATTACHARJEE
370	WPA/21269/2022	NABAKUMAR PAL VS STATE OF WEST BENGAL AND ORS.	Suvadip Bhattacharjee
371	WPA/21/2023	NEOAR DIGHI GOVERNMENT SPONSORED UDBASTU COLONY MATSYAJIBI COOPERATIVE SOCIETY LIMITED VS STATE OF WEST BENGAL AND ORS.	CHANDAN CHAKRABORTY
372	WPA/3553/2023	GOUTAM SAMANTA VS STATE OF WEST BENGAL AND ORS.	SHOUVIK NASKAR
373	WPA/11775/2023	SWAPAN KUMAR LAHA AND ORS VS STATE OF WEST BENGAL AND ORS.	ALOTRIYA MUKHERJEE
374	WPA/3850/2024	SUBRATA GOSWAMI VS STATE CHIEF INFORMATION COMMISSIONER, WB AND ANR.	PRATYUSH PATWARI
IA NO: CAN/1/2025			
375	WPA/7738/2024	MERIDIAN MEDICAL RESEARCH AND HOSPITAL LTD AND ANR VS WEST BENGAL CLINICAL ESTABLISHMENT REGULATORY COMMISSION AND ORS	AVISHEK GUHA
IA NO: CAN/2/2025			

376	WPA/8371/2024	ARJAUL HAQUE VS STATE OF WEST BENGAL AND ORS.	GOUTAM MISRA
377	WPA/19673/2024	BIMALA DEVI RUNGTA VS RESERVE BANK OF INDIA AND ORS.	AMIT SANKAR BAGCHI
378	WPA/22025/2024	DEVRANJAN BOSE VS THE WEST BENGAL FINANCIAL CORPORATION AND ORS.	SOMESH KUMAR GHOSH
379	WPA/23916/2024	CHANDRA KANTA ADHIKARI VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
380	WPA/24049/2024	RABINDRANATH MANNA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NONIGOPAL CHAKRABORTYH
381	WPA/24163/2024	BABITA KUMARI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
382	WPA/24377/2024	PRASENJIT MONDAL VS STATE OF WEST BENGAL AND ORS.	BIKASH CHANDRA DAS
383	WPA/24385/2024	INDRAJIT GAYEN VS STATE OF WEST BENGAL AND ORS.	BIKASH CHANDRA DAS
384	WPA/24755/2024	SOMDUTTA BASU VS UNION OF INDIA AND ANR	PRIYA NANDY
385	WPA/24903/2024	SUBHENDU MANDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NONIGOPAL CHAKRABORTY
386	WPA/24921/2024	SIDDHARTHA DASGUPTA AND ORS. VS THE UNION OF INDIA AND ANR	SAMPREET DAS
387	WPA/25497/2024	PUJA MARIA NASLUND VS STATE OF WEST BENGAL AND ORS.	SWASTIKA CHATTERJEE
388	WPA/25980/2024	MAHUYA SEN VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
IA NO: CAN/1/2025			
389	WPA/27511/2024	SOMAK GHOSH VS PRINCIPAL SECRETARY, CONSUMER AFFAIRS DEPARTMENT AND ORS.	ANINDYA CHAKRABORTY
390	WPA/27947/2024	SK. MUSTAK ALI AND ANR. VS STATE OF WEST BENGAL AND ORS.	NANDADULAL BANDYOPADHYAY
391	WPA/28903/2024	MAMATA DAS VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
392	WPA/28910/2024	KAMALA RANI DAS VS UNION OF INDIA AND ORS.	GOUTAM KUMAR MAITY
393	WPA/29265/2024	PRANAB KANTHAL VS STATE OF WEST BENGAL AND ORS.	SAGAR DEY
394	WPA/29267/2024	AJIT KUMAR SINGH VS STATE OF WEST BENGAL AND ORS.	SAGAR DEY
395	WPA/29515/2024	SANJIB KUMAR CHATTERJEE @ SANJEEV KUMAR CHATTERJEE VS PRINCIPAL COMMISSIONER OF SUCTOMS (AIRPORT AND ACC) AND ORS.	AMBU BINDU CHAKRABORTY
396	WPA/2604/2025	KAUSHIK KAR AND ANR. VS SOUTH DUM DUM MUNICIPALITY AND ORS.	SOURJYA DAS
397	WPA/4972/2025	SUBHAJIT DAS AND ANR. VS UNION OF INDIA AND ORS.	RUMA DAS MAITY
398	WPA/6035/2025	NIMAI BISWAS VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN

399	WPA/6168/2025	ATANU GHOSHAL VS STATE OF WEST BENGAL AND ANR..	INDRAJIT BISWAS
400	WPA/7228/2025	DIPAK PILLING CONSTRUCTION PVT. LTD. VS HINDUSTAN PETROLEUM CORPORATION LIMITED AND ORS.	SK. ABUMUSA
401	WPA/8512/2025	DINANATH UPADHYAY AND ORS. VS WEST BENGAL POLLUTION CONTROL BOARD AND ORS.	MOHONA DAS
402	WPA/8585/2025	DILIP KUMAR BHAGAT VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
403	WPA/8869/2025	KANIKLAL SHAW AND ANR VS STATE OF WEST BENGAL AND ORS.	JITESH SAH
404	WPA/8871/2025	SATINATH NASKAR VS STATE OF WEST BENGAL AND ORS.	JITESH SAH
405	WPA/8946/2025	SOMNATH MITRA VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR BASU
406	WPA/9154/2025	AIREF ENGINEERS PRIVATE LIMITED VS UNION OF INDIA AND ORS.	PRAGYA BHOWMICK
407	WPA/9205/2025	SOMNATH MITRA VS THE STATE OF WEST BENGAL AND ORS.	TIRTHANKAR BASU
408	WPA/9376/2025	KHADIJA BEGAM VS STATE OF WEST BENGAL AND ORS.	ADITI BHATTACHARYYA
409	WPA/9590/2025	SWEET BISWAS VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN
410	WPA/10325/2025	ASHOKE KUMAR GAYEN AND ORS. VS UNION OF INDIA AND ORS.	SIDDHARTH GUPTA
411	WPA/10419/2025	BARNALI (SAMANTA) MANDAL VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
412	WPA/10546/2025	SHRI PICKLU PAUL PROPRIETOR OF M/S P.P JEWELLERS VS UNION OF NDIA AND ORS.	DIPANJOY BHATTACHARYA
413	WPA/10574/2025	CHAMPA DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANINDA SARKAR
414	WPA/10643/2025	PRABIR MAITY VS THE STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
415	WPA/10677/2025	PARTHA SARATHI MAJI VS UNION OF INDIA AND ORS.	SAYAN BANERJEE
416	WPA/10821/2025	M/S. M.J. INDUSTRIAL PARK ASSOCIATION AND ANR. VS UNION OF INDIA AND ORS.	MAHESH KUMAR JOSHI
417	WPA/10874/2025	SHOVA RANI DUTTA VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
418	WPA/11083/2025	MOHAMMAD AFJAL HUSSAIN VS THE UNION OF INDIA AND ORS.	K.M. HOSSAIN
419	WPA/11260/2025	BASUDEV CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SOUVIK GANGULY
420	WPA/11286/2025	PRAMILA MAHATA VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
421	WPA/11347/2025	MALI AGRI-TECH PVT. LTD. VS SECURITIES EXCHANGE BOARD OF INDIA AND ORS.	PARASHAR BAIDYA

422	WPA/11410/2025	ANIMESH DEBNATH VS STATE OF WEST BENGAL AND ORS.	SOUVIK GANGULY
423	WPA/11848/2025	ASHOK KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	M.R. ABEDIN
424	WPA/11918/2025	M/S. STERLING AND WILSON LTD AND ANR. VS ASSISTANT LABOUR COMMISSIONER, STATE OF WEST BENGAL AND ORS.	ARTI BHATTACHARYYA
425	WPA/12921/2025	SAILEN SARKAR VS STATE OF WEST BENGAL AND ORS.	MD. BABUL HUSSAIN
426	WPA/13831/2025	UPEN DAS VS THE STATE OF WEST BENGAL AND ORS	PRANATI DAS
427	WPA/13917/2025	KADBANU JAMADAR VS THE STATE OF WEST BENGAL AND ORS	SUJIT SAHA
428	WPA/14131/2025	EXCLUSIVE CAPITAL LIMITED VS RESERVE BANK OF INDIA AND ANR	SUDARSHANA DUTTA
429	WPA/14327/2025	M/S. RUPA ENTERPRISES VS THE STATE OF WEST BENGAL AND ORS.	SAIKAT PAL
430	WPA/14683/2025	SEKH MIRAJUL HAQUE AND ANR. VS BANK OF INDIA AND ORS.	SAHIL HAMID
431	WPA/14841/2025	BELGACHIA MUSLIM HIGH SCHOOL (CO-ED) AND ANR. VS PUNJAB NATIONAL BANK AND ORS.	PUSPENDU CHAKRABORTY
432	WPA/14853/2025	SOUMIK RANA VS THE STATE OF WEST BENGAL AND ORS.	DEBASREE DHAMALI
433	WPA/15091/2025	ROJINA BIBI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
434	WPA/15242/2025	FURKAN AHMED KHAN VS STATE OF WEST BENGAL AND ORS.	PRABIR KUMAR DAS
435	WPA/15656/2025	MD. NASIM @ NASO VS THE STATE OF WEST BENGAL AND ORS.	SAMPURNA GHOSH
436	WPA/15762/2025	SINDHURANI PRADHAN VS STATE OF WEST BENGAL AND ORS.	SHARADINDU PATRA
437	WPA/15808/2025	JOYDEB BHUNIA VS THE STATE OF WEST BENGAL AND ORS.	ARIJIT BERA
438	WPA/15879/2025	NBI INDUSTRIAL FINANCE COMPANY LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANIRUDHYA DUTTA
439	WPA/16064/2025	IMTIYAZ AHMED VS RBI OMBUDSMAN AND ANR.	DEBASIS DEY SARKAR
440	WPA/16388/2025	MAINUL ISLAM AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUJIT CHOWDHURY
441	WPA/16416/2025	NABANITA DAS VS THE UNION OF INDIA AND ORS.	PUNAM BASU
442	WPA/16580/2025	ANIRUDDHA ROY VS UNION OF INDIA AND ORS.	ARITRA GHOSH
443	WPA/16636/2025	MD. RASHID @ BARIWALA @ BERIWALA VS STATE OF WEST BENGAL AND ORS.	SRINJAN GHOSH
444	WPA/16768/2025	PHARMACEUTICAL TRADERS WELFARE ASSOCIATION OF BENGAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SHRADHYA GHOSH

445	WPA/16806/2025	BIRENDRA PRASAD SHAW VS SBI LIFE INSURANCE COMPANY LTD. AND ORS	ARABINDA MANNA
446	WPA/16831/2025	AMAL BISWAS VS THE STATE OF WEST BENGAL AND ORS.	SOURAV CHATTERJEE
447	WPA/17163/2025	DAYAMOY MONDAL VS THE UNION OF INDIA AND ORS.	ARUP KRISHNA DAS
448	WPA/17187/2025	KALO KHAN @ NUR ALAM KHAN VS THE STATE OF WEST BENGAL ADN ORS.	SAMPURNA GHOSH
449	WPA/17200/2025	SUBHASIS DAS VS THE STATE OF WEST BENGAL ADN ORS.	ADITYA BIKRAM MAHATA
450	WPA/17303/2025	NAZRIN YASMIN VS STATE OF WEST BENGAL AND ORS.	PINTU KARAR
451	WPA/17479/2025	SWAPAN KUMAR PAUL VS STATE OF WEST BENGAL AND ANR	DIOTIMA SHRESTHAA GHOSH
452	WPA/17555/2025	ANANDA NANDI VS STATE OF WEST BENGAL AND ORS.	SAMPURNA GHOSH
453	WPA/17586/2025	NURJAHAN BEGUM VS UNION OF INDIA AND ORS.	ADRIJA SARKAR
454	WPA/17589/2025	M/S. ACME INDIA INDUSTRIES PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ANR.	ADITYA KUMAR
455	WPA/17698/2025	UTTARA LAYA VS UNION OF INDIA AND ORS.	RENESA DEY
456	WPA/17714/2025	GOUTAM PANDEY VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
457	WPA/17894/2025	MUNNA SARKAR VS STATE OF WEST BENGAL AND ORS.	UMME HABIBA KHATUN
458	WPA/17924/2025	RAJESH BASAK VS THE STATE OF WEST BENGAL AND ORS.	RAHUL DEB GOENKA
459	WPA/18223/2025	SYED ABU IQBAL MURSHEDI VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI MUKHERJEE
460	WPA/18296/2025	KUMAR KHAMRI VS STATE OF WEST BENGAL AND ORS.	SAMPURNA GHOSH
461	WPA/18586/2025	ASGAR ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
462	WPA/18610/2025	LALCHAND SK. VS STATE OF WEST BENGAL AND ORS.	GOLAM MOHIUDDIN
463	WPA/18777/2025	SUMAN SEN VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	INDRANIL GANGULY
464	WPA/18878/2025	CHANCHAL KUMARI VS CESC LIMITED AND ORS.	INDRANIL HALDER
465	WPA/18959/2025	PETER DAVID SWEETMAN AND ANR. VS THE STATE BANK OF INDIA AND ORS.	RAMKRISHNA DUTTA
466	WPA/18984/2025	MD. YEAR ALI MONDAL VS THE STATE OF WEST BENGAL AND ORS.	JISAN IQBAL HOSSAIN
467	WPA/19511/2025	BARUNI MAHATO VS THE STATE OF WEST BENGAL AND ORS.	ANKITA PAUL
468	WPA/19557/2025	SUVENDU MAITY VS THE UNION OF INDIA AND ORS.	DIPAM MOZUMDER

469	WPA/19637/2025	KABI SHANKHAR CHOUDHURY VS THE DISTRICT MAGISTRATE PASCHIM BARDHAMAN AND ORS.	
470	WPA/19686/2025	SWARUP SARKAR VS THE STATE OF WEST BENGAL AND ORS.	AMIT HALDER
471	WPA/19756/2025	ABDUR RASHID VS STATE OF WEST BENGAL AND ORS.	KAZI SAJJAD ALAM
472	WPA/19793/2025	GOPAL DUTTA VS THE STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
473	WPA/19799/2025	GORACHAND ADHIKARY VS THE UNION OF INDIA AND ORS.	INDUMOULI BANERJEE
474	WPA/19870/2025	CHANDAN KHATUA @ CHANDAN KUMAR KHATUA VS STATE OF WEST BENGAL AND ORS.	ARUNAVA MAITI
475	WPA/20148/2025	FATMA TAYABA VS UNION OF INDIA AND ORS.	SUBASH BHATTACHARJEE
476	WPA/20240/2025	AVINASH KUMAR SINGH VS UNION OF INDIA AND ORS.	AMARTYA BASU
477	WPA/20305/2025	MD. RAFIQUE @ CHACHU VS STATE OF WEST BENGAL AND ORS.	SAMPURNA GHOSH
478	WPA/20320/2025	LALAN SARKAR VS STATE OF WEST BENGAL AND ORS.	MAITRAYEE CHATTERJEE
479	WPA/20377/2025	BABLU MUNSI VS STATE OF WEST BENGAL AND ORS.	SUBIR SABUD
480	WPA/20391/2025	SK SALMAN ALI VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
481	WPA/20494/2025	PRATYAY MANDAL VS STATE OF WEST BENGAL AND ORS.	KHONDKER SAMIUL HAQUE
482	WPA/20515/2025	MOHAMAD MUSTAFA VS UNION OF INDIA AND ORS.	MASOOQ RAHMAN
483	WPA/20707/2025	PARVAZ ALAM VS CESC LIMITED AND ANR.	INDRANIL HALDER
484	WPA/20834/2025	SMT. SAPTASWARA SAMANTA VS STATE OF WEST BENGAL AND ORS.	UJJWAL KANTI JANA
485	WPA/20843/2025	AMIO RAI VS STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
486	WPA/20935/2025	FAQRUDDIN ALI AHMED MONDAL VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
487	WPA/20937/2025	MANIKUNTAL DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	YASHRAJ ROY
488	WPA/21157/2025	COMRADE HOTELS PRIVATE LIMITED AND ANR. VS RESERVE BANK OF INDIA AND ORS.	SONIA MUKHERJEE
489	WPA/21240/2025	PALASH MONDAL VS STATE OF WEST BENGAL AND ORS.	MD RAZIUDDIN
490	WPA/21256/2025	INDRANIL DUTTA VS UNION OF INDIA AND ORS.	ANITA SHAW
491	WPA/21280/2025	BHASKAR INDUSTRIES DEVELOPMENT LIMITED AND ANR VS RESEARCH DESIGNS AND STANDARDS ORGANIZATION AND ORS	KALLOL SAHA
492	WPA/21394/2025	SHOVA HALDER AND ORS. VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA

493	WPA/21474/2025	M/S. DREDGING AND DESILTATION CO. PVT. LTD. VS THE UNION OF INDIA AND ORS.	SUNIL KUMAR SINGHANIA
494	WPA/21639/2025	MD. WASIM AND ANR. VS STATE OF WEST BENGAL AND ORS.	CHAMPA PAL
495	WPA/21715/2025	M/S LOKENATH CONSTRUCTION VS UNION OF INDIA AND ORS.	KALYAN SARKAR
496	WPA/21727/2025	MAA DURGA ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
497	WPA/21730/2025	TARAMA CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
498	WPA/21734/2025	LAXMAN JAMADAR @ LAKSHMAN VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
499	WPA/21737/2025	SK SIRAJUL HAQUE VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
500	WPA/21784/2025	AMBARISH GHOSH VS STATE OF WEST BENGAL AND ORS.	INDRA BALI JHA
501	WPA/21787/2025	SUJIT KUMAR PAUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMBU BINDU CHAKRABORTY
502	WPA/21934/2025	KRITIMAY DAS VS THE STATE OF WEST BENGAL AND ORS.	SAGNIKA BANERJEE
503	WPA/22030/2025	SEKH AMINUL AZAM VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
504	WPA/22032/2025	SK ANARUL HAQUE VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
505	WPA/22122/2025	BARUN DUTTA VS THE STATE OF WEST BENGAL AND ORS.	SUJIT CHOWDHURY
506	WPA/22123/2025	RANJAN DHARA VS THE STATE OF WEST BENGAL AND ORS.	DIPOAM MOZUMDER
507	WPA/22191/2025	MD. RIYAJUL ISLAM VS STATE OF WEST BENGAL AND ORS.	MD. NAUROZ RAHBER
508	WPA/22242/2025	MAMTAJ BIBI VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. SAIFUDDIN
509	WPA/22252/2025	MD. ELAHI BOX @ MOHAMMED ELAHI BOX VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. SAIFUDDIN
510	WPA/22365/2025	SONALI SARKHEL AND ORS. VS REGISTRAR OF SOCIETIES AND ORS.	NEELAM KUMARI
511	WPA/22440/2025	SUSMITA MISHRA VS UNION OF INDIA AND ORS.	SURESH KUMAR SAHOO
512	WPA/22534/2025	HIRALAL MANNA VS STATE OF WEST BENGAL AND ORS.	CHIRANJIT PAL
513	WPA/22599/2025	SOMNATH SARKAR VS STATE OF WEST BENGAL AND ORS.	GOUTAM BANERJEE
514	WPA/22637/2025	CHINMAY RUIDAS VS STATE OF WEST BENGAL AND ORS.	PURNANKAR BISWAS
515	WPA/22734/2025	ASHOKA HAZRA @ ASOKA HAJRA @ALOKA HAJRA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMTIED AND ORS.	SADIA PARVEEN
516	WPA/22740/2025	SANKAR HALDER VS STATE OF WEST BENGAL AND ORS.	SYED MOYEENUL AREFIN

517	WPA/22805/2025	MITHUN MAITY VS STATE OF WEST BENGAL AND ORS.	UJJWAL KANTI JANA
518	WPA/22822/2025	ANUBHUTI MONDAL VS THE BRANCH MANAGER, BANK OF BARODA, GHUGDANGA BRANCH AND ORS.	AYAN KUMAR BORAL
519	WPA/23093/2025	ADDYA CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	DEBASHIS SARKAR
520	WPA/23479/2025	ANARUL ANSARY VS THE STATE OF WEST BENGAL AND ORS.	SAHEB BANERJEE
521	WPA/23491/2025	SUDIP DURLOV VS STATE OF WEST BENGAL AND ORS.	SAFIK DEWAN
522	WPA/23699/2025	SWETA CHANDAK VS WEST BENGAL REAL ESTATE REGULATORY AUTHORITY (WBRERA) AND ORS	JITESH SAH
523	WPA/23705/2025	SRIDHAR CHANDRA ROY AND ORS VS THE SECRETARY GOVT. OF W B AND ORS	SHAMEEK CHAKRABORTY
524	WPA/23872/2025	DEBANGSHU CHATTERJEE AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	JAYDEB KUMAR DAS
525	WPA/23999/2025	SUVAJIT HAZRA VS THE STATE OF WEST BENGAL AND ORS.	PINTU KARAR
IA NO: CAN/1/2025			
526	WPA/24014/2025	FMT INFOTECH PVT. LTD AND ANR. VS UNION OF INDIA AND ORS.	PINTU KARAR
527	WPA/24071/2025	KAUSHIK CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SANJIB DUTTA
528	WPA/24083/2025	MAJEDA BIBI VS STATE OF WEST BENGAL AND ORS.	PRITHA SINHA
529	WPA/24085/2025	M/S. SHYAMSUNDAR AQUA AND ORS VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	AVIROOP BHATTACHARYA
530	WPA/24090/2025	M/S. PEAU TRANSPORT AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. JAYED HOSSAIN
531	WPA/24114/2025	BHUPATI MAJHI AND ORS. VS STATE OF WEST BENGAL AND ORS.	KABERI GHOSH (DEY)
532	WPA/24139/2025	KAJAL KUMAR MITRA VS STATE OF WEST BENGAL AND ORS.	JAYASHREE PATRA
533	WPA/24216/2025	KHARAGPUR HOMOEPATHIC MEDICAL COLLAGE AND HOSPITAL VS STATE OF WEST BENGAL AND ORS.	SOUMAK BERA
534	WPA/24268/2025	SANISH S. NAIR VS RESERVE BANK OF INDIA AND ORS.	AVINABA PATRA
535	WPA/24269/2025	VISHAL GROVER VS STATE OF WEST BENGAL AND ORS.	JAYANTA MITRA
536	WPA/24306/2025	RUMA DEB @ RUMA DEB BURMAN VS UNITED COMMERCIAL BANK AND ORS.	AMAL KUMAR DATTA
537	WPA/24310/2025	SUJATA NASKAR VS STATE OF WEST BENGAL AND ORS.	AMARTYA MOHAN BHATTACHARYYA
538	WPA/24375/2025	SARWAR ANISH SEKH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAFIKUL MANDAL
539	WPA/24417/2025	KADER MONDAL VS STATE OF WEST BENGAL AND ORS.	MD. BABUL HUSSAIN

540	WPA/24459/2025	SOHEL MOLLA VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA MAJUMDER
541	WPA/24563/2025	SUNIL JAISWAL VS THIKA TENANCY DEPARTMENT, HOWRAH AND ORS.	SANCHITA CHAUDHURI
542	WPA/24564/2025	RAKTIM CHAKRABORTY VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	PROBAL SARKAR
543	WPA/24586/2025	PURNIMA DUTTA VS CESC LIMITED AND ANR.	INDRANIL HALDER
544	WPA/24627/2025	MD. IFTEKAR VS CESC LIMITED AND ANR.	INDRANIL HALDER
545	WPA/24631/2025	PRIYANKA SINGH VS CESC LIMITED AND ORS.	INDRANIL HALDER
546	WPA/24659/2025	P.K.V EDUCATION TRUST AND ANR. VS UNION OF INDIA AND ORS.	SAMRAT SHIL
547	WPA/24722/2025	TAPATI SEN VS STATE OF WEST BENGAL AND ORS.	MASUD KARIM
548	WPA/24756/2025	MANAS KUMAR PAYRA VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
549	WPA/24767/2025	ROJINA KHANAM @ DOLLY SARDAR VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI SARDAR
550	WPA/24771/2025	RAJ KUMAR VS STATE OF WEST BENGAL AND ORS.	PRATICK SARDAR
551	WPA/24835/2025	SUKANTA KUMAR CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SOUPAL CHATTERJEE
552	WPA/25001/2025	AJIJA KHATUN VS STATE OF WEST BENGAL AND ORS.	SAHANA AKTAR
553	WPA/25004/2025	SUBIR DEB VS STATE OF WEST BENGAL AND ORS.	LALRATAN MONDAL
554	WPA/25084/2025	PRADIP DEY VS LEARNED DISTRICT AND SESSIONS JUDGE, NORTH 24 PARGANAS AT BARASAT AND ORS.	SUBRATA SAHA
555	WPA/25088/2025	SOUMEN KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	UJJWAL KANTI JANA
556	WPA/25109/2025	KALPANA MAITY @ ANU ARINA MONDAL VS STATE OF WEST BENGAL AND ORS.	SAMARJIT BALIAL
557	WPA/25110/2025	SWARUP DEY @ SWARUP DE AND ORS. VS UNION OF INDIA AND ORS.	RONY MONDAL
558	WPA/25116/2025	PURLEMBA AO VS STATE OF WEST BENGAL AND ORS.	SAMARJIT BALIAL
559	WPA/25118/2025	BHABANI KUMAR VS STATE OF WEST BENGAL AND ORS.	SAMARJIT BALIAL
560	WPA/25119/2025	PRABIR GHOSH VS PLB DEVELOPERS CONSULTANTS PVT LTD AND ORS.	ABIRA BHATTACHARJEE
561	WPA/25120/2025	ARUN BAURI VS STATE OF WEST BENGAL AND ORS.	SAMARJIT BALIAL
562	WPA/25121/2025	DEBENDRA NATH BHAGAT VS STATE OF WEST BENGAL AND ORS.	SAMARJIT BALIAL

563	WPA/25124/2025	JAGANNATH NASKAR @ JAGA @ JAGU VS STATE OF WEST BENGAL AND ORS.	SAMARJIT BALIAL
564	WPA/25160/2025	ABHIJIT DAS VS STATE OF WEST BENGAL AND ORS.	GORACHAND SAMANTA
565	WPA/25172/2025	SIRAJ MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	MD. HABIBUR RAHMAN
566	WPA/25177/2025	SUNITA SARAF VS YES BANK AND ORS.	MANYA PODDAR
567	WPA/25189/2025	ASSOCIATED CO OPERATIVE LABOUR CONTRACT AND CONSTRUCTION SOCIETY LTD. VS STATE OF WEST BENGAL AND ORS.	KAZI M. RAHMAN
568	WPA/25191/2025	SRIKUMAR GURIA VS STATE OF WEST BENGAL AND ORS.	PINTU KARAR
569	WPA/25199/2025	SUDIPTA DEY AND ANR. VS STATE OF WEST BENGAL AND ORS.	AFREEN TARANNUM
570	WPA/25201/2025	DIPANKAR GIRI VS STATE OF WEST BENGAL AND ORS.	ANKANA SARKAR
571	WPA/25235/2025	SAMIRAN BAORI VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ANINDYA CHOWDHURY
572	WPA/25236/2025	SHYAMALI DAS VS STATE OF WEST BENGAL AND ORS.	IBRAHIM SHAIKH
573	WPA/25248/2025	SAMIR HALDAR VS CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED (CESC) AND ORS.	SUMAN SINGH
574	WPA/25253/2025	BISWAJIT SARKAR VS STATE OF WEST BENGAL AND ORS.	BISWAJIT MUKHERJEE
575	WPA/25271/2025	NARUGOPAL JANA VS STATE OF WEST BENGAL AND ORS.	KAPIL CHANDRA SAHOO
576	WPA/25278/2025	GOPAL CHANDRA MAHATO @ GOPAL CH. MAHATO @ GOPAL CHANDRA MAHATO @ GOPAL MAHATO AND ORS. VS STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH
577	WPA/25279/2025	SANKAR GOSWAMI AND ORS. VS STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH
578	WPA/25300/2025	MOFASSERIN SK. VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
579	WPA/25302/2025	ISMAT ARA VS THE CHAIRMAN, WB REAL ESTATE REGULATORY AUTHORITY, CALCUTTA AND ORS.	ABHRATANU SARKAR
580	WPA/25303/2025	M/S BHARAT HITECH (CEMENTS) PVT. LTD. AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUJIT BANERJEE
581	WPA/25340/2025	MUJIT SHEIKH VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION CO. LIMITED AND ORS.	MUKTESWAR MAITY
582	WPA/25346/2025	BHOLA NATH SHAW VS CESC LIMITED AND ORS.	PRIYAM MISRA
583	WPA/25360/2025	KALYANI CHAKRABORTY VS UNION OF INDIA AND ORS.	TRIPTIMOY TALUKDER
584	WPA/25450/2025	ENAKSHI SARKAR AND ORS. VS UNION OF INDIA AND ORS.	SAYAK MAJUMDER

585	WPA/25464/2025	AMAL KUMAR KOYAL VS THE RESERVE BANK OF INDIA AND ORS.	PRASAD BHATTACHARYYA
586	WPA/25482/2025	MANJU DAS @MANJU RANI DAS VS UNION OF INDIA AND ORS.	UTTAM KUMAR PRADHAN
587	WPA/25530/2025	DILIP KUMAR PODDAR VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
588	WPA/25566/2025	SHANKAR DAS VS STATE OF WEST BENGAL AND ORS.	SANGITA JANGRA
589	WPA/25599/2025	SATYASADHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
590	WPA/25603/2025	SIDDHESWAR SARKAR VS CESC LIMITED AND ORS.	
591	WPA/25630/2025	GOPAL CHAKRABORTY AND ANR. VS STATE BANK OF INDIA AND ORS.	PARTHA SARKAR
592	WPA/25631/2025	KHUBJA MONDAL @ KUBJA MONDAL VS STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR KUNDU
593	WPA/25646/2025	GAUTAM MUKHERJEE AND ANR. VS CALCUTTA ELECTRIC SUPPLY CORPORATION LIMTIED AND ORS.	SANKHA BISWAS
594	WPA/25657/2025	HARU DAS VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA SARKAR
595	WPA/25666/2025	GAUTAM MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SAMIRAN MANDAL
596	WPA/25674/2025	RAJU RAY AND ANR. VS RESERVE BANK OF INDIA AND ORS.	DEEP BHATTACHARYYA
597	WPA/25708/2025	SAYAN KUNDU VS THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS.	SOURAV SAMANTA
598	WPA/25715/2025	RAKESH KHETRIWAL VS THE BOARD OF TRUSTEE OF SYAMA PRASAD MOOKHERJEE PORT AND ORS.	ARIJIT MAHINDER
599	WPA/25762/2025	ADWAITA CHARAN JANA AND ORS.. VS STATE OF WEST BENGAL AND ORS.	MOHAN KUMAR PUTATUNDA
600	WPA/25794/2025	HYTONE MERCHANTS PVT. LTD. VS TELECOM REGULATORY AUTHORITY OF INDIA AND ORS.	SHREYASHI MAITY
601	WPA/25840/2025	SUKDEV SARKAR VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
602	WPA/25849/2025	MD. EKRAM VS STATE OF WEST BENGAL AND ORS.	SUSMITA HAZRA
603	WPA/25869/2025	MAHENDRA DAS GUPTA VS THE CESC LIMITED AND ORS.	MD. SHAKIR
604	WPA/25894/2025	NIBEDITA DUTTA CHAUDHURI (BASU) VS STATE OF WEST BENGAL AND ORS.	SAGNIK BHATTACHARYA
605	WPA/25914/2025	RANIMA PARVIN VS STATE OF WEST BENGAL AND ORS.	SUJAN DAS
606	WPA/25942/2025	SAYAN KUNDU VS NEW INDIA ASSURANCE COMPANY LIMITED AND ORS.	RANOJOY MAJUMDER
607	WPA/26004/2025	M/S. P.P. INDUSTRIES PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	GHANSHYAM JHA

608	WPA/26088/2025	M/S. GREENTECH ENVIRON MANAGEMENT PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	PARNA MUKHERJEE
609	WPA/26200/2025	DWEEP ADHIKARY VS UNION OF INDIA AND ORS.	PRIYA GHOSAL
610	WPA/26202/2025	SNIGDHA GHOSH VS UNION OF INDIA AND ORS.	MRIDUL KANTI SASMAL
611	WPA/26219/2025	UNION OF INDIA VS THE WEST BENGAL MICRO AND SMALL ENTERPRISES FACILITATION COUNCI AND ORS	SARDA SHA
612	WPA/26274/2025	JAYANTA MOYRA VS STATE OF WEST BENGAL AND ORS.	QUAZI EZAZ AHMED
613	WPA/26290/2025	PRANAB MUKHERJEE VS UNION OF INDIA AND ORS.	SNEHA DUTTA
614	WPA/26400/2025	MAHASIN KABIR AND ORS. VS STATE OF WEST BENGAL AND ORS.	BISWAJIT SARKAR
615	WPA/26415/2025	ANUPAM CHANDRA KATHERIYA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PRAKASH LAHIRI
616	WPA/26469/2025	MANU PRADHAN VS CESC LIMITED AND ANR.	HINDRANIL444@GMAIL.COM
617	WPA/26507/2025	RUBAITUL ISLAM VS WBSEDCL AND ANR.	INDRANIL HALDER
618	WPA/26518/2025	XXX AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUSMITA HAZRA
619	WPA/26520/2025	REBATI RANI SARDAR VS STATE OF WEST BENGAL AND ORS.	TAMAL TARU PANDA
620	WPA/26528/2025	NEAMTULLA SEIKH VS WBSEDCL AND ANR.	INDRANIL HALDER
621	WPA/26529/2025	JAMUNA BHUNIYA AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANIMA NANDY
622	WPA/26535/2025	PRIYANKA DEY VS STATE OF WEST BENGAL AND ORS.	DULAL DEY
623	WPA/26548/2025	SUBHAJIT KUNDU VS THE CANARA BANK AND ORS.	KRISHNENDU BERA
624	WPA/26558/2025	ASITBARAN BERA VS STATE OF WEST BENGAL AND ORS.	JUIN DUTTA CHAKRABORTY
625	WPA/26680/2025	BIKASH SIKDAR VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	RAJASHREE TAH
626	WPA/26681/2025	MOHIT KUMAR SONKAR AND ORS. VS CESC LIMITED AND ANR.	INDRANIL HALDER
627	WPA/26684/2025	ABDULLAH AKHAN AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MD.ZEESHANUZ ZAMAN
628	WPA/26825/2025	SUNITA SHAW VS THE STATE OF WEST BENGAL AND ORS.	ARGHA CHOWDHURY
629	WPA/26834/2025	MIRA CHAKRABORTY AND ANR. VS INDIAN BANK AND ORS.	ABHIJIT KUMAR GHOSH
630	WPA/26873/2025	MAYA SARKAR VS THE CESC LIMITED AND ORS.	BHASKAR DALUI
631	WPA/26905/2025	BALARAM MAITI VS THE STATE OF WEST BENGAL AND ORS.	

632	WPA/26911/2025	M/S. NEO METALIKS LIMITED VS THE STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
633	WPA/26926/2025	ATIF ALAUDDIN AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOURAB GHOSH
634	WPA/26967/2025	MD. RAIJUL ALAM VS STATE OF WEST BENGAL AND ORS.	ANISUYR RAHMAN
635	WPA/26971/2025	SUSHANTA DUTTA AND ANR. VS CESC LIMITED AND ORS.	KRISHNA SINGH
636	WPA/26979/2025	BIJAY BHAGAT VS CESC LIMITED AND ORS.	KRISHNA SINGH
637	WPA/27029/2025	RABI SAHA AND ORS. VS UNION OF INDIA AND ORS.	LIPIKA CHATTERJEE
638	WPA/27034/2025	MAYA HALDER VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
639	WPA/27037/2025	RAMA PAL VS STATE OF WEST BENGAL AND ORS.	BIPASHA BHATTACHARYYA
640	WPA/27103/2025	NARENDRA KUMAR GUPTA VS STATE OF WEST BENGAL AND ORS.	BIKASH KUMAR SINGH
641	WPA/27176/2025	KIRANBALA MANDAL VS SUB-DIVITIONAL OFFICER AND ORS.	DUKE BANERJEE
642	WPA/27234/2025	SARIKA SARMIN VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED	MD. KUTUBUDDIN
643	WPA/27250/2025	ASHTAMI KANRA (DAS) VS STATE OF WEST BENGAL AND ORS.	CHITTARANJAN RAY
644	WPA/27321/2025	GOBINDA SAMANTA AND ANR. VS THE KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY AND ORS.	MANDIRA BARMAN
645	WPA/27354/2025	AYON HALDAR VS THE KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY AND ORS.	MANDIRA BARMAN
646	WPA/27394/2025	SWADESH PLYWOOD PVT. LTD. AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL
647	WPA/27423/2025	MOUSUMI GHOSAL VS STATE OF WEST BENGAL AND ORS.	PRIYA GHOSAL
648	WPA/27425/2025	SUSHMITA RANI VS UNION OF INDIA AND ORS.	MOUTUSI HAZRA
649	WPA/27429/2025	SATYA SURYA GHOSAL VS STATE OF WEST BENGAL AND ORS.	PRIYA GHOSAL
650	WPA/27431/2025	RAJESH AGARWAL VS THE WEST BENGAL STATE CHIEF INFORMATION COMMISSIONER AND ORS.	BIPLAB MAJUMDER
651	WPA/27459/2025	BAPAN DAS VS CESC LIMITED AND ANR.	INDRANIL HALDER
652	WPA/27475/2025	SHAMIT SEN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANJOY DAS
653	WPA/27524/2025	ABDUL HAMID AND ORS. VS STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
654	WPA/27675/2025	BIZITZA RETAIL VENTURES PRIVATE LIMITED AND ORS. VS CENTRAL BANK OF INDIA AND ORS.	NILADRI BANERJEE

655	WPA/27682/2025	SUBHRA SEKHAR GHOSAL VS UNION OF INDIA AND ORS.	AMAN GUPTA
656	WPA/27740/2025	M/S CELL INDUSTRIES LIMITED AND ANR. VS SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS.	ANIKET MITRA
657	WPA/27750/2025	SANDIP KARFORMA VS STATE OF WEST BENGAL AND ORS.	ISTEYAK AHMED
658	WPA/27773/2025	ANANTA GHOSH VS STATE OF WEST BENGAL AND ORS.	BHASKAR HUTAIT
659	WPA/27841/2025	MIRA MANDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	AMIT BARAN DASH
660	WPA/27906/2025	JHUNU ROY VS CESC LIMITED AND ORS.	INDRANIL HALDER
661	WPA/27928/2025	MANOJ BERIWALA VS UNION OF INDIA AND ORS.	ANINDITA GUHA
662	WPA/27932/2025	CHITRATA PAUL VS STATE BANK OF INDIA AND ORS.	DIPANKAR DAS
663	WPA/27936/2025	MANOJIT MONDAL VS UNION OF INDIA AND ORS.	SAHIL KABIR
664	WPA/27938/2025	SRINJON DUTTA VS UNION OF INDIA AND ORS.	SUBHOJIT SEAL
665	WPA/27962/2025	SK. APSAR AJAD ALI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
666	WPA/27978/2025	MUNMUN PANDA MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	ARUNAVA PATI
667	WPA/28003/2025	MOHAN LAL RAJGARHIA VS STATE OF WEST BENGAL AND ORS.	SONAM RAY
668	WPA/28004/2025	ASHIS DHAWA VS STATE OF WEST BENGAL AND ORS.	DIPANKAR MANDAL
669	WPA/28005/2025	GOPAL KRISHNA MUKERJEE VS LIFE INSURANCE CORPORATION OF INDIA AND ORS.	JYOTI RAUTH
670	WPA/28007/2025	SUBRATA TUNGA VS STATE OF WEST BENGAL AND ORS.	SALONI BHATTACHARJEE
671	WPA/28034/2025	SARIFUL MONDAL VS UNION OF INDIA AND ORS.	SOUMEN HALDER
672	WPA/28061/2025	M/S. UAL INDUSTRIES LIMITED (FORMERLY UTKAL ASBESTOS LIMITED) AND ANR. VS STATE OF WEST BENGAL AND ORS.	SABYASACHI MANDAL
673	WPA/28170/2025	ROSULA BIBI VS STATE OF WEST BENGAL AND ORS.	KOUSHIK ROY
674	WPA/28181/2025	SHIVJI SINGH VS CESC LIMITED AND ORS.	KRISHNA SINGH
675	WPA/28234/2025	SUBIR KUMAR DAS AND ORS. VS STATE OF WEST BENGAL AND ANR.	ANUPAN HAIT
676	WPA/28314/2025	M/S. CEMAC CONSTRUCTION VS GENERAL MANAGER, EASTERN RAILWAY AND ORS.	DEVDAS SAHA
677	WPA/28428/2025	BIJOY CHAND GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUPRAVA JANA

678	WPA/28521/2025	SOURAV PRADHAN VS STATE OF WEST BENGAL AND ORS.	SANJIB MITRA	
679	WPA/28529/2025	SYROK MANAGEMENT PRIVATE LIMITED AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI KUMAR KUNDU	
680	WPA/28595/2025	RITA BOSE SAHA VS OMBUDSMAN AND ORS.	LIPIKA DAS	
681	WPA/28602/2025	OMKESWAR RAO VS DIVISIONAL RAILWAY MANAGAER, KHARAGPUR AND ORS.	RANAJANA CHOUDHURY	
682	WPA/28630/2025	PEPSICO INDIA HOLDINGS PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ANR	AJAY SANWARIA	
683	WPA/28665/2025	MIHIR KANTI ROY VS UNION OF INDIA AND ORS.	UMME HABIBA KHATUN	
684	WPA/28687/2025	SK. FAYEZ ALI AND ANR. VS STATE OF WEST BENGAL AND ORS.	PHATICK CHANDRA DAS	
685	WPA/28815/2025	SUBRATA BANIK VS THE ADD. REGISTRAR OF ASSURANCES-I, KOLKATA AND ORS.	ASHIS KUMAR MUKHERJEE	
686	WPA/29014/2025	TEEKAY-DISCON-BASAK CONSORTIUM VS HE KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	KRISHNA YADAV	
687	WPA/29593/2025	ARSHAD AUTOBAHN INDIA PVT. LTD AND ANR. VS RESERVE BANK OF INDIA AND ORS.	KAZI ASHIQUE AZFAR	

CRIMINAL REVISION

688	CRR/1950/1993	KUMARI RITA GHOSE VS THE STATE OFW.B.	MR M.RAHMAN	N.Y.A.
689	CRR/1045/2002	SUMITRA PANJA VS STATE OF WEST BENGAL AND ORS	KAUSHIK GUPTA	DEBASISH ROY, AMITA GAUR, ANAND KESHARI
IA NO: CRAN/1/2024				
690	CRR/2344/2004	BHARAT PETROLIUM CORPORATION LTD VS STATE	SUBHAS BHATTACHARYA	
wt691	WPA/2345/2004	TARAI PLANTATION WORKERS UNION **VS** STATE OF W.B.	MARTTANDA P.CHAKRABARTY	
692	CRR/2229/2005	MANGAL KUMAR VS STATE	SUMAN DE	
693	CRR/3876/2006	ABDUL ODUD & ORS. VS STATE	SAAD MAHMOOD	
694	CRR/1123/2008	ANJAN DHAR & ANR VS STATE OF WEST BENGAL	ANIKET MITRA	
695	CRR/1777/2009	PRABIR MITRA & ANR VS VINAY KUMAR AGARWALLA	ARABINDA BHATTACHARJEE	
IA NO: CRAN/2/2022, CRAN/3/2022				
696	CRR/3782/2009	CBI VS SANJAY KUMAR KANORIA & ORS	RANJAN ROY	
IA NO: CRAN/1/2009(Old No:CRAN/2729/2009)				
697	CRR/127/2010	GOPAL KRISHNA DAS ADHIKARY VS STATE OF WEST BENGAL & ANR	PARTHA SARATHI GHOSH	
698	CRR/1281/2010	KRISHNA SARKAR & ANR VS STATE OF WEST BENGAL	PRAVASH BHATTACHARYA	

699	CRR/294/2012	RAKESH JAIN & ORS VS STATE OF WEST BENGAL & ANR	KAUSHIK CHATTERJEE	
IA NO: CRAN/3/2022, CRAN/4/2022				
700	CRR/1250/2012	ARUN KUMAR JHAJHARIA VS RAJU RAHAMAN & ANR	PAWAN KUMAR GUPTA	
701	CRR/1417/2012	SWAPAN KAPRI VS ACHINTYA MONDAL & ANR	BHASKAR HUTAIT	
702	CRR/1566/2012	AMIT RANJAN PANJA VS STATE OF WEST BENGAL	JAYANTA NARAYAN CHATTERJEE	
703	CRR/1583/2012	SHASHI KUMAR SHAH & ANR VS SANJAY KUMAR BAJORIA	DEBANGAN BHATTACHARJEE	
704	CRR/1750/2012	BINU S J VS STATE OF WEST BENGAL & ANR	SANDIP KUMAR DATTA	
IA NO: CRAN/1/2012(Old No:CRAN/2918/2012), CRAN/2/2012(Old No:CRAN/3634/2012)				
705	CRR/1844/2012	ASHOK KUMAR SARKAR @ ASOK KUMAR SARKAR VS STATE OF WEST BENGAL & ANR	AMAL KRISHNA SAMANTA	
706	CRR/2002/2012	SAMARESH PAUL VS STATE OF WEST BENGAL &ANR	PRANTIK GHOSH	
707	CRR/3714/2012	SEEMA SINGH VS ANITABH SINGH @ MUKHIA & ANR	SUROJIT RAYCHOWDHURY	
708	CRR/1154/2013	ARGHYA MANDAL VS STATE OF WEST BENGAL & ORS	A K CHAKRABORTY	
IA NO: CRAN/1/2024, CRAN/2/2024				
709	CRR/3559/2013	SIB KINKAR MALLICK VS STATE OF WEST BENGAL & ANR	P PAL	
		FOR HEARING		
710	WPA/15232/1993	MANJU RANI MAITY (LEGAL HEIRS OF THE DECEASED PULIN BIHARI MAITY) VS UNION OF INDIA	MR B.BAG	N.Y.A.
711	WPA/8453/2020	SANTANU MUKHERJEE VS KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY	SANANDA GANGULI	
IA NO: CAN/1/2023				
712	WPA/17252/2021	MIRA BANERJEE AND ORS VS THE DISTRICT MAGISTRATE NORTH 24 PARGANAS AND ORS	SOMNATH MUKHERJEE	
713	WPA/21553/2022	M/S HALDIA WATER SERVICES PRIVATE LIMITED VS STATE OF WEST BENGAL AND ANR	SURYANEEL DAS	
IA NO: CAN/3/2024				
714	WPA/2264/2023	BHUTORIA CONSTRUCTION PRIVATE LIMITED AND ANR VS UNION OF INDIA AND ORS.	MD DILWAR KHAN	
IA NO: CAN/1/2023				
715	WPA/4982/2023	BIJOY KUMAR GUPTA VS OFFICE OF THE DISTRICT MAGISTRATE AND COLLECTOR AND ANR	AYUSH BHALOTIA	
716	WPA/9780/2023	DIAMOND HARBOUR CHASIKAIBARTTA SAMAJ AND ORS VS STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK	
717	WPA/10406/2023	JSW CEMENT LTD AND ANR VS WEST BENGAL THROUGH THE SECRATARY DEPARTMENT OF FINANCE AND ORS	RAHUL DHANUKA	
IA NO: CAN/1/2024				

718	WPA/10435/2023	CHAMPA PRAMANIK VS STATE OF WEST BENGAL AND ORS.	ARJUN SAMANTA
719	WPA/12361/2023	SRMB SRIJAN PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARNAB DAS
720	WPA/12440/2023	DEONATH SINGH AND ORS VS STATE OF WEST BENGAL AND ANR	PRABHAT KUMAR PANDEY
721	WPA/12605/2023	SUPERSMELT INDUSTRIES PVT LTD AND ANR VS WBEDRC AND ORS	ANJANA BANERJEE
IA NO: CAN/1/2023			
722	WPA/12886/2023	M/S. SARADA CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SUDARSAN HALDAR
723	WPA/13718/2023	SMT. DALIA GOSWAMI VS STATE OF WEST BENGAL AND ORS.	RATUL BISWAS
724	WPA/13754/2023	SUBHRA BANDOPADHYAY AND ANR VS FULLERTON INDIA CREDIT COMPANY LIMITED	ANIRBAN BANERJEE
725	WPA/14459/2023	SUBIR KUMAR NAG AND ORS. VS UNION OF INDIA AND ORS.	SUSNIGDHO BHATTACHARYYA
726	WPA/15682/2023	SHREE HANUMAN COTTON MILLS LTD AND ORS VS UNION OF INDIA AND ORS.	MRIGANK KEJRIWAL
727	WPA/15686/2023	SK. ABDUL NASER VS STATE OF WEST BENGAL AND ORS.	SAMIRUL SARDAR
wt728	WPA/12600/2024	SK MUDASYER **VS** STATE OF WEST BENGAL AND ORS.	DYUTIMAN BANERJEE
729	WPA/15984/2023	NETAI CHANDRA DAS VS UNION OF INDIA AND ORS.	BISWAPRIYA SAMANTA
730	WPA/16162/2023	SINGASAN YADAV VS ORIENTAL INSURANCE COMPANY LIMTED	RAJIB GHOSH
731	WPA/17287/2023	BINOY DHARA VS STATE OF WEST BENGAL AND ORS.	DEBANJANA RAY CHAUDHURI
732	WPA/18402/2023	SHAKAMBHARI ISPAT AND POWER LTD AND ANR VS EASTERN COAL FIELD LTD AND ORS	SINTHIA BALA
IA NO: CAN/1/2025			
733	WPA/22178/2023	SMT. JYOTHI JAISWAL VS THE INSURANCE OMBUDSMAN AND ORS.	PARTHA SARKAR
734	WPA/23756/2023	PURNIMA POREL VS STATE OF WEST BENGAL AND ORS.	DEBANJANA RAY CHAUDHURI
wt735	WPA/24049/2023	BAIDYANATH PAL **VS** STATE OF WEST BENGAL AND ORS.	DEBANJANA RAY CHAUDHURI
736	WPA/26747/2023	DEWAKI MACHINERIES MANUFACRTURING PRIVATE LIMITED VS THE PUNJAB NATIONAL BANK AND OTHERS	SUPRIYO CHATTOPADHYAY
wt737	WPA/17864/2024	DEWAKI MACHINERIES MANUFACTURING PRIVATE LIMITED **VS** THE PUNJAB NATIONAL BANK AND ORS.	SUPRIYO CHATTOPADHYAY
738	WPA/27653/2023	DEBABRATA SARKAR VS STATE OF WEST BENGAL AND ORS.	ASIS BHATTACHARYYA
739	WPA/28945/2023	M/S. CAPITAL ENGINEERS, CIVIL AND ELECTRICAL ENGINEERS AND CONTRACTORS AND ANR. VS STATE OF WEST BENGAL AND ORS.	LAL RATAN MANDAL

740	WPA/28998/2023	R.D.B. BUILDERS PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	SIDDHARTH SHROFF
IA NO: CAN/1/2024			
741	WPA/8939/2024	ZENA SAGAR VS STATE OF WEST BENGAL AND ORS.	SNEHA BERA
742	WPA/9783/2024	SWADES RANJAN SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM MISRA
743	WPA/12973/2024	DILIP SINGH VS THE UNION OF INDIA AND ORS.	SK. ABUMUSA
744	WPA/15362/2024	SUNIL KANORIA VS SOUTH INDIAN BANK LIMITED	SOUMALYA GANGULI
IA NO: CAN/1/2025			
745	WPA/15471/2024	HEMANT KANORIA AND ANR. VS SOUTH INDIAN BANK LIMITED	SOUMALYA GANGULI
IA NO: CAN/1/2025			
746	WPA/16903/2024	ROHAN SINGH RAI VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
747	WPA/16904/2024	AMIT PANDEY VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
748	WPA/16905/2024	SHWETA SINGH RATHOUR VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
749	WPA/16906/2024	PRITI KUMARI VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
750	WPA/16907/2024	SUVAM SHAH VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
751	WPA/16908/2024	MIDDLEWARE COMMUNICATIONS SERVICES PVT. LTD. VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
752	WPA/16913/2024	JITENDRA PANDEY VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
753	WPA/16914/2024	KUNDAN KUMAR VS UNION OF INDIA AND ORS.	SYED HUSSAIN ABBAS
754	WPA/17699/2024	SUBRATA MONDAL VS STATE OF WEST BENGAL AND ORS.	TAMAL GHOSH
755	WPA/17722/2024	SUMAN KALYAN DHARA VS THE STATE OF WEST BENGAL AND ORS.	ABHRAJIT ROY CHOWDHURY
IA NO: CAN/1/2025			
756	WPA/18136/2024	M/S. RUPA ENTERPRISES VS STATE OF WEST BENGAL AND ORS.	SURYA MAITY
757	WPA/18856/2024	TARAK GHOSH VS THE STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
IA NO: CAN/1/2025			
758	WPA/19113/2024	PARBATI GHOSH VS AUTHORISED OFFICER, CANARA BANK, MANICKTOLLA BRANCH AND ORS.	JAYANTA KUMAR DATTA
759	WPA/19165/2024	SADHAN NATH AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRITI KAR
760	WPA/19740/2024	PURNA CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	MEGHLA DAS
761	WPA/20482/2024	BISWAJIT MONDAL VS STATE OF WEST BENGAL AND ORS.	CHUMKI CHOWDHURI

762	WPA/24256/2024	SUBHASH CHANDRA JHA AND ANR. VS UNION OF INDIA AND ORS.	GULSANWARA PERVIN
763	WPA/27958/2024	SUBHANKAR HAIT VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
764	WPA/29258/2024	ASSOCIATION AND ANR. VS UNION OF INDIA AND ORS.	UTTAM SHARMA
765	WPA/29620/2024	SOURABH JHUNJHUNWALA VS UNION OF INDIA AND ORS.	KAUSHIK BANERJEE
766	WPA/29835/2024	HANIF ALI MONDAL VS STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
767	WPA/421/2025	KELVIN JUTE LIMITED AND ANR. VS NATIONAL JUTE BOARD	PRADIP KUMAR SARAWAGI
IA NO: CAN/1/2025			
768	WPA/426/2025	BALLY JUTE COMPANY LIMITED AND ANR. VS NATIONAL JUTE BOARD	PRADIP KUMAR SARAWAGI
IA NO: CAN/1/2025			
769	WPA/429/2025	AMBICA JUTE MILLS LIMITED AND ANR. VS NATIONAL JUTE BOARD	PRADIP KUMAR SARAWAGI
IA NO: CAN/1/2025			
770	WPA/1950/2025	SANDIP DAS VS DISTRICT ENGINEER, CESC CALCUTTA SOUTH, SOUTH REGIONAL OFFICE AND ORS.	ABHISHEK BOSE
771	WPA/3764/2025	HARISH BAGLA AND ANR VS RESERVE BANK OF INDIA AND ORS	PATRALI GANGULY
772	WPA/4503/2025	NANDI ENTERPRISES AND ORS. VS UNION OF INDIA AND ORS.	KALLOL SAHA
773	WPA/5055/2025	M/S. BAJRANGBALI RURAL DEVELOPMENT PRIVATE LIMITED VS UNION OF INDIA AND ORS.	DOLON DASGUPTA
774	WPA/5577/2025	PIU DAS SARKAR AND ANR. VS UNION OF INDIA AND ORS.	MRINMOY CHATTERJEE
775	WPA/6469/2025	DOLPHIN ENTERPRISES VS UNION OF INDIA AND ORS.	SHIBJIT MITRA
IA NO: CAN/1/2025			
776	WPA/7091/2025	MAJIDA MALLIK VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	GOBINDA CHANDRA BAIDYA
777	WPA/7109/2025	KOUSHAL SINGH VS INDIAN RAILWAYS AND ORS.	KUSHAGRA SHAH
778	WPA/7583/2025	DURGAMATA FOOD PRODUCTS (P) LTD. AND ANR. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ANJANA BANERJEE
779	WPA/7586/2025	SRIPATILAL HALDER RICE MILL PVT. LTD. AND ANR. VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS	ANJANA BANERJEE
780	WPA/7589/2025	RAMBHANU RICE MILL PRIVATE LTD. AND ANR. VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS.	ANJANA BANERJEE
781	WPA/7628/2025	PASCHIMBANGA ANGANWADI KORMI O SAHAYIKA KALYAN SAMITY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE

782	WPA/8207/2025	KRISHNA MAITY VS STATE OF WEST BENGAL AND ORS.	J.L. ROY
783	WPA/10175/2025	M/S. T.C. ENTERPRISE AND ANR. VS STATE OF WEST BENGAL AND ORS.	AMAJIT DE
784	WPA/10946/2025	M/S. LILADHAR GOYAL AND BROTHERS VS UNION OF INDIA AND ORS.	ROHIT MAHATO
785	WPA/19295/2025	KALIPADA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SANDIP DAS

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 29

First Floor

Centenary Building

SINGLE BENCH (SB-XVI)

AT 10:30 AM

HON'BLE DR. JUSTICE AJOY KUMAR MUKHERJEE

FROM 3RD NOVEMBER, 2025:- 1. ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATION RELATING TO ALL MATTERS EXCLUDING CRIME AGAINST WOMEN, SECTION 125 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 144 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023, THE NEGOTIABLE INSTRUMENTS ACT, 1881 INCLUDING APPLICATIONS CONNECTED THERETO [2024 ONWARDS];

2. . REFERENCE UNDER SECTION 395 OFTHE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 436 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023

AND
FROM 15TH JANUARY, 2025 :- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 401 TO ITEM NO. 550 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE RAJA BASU CHOWDHURY EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.

SPL. NOTE :
MENTIONING WILL BE PERMITTED ONLY ON MONDAY AND THURSDAY AT FIRST SITTING OF THE COURT UPON NOTICE TO THE OTHER SIDE.
SPL. NOTE ON FRIDAY TO BE MENTIONED AND ALL MOTION WILL NOT BE TAKEN UP.

DAILY LISTED MATTERS WILL BE CALLED SERIALLY FOR WHOLE DAY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99521008086?pwd=LsxXtcMuIbkjm6vwnW9hfGSgVpvBlM.1

FOR JUDGMENT

1	CRR/4586/2023	M/S FUTURE GAMING AND HOTELS SERVICES PVT LTD VS THE ENFORCEMENT DIRECTORATE , KOLKATA	DEBASREE DHAMALI	
wt2	CRR/708/2023	M/S FUTURE GAMING AND HOTEL SERVICES PVT LTD **VS** UNION OF INDIA AND ORS.	DEBASREE DHAMALI	

TO BE MENTIONED

3	CRR/5425/2025	MAHADEB PAUL VS STATE OF WEST BENGAL AND ANR	AASHUTOSH BHATTACHARYYA	
4	CRR/5480/2025	ASHOK KUMAR JAIN VS THE STATE OF WEST BENGAL AND ANR	DYUTI SEN	
5	CRR/4381/2025 (MENTIONED)	ARNAB BOSE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SUBHASRI CHATTERJEE	RUDRADIPTA NANDY, SNIGDHA SAHA
IA NO: CRAN/1/2025, CRAN/2/2025				
6	CRR/5434/2025 (6.1.26)(AR-CT)	KUMAR KUNDAN @ SUDHIR KUMAR @ KUNAL KUMAR VS STATE OF WEST BENGAL	PRIYANKA SARKAR	
7	CRR/5282/2025	KAUSHAL HITESHBHAI PARIKH VS THE STATE OF WEST BENGAL	DIPTANGSHU BASU	RUDRADIPTA NANDY / NAHID AHMED

8	CRR/3304/2025 (7.1.26)(AT 3:30 PM)	BIRLA CORPORATION LIMITED AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SANKET SARAWGI	SUMAN DE / KARAN BAPULI
9	SA/98/2011 (PB+LCR)(05.01.2026) (AR.CT)	AUSTIN DISTRIBUTORS (P) LTD.LTD. VS SRI SRI ISWAR GANESH CHANDRA JIU & ORS	ANIL CHOWDHURY	
IA NO: CAN/3/2024, CAN/4/2024, CAN/6/2024				
10	CO/1594/2017 (05.01.2026) (AR.CT)	UCO BANK(FORMERLY KNOWN UNITED COMMERCIAL BANK) VS MADHURI GUPTA A.K.A. JAISWAL & ANR	SOURJYA ROY	
IA NO: CAN/2/2018(Old No:CAN/152/2018)				
11	CRR/2378/2024	AARAV BAL (REPRESENTED BY HIS FATHER ABHISHKE BAL) VS STATE OF WEST BENGAL	INDRAJIT CHATTERJEE	BIBASWAN BHATTACHARYA , AFREEN BEGUM
IA NO: CRAN/7/2025				
12	CRR/3058/2024	PRAVEEN SOOD AND OTHERS VS STATE OF WEST BENGAL AND ANR	RATNESH KUMAR RAI	DEBASISH ROY, SARYATI DUTTA, RAJNANDINI DAS
IA NO: CRAN/2/2024, CRAN/3/2025, CRAN/5/2025				
13	CRR/3059/2024	AJIT GULABCHAND AND OTHERS VS STATE OF WEST BENGAL AND ANR	RATNESH KUMAR RAI	DEBASISH ROY, SARYATI DUTTA, RAJNANDINI DAS
IA NO: CRAN/2/2024, CRAN/3/2025, CRAN/5/2025				
14	CRR/3704/2024 (CORRECTION)	DHARMENDRA RAI VS STATE OF WEST BENGAL AND ANR	SUROJIT SAHA	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/2/2025				
15	CRR/4026/2024 (19.01.26) (AR-CT)	PRAVIN BHARWARA VS UNION OF INDIA	FAISAL AHMED	
16	CRR/5000/2024	SEKH ASADUL @ JARAKHAN AND ANOTHER VS STATE OF WEST BENGAL	SANTANU MAJI	RITUPARNA GHOSH,SACHIT TALUKDAR
17	CRR/181/2025 (CORRECTION)	RAJU KUNDU AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RIYA DAS	
18	CRR/205/2025 (CORRECTION)	SUHANA KADERI VS STATE OF WEST BENGAL AND ANR	SOUJANYO PATTANAYAK	RUDRADIPTA NANDY, MADHUMITA BASAK
IA NO: CRAN/1/2025				
19	CRR/656/2025 (COMPROMISE)	TUKSONA MAJHI @ TUKSONA MAJI AND OTHERS VS STATE OF WEST BENGAL AND ANR	RANOJOY CHATTERJEE	SUMAN DE / SUBHAM BHAKAT
IA NO: CRAN/1/2025				
20	CRR/673/2025	SAHIDUL MOLLA @ MONDAL VS STATE OF WEST BENGAL	PRATIKSHA HAJRAH	DEBASISH ROY / AMITA GAUR / ATIF AHMED SIDDQUE
21	CRR/727/2025 (7.1.26)	ARUP ROY VS STATE OF WEST BENGAL AND ANR	AISHWARYA BAZAZ	SOUMIK GANGULY, RATUL GHOSH
22	CRR/863/2025 (14.01.26)	MAHESWHER KUMAR SHAW @ MAHESHWAR KUMAR SHAW VS STATE OF WEST BENGAL AND ANR	MRINMAY NANDY	
23	CRR/1145/2025 (JOINT COMPROMISE)(19.1.26)	BIPLAB MAJUMDER VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	ARIJIT GANGULY, BIBASWAN BHATTACHARYA
IA NO: CRAN/1/2025				
24	CRR/1434/2025	WASIM RAHAMAN AND ORS. VS DEBASIS CHATTERJEE	ABHINAV RAKSHIT	
25	CRR/2066/2025 (COMPROMISE)(13.1.26)	MRINMAY BASU AND OTHERS VS STATE OF WEST BENGAL AND ANR	TRISHA RAKSHIT	SARYATI DUTTA, ARITRA BHATTACHARYA
IA NO: CRAN/1/2025				
26	CRR/2067/2025 (14.01.26) (AR-CT)	UTTAM MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	DEBASISH ROY, SUMAN DE, DIKSHA GHOSH

27	CRR/2113/2025 (24.12.25)	MEGAPIX MERCHANTS PRIVATE LIMITED AND OTHERS VS THE REGISTRAR OF COMPANIES, WEST BENGAL	CEDRIC FERNANDEZ	
28	CRR/2391/2025	PANKAJ RAI @ PANKAJ KUMAR RAI VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	RITUPARNA GHOSH, BIKRAM MITRA
29	CRR/2600/2025 (CORRECTION)	TRISHA MONDAL @ TRISHA PANDIT VS STATE OF WEST BENGAL AND ORS.	RITOPRITA GHOSH	SUMAN DE, RITA DUTTA
30	CRR/2622/2025 (CRAN 1/25	SEKHAR CHANDRA NASKAR VS STATE OF WEST BENGAL AND ANR	RAJIB KUMAR ACHARYYA	SUMAN DE, ASHOK DAS
31	CRR/3027/2025 (13.01.26) (AR-CT)	CENTRAL BUREAU OF INVESTIGATION VS PALASH KHAN ALIAS FZIZUL KHAN AND ORS	AMAJIT DE	
32	CRR/3071/2025 (13.01.26) (AR-CT)	CENTRAL BUREAU OF INVESTIGATION VS AZAD CHOWDHURY AND ORS	AMAJIT DE	
33	CRR/3086/2025 (24.12.25)(AR-CT)	DHANANJAY SAO @ SAW AND OTHERS VS STATE OF WEST BENGAL AND ANR	CHANDAN DUTTA	SUMAN DE, SUJAN CHATTERJEE
IA NO: CRAN/1/2025				
34	CRR/3179/2025	MALA MONDAL KHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHARADINDU PATRA	
35	CRR/3345/2025	TWINKLE CHOWDHURY KISKU VS STATE OF WEST BENGAL AND ANR	SAYANTAN HAZRA	
36	CRR/3429/2025	RUMI SUR VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA	ROSE ANTHONY (JHA)	
37	CRR/3681/2025 (FOR RELEASE)	SUSANTA KUMAR PAL VS STATE OF WEST BENGAL AND ANR	KAMALESH CHANDRA SAHA	
38	CRR/4124/2025 (JT. COMPROMISE)	VIKAS KUMAR BAJORIA AND ORS. VS STATE OF WEST BENGAL AND ANR	MUSKAN JALAN	DEBASISH ROY, SUMAN DE, KAUSTAV BANERJEE
IA NO: CRAN/1/2025				
39	CRR/4125/2025 (JT. COMPROMISE)	VIKASH KUMAR BAJORIA AND ORS. VS STATE OF WEST BENGAL AND ANR	MUSKAN JALAN	DEBASISH ROY, SUMAN DE, MD. EJAZ AKHTAR
IA NO: CRAN/1/2025				
40	CRR/4126/2025 (JT. COMPROMISE)	VIKAS KUMAR BAJORIA AND ORS. VS STATE OF WEST BENGAL AND ANR	MUSKAN JALAN	DEBASISH ROY, SUMAN DE, MANASI ROY
IA NO: CRAN/1/2025				
41	CRR/4239/2025	SAMIT MAHATA VS STATE OF WEST BENGAL AND ANR	ABHRAJIT ROY CHOWDHURY	
42	CRR/4240/2025	SAMIT MAHATA VS STATE OF WEST BENGAL AND ANR	ABHRAJIT ROY CHOWDHURY	
43	CRR/4537/2025	SEK ABDUL SAID VS STATE OF WEST BENGAL AND ORS.	BISWARUP CHATTERJEE	
44	CRR/4764/2025	PARTHA SARATHI DAS VS THE STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	
45	CRR/4770/2025 (22.01.2026) (ARCT)	ANUPAM CHAKRABORTY AND ANOTHER VS THE STATE OF WEST BENGAL	NIRMALAYA ROY	RUDRADIPTA NANDY / MADHUMITA BASAK
46	CRR/4831/2025	KETAN SENGUPTA VS THE STATE OF WEST BENGAL AND ANR.	ROSHAN PATHAK	
IA NO: CRAN/1/2025, CRAN/2/2025				
47	CRR/4846/2025	TARIQ AHMED VS THE STATE OF WEST BENGAL	RITU DAS	

48	CRR/4968/2025	M/S MILLENIUM INDIA CONSTRUCTION AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SOUJANYO PATTANAYAK	
49	CRR/4994/2025	PRIYA SHAW NEE KUMARI AND OTHERS VS THE STATE OF WEST BENGAL	ANJALI MISHRA	
50	CRR/5032/2025	PRATAP KUMAR BISWAL VS STATE OF WEST BENGAL AND ANR	TRIPTIMOY TALUKDER	
51	CRR/5054/2025 (16.1.2026)	ASHOK GUPTA VS STATE OF WEST BENGAL	SUJIT BANERJEE	
52	CRR/5071/2025	SEKH MOHAMMAD VS THE STATE OF WEST BENGAL	ARUNAVA GANGULY	SUMAN DE / BAISHAKHI CHATTERJEE
53	CRR/5090/2025 (MENTIONED)(15.1.26)(AR-CT)	RAKESH KUMAR SINGH VS THE STATE OF WEST BENGAL	SAGNIKA BANERJEE	RUDRADIPTA NANDY, ANIKET MITRA
54	CRR/5094/2025	XXX VS THE STATE OF WEST BENGAL	SRINJAN GHSOH	
55	CRR/5126/2025	ALMARUF KHAN @ BABU KHAN VS THE STATE OF WEST BENGAL	RITA PATRA	
56	CRR/5157/2025	BHASKAR MONDAL VS THE STATE OF WEST BENGAL AND ORS.	PARAMITA DEY	
57	CRR/5301/2025	ABU SADDAT SIDDIQUE @ MILTON AND OTHERS VS THE STATE OF WEST BENGAL	PROSENJIT MUKHERJEE	
58	CRR/5361/2025 (FOR CORRECTION)	REENA RAVINDRA KHONA AND ANR. VS FORTUNE CREDIT CAPITAL LTD.	KARAN DUDHWEWALA	
59	CRR/5364/2025 (FOR CORRECTION)	REENA RAVINDRA KHONA AND ANR. VS EPIMONEY PVT. LTD.	KARAN DUDHWEWALA	
60	CRR/5411/2025	ASHIM ROY VS THE STATE OF WEST BENGAL	SUCHARITA BISWAS	
61	CRR/5412/2025	MANAV NANDWANI VS MINTIFI FINSERVE PRIVATE LIMITED	PRANAV SHARMNA	
62	CRR/5419/2025	SIVAM SINGH AND ANR. VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	
63	CRR/5440/2025	MOHAMMAD RAZA @ MD. RAZA VS THE STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE	
64	CRR/5444/2025	SUMITRA SHAW VS THE STATE OF WEST BENGAL	TANMAY CHOWDHURY	
65	CRR/5461/2025	ALPANA MONDAL @ ALPANA MANDAL AND ORS. VS THE STATE OF WEST BENGAL	SAYAN DAS	
IA NO: CRAN/1/2025				
66	CRR/5470/2025	SIBANI MANDAL @ SARBANI MONDAL AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	TANWEER J. MANDAL	
67	CRR/5504/2025	UTPAL MAJUMDER AND OTHERS VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	
68	CRR/5506/2025	BHATERI DEVI AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	MUSKAN JALAN	
69	CRR/5520/2025	KESHAB MONDAL AND OTHERS VS THE STATE OF WEST BENGAL	DILIP KUMAR SADHU	

MOTION

(WARRANT OF ARREST)

70	CRR/4865/2025	ALOK KUMAR MISHRA VS THE STATE OF WEST BENGAL AND ANR	SULAGNA SARKAR	
71	CRR/4868/2025	HRISHIKESH MUKHOPADHYAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DWIP RAJ BASU	
72	CRR/1991/2025	SK. KASIM VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	SARYATI DUTTA, DEBARSHI BRAMHA
wt73	CRR/5484/2024	SK IQBAL **VS** STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	SARYATI DUTTA, SREEMOYI ROY
74	CRR/2756/2025	MD. SAMIM AHMED @ MD. SAMIM @ SAMIM AHMED VS STATE OF WEST BENGAL AND ANR	FAHAD IMAM	
75	CRR/3357/2025	DEBRAJ CHAKRABARTI VS STATE OF WEST BENGAL	ASIS DUTTA	
IA NO: CRAN/1/2025				
76	CRR/3571/2025	SWAPAN KUMAR MANDAL @ SWAPAN MANDAL @ SWAPAN KR MANDAL VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK.	
77	CRR/4019/2025	BIKASH SARKAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	VARSHA ROY	
78	CRR/4064/2025	ANKUR GUPTA VS EPIMONEY PRIVATE LIMITED	KAMRAN HUSSAIN	
79	CRR/5294/2025	TUHIN PATRA VS STATE OF WEST BENGAL AND ANR	SOURJYA DAS	
		NEW MOTION		
		(CRIMINAL MATTERS)		
80	CRR/4786/2025	SAIKAT CHATTOPADHYAY AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	BAISAKHI SINGHA	
81	CRR/5302/2025	MOUMITA SAHA DE VS THE STATE OF WEST BENGAL AND ANR	NAMRATA CHATTERJEE	
82	CRR/4858/2025	IRTEQUA SAQUIB @ HARISH VS THE STATE OF WEST BENGAL AND ANR	MIT GUHA ROY	
83	CRR/4973/2025	BHIM MAL AND ANOTHER VS STATE OF WEST BENGAL	SUBHENDU ROYCHOUDHURY	
84	CRR/4763/2025	PRAMILA BUILDTECH PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ANR	SOURAV PAUL	
85	CRR/5017/2025	UTTAM KUMAR SAMANTA VS THE STATE OF WEST BENGAL	SUMANTA CHAKRABORTY	
86	CRR/5244/2025	PRATYAY BATABYAL AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	AVIJIT GANGULY	
87	CRR/5051/2025	NIRMAL KUMAR SARAF VS STATE OF WEST BENGAL AND ORS.	RANOJOY CHATTERJEE	
88	CRR/5154/2025	ROUSOL ALAM VS STATE OF WEST BENGAL AND ANR	SHAONI PANDA	
89	CRR/2400/2025	ASIT KUMAR BISWAS VS STATE OF WEST BENGAL	RITUSHREE BANERJEE	
90	CRR/4999/2025	MOTILAL SHAW VS STATE OF WEST BENGAL AND ANR	SOUROV MONDAL	
91	CRR/5151/2025	SUBRATA MONDAL AND OTHERS VS THE STATE OF WEST BENGAL	RAIMA GANGULY	DEBASISH ROY, RUDRADIPTA NANDY, SUMAN DE

92	CRR/4782/2025	PRASUN DAS VS STATE OF WEST BENGAL AND ANR	RAJDEEP PRAMANIK
93	CRR/285/2025	RIDDHI GANGOPADHYAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ADITYA BIKRAM MAHATA
94	CRR/682/2025	MD. SANJIR HOSSAIN AND ANOTHER VS CENTRAL BUREAU OF INVESTIGATION	SHOUMILYA MAZUMDER
95	CRR/927/2025	SUVENJIT BHATTACHARYYA VS PARNA GHOSH	BISWAJIT MUKHERJEE
96	CRR/1105/2025	SRIJAY MANDAL VS RITU MONDAL TEWARI AND ANOTHER	SOURJYA DAS
97	CRR/1417/2025	SUBHLABH FISCAL SERVICES PRIVATE LIMITED AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SARANGAM CHAKRABORTY
98	CRR/2445/2025	FORUM PROJECTS PRIVATE LIMITED AND OTHERS VS AMIT MANPURIA	SUMON ROY
99	CRR/2704/2025	ARGHO DAS @ ARGHA DAS VS STATE OF WEST BENGAL AND ANR	JYOTIRMOY TALUKDER
100	CRR/3936/2025	MAHATAB ALI VS STATE OF WEST BENGAL AND ORS.	ARCHISHMAN SINGH
101	CRR/4029/2025	SWETA AGARWAL VS STATE OF WEST BENGAL AND ANR	SONIA MUKHERJEE
102	CRR/4062/2025	NITAI CHANDRA KUNDU VS STATE OF WEST BENGAL AND ANR	SAFDAR AZAM
103	CRR/4072/2025	AAKSHYA INFRA PROJECTS PRIVATE LIMITED VS EASTEN SCAFFOLDINGS AND ENGINEERING PRIVATE LIMITED	ABHIRUP CHAKRABORTY
104	CRR/4488/2025	ABU HASAN MONDAL VS STATE OF WEST BENGAL AND ANR	SOUMYA RAHA
105	CRR/4676/2025	TARAK NATH BANEJEE VS UNION OF INDIA AND ANR	CHANCHAL KUMAR DEY
IA NO: CRAN/1/2025			
106	CRR/4699/2025 (NA-1)	ANINDITA PURKAYASTHA VS THE STATE OF WEST BENGAL AND ANR	QUAZI EZAZ AHMED
107	CRR/4706/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
108	CRR/4707/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
109	CRR/4708/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
110	CRR/4709/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
111	CRR/4710/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			

112	CRR/4711/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
113	CRR/4712/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
114	CRR/4713/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
115	CRR/4714/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
116	CRR/4715/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
117	CRR/4716/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
118	CRR/4717/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
119	CRR/4718/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
120	CRR/4719/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
121	CRR/4720/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
122	CRR/4721/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
123	CRR/4722/2025	THE REGISTRAR OF COMPANIES, WEST BENGAL VS THE STATE OF WEST BENGAL AND ORS.	GUDDU SINGH
IA NO: CRAN/1/2025			
124	CRR/4732/2025	BIMAL MUKHERJEE VS THE STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE
125	CRR/4748/2025	KOUSHIK DAS VS THE STATE OF WEST BENGAL AND ANR	APARUPA BHATTACHARYA
126	CRR/4749/2025	DEBANGSHU PANDA VS THE STATE OF WEST BENGAL	NEEL CHAKRABORTY
127	CRR/4750/2025	DEBANGSHU PANDA VS THE STATE OF WEST BENGAL AND ANR	NEEL CHAKRABORTY
128	CRR/4753/2025	JAHANGIR SEKH @ SARIFUL VS THE STATE OF WEST BENGAL	PARVEJ ANAM
129	CRR/4757/2025	ANAS ADAM AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	SANKET DAS
130	CRR/4758/2025	AHAMMAD MOSTAFA BISWAS VS THE STATE OF WEST BENGAL	RAJASHREE TAH

131	CRR/4762/2025	PINKI BISWAS ROY @ PINKI ROY AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	REJAUL MISTRY
132	CRR/4766/2025	HRISHIKESH DAS VS THE STATE OF WEST BENGAL AND ANR	RABI SANKAR CHATTOPADHYAY
133	CRR/4769/2025	SURAJIT SHARMA VS THE STATE OF WEST BENGAL AND ANR	KALPITA PAUL
134	CRR/4771/2025	GAURAV KAPOOR VS KOTAK MAHINDRA BANK LIMITED AND ANOTHER	SOHINI KUNDU
135	CRR/4775/2025	SUDIN MUKHERJEE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	ASIM KUMAR NIYOGI
136	CRR/4776/2025	SHIBANANDA MAJUMDER AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MD. JALALUDDIN
137	CRR/4783/2025	GANGA ROY @ GANGA RANI ROY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHYAMAL ROY
138	CRR/4784/2025	SHYAMAL KOYAL VS STATE OF WEST BENGAL AND ANR	ABHIJIT SARKAR
IA NO: CRAN/1/2025			
139	CRR/4788/2025	RASHMI KEJRIWAL AND OTHERS VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA SINGHA ROY
140	CRR/4789/2025	SAMRAT GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	MOUMITA GHOSH
141	CRR/4798/2025	SYEDA SHAMIMA NASRIN VS STATE OF WEST BENGAL AND ANR	PRINCE VERMA
142	CRR/4812/2025	JITENDRA YADAV VS THE STATE OF WEST BENGAL AND ANR	SABNAM LASKAR
143	CRR/4817/2025	JIGOR SK AND ANOTHER VS THE STATE OF WEST BENGAL	DIPTENDU BANERJEE
144	CRR/4818/2025	SOURAV CHOWDHURY @ SAURAV CHAUDHURI AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	BIDISHA CHAKRABORTY
145	CRR/4819/2025	SUBRATA MAZUMDER AND OTHERS VS STATE OF WEST BENGAL AND ANR	RIKA DAS
146	CRR/4823/2025	SWAPAN KUMAR ROY AND OTHERS VS THE TATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK
147	CRR/4824/2025	AJAY S. MALOO AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	JIYA BOSE
148	CRR/4829/2025	DEBIPRASAD BHATTACHARYYA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAMARJIT BALIAL
149	CRR/4833/2025	NILRATAN PAUL AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	RISHAB DUTTA GUPTA
150	CRR/4836/2025	DIPA MONDAL AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	DEBASIS KAR
151	CRR/4837/2025	ASIT KHAMRUI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ATANU BASU
152	CRR/4838/2025	DILIP KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	SOUMITRA DEY
153	CRR/4839/2025	RANJIT MANDAL VS STATE OF WEST BENGAL	KAUSTAV BANERJEE

154	CRR/4844/2025	SUVADIP BARUA VS JAYITA BARUA AND ANOTHER	SUMAN CHATTOPADHAYAY
155	CRR/4845/2025	SADRUL AMIN AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	ASIF DEWAN
156	CRR/4852/2025	SUBHAS PATRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMITAVA CHOWDHURY
157	CRR/4853/2025	CHANDANA CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT SARKAR
IA NO: CRAN/1/2025			
158	CRR/4854/2025	ANAND KRISHNA AGARWAL AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SAFDAR AZAM
159	CRR/4855/2025	SEREINA ABUTALEB KHAN @ SERINA VS STATE OF WEST BENGAL AND ANR	SYED WASIM FARUQUE
160	CRR/4856/2025	DILIP KUMAR SANTRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SURANJAN MANDAL
161	CRR/4857/2025	RANJUSREE PAL AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	PRASAD BHATTACHARYYA
162	CRR/4859/2025	CHANTAL EHOUMAN VS STATE OF WEST BENGAL	DEEPAK KUMAR PRAHLADKA
163	CRR/4860/2025	MOHAMMED ABUTALEB SURAHABALI KHAN @ MOHAMMAD ABUTALEB KHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SYED WASIM FARUQUE
164	CRR/4866/2025	SK. MD. EHIYA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	KIRON SK
165	CRR/4867/2025	M HUSSAIN @ MUSLIM HOSSAIN @ MD. MUSLIM VS THE STATE OF WEST BENGAL AND ORS	MOHUA BISWAS
166	CRR/4875/2025	NILOTPOLA HALDER VS SUBIR KUMAR MONDAL AND OTHERS	ARIJIT SARKAR
167	CRR/4880/2025	RITESH KEDIA AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA
168	CRR/4882/2025	BISWANATH KARMAKAR AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	ABHIJIT MONDAL
169	CRR/4890/2025	PRASANTA BAIN AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	GOURAB KUMAR NATH
170	CRR/4891/2025	AVIK MONDAL AND OTHER S VS THE STATE OF WEST BENGAL AND ANR	SUSNIGDHO BHATTACHARYYA
171	CRR/4894/2025	JYOTI TARA PRODUCTS PRIVATE LIMITED AND OTHERS VS MAXIMUM FINANCIAL ADVISORY PRIVATE LIMITED	TULIKA ROY
172	CRR/4897/2025	SANTANU MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	MITUL CHAKRABORTY
173	CRR/4900/2025	ABU SUPHIAN MONDAL @ ABU SUFIAN MONDAL VS STATE OF WEST BENGAL AND ANR	CHAMPA PAL
174	CRR/4901/2025	SONALI DEY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUSMITA DAS
175	CRR/4902/2025	KANAI SARDAR AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SEULI BANERJEE
176	CRR/4906/2025	NILADRI BHATTACHARYA VS THE STATE OF WEST BENGAL AND ANR	HARSH SINGH

177	CRR/4920/2025	PARESH HALDER VS THE SENIOR DIVISIONAL SECURITY COMMISSIONER, RPF AND ANOTHER	KUNAL GANGULY
178	CRR/4921/2025	SUJOY PAUL AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	RAKHI CHAKRABORTY
179	CRR/4923/2025	KASHINATH CHATTERJEE @ CHATTOPADHYA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	PRALAY HAZRA
180	CRR/4929/2025	BHUTU GHOSH VS THE STATE OF WEST BENGAL	TAPODIP GUPTA
181	CRR/4931/2025	DULAL CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ANR	TRISHA RAKSHIT
182	CRR/4935/2025	AISHA GHOSI VS SADDAM GHOSHI	ZAINAB TAHUR
183	CRR/4936/2025	SHARAT BHATIA VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA
184	CRR/4938/2025	MAKUPALLI DHILLI RAO @ M. DHILLI RAO AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SOFIA NESAR
185	CRR/4941/2025	KARTHICK ROY VS THE STATE OF WEST BENGAL AND ANR	DUKE BANERJEE
186	CRR/4945/2025	ANIMESH MISTRY AND ANOTHER VS THE STATE OF WEST BENGAL AND ORS.	DIPIKA SARKAR
187	CRR/4946/2025	MANISH KAKRANIA VS THE STATE OF WEST BENGAL AND ANR	ATRAYEE CHATTERJEE
188	CRR/4947/2025	AMITAVA ROY VS THE STATE OF WEST BENGAL AND ANR	AMIT KUMAR ROY
189	CRR/4959/2025	BABUL ISLAM @ BABUL ISLAM MOLLA @ BABAL ISLAM AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	MD. JANNAT UL FIRDOUS
190	CRR/4963/2025	TANWEER AZHAR AZAR AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	FAHAD IMAM
191	CRR/4964/2025	MUJEED KT VS GOVERNMETN OF INDIA, DIRECTORATE OF REVENUE INTELLIGENCE AND ANOTHER	ILIKA NAG
192	CRR/4972/2025	KUNJA BEHARI SONTHALIA VS SWARUP KANRAR AND ANTOHER	ABHIJIT KUMAR ADHYA
193	CRR/4975/2025	M/S. PRABHU AGARWALLA CONSTRUCTION PVT LTD AND OTHERS VS M/S.VARDHMAN PLASTICS PRIVATE LIMITED	SUDARSHANA SRIVASTAVA
194	CRR/4977/2025	BANDANA ROY VS STATE OF WEST BENGAL AND ORS.	BRATIN KUMAR DEY
195	CRR/4978/2025	SWAPNA SAHA VS STATE OF WEST BENGAL AND ANR	DEBOTTAM DAS
196	CRR/4979/2025	AMITAVA RATH @ AMITABHA RATH VS STATE OF WEST BENGAL AND ANR	SOUMYA NAG
197	CRR/4983/2025	PRANAB KUMAR SINGH VS STATE OF WEST BENGAL AND ANR	PRANAV SHARMA
198	CRR/4985/2025	CHANDRANI SAMAJDAR VS STATE OF WEST BENGAL	RAJDEEP SENGUPTA

199	CRR/4986/2025	ABDUL KHALEK GOLDAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	IVAN ROY
200	CRR/4989/2025	BISWAJIT BISWAS VS STATE OF WEST BENGAL AND ORS.	SHIBAJI KUMAR DAS
201	CRR/4991/2025	GEETA SHAW AND OTHERS VS STATE OF WEST BENGAL AND ANR	KAUSTAV DAS
202	CRR/4995/2025	AVISHEK MITRA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	ABHIJIT CHOWDHARY
203	CRR/4996/2025	SANDRA NONGKYNRIH @ SANDRA LARILANG NONGKYNRIH VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	ARITRA BHATTACHARYA
204	CRR/4998/2025	ABHIRAM MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAMARENDRA NATH BISWAS
205	CRR/5004/2025	ADITI DE VS ADITYA NARAYAN DE	NIBEDITA MUKHERJEE
206	CRR/5005/2025	AVIJIT BARAN SINHA VS THE STATE OF WEST BENGAL AND ORS.	SHASHANKA SHEKHAR SAHA
207	CRR/5007/2025	JHUMA GHOSH (PANJA) VS THE STATE OF WEST BENGAL AND ANR	SUJIT SAHA
208	CRR/5016/2025	RAM BACHAN CHAUDHARY AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	SHAMBHU KUMAR CHOUDHARY
209	CRR/5019/2025	SRIMONTO KULE AND OTHERS VS NURMOHAMMAD MOLLA AND ANOTHER	BAPIN BAIDYA
210	CRR/5020/2025	MD. ASIF @ MOHAMMAD ASIF VS THE STATE OF WEST BENGAL AND ANR	BARNALI GUPTA
211	CRR/5021/2025	ABDUL KASHIM @ ABUL KASHIM AND OTHERS VS THE STATE OF WEST BENGAL	NAYANA MUKHOPADHYAY
212	CRR/5022/2025	PANKAJ PRAMANIK AND OTHERS VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
213	CRR/5023/2025	CHHABILAL MANDAL AND OTHERS VS THE STATE OF WEST BENGAL	SOVAN DAS GUPTA
214	CRR/5025/2025	RAJESH GANGULY VS THE STATE OF WEST BENGAL AND ORS.	MOHONA BANDYOPADHYAY
215	CRR/5027/2025	PRABIR BISWAS VS THE STATE OF WEST BENGAL	TANMAY BISWAS
216	CRR/5031/2025	SHEKHAR KUMAR RAJNIWAL VS THE STATE OF WEST BENGAL AND ORS.	PURNENDU MAITY
217	CRR/5033/2025	BISWAJIT CHATTERJEE AND ANOTHER VS STATE OF WEST BENGAL	INDRANI GUPTA
218	CRR/5034/2025	SANTOSH KUMAR @ SANTOSH KUMAR SHARMA AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	ANINDYA CHOWHDURY
219	CRR/5035/2025	KAPILANANDA TIKADAR @ KAPIL TIKADAR VS STATE OF WEST BENGAL AND ANR	AVIJIT CHAKRABORTY
220	CRR/5039/2025	MD MATIUL RAHAMAN @ MOTI SK @ MD MOTIUR RAHAMAN VS STATE OF WEST BENGAL	MD WASIM AKRAM
221	CRR/5040/2025	MD MATIUR RAHAMAN @ MOTI SK @ MD MOTIUR RAHAMAN VS STATE OF WEST BENGAL	MD WASIM AKRAM

222	CRR/5047/2025	SITAL DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANDIPAN DAS
223	CRR/5060/2025	JITENDRA MOHAN GUPTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANDIP AGARWAL
224	CRR/5064/2025	SUMIT KUNDU VS THE STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA
225	CRR/5069/2025	SONAM AGARWAL AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	MANISHA SONI
226	CRR/5073/2025	DEB KUMAR DEY VS THE STATE OF WEST BENGAL AND ORS.	RITA PATRA
227	CRR/5075/2025	SADIK UZIR @ SK SADEK UJJAMAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GOUTAM SARDAR
228	CRR/5076/2025	SAHAJAN ALI VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
229	CRR/5078/2025	SANKAR BISWAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUBHENDU DAS
230	CRR/5079/2025	DR. ARPITA GHOSH VS THE STATE OF WEST BENGAL	ARGHA CHOWDHURY
231	CRR/5081/2025	SAMSUNEHAR BIBI VS THE STATE OF WEST BENGAL AND ANR	MD. MUSLEHUDDIN
232	CRR/5082/2025	SEKH ARIF ALI VS THE STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY
233	CRR/5084/2025	KALLOL KUMAR SAHA AND ANR. VS STATE OF WEST BENGAL AND ANR	PINAKI DHOLE
234	CRR/5086/2025	SUBHENDU ROY VS UNION OF INDIA AND ORS.	PRITHA SINHA
235	CRR/5087/2025	SUBRATA ROY AND ORS. VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS
236	CRR/5088/2025	SUMON MODAK @ SUMAN MODAK VS STATE OF WEST BENGAL AND ANR	SUKHENDU BANERJEE
237	CRR/5092/2025	PRANKRISHNA NASKAR AND ORS. VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
238	CRR/5095/2025	SAMPRITI MUKHERJEE VS THE STATE OF WEST BENGAL AND ANR	PRASANTA KUMAR ROY
239	CRR/5101/2025	MANAS KR. MAITY AND OTHERS VS STATE OF WEST BENGAL AND ANR	MONALISA MAITY
240	CRR/5102/2025	MITALI SAHA VS STATE OF WEST BENGAL AND ANR	SANJAY CHAKRABORTY
241	CRR/5107/2025	RAVI PRAKASH YADAV VS THE STATE OF WEST BENGAL AND ORS.	RAJESH KSHETRY
242	CRR/5112/2025	SK. SUNNY ALI @ BUBAI VS THE STATE OF WEST BENGAL	ADITYA TIWARI
243	CRR/5120/2025	MOHAMMAED SHARFUDDIN VS STATE OF WEST BENGAL AND ANR	RISHABH AHMAD KHAN
244	CRR/5121/2025	MD. SHANU HOSSAIN VS THE STATE OF WEST BENGAL AND ANR	RISHABH AHMAD KHAN
245	CRR/5122/2025	SOUMYA DUTTA VS KAKALI SENGUPTA	MD. JANNAT UL FIRDOUS

246	CRR/5124/2025	DEBABRATA BAG VS STATE OF WEST BENGAL AND ANR	SOUMILI CHOWDHURY
247	CRR/5127/2025	PRIYA PURI VS TAMILARASAN RAJENDRAN	KARAN BAPULI
248	CRR/5131/2025	NITYA GOPAL DEBNATH VS STATE OF WEST BENGAL AND ANR	SUBHAYAN BARIK
249	CRR/5132/2025	ASHOK KUMAR BANDYOPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
IA NO: CRAN/1/2025			
250	CRR/5133/2025	NITYA GOPAL DEBNATH VS STATE OF WEST BENGAL AND ANR	SUBHAYAN BARIK
251	CRR/5135/2025	SOUMEN MAJI VS STATE OF WEST BENGAL AND ORS.	DEBLINA DE
252	CRR/5137/2025	DIPANJALI SARKAR VS THE STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA
253	CRR/5138/2025	DEBDAS DHARA AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SUJIT SAHA
254	CRR/5139/2025	SUDIPTA SHANKAR NANDI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUBHADIP BISWAS
255	CRR/5144/2025	ASOK KUMAR HATUA VS THE STATE OF WEST BENGAL AND ORS.	ANITA SHAW
256	CRR/5145/2025	ZIAUR RAHMAN VS THE STATE OF WEST BENGAL AND ANR	PROBAL SARKAR
257	CRR/5146/2025	ANIMESH TWEARI VS THE STATE OF WEST BENGAL AND ANR	AVIK GHOSH
258	CRR/5148/2025	ABDUR RAQEEB MANSOORI AND ANOTHER VS THE STATE OF WEST BENGAL AND ORS.	SOHAM BANERJEE
259	CRR/5149/2025	JIARUL MOLLA @ JIYARUL MOLYA VS THE STATE OF WEST BENGAL	RAJDEEP SENGUPTA
260	CRR/5150/2025	DIP NARAYAN JANA VS THE STATE OF WEST BENGAL	MANISH KUMAR DAS
261	CRR/5152/2025	PEW SAHA VS THE STATE OF WEST BENGAL AND ORS.	NILENDRA NARAYAN RAY
262	CRR/5165/2025	JAMAL MOLLAH VS THE STATE OF WEST BENGAL AND ANR	SAFDAR AZAM
263	CRR/5167/2025	M/S EDEN INFRAPROJECTS PVT. LTD AND OTHERS VS THE DIRECTOR OF ENFORCEMENT (E.D) AND ANOTHER	AMITABHA GHOSH
264	CRR/5168/2025	ASOK KUMAR HATUA VS THE STATE OF WEST BENGAL AND ORS.	ANITA SHAW
265	CRR/5170/2025	SANJAY DAS AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	PRALAY HAZRA
266	CRR/5173/2025	FAZLE NABI KHAN VS THE STATE OF WEST BENGAL AND ANR	PRITAM MODAK
267	CRR/5174/2025	ASIM KANJI VS THE STATE OF WEST BENGAL	SITAL SAMANTA
268	CRR/5178/2025	RAJESH KUMAR PRASAD VS THE STATE OF WEST BENGAL AND ORS.	JUIN DUTTA CHAKRABORTY

269	CRR/5179/2025	SUBRATA PODDER VS THE STATE OF WEST BENGAL AND ANR	SANJIB MITRA
270	CRR/5181/2025	MD HURMUJ ALI AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	SHETPARNA RAY
271	CRR/5183/2025	RAMESH SARDAR VS THE STATE OF WEST BENGAL AND ANR	SUBHASHIS PAUL
272	CRR/5184/2025	BHASWATI BHATTACHARYYA VS STATE OF WEST BENGAL AND ANR	IVAN ROY
273	CRR/5185/2025	HDFC LIFE INSURANCE COMPANY LIMITED AND ORS. VS STATE OF WEST BENGAL AND ANR	PRITHISH ROY CHOWDHURY
IA NO: CRAN/1/2025			
274	CRR/5187/2025	SOMNATH GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRADYOT KUMAR NANDI
275	CRR/5189/2025	KIRAN DEVI VS STATE OF WEST BENGAL	DISHANT K. THAKKER
276	CRR/5190/2025	M/S. MAHADEV MARKETING AND OTHERS VS STATE OF WEST BENGAL AND ANR	HARISH KUMAR SINGH
277	CRR/5192/2025	PINTU HALDER VS STATE OF WEST BENGAL AND ANR	CHIRANJIT SAHA
278	CRR/5193/2025	RUMPA SARKAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBJIT SAHANI
279	CRR/5194/2025	PREM SHANKAR MISRA VS STATE OF WEST BENGAL	ANJANA BANERJEE
280	CRR/5198/2025	DILIP KUMAR JANA VS STATE OF WEST BENGAL AND ANR	SOUVIK DEY
281	CRR/5200/2025	SUKANTA BISWAS VS THE STATE OF WEST BENGAL AND ANR	SANJIB BANDYOPADHYAY
282	CRR/5202/2025	RITESH KEDIA AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SUBHAMOY PATRA
283	CRR/5204/2025	SHYAMAL DHAR AND OTHERS VS STATE OF WEST BENGAL AND ORS.	AMITAVA CHOWDHURY
284	CRR/5206/2025	SURESH PRASAD VS THE STATE OF WEST BENGAL AND ANR	MRITYUNJOY CHATTERJEE
285	CRR/5207/2025	M/S JAISWAL ENTERPRISES VS THE STATE OF WEST BENGAL AND ORS.	ANIRBAN ROY
286	CRR/5213/2025	SUBHENDU DEY VS STATE OF WEST BENGAL AND ANR	JAHADAR ALAM
287	CRR/5214/2025	SOUMYADEEP SAMANTA VS STATE OF WEST BENGAL AND ANR	SHUVAJIT ROY
288	CRR/5215/2025	HASMAT MIYAN @ HASMAT @ HASMUT MIA VS THE UNION OF INDIA	ARNAB SAHA
289	CRR/5220/2025	ARYA NATH VS DILIP KUMAR NATH	SHASHANKA SHEKHAR SAHA
290	CRR/5221/2025	PREMSON MOTOR UDYOG PVT. LTD. VS THE STATE OF WEST BENGAL AND ANR	SAMIK CHATTERJEE
291	CRR/5223/2025	DEBASISH BHOWMIK AND OTHERS VS BUREAU OF INDIAN STANDARDS	SNEHAL KAKRANIA

292	CRR/5224/2025	AKHILESH AGARWAL ALIAS AKHILESH AGARWAL KUMAR AND ANOTHER VS BUREAU OF INDIAN STANDARDS	SNEHAL KAKRANIA
293	CRR/5228/2025	BASU DEB @ BASUDEB DEB @ BASA @ PRASANTA DEB @ DEY VS THE STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY
294	CRR/5231/2025	BAKUL RANI MANNA VS SERIOUS FRAUD INVESTIGATION OFFICE	SOFIA NESAR
295	CRR/5235/2025	KAUSHIK MAITY VS THE STATE OF WEST BENGAL AND ANR	RIT BANERJEE
296	CRR/5236/2025	GOPAL PODDAR VS THE STATE OF WEST BENGAL AND ANR	KARAN BAPULI
297	CRR/5237/2025	ANARUNNESA KHATUN @ MANI VS STATE OF WEST BENGAL AND ANR	MD. AQIB BADR
298	CRR/5240/2025	NARESH CHANDRA BAURI AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	PUBALI DEBNATH
299	CRR/5245/2025	PRATYAY BATABYAL AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	AVIJIT GANGULY
300	CRR/5247/2025	BALLARI GUPTA VS THE STATE OF WEST BENGAL AND ANR	PIPASA CHAKRABORTY
301	CRR/5249/2025	MANORANJAN BARAI VS STATE OF WEST BENGAL	VIJAY VERMA
IA NO: CRAN/1/2025			
302	CRR/5251/2025	HASMAT MIYAN @ HASMAT @ HASMUT MIA VS THE STATE OF WEST BENGAL	ARNAB SAHA
303	CRR/5257/2025	SANJU ORAON AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	PRASAD BHATTACHARYYA
304	CRR/5258/2025	ASHIM KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SHANKAR MUKHERJEE
305	CRR/5263/2025	ANJAN GOSWAMI AND OTHERS VS STATE OF WEST BENGAL AND ANR	AJAY DEBNATH
306	CRR/5266/2025	SAHIDUL ISLAM @ MD. SOHIDUL ISLAM VS THE STATE OF WEST BENGAL	MD AQIB BADR
307	CRR/5268/2025	NAJIMUL HAQUE @ NAJIMUL HOQUE VS THE STATE OF WEST BENGAL AND ORS.	KALIDAS SAHA
308	CRR/5269/2025	DINESH KUMAR GOYAL AND ANOTHER VS THE STATE OF WEST BENGAL AND ORS.	PRATYUSH PATWARI
309	CRR/5271/2025	SRIMANTA KARMAKAR @ SREEMANTA KARMAKAR @ CHANDAN VS THE STATE OF WEST BENGAL	IMDADUL HOQUE
IA NO: CRAN/1/2025			
310	CRR/5272/2025	GOPAL ROUT VS STATE OF WEST BENGAL AND ANR	MADHUPARNA SARKAR
311	CRR/5273/2025	GOPAL ROUT VS STATE OF WEST BENGAL AND ANR	MADHUPARNA SARKAR
312	CRR/5274/2025	GOPAL ROUT VS STATE OF WEST BENGAL AND ANR	MADHUPARNA SARKAR
313	CRR/5275/2025	GOPAL ROUT VS STATE OF WEST BENGAL AND ANR	MADHUPARNA SARKAR

314	CRR/5278/2025	RUNU BASU AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBLINA DE
315	CRR/5283/2025 (21.1.26)	ASSADULLAH BISWAS VS ENFORCEMENT DIRECTORATE	AMARENDRA CHAKRABORTY
316	CRR/5284/2025 (21.1.26)	ASFAQUE ALI BISWAS AND ANOTHER VS ENFORCEMENT DIRECTORATE	AMARENDRA CHAKRABORTY
317	CRR/5286/2025	SURANJANA BANERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUGATA PAL DAS
318	CRR/5288/2025	UTTAM KUNDU VS THE STATE OF WEST BENGAL	RAJDATTA CHATTOPADHYAY
319	CRR/5290/2025	SOUMEN BHOWMIK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOURAV KOLEY
320	CRR/5291/2025	AMIT KUMAR MODI AND OTHERS VS RAKESH PODDAR	MD SHAMIMUDDIN
321	CRR/5296/2025	PREMANDRANATH HALDER AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	TRISHA RAKSHIT
322	CRR/5297/2025	MD. FARMAN ALI AND OTHERS VS STATE OF WEST BENGAL	DHIMAN BANERJEE
323	CRR/5298/2025	SRABONI CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	JAYASHREE PATRA
IA NO: CRAN/1/2025			
324	CRR/5299/2025	BIDESHI PRADHAN VS THE STATE OF WEST BENGAL	SOUMILI CHOUDHURY
IA NO: CRAN/1/2025			
325	CRR/5300/2025	SUMAN DUTTA VS THE STATE OF WEST BENGAL	DEBASIS KAR
326	CRR/5306/2025	SARANYA MITRA VS THE STATE OF WEST BENGAL	TAPAN KUMAR JANA
327	CRR/5309/2025	SK. RABIUL HOSSAIN AND OTHERS VS THE STATE OF WEST BENGAL	NILANJAN PAIN
328	CRR/5310/2025	ASHIS KUMAR MONDAL @ ASHISH KUMAR MONDAL VS THE STATE OF WEST BENGAL	ANAMITRA BANERJEE
329	CRR/5311/2025	KRISHNENDU GHOSH VS STATE OF WEST BENGAL AND ANR	SHARMISTHA ROYCHOWDHURY
330	CRR/5312/2025	DEBASHREE MANNA AND ANOTHER VS SERIOUS FRAUD INVESTIGATION OFFICE	SOFIA NESAR
331	CRR/5313/2025	CHANDAN BAJAJ @ CHANDAN KUMAR BAJAJ VS THE STATE OF WEST BENGAL	SOMPURNA CHATTERJEE
332	CRR/5315/2025	RAJU @ IFTER AHAMED VS THE STATE OF WEST BENGAL	ARKA ROY
333	CRR/5316/2025	SRIJEETA BHATTACHARYA VS THE STATE OF WEST BENGAL AND ANR	BIKRAM MITRA
334	CRR/5317/2025	NAZRUL ISLAM @ MD. NAZRUL ISLAM @ NAZRUH ISLAM VS STATE OF WEST BENGAL	JAMAL UDDIN
335	CRR/5318/2025	SEIKH BAGBUL ISLAM AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	DEBDIPTA SEN
336	CRR/5319/2025	BIBHUTI BHUSAN MUKHERJEE VS THE STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE

337	CRR/5322/2025	ABHIJIT BHATTACHARYA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	JAYASHREE PATRA
338	CRR/5323/2025	SUMIT TIWARI @ GUDDU VS THE STATE OF WEST BENGAL AND ANR	AMINUDDIN KHAN
339	CRR/5330/2025	ABHISHEK KOIRI VS THE STATE OF WEST BENGAL AND ANR	PINAKI DATTA
340	CRR/5332/2025	RAJBEHARI GHOSH @ RASHBEHARI GHOSH AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	MANAS KUMAR DAS
341	CRR/5335/2025	VYAU KUMAR KOPPAD VS THE STATE OF WEST BENGAL AND ANR	REJWAN ALI
342	CRR/5336/2025	CHANDAN PATWA VS THE STATE OF WEST BENGAL AND ORS.	KOUSTAVA RATAN CHATTERJEE
343	CRR/5337/2025	JAGAT CHANDRA NANDI AND ORS. VS THE STATE OF WEST BENGAL AND ANR	KAUSHIK SARKAR
344	CRR/5338/2025	TRISHA MITRA @ TRISA MITRA AND ORS. VS THE STATE OF WEST BENGAL AND ANR	PURNIMA PANDA
345	CRR/5339/2025	BELA MISTRY VS THE STATE OF WEST BENGAL AND ANR.	MD. IDRISH
346	CRR/5341/2025	PRAFUL BECK VS THE STATE OF WEST BENGAL	MD. M. NAZAR CHOWDHURY
347	CRR/5342/2025	SOM BARMAN VS THE STATE OF WEST BENGAL AND ANR	BARNALI GUPTA
348	CRR/5345/2025	NURMOHAMMAD MOLLA AND ANR. VS M.S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. AND ANR.	MD. BASIR LAYEK
349	CRR/5346/2025	AMRITA GUHA @ BUMBA VS THE STATE OF WEST BENGAL	ANUPAM SOME
350	CRR/5347/2025	AMRITA GUHA @ BUMBA VS THE STATE OF WEST BENGAL	ANUPAM SOME
351	CRR/5348/2025	AMRITA GUHA @ BUMBA VS THE STATE OF WEST BENGAL	ANUPAM SOME
352	CRR/5349/2025	AMRITA GUHA @ BUMBA VS THE STATE OF WEST BENGAL	ANUPAM SOME
353	CRR/5350/2025	GOUR SHANKAR SAHOO @ GOUR CHANDRA SAHU VS THE STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA
354	CRR/5351/2025	SURAJIT MONDAL VS THE STATE OF WEST BENGAL	ASHOK KUMAR CHOWDHURY
355	CRR/5356/2025	SUSANTA ROZARIA @ ANTHONY PAUL ROZARIO @ SUSHANTA ROZARIO VS THE STATE OF WEST BENGAL	ANINDITA KUNDU
356	CRR/5357/2025	KALIPADA BHUNIA VS THE STATE OF WEST BENGAL AND ANR	RITIKA YADAV
357	CRR/5359/2025	SWASTIKA ROY AND ORS. VS PALASH SANYAL AND ANR.	SOMA CHOWDHURY (BANDHU)
358	CRR/5366/2025	NITIN AGARWAL VS THE STATE OF WEST BENGAL AND ANR	AMIT ROY
359	CRR/5369/2025	YOGESH KUMAR GARG VS CENTRAL BUREAU OF INVESTIGATION	SAFDAR AZAM

360	CRR/5370/2025	MUKUL AHMED @ SK. SOHARABUDDIN AHMED VS THE STATE OF WEST BENGAL AND ANR	LABANI SIKDER
361	CRR/5371/2025	NAJEMA KHATUN AND ORS. VS ANJUMAN TAREK	SALMA SULTANA SHAH
362	CRR/5372/2025	ANINDITA GHOSH VS THE STATE OF WEST BENGAL AND ANR	SUSMITA BANERJEE
363	CRR/5375/2025	SUDIP SAHA VS THE STATE OF WEST BENGAL AND ANR	ABHISHEK MUKHERJEE
364	CRR/5376/2025	TUFAN MALLICK VS THE STATE OF WEST BENGAL AND ANR	GOURAB KUMAR NATH
365	CRR/5381/2025	BIMAL BANDHU SAHA VS THE STATE OF WEST BENGAL AND ANR	KARUNAMOYEE SAMANTA
366	CRR/5382/2025	ABHIJEET KANT SINHA AND ORS. VS THE STATE OF WEST BENGAL AND ANR	SOUVIK KUNDU
367	CRR/5384/2025	MD. ATIF VS THE STATE OF WEST BENGAL	RAHUL SURTANI
368	CRR/5385/2025	AMIT KUMAR DE VS STATE OF WEST BENGAL AND ANR	DEBAPROSAD MUKHOPADHYAY
369	CRR/5386/2025	MD. ALIUL ISLAM @ OLIUL ISLAM AND ANR. VS THE STATE OF WEST BENGAL	MD. RAZIUDDIN
370	CRR/5387/2025	TARAK SADHUKHAN VS THE STATE OF WEST BENGAL AND ANR	RONI CHOWDHURY
371	CRR/5388/2025	AJOY MULLICK @ AJOY MALLIK AND ANR. VS THE STATE OF WEST BENGAL AND ANR	SUBRATA BHATTACHARJYA
372	CRR/5393/2025	ARDHENDU NARAYAN GHOSH VS THE STATE OF WEST BENGAL	CARDINA ROY
373	CRR/5396/2025	PRATIK NATH AND ANR. VS THE STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR
374	CRR/5398/2025	BARSHA KHATUN VS THE STATE OF WEST BENGAL AND ANR	BISWAJIT SARKAR
375	CRR/5399/2025	MUKTAR ALAM VS STATE OF WEST BENGAL AND ANR	ABHIJIT SINGH
376	CRR/5404/2025	VINOD DUGAR VS THE DEPUTY COMMISSIONER, CENTRAL EXCISE DEPARTMENT, KHARDAH DIVISION, KOLKATA III	SUVRADAL CHOWDHURY
377	CRR/5406/2025	UJJAL NANDI AND ORS. VS THE STATE OF WEST BENGAL AND ANR	SOUKTEYA GANGULY
378	CRR/5407/2025	SK. ANISHUR RAHAMAN AND ORS. VS THE STATE OF WEST BENGAL AND ANR	INDRANIL HALDER
379	CRR/5408/2025	SK. ANISHUR RAHAMAN ANDORS. VS THE STATE OF WEST BENGAL AND ANR	INDRANIL HALDER
380	CRR/5409/2025	SAFIK SK AND ANR. VS THE STATE OF WEST BENGAL AND ANR	MD. ASLAM KHAN
381	CRR/5413/2025	SANGEETA JAIN AND ANR. VS STATE OF WEST BENGAL AND ANR	DHRUBANEEL BISWAS
382	CRR/5414/2025	AMIYA KUMAR DAS VS THE STATE OF WEST BENGAL AND ORS.	ANIRUDDHA SINGHA ROY
383	CRR/5416/2025	KALIPADA BHUNIA VS THE STATE OF WEST BENGAL AND ANR	RITIKA YADAV

384	CRR/5417/2025	ANIMA BISWAS VS THE STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS
IA NO: CRAN/1/2025			
385	CRR/5421/2025	RANA GHOSH VS THE STATE OF WEST BENGAL AND ANR	SUJAN CHATTERJEE
386	CRR/5423/2025	ANIL BARAN MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY
387	CRR/5424/2025	THE STATE OF WEST BENGAL VS WADOOD AHEMED	DEBASISH ROY
388	CRR/5429/2025	AKASH PAL @ AKASH PAL CHOWDHURY VS THE STATE OF WEST BENGAL AND ANR	ARPITA KUNDU
389	CRR/5431/2025	ARATI SINGH @ ARTI SINGH VS THE STATE OF WEST BENGAL AND ANR	KUNAL GANGULY
390	CRR/5432/2025	SUMAN DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	DEBLINA DE
391	CRR/5436/2025	SK. JEMI VS ANJUMA KHATUN AND ANR.	SHIVANI PANDEY
392	CRR/5438/2025	MANOJ KUMAR PANDEY VS SANJY KUMAR PANDEY	
IA NO: CRAN/1/2025			
393	CRR/5439/2025	NASIR KHAN @ RAJU VS THE STATE OF WEST BENGAL	RAJIB KUMAR ACHARYYA
394	CRR/5443/2025	SUJATA BISWAS VS THE STATE OF WEST BENGAL AND ORS.	RISHAV KUMAR SINGH
395	CRR/5446/2025	JYOTI KUMARI AND ORS. VS THE STATE OF WEST BENGAL AND ANR	SOUVIK KUNDU
396	CRR/5448/2025	JHUMPA DAS AND ANR. VS THE STATE OF WEST BENGAL AND ANR	PROSENJIT MUKHERJEE
397	CRR/5450/2025	SAMIR DHARA VS STATE OF WEST BENGAL AND ORS.	SUCHISMITA CHAKRABORTY
398	CRR/5451/2025	M/S TORSA MACHINE LIMITED AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	SURYANEEL DAS
399	CRR/5453/2025	SUBIR DUTTA VS THE STATE OF WEST BENGAL AND ANR	TUMPA ROY
400	CRR/5455/2025	SUDHANGSHU SAHU @ SUDHANGSHU SAHOO VS THE STATE OF WEST BENGAL AND ORS.	AVIJIT CHATTERJEE
401	CRR/5456/2025	THE CALCUTTA STOCK EXCHANGE LIMITED VS STATE OF WEST BENGAL	UTTAM KUMAR MANDAL
402	CRR/5457/2025	LAXMI MITRA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	CHIRANJIB SINHA
403	CRR/5459/2025	JASIM AKHTAR ANSARI @ JASIM ANSARI VS STATE OF WEST BENGAL	HASI JANA
404	CRR/5462/2025	PPT PUBS LLP AND ORS. VS STATE OF WEST BENGAL AND ANR	MEGHNA CHOWDHURY
405	CRR/5464/2025	RABINDRANATH SARKAR VS ISHA RAY AND ORS.	RAMKRISHNA BISWAS
IA NO: CRAN/1/2025			
406	CRR/5473/2025	SHYAMAL KUNDU AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	ARANYA SAHA

407	CRR/5474/2025	HASIFUL @ ARIFUL VS THE STATE OF WEST BENGAL	SOURAV MUKHERJEE
408	CRR/5476/2025	SUDIP GHOSH VS STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
409	CRR/5477/2025	RAMANUJ DUTTA ROY AND OTHERS VS STATE OF WEST BENGAL AND ANR	DWIP RAJ BASU
410	CRR/5478/2025	SUCHITRA SAMANTA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	PRASAD BHATTACHARYYA
411	CRR/5481/2025	NANDINI CHATTERJEE @ NANDINI CHATTOPADHYAY VS THE STATE OF WEST BENGAL AND ANR	DIPTESH GHORAI
412	CRR/5482/2025	RAJESH KUMAR GUPTA @ RAKESH GUPTA VS THE STATE OF WEST BENGAL AND ANR	PRIYADARSI PRAMANIK
413	CRR/5484/2025	SOMA SARKAR VS THE STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA
414	CRR/5485/2025	DILWAR THANDER VS STATE OF WEST BENGAL	MANI SANKAR CHATTOPADHYAY
415	CRR/5486/2025	DILWAR THANDER VS STATE OF WEST BENGAL	MANI SANKAR CHATTOPADHYAY
416	CRR/5487/2025	B.M. EKTA CONSTRUCTION LTD. VS STATE OF WEST BENGAL	MANI SANKAR CHATTOPADHYAY
417	CRR/5488/2025	JHUMA GHOSH VS THE STATE OF WEST BENGAL AND ANR	SUJIT SAHA
418	CRR/5490/2025	SHIBANATH BHATTACHARYA VS THE STATE OF WEST BENGAL AND ANR	SUBHANKAR BOSE
419	CRR/5494/2025	BHADU SK AND ANOTHER VS ZAKIR HUSSAIN AND ANOTHER	DIPANKAR GUHA
420	CRR/5495/2025	MINU DUTTA AND ANOTHER VS KOUSHIK PAUL AND ANOTHER	ARUP KRISHNA DAS
421	CRR/5496/2025	AKHIL TANTUBAY AND ORS. VS THE STATE OF WEST BENGAL AND ANR	KUNAL GANGULY
422	CRR/5498/2025	PRABHAT KUMAR TIWRAY AND ORS. VS THE STATE OF WEST BENGAL AND ANR	ABHIMANYU SHANDILYA
423	CRR/5499/2025	PRABHAT KUMAR TIWARY AND ORS. VS THE STATE OF WEST BENGAL AND ANR	ABHIMANYU SHANDILYA
424	CRR/5501/2025	MIR FIROZUDDIN AHMED VS THE STATE OF WEST BENGAL AND ANR	GOPAL KRISHNA SARKAR
425	CRR/5507/2025	SANTU HATUI @ TARAK VS THE STATE OF WEST BENGAL	AVINABA PATRA
426	CRR/5511/2025	SIMA GANGULI VS THE STATE OF WEST BENGAL AND ORS.	NIKHIL KUMAR GUPTA
427	CRR/5512/2025	SABUR SK. VS STATE OF WEST BENGAL	MD. HAFIZ ALI
428	CRR/5513/2025	JASMINDER SINGH AND ANOTHER VS PIRAMAL FINANCE LTD.	MAINAK BISWAS
429	CRR/5514/2025	DEEPRANJAN PRASAD @ DIP RANJAN PRASAD @ DEEPRAJAN PRASAD AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBLINA DE
430	CRR/5516/2025	RAJU SK VS THE STATE OF WEST BENGAL	ANINDYA GHOSH

431	CRR/5517/2025	SABUL SK @ SAHABUL SK VS THE STATE OF WEST BENGAL	ANINDYA GHOSH	
432	CRR/5519/2025	TANMOY ROY VS THE STATE OF WEST BENGAL AND ANR	JAYASHREE PATRA	
433	CRR/5522/2025	RITABRATA BANERJEE VS THE STATE OF WEST BENGAL AND ANR	ANCHITA SARKAR	
434	CRR/5525/2025	MAINUL SK @ MAINUL SEKH VS THE STATE OF WEST BENGAL	AVINABA PATRA	
435	CRR/5527/2025	AURANGJEB SK. AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	UTTAM KUMAR DE	
436	CRR/5529/2025	SUPRIYO SAHA VS THE STATE OF WEST BENGAL AND ANR	RAM NARAIN RAJAK	
437	CRR/5532/2025	ARCHIT SARAOGI AND ANOTHER VS ABHISHEK KEJRIWAL AND ANOTHER	RANJEET PRASAD	
438	CRR/5534/2025	YASH JAIN VS STATE OF WEST BENGAL AND ANR	BARNAMAY BASAK	
439	CRR/5536/2025	KALPANA CHAKRABORTY AND ANOTHER VS THE STATE OF WEST BENGAL	ANIT DEBNATH	
440	CRR/5537/2025	MD. JAHANGIR ISLAM @ JAHANGIR MONDAL @ MD. JAHANGIR ISLAM VS THE STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	
441	CRR/5538/2025	RIYA BHUNIA VS THE STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA	
442	CRR/5539/2025	PRODYUT NAG VS THE STATE OF WEST BENGAL AND ANR	GOBINDA CHANDRA BAIDYA	
443	CRR/5558/2025	RAJEEV NAIN MISHRA VS THE STATE OF WEST BENGAL AND ANR	ANTONY PATRICK GOMES	

MOTION 1

444	CRR/661/2025	SANJAY KUMAR SHARMA VS STATE OF WEST BENGAL AND ANR	ARUN NASKAR	
445	CRR/4330/2025	SANTU SINHA VS STATE OF WEST BENGAL	PRADYAT SAHA	
446	CRR/514/2025	PULAK NARAYAN DHAR VS STATE OF WEST BENGAL AND ANR	SUBHAJIT DAS	
447	CRR/4235/2025	BAMAPADA PYNE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER	
448	CRR/4191/2025	M/S. MANGALICK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KINGSUK MONDAL	
449	CRR/3592/2025	SHANTANU SINGH @SINGHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUJANYO PATTANAYAK	MADHUSUDAN SUR / SUJATA DAS
450	CRR/4864/2025	RINKU MONDAL VS THE STATE OF WEST BENGAL AND ANR	JAYASHREE PATRA	
451	CRR/4883/2025	NEERAJAN SAHA @ NIRANJAN SAHA VS STATE OF WEST BENGAL AND ANR	MD SAHID AFRIDI	
452	CRR/5077/2025	SK. MAHAMADUL HASAN @ SEKH MAHAMADUL HASAN VS STATE OF WEST BENGAL AND ANR	MONAMI MUKHERJEE	
453	CRR/4299/2025	SABUR SK VS STATE OF WEST BENGAL	MD. HAFIZ ALI	

454	CRR/4067/2025	S.M. SHAHID ALAM VS NISHAT ARA BEGUM AND OTHERS	SUKANTA DAS	
455	CRR/4800/2025	DEBJANI CHATTERJEE VS STATE OF WEST BENGAL AND ANR	ISWAR DAS	
456	CRR/4805/2025	UPAM BISWAS @ SOUMYA BISWAS @ SONA VS THE STATE OF WEST BENGAL	PRIYA NANDY	
457	CRR/4429/2025	MD. RAJU @ RAJUA @ BASHIRUDDIN @ RAJUDDIN SK VS STATE OF WEST BENGAL	TRIPARNA ROY	
458	CRR/1057/2024	ABUDULAFA LASKAR VS STATE OF WEST BENGAL	MAIDUYL ISLAM KAYAL	
459	CRR/1726/2024	MANIKA DAS VS STATE OF WEST BENGAL AND ORS.	CHITTARANJAN RAY	
460	CRR/3237/2024	REKHA BHAWNANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	NITAI CHANDRA SAHA	
461	CRR/3238/2024	REKHA BHAWNANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	NITAI CHANDRA SAHA	
462	CRR/4469/2024	KALPAN DAS AND OTHERS VS MITALI DAS	SUBHASH CHANDRA BASU	
IA NO: CRAN/1/2024				
463	CRR/4735/2024	ABDUL RAJJAK AHMED VS STATE OF WEST BENGAL AND ANR	SHILADITYA BARMA	ARINDAM SEN / SIMA BISWAS
464	CRR/4741/2024	PRATISTHA MAJUMDER VS STATE OF WEST BENGAL AND ANR	AMIT SINGH	
465	CRR/4850/2024	B.K SINGH @ BABLOO KUMAR SINGH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SREEMAYI RAY	
466	CRR/89/2025	BHISM PRASAD AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JAGANNATH GANGULY	
467	CRR/107/2025	SHATARUPA @ SATARUPA DUTTA VS STATE OF WEST BENGAL AND ANR	Puja Goswami	
468	CRR/132/2025	SUKHEN DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARKA BANERJEE	
469	CRR/141/2025	PARAMESHWAR PRASAD GUPTA VS STATE OF WEST BENGAL AND ANR	PRABIR KUMAR DAS	
470	CRR/163/2025	JYOTI LAL SHAW VS STATE OF WEST BENGAL AND ORS.	JAGANNATH GANGULY	
471	CRR/197/2025	VINAY SARAOGI VS STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE	
472	CRR/220/2025	ABHIJIT SARKAR VS STATE OF WEST BENGAL AND ANR	NILANJANA SARKAR	
473	CRR/221/2025	RAJU BISWAS AND ANR. VS STATE OF WEST BENGAL AND ANR	NILANJANA SARKAR	
474	CRR/237/2025	PRAMATHA NATH MANNA VS ENFORCEMENT DIRECTORATE AND OTHERS	SOFIA NESAR	
475	CRR/279/2025	SANAUL SHAIKH @ SANAULLA SAIKH AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMAR SINGH	
476	CRR/326/2025	CG SPECIALITY RESTAURANTS PVT. LTD. AND OTHERS VS YASHNA PROJECTS LLP	LABANI DEY	

477	CRR/337/2025	ANIMESH SAHANA VS STATE OF WEST BENGAL AND ANR	DIBYENDU NANDI	
478	CRR/371/2025	PRASANTA GHOSH AND ANOTHER VS STATE OF WEST BENGAL	AVINABA PATRA	
479	CRR/597/2025	LAILY SIKDAR BARAI @ LAILY SIKAR BARAI VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
480	CRR/620/2025	PRAMATHA NATH MANNA VS CENTRAL BUREAU OF INVESTIGATION AND OTHERS	SOFIA NESAR	
481	CRR/635/2025	DEBABRATA SINHA VS STATE OF WEST BENGAL AND ANR	SAIKAT MUKHERJEE	
482	CRR/641/2025	SUBHENDU BIKAS CHAKRABORTI AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SANANDA BHATTACHARYYA	
483	CRR/657/2025	TAJMIRA KHATUN VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	
484	CRR/660/2025	SANJAY KUMAR SHARMA VS STATE OF WEST BENGAL AND ANR	ARUN NASKAR	
485	CRR/736/2025	SIDDHARTHA BANERJEE VS STATE OF WEST BENGAL AND ANR	TIRTHANKAR DHALI	
486	CRR/749/2025	SUPROTIM MUKHERJEE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAYANTAN ADHYA	
487	CRR/825/2025	JAIRAM YADAV VS THE UNION OF INDIA	KAKALI DAS CHAKRABORTY	
488	CRR/1073/2025	TARUN KUMAR DAS VS STATE OF WEST BENGAL	RAJES JANA	
489	CRR/1107/2025	MOSTAFA ALI ALIAS BABU VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	ANAND KESHARI, TIRUPATI MUKHERJEE
490	CRR/1167/2025	PROSENJIT DAS VS STATE OF WEST BENGAL AND ANR	SAUDULL ABEDIN	
491	CRR/1291/2025	ADHAR CHANDRA KUMAR VS PANKAJ KUMAR AND ANOTHER	RIYA BALLAV	
492	CRR/1348/2025	NIL KAMAL SARKAR @ NILKAMAL SARKAR VS STATE OF WEST BENGAL AND ANR	GOLAM NURE IMROHI	
493	CRR/1387/2025	ASIS CHAUDHURI AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	AVIJIT GHOSHAL	
494	CRR/1388/2025	BIPUL KISHORE BISWAS VS STATE OF WEST BENGAL AND ORS.	TAPASH KUMAR MONDAL	
495	CRR/1446/2025	DEBASISH SEN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUBHADEEP MAITRA	
496	CRR/1619/2025	BAKIBULLA BORHANYA VS STATE OF WEST BENGAL AND ANR	AMINUDDIN KHAN	
497	CRR/1784/2025	NIMA BARMAN VS STATE OF WEST BENGAL AND ORS.	SASWATI GHOSH SINHA	
498	CRR/2033/2025	ASHOK GANGULY AND ANR. VS STATE OF WEST BENGAL AND ANR	SAIKAT KOLEY	ARIJIT GANGULY, RATUL GHOSH
499	CRR/2068/2025	PRIYANSU PAL VS STATE OF WEST BENGAL AND ANR	SONALI GHOSH	
500	CRR/2076/2025	TARUN KUMAR DAS VS STATE OF WEST BENGAL	RAJES JANA	

501	CRR/2082/2025	OBAITULLA SK @ SAIKH VS STATE OF WEST BENGAL AND ANR	ARNAB SAHA	
502	CRR/2092/2025	SWARUP KUMAR SARKAR @ TIKLI VS STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURI	RUDRADIPTA NANDY / BIKRAM MITRA
503	CRR/2093/2025	SANTANU MAITY AND OTHERS VS STATE OF WEST BENGAL AND ANR	GOPAL KRISHNA SARKAR	MD. ADIL BADR, SIMA BISWAS
504	CRR/2099/2025	TAMAL TARU PANDA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RITOPRITA GHOSH	
505	CRR/2163/2025	FEKO @ NAZMA BIBI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR	BAISHALI BASU, SAMARJIT BALIAL
506	CRR/2236/2025	SANJIT BISWAS VS STATE OF WEST BENGAL AND ANR	ARUNAVA GANGULY	
507	CRR/2243/2025	SANJAY YADAV VS STATE OF WEST BENGAL AND ORS.	MRITYUNJOY CHATTERJEE	
IA NO: CRAN/1/2025				
508	CRR/2253/2025	MANU GOPAL VS STATE OF WEST BENGAL AND ANR	KHWAJA SHAMSHAD AHMAD	
509	CRR/2254/2025	RAJESH JAJODIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	KAUSHIK GHOSH	
510	CRR/2269/2025	TATHAGATA MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SUTOSOM BHATTACHARYYA	
511	CRR/2313/2025	MOHAN KUMAR KATARUKA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIMRAN SUREKA	RITUPARNA GHOSH, SAPTARSHI CHAKRABORTY
512	CRR/2314/2025	MOHAN KUMAR KATARKA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIMRAN SUREKA	RITUPARNA GHOSH, SAPTARSHI CHAKRABORTY
513	CRR/2357/2025	CHANDRA GAYEN VS MADAN GAYEN AND OTHERS	PAMPA DEY (DHABAL)	
514	CRR/2366/2025	ABDUL OHAB @ MD. ABDUL WAHIB AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GOPAL KRISHNA SARKAR	ARINDAM SEN, TIRUPATI MUKHERJEE
515	CRR/2369/2025	KOITREE NAG VS STATE OF WEST BENGAL AND ANR	MD. MASUDUR RAHAMAN PAIK	
516	CRR/2378/2025	MD. HAFIJUDDIN AHMED VS STATE OF WEST BENGAL AND ANR	SHUBHANKAR CHANDRA ROY	
517	CRR/2381/2025	SK. FARIDUL HAQUE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	KIRON SK.	
518	CRR/2382/2025	PARTHA PRATIM PAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHISHEK MUKHERJEE	
519	CRR/2511/2025	RAM GOPAL GUPTA AND ORS. VS UNION OF INDIA AND ANR	RAJIV KUMAR CHOUDHURY	
520	CRR/2557/2025	FATIK SARKAR VS STATE OF WEST BENGAL	AVINABA PATRA	RITUPARNA GHOSH, POULAMI BOSE
521	CRR/2606/2025	BISWAJIT RAKSHIT VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	BIDYUT KUMAR ROY, AMANUL ISLAM
522	CRR/2650/2025	AJIT ROY @ AJIT KUMAR ROY VS STATE OF WEST BENGAL AND ANR	SRIKANTA DATTA	
523	CRR/2655/2025	ANUP KUMAR DUTTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY	

524	CRR/2666/2025	MD SARIUL KHAN @ ESRA KHAN VS STATE OF WEST BENGAL	MD WASIM AKRAM
525	CRR/2673/2025	MEENA DIXIT VS KOTAK MAHINDRA BANK LIMITED	KARAN BAPULI
526	CRR/2693/2025	M/S AUSADH VYAPAAR PRIVATE LIMITED AND ANOTHER VS DEBANJALI ROY CHOUDHURY	SAMRAT DAS
527	CRR/2694/2025	M/S AUSADH VYAPAAR PRIVATE LIMITED AND ANOTHER VS DEBANJALI ROY CHOUDHURY	SAMRAT DAS
528	CRR/2695/2025	NILIMA GHOSH VS STATE OF WEST BENGAL AND ORS.	OISANI MUKHERJEE
529	CRR/2713/2025	PRADIP RATH VS STATE OF WEST BENGAL AND ORS.	AMARNATH SUKUL
530	CRR/2714/2025	PRADIP RATH VS STATE OF WEST BENGAL AND ORS.	AMARNATH SUKUL
531	CRR/2717/2025	PRADIP RATH VS STATE OF WEST BENGAL AND ORS.	AMARNATH SUKUL
532	CRR/2821/2025	KRISHNENDU SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	DIBYENDU NANDI
533	CRR/2828/2025	INDRANI HALDER VS BIRESH HALDER	SATADAL SOVAN HALDER
534	CRR/2863/2025	ALIMAN BIBI AND ANOTHER VS STATE OF WEST BENGAL	CHANDRIMA DEBNATH
535	CRR/3188/2025	GOPAL CHANDRA HALDER @ GOPAL HALDER AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RAJES JANA
536	CRR/3193/2025	MD. FARUK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KHAIRUL ALAM
537	CRR/3199/2025	DEBABRATA SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAIBAL BASU
538	CRR/3359/2025	EBRAHIM MALLICK ALIAS IBRAHIM MALLICK VS STATE OF WEST BENGAL AND ANR	SAURAV BASU
539	CRR/3379/2025	SEUL SAPATE @ SEUL VINOD SAPATE @ SEUL V SAPATE VS STATE OF WEST BENGAL AND ANR	RAHUL MUKHERJEE
540	CRR/3422/2025	TIRTHARAJ SUR AND OTHERS VS STATE OF WEST BENGAL	PRASAD BHATTACHARYYA
541	CRR/3431/2025	RAHAMATULLA KHAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHARADINDU PATRA
542	CRR/3456/2025	SAUKAT ALI VS STATE OF WEST BENGAL AND ORS.	SADIA PARVEEN
543	CRR/3487/2025	ALAKH KUMAR TIWARY VS STATE OF WEST BENGAL AND ANR	MOUSUMI PAL
544	CRR/3514/2025	RAJRUPA DASGUPTA VS STATE OF WEST BENGAL AND ANR	MANDEEP KAUR
545	CRR/3614/2025	JAIN HIRING COMPANY AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBRAJ SINHA
546	CRR/3641/2025	SAMRAT SIKDAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	MARY DATTA

547	CRR/3656/2025	ARIJIT DEY VS STATE OF WEST BENGAL	ARKA RANJAN BHATTACHARYA
548	CRR/3683/2025	PALLAB NATH VS STATE OF WEST BENGAL AND ANR	KAUSHIK MODAK
549	CRR/3703/2025	KORAK CHOUDHURY @ KARARK CHOUDHURY VS STATE OF WEST BENGAL	RITA PATRA
550	CRR/3704/2025	KUNDAN KUMAR JAISWAL VS UNION OF INDIA	SAGNIKA BANERJEE
551	CRR/3827/2025	NANDINI BERA AND ORS. VS STATE OF WEST BENGAL	SYED MURSHID ALAM
552	CRR/3831/2025	SANKAR PRASAD BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDESHNA MONDAL
553	CRR/3872/2025	ARUNA GOLDAR VS STATE OF WEST BENGAL AND ANR	IQRA RAHAMAN
554	CRR/3926/2025	DINANATH KIRTANIA VS THE DIRECTOR CENTRAL BUREAU OF INVESTIGATION AND ANOTHER	SUBRATA KARMAKAR
wt555	CRR/2933/2022	DINANATH KIRTANIA **VS** THE DIRECTOR ,CBI,	SUBRATA KARMAKAR
556	CRR/3930/2025	AMRITA RAJ NATH VS STATE OF WEST BENGAL AND ANR	DINABANDHU DAS
557	CRR/3931/2025	FARHAD MALIK VS STATE OF WEST BENGAL AND ANR	SHAMIK BAGCHI
558	CRR/3941/2025	XXX VS STATE OF WEST BENGAL AND ANR	DEVI PRIYA MITRA
559	CRR/4030/2025	SABYASACHI DAS VS STATE OF WEST BENGAL	SOFIA NESAR
560	CRR/4052/2025	NARENDRA NATH SIL VS SRABANI (SIL) PAUL AND ANOTHER	
561	CRR/4094/2025	ABDUL HAMED VS STATE OF WEST BENGAL AND ANR	SK. SAIFUDDIN
562	CRR/4130/2025	HARSH KAUSHIK @ HARSH VS STATE OF WEST BENGAL AND ANR	RAKESH JANA
563	CRR/4138/2025	MAHESH JAISWAL VS NIDHI SAHA (JAISWAL) AND ANR.	SASWATA CHATTERJEE
564	CRR/4187/2025	SUDARSAN ADHIKARY VS STATE OF WEST BENGAL AND ANR	JAHANGIR BADSHA
565	CRR/4189/2025	AJAY PATHAK VS STATE OF WEST BENGAL AND ORS.	PRASENJIT SAHA
566	CRR/4195/2025	MAMTA GARMENTS AND ANOTHER VS M/S. CHOLAMANDALAM INVEST AND FINANCE CO. LTD.	SWARNALI SAHA
567	CRR/4247/2025	SK. MOINUDDIN @ BACCU VS STATE OF WEST BENGAL AND ANR	JAHANGIR BADSHA
568	CRR/4253/2025	RATNA KARMAKAR VS STATE OF WEST BENGAL	SABAB UDDIN LASKAR
569	CRR/4257/2025	MUKUL SENGUPTA VS STATE OF WEST BENGAL AND ANR	KARAN BAPULI
570	CRR/4269/2025	JELEKHA BIBI VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK

571	CRR/4294/2025	MAHASIN ALI VS STATE OF WEST BENGAL	MD TEHASIN REJA	
572	CRR/4306/2025	MAHENDRA KUMAR JAJODIA VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI	
573	CRR/4339/2025	RANJIT KUMAR BISWAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABDUL HAMID MOLLA	
574	CRR/4362/2025	NANDAKUMAR JAYRAM VS BHOLA PRAMANICK	ARITRA BHATTACHARYA	
575	CRR/4373/2025	TRIDIBESH NANDA VS STATE OF WEST BENGAL	KUNTAL RAY	
576	CRR/4397/2025	MD. TAHA ISMAIL VS RISHABH SUREKHA ALIAS SYREKHA AND ANR.	GHANSHYAM JHA	
577	CRR/4410/2025	BISWAJIT KUNDU AND ANOTHER VS STATE OF WEST BENGAL	SOUMODIP GHOSH	ZAREEN KHAN / RITA DUTTA
578	CRR/4418/2025	RANJIT DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOURAV SARDAR	
579	CRR/4452/2025	ANWARUL ISLAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	SEKH SANAWAZ ALI	
580	CRR/4456/2025	MEGHA CHOUDHARY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	LABANI DEY	
581	CRR/4458/2025	ASUTOSH GHOSH VS STATE OF WEST BENGAL AND ANR	SMARTAJIT SARKAR	
582	CRR/4478/2025	MOUMITA DEY NAG @ MOUMITA DEY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOURAV SARDAR	
583	CRR/4489/2025	SAFIQUAL LASKAR @ PINTU @ SAFIK LASKAR @ SAFIQUE LASKAR VS STATE OF WEST BENGAL	VIJAY VERMA	
584	CRR/4506/2025	S.M. MUZAHID ALAM VS STATE OF WEST BENGAL AND ORS.	ROHAN SHAW	
585	CRR/4513/2025	ADITI @ SULEKHA SARKAR VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARYA	
586	CRR/4515/2025	FRIDA BEGUM SARKAR AND ANR. VS STATE OF WEST BENGAL AND ANR	SOMNATH NASKAR	
587	CRR/4524/2025	DUKHIRAM MONDAL AND ANR VS STATE OF WEST BENGAL AND ANR	ALIK MANDI	
588	CRR/4539/2025	SAJAL KUMAR MONDAL VS STATE OF WEST BENGAL AND ANR	SUJOY SARKAR	
589	CRR/4549/2025	NEMAI DEY AND OTHERS VS CHABIRA KHATUN AND OTHERS	RAMKRISHNA BISWAS	
590	CRR/4565/2025	GOBINDO CHANDRA GHATAK AND ANR. VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARJEE	
591	CRR/4580/2025	BINOD KHAITAN VS EMPLOYEES STATE INSURANCE CORPORATION	GAURAV KHAITAN	
592	CRR/4648/2025	PRASIT KUMAR HUDAIT VS STATE OF WEST BENGAL AND ORS.	ABHINABA MUKHERJEE	
593	CRR/4649/2025	RABI PAUL VS THE STATE OF WEST BENGAL AND ANR	FARAH ANJUM	
594	CRR/4673/2025	KAUSHICK BISWAS VS THE STATE OF WEST BENGAL AND ANR	AKASH GHOSH	

595	CRR/4723/2025	ALAK KANTI ROY @ ALOKE KANTI RAY VS THE STATE OF WEST BENGAL	BHASWATI CHAUDHURI	
596	CRR/4889/2025	HARAN MAJHI AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	SARTHAK MONDAL	
597	CRR/4932/2025	NAJIM UDDIN MOLLA VS JAKIR HOSSAIN MOLLA AND OTHERS	MUKTESWAR MAITY	
598	CRR/4933/2025	MAHABBAT ALI GHARAMI VS JAKIR HOSSAIN MOLLA AND OTHERS	MUKTESWAR MAITY	
599	CRR/4976/2025	RAHUL PUROHIT AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHINAV RAKSHIT	
600	CRR/5195/2025	DILDAR NADAB AND ANOTHER VS STATE OF WEST BENGAL	OMAR FARUK GAZI	

MOTION 2

601	CRR/3138/2024	AMIT ROY @ BALA VS STATE OF WEST BENGAL	ARUNAVA GANGULY	
602	CRR/585/2025	RUDRA PRASAD GHOSH @ RUDRA PROSAD GHOSH AND ANR. VS STATE OF WEST BENGAL AND ANR	SUBHAJIT CHOWDHURY	
603	CRR/1370/2025	MANJUR ELAHI MULLICK @ MALLICK VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY	
604	CRR/2027/2025	MANISH KAKRANIA VS M/S FASHION CREATION	Saurav Basu	

EXTENSION OF INTERIM ORDER

605	CRR/2088/2024	MANAB DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANJANA SAHA	IMRAN ALI, SHAREQUL HAQUE
IA NO: CRAN/5/2025				
606	CRR/2453/2024	CHIRANJIT MAJUMDER AND ANR. VS STATE OF WEST BENGAL AND ANR	PAMPA DEY (DHABAL)	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/2/2025, CRAN/4/2025				
607	CRR/2504/2024	SOUMEN SAHA ROY @ SOUMEN SAHA RAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAYANTAN SINHA	RANADEB SENGUPTA, ASIF DEWAN
IA NO: CRAN/5/2025				
608	CRR/2773/2024	NARESH KUMAR AGARWAL AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SUJIT BANERJEE	SARYATI DUTTA, SREETAMA DAS
IA NO: CRAN/5/2025				
609	CRR/3188/2024	RAJU ALI ALIAS REJAUL HAQUE VS STATE OF WEST BENGAL AND ANR	DEBAPRIYA SAMANTA	DEBASISH ROY, SREYASHEE BISWAS, TRISHA RAKSHIT
IA NO: CRAN/3/2025				
610	CRR/4566/2024	RUBINA PARVIN @ REBEKA SULTANA AND ANR. VS STATE OF WEST BENGAL AND ANR	MITUL HAJRA	DEBASISH ROY, AMITA GAUR, SACHIT TALUKDAR
IA NO: CRAN/5/2025				
611	CRR/4657/2024	PRAKSH DATTATRAYA NARINGREKAR VS SREI EQUIPMENT FINANCE LIMITED	MD. DILAWAR KHAN	
IA NO: CRAN/1/2025				
612	CRR/4843/2024	SANDHYA MAHESH BORASE @ SANDHYA BORASE VS SREI EQUIPMENT FINANCE LIMITED	DILAWAR KHAN	
IA NO: CRAN/1/2025				
613	CRR/4844/2024	PRAKASH DATTATRAY NARINGREKAR VS SREI EQUIPMENT FINANCE LIMITED	DILAWAR KHAN	
IA NO: CRAN/1/2025				

614	CRR/1401/2025	AASHISH JHUNJHUNWALA VS CENTRAL BUREAU OF INVESTIGATION	MOUMITA BHATTACHARJEE	
IA NO: CRAN/3/2025				
615	CRR/1512/2025	SURYA NATH RAM VS INDIAN RAILWAYS REP BY STATE OF WEST BENGAL AND ANOTHER	ADITYA KUMAR	
IA NO: CRAN/4/2025				
616	CRR/2186/2025	ANIL RAO VS STATE OF WEST BENGAL AND ANR	RAJIV KUMAR	
IA NO: CRAN/1/2025, CRAN/2/2025				
617	CRR/2961/2025	MD. ALI AZAD VS STATE OF WEST BENGAL AND ANR	VISHAL MALLICK	
IA NO: CRAN/1/2025				

APPLICATION

618	CRR/1036/2024 (APPROPRIATE ORDER)	SMRITI AGARWAL VS STATE OF WEST BENGAL AND ANR	BISWAJIT MAL	SUBHAMOY BHATTACHARYA / AFREEN BEGUM
IA NO: CRAN/1/2025, CRAN/2/2025				
619	CRR/2846/2024 (STAY)	DINANATH @ DINONATH KIRTANIYA VS CENTRAL BUREAU OF INVESTIGATION	DIPENDU SARKAR	
IA NO: CRAN/1/2025				
620	CRR/4610/2024 (STAY)	ANANYA DUTTA DAS @ ANANYA DAS AND ANR. VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA	SARYATI DUTTA / AFREEN BEGUM
IA NO: CRAN/1/2025, CRAN/2/2025				
621	CRR/920/2025 (EARLY HEARING)(24.12.25)	NARAYAN JANA @ NARAYAN CHANDRA JANA VS STATE OF WEST BENGAL	SANJOY KUMAR DAS	
622	CRR/1421/2025	BIKASH SHAW VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY	
IA NO: CRAN/2/2025				
623	CRR/2216/2025 (APPROPRIATE ORDER)	BITHI CHAKRABORTY @ BITH GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY	
IA NO: CRAN/1/2025				
624	CRR/4436/2025 (SEC.5)	SUNIL PUNJABI VS STATE OF WEST BENGAL AND ANR	RAKESH TIWARI	
IA NO: CRAN/1/2025				

CONTESTED APPLICATION

625	CRR/1741/2024 (ANH)(PT-HD)(9.1.26)(AR-CT)	M/S SIMPLEX CASTINGS LIMITED VS STATE OF WEST BENGAL AND ANR	RUPA SINGH	
IA NO: CRAN/1/2024				
626	CRR/2730/2025	SRIDAM JANA AND ANR. VS STATE OF WEST BENGAL AND ANR	DIPAM MAZUMDAR	PRASUN KUMAR DUTTA, NIRUPAM DHALI
627	CRR/3826/2025	RAM NARAYAN BHAGAT VS INSPECTOR OF POLICE AND ANOTHER	SHALINI GHOSH	
628	CRR/5179/2024 (13.1.26)(AR-CT)	FIROJA KHATUN AND OTHERS VS STATE OF WEST BENGAL AND ANR	JOY CHAKRABORTY	
629	CRR/3780/2025	GIRISH BAYEN VS STATE OF WEST BENGAL AND ANR	SUSMITA ADHIKARY	SARDAR SAHIN IMAM, MD. YASER AMMAR ISMAIL
630	CRR/4878/2024	JALI ADHIKARY (SARKAR) VS STATE OF WEST BENGAL AND ANR	NIBEDITA CHANDAN DEY	
631	CRR/5103/2025	KISHAN KUMAR GANERIWAL VS STATE OF WEST BENGAL AND ANR	ABHRA JENA	SUMAN DE / SNIGDHA SAHA

632	CRR/3321/2024	RAKESH CHOUDHURY VS STATE OF WEST BENGAL	MD ZOHAIB RAUF	DEBASISH ROY / RITUPARNA GHOSH/ SACHIT TALUKDAR
633	CRR/5197/2024 (06.01.2026) (AR.CT)	DINABANDHU MONDAL VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	DEBASISH ROY, RUDRADIPTA NANDY, SANJANA SAHA
wt634	CRR/5196/2024	DINABANDHU MONDAL AND ANOTHER **VS** STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	DEBASISH ROY, RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/2/2025, CRAN/5/2025				
IA NO: CRAN/2/2025, CRAN/5/2025				
635	CRR/5036/2025	SANDEEP JHA @ SANDEEP KR. JHA AND OTHERS VS THE STATE OF WEST BENGAL	KAUSHIK GHOSH	RANABIR ROY CHOWDHURY, TRISHA RAKSHIT
IA NO: CRAN/1/2025				
636	CRR/3306/2025 (19.01.2026) (AR.CT.)	MAMTA HANSDA VS STATE OF WEST BENGAL AND ANR	SRINJAN GHOSH	DEBASHISH ROY / KOUSHIK KUNDU / DEBJANI SAHU
637	CRR/2675/2025	ALOK SINHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DIVYO MUKHERJEE	RITUPARNA GHOSH/BIKRAM MITRA
638	CRR/130/2024	SHAMBHU KUMAR SINGH AND ORS VS STATE OF WEST BENGAL AND ANR	PRABIR KUMAR DAS	
639	CRR/337/2024	SK. YASIN VS THE STATE OF WEST BENGAL AND ANR	PRITAM ROY	SUMAN DE, SANTANU TALUKDAR
640	CRR/436/2024	PABITRA NANDA @ PABITRA KUMAR NANDA VS STATE OF WEST BENGAL AND ANR	SOMA CHAKRABORTY	PRASUN KUMAR DUTTA, PALLAVI PRIYADARSHI
IA NO: CRAN/1/2024				
wt641	CRR/440/2024	PABITRA NANDA @ PABITRA KUMAR NANDA **VS** STATE OF WEST BENGAL AND ANR	SOMA CHAKRABORTY	PRASUN KUMAR DUTTA, PALLAVI PRIYADARSHI
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
642	CRR/447/2024 (MENTIONED) (M/L - JAN'26)	BONANZA TRADING COMPANY PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	CEDRIC FERNANDEZ	AMITA GAUR, SANA NAAZ
IA NO: CRAN/1/2024, CRAN/3/2024, CRAN/4/2024, CRAN/5/2025, CRAN/8/2025				
wt643	CRR/227/2024	ARVIND PARASRAMKA **VS** STATE OF WEST BENGAL AND ORS.	SANTAJU MAJI	
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
644	CRR/974/2024	DEBANKUR MAJUMDER AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JAYANTA KUMAR MUKHOPADHYAY	KAUSHIK KINDU, ABHISHEK VERMA
645	CRR/1029/2024	SANJIB KUMAR ROY VS STATE OF WEST BENGAL AND ORS.	MANISH BISWAS	FARIA HOSSAIN, BIDYUT KUMAR ROY
646	CRR/1467/2024	SUSHEN KRISHNO HAWLADER AND ORS. VS STATE OF WEST BENGAL AND ANR	JEENIA RUDRA	DEBASISH ROY / SARYATI DUTTA / TRINA MITRA
647	CRR/1634/2024	ULFATUN KHATUN @ ULFATAN BIBI VS STATE OF WEST BENGAL	AVINABA PATRA	PRASUN KR DUTTA, PARAMITA
648	CRR/1870/2024	GOVIND KUMAR GUPTA VS STATE OF WEST BENGAL AND ANR	ARKADEB BHATTACHARYA	DEBASIS ROY, ARIJIT GANGULY, RAJNANDINI DAS
IA NO: CRAN/6/2025				
649	CRR/1904/2024	PRAJIN SHEE VS STATE OF WEST BENGAL AND ANR	PRATIK SHANU	ARNAB CHATTERJEE, RATUL GHOSH
650	CRR/2056/2024	SWEETY DHAR (RAY) VS STATE OF WEST BENGAL AND ANR	NILENDRA NARAYAN RAY	

651	CRR/2186/2024	CHANDRA SEKHAR DUTTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	AVIRUP CHATTERJEE	DEBASISH ROY, ANASUYA SINHA, SACHIT TALUKDAR
IA NO: CRAN/1/2025, CRAN/2/2025				
652	CRR/2310/2024	ZARIN WARSI MOLLAH VS STATE OF WEST BENGAL	INDRANI GUPTA	RUDRADIPTA NANDY, SANJANA SAHA
653	CRR/2392/2024	MD ABUL BASAR MOLLA @ BABLU VS STATE OF WEST BENGAL AND ANR	BAPIN BAIDYA	ZAREEN NASHIMA KHAN / PRAKASH MISHRA
654	CRR/2428/2024 (6.1.26)	SHILA SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	SREYASHI BISWAS, SANTANU TALUKDAR/ DEBASISH ROY
655	CRR/2436/2024	NARESH KUMAR NAD VS STATE OF WEST BENGAL AND ANR	SHREYASH MOHTA	
656	CRR/2460/2024	SHIKHAR SARKAR VS STATE OF WEST BENGAL AND ANR	SUSNIGDHO BHATTACHARTYYA	DEBASISH ROY, ARIJIT GANGULY
657	CRR/2778/2024	SK. NEAJUL ISLAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	ROHAN DWAIPAYAN BHOWMICK	FARIA HOSSAIN, KANCHAN ROY
658	CRR/2796/2024	SHUBHAM SURANA VS STATE OF WEST BENGAL AND ANR	KUNAL SARAOGI	
IA NO: CRAN/1/2024				
659	CRR/2884/2024	ANIMESH KUMAR DEY VS STATE OF WEST BENGAL AND ANR	AHANA GHOSH MONDAL	JOYDEEP BISWAS, MADHUMITA BASAK
660	CRR/2892/2024	BIPAD TARAN PATRA VS STATE OF WEST BENGAL AND ANR	SOMA CHAKRABORTY	RANABIR ROY CHOWDHURY, KANCHAN ROY
661	CRR/2928/2024	SATYABRATA DAS @ SWAPAN VS STATE OF WEST BENGAL AND ANR	RAHUL GANGULY	DEBASISH ROY, ARIJIT GANGULY, AFREEN BEGUM
662	CRR/3116/2024	M/S KRIPA SHANKAR SANDEEP AND ANR. VS STATE OF WEST BENGAL AND ANR	ARKA BANERJEE	
663	CRR/3117/2024	M/S KRIPA SHANKAR SANDEEP AND ANR. VS STATE OF WEST BENGAL AND ANR	ARKA BANERJEE	
664	CRR/3128/2024	M/S AVANTI TUBES PVT. LTD. AND ANR. VS STATE OF WEST BENGAL AND ANR	AVIRUP CHATTERJEE	DEBASISH ROY,ARIJIT GANGULY
665	CRR/3141/2024	SUSHILA DEVI AGARWAL VS STATE OF WEST BENGAL AND ORS.	RAJASHREE BHOWMICK	ARINDAM SEN / ASRAF MONDAL
IA NO: CRAN/1/2024				
666	CRR/3615/2024	NAMITA BERA VS STATE OF WEST BENGAL	RITA PATRA	ANASUYA SINHA, RAHUL GANGULY
667	CRR/3653/2024	DEBABRATA GHOSH VS STATE OF WEST BENGAL AND ANR	JANNAT UL FIRDOUS	
668	CRR/3712/2024	SUKUMAR DAS VS KAJAL CHATTERJEE AND ANR.	ASHIM KUMAR CHATTERJEE	ARIJIT GANGULY, DATTATREYA DUTTA
669	CRR/4028/2024	JOBA MISHRA VS STATE OF WEST BENGAL AND ORS.	RAJASHREE TAH	ARIJIT GANGULY / CHANDREYI DUTTA
670	CRR/4039/2024	SADHAN CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.		ARIJIT GANGULY, ARANI BHATTACHARYA
671	CRR/4049/2024	RUCHIRA CHATTERJEE @ RUCHIRA CHATTOPADHYAY AND ANOTHER VS ATASI DAS	AVINABA PATRA	
672	CRR/4142/2024	SHASHANK SINGH GWAL VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	AMITA GAUR / SUCHISMITA DUTTA
IA NO: CRAN/2/2025, CRAN/6/2025				

673	CRR/4410/2024	RAHUL KUMAR VS STATE OF WEST BENGAL	SK. SALIM	ARIJIT GANGULY / TIRUPATI MUKHERJEE
674	CRR/4521/2024	MONIR AHAMMED VS STATE OF WEST BENGAL AND ANR	KAUSTAV BANERJEE	RITUPARNA GHOSH, NAHID AHMED
675	CRR/4565/2024	PANKAJ KUMAR JHUNJHUNWALA AND OTHERS VS STATE OF WEST BENGAL AND ANR	MEENAL SINHA	JOYDEEP ROY, BAISHAKHI CHATTERJEE
676	CRR/4621/2024	JOGESH KUMAR SHAH VS STATE OF WEST BENGAL AND ORS.	SONALI GUPTA SA	RANABIR ROY CHOWDHURY,SUDESHNA DAS
677	CRR/4627/2024	DIPANJAN CHAKRABORTY VS STATE OF WEST BENGAL	BRATATI PRAMANICK	RUDRADIPTA NANDY,SANJANA SAHA
678	CRR/4639/2024	PIYUSH BERIWAL VS STATE OF WEST BENGAL	SWARAJ SHAW	RITUPARNA GHOSH / RAJNANDINI DAS
679	CRR/4700/2024	ALOK KUMAR BHAGAT AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUNIL GUPTA	
680	CRR/4803/2024	BISHU SARKAR @ BISU SARKAR VS STATE OF WEST BENGAL AND ANR	KAMALESH CHANDRA SAHA	DEBASISH ROY, KARAN BAPULI
681	CRR/4806/2024	ABDUL AZIZ VS STATE OF WEST BENGAL AND ANR	PAULOMI BANERJEE	BAISHALI BASU, ASIF DEWAN
682	CRR/4930/2024	ASTIK BELTHARIA AND OTHERS VS STATE OF WEST BENGAL	SURYADIPTA BAIRAGYA	DEBASISH ROY, AMITA GAUR, SHAILA AFRIN
683	CRR/4966/2024	RAKESH DAS VS STATE OF WEST BENGAL AND ANR	ASISH BHATTACHARYA	ARIJIT GANGULY, SURUCHI SAHA
684	CRR/4968/2024	NARGISH BIBI VS STATE OF WEST BENGAL AND ANR	ASISH BHATTACHARYA	RANABIR ROY CHOWDHURY, SUBHASISH DUTTA
685	CRR/5047/2024	DEBJIT BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR BASU	ANASUYA SINHA / KAUSTAV BANERJEE
686	CRR/5083/2024	SK. RAKIB ALI VS STATE OF WEST BENGAL	IMDADUL HOQUE	
687	CRR/5153/2024	SUDIPTA DAS VS STATE OF WEST BENGAL AND ORS.	DEBAYAN ROY CHOWDHURY	
688	CRR/5163/2024	ANINDYA @ ANINDA BHUKTA VS STATE OF WEST BENGAL AND ANR	SAIBAL BASU	RITUPARA GHOSH,POULAMI BOSE
689	CRR/5176/2024	ARVIND PARASRAMKA VS STATE OF WEST BENGAL AND ORS.	JOYJEEV MEDHI	SARYATI DUTTA, MADHUMITA BASAK
690	CRR/5217/2024	MITA BHATTACHARYA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DIANA GHOSH DASTIDAR	ZAREEN NASIMA KHAN, MD.EJAZ AKHTAR
IA NO: CRAN/1/2025				
691	CRR/5235/2024	SUJIT MONDAL VS PARISTOSH CANNING AND ANOTHER	MIZANUR RAHAMAN	
692	CRR/5274/2024	GOUTAM KUMAR PINCHA VS STATE OF WEST BENGAL AND ANR	SANJIB K. MUKHOPADHYAY	BAISHALI BASU, NANDINI CHATTERJEE
693	CRR/5391/2024	BIDYUT ROY VS STATE OF WEST BENGAL AND ORS.	SANDIP RAY	JOYDEEP BISWAS, TIRUPATI MUKHERJEE
694	CRR/144/2025	FORIDUL ISLAM @ FARID @ FARIDUL ISLAM VS STATE OF WEST BENGAL	SOMNATH ADHIKARY	JOYDEEP ROY, AFREEN BEGUM
695	CRR/269/2025	DILWAR THANDER VS STATE OF WEST BENGAL AND ANR	KANAKENDU CHATTERJEE	RUDRADIPTA NANDY,SANJANA SAHA
696	CRR/353/2025	TUMPA PATUA @ MAL VS STATE OF WEST BENGAL AND ANR	IPSITA GHOSH	SAIBAL BAPULI / ARIJIT GANGULY / DEBJANI SAHU

697	CRR/562/2025	SOMAMITA GHOSH VS SURESH CHANDRA GHOSH AND ANOTHER	RUKSAR PARVEEN	
698	CRR/679/2025	DHARMENDRA KUMAR KUMAR VS STATE OF WEST BENGAL AND ANR	RAHUL SARKAR	FARIA HOSSAIN / TRINA MITRA
IA NO: CRAN/3/2025				
699	CRR/1003/2025	MD. KASHIF VS STATE OF WEST BENGAL	RAM NARAIN RAJAK	KOUSHIK KUNDU, SANJIDA SULTANA
700	CRR/1111/2025	BIKASH @ VIKASH KUMAR GUPTA VS STATE OF WEST BENGAL AND ANR	FAHAD IMAM	SARYATI DUTTA / RAJNANDINI DAS
701	CRR/1129/2025	BIKASH @ VIKASH KUMAR GUPTA VS STATE OF WEST BENGAL AND ANR	FAHAD IMAM	SARYATI DUTTA /RAJNANDINI DAS
702	CRR/1134/2025	IZAJ AHMED @ MOTI AHMED @ JITU @ IZAJ @ MD. YOUSUF @ MOHAMMAD YUSUF VS STATE OF WEST BENGAL	MASUM ALI SARDAR	
703	CRR/1135/2025	IZAJ AHMED @ MOTI AHMED @ JITU @ IZAJ @ MD. YOUSUF @ MOHAMMAD YUSUF VS STATE OF WEST BENGAL	MASUM ALI SARDAR	
704	CRR/1136/2025	IZAJ AHMED @ MOTI AHMED @ JITU @ IZAJ @ MD. YOUSUF @ MOHAMMAD YUSUF VS STATE OF WEST BENGAL	MASUM ALI SARDAR	
705	CRR/1166/2025 (LCR)	K. SWAPNA REDDY AND ANOTHER VS MORTHA GOUTHAMI AND ANOTHER	SHAMAMA NASRIN	SREYASHEE BISWAS / SUVENI BANERJEE
706	CRR/1296/2025	COGNITION PROJECTS PVT. LTD AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	ARANYA SAHA	
IA NO: CRAN/1/2025				
707	CRR/1514/2025	SAMRAT KARMAKAR VS STATE OF WEST BENGAL AND ANR	SOURJYA DAS	ZAREEN NASIMA KHAN, TIRTHANKAR DHALI
708	CRR/1578/2025	RAJNANDINI PACHISIA AND ANOTHER VS DEVANSH GUPTA	DIBANATH DEY	ZAREEN NASIMA KHAN, AMANUL ISLAM
709	CRR/1669/2025	YOGESH KUMAR GARG VS STATE OF WEST BENGAL	MEENA SHABNAM	
710	CRR/1702/2025	UJJAL KAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	MONIRUZZAMAN	SUMAN DE / KOUSTAV BANERJEE
711	CRR/1902/2025	RANJAN BISWAS VS STATE OF WEST BENGAL AND ANR	RANAJIT ROY	ARIJIT GANGULY, RAJESH JANA
712	CRR/2015/2025	GOUTAM SENGUPTA AND ANOTHER VS STATE OF WEST BENGAL	BISWARUP CHATTERJEE	SUMAN DE, SRILEKHA CHATTERJEE
713	CRR/2079/2025	RABIDAS DUTTA VS STATE OF WEST BENGAL AND ANR	ABHINABA DAN	ANAND KESHARI, SIMA BISWAS
714	CRR/2165/2025	SANGEETA GUPTA VS STATE OF WEST BENGAL AND ANR	ARUN SHAW	KOUSHIK KUNDU, SARTHAK MONDAL
715	CRR/2206/2025	ARIJIT SEAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIDDHARTHA MUKHOPADHYAY	ARIJIT GANGULY, SUJAN CHATTERJEE
IA NO: CRAN/1/2025				
716	CRR/2214/2025	SK. NASIRUDDIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SATADAL SOVAN HALDER	RITUPARNA GHOSH, SASANKA SEKHAR SAHA
717	CRR/2411/2025	SWAGATA MONDAL VS STATE OF WEST BENGAL	AMIT SINGH	KOUSHIK KUNDU / MADHUMITA BASAK
718	CRR/2458/2025	BULON MIA @ BLUON MIYA @ MD LOTHIBBUDDIN @ MD LOTIBUDDIN VS THE STATE OF WEST BENGAL AND ANR	SANDIP DINDA	ANASUYA SINHA / RAJESH JANA

719	CRR/2489/2025	SAIDUL ISLAM AND OTHERS VS STATE OF WEST BENGAL AND ORS.	RATAN DAS	
IA NO: CRAN/1/2025				
720	CRR/2494/2025	MANAGING DIRECTOR OF BAJAJ FINSERV AND ANOTHER VS STATE OF WEST BENGAL AND ANR	P. K. SRIVASTAVA	
IA NO: CRAN/2/2025				
721	CRR/2509/2025	GODREJ AND BOYCE MFG. CO. LTD. VS M/S NARENDRANATH DISTRIBUTORS AND ANR.	SHIBAJI KUMAR DAS	
722	CRR/2543/2025	MOUTULI DAS VS STATE OF WEST BENGAL AND ANR	RITUPARNA SARKAR DUTTA	
IA NO: CRAN/1/2025				
723	CRR/2544/2025	ALPANA DAS VS STATE OF WEST BENGAL AND ANR	RITUPARNA SARKAR DUTTA	
IA NO: CRAN/1/2025				
724	CRR/2561/2025	ASOKE KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	RANABEER HALDER	MANISHA SHARMA / SUVENI BANERJEE
725	CRR/2568/2025	BASIR AHAMED @ RAFIQUL @ RAFIQUE AHMED @ RAFIK @ MD. BASIR AHAMMED @ MD. BASIR AHMAD AND ANOTHER VS STATE OF WEST BENGAL	SYED WASIM FARUQUE	
726	CRR/2584/2025	AUMSHIVAY ENGINEERING PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SURYANEEL DAS	
IA NO: CRAN/2/2025				
727	CRR/2619/2025	SANTOSH MONDAL VS STATE OF WEST BENGAL	NILAVO BOSE	RUDRADIPTA NANDY/RAJNANDINI DAS
728	CRR/2671/2025	SHUBHAM SARDA VS STATE OF WEST BENGAL	MIT GUHA ROY	SREYASHEE BISWAS, TRINA MITRA
729	CRR/2699/2025	BINA DAS VS STATE OF WEST BENGAL AND ORS.	POOJA SAH	
730	CRR/2729/2025	SK. REAJUL HOSSAIN VS STATE OF WEST BENGAL AND ORS.	Kalidas Saha	MD. ANWAR HOSSAIN, AMANUL ISLAM
731	CRR/2731/2025	SHYAMALI DAS @ SUKUL AND ANR. VS STATE OF WEST BENGAL AND ANR	IBRAHIM SHAIKH	
732	CRR/2869/2025	NYMPHAEA RUBRA PAUL VS STATE OF WEST BENGAL AND ANR	MINAL PALANA	SUKANYA BHATTACHARYA / BAISHAKHI CHATTERJEE
733	CRR/2880/2025	MALLIKA MANNA VS STATE OF WEST BENGAL AND ORS.	TANMAY CHOWDHURY	
734	CRR/2989/2025	SUPARNA MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUMAN DAS	KOUSHIK KUNDU, ESHITA DUTTA
735	CRR/3020/2025	MUKHTAR ALAM VS STATE OF WEST BENGAL AND ANR	ZAINAB TAHUR	SANJOY BARDHAN, AMANUL ISLAM
IA NO: CRAN/1/2025				
736	CRR/3085/2025	MD. SAHEB RAHMAN KHAN AND OTHERS VS STATE OF WEST BENGAL	SADIA PARVEEN	ARIJIT GANGULY, RONIT MUKHERJEE
737	CRR/3096/2025	VIJAY KANTILAL BALVANTRAO @ BIJOY BALWANT RAO VS STATE OF WEST BENGAL	DEBJIT SAHANI	FARIA HOSSAIN, AMANUL ISLAM
IA NO: CRAN/1/2025				
738	CRR/3101/2025	SUKANTA BISWAS VS STATE OF WEST BENGAL AND ANR	SANJANA SAHA	MADHUSUDAN SUR, MD. EJAZ AKHTAR

739	CRR/3206/2025	SAMBHU SINGH @ SHAMBHU KUMAR SINGH VS ARMAN ALI	ANTALINA GUHA	
740	CRR/3212/2025	DIRECTORATE OF ENFORCEMENT, KOLKATA ZONE-II VS GOVIND AGARWAL AND ANR	Steven Sourodip Biswas	
741	CRR/3220/2025	OYENDRILA DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	JOYDEEP ROY, SNIGDHA SAHA
IA NO: CRAN/2/2025				
742	CRR/3234/2025	SHRI RATHNA AKSHAYA ESTATE PVT. LTD. VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA	
743	CRR/3235/2025	SARAVANA SELVARATHNAM RETAIL (P) LTD. VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA	
744	CRR/3236/2025	SARAVANA SELVARATHNAM TRADING AND MANUFACTURING VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA	
745	CRR/3276/2025	RAJU SARKAR @ DIGBIJAY SARKAR VS STATE OF WEST BENGAL AND ORS.	ARKA MUKHERJEE	SREYASHEE BISWAS, SOUMYA BASU ROY CHOWDHURY
746	CRR/3289/2025	EASTERN CO-OPERATIVE HOUSING SOCIETY LTD. AND ANOTHER VS STATE OF WEST BENGAL	SOUVIK MAJI	RANABIR ROY CHOWDHURY, BAISHAKHI CHATTERJEE
IA NO: CRAN/1/2025				
747	CRR/3308/2025	MITAN GUPTA VS STATE OF WEST BENGAL AND ANR	MADHURIMA BASU	RITUPARNA GHOSH, ATULYA SINHA
748	CRR/3329/2025	THE STATE BANK OF INDIA AND OTHERS VS UDAY NARAYAN GHOSH @ UDAY N. GHOSH	RAJENDRA TIWARI	
749	CRR/3471/2025	ANIMA DUTTA VS STATE OF WEST BENGAL AND ORS.	IBRAHIM SHAIKH	PRASUN KUMAR DUTTA / SUJATA DAS
750	CRR/3580/2025	SOLEMAN ALOM @ ALOM SK. VS STATE OF WEST BENGAL	ARNAB SAHA	
751	CRR/3591/2025	ATIN SINGH AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARKAPRABHO ROY	MADHUSUDAN SUR / DEBADRITA MONDAL
752	CRR/3603/2025	SHAIK ASRAF ALI @ AFRAF ALI SHAIKH AND OTHERS VS SECURITIES AND EXCHANGE BOARD OF INDIA	SUDIPTA MAHAPATRA	
IA NO: CRAN/1/2025, CRAN/2/2025				
753	CRR/3621/2025	ATIN SINGH @ SINGHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARKAPRABHO ROY	MADHUSUDAN SUR / AYANA DE
754	CRR/3631/2025	RAM SINGH BAJWA VS STATE OF WEST BENGAL AND ANR	SUBHAMOY BHATTACHARJEE	RANABIR ROY CHOWDHURY, TIRTHANKAR DHALI
755	CRR/3745/2025	GOPA CHAKRABORTY VS STATE OF WEST BENGAL	SINTHIA BALA	ARIJIT GANGULY, SUJAN CHATTERJEE
756	CRR/3959/2025	ACHINTYA @ ACHINTA DAS @ GODAI VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	SUMAN DE, SAMARJIT BALIAL
IA NO: CRAN/1/2025				
757	CRR/3991/2025	DIRECTORATE OF ENFORCEMENT VS ABHIJEET VENTURES AND ORS	Steven Sourodip Biswas	
758	CRR/4079/2025	JAHANGIR MOHAMMAD VS STATE OF WEST BENGAL AND ANR	SHEKHAR BARMAN	MD. ADIL BADR, ANINDYA SUNDAR CHATTERJEE
759	CRR/4082/2025	SHYAMALI SUKUL DAS VS STATE OF WEST BENGAL AND ORS.	IBRAHIM SHAIKH	MD. ADIL BADR / AYANA DE

760	CRR/4086/2025	RANJEET MUKHERJEE AND OTHERS VS SUKANYA GANGULI	SHOUNAK MONDAL	
761	CRR/4090/2025	MANEESHA GOEL VS STATE OF WEST BENGAL AND ANR	BANKIM PAL	JOYDEEP ROY / RAJES JANA
762	CRR/4091/2025	MANEESHA GOEL VS STATE OF WEST BENGAL AND ANR	BANKIM PAL	JOYDEEP ROY / SANTANU DEB ROY
763	CRR/4093/2025	SONAL GUMAN SINGH VS STATE OF WEST BENGAL AND ANR	BANKIM PAL	JOYDEEP ROY / SANTANU DEB ROY
764	CRR/4120/2025	OM RASTOGI VS STATE OF WEST BENGAL	AISHWARYA ROY	SUMAN DE, SUJATA DAS
765	CRR/4134/2025	KARAN SINGH VS STATE OF WEST BENGAL AND ANR	PRITAM MAJUMDAR	SUMAN DE, KUNAL GANGULY
766	CRR/4158/2025	AAJKAL PUBLISHERS PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	PREKSHA MANOT	DEBASISH ROY, SONALI DAS, ANIKET MITRA
767	CRR/4161/2025	RAJESH AGARWAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SWATI AGARWAL	MADHUSUDAN SUR, SUJATA DAS
wt768	WPA/26592/2025	RAJ AGARWAL ALIAS RAJESH AGARWAL AND ANR. **VS** THE STATE OF WEST BENGAL AND ORS.		
769	CRR/4213/2025	RUBEL MONDAL VS STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY	SANJAY BARDHAN, MD. KUTUBUDDIN
770	CRR/4335/2025	KRISHAN KUMAR JHAWAR VS STATE OF WEST BENGAL AND ANR	SUJIT BANERJEE	
771	CRR/4336/2025	RAHUL PUROHIT AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHINAV RAKSHIT	PRASUN KUMAR DUTTA ,PUSHPITA SAHA
IA NO: CRAN/1/2025				
772	CRR/4399/2025	NAJRUL ISLAM BHANGI VS STATE OF WEST BENGAL AND ORS.	RASHIN SINGH	
773	CRR/4532/2025	SUNIL KUMAR GUPTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SWAPAN NATH	JOYDEEP BISWAS, JONAKI SAHA
IA NO: CRAN/1/2025				
774	CRR/4626/2025	M/S AUCKLAND NIRMAN PRIVATE LIMITED AND OTHERS VS JAGJEET SINGH KOHLI	TIRTHANKAR DEY	
IA NO: CRAN/1/2025				
775	CRR/4669/2025	MUNSHI TOWRAT HOSSAIN VS STATE OF WEST BENGAL	AISHWARYA PRIYA RAHA	SAIBAL BAPULI, SUVENI BANERJEE
776	CRR/4675/2025	NAIMUDDIN SEKH AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SIMANTA KABIR	ANAND KESHARI, SUCHISMITA DUTTA
777	CRR/4680/2025	AINAL HOQUE VS THE STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	SUMAN DE, SHAREQUL HAQUE
778	CRR/4688/2025	SABINA BISWAS VS STATE OF WEST BENGAL AND ANR	SHUBHAYAN BARIK	SREYASHEE BISWAS, PRAKASH MISHRA
779	CRR/4725/2025	DHIRAJ KUMAR JHA VS THE STATE OF WEST BENGAL AND ORS.	PRITAM MAJUMDAR	MD. ADIL BADR, NIRUPAM DHALI
780	CRR/4793/2025	ASHOK KUMAR MALL VS STATE OF WEST BENGAL AND ANR	SUJIT BANERJEE	
781	CRR/4794/2025	M/S. MANI SQURE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	PIYUSH AGRAWAL	DEBASISH ROY/ ARIJIT GANGULY / ANAND KESHARI

782	CRR/4895/2025	HEMANT SIKARIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUJIT BANERJEE	RUDRADIPTA NANDY, SOUMYA BASU ROY CHOWDHURY
783	CRR/5405/2025	ANUPAM TIBREWAL VS THE STATE OF WEST BENGAL AND ANR	ABDUL ZAHID	SUMAN DE / MANASHI ROY

SPECIALLY FIXED MATTERS

784	CRR/2390/2019 (PT-HD)	DR. SOHAM SAHA VS STATE OF WEST BENGAL AND ANR	SUCHISMITA DUTTA	SREYASHI BASU, MD. AAMMAR ZAKI
785	CRR/3931/2022 (PT-HD)	RAJENDRA RAMESHCHANDRA CHATURVEDI NEE RAJENDRA CHATURVEDI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ANURADHA PODDAR	RUDRADIPTA NANDY, SONALI DAS

IA NO: CRAN/10/2025

SPECIALLY ASSIGNED MATTERS

786	CRR/1855/2018	DINESH SANWARMAL JAIN VS STATE OF WEST BENGAL & ANR.	ABHIJIT SARKAR

IA NO: CRAN/5/2019(Old No:CRAN/3682/2019), CRAN/9/2023, CRAN/10/2023

787	CRR/3317/2018	PROLOY MUKHERJEE VS M/S. ASOCHAM SYNTHETICS	MOHINI MAJUMDER

IA NO: CRAN/7/2020(Old No:CRAN/189/2020), CRAN/10/2022

788	CRR/3706/2018	VINSY KUMAR NIRMAL VS M/S ASOCHEM SYNTHETICS	MOHINI MAJUMDAR

IA NO: CRAN/1/2019(Old No:CRAN/2267/2019)

789	CRR/1304/2019	SAWAR DHANANIA VS STATE OF WEST BENGAL & ANR	RAVI RANJAN KUMAR
790	CRR/1520/2020	M/S. AMBUJA HOUSING AND URBAN INFRASTRUCTURE COMPANY LTD AND ANR VS M/S. KUSHAL POLYSACKS PVT LTD	SUME GHOSH

IA NO: CRAN/1/2021, CRAN/2/2022

791	CRR/1562/2020	BIDHU BHUSAN MONDAL VS State of West Bengal AND ANR	SEKHAR MUKERJEE

IA NO: CRAN/1/2020

ASSIGNED MATTERS

792	CRR/226/2025	AMARNATH MANDAL VS STATE OF WEST BENGAL AND ANR	SK. KIRAN

IA NO: CRAN/1/2025

793	CRR/648/2025	SUVENDU ADHIKARI VS SAOKAT MOLLA	ADITYA TIWARI

IA NO: CRAN/2/2025

794	CRR/2517/2025	XXX AND ANR. VS STATE OF WEST BENGAL AND ANR	MOFAKKERUL ISLAM
795	CRR/4760/2025	MRINAL KANTI DAS VS THE STATE OF WEST BENGAL AND ANR	DATTATREYA DUTTA

CONTESTED APPLICATION 1

(CIVIL MATTERS) (URGENT DETERMINATION)

796	CO/3769/2024	ASHOK KR MAITY VS AMALENDU MAITY AND ORS	BARNALI GUPTA

IA NO: CAN/1/2025

797	CO/3775/2024 (NA-6)(NA-1)	TAPASH CHOWDHURY AND ANR VS MOUSUMI BOSE	RAJIB GANGULY
798	CO/3785/2024	M/S ORCHID DEVELOPERS PRIVATE LIMITED AND ANR VS ADHISH KUMAR KUNDU	KESHAV KUMAR DARUKA

799	CO/3787/2024 (PT-HD)(9.1.26)(AR-CT)(TOP)	PRIYABRATA GHOSH AND ANR VS INDIAN BANK AND ORS	MITUL CHAKRABORTY	
800	CO/3856/2024 (NA-1)	SUBHAS DAS VS BASANTI RANI SARKAR	SUMAN CHATTOPADHYAY	
801	CO/3870/2024	HEMANTA PIYADA VS LALIKA ALIAS LATIKA BALA PIYADA AND ANR	DYUTIMAN BANERJEE	
802	CO/3872/2024 (DEPT)	SK AMJAD ALI CHARITABLE TRUST VS ISLAMUDDINSOLANKI AND ANR	FATIAMA HASSAN	
803	CO/3873/2024 (DEPT)	SK AMJAD ALI CHARITABLE TRUST VS MD HUSSAIN AND ANR	FATIMA HASSAN	
IA NO: CAN/1/2025				
804	CO/3885/2024 (NA-1)	JAGANNATH JANA VS SUMITRA BAIRAGI AND ORS	DEBJANI SENGUPTA	
805	CO/3890/2024 (NA-1)	BIMAL KUMAR DAS VS MAYA RANI DAS AND ORS	DEBAYAN ROY	
806	CO/3896/2024	MOKBUL HUSSAIN VS SOME ALI AND ORS	SOUNAK MANDAL	
807	CO/3906/2024 (NA-1)	SURJIT KAUR VS SIKHA MITRA	DIGANTA DAS	
808	CO/3927/2024	UMAR FARUK GAZI AND ANR VS GOLAM MUSTAFA MOLLA AND ORS	ANIMESH PAUL	
809	CO/3936/2024	SRI SOUMEN KUMAR DE VS SMT. MALA DEY AND ORS.	SOUMYAJIT MISHRA	
810	CO/3941/2024 (9.1.26)(AR-CT)	DEB NATH PAUL VS DEBENDRA NATH PAUL AND ORS	SANJUIB KUMAR MUKHOPADHAYAY	
811	CO/3944/2024	MOUMITA NAG VS ANIRBAN NAG	MASUDUR RAHAMAN	
IA NO: CAN/1/2025				

FIXED MATTERS

(AT 2:00 P.M)

812	CRR/541/2025 (CONTESTED)	GOPAL BANERJEE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	SANJOY BARDHAN, BIKRAM MITRA
813	CO/3908/2024	TAMALIKA MAZUMDER AND ORS VS INDRANI DEY AND ANR	PAYEL KHANRA	
814	CRR/4528/2025 (8.1.26)	INMAC COMPUTERS LIMITED AND ORS. VS STATE OF WEST BENGAL AND ANR	NEEL CHAKRABORTY	DEBASISH ROY, SUMAN DE, NAHID AHMED
IA NO: CRAN/3/2025				
815	CRR/79/2025	JESMINE KHATUN VS STATE OF WEST BENGAL	ARKAPRABHO ROY	ARIJIT GANGULY,PUJA GOSWAMI
816	CRR/2107/2018	M/S SARADA JUTE MILLS PVT. LTD. & ORS. VS M/S P.G. ELECTRICALS	SAUDULL ABEDIN	
IA NO: CRAN/10/2025, CRAN/12/2025				
817	CRR/2449/2019 (PT-HD)	SUVO BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	ABHRA MUKHERJEE	PUSPITA SAHA
818	CRR/3001/2022	ASHOK KR. JALAN AND ANR. VS UNION OF INDIA AND ANR.	DEBADITYA BANERJEE	
wt819	CRR/3002/2022	ASHOK KR. JALAN AND ANR. **VS** UNION OF INDIA AND ANR.	debditya banerjee	
wt820	CRR/3141/2022	ASHOK KUMAR JALAN AND ANOTHER **VS** UNION OF INDIA AND ANOTHER	DEBADITYA BANERJEE	

821	CRR/3762/2023 (LCR)	SIMOCO TELECOMMUNICATION(SOUTH ASIA) LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOWEL BHATTACHARJEE	
IA NO: CRAN/1/2025, CRAN/2/2025				
822	CRR/3940/2023 (LCR)	SIMOCO TELECOMMUNICATION(SOUTH ASIA) LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARJEE	
IA NO: CRAN/1/2025, CRAN/2/2025				
823	CRR/3973/2023 (PT-HD)	INDER CHAND GOLECHHA VS STATE OF WEST BENGAL AND ANR	SANTANU TALUKDAR	ARIJIT GANGULY, SREEMOYI ROY
824	CRR/3345/2024 (ASSIGNED)(PT-HD)(13.1.26)(2 P.M)	KRISHNA DAMANI VS STATE OF WEST BENGAL AND ANR	PRITHA BASU	RUDRADIPTA NANDY, SANJANA SAHA
825	CO/3777/2024 (PT-HD)	BASUDEV DAS AND ORS VS GITA RANI DEB	RAJKRISHNA MONDAL	
826	CRR/611/2025	ADVANCED HEALTHCARE VS STATE OF WEST BENGAL	DEEPAK KHETAWAT	SUMAN DE, TIRUPATI MUKHERJEE
827	CRR/4810/2025 (PT-HD)(AT 12:30 PM)(7.1.26)	PUJA HARI VS STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURI	SUMAN DE, SACHIT TALUKDAR
		PART HEARD MATTERS		
828	CRR/939/2024	DIRECTORATE OF REVENUE INTELLIGENCE AND ANR. VS SHEIKH AMINUL HAQUE ALIAS ANDA RINKU @ AMINUL HAQUE	TAPAN BHANJA	
829	CRR/1594/2018	AHILYA SHARMA & ORS VS STATE OF WEST BENGAL ANR	S K PODDAR	RANABIR ROYCHOWDHURY / SILADITYA BANERJEE
IA NO: CRAN/1/2025, CRAN/4/2025				
830	CRR/3546/2023 (AT 2:00 P.M.)(13.1.26)	SWATI AGARWAL VS MAYUR AGARWAL AND ANOTHER	RISHAV KUMAR SINGH	ANWAR HOSSAIN
wt831	CRR/2180/2023	MAYUR AGARWAL **VS** SWATI AGARWAL	ABHIJIT SINGH	
wt832	CRR/2181/2023	MAYUR AGARWAL **VS** SWATI AGARWAL	ABHIJIT SINGH	
wt833	CRR/2303/2023	SWATI AGARWAL **VS** STATE OF WEST BENGAL AND ANR	RISHAV KUMAR SINGH	
wt834	CRR/2304/2023	SWATI AGARWAL **VS** STATE OF WEST BENGAL AND ANR	RISHAV KUMAR SINGH	
835	CRR/4967/2025 (6.1.26)(AR-CT)(2 PM)	RAGHAV RUIA AND ANOTHER VS THE STATE OF WEST BENGAL	KHUSHBOO CHOUDHARY	RUDRADIPTA NANDY
IA NO: CRAN/1/2025, CRAN/2/2025, CRAN/3/2025, CRAN/4/2025				
836	CRR/2895/2025 (A/V)	ERAAYA LIFESPACES LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	MUSKAN AGARWAL	SUMAN DE, KUNAL GANGULY
IA NO: CRAN/2/2025, CRAN/3/2025				
837	CRR/2633/2022	JOHN MAYNE VS DEVAPRIYA MUKHERJEE	ADITYA RATAN TIWARY	
IA NO: CRAN/1/2022				
838	CRR/3900/2017	ROLAND SEBASTIAN FOLGER & ORS. VS STATE OF WEST BENGAL AND ANR.	BASABRAJ CHAKRABORTY	A HOSSAIN / SREYASHI BISWAS
839	CRR/475/2018	ADITYA GUPTA & ANR VS STATE OF WEST BENGAL	SOUMYA NAG	
IA NO: CRAN/2/2019(Old No:CRAN/3506/2019)				
840	CRR/893/2018	HARSHITA BHASIN (NEE MALIK) VS STATE OF WEST BENGAL & ORS	A. BHATTACHARYYA	

wt841	CRR/898/2018	MUKUL BHASIN **VS** STATE OF WEST BENGAL & ANR	S P CHATTOPADHYAY	
842	CRR/1519/2018	PAWAN KUMAR GUTGUTIA VS STATE OF WEST BENGAL & ANR.	MANORANJAN JANA	
843	CRR/1665/2018	PAWAN KUMAR GUTGUTIA VS STATE OF WEST BENGAL & ORS.	MANORANJAN JANA	
844	CRR/2566/2018	RAJESH AGARWAL & ORS VS STATE OF WEST BENGAL and amp, ANR	RAKESH JAIN	ARIJIT GANGULY, SUVENI BANERJEE
845	CRR/2701/2018 (LCR)	SANDEEP SEHGAL & ANR VS STATE OF WEST BENGAL	S. MOHANTY	
846	CRR/92/2019	PRADIP KR GUPTA VS STATE OF WEST BENGAL AND ORS	SUJAN CHATTERJEE	ANASUYA SINHA / J SAHA
847	CRR/1482/2019 (RACK)	SHYAMAL KANTI DE & ANR VS STATE OF WEST BENGAL AND ANR	RANAJIT CHOWDHURY	BINOY KR PANDA, PUSPITA SAHA
wt848	CRR/1483/2019	UNION BANK OF INDIA **VS** STATE OF WEST BENGAL & ORS	RANJIT CHOWDHURY	
849	CRR/1573/2019	DEEPIKA GARG VS ANKIT GARG & ANR	NIKITA PATRA	
IA NO: CRAN/10/2025				
850	CRR/1795/2019 (LCR)	SK SAHEDUL ISLAM VS ARABINDO MAKAR & ANR	SK MOSAROF HOSSAIN	
851	CRR/2014/2019	ABHIK DATTA & ORS VS STATE OF WEST BENGAL AND ANR	ASIF IQBAL AHMED	RANA MUKHERJEE, SUMAN SAHA
IA NO: CRAN/2/2021				
852	CRR/2202/2019	VIKASH KR SINGH@BIKASH SINGH & ORS VS STATE OF WEST BENGAL AND ANR	VIKASH SINGH	SARYATI DUTTA
853	CRR/2289/2019	DIPTA MUKHERJEE VS STATE OF WEST BENGAL& ANR	AJAY DEBNATH	
854	CRR/2475/2019	CHANDRASHEKHAR BALIRAM DHOTE & ORS. VS STATE OF WEST BENGAL AND ANR.	AVISHEK GUHA	SREYASHEE BISWAS / SARYATI DUTTA
855	CRR/2493/2019	CENTRAL BUREAU OF INVESTIGATION VS ANJU BARMAN	ANIRBAN MITRA	
856	CRR/2721/2019	NARESH KEYAL VS STATE OF WEST BENGAL AND ANR.	DIPANJAN DUTT	ARIJIT GANGULY, BITASOK BANERJEE
IA NO: CRAN/7/2025				
857	CRR/2796/2019	SUJAY BHATTA & ORS. VS STATE OF WEST BENGAL	KAMAL KRISHNA GUHA	
858	CRR/2876/2019	ASHOK KUNDU & ANR VS STATE OF WEST BENGAL & ANR	AYANAVA BHATTACHARYYA	
859	CRR/3464/2019	KOUSHIK BHATTACHARYA & ORS VS STATE OF WEST BENGAL AND amp ANR	APURBA KUMAR DATTA	DEBASISH ROY, FARIA HOSSAIN, ANAND KESHARI
860	CRR/3670/2019	SOUGATA KUNDU VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	ANASUYA SINHA / P K MITRA
861	CRR/1310/2023	SANDEEP MUKHERJEE AND ANOTHER VS KAUSHIK BASU	MOHINI MAJUMDER	
IA NO: CRAN/7/2025				
862	CRR/2171/2023	PRITAM CHOWDHURY VS STATE OF WEST BENGAL AND ANR	ALOTRIYA MUKHERJEE	MADHUSUDAN SUR, MANORANJAN MAHATA

863	CRR/3277/2023	MINTU MISTRY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOHAM DE DHARA	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/10/2025				
864	CRR/4973/2023	ALIVA BANERJEE @ ALIVA KUSHARY VS SOMTIRTHA BANERJEE AND ANR.	PRIYANKA SARKAR	
wt865	CRR/4972/2023	ALIVA BANERJEE @ ALIVA KUSHARY **VS** SOMTIRTHA BANERJEE AND ANR.	PRIYANKA SARKAR	
866	CRR/873/2024	BIMAL KUMAR ROY VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	Ranabir Roy Chowdhury, Sandip Chakraborty
IA NO: CRAN/1/2024				
867	CO/3835/2024	RONY DEY KHANRA VS UJJWAL KUMAR DEY	LALMOHAN BASU	
868	CO/3918/2024	RAMESH CHANDRA JANA AND ORS VS MAHITOSH MAJI AND ANR	MALYASREE MAITY	
IA NO: CAN/1/2025				
869	CRR/2178/2025	KRISHNA GOPAL MONDAL VS KEKA MONDAL	AMAL KUMAR BANERJEE	
870	CRR/4300/2025	DIGBIJOY BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	SANGHAMITRA MRIDHA	SUMAN DE, SOUMYA BASU ROY CHOWDHURY
871	CRR/4389/2025 (PT.HD.) (12:30 P.M.)(8.1.26)	PIYUSH SHARMA VS STATE OF WEST BENGAL AND ORS.	ATRAYEE CHATTERJEE	RUDRADIPTA NANDY, BIKRAM MITRA

APPEAL FOR HEARING

(PART-HEARD) (THURSDAY) (AT 2.00 P.M.)

872	CRA/697/2019 (PB+LCR)(PT-HD)	WAYLINK INTERNATIONAL VS STATE OF WEST BENGAL AND ANR	APAN SAHA	MANISHA SHARMA
IA NO: CRAN/1/2025				
873	CRA/154/2020 (PB+LCR)(PT-HD)	GAYANTHA PANDEY @ GAYANATH PANDEY VS STATE OF WEST BENGAL & ANR	PROSENJIT MUKHERJEE	

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 42

Second Floor

Centenary Building

SINGLE BENCH (SB - XVII)

HON'BLE JUSTICE DINESH KUMAR SHARMA

NOT SITTING ON AND FROM 19.12.2025 TO 24.12.2025.

FROM 3RD NOVEMBER, 2025:- ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATION RELATING TO CRIME AGAINST WOMEN, SECTION 125 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 144 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023, THE NEGOTIABLE INSTRUMENTS ACT, 1881 INCLUDING APPLICATIONS CONNECTED THERETO [2024 ONWARDS].

FROM 24TH APRIL,2025 :- SHALL TAKE UP ITEM NO. 1638 TO ITEM NO. 1713 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH APRIL, 2025 OF HON'BLE JUSTICE HIRANMAY BHATTACHARYYA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

AND

FROM 25TH APRIL,2025 :- SHALL TAKE UP ITEM NO. 280 TO ITEM NO. 331 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH APRIL, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

AND

FROM 10TH JULY, 2025:- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 100 TO ITEM NO. 217 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH JULY, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE. THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE DINESH KUMAR SHARMA.

NOTE : MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT. NO MENTIONING WILL BE ALLOWED WITHOUT NOTICE TO THE OTHER SIDE.

NOTE: ON 23.12.2025 THE LIST WILL BE CALLED SERIALLY.

NOTE: LD. ADVOCATES ARE DIRECTED TO FURNISH ENGLISH TRANSLATED COPY(S) OF THE DOCUMENTS WHICH ARE IN STATE VERNACULAR.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97461706521?pwd=abzQP5mqt7YDMLpUxa8FbnrCwfbml9.1

EXTENSION OF INTERIM ORDER

1	CRR/1379/2024	SOUMIK SEN AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRIYA NANDY	
IA NO: CRAN/5/2025				
2	CRR/2325/2024	GOVIND NARAIN DWIVEDI AND OTHERS VS STATE OF WEST BENGAL AND ANR	BISWAJIT MAL	ARIJIT GANGULY / SACHIT TALUKDER
IA NO: CRAN/3/2025				
3	CRR/2425/2024	ABHIJIT CHAKRABORTY VS ANSER DAPTORY	TANUSREE KAR	
IA NO: CRAN/4/2025				

4	CRR/2827/2024	ALOK KUMAR DWIVEDI VS STATE OF WEST BENGAL AND ANR	BISWAJIT MAL	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/1/2025, CRAN/2/2025				
5	CRR/3200/2024	RAJU CHATTERJEE VS PUJA CHATTERJEE (CHAKRABORTY)	AMIT KARMAKAR	
IA NO: CRAN/4/2025				
6	CRR/4412/2024	SAYANI SARKAR THAKURTA VS STATE OF WEST BENGAL AND ANR	MOUSUYMI BISWAS	
IA NO: CRAN/2/2025, CRAN/3/2025				
7	CRR/5161/2024	SRIJIT SANYAL @ MOFAK KHARUL ISLAM VS STATE OF WEST BENGAL AND ANR	A. R. JAGLUL KABIR	SUMAN DE,SACHIT TALUKDAR
IA NO: CRAN/2/2025				
8	CRR/5210/2024	CHIRADEEP SARDAR VS STATE OF WEST BENGAL AND ANR	ARANI BHATTACHARYA	SARYATI DUTTA / DIKSHA GHOSH
IA NO: CRAN/1/2025				

MOTION

9	CRR/3389/2024	SK. SAFIDUL ISLAM VS STATE OF WEST BENGAL AND ANR	DEVI PRIYA MITRA	
10	CRR/3632/2024	ANJALI DAS AND ANOTHER VS SOMA SARKAR (SEN)	BISWAJIT MANNA	
11	CRR/5264/2024	XXX VS STATE OF WEST BENGAL AND ANR	SOUPAL CHATTERJEE	SAIBAL BAPULI, PUSHPITA SAHA
12	CRR/5417/2024	PANKAJ VERMA AND ORS. VS STATE OF WEST BENGAL AND ANR.	BINAY SHAW	
13	CRR/381/2025	PANKAJ KUMAR VS STATE OF WEST BENGAL AND ANR	SHAHARAYAR ALAM	
14	CRR/726/2025	VISWAROOP MONDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MD. BANI ISRAIL	
15	CRR/864/2025	SADDAKASH AHAMED AND ORS. VS STATE OF WEST BENGAL AND ANR	ANINDITA ROY CHOWDHURY	
16	CRR/923/2025	SUJATA DUTTA VS STATE OF WEST BENGAL AND ANR	MRITUNJOY HALDER	
17	CRR/1551/2025	DEBASISH CHOWDHURY VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	
18	CRR/1930/2025	XXX AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUTIRTHA NAYEK	
19	CRR/2252/2025	SUJOY KUMAR BASU VS STATE OF WEST BENGAL AND ANR	SHANTANU SINHA	
20	CRR/2572/2025	SAMRAT BHOWMIK VS ORBIT MULTILEVEL MARKETING (P) LTD AND ANOTHER	MRITUNJOY HALDER	
21	CRR/3115/2025	SWAPAN KUMAR PRADHAN VS SNEHA BERA	AGNISWAR BHUINYA	

22	CRR/3799/2025	M/S. BENGAL ESSENCE STORE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMRIN KHATOON	
IA NO: CRAN/1/2025				
23	CRR/4332/2025	JOY MONDAL VS STATE OF WEST BENGAL AND ANR	GUNJAN KUMAR SINGH	
IA NO: CRAN/1/2025				
24	CRR/4368/2025	XXX-1 VS STATE OF WEST BENGAL AND ANR	MALABIKA ROY DEY	SUMAN DE / BIKRAM MITRA
IA NO: CRAN/1/2025				
25	CRR/4402/2025	TARUN KUMAR KAR VS STATE OF WEST BENGAL AND ANR	SANTANU ROY	
26	CRR/4464/2025	GOFFAR ALI JAMADAR @ GOFFAR ALI ZAMADER VS STATE OF WEST BENGAL AND ANR	ADITYA TIWARI	ZAREEN NASIMA KHAN, ATIF AHMED SIDDIQUE
27	CRR/4563/2025	PRADIP DEY VS SWAPNA DEY	SUBRATA SAHA	
IA NO: CRAN/1/2025				
28	CRR/4593/2025	PRADIP DEY VS SWAPNA DEY	SUBRATA SAHA	
29	CRR/4612/2025	KAKALI DAS AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	DIP DUTTA	
30	CRR/4662/2025	V. MAHESH ALIAS MAHESH VIJAYAGOPAL VS M/S. BALARAM DEALER PVT. LTD.	PURNIMA PANDA	
31	CRR/4665/2025	K. JAGANNATHAM VS THE STATE OF WEST BENGAL AND ANR	SUTANUKA CHOWDHURY	
IA NO: CRAN/1/2025				
32	CRR/4666/2025	PRANNOY GHOSH VS PREYOSI SAHA (NEE GHOSH)	SHANKAR RANJAN SEN	
33	CRR/4778/2025	PRONAB BISWAS VS STATE OF WEST BENGAL AND ANR	SHAHINA HAQUE	
34	CRR/4779/2025	PRONAB BISWAS VS STATE OF WEST BENGAL AND ANR	SHAHINA HAQUE	
35	CRR/5175/2025	SHAMBHU MONDAL VS KUNTI MONDAL	MOKARAM HOSSAIN	
36	CRR/5279/2025	SWAPNIL HALDER (MINOR SON) REPT. BY HIS FATHER SANJAY HALDER VS THE STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE	
37	CRR/5452/2025	HAMIDA BIBI VS TAJEMUDDIN MOLLA	BIDHAN BISWAS	
38	CRR/5454/2025	RAJ KUMAR CHANDRA VS THE STATE OF WEST BENGAL	SOMDYUTI PAREKH	
39	CRR/5458/2025	UTTAM KUMAR PAUL VS SRABANI PAUL	RICHA PRAMANIK	
40	CRR/5463/2025	ZAHID SALIM @ ZAHID SELIM VS THE STATE OF WEST BENGAL AND ANR	SUMAN CHAKRABORTY	

41	CRR/5465/2025	DEVAJIT BONDYOPADHYAY VS THE STATE OF WEST BENGAL AND ANR	MADHUMITA BASAK
42	CRR/5466/2025	XXX VS THE STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
IA NO: CRAN/1/2025			
43	CRR/5467/2025	PRADIP KUMAR SAHA VS THE STATE OF WEST BENGAL AND ANR	SWHETA MAITY
44	CRR/5468/2025	EMDADUL HAQUE AND OTHERS VS THE STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
45	CRR/5469/2025	KETOKI BANERJEE ALIAS KETAKI BANERJEE VS AUDDRISH BANERJEE	SATYAM MUKHERJEE
46	CRR/5471/2025	XXX VS THE STATE OF WEST BENGAL AND ANR	RESHMI MUKHERJEE
47	CRR/5472/2025	XXX VS THE STATE OF WEST BENGAL AND ORS.	SWASTIKA CHATTERJEE
48	CRR/5475/2025	MOHIT DAS VS STATE OF WEST BENGAL AND ANR	SUSMITA DAS
49	CRR/5483/2025	ANSAR PAIK VS THE STATE OF WEST BENGAL	GOBINDA CHANDRA BAIDYA
50	CRR/5489/2025	ASRAFUL MONDAL @ ASHRAFUL MONDAL VS THE STATE OF WEST BENGAL AND ANR	DEBRAJ SHIL
51	CRR/5491/2025	ABIR GHOSE AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	PRALAY HAZRA
52	CRR/5493/2025	XXX VS THE STATE OF WEST BENGAL	SAMSUL LASKAR
53	CRR/5497/2025	RATAN KUMAR GARAI VS STATE OF WEST BENGAL AND ANR	MEGHNA CHOWDHURY
54	CRR/5500/2025	SULEKHA MONDAL VS THE STATE OF WEST BENGAL	APARNA MONDAL
55	CRR/5502/2025	BISWAJIT GHOSH AND ANR. VS THE STATE OF WEST BENGAL AND ANR	MOHAMMAD KHAIRUL
56	CRR/5503/2025	PRABIR GHOSH VS THE STATE OF WEST BENGAL AND ANR	MOHAMMAD KHAIRUL
57	CRR/5510/2025	THE STATE OF WEST BENGAL VS DHARMENDU CHAKRABORTY	ARANI BHATTACHARYYA
58	CRR/5515/2025	ARJUN GHOSE VS THE STATE OF WEST BENGAL AND ANR	PRALAY HAZRA
59	CRR/5518/2025	TANMOY ROY VS THE STATE OF WEST BENGAL AND ANR	JAYASHREE PATRA
60	CRR/5521/2025	SONALI KHATUN VS SK MOHAMMAD MIKHAIL @ BAPPA	MAITRAYEE CHATTERJEE
61	CRR/5523/2025	SRIRUP DUTTA VS THE STATE OF WEST BENGAL AND ANR	SANTANU SETT

62	CRR/5528/2025	CHANDRAKALA DAS VS THE STATE OF WEST BENGAL AND ANR	SUCHISMITA CHKARABORTY	
IA NO: CRAN/1/2025				
63	CRR/5533/2025	SUBHAMOY MUKHOPADHYAYA @ SUBHAMAY MUKHAPADYAY @ SUVHAMY MUKHOPADHYA AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	PARVEJ ALAM	
		ASSIGNED MATTERS		
64	CO/3160/2024	SUPRAKASH SATPATI VS RANJIT KARMAKAR AND ORS	ABHIRUP HALDER	
65	CO/3167/2024	BHAGWAT SAHA AND ANR VS MANISHA MISTRY	SOUNAK MANDAL	
66	CO/935/2025	JHUMJHUM GHOSH VS BEAUTY GHOSH AND ANR	SOUNAK MANDAL	
67	CO/2035/2025	AMAL CHAKRABORTY VS SARBANI GHOSAL AND ORS	SOUNAK MANDAL	
68	CO/2775/2025	SHANKAR SHARMA(MISTRY) ALIAS SHANKAR PRASAD SHARMA VS AHALLYA DEVI MISTRY AND ORS	SOUNAK MANDAL	
		SPECIALLY FIXED MATTERS		
		(2:30 P.M)		
69	CO/4276/2023	BANGLA BIJULI POWER TECHNOLOGIES PVT LTD VS IDBI BANK LTD AND ANR	ROHAN RAJ	
IA NO: CAN/1/2024, CAN/2/2024				
70	CRR/1011/2018 (PT-I+OB+ TCR)	SAMIRAN NANDI @ SAMIRAN NANDY VS STATE OF WEST BENGAL AND ORS	S NANDU IN PERSON	M SUR / M MAHATA
		APPLICATION		
71	CRR/3292/2024	PRIYANKA HALDER NEE DUTTA VS GIRIDHARI HALDER AND ANOTHER	RUMA DAS MAITY	
IA NO: CRAN/1/2025, CRAN/2/2025				
72	CRR/1696/2025	DEBKUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	RAFAT REYAZ	SUBHASREE PATEL, KARAN BAPULI
IA NO: CRAN/1/2025				
73	CRR/5125/2025	SUKAMAL DAS VS THE STATE OF WEST BENGAL AND ANR	ABHISHEK CHAKRABORTY	
IA NO: CRAN/1/2025				
		CONTESTED APPLICATION		
74	CRR/851/2024	ADITI ACHARYA (BHATTASALI) VS MIHIR ACHARYA	KSHETRA PRASAD MUKHOPADHYAY	
IA NO: CRAN/1/2024, CRAN/2/2024				
75	CRR/4085/2024	ARAM SK VS STATE OF WEST BENGAL AND ANR	MRITYUNJOY CHATTERJEE	AMITA GAUR, DATTATREYA DUTTA
76	CRR/4382/2024	VISHAL AGARWAL AND ORS. VS STATE OF WEST BENGAL AND ANR	ENAKSHI MITRA	DEBASISH ROY, ARIJIT GANGULY

77	CRR/5125/2024	MD. NOOR ALAM VS STATE OF WEST BENGAL AND ANR	SAHIL HAMID	SAIBAL BAPULI, DEBJANI SAHU
78	CRR/5327/2024	BIPLAB KHATUA VS STATE OF WEST BENGAL AND ANR	PUOLAMI DUTTA	

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 33

Second Floor

Centenary Building

SINGLE BENCH (SB)

AT 2:00 PM

HON'BLE JUSTICE ANANYA BANDYOPADHYAY

ON AND FROM 12TH NOVEMBER, 2025 AT 02:00 P.M. - SHALL TAKE UP SOME PART-HEARD, CONTEMPT, ASSIGNED, REVIEW, MODIFICATION/CLARIFICATION MATTERS.

NOTE :

PART HEARD, ASSIGNED MATTERS & CONTEMPT WILL BE TAKEN UP AFTER 2 P.M.
AFTER THE ORIGINAL SIDE MATTERS, APPELLATE SIDE MATTERS WILL BE TAKEN UP AFTER 2 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99761698041?pwd=umsjswHUzYQ7POPraM1b0PRaPfQgYa.1

TO BE MENTIONED

1	CRA/120/1996	ANIL BAG & ANRR VS STATE OF WEST BENGAL	MR.K.GHOSH	N.Y.A.
2	CRA/179/2007	MADAN KUNDU & ORS VS STATE	PRABIR MAJUMDER	
3	WPA/25799/2007	MANI KANT SINGH VS UNION OF INDIA & ORS.	K B S MAHAPATRA	
4	CRA/84/2008	ANANDA SINGH VS STATE OF WEST BENGAL	DIPANKAR DANDAPATH	
5	WPA/16800/2016	MD SHAMS BISWAS@TAPAN BISWAS VS UNITED BANK OF INDIA & ORS	TANUJA BASAK	
6	WPA/26800/2022 (S)	SANAT ROY VS THE REGIONAL P.F. COMMISSIONER,HOWRAH AND ORS	RANANEESH GUHA THAKURTA	
7	FMA/367/2023	NATIONAL IN. CO. LTD. VS PRAMATH KR. GUPTA & ORS.	SUCHARITA PAUL	
8	CPAN/1630/2025 (WPA FILE NOT HERE)	SHRIMATI RAJYASHREE GHOSH VS AJIT KUMAR SATPATI AND ORS	ARITRA SHANKAR RAY	
in	WPA/12187/2023	RAJYASREE GHOSH **VS** THE MIDNAPORE MUNICIPALITY AND OTHERS	ARITRA SHANKAR RAY	

PART HEARD MATTERS

9	CRA/285/1992 (24.12.2025)	ADAM MOLLA VS STATE OF WEST BENGAL		
10	CRA/234/1998	HARIHAR PANDIT VS THE STATE	TANUSRI CHANDA	

IA NO: CRAN/1/1999(Old No:CRAN/888/1999), CRAN/2/2000(Old No:CRAN/49/2000), CRAN/3/2001(Old No:CRAN/1144/2001)

11	CRA/70/2009	BADAL DUTTA CHOWDHURY & ORS VS STATE OF WEST BENGAL	ARIJEE PYNE	AVHISHEK SINHA
IA NO: CRAN/3/2019(Old No:CRAN/4009/2019)				
12	WPA/8474/2009 (24.12.2025)	SMT. AMIT REWAR VS UNION OF INDIA & ORS	PROTANU DEB MUKHERJEE	
13	WPA/18933/2021	SUMANTA RANA VS UNION OF INDIA AND ORS.	SOMESH KUMAR GHOSH	
IA NO: CAN/1/2023				

ASSIGNED MATTERS

14	SAT/110/2014 (24.12.2025)	AJIT KUMAR BISWAS VS MOHIT SHRIVASTAVA AND ORS	SAUNAK BHATTACHARYYA	
15	WPA/13081/2021 (24.12.2025)	AMIT DINDA VS STATE OF WEST BENGAL AND ORS.	ARUN BANDYOPADHYAY	
16	CRR/1012/2024	RANJAN KUMAR GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	
17	CRR/217/2025	SUSHIL KUMAR MOHTA VS ENFORCEMENT DIRECTORATE	KHUSI GUPTA	
wt18	CRR/218/2025	M/S BENGAL MARLIN HOUSING LIMITED **VS** ENFORCEMENT DIRECTORATE	KHUSI GUPTA	
wt19	CRR/219/2025	DILIP KUMAR CHOUDHARY **VS** ENFORCEMENT DIRECTORATE	KHUSI GUPTA	

CLARIFICATION

20	WPA/13867/2009	MD. RASHID VS UNION OF INDIA & ORS	MANOJ MALHOTRA	
IA NO: CAN/1/2010(Old No:CAN/7468/2010)				
wt21	WPA/13868/2009	SRI R.L. KAMAT **VS** UNION OF INDIA & ORS	MANOJ MALHOTRA	
IA NO: CAN/1/2010(Old No:CAN/7469/2010)				
IA NO: CAN/1/2010(Old No:CAN/7469/2010)				
22	CRR/257/2014	NAMITA PRMANIK NEE MITRA VS STATE OF WEST BENGAL	M MUKHERJEE	RITUPARNA DE
IA NO: CRAN/8/2019(Old No:CRAN/576/2019), CRAN/9/2023				
23	WPA/25488/2016	PIYASHI CHOWDHURY GUIN VS STATE OF WEST BENGAL & ORS	MAHADEB KHAN	
IA NO: CAN/1/2017(Old No:CAN/7931/2017)				
24	WPA/13911/2017	ASHOK TRIPATHY VS UNION OF INDIA & ORS.	ARPA CHAKRABORTY	
IA NO: CAN/1/2018(Old No:CAN/3736/2018), CAN/2/2023				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 30

First Floor

Centenary Building

SINGLE BENCH (SB - XX)

AT 10:30 AM

HON'BLE JUSTICE SHAMPA DUTT (PAUL)

FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTCLE 226 OF THE CONSTITUTION OF INDIA RELATING TO REGULATION OF INDUSTRIES & ESSENTIAL COMMODITIES & VARIOUS CENTRAL ORDERS UNDER GROUP VIII AND APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERERTO (FROM 2021 TO 2024);

APPLICATION UNDER SECTION 24 OF THE CODE OF CIVIL PROCEDURE, 1908
AND
FROM 15TH JANUARY, 2025 - IN ADDITION TO HER LADYSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 551 TO ITEM NO. 670 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE RAJA BASU CHOWDHURY EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.

NOTE : MENTIONING OF MATTERS WILL ONLY BE ENTERTAINED UPON SERVICE OF NOTICE TO THE OTHER SIDE(S).

1) WRIT PETITIONS UNDER GROUP VIII WILL BE TAKEN UP FROM 10:30 A.M. ONWARDS.

2) CIVILL REVISION, APPLICATION U/S 24 OF THE CODE OF CIVIL PROCEDURE, 1908 WILL BE TAKEN UP FROM 2 P.M. ONWARDS.

3) ORIGINAL SIDE MATTERS WILL BE TAKEN UP FROM 2 P.M., EVERY THURSDAY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98764690570?pwd=vgD4k0eABND4d2SZGOU0zTvckYebqC.1

TO BE MENTIONED

1	CO/85/2022	ARUNALOK SEN AND ORS VS RAJKUMAR GOSWAMI	ARITRA SHANKAR RAY
wt2	CO/174/2022	RAJKUMAR GOSWAMI **VS** ARUNALOK SEN AND ORS	SHANKAR MUKHERJEE
3	CO/4499/2024	SANCHITA PANCHADHYAI NEE PARUA VS GOUTAM PANCHADHYAI	SAKHAWAT KHANDAKAR
4	WPA/10004/2025	M/S. SARKAR ENTERPRISE AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS

EXTENSION OF INTERIM ORDER

5	CO/2829/2023	DALY DAS@DOLLY DAS VS ARNAB MITRA AND ORS (ARUP MITRA DECESED)	OINDRILA GHOSH
IA NO: CAN/3/2025			
6	CO/3529/2024	SAHID ALAM VS MASUD MONDAL AND ORS.	OINDRILA GHOSH
IA NO: CAN/1/2024, CAN/2/2025			

U/S 24 OF CPC

7	CO/3392/2024	BARSHA CHANDRA @ BARSHA CHANDRA MONDAL VS SAURAV MONDAL	SOMA CHAKRABORTY
8	CO/1279/2025	PRAMILA SAHOO SHYAMAL VS BIKRAM SHYAMAL	SAMRAT MANDAL
IA NO: CAN/1/2025			
9	CO/3814/2025	BULU BHATTACHARYA PAUL VS SUSANTA PAUL	BHASKAR HUTAIT
10	CO/3835/2025	SHYAMASHREE PAUL (JANA) VS CHINMOY JANA	NITISH SAMANTA
11	CO/3849/2025	SRIMATI SIULI SAHA ALIAS SIULI SAHA MONDAL VS SATYA NARAYAN SAHA	SUMAN DAS
12	CO/3881/2025	KAKALI BARMAN MANNA VS DR SUKDEB BARMAN AND ORS	KAUSHIK CHOUDHURY

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 3

First Floor

Main Building

SINGLE BENCH (SB-XXI)

AT 10:30 AM

HON'BLE JUSTICE RAJA BASU CHOWDHURY

FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MUNICIPALITY UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO (2024 ONWARDS).

NOTE : TODAY (23.12.2025) (TUESDAY) DAILY SUPPLEMENTARY LIST SHALL BE CALLED ON FROM ITEM NO. 1 - 26 SERIALLY. THEREAFTER, COMBINED MONTHLY LIST DATED 01.12.2025 SHALL BE CALLED ON FROM ITEM NO. 4, 61 ONWARDS SERIALLY.

NOTE:- ITEM NO. - 2606 OF COMBINED MONTHLY LIST DATED 01-12-2025 SHALL STAND DELISTED.

NOTE : DETAILS OF URGENCY MUST BE INDICATED IN A FULL SCAPE PAPER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94399371641?pwd=BvJWhkX84KuGPLaEzanw5xTGTnKYTj.1

TO BE MENTIONED

1	WPA/17635/2025	SWAPAN PAL VS THE STATE OF WEST BENGAL AND ORS.	RANABEER HALDER
2	WPA/18421/2025	OSCAR MAYNE VS STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA

UPGRADED MOTION

3	WPA/28312/2025	SABA REYAZ AND ORS VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	RANJANA SEAL
4	WPA/29000/2025	OUTDOOR ADVERTISING ASSOCIATION AND ANR VS STATE OF WEST BENGAL AND ORS.	SAIKAT DEY
5	WPA/29109/2025	UTSV HAZRA VS HOWRAH MUNICIPAL CORPORATION AND ORS	ARIJIT DEY
6	WPA/29297/2025	JAYA DAS (NAYAK) AND ANR VS STATE OF WEST BENGAL AND ORS.	ADITYA MONDAL
7	WPA/29304/2025	RANJIT KUMAR GHOSH VS HOWRAH MUNICIPAL CORPORATION AND ORS	BRATATI PRAMANICK
8	WPA/29578/2025	MALA BANERJEE VS KOLKATA MUNICIPAL CORPORATION AND ORS	SHANTANU CHAKRABORTY
9	WPA/5962/2024 [Monthly List Item No. 122]	TARAK NATH NAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARNAB MANDAL
10	WPA/28383/2024 [Monthly List Item No. 990]	TAPASH GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN DAS

11	WPA/6123/2025 [Monthly List Item No.1342]	DEBASIS ROY VS STATE OF WEST BENGAL AND ORS.	KAJAL RAY
12	WPA/10416/2025	SETH MEHTA AND COMPANY PRIVATE LIMITED AND ANR VS THE KOLKATA MUNICIPAL CORPORTATION AND ORS	AYAN KUMAR BORAL
13	WPA/16207/2025 [Monthly List Item No. 1919]	KARUNA MONDAL VS STATE OF WEST BENGAL AND ORS.	RAKESH ROY
14	WPA/17495/2025 [Monthly List Item No.1993]	SARAT SENGUPTA VS THE HOWRAH MUNICIPAL CORPORATION AND ORS.	POULAMI ROY
15	WPA/18054/2025	ANANDAM BANERJEE VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ABHIJIT SARKAR
IA NO: CAN/1/2025			
16	WPA/18144/2025 [Monthly List Item No. 2035]	S.CONSTRUCTION AND CO. VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
17	WPA/19402/2025 [Monthly List Item No. 2085]	SURAJIT MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SATABDI DAS
18	WPA/20138/2025 [Monthly List Item No. 2493]	GOPAL DAS VS HOWRAH MUNICIPAL CORPORATION AND ORS	BIJOY BAG
19	WPA/21432/2025 [Monthly List Item No. 2192]	SHIB RATAN SHARMA VS STATE OF WEST BENGAL AND ORS.	GURU SADAY DUTTA
20	WPA/21677/2025 [Monthly List Item No. 2205]	BIJAY RAY AND ANR VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	ANKUSH MAJUMDER
21	WPA/23002/2025 [Monthly List Item No. 2286]	ANJALI SAHA VS STATE OF WEST BENGAL AND ORS.	SAMRAT GHOSH
22	WPA/27941/2025 [List Dated 22.12.2025, Item No. 109]	AMITAVA SADHUKHAN AND ANR. VS HOWRAH MUNICIPAL CORPORATION AND ORS.	SOUVIK DAS
		MOTION	
23	WPA/23276/2025	BABI BOWRI ALIAS BAURI VS STATE OF WEST BENGAL AND ORS.	RAHUL NAG
wt24	WPA/23281/2025	PADMA BAURI **VS** STATE OF WEST BENGAL AND ORS.	DIPANJAN KARMAKAR
wt25	WPA/23286/2025	SHOBHA BAURI **VS** STATE OF WEST BENGAL AND ORS.	RAHUL NAG
wt26	WPA/23291/2025	CHINTA BAURI **VS** STATE OF WEST BENGAL AND ORS.	DIPANJAN KARMAKAR
		NEW MOTION 2	
27	WPA/24697/2025	ANIL KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SAYAN KANJILAL
28	WPA/25958/2025	INDRAJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	SATYAM MUKHERJEE
29	WPA/26016/2025	PRATAY KHELO VS STATE OF WEST BENGAL AND ORS.	BISWAJIT DAS
30	WPA/26114/2025	GOPINATH SAHA VS STATE OF WEST BENGAL AND ORS.	SUBHRAJYOTI GHOSH
31	WPA/26129/2025	MOHAMMAD AYUB VS STATE OF WEST BENGAL AND ORS.	SWHETA MAITY

32	WPA/26133/2025	LAL BAHADUR GUPTA VS STATE OF WEST BENGAL AND ORS.	SK. HOSSAIN ALI
33	WPA/26253/2025	MISS.AVA DIGAR VS MAHESHTALA MUNICIPALITY AND ORS.	TAPAN KUMAR MANNA
34	WPA/26304/2025	SANCHITA DUTTA VS STATE OF WEST BENGAL AND ORS.	DIPAYAN KUNDU
35	WPA/26331/2025	ARJUN DAS AND ANR. VS HOWRAH MUNICIPAL CORPORATION AND ORS.	ANIMESH PAUL
36	WPA/26360/2025	DIPAK DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOPA MAINAN
37	WPA/26366/2025	SMT. RINA BANIK VS STATE OF WEST BENGAL AND ORS.	SANDIPAN PAL
38	WPA/26378/2025	MASHUD ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	SARDA SHA
39	WPA/26530/2025	DIPANKAR ROY VS STATE OF WEST BENGAL AND ORS.	ASIT KUMAR BHATTACHARYA
40	WPA/26532/2025	SMT. LAKHI SHAW VS STATE OF WEST BENGAL AND ORS.	ARKA RANJAN BHATTACHARYA
41	WPA/26536/2025	PRADIP KUMAR GOSWAMI VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
42	WPA/26538/2025	PULIN MONDAL VS STATE OF WEST BENGAL AND ORS.	PRASANTA BISHAL
43	WPA/26542/2025	RATAN KUMAR BISWAS VS THE STATE OF WEST BENGAL AND ORS.	PRASANTA BISHAL
44	WPA/26544/2025	SABIR ALI VS STATE OF WEST BENGAL AND ORS.	AMAL KUMAR BANERJEE
45	WPA/26645/2025	MD. BIN ALI BAHALWA @ MOHAMMAD ALI AND ANR. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MANAS MALAKAR
46	WPA/26668/2025	SANJIB SAHA VS THE STATE OF WEST BENGAL AND ORS.	MUSKAAN CHOWDHURY
47	WPA/26759/2025	ALAKENDU GHOSH VS THE STATE OF WEST BENGAL AND ORS.	ARUNAVA GANGULY
48	WPA/26784/2025	ANIMA PAUL VS THE STATE OF WEST BENGAL AND ORS.	AHITAGNI DEY
49	WPA/26802/2025	SWAPAN KUMAR DEBNATH VS THE STATE OF WEST BENGAL AND ORS.	INDRADEEP PAL
50	WPA/26812/2025	MD AKIL VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SHAHNAWAZ ALAM
51	WPA/26823/2025	FIRDOUSHY AKTER VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA GOSWAMI
52	WPA/26841/2025	BHABANI PRASAD MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
53	WPA/26847/2025	MD. SAIFUL ISLAM VS KOLKATA MUNICIPAL CORPORATION AND ORS.	RISHOV DAS
54	WPA/26869/2025	KESHAB NANDY VS STATE OF WEST BENGAL AND ANR.	ATINDRA CHOWDHURY

55	WPA/26870/2025	TAPAS KUMAR BANDURI VS KOLKATA MUNICIPAL CORPORATION AND ORS.	RAJDEEP BHATTACHARYA
56	WPA/26880/2025	SUDIP DUTTA VS MUNICIPAL COMMISSIONER KOLKATA MUNICIPAL CORPORATION AND ORS.	ABHIJIT RAY
57	WPA/26934/2025	AJITESH DAS VS THE STATE OF WEST BENGAL AND ORS.	SREETAMA BISWAS
58	WPA/26950/2025	JONAKI PANJA AND ORS VS STATE OF WEST BENGAL AND ORS.	SOUMYADEEP BISWAS
59	WPA/26960/2025	MOHAMMAD SHAHID @ MD SAHID VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ANUPAM SINGHA
60	WPA/26997/2025	MALINA BHAKTA VS HOWRAH MUNICIPAL CORPORATION AND ORS.	SOUVIK DAS
61	WPA/27002/2025	ARABINDA HALDER VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
62	WPA/27004/2025	PREM CHAND AGARWAL VS STATE OF WEST BENGAL AND ORS.	AYANAVA ACHARYA
63	WPA/27023/2025	NAGES CHANDRA MOHANTA VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
64	WPA/27032/2025	PROSUN BANERJEE VS STATE OF WEST BENGAL AND ORS.	AYANAVA DAS
65	WPA/27038/2025	PRAMILA SHAH AND ORS VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS	SATYAKI MITRA
66	WPA/27095/2025	KHALILUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
67	WPA/27101/2025	BASANTI SAHA VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR MUKHERJEE
68	WPA/27165/2025	AMAR SMRITI SANGA AND ANR. VS STATE OF WEST BENGAL AND ORS.	TIRUPATI MUKHERJEE
69	WPA/27206/2025	KARTICK SAHA VS RAIGANJ MUNICIPALITY AND ORS.	GAUTAM KUMAR THAKUR
70	WPA/27208/2025	PRASUN GUHA VS RAIGANJ MUNICIPALITY AND ORS.	GAUTAM KUMAR THAKUR
71	WPA/27209/2025	ASHISH KARMAKAR VS RAIGANJ MUNICIPALITY AND ORS.	GOUTAM KUMAR THAKUR
72	WPA/27210/2025	SUBHOMOY DUTTA VS RAIGANJ MUNICIPALITY AND ORS.	GOUTAM KUMAR THAKUR
73	WPA/27222/2025	GAUTAM DEBNATH AND ORS. VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	SWAPNESH MALLIK
74	WPA/27285/2025	M/S. MAYA ENTERPRISE AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBRATA BHATTACHARJYA
75	WPA/27373/2025	KAZI NURUL HUDA VS STATE OF WEST BENGAL AND ORS.	SHAHJAMAL HAZRA
76	WPA/27374/2025	RIZIA KHATUN VS BURDWAN MUNICIPALITY AND ORS.	MEGHA SARKAR
77	WPA/27375/2025	CHURKI MURMU VS BURDWAN MUNICIPALITY AND ORS.	MEGHA SARKAR

78	WPA/27376/2025	MITA SOM VS STATE OF WEST BENGAL AND ORS.	MEGHA SARKAR
79	WPA/27415/2025	MUMTAZ AHMED AND ANR VS STATE OF WEST BENGAL AND ORS.	DEBARATI ROY CHOWDHURY
80	WPA/27452/2025	MD. NASIRUDDIN VS STATE OF WEST BENGAL AND ORS.	HARADHAN MONDAL
81	WPA/27490/2025	MD. AZIZUL HAQUE VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	MD SIRAJ MUNIR
82	WPA/27494/2025	ASHIM GANGULY VS KOLKATA MUNICIPAL CORPORATION AND ORS.	RATAN DAS
83	WPA/27515/2025	ALL SOCIAL HUMAN RIGHT SOCIETY VS HOWRAH MUNICIPAL CORPORATION AND ORS.	ANIMESH PAUL
84	WPA/27565/2025	PARVEZ AKHTER AND ANR. VS STATE OF WEST BENGAL AND ORS.	PRIYANKA BHOWMICK
85	WPA/27571/2025	ABHIRUK BANERJEE VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ALOKESH DALAI
86	WPA/27583/2025	SYED GHULAM AMINUDDIN VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MD. EJAZ
87	WPA/27592/2025	TAPAS ROY VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
88	WPA/27602/2025	VIVEK KUMAR SINHA @ VIVEK KR. SINHA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PARTHA CHAKRABORTY
89	WPA/27604/2025	SONAM SHARMA VS THE KOLAKATA MUNICIPAL CORPORATION AND ORS.	MD AZAD
90	WPA/27634/2025	TAPAN DEY AND ANR. VS STATE OF WEST BENGAL AND ORS.	PRALAY HAZRA
91	WPA/27635/2025	CHHABI CHALAK KUIRY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SOUGATA MITRA
92	WPA/27706/2025	FARAH NAAZ VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SANJIDA SULTANA
93	WPA/27707/2025	ASHOKE CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SUBHAYAN BARIK
94	WPA/27712/2025	RAJIB BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	GARGI DHANG
95	WPA/27717/2025	SHUBHADEEP MONDAL VS STATE OF WEST BENGAL AND ORS.	SUMAN CHATTOPADHYAY
96	WPA/27736/2025	SATYANARAYAN DUTTA VS STATE OF WEST BENGAL AND ORS.	LABONI BAR
97	WPA/27737/2025	CHANDRANI BHATTACHARJEE VS KANCHRAPARA MUNICIPALITY AND ORS.	RATIKANTA PAL
98	WPA/27739/2025	SANDHYA GHOSH VS STATE OF WEST BENGAL AND ORS.	PURNANKAR BISWAS
99	WPA/27746/2025	PRADIP CHOWDHURY AND ANR. VS STATE OF WEST BENGAL AND ORS.	ASIT KUMAR BHATTACHARYA
100	WPA/27789/2025	MD. IMTIAZUL HAQUE VS STATE OF WEST BENGAL AND ORS.	MD. SAIFUR RAHAMAN

101	WPA/27794/2025	BISHU DEY VS STATE OF WEST BENGAL AND ORS.	SANNIDHYA DATTA
102	WPA/27857/2025	SHAHID IQBAL VS KOLKATA MUNICIPAL CORPORATION AND ORS.	INDRAJIT BHATTACHARJEE
103	WPA/27858/2025	ANUP SINGH VS STATE OF WEST BENGAL AND ORS.	SUBHANWITA GHOSH
104	WPA/27905/2025	PARESH CHANDRA PARUI VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
105	WPA/27907/2025	SUBHAS CHANDRA JANA VS STATE OF WEST BENGAL AND ORS.	RAVI KUMAR DUBEY
106	WPA/27913/2025	SOMENATH DAS ADHIKARY VS STATE OF WEST BENGAL AND ORS.	RAVI KUMAR DUBEY
107	WPA/27921/2025	MD. ISMAIL VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SHAHNAWAZ ALAM
108	WPA/27925/2025	PRABIR DAS VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PARTHA SENGUPTA
109	WPA/27931/2025	MD. IRFAN VS STATE OF WEST BENGAL AND ORS.	SANJIB SETH
110	WPA/27947/2025	ABDA KHATOON AND ORS. VS STATE OF WEST BENGAL AND ORS.	ALLEN FELIX
111	WPA/27948/2025	SOUREN DEY VS STATE OF WEST BENGAL AND ORS.	SHREYASHI MAITY
112	WPA/27984/2025	GOPAL CHANDRA MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	PAYEL PARAMANIK
113	WPA/28031/2025	HARADHAN SADHUKHAN VS THE HOWRAH MUNICIPAL CORPORATION AND ORS.	PRIYANKA JANA
114	WPA/28037/2025	SOMNATH MONDAL VS UTTARPARA KOTRUNG MUNICIPALITY AND ORS.	SAMIRAN MANDAL
115	WPA/28052/2025	KAKALI DAS VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR BOSE
116	WPA/28062/2025	MD. SALAN VS KOLKATA MUNICIPAL CORPORATION AND ORS.	DEBJIT DE
117	WPA/28146/2025	BHARATI PRADHAN VS STATE OF WEST BENGAL AND ORS.	DEBOSRI CHATTERJEE
118	WPA/28165/2025	RAHUL MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	DEVRANJAN DAS
119	WPA/28168/2025	SHAMBHU PASWAN VS STATE OF WEST BENGAL AND ORS.	DEV KUMAR SHARMA
120	WPA/28179/2025	BHAKTI PADA SAMANTA VS STATE OF WEST BENGAL AND ORS.	RANANEESH GUHA THAKURTA
121	WPA/28231/2025	MD. TAJUDDIN THANDER VS KOLKATA MUNICIPAL CORPORATION AND ORS.	IQBAL HUSSAIN
122	WPA/28235/2025	PRADIPKUMAR MULLICK AND ANR. VS STATE OF WEST BENGAL AND ORS.	DIPTA DIPAK BANERJEE
123	WPA/28264/2025	SK. KOHINOOR HOSSAIN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAIKAT DEY

124	WPA/28267/2025	BABY ROY VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	ABHRATANU SARKAR
125	WPA/28268/2025	SRI ASGAR ALI VS STATE OF WEST BENGAL AND ORS.	BIKASH SHAW
126	WPA/28271/2025	RANJANA DUTTA AND ORS. VS THE CHAIRMAN, SOUTH DUMDUM MUNICIPALITY AND ORS.	RITANKAR DAS
127	WPA/28273/2025	MADHUSUDHAN KARMAKAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	AMINUL ISLAM
128	WPA/28286/2025	PRADIP KUMAR DAS VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MANDIRA BARMAN
129	WPA/28310/2025	AMARNATH MANDAL VS STATE OF WEST BENGAL AND ORS.	INDRANI MUKHERJEE
130	WPA/28311/2025	SMT. MAYA DAS VS STATE OF WEST BENGAL AND ORS.	BIKASH CHANDRA DAS
131	WPA/28313/2025	BITASTA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUJIT BHUNIA
132	WPA/28337/2025	LUTFAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SK ABUMUSA
133	WPA/28351/2025	MD. ARIF VS KOLKATA MUNICIPAL CORPORATION	MANOJIT BHATTACHARYA
134	WPA/28374/2025	MD HASNAIN VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	AVINASH KR. VERMA
135	WPA/28416/2025	M/S. INFINITY REAL ESTATE AND ORS. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	JOYDEEP DAS
136	WPA/28418/2025	GAUTAM PAUL VS STATE OF WEST BENGAL AND ORS.	DIPAYAN DAN
137	WPA/28419/2025	MRITYUNJAY MOHAN VS STATE OF WEST BENGAL AND ORS.	RUDRANIL DAS
138	WPA/28453/2025	DINESH SHAW VS HOWRAH MUNICIPAL CORPORATION AND ORS.	RATIKANTA PAL
139	WPA/28527/2025	BAISALI BHOWMIK ALIAS BAISHALI BHOWMICK VS BALLY MUNICIPALITY AND ORS.	KAUSHIK CHANDRA GUPTA
140	WPA/28540/2025	KISMATAN NISHA VS STATE OF WEST BENGAL AND ORS.	DEBABRATA CHAKRABARTI
141	WPA/28541/2025	RADHAKRISHNA MANNA VS STATE OF WEST BENGAL AND ORS.	SHARMISTHA PODDER
142	WPA/28574/2025	ASIT KUMAR PAL VS STATE OF WEST BENGAL AND ORS.	SUMALYA CHAKRABORTY
143	WPA/28597/2025	MITA BHATTACHARJEE VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	DEBASHIS BANERJEE
144	WPA/28605/2025	INDRANIL SINGHA ROY VS STATE OF WEST BENGAL AND ORS.	TAPAS SINGHA ROY
145	WPA/28610/2025	PAPIA SARKAR MAITI AND ORS. VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA

146	WPA/28612/2025	BALAI BEJ AND ORS. VS UTTARPARA KOTRUNG MUNICIPALITY AND ORS.	ABHINABA DAN
147	WPA/28628/2025	DURGA PRASAD JAISWAL VS STATE OF WEST BENGAL AND ORS.	SWARNALI SAHA
148	WPA/28648/2025	VIKASH AGARWAL VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
149	WPA/28659/2025	ABICHAL CHATTOPADHYAY VS HOWRAH MNICIPAL CORPORATION AND ORS	CHETNA RUSTAGI
150	WPA/28669/2025	AMIT MUNSI VS STATE OF WEST BENGAL AND ORS.	INDRANI MUKHERJEE
151	WPA/28671/2025	DILIP KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SUBHASISH MUKHOPADHYAY
152	WPA/28673/2025	NITISH BISWAS VS STATE OF WEST BENGAL AND ORS.	SUBHASISH MUKHOPADHYAY
153	WPA/28692/2025	AJOY KUMAR SARKAR AND ANR VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
154	WPA/28693/2025	UTTAM KUMAR SHAW AND ANR VS STATE OF WEST BENGAL AND ORS.	SHEO SHANKAR SHARMA
155	WPA/28706/2025	SANDIP HAZRA VS STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
156	WPA/28707/2025	SANDIP HAZRA VS STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
157	WPA/28730/2025	RAM GHOSH VS STATE OF WEST BENGAL AND ORS.	MOUMITA DHAR
158	WPA/28733/2025	TAPAN ROY (PAUL) VS STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY
159	WPA/28734/2025	HOSSAIN DAUD MOLLA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MAIDUL ISLAM KAYAL
160	WPA/28735/2025	HOSSAIN DAUD MOLLA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MAIDUL ISLAM KAYAL
161	WPA/28737/2025	AMIR JAMADAR VS STATE OF WEST BENGAL AND ORS.	MOHINUR MOLLICK
162	WPA/28738/2025	SUDIP KUMAR HAZRA VS STATE OF WEST BENGAL AND ORS.	DIGANTA DAS
163	WPA/28750/2025	SOMNATH DOLUI AND ORS VS STATE OF WEST BENGAL AND ORS.	APURBA KUMAR GHOSH
164	WPA/28818/2025	RABI HAZRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SK. KIRAN
165	WPA/28825/2025	MALAYA BASAK VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	PARTHA PRATIM MUKHOPADHYAY
166	WPA/28832/2025	ANIRUDDHA THAKUR VS STATE OF WEST BENGAL AND ORS.	SK. KIRAN
167	WPA/28954/2025	AMIT BANERJEE VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PRIYANKAR BASU MALLICK
168	WPA/28959/2025	KAUSIK KUMAR KAR VS STATE OF WEST BENGAL AND ORS.	AYANAVA DAS

169	WPA/28962/2025	ABDUL HOQUE VS ENGLISH BAZAR MUNICIPALITY AND ORS.	AMBU BINDU CHAKRABARTY
170	WPA/28964/2025	ASIM CHATTERJEE REPRESENTED BY CONSTITUTED ATTORNEY NOOR JAHAN BEGUM VS STATE OF WEST BENGAL AND ORS.	MADHUMITA PATRA
171	WPA/28967/2025	ABED RAHAMAN AND ORS. VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	SUBHAYAN BARIK
172	WPA/28968/2025	JOYPROKASH DWIBEDY VS STATE OF WEST BENGAL AND ORS.	SANJUKTA MUKHERJEE
173	WPA/29010/2025	MD PERWEZ ALAM VS STATE OF WEST BENGAL AND ORS.	SHIPROVON KUMAR SEAL

In The High Court at Calcutta

Appellate Side

WARNING CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 3
First Floor
Main Building

SINGLE BENCH (SB-XXI)

HON'BLE JUSTICE RAJA BASU CHOWDHURY

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94399371641?pwd=BvJWhkX84KuGPLaEzanw5xTGTnKYTj.1

WARNING LIST

1	SA/1318/1972	SUKUMAR RATH & ORS VS STATE OF W.B.	MR. SANTIMOY PANDA	MR. B. MALKHANDY
2	SA/1320/1972	SRI ASHOKE KR.RAKSHIT AND ORS VS SM. BIVA MITA	MR S.OJHA	MR S.P.MUKHERJEE
3	SA/1406/1972	STATE OF W.B. VS NARAYAN SINGH & ORS	A.K.BANERJEE	
4	SA/1434/1972	NIRMALENDU MALLICK VS RAM SONAHI CHOWBEY	ABHIJIT KR BANERJEE	
5	SA/1435/1972	KATAI CH. RISHI DAS VS PRAN KRISHNA MAJUMDER & ORS.	MR. B. C. MITTER	
6	SA/1447/1972	NANI GOPAL SAHA VS SUSHIL KUMAR MONDAL.	BIMAL KR. DUTTA.	
7	SA/1503/1972	NAKUL CHANDRA PRODHAN & ORS. VS ARJUN CHANDRA PRODHAN	D.KHAN	M.M.MALLICK
8	SA/1663/1972	SM.GOURIBALA SAHANA & ORS. VS SMT.SANDHYA RANI DUTTA	R.SAHA	N.Y.A
9	SA/1765/1972	RANAJIT NASKAR VS MINOR LAKSHMI NARAYAN KOLEY	MR M.K.GHOSH	MR B.K.BANERJEE
10	SA/1785/1972	SRI MADAN GARAIN AND ORS VS SRI GUIRAM GARAIN	MR N.KR.CHATTERJEE	MR S.LAL SEAL
11	SA/1808/1972	SUSHIL KUMAR BHANDARI & ORS. VS SURATH KUMAR GHOSH	N.K.CHATURVEDI	ASHUTOSH N. CHOWDHURY
12	SA/1810/1972	AMIYA BHUSAN MONDAL VS RAM KRISHNA NATHANI AND ORS	MR.MURARI DAS ROY	
13	SA/1826/1972	LAKSHMI KANTA DAFADAR VS BALARAM MONDAL	S.SENGUPTA	K.GANGULY
14	SA/1828/1972	BIVA RANI CHOWDHURY VS JHARNA ROY CHOWDHURY	ARUN KR DAS	
15	SA/1839/1972	KANAILAL MAITY VS CHITTARANJAN DAS	P.K.SAMANTA	N.Y.A

wt16	SA/1838/1972	JAGABANDHU MAITY & ANR. **VS** CHITTARANJAN DAS	S.R.BHUNIA	M.BANERJEE
17	SA/8/1973	SALIMUDIN SARKAR VS HAJI RAHIMUDDIN SARKAR	MR MRINAL KANTI GHOSH CHO	MR ASOKE DE.FOR-1
18	SA/24/1973	SM. SAHIMAN KHATUN AND ORS VS PANCHANAN DEY	MR B.K.BASU	MR N.Y.A
19	SA/25/1973	SUDHIR KR. CHOUDHURY & ORS VS SUSIL KR. MAJI		
IA NO: CAN/1/1997(Old No:CAN/1949/1997), CAN/2/1997(Old No:CAN/1950/1997)				
20	SA/57/1973	RAJKUMARI BORA & ANR. VS KANAI LAL BORAL	M.P.MUKHERJEE	M.PALIT
21	SA/89/1973	SRI SAMIR KUMAR MITRA VS SM. LUXMIMOYEE DASSI	MR TAPANDEB NANDI AMDI	MR SHYMAPRASANNA RAYCHOWD
22	SA/112/1973	PANCHUGOPAL SARDAR & ANR. VS SRI PULIN BEHARI DAS	HIMADRI SANKAR MAJUMDER	SUSIL KR. SIKDAR
23	SA/114/1973	NARESH CHANDRA ROY & ORS. VS THE STATE OF W.B	J.D.MUKHERJEE	C.D.ROYCHOWDHURY
24	SA/125/1973	MANIK LAL BHANDARI VS MD. NAKIB UDDIN KHAN	ANWAR HOSAIN	KAMAL KRISHNA CHAKRABORTY
25	SA/210/1973	SANTOSH CHOWDHURY & ORS. VS SURENDRA CHANDRA GHOSE	A. MUKHERJEE	SUBHAS CH. BASU
26	SA/215/1973	AKBAR ALI SHEIK & ORS VS ANIL KUMAR DE	MR. D. CHAKRABORTY	MRS. MONICA MITRA
27	SA/217/1973	SAMARENDENWATH ROY AND ORS VS SM. SAUTI RAY	MR B.M.MITRA	MR B.GHOSH
28	SA/291/1973	NURUL HUQ MONDAL AND ORS VS ZAMIDAR MONDAL	MR PRADIPTA RAY	N.Y.A
29	SA/298/1973	CHALTI DEVI KEDIA AND ORS VS SRI RADHESHYAM MODI	MR M.MUKHERJEE	N.Y.A
IA NO: CAN/1/1999(Old No:CAN/8528/1999)				
30	SA/299/1973	GOLAM MANDAL ALIAS GOLAM GOUS VS FAZLE HAQUE	MR MD. PARANTOP RAY 1TO3	N.Y.A
31	SA/307/1973	STATE OF WEST BENGAL VS BIDYUT BARAN NAYEK & ORS	MR C D ROYCHOWDHURY	
32	SA/308/1973	THE STATE OF WEST BENGAL VS SUNIL BARAN NAYEK & ORS	MR C D ROYCHOWDHURY	
33	SA/309/1973	THE STATE OF WEST BENGAL VS SUNIL BARAN NAYEK & ORS	MR C D CHOWDHURY	
34	SA/310/1973	THE STATE OF WEST BENGAL VS ANI KUMAR NAYEK & ORS	MR C D ROYCHOWDHURY	
		SA HEARING		
35	SA/1463/1972	M M PANDIT VS B L NANDI	MR A N BASU	
36	SA/1571/1972	NANDALAL MUKHERJEE VS RADHARANI DEVI &ORS.	MR. SUDHIR KUMAR DUTTA	
37	SA/1585/1972	PATNU MONDAL & ANR. VS BHADU MANDAL		
IA NO: CAN/1/2002(Old No:CAN/631/2002)				

38	SA/1624/1972	RAMANATH PANDA VS ATUL CHANDRA MAITY		
IA NO: CAN/1/2004(Old No:CAN/2337/2004)				
39	SA/1637/1972	MONINDRA NATH SAMANA & ORS VS STATE OF WEST BENGAL & ORS	MR A R MONDAL	
40	SA/1671/1972	ABDUL RAHIM & ORS VS STATE OF WEST BENGAL	MR A M MITRA	
41	SA/1732/1972	DHIRENDRA NATH RAY VS HARI SADHAN MONDAL	MR SUDISH DAS GUPTA	
42	SA/1753/1972	LILABATI NANDI VS GOPAL CH. KUNDU.	MINA LALA	
43	SA/1811/1972	RANJIT SINGH JAIN VS ASOKE KR MORE & ORS	RANJIT KR BANERJEE	
44	SA/1835/1972	SARIFUDDIN SK. VS JARIBA KHATUN & ORS	MR S DASGUPTA	
45	SA/1836/1972	SK ALTAZ & ORS VS STATE OF WEST BENGAL	DEBOTOSH KHAN	
46	SA/22/1973	GOPAL CHANDRA BASAK & ORS. VS KAMALA KANTA MONDAL		
IA NO: CAN/1/2002(Old No:CAN/2269/2002)				
47	SA/64/1973	SRI GOBINDA DAS MONDAL @ GOBINDA MONDAL VS STATE OF W.B.	ABU JAFAR M.S.ALAM	B.MALKHANDY
48	SA/194/1973	DEBENDRA NATH MAHATO VS KARTICK MAHATO	PRASUN K. CHOWDHURY	PRADIP CHOWDHURY
49	SA/228/1973	SHEO PROSAD RAM KANU VS JYOTI KANA ROY	MR. SUDHIR DASGUPTA	
50	SA/257/1973	ALA BUKSH MOLLAH & ORS VS HAMID MOLLAH	MR ANILANANDA MUKHERJEE	

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 236

Second Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE PARTHA SARATHI SEN

NOT SITTING ON 23.12.2025 AND ON 24.12.2025

FROM 3RD NOVEMBER, 2025 – WHENEVER SITS SINGLY, SHALL TAKE UP – HEARING OF WRIT PETITION RELATING TO GROUP – I, II, III, IV, V IRRESPECTIVE OF YEARS AND APPLICATIONS CONNECTED THERETO.

NOTE:
SEEKING ADJOURNMENT IN RESPECT OF SPECIALLY FIXED MATTERS WILL NOT BE ENTERTAINED.

NO MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94483923079?pwd=6mjHBk7ego8ZfYXr2u62OZHapd5ViU.1

EXTENSION OF INTERIM ORDER

1	WPA/24585/2013 (DEPT.)	RANJIT MONDAL AND ANR. VS STATE OF WEST BENGAL & ORS	SUSMITA KHAN

IA NO: CAN/14/2025

CONTEMPT APPLICATION

2	CPAN/1862/2025	ANJAN KUMAR GHOSH VS NILIMA SAMANTA, BLOCK DEVELOPMENT OFFICER, HARIPAL AND ANR	RIA KUNDU
in	WPA/4018/2024	ANJAN KUMAR GHOSH **VS** UNION OF INDIA AND ORS.	KAUSTAV BANERJEE

ASSIGNED MATTERS

3	WPA/13356/2025 [ASSIGNED]	SATYA RANJAN MAITY AND ORS. VS UNION OF INDIA AND ORS.	MALAY DHAR

IA NO: CAN/1/2025

4	CRR/1947/2018	GOPAL JHA & ANR VS CBI, BANK SECURITES & FRAUD CELL, CGO COMP, KOL	S DUTTA
wt5	CRR/2764/2018	CENTRAL BUREAU OF INVESTIGATION **VS** GOPAL JHA & ANR	CHANDREYI ALAM(GUPTA)
wt6	WPA/862/2025	MRINAL PATRA **VS** STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
7	WPA/28741/2022	GOURI SHANKAR KARMAKAR VS STATE OF WEST BENGAL AND ORS.	Jeenia Rudra
8	CRR/1347/2024	AJIT KUMAR NAYAK AND ORS. VS STATE OF WEST BENGAL AND ANR	SOHAM DE DHARA

IA NO: CRAN/1/2024, CRAN/2/2025, CRAN/3/2025

9	WPA/22074/2024	KALLOL MONDAL VS THE STATE OF WEST BENGAL AND ORS.	RISHIERAJ RITAMBHAR MOHANTY	
IA NO: CAN/2/2025, CAN/3/2025				
10	CRR/1443/2025	SYED EMDAD ALI VS STATE OF WEST BENGAL AND ANR	PRASANTA KUMAR PAKRASHI	
11	WPA/17832/2025	RAJU ROY AND ORS. VS TTHE STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH	
12	WPA/18876/2025	SK. SADDAM HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH	
		SPECIALLY FIXED PART HEARD MATTERS		
13	WPA/23644/2012 (AT 2 P.M.)	VIJAY KUMAR KAJARIA AND ORS VS STATE OF WEST BENGAL AND ORS.	ASIT KR. BHATTACHARYA	
wt14	WPA/3443/1996	NAND KISHORE KAJARIA AND ORS **VS** THE STATE OF W.B. AND ORS	D. MANNA	JR.GOVT.ADVOCATE
		SPECIALLY FIXED MATTERS		
15	WPA/32138/2014 [ASSIGNED]	THE STATESMAN LIMITED VS STATE OF WEST BENGAL & ORS	SAKABDA ROY	
wt16	CPAN/1078/2018	KAMLA PRASAD SINGH **VS** RAVINDRA KUMAR	RANANEESH GUHA THAKURATA	
17	WPA/5573/2016	THE STATESMAN LIMITED VS STATE OF WEST BENGAL	SAKABADA ROY	
IA NO: CAN/3/2024				
wt18	CRR/1719/2024	SWAPAN KUMAR DAS **VS** STATE OF WEST BENGAL AND ANR	MUNSHI ASHIQ ELAHI	
19	WPA/444/2017	PINAKI DUTTA VS EASTERN AND NORTH EAST FRONTIER RAILWAY CO-OP BANK LTD & ORS	SUMAN BANERJEE	
IA NO: CAN/1/2019(Old No:CAN/8127/2019)				
20	WPA/25848/2018 [ASSIGNED]	THE STATESMAN LTD. VS STATE OF WEST BENGAL & ORS.	SUPRIYA RANJAN SAHA	
IA NO: CAN/1/2025				
21	WPA/25851/2018 [ASSIGNED]	THE STATESMAN LTD. VS STATE OF WEST BENGAL & ORS.	SUPRIYA RANJAN SAHA	
IA NO: CAN/1/2025				
22	WPA/25868/2018 [ASSIGNED]	THE STATESMEN LTD. VS STATE OF WEST BENGAL& ORS	SUPRIYO RANJAN SAHA	
IA NO: CAN/1/2025, CAN/2/2025				
		HEARING 2		
		(2 P.M. MATTERS)		
23	WPA/4740/2014	RITWIKA BISWAS VS STATE OF WEST BENGAL & ORS	TANUSREE DAS	
IA NO: CAN/14/2025				
24	WPA/18138/2014	ANIL CH. GHOSH & ORS VS STATE OF WEST BENGAL & ORS	P.R. CHAKRABORTY	
IA NO: CAN/1/2017(Old No:CAN/12226/2017), CAN/3/2019(Old No:CAN/10803/2019)				
25	WPA/5347/2024	PLANTERS SOCIETY OF EASTERN INDIA LTD AND ANR VS WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ORS	AMIT PAN	

26	WPA/24695/2024	NETAI CHAND HALDER AND ORS VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAUDHURY	
		REVIEW APPLICATION		
27	RVW/195/2024	ANIL KRISHNA PAUL VS RABIN SARKAR AND ORS	NITAI CHANDRA SAHA	
IA NO: CAN/1/2024, CAN/2/2025				
in	CO/640/2019	ANIL KRISHNA PAUL **VS** RABIN SARKAR & ORS.	NITAI CH. SAHA	
IA NO: CAN/3/2023				
IA NO: CAN/3/2023				
28	RVW/241/2024	PASCHIM BANGA GRAMIN BANK VS UNION OF INDIA AND ORS	SURASRI BAIDYA	
IA NO: CAN/1/2024				
in	WPA/19141/2023	PASCHIM BANGA GRAMIN BANK **VS** UNION OF INDIA AND ORS.	SURASRI BAIDYA	
29	RVW/339/2024	SNEHA KUMARI GUPTA VS STATE OF WEST BENGAL AND ORS.	SHIV CHANDRA PRASAD	
IA NO: CAN/1/2024				
in	WPA/20571/2004	SNEHA KUMARI GUPTA **VS** STATE	MITA BISWAS	JOLLY CHAKRABORTY - STATE
		FOR HEARING		
		(LAND MATTERS)		
30	WPA/27481/2016	ANURADHA ROY & ORS. VS STATE OF WEST BENGAL & ORS.	ARINDAM DAS	
wt31	WPA/12960/2021	SAMIR KUMAR GHOSAL AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR	
IA NO: CAN/1/2024				
IA NO: CAN/1/2024				
wt32	WPA/12976/2021	BIMAL KUMAR KONAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR	
IA NO: CAN/1/2024				
IA NO: CAN/1/2024				
wt33	WPA/12978/2021	SUNIL KUMAR GHOSH AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR	
IA NO: CAN/1/2024				
IA NO: CAN/1/2024				
wt34	WPA/12986/2021	SANJOY KUMAR PAUL AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR	
IA NO: CAN/1/2024				
IA NO: CAN/1/2024				
wt35	WPA/13058/2021	SUNIL CHANDRA DAS AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR	
IA NO: CAN/1/2024				
IA NO: CAN/1/2024				
wt36	WPA/13102/2021	SHANKAR KUMAR DEY AND ORS **VS** STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR	
IA NO: CAN/1/2024				
IA NO: CAN/1/2024				
37	WPA/11163/2023	SANDHYA RANI HAZARI AND ORS VS UNION OF INDIA AND ORS.	PARTHA SARKAR	

38	WPA/19482/2024	ANKHI SARKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD GOLAM NURE IMROHI	

HEARING

(WRIT MATTERS)

39	WPA/7738/1990	SUMAN CHOWDHURY AND ANR (SRI GOURI SANKAR CHOWDHURY SINCE DECEASED) VS THE STATE OF W.B	MR NANDALAL NAYAK	N.Y.A
40	WPA/4519/1992	RAKTIM BHANU SHIT VS THE STATE		

IA NO: CAN/1/2021

41	WPA/3588/1998 [AT 2 P.M.]	DEBI PRASAD GHOSH VS THE STATE	ANJAN KUMAR MUKHERJEE	

IA NO: CAN/1/1999(Old No:CAN/106/1999)

42	WPA/26633/2007	GOLAM GOUS@NUR ALAM GOLAM GOUS &ORS VS STATE OF WEST BENGAL&ORS	USOF ALI DEWAN	

IA NO: CAN/1/2011(Old No:CAN/11582/2011)

43	WPA/27/2009	HOMELIFE APPLIANCE VS DIST. CONSUMER DISPUTE REDRESSAL FORUM , HOOGLY & ORS.	SUNITI KUMAR CHAUDHURI	
44	WPA/12588/2009	PARAG SARKAR AND ORS (SRI SUDHIR KUMAR SARKAR SINCE DECEASED) ANR VS STATE OF WEST BENGAL & ORS	ASHIS KUMAR DUTTA	

IA NO: CAN/1/2010(Old No:CAN/9515/2010), CAN/3/2014(Old No:CAN/11063/2014)

45	WPA/1530/2010	CESC LTD. & ANR VS ADDL. CHIEF ENGINEER, W.B STATE ELECT. DIST. CO. LTD. & ORS	G.S ASORA	
46	WPA/9208/2010	M/S. SECOND VIVEKANANDA BRIDGE TOLL WAY CO. PVT. LTD. VS UNION OF INDIA & ORS	SUDHANGSU SIL	

IA NO: CAN/1/2010(Old No:CAN/7024/2010)

47	WPA/2914/2011	TAPASI DAS VS THE BLOCK DEVELOPMENT OFFICER OF HEALTH, SINGUR AND ORS	JIBON HARI MALLICK	
48	WPA/27365/2012	DINABANDHU DAS BAIRAGYA VS STATE OF WEST BENGAL & ORS	PALLAV CHATTERJEE	
49	WPA/3342/2013	LALTU DAS VS STATE OF WEST BENGAL & ORS.	TARAPADA DAS	
50	WPA/28707/2013	TAPAN CHATTERJEE VS KOLKATA MUNICIPAL CORPORATION & ORS	ANIMESH DAS	

IA NO: CAN/1/2015(Old No:CAN/2240/2015)

wt51	WPA/21994/2014	TAPAN CHATTERJEE **VS** KMC & ORS.	ANIMESH DAS	
wt52	WPA/3998/2015	TAPAN CHATTERJEE **VS** KMC & ORS	ANIMESH DAS	
53	WPA/10709/2014	M/S GHOSH ENTERPRISE VS THE COAL INDIA LIMITED & ORS	MINTU KR GHSWAMI	
54	WPA/14375/2014	HIMANSHU KAYAL VS STATE OF WEST BENGAL & ORS	SUDIPTA DASGUPTA	
55	WPA/17122/2014	M/S PASCHIM BANGA KHANJI SILPA & ANR VS STATE OF WEST BENGAL & ORS	GOBINDA KAR	

56	WPA/18479/2014	SHANKAR PRASAD VS UNION OF INDIA & ORS	AJAY DEBNATH
IA NO: CAN/2/2019(Old No:CAN/11141/2019), CAN/3/2021			
57	WPA/20156/2014	SUKUMAR PAL & ORS VS STATE OF WEST BENGAL & ORS	SIKHA DUTTA
58	WPA/20441/2014	SUNITI BERA VS STATE OF WEST BENGAL & ORS	S GIRI
59	WPA/20835/2014	CHANDERPARA FISHERMAN CO-OPERATIVE SOCIETY LTD & ANR VS STATE OF WEST BENGAL & ORS	M DAS
60	WPA/22087/2014	JAGANNATH GUPTA VS STATE OF WEST BENGAL & ORS	PAPIYA BANERJEE BIHANI
61	WPA/7400/2015	SUFERA BIBI VS STATE OF WEST BENGAL & ORS	TANUSRI SANTRA
62	WPA/16846/2015	MUSST PEARI BEGUM & ORS VS STATE OF WEST BENGAL & ORS	SURANJAN MANDAL
63	WPA/20178/2015	MOUSUMI BANERJEE VS STATE OF WEST BENGAL & ORS	SAMAITA DAS CHOWDHURY
IA NO: CAN/1/2017(Old No:CAN/12022/2017)			
64	WPA/23575/2015	PARTHA SARATHI SARKAR VS STATE OF WEST BENGAL & ORS	M SASMAL
65	WPA/25818/2015	PULAK MAITY & ANR VS STATE OF WEST BENGAL & ORS	SURANJAN MANDAL
66	WPA/26828/2015	ANUPAM PANDA VS STATE OF WEST BENGAL & ORS	SUKUMAR BHUNIA
67	WPA/26927/2015	SHEFALI GHOSH AND ORS (LEGAL HEIRS OF DECEASED MAHADEB GHOSH) VS STATE OF WEST BENGAL AND ORS.	HIMADRI KUMAR MAHATA
IA NO: CAN/1/2023			
68	WPA/6962/2020	SAHINDA BIBI AND ORS VS NORTH DUM DUM MUNICIPALITY REP. BY CHAIRMAN	ABDUL MURSHID
69	WPA/21319/2022	MOHIT KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
70	WPA/2847/2023	JIVAN KRISHNA GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	TANMOY KHAN
71	WPA/9410/2023	LAKSHARAJ SHAW ALIAS LAKHRAJ SHAW AND ORS VS STATE OF WEST BENGAL AND ORS.	SANTIMOY BHATTACHARYYA
72	WPA/20238/2023	RAJKUMARTOLA MATSYAJIBI SAMABAY SAMITY LTD AND ANR. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
73	WPA/20904/2023	PROVAT HALDER AND ORS. VS STATE OF WEST BENGAL AND ORS.	NILANJAN ADHIKARI
74	WPA/20967/2023	DUKHA BHANJA GARAI AND ORS VS DAMODAR VALLEY CORPORATION AND ORS	AKASH DUTTA
75	WPA/22505/2023	ASIT MONDAL VS STATE OF WEST BENGAL AND ORS.	SATADAL SOVAN HALDER
76	WPA/24403/2023	INDRAJIT CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	RAJENDRA NATH BARIK

77	WPA/25246/2023	PRADIP KR. HAIT AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANAS DASGUPTA
78	WPA/1267/2024	RAKESH TANDAN VS STATE OF WEST BENGAL AND ORS.	SORMI DUTTA
79	WPA/16816/2024	M/S CENTURY EXTRUSIONS LIMITED AND ANR VS WEST BENGAL INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND ORS	ALOTRIYA MUKHERJEE
IA NO: CAN/1/2025			
80	WPA/18545/2024	SK. SAHALAM VS THE STATE OF WEST BENGAL AND ORS.	JAYED HOSSAIN
81	WPA/21466/2024	SASWATI DAS VS STATE OF WEST BENGAL AND ORS.	ANIRBAN DAS
82	WPA/5608/2025	CHAITANYA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SUMAN BISWAS
83	WPA/5962/2025	RAHUL MONDAL AND ORS. VS PRINCIPAL SECRETARY IRRIGATION DEPARTMENT AND ORS.	SABARNEE CHATTERJEE
84	WPA/22289/2025 (AT 2.00 P.M.)	KABITA MANNA AND ANR. VS STATE OF WEST BENGAL AND ORS.	PAYEL KHANRA

HEARING 1

(WRIT) (09.04.2025)

85	WPA/1335/2010	KALI KINKAR BHANDARI VS STATE & ORS	MUKTESWAR MAITY
86	WPA/1444/2010	SANAT KUMAR MAITI VS STATE OF WEST BENGAL & ORS	KAMAL KRISHNA MAITI
87	WPA/1571/2010	BIDHAN CHANDRA RAY & ORS VS STATE OF WEST BENGAL & ORS	SUNANDA SIL
88	WPA/1627/2010	NANDA(BISWAS) SARKAR VS STATE OF WEST BENGAL & ORS	MRINAL KANTI BISWAS
89	WPA/5130/2010	KANAI LAL HAIT VS STATE OF WEST BENGAL & ORS	SABITA KHUTIA(BHUNYA)
90	WPA/6131/2010	PRADIP GHOSHAL VS STATE & ORS	RAJITLAL MAITRA
91	WPA/7024/2010	M/S CARE & ANR VS STATE OF WEST BENGAL 7 ORS	UJJWAL TRIVEDI

IA NO: CAN/1/2010(Old No:CAN/6135/2010), CAN/2/2010(Old No:CAN/8962/2010), CAN/3/2010(Old No:CAN/9347/2010)

92	WPA/7232/2010	SUBRATA DEBNATH VS STATE & ORS	TANUJA BASAK
93	WPA/9313/2010	APARNA GHOSH VS STATE & ORS	SUDAKSHINA DEY
94	WPA/9355/2010	SURAJIT DAS GUPTA VS STATE OF WEST BENGAL & ORS	BIDISHA BANERJEE
95	WPA/10197/2010	RAMGOPAL MAHATA VS STATE OF WEST BENGAL & ORS	MILAN KUMAR MAITY
96	WPA/10259/2010	PANKAJ KR. BISWAS VS STATE OF WEST BENGAL & ORS	SHAMIM UL BARI
97	WPA/15913/2010	ANISUR RAHAMAN VS STATE AND ORS	SATYAJIT TALUKDAR

98	WPA/17659/2010	PARES CHANDRA GIRI VS STATE OF WEST BENGAL & ORS	GOUTAM MAITY

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 550

Fifth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE APURBA SINHA RAY

(AS AND WHEN SITS SINGLY)

FROM 24TH NOVEMBER, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS;

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION.

NOTE: APPELLATE SIDE MATTERS WILL BE TAKEN UP AFTER COMPLETION OF ORIGINAL SIDE MATTERS.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92303289174?pwd=8CkNaKbs1Jbo6ticBsUMLWa64EeRqV.1

TOP

(PART HEARD MATTER)

1	CRR/3841/2017 (9.1.2026)[VO]	SANDIP KUMAR ROY VS STATE OF WEST BENGAL AND ANR.	SHRABONI SARKAR	RUDRADIPTA NADNY / KARAN BAPULI

SPECIALLY ASSIGNED MATTERS

(OLD)

2	SA/972/1973	PALANI BALA DASSI VS SUSHIL NASKAR ALIAS BHADU BHUNIA @ KIRTI	MONICA MITRA	N.Y.A
3	SA/1189/1973	BIHAR AUTO AGENCIES VS BYSON TYRE RUBBER CO. PVT . LTD.	MRS GIAN KAUR	

ASSIGNED MATTERS

4	WPA/8999/2025 [GROUP III] [HEARING]	M/S. MURLIDHAR RATANLAL EXPORTS LIMITED VS THE STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL	
5	WPA/14901/2025 (GROUP - III)	MURLIDHAR RATANLAL EXPORTS LIMTIED VS STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL	
6	WPA/16015/2025 (GROUP-III)	SUBHAS CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	BIKASH SHAW	

REVIEW APPLICATION

7	RVW/255/2025	MURLIDHAR RATANLAL EXPORTS PVT LTD VS RAJENDRA RAJBANSHI AND ORS	AMRITA PANDEY	
IA NO: CAN/1/2025				
in	WPA/15060/2025	RAJENDRA RAJBANSHI **VS** THE STATE OF WEST BENGAL AND ORS.	BIKASH SHAW	

CONTEMPT MATTER

8	CPAN/1683/2011	APURBA KUMAR RAHUT VS BISWAJIT BISWAS	ADITI GUIN	
in	WPA/24098/2009	APURBA KUMAR RAHUT **VS** STATE OF WEST BENGAL	ABHISHEK GUPTA	
in	WPA/24099/2009	JAHANGIR HOSSAIN MONDAL & ORS **VS** STATE OF WEST BENGAL	ABHUSHEK GUPTA	
IA NO: CAN/1/2021				
IA NO: CAN/1/2021				
in	WPA/24100/2009	SUBBRATA GHOSH & ORS **VS** STATE OF WEST BENGAL	SIMANTIKA DASGUPTA	
IA NO: CAN/1/2021				
IA NO: CAN/1/2021				
in	WPA/24107/2009	BISWAJIT SHARMA & ORS. **VS** STATE OF WEST BENGAL	SIMANTIKA DASGUPTA	
IA NO: CAN/1/2021				
IA NO: CAN/1/2021				
in	WPA/24108/2009	MUNSUR ALI MONDAL & ORS **VS** STATE OF WEST BENGAL	SIMANTIKA DASGUPTA	
IA NO: CAN/1/2025				
IA NO: CAN/1/2025				
wt9	CPAN/1458/2019	BISWAJIT SHARMA & ORS. **VS** MRINAL KANTI SINHA ROY	SIMANTIKA DASGUPTA	
wt10	CPAN/1459/2019	SUBRATA GHOSH & ORS. **VS** MRINAL KANTI SINHA ROY	SIMANTIKA DASGUPTA	
wt11	CPAN/1688/2011	MUNSUR ALI MONDAL & ORS. **VS** BISWAJIT BISWAS	SIMANTIKA DASGUPTA	
wt12	WPCRC/51/2020	SUKUMAR GHOSH **VS** MRINAL KANTI SINGH ROY & ORS.	SIMANTIKA DASGUPTA	
		PART HEARD MATTERS		
13	CRR/2236/2023	SHANTONU MOITRA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOHINI ADHIKARI	MADHUSUDAN SUR, MANORANJAN MAHATA
		ASSIGNED MATTERS 1		
14	CO/1761/2011	KANAILAL BISWAS VS SANDIP BHATTACHARJEE AND ORS (JIBANRATAN BHATTACHARJEE SINCE DECEASED)	KOUSHIKEE BANERJEE	
15	CRR/787/2023 (09.01.2026)	BAIDYA NATH SANTRA AND ORS VS STATE OF WEST BENGAL AND ANR	BIKRAM BANERJEE	R.R.CHOWDHURY / A.GHATAK / M.GUPTA
IA NO: CRAN/3/2023				
wt16	CRR/2420/2023	THE STATE OF WEST BENGAL **VS** CHANDI PULIA	R SENGUPTA	RANADEB SENGUPTA, SACHIT TALUKDAR
17	CO/2612/2025	BISWANATH GHOSH VS RABINDRA NATH GHOSH AND ORS.	SOUNAK MANDAL	
18	CO/2617/2025	EK PRAYAAS EDUCATIONAL SOCIETY VS ABDUL MAJEED AND ORS.	MOBINA ALI	
IA NO: CAN/2/2025				
		REVIEW		
19	RVW/298/2025	BIMALA DEVI AGARWALA VS THE ORIENTAL INSURANCE CO. LTD	SUJIT SAHA	
IA NO: CAN/1/2025				

in	FMA/874/2022	THE ORIENTAL INSURANCE CO.LTD. **VS** SMT. BIMALA DEVI AGARWAL	PARIMAL KUMAR PAHARI
20	RVW/306/2025	PRADIP KUMAR AGARWAL VS THE STATE OF WEST BENGAL AND ORS.	ABHISHEK GUPTA
in	WPA/27470/2022	ANUPAM BISWAS **VS** STATE OF WEST BENGAL AND ORS.	TRIPTIMOY TALUKDER

CONTEMPT MATTERS

21	CPAN/700/2024 (TOP)[VO]	SAKSHI GOPAL GHOSH AND ORS VS JAYANTA BANERJEE THE DIRECTOR OF TECHNICAL EDUCATION AND TRAINING AND SKILL DEVELOPMENT AND ORS	SIMANTIKA DASGUPTA
in	WPA/11867/2014	NANDALAL DAS & ORS **VS** STATE OF WEST BENGAL & ORS	S. DASGUPTA
22	CPAN/612/2010 (WPA 18356/2004 - RECONSTRUCTED)	GITA RANI KARAN VS G.K. PILLAI	SABYASACHI MONDAL
in	WPA/18356/2004	GITA RANI KARAN **VS** UNION OF INDIA	BASUDEB BAG
23	CPAN/2239/2014	SAMBHU DAS VS DEBAJYOTI BORAL	TANUJA BASAK
IA NO: CAN/1/2024			
in	WPA/9138/2013	SAMBHU DAS **VS** STATE OF WEST BENGAL & ORS	TANUJA BASAK
24	CPAN/1597/2016	RABINDRA NATH CHANGDAR VS ANANDA BEJ	PAMPA DEY (DHABAL)
in	WPA/27392/2015	RABINDRA NATH CHANGDAR & ANR **VS** STATE OF WEST BENGAL & ORS	PAMPA DEY DHABAL
25	CPAN/875/2018	KAMAKSHYA NARAYAN PANDEY VS SUJIT SAMANTA	TANUJA BASAK
in	WPA/3136/2018	KAMALAKSHYA NARAYAN PANDEY **VS** STATE OF WEST BENGAL & ORS.	TANUJA BADAK
IA NO: CAN/1/2018(Old No:CAN/6792/2018)			
IA NO: CAN/1/2018(Old No:CAN/6792/2018)			
26	CPAN/67/2019	SAJJAN AGARWAL & ORS VS DR. BHARAT LAL MEENA	DEBORSHI DHAR
IA NO: CAN/1/2023			
in	WPA/15180/2013	SAJJAN AGARWAL & ORS **VS** STATE & ORS	DEBORSHI DHAR
27	CPAN/559/2020	ANIMA SEN AND ANR VS PARTHA GHOSH AND ORS	PRADIP KUMAR GHOSH
in	WPA/7480/2018	ANIMA SEN & ANR **VS** THE PRINCI SECY LAND & LR DEPT & ORS	PRADIP KUMAR GHOSH
28	CPAN/987/2021	DINABANDHU DAS BAIRAGYA VS RIDDHI BANERJEE	PAMPA DEY DHABAL
in	WPA/26732/2014	DINABANDHU DAS BAIRAGYA **VS** STATE OF WEST BENGAL & ORS	P CHATTERJEE
29	CPAN/1297/2023	SAMAR CHATTOPADHYAY VS SRI ANOOP KUMAR AGARWAL AND ORS	SK. IMTIAJ UDDIN
in	WPA/521/2015	SAMAR CHATTOPADHYAY **VS** STATE OF WEST BENGAL 7 ORS	E BARI

wt30	MAT/2176/2023	STATE OF WEST BENGAL AND ORS **VS** SAMAR CHATTOPADHYAY	S. D. CHANDRA	
31	CPAN/1069/2024 [09-01-2026]	UDAY GOSWAMI AND ANR VS SAMIRAN DUTTA CHAIRMAN CUM MANAGING DIRECTOR EASTERN COALFIELDS LTD AND ORS	SHARMISTHA LAHA	
in	WPA/11252/2018	UDAY GOSWAMI & ANR **VS** EASTERN COALFIELDS LTD. & ORS	SHARMISTHA LAHA	
		CRIMINAL APPEAL HEARING		
32	CRA/115/1988 (PI+PII+1PB+1TCR)	SWAPAN KUMAR SADHUKHAN VS STATE OF WEST BENGAL	MR. J. B. PRAMANIK	N.Y.A.
33	CRA/22/1991 (PI+PII+1PB (IN 2SETS)+3TCR+TRANS)	LAXMAN CHAKRABORTY VS STATE OF WEST BENGAL	ARUNABH JANA	FARIA HOSSAIN, ATULYA SINHA
34	CRA/75/1992 (PI+PII+1PB+4TCR+TRANS)	JAMALUDDIN SK. VS STATE OF WEST BENGAL		
35	CRA/299/2002 (PI+PII+1PB+5TCR)	SHYAMAPADA KOLEY & ORS. VS THE STATE OF WEST BENGAL	TAPAS KR. GHOSH	SARYATI DUTTA

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 655

Sixth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE PRASENJIT BISWAS

(NOT SITTING ON 23.12.2025)

FROM 24TH NOVEMBER,2025 - WHENEVER SITS SINGLY, SHALL TAKE UP -
1. HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS;

2. HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC.APPEAL TO BE TAKEN UP BY THE SINGLY BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO IRRESPECTIVE OF YEARS.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92350378228?pwd=2l18mV6gRCdcCPqggfEXWoyGkcbygZ.1

TO BE MENTIONED

(CORRECTION)

1	CRA/488/2017 (PI+PII+PB+TCR)	HOSSAIN ALI SARKAR VS STATE OF WEST BENGAL AND amp,ANR	K CHOUDHURY	ANAND KESHRI,JONAKI SAHA

CRIMINAL APPEAL HEARING

2	CRA/300/1995 (P1+P2+PB+TCR)	E.S.I.CORPN.,CALCUTTA VS SHRI TARUN KUMAR GUHA	MR S.MAITRA	N.Y.A.
3	CRA/50/1997 [P-I+ P-II+PB+ TCR]	SUJIT BISWAS VS THE STATE OF WEST BENGAL	RANA MUKHOPADHYAY	FARIA HOSSAIN
4	CRA/53/1999 [P1+ P2+PB +TCR]	ASST.DIRECTOR,E.D,F.E.REGULATION ACT VS BIMAL KUMAR DAMANI	DHURJATI CHAKRABORTY	
5	CRA/226/2000 [P-I+ P-II+PB+ TCR]	SARASWATI SINGH & ORS VS STATE	AMITABHA KARMAKAR	
6	CRA/286/2000 [P-I+ P-II+PB+ TCR]	BHABANI PANDIT VS KHANGAL CHANDRA PANDIT	PUSHPAL SATPATHI	
7	CRA/385/2001 [P-I+ P-II+PB+ TCR]	HELEN BOURI VS STATE	AJOY DEBNATH	
8	CRA/386/2001 [P-I+ P-II+PB+ TCR]	BIRESWAR BERA VS ATAL CHANDRA BERA	BINOY KRISHNA SASMAL	
9	CRA/657/2007 [P-I+ P-II+PB+ TCR]	SUDHARSHAN RANA VS STATE OF WEST BENGAL	INDRAJIT CHATTERJEE	DEBASISH ROY / SREYASHEE BISWAS / ARANI BHATTACHARYA
10	CRA/58/2010 [P-I+ P-II+PB+ TCR]	ANIMA MAITY VS STATE OF WEST BENGAL & ORS.	AMAL KRISHNA SAMANTA	

11	CRA/732/2016 (PI+II+PB+TCR)	RATAN PAL @RATAN CHANDRA PAL & ORS VS STATE OF WEST BENGAL	SOURAV MONDAL	IMRAN ALI / SUTAPA BANERJEE

SECOND APPEAL

(HEARING)

12	SA/244/2012 (PI+ P2+PB+OS+TCR+RI CARD)	BISWANATH GHOSH & ORS. VS MIRARANI GHOSH	RABINDRA NATH MAHATO
13	SA/86/2025 (PI +PII+OS+PB+TCR)	MD MOSTAQUE HOSSAIN @ MD MOSTAK HOSSAIN VS MD ADIL HOSSAIN	ASIF DEWAN

S. A. APPLICATION

14	SAT/355/2011 (P I + II +PB+OS] [SAT 472/2011 - P1+OS]	LABANGA LATA PATTANAYAK & ORS VS BINODINI PATTANAYAK & ORS	TAPAN KUMAR MAHAPATRA
wt15	SAT/472/2011	SUSANTA KUMAR PATTANAYAK & ORS **VS** BINODINI PATTANAYAK & ORS	TAPAN KUMAR PATTANAYAK

IA NO: CAN/2/2017(Old No:CAN/683/2017), CAN/3/2022, CAN/4/2023

IA NO: CAN/2/2017(Old No:CAN/683/2017), CAN/3/2022, CAN/4/2023

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 22

Second Floor

Main Building

SINGLE BENCH (SB)

HON'BLE JUSTICE UDAY KUMAR

AS AND WHEN SITS SINGLY.
****

FROM 24TH NOVEMBER, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP -- HEARING OF CRIMINAL REVISIONAL APPLICATIONS (2016 ONWARDS) INCLUDING APPLICATIONS CONNECTED THERETO.

AND

FROM 15TH JANUARY, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION IN THE SINGLE BENCH, SHALL TAKE UP ITEM NO. 9 TO ITEM NO. 110 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE SHAMPA DUTT (PAUL) EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.

****
NOTE : URGENT MATTERS MAY BE MENTIONED AFTER SERVING TO THE OPPOSITE SIDE..
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VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97816946079?pwd=bbjTuGDsqYfuMbg1hbfuf4V1DuXs14.1

PART HEARD

1	CRR/87/2020 (02.01.2026)	CENTRAL BUREAU OF INVESTIGATION VS CHANDRA NATH KAYAL	ANIRBAN MITRA	
2	CRR/2164/2022 (02.01.2026)	CENTRAL BUREAU OF INVESTIGATION AND ANR VS STATE OF WEST BENGAL AND ANR	KALLOL MONDAL	DEBASISH ROY, RUDRADIPTA NANDY, SARYATI DUTTA

CONTESTED APPLICATION

3	CRR/2275/2025	DIPANKAR KUNAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	LIPIKA DAS	SAIBAL BAPULI / ARANI BHATTACHARYA
4	CRR/4322/2025	NAUSHED ALIAS DIPAK HARI VS STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
5	CRR/4569/2025	SK. LALTU VS STATE OF WEST BENGAL	ASIS BHATTACHARYYA	JOYDEEP ROY, DATTATREYA DUTTA
6	CRR/4598/2025	KALIKANT JHA VS THE STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	SARYATI DUTTA, RAJU MONDAL

HEARING

7	CRR/2389/2017	JYOTSANA INVESTMENT COMPANY LTD VS R K DE	ADITYA KANONDIA	

IA NO: CRAN/3/2018(Old No:CRAN/324/2018)

8	CRR/3469/2017	MRITYUNJOY ROY VS STATE OF WEST BENGAL and amp, ANR	SOUMYA NAG	FARIA HOSSAIN, ARITRA BHATTACHARYA

IA NO: CRAN/1/2018(Old No:CRAN/309/2018)

9	CRR/2825/2018	UTTARA SHARMA & ORS VS STATE OF WEST BENGAL & ANR	A TIWARI	
IA NO: CRAN/1/2019(Old No:CRAN/50/2019)				
10	CRR/2918/2018	VINOD KR KHETAWAT & ANR VS STATE OF WEST BENGAL & ANR	S BASU	
11	CRR/3603/2018	GYAN CHAND KOTIA & ORS. VS STATE OF WEST BENGAL & ANR	ADITYA TIWARI	
12	CRR/1588/2020	MANISH KHEMKA VS Union of India	ANIRUDHYA DUTTA	
IA NO: CRAN/1/2021				
13	CRR/11/2022	SURYA CHANDRA MISHRA VS STATE OF WEST BENGAL AND ANR	KANISHK SINHA	
wt14	CRR/1764/2022	SURYA CHANDRA MISHRA **VS** STATE OF WEST BENGAL AND ANR.	KANISHK SINHA	
IA NO: CRAN/3/2024				
IA NO: CRAN/3/2024				
15	CRR/882/2022	ASHIS KUMAR DUTTA AND ANR VS STATE OF WEST BENGAL AND ORS.	RAHUL GANGULY	S.GHOSH/B.BANERJEE
16	CRR/1781/2022	DILWAR HOSSAIN AND ANR VS STATE OF WEST BENGAL AND ANR	MALAY BHATTACHARYYA	
17	CRR/2253/2022	RANA SIL VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	
18	CRR/2301/2022	IDEL SK @ GABA SK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MAZHAR HOSSIAN CHOWDHURY	ANASUYA SINHA, PRAKASH MISHRA
19	CRR/2508/2022	RAJ KUMAR MONDAL VS STATE OF WEST BENGAL AND ANR	SHAKTI HALDER	RUDRADIPTA NANDY, SONALI DAS
IA NO: CRAN/12/2025				
20	CRR/3005/2022	KRITI KUMARI VS STATE OF WEST BENGAL	ARFEEN BEGUM	A GANGULY / S K DAN
IA NO: CRAN/1/2024				
21	CRR/3578/2022	JYORTIMOY BISWAS VS STATE OF WEST BENGAL AND ANR	ABHISHEK ADDHYA	
22	CRR/3795/2022	PRADIP KUMAR GHOSH VS UNION OF INDIA	SUMAN MAJUMDER	
23	CRR/3836/2022	RAVI SHANKAR MANI TRIPATHI AND OTHERS VS STATE OF WEST BENGAL AND ANR	OISANI MUKHERJEE	SAIBAL BAPULI / TRINA MITRA
IA NO: CRAN/1/2024, CRAN/2/2024, CRAN/3/2025				
24	CRR/4408/2022	SOURABH MAITY VS STATE OF WEST BENGAL AND ANR	SK. SAHJAHAN ALI	
25	CRR/4409/2022	MEENA KHEMKA VS DEEPAK KHEMKA AND ANR.	NIHARIKA SINGH	
26	CRR/4411/2022	MD. OBAIDULLAH VS STATE OF WEST BENGAL AND ANR	Kalidas Saha	SREYASHI BISWAS, PUSHPITA SAHA
27	CRR/4680/2022	ABHISHEK KAPOOR VS MR KABIR SUMAN	SMITA MUKHERJEE	
wt28	CRR/842/2023	BITTU ROY CHOUDHURY **VS** KABIR SUMAN	NAVNEET SEWAK	
29	CRR/4694/2022	BISWAJIT ROY VS TUMPA ROY AND ANIOTHER	ASIS BHATTACHARYYA	
IA NO: CRAN/1/2023, CRAN/3/2024				

30	CRR/257/2023	RAJ KUMAR JAISWAL VS STATE OF WEST BENGAL AND ANR	HERA NAFIS	ANTARIKHYA BASU , ESHITA DUTTA
31	CRR/290/2023	ALOK KHETAN VS STATE OF WEST BENGAL AND ORS.	ARIJIT DEY	ANASUYA SINHA / SUBHASHREE PATEL
32	CRR/530/2023	INDIAN COMPRESSORS LIMITED AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MRIGANK KEJRIWAL	RITUPARNA GHOSH , MANASHI ROY
IA NO: CRAN/7/2025, CRAN/8/2025				
33	CRR/1176/2023	PALASH GUIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAPTARSHI BASU	ANASUYA SINHA, SUBHASREE PATEL
IA NO: CRAN/6/2025				
34	CRR/2372/2024	ARIJIT BORAL VS STATE OF WEST BENGAL AND ANR	SOURAV CHATTERJI	SAIBAL BAPULI,SOUMYADIP SAHA
IA NO: CRAN/3/2025				
35	CRR/2256/2025	KAUSHIK BAG AND ANOTHER VS STATE OF WEST BENGAL AND ANR	BUSRA KHATUN	ZAREEN NASIMA KHAN, BAISHAKHI CHATTERJEE
36	CRR/2292/2025	KEYA CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMIT RANJAN PATI	MADHUSUDAN SUR, ATIF AHMED SIDDIQUE
37	CRR/2293/2025	KEYA CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMIT RANJAN PATI	
38	CRR/2303/2025	BIKASH DAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUBHAJIT CHOWDHURY	SUKANYA BHATTACHARYA, AMANUL ISLAM
39	CRR/4248/2025	DIPANJAN PATRA VS STATE OF WEST BENGAL AND ANR	YOUNUS SULTAN	JOYDEEP ROY, MD. YASER AMMAR ISMAIL
IA NO: CRAN/1/2025				
		HEARING 1		
40	CRR/874/2021	FALGUNI MAJMUDAR VS STATE OF WEST BENGAL AND ANR	ABHISHEK SIKDAR	RANA MUKHERJEE / SUJATA DAS
41	CRR/87/2022	TRIDIB HALDAR AND ANR VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	
42	CRR/3448/2022	SANCHARI MUKHERJEE AND ANR. VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER	ANASUYA SINHA / SUBHASREE PATEL
IA NO: CRAN/8/2025				
43	CRR/4387/2022	ATUL PUKHRAJ FALGUNIA VS STATE OF WEST BENGAL AND ORS.	BODHISATTA BISWAS	S GHOSH / B BANERJEE
IA NO: CRAN/7/2025				
44	CRR/4388/2022	RAMKRISHNA MOOGIMANE VS STATE OF WEST BENGAL AND ORS.	BODHISATTA BISWAS	R ROYCHOWDHURY / M GUPTA
IA NO: CRAN/7/2025				
		HEARING 2		
45	CRR/1357/2022	SACHIN JAISWAL AND ANR. VS STATE OF WEST BENGAL AND ANR.	MD. SHAMIMUDDIN	DEBASISH ROY / SARYATI DUTTA/ PUSHPITA SAHA
IA NO: CRAN/4/2025				
46	CRR/2260/2022	SUBHA DUTTA VS STATE OF WEST BENGAL AND ANR	TAPAS KUMAR MANNA	M JANA
47	CRR/2458/2022	GOPAL PRAMANIK AND ORS VS STATE OF WEST BENGAL	PRATIP CHATTERJEE	ANASUYA SINHA / J SAHA
48	CRR/2604/2022	LALITA SARAOGI AND ANR VS STATE OF WEST BENGAL AND ANR	PARTHA SARATHI DAS	R ROYCHOWDHURY / S CHAKRABORTY

49	CRR/3433/2022	PRAKASH SHARMA VS M/S VISION CELL PVT LTD	PUJA BERIWAL	
IA NO: CRAN/6/2024				
50	CRR/3434/2022	SUDIPTA GHOSH VS STATE OF WEST BENGAL AND ANR	SITAL SAMANTA	M SHARMA
IA NO: CRAN/2/2023				
51	CRR/3796/2022	ARCHANA AGARWAL VS STATE OF WEST BENGAL AND ANR	PRADEEP KUMAR JEWARJKA	SREYASHI BISWAS
IA NO: CRAN/4/2023				
52	CRR/4005/2022	MONALISHA GUPTA VS STATE OF WEST BENGAL AND ORS.	SUBHASIS CHAKRABORTY	I ALI / D SAHU
53	CRR/4089/2022	VISHAL AGARWAL VS STATE OF WEST BENGAL AND ANR	ANURAG SARDAR	PRASUN KUMAR DUTTA , AMANUL ISLAM
IA NO: CRAN/9/2025				
54	CRR/4267/2022	REGISTRAR OF COMPANIES WEST BENGAL VS BHAL CHANDRA KHAITAN AND ANOTHER	PRADYAT SAHA	
55	CRR/4458/2022	ARUP MANDAL VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER	RUDRADIPTA NANDY, SONALI DAS
IA NO: CRAN/9/2025				
56	CRR/4655/2022	LAXMIKANTA SAMANTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	DIPTENDU MANDAL	
57	CRR/4692/2022	MAKBUL HOSSAIN LASKAR VS THE SUPERINTENDENT OF POLICE , CENTRAL BUREAU OF INVESTIGATION	SUMAN MAJUMDER	
58	CRR/91/2023	PARASURAM GIRI AND ANR VS STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
59	CRR/105/2023	REHAN KHAN VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	ANASUYA SINHA, SANDIP CHAKRABORTY,
IA NO: CRAN/14/2025				
60	CRR/222/2023	SHUVAJIT SAHA @ SUVOJIT SAHA @ SUBHAJIT SAHA @ SUBHOJIT SAHA VS STATE OF WEST BENGAL	SUMAN MAJUMDER	
61	CRR/253/2023	ABDULLA MONDAL VS STATE OF WEST BENGAL AND ANR	KARABI ROY	ARIJIT GANGULY, SREEMOYI ROY
62	CRR/277/2023	M/S OVERSEAS LEATHER GOODS COMPANY PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANAMITRA BANERJEE	
IA NO: CRAN/2/2024				
63	CRR/278/2023	M/S OVERSEAS LEATHER GOODS COMPANY PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANAMITRA BANERJEE	
IA NO: CRAN/2/2024				
64	CRR/773/2023	HABIBULLAH VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	IKBAL KABIR
65	CRR/1137/2023	DEBASHIS MITRA AND ANR VS STATE OF WEST BENGAL AND ANR	MAMATA JANA	Saryati Dutta
IA NO: CRAN/1/2024				
66	CRR/1342/2023	KRISHNA NAYAK VS STATE OF WEST BENGAL AND ORS.	ASHIM GHOSHAL	
67	CRR/2281/2023	SOURAV AGARWAL AND ANR VS THE STATE OF WEST BENGAL AND ANR	KAUSHIK BANERJEE	DEBASISH ROY, ARIJIT GANGULY, SAILADITYA BANERJEE
IA NO: CRAN/6/2025				

68	CRR/2620/2023	AMIT REALTY PVT LTD VS SUNITA KUMARI AND ORS	ANIRBAN TARAFDER	
69	CRR/3672/2023	GAUTAM DEY VS GOLAM SAHARIA	SOMNATH ADHIKARY	
IA NO: CRAN/2/2024				
70	CRR/4759/2023	ALIBUDDIN @ ALIMUDDIN MONDAL AND ORS. VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	DIPANKAR PRAMANICK
71	CRR/2033/2024	TUSHAR KANTI MAHATO AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARITRA BHATTACHARYA	ARINDAM SEN / PAROMIT SAHU
72	CRR/4575/2024	SANJIB KUMAR ROY VS STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
IA NO: CRAN/1/2024				

HEARING 3

73	CRR/42/2022	MONOJIT DAS VS STATE OF WEST BENGAL AND ORS.	SUBIR KUMAR ROY	P. K. DUTTA / S. ROY
74	CRR/520/2022	BIPLAB SAHA AND ANR. VS KOLKATA MUNICIPAL CORPORATION AND ANR.	SAURADEEP DUTTA	SREYASHI BISWAS
IA NO: CRAN/1/2022				
75	CRR/1299/2022	SATYADEO PRASAD SHAW VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR ROY	A.MUKHERJEE/D.MAHATO
IA NO: CRAN/2/2022				
76	CRR/1349/2022	JYOTSNARA BIBI VS MD AZAM ALI SARKAR AND ANR	RWITENDRA BANERJEE	
77	CRR/1600/2022	RASHIK GUPTA VS RAJANI GUPTA	MD AASIF IQBAL	
78	CRR/3415/2022	PROSENJIT MONDAL @ PRASENJIT MONDAL AND ANOTHER VS TILAK MITRA AND ANOTHER	NAMRATA CHATTERJEE	
IA NO: CRAN/2/2024				
79	CRR/1432/2024	SWAPAN SAMANTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUBHANWITA GHOSH	ADIL BADR, PUSHPITA SAHA
IA NO: CRAN/1/2024				
80	CRR/1433/2024	TOTA SK AND ANR. VS STATE OF WEST BENGAL AND ANR	MD. JANNAT UL FIRDOUS	SARYATI DUTTA, SANJIDA SULTANA
81	CRR/1438/2024	SAMAR PAUL VS STATE OF WEST BENGAL AND ANR	AYESHA SULTANA	
IA NO: CRAN/3/2025				
82	CRR/1447/2024	GIANFRANCO @ GIAN FRANCO TOMMASI AND ANR. VS STATE OF WEST BENGAL AND ANR	SREYA BASU MALLICK	DEBASISH ROY, SARYATI DUTTA, NAHID AHMED
IA NO: CRAN/5/2025				
83	CRR/1448/2024	SANKAR SARKAR VS MAHUYA SARKAR	LAKSHMI NATH BHATTACHARYYA	
IA NO: CRAN/1/2024				
84	CRR/1457/2024	SK. AZHARUDDIN @ AKASH VS STATE OF WEST BENGAL AND ANR	SOUROV MONDAL	
85	CRR/1465/2024	SANJAY BISWAS @ SANJAY KUMAR BISWAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AHITAGNI DEY	
86	CRR/1468/2024	BIKASH CHOUMAL VS STATE OF WEST BENGAL AND ANR	PRABHAT KUMAR SRIVASTAWA	

87	CRR/1469/2024	KANCHAN KUMAR DE AND ANR. VS STATE OF WEST BENGAL AND ANR	AMAJIT DE	KOUSHIK KUNDU, RAJNANDINI DAS
IA NO: CRAN/4/2025				
88	CRR/1482/2024	ANJAN GANGULY VS SNEHA BHATTACHARJEE AND ANOTHER		
89	CRR/1492/2024	PRODIP KR HUI VS STATE OF WEST BENGAL AND ANR	SUMIT BISWAS	RUDRADIPTA NANDY, SUBRATA ROY, ANKITA PAL
IA NO: CRAN/1/2025				
90	CRR/1797/2024	SAKTI DAS GUPTA VS UMA DEY (BAGCHI)	ARKODEB SINHA	
IA NO: CRAN/3/2025				
91	CRR/2061/2024	HUSBAND OF VICTIM GIRL AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARCHISHMAN SINGH	ANAND KESHRI / RAHUL GANGULY
IA NO: CRAN/1/2024				
92	CRR/2063/2024	PRINCE BANSAL VS STATE OF WEST BENGAL AND ANR	ABHIMANYU BANNERJEE	ARIJIT GANGULY, RAHUL GANGULY
93	CRR/2074/2024	SNEHA ROY VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE	
IA NO: CRAN/1/2024				
94	CRR/2076/2024	MONOJ KUMAR PAL @ MANOJ KUMAR PAUL VS STATE OF WEST BENGAL AND ANR	SAMRAT CHOUDHURY	DEBASISH ROY, ARIJIT GANGULY, SACHIT TALUKDAR
IA NO: CRAN/4/2025				
95	CRR/2079/2024	BAPI PAL VS STATE OF WEST BENGAL AND ANR	JYOTIRMOY TALUKDAR	
IA NO: CRAN/1/2025				
96	CRR/2084/2024	SWATI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MD. NAUROZ RAHBER	
97	CRR/2171/2024	THIRUNAVUKARASU VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND ANOTHER	SUBHADEEP GHOSH	
98	CRR/2175/2024	SANJOY SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NANDINI CHATTERJEE	ANAND KESHRI,SANA NAAZ
99	CRR/2179/2024	ARITENDU DAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	CHITRAK BISWAS	ANAND KESHARI, TRISHA RAKSHIT
IA NO: CRAN/3/2025				
100	CRR/2182/2024	ZAINUL HAQUE VS THE EXCISE COMMISSIONER	ABHISHEK VERMA	
101	CRR/2187/2024	AMIT BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	AYAN MONDAL	JOYDEEP BISWAS, CHANDREYI DUTTA
IA NO: CRAN/1/2024				
102	CRR/2191/2024	DEBANIK SAHA VS DEBIKA SAHA	JAGANNATH GANGULY	
IA NO: CRAN/1/2024, CRAN/2/2024				
103	CRR/2194/2024	REBA NATH AND OTHERS VS REKHA BANERJEE AND ANOTHER	SHEKHAR BARMAN	DEBASISH ROY, RITUPARNA GHOHS
IA NO: CRAN/1/2024				
104	CRR/2301/2024	PRAVIN KUMAR AGARWAL AND OTHERS VS DDEV PLASTIKS INDUSTRIES LIMITED	SANDIP AGARWAL	
IA NO: CRAN/1/2024				
105	CRR/2302/2024	PREMENDRA BISWAS VS STATE OF WEST BENGAL AND ANR	CHITTARANJAN ROY	

106	CRR/2307/2024	NDM SEAFOOD PROCESSORS PVT. LTD. AND OTHERS VS STATE OF WEST BENGAL AND ANR	ALOTRIYA MUKHERJEE	
107	CRR/2317/2024	PURNIMA MANDAL AND ANOTHER VS SAMIR MONDAL AND ANOTHER	NUPUR CHAUDHURI	
108	CRR/2318/2024	SUBRATA CHOWDHURY @ SUBRATA CHOWDHURI VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY	
IA NO: CRAN/1/2025				
109	CRR/2321/2024	SAMPITA DAS (NEE SADHUKHAN) VS SOUTIK DAS AND ANOTHER	AMIT PAN	
110	CRR/2333/2024	JIARUL SK @ HAQUE @ MD JIARUL HOQUE VS STATE OF WEST BENGAL AND ANR	JANNAT UL FIRDOUS	JOYDEEP BISWAS, PUJA GOSWAMI
111	CRR/2343/2024	KARIKAR EDUWEALTH PRIVATE LIMITED AND OTHERS VS ABHISHEK PAUL	SOUROV MONDAL	
112	CRR/2346/2024	SOMA SOMADDER @ SAMADDAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMIT RANJAN PATI	JOYDEEP BISWAS/ ABHISHEK VERMA
IA NO: CRAN/1/2024				
113	CRR/2353/2024	SAROJ KUMAR NAYAK VS STATE OF WEST BENGAL AND ANR	FAROOQUE ALI	ANAND KESHRI, NAHID AHMED
114	CRR/2356/2024	ARUN PRASAD AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	GUNJAN KUMAR SINGH	ZAREEN NASHIMA KHAN, RATNA GHOSH
115	CRR/2357/2024	SK. JAHID ALI @ SK ZAHID ALI VS STATE OF WEST BENGAL AND ANR	AMARTY MOHAN BHATTACHARYYA	
116	CRR/2358/2024	PINTU MONDAL VS STATE OF WEST BENGAL AND ANR	INDRADIP DAS	RITUPARNA GHOSH,PUJA GOSWAMI
117	CRR/2362/2024	AMIT GHOSH VS STATE OF WEST BENGAL AND ANR	MD. SHAKIR	
118	CRR/2366/2024	VIKAS RAJORA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ADITYA TIWARI	
IA NO: CRAN/2/2025				
119	CRR/2370/2024	SUBHANKAR CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH	SAIBAL BAPULI, SILADITYA BANERJEE
120	CRR/2377/2024	M/S USASHI REALSTATES PRIVATE LIMITED AND ANOTHER VS AMIT SENGUPTA AND ANOTHER	ARKAPRABHO ROY	
121	CRR/2379/2024	ALTAF HUSSAIN AND ANR VS STATE OF WEST BENGAL AND ANR	TAHER AHMED CHOUDHURY	
122	CRR/2387/2024	KAUSIK GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JOYEETA ADHIKARY	
123	CRR/2390/2024	ANJANA SETH VS SANJAY GULATI	TRINA MITRA	
124	CRR/2391/2024	CHUMKI SHIL @ CHUMKI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SK. ZUBAIR AHMED	
125	CRR/2394/2024	DURGARAO CHILUKURI AND ORS VS M/S SHRIRAM CITY UNION FINANCE	PURNENDU MAITY	
126	CRR/2399/2024	SULTANA BIBI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SALMA SULTANA SHAH	DEBASISH ROY,BIBASWAN BHATTACHARYA,SACHIT TALUKDER

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 32

Second Floor

Centenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE AJAY KUMAR GUPTA

ON 23-12-2025 AND ON 24-12-2025 AFTER THE DIVISION BENCH, IF TIME PERMITS.
****

FROM 3RD NOVEMBER, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP -
1) HEARING OF CRIMINAL REVISIONAL APPLICATIONS IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO;

2) HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS AND YEARS INCLUDING APPLICATIONS CONNECTED THERTO.

NOTE:- NO MENTIONING FOR INCLUSION IN THE LIST EXCEPT EXTREMELY URGENT MATTERS UPON SERVICE OF NOTICE TO THE OTHER SIDE (S).

NOTE:- OLD MATTERS WILL BE TAKEN UP AN HOUR BEFORE RISING.
****

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99945410241?pwd=aTunibBbvBDFcXnZCV1avQjlGeJAa8.1

APPLICATION

1	WPA/1214/2019 [APPROPRIATE ORDER]	ARUP KUMAR BAKSHI VS STATE OF WEST BENGAL & ORS	KOUSTAVA RATAN CHATTERJEE	
IA NO: CAN/1/2019(Old No:CAN/4413/2019), CAN/2/2025, CAN/3/2025				
2	CRR/585/2023 [STAY]	RAJAT MANCHANDA VS ANAND KUMAR SHAW AND ANOTHER	SUBHAJIT CHATTERJEE	
IA NO: CRAN/1/2025				

CONTESTED APPLICATION

3	CRR/1355/2015 [NTW]	NAZRUL KABIR VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	RANADEV SENGUPTA
IA NO: CRAN/3/2015(Old No:CRAN/4448/2015)				
4	CRR/2341/2016	PRAVINNANALAL SHAH & ORS VS STATE OF WEST BENGAL & ORS	AYAN CHAKRABORTY	
IA NO: CRAN/1/2016(Old No:CRAN/3954/2016), CRAN/9/2019(Old No:CRAN/2092/2019)				
5	CRR/2828/2017	SHALEEN KHEMANI & ORS VS STATE OF WEST BENGAL & ANR	S PAUL	
IA NO: CRAN/18/2025				
wt6	CRR/142/2016	TARUN CHATURVEDI & ORS **VS** M/S WIDE RANGE SALES PVT LTD	T S DAS	
7	CRR/3350/2022	SWAPAN MONDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	UJJAL RAY	

8	CRR/3557/2023	SOMNATH BANERJEE VS STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	SAIBAL BAPULI, SUBHAM KANTI BHAKAT
IA NO: CRAN/1/2024				
9	CRR/4529/2023	PARTHA MISHRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	ASHOKE DAS
IA NO: CRAN/1/2024				
10	CRR/197/2024 [NTW]	JAHANURA BIBI VS STATE OF WEST BENGAL AND ORS.	TANMAY CHOWDHURY	SARYATI DUTTA
11	CRR/1344/2024 [NTW]	ANANDA MOHAN KUNDU AND ORS. VS STATE OF WEST BENGAL AND ANR	CHANDANA CHAKRABORTY	KOUSHIK KUNDU, DEBARSHI BRAMHA
IA NO: CRAN/3/2025				
12	CRR/1685/2024 [NTW]	SANDHYA RANI GHOSH PATEL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	ADIL BADR/ PARVEZ ALAM
13	CRR/2448/2024 [NTW]	SAYED DARAIN AHSAN @ DARAIN VS STATE OF WEST BENGAL AND ORS.	ARKA PRATIM CHOWDHURY	BIBASWAN BHATTACHARYA, RAHUL GANGULY
14	CRR/2510/2024 [NTW]	RAGHUNATH PAL VS STATE OF WEST BENGAL AND ANR	CHNADANA CHAKRABORTY	RANABIR ROY CHOWDHURY, AMANUL ISLAM
IA NO: CRAN/1/2024				
15	CRR/2672/2024 [NTW]	MITALY KARMAKAR (BAIDYA) VS SAROJ KUMAR BAIDYA	GOUTAM KUMAR MAITY	
16	CRR/2888/2024 [NTW]	RUPLEKHA CHATTERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	GOURAV DAS	RANA MUKHERJEE, SASANKA SEKHAR SAHA
17	CRR/3104/2024 [NTW]	AJITABH SINGH VS STATE OF WEST BENGAL AND ANR	SHARMISTHA DAS	JOYDEEP BISWAS, SANTANU TALUKDAR
18	CRR/4257/2024 [NTW]	KARTICK CHANDRA DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANDIP BANDYOPADHYAY	AMITA GAUR / TRINA MITRA
19	CRR/4383/2024 [NTW]	SK. JABED AND ANR. VS STATE OF WEST BENGAL	CHANDANA CHAKRABORTY	SREYASHI BISWAS / KANCHAN ROY
20	CRR/5351/2024 [NTW]	DEBMALYA GHOSH @ DHANTU GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SATYAJIT SENAPATI	
21	CRR/409/2025 [NTW]	TANMOY ROY VS STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE	SUMAN DE, CHANDREYI DUTTA
		PART HEARD MATTERS		
22	CRR/2601/2024 (TOP)	M/S JAIN IFRAPROJECTS LTD. AND OTHERS VS THE CENTRAL BUREAU OF INVESTIGATION AND ANOTHER	BISWAJIT MANNA	
23	CRR/3637/2022 [NTW]	SIDDHARTH SETHIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	MEGHAJIT MUKHERJEE	P.K. DUTTA / N.DHALI
24	CRR/3783/2023 [NTW]	SAYAK CHAKRABORTY AND ORS VS STATE OF WEST BENGAL AND ANR	ARNAB NANDI	
IA NO: CRAN/1/2024				
		CRIMINAL REVISION HEARING		
25	CRR/2210/2007	SUNDARI SAHA & ORS. VS STATE OF WEST BENGAL	LITON MOITRA	
26	CRR/2316/2017	SUMANA BANERJEE CHATTERJEE & ORS VS SUBHAS CHATTERJEE	T MAITY	
27	CRR/661/2018	JITENDRA SIROHIA VS STATE OF WEST BENGAL	ANTARIKHYA BASU	

28	CRR/683/2018	SADEK SK. VS STATE OF WEST BENGAL & ANR.	BIJOY BAG	
wt29	CRR/2492/2022	SADEK SK. **VS** STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	MANISHA SHARMA
30	CRR/907/2018	AASHISH JHUNJHUNWALA VS STATE OF WEST BENGAL & ORS	S KARMAKAR	
IA NO: CRAN/6/2024				
wt31	CRR/2017/2018	NAVEEN GUPTA **VS** STATE OF WEST BENGAL & ANR	P. K. GUPTA	
IA NO: CRAN/4/2019(Old No:CRAN/3436/2019)				
IA NO: CRAN/4/2019(Old No:CRAN/3436/2019)				
32	CRR/2085/2018	PANKAJ KR GOEL VS STATE OF WEST BENGAL & ANR	S NAG	
IA NO: CRAN/5/2025				
33	CRR/2588/2018	WASIM IQBAL & ANR VS STATE OF WEST BENGAL & ANR	M MUKHERJEE	
34	CRR/80/2020	CENTRAL BUREAU OF INVESTIGATION VS SUBRATA BHATTACHARJEE & ANR	PULAKESH BAJPAYEE	
35	CRR/1023/2020	TARUN BANERJEE VS STATE OF WEST BENGAL AND ANR	VIJAY VERMA	SUDIP GHOSH / BITASOK BANERJEE
36	CRR/1457/2020	DEWANAND@DEVANAND SHARMA VS State of West Bengal AND ANR	ANKITA DEY	
37	CRR/1573/2020	MAINAK KRISHNA GHOSH VS CHDHANA RAJ AND ANR	SOUMYA NAG	
IA NO: CRAN/6/2025				
38	CRR/1855/2020	KALYAN PANDA AND ANR VS State of West Bengal	DEBISREE ADHIKARY	RANA MUKHERJEE / SUJATA DAS
39	CRR/2112/2021	AMIT KAHALI VS STATE OF WEST BENGAL AND ANOTHER	DIPASREE CHANDA	
IA NO: CRAN/1/2021, CRAN/2/2022				
40	CRR/2121/2021	ASLAM KHAN VS STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH	
41	CRR/24/2022	SABUJ GOSWAMI AND ANR VS STATE OF WEST BENGAL AND ANR	TIRTHANKAR DEY	ZAREEN NASIMA KHAN, AVISHEK VERMA
42	CRR/288/2022	SURAJIT BANIK AND ANR VS STATE OF WEST BENGAL AND ANR	SRABANI BISWAS	SARDAR SHAHIN IMAM, RAJESH JANA
43	CRR/1678/2022	RAJIB GHOSH VS STATE OF WEST BENGAL	SRABANI BISWAS	SREYASHI BISWAS
44	CRR/310/2023	RAJIV INDRAVADAN MODI (AMITAVA MUKHERJEE BEING DEAD) VS UNION OF INDIA	ANKITA CHOUDHURY	
IA NO: CRAN/5/2025				
45	CRR/324/2023	SUKANTA MAJUMDAR VS STATE OF WEST BENGAL AND ANR	PRIYANKAR GANGULY	MADHUSUDAN SUR, BITASOK BANERJEE
IA NO: CRAN/4/2025				
46	CRR/379/2023	VARUN MEHTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBASISH DE	A MUKHERJEE / D MAHATO
IA NO: CRAN/6/2025				

47	CRR/3107/2023 [NTW]	M/S BHASA CONSTRUCTION AND INDUSTRAIL PROJECTS PRIVATE LIMITED AND OTHERS VS M/S SHINING VYAP-AAR PRIVATE LIMITED AND ANOTHER	SUMAN DE	
IA NO: CRAN/7/2025				
48	CRR/3642/2023	COSMIC FERRO ALLOYS LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	APARAJITA RAO	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/2/2025				
49	CRR/4414/2023	JITENDRA CHANDRALAL NAVLANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAIBAL K RISHNA DASGUPTA	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/6/2025				
50	CRR/1265/2024	TAJIBAR MUNSHI VS STATE OF WEST BENGAL AND ORS.	ANISUR RAHMAN	SEKHAR BARMAN
51	CRR/1511/2024	TARUN BID VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	JOYDEEP BISWAS, PUJA GOSWAMI
52	CRR/2644/2024 [NTW]	BINDABASINI ISPAT WORKS PVT. LTD. AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MOBINA ALI	ANAND KESHRI, DIPANKAR PRAMANIK
IA NO: CRAN/4/2025				

OLD MATTER

53	CRR/539/2017 [NTW]	SAMBHU DAS @ SHAMBHU DAS & ORS. VS STATE OF WEST BENGAL & ANR.	SUJAN CHATTERJEE	
54	CRR/933/2017 [NTW]	PRADYUT SAMANTA VS STATE OF WEST BENGAL & ANR	N PAUL	
IA NO: CRAN/2/2017(Old No:CRAN/2865/2017), CRAN/3/2017(Old No:CRAN/3960/2017)				

OLD WRIT MATTERS

[WRIT HEARING]

55	WPA/5305/2006 [NTW]	SAIL, IISCO STEEL PLANT VS U.O.I.	LAKSHMI KANTA PAL	
56	WPA/27644/2007	NOORUDDIN MANDAL @NOOR ALI MONDAL &ORS VS K.MC. &ORS	ASHOKE NATH MUKHERJEE	
57	WPA/27661/2007	ABHIJIT CHATTERJEE VS W.B. STATE ELECT. DIST. CO. LTD.. & ANR.	SOUMIK GANGULY	
58	WPA/27695/2007	SANDHYA SAMANTA (ROY) VS STATE OF WEST BENGAL&ORS	SARIFUL ISLAM MALLICK	
59	WPA/27716/2007	AYUB KHAN VS W. B. S. E. D. C. LTD & ORS	SANDIP CHAKRABORTY	
60	WPA/27720/2007	MD. SERAJUL HOQUE VS STATE OF WEST BENGAL & ORS.	MUSHARRAF ALAM SK.	
61	WPA/27722/2007	SUJIT MUKHERJEE VS STATE OF WEST BENGAL & ORS.	RAJIV LOCHAN CHAKRABORTY	
62	WPA/27729/2007	SUSANTA SHANKAR CHAKRABORTY VS STATE OF WEST BENGAL & ORS.	RASOMAY MONDAL	
63	WPA/27731/2007	SOMA NAHA VS STATE OF WEST BENGAL	ASIM KUMAR DAS	
64	WPA/27735/2007	SHRABANA GOSWAMI VS STATE OF WEST BENGAL & ORS.	KABERI SENGUPTA (MRS. MAITI)	
65	WPA/8031/2009	SUBRATA BERA & ORS VS STATE OF WEST BENGAL & ORS	PRASANTA BEHARI MAHATA	

66	WPA/17153/2009 [NTW]	JAYANTI KARMAKAR VS THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE & ORS	KARALI BHUSAN SINGHA MAHAPATRA
67	WPA/4472/2010	DHIRENDRA NATH GARU VS STATE OF WEST BENGAL & ORS	SUDARSHAN GHOSH
68	WPA/2799/2013	AMLAN KUMAR KHAMRUI VS KOLKATA METROPOLITAN DEV. AUTHORITY & ORS.	SUMAN BANERJEE
IA NO: CAN/3/2024			
69	WPA/13206/2015	BIPLAB KUMAR CHOWDHURY VS STATE OF WEST BENGAL & ORS	KUSHAL CHATTERJEE
70	WPA/13497/2015	RITA SINGH VS UNION OF INDIA	APURBA KUMAR GHOSH
71	WPA/14625/2015	MUCHA ALI LASKAR VS STATE OF WEST BENGAL & ORS	JOYDEEP ACHARYA
72	WPA/7007/2016 [WPA/26100/2016 - (D)] [WPA/26103/2016 - (D)]	MD KAMRUJJAMAN & ORS VS STATE OF WEST BENGAL & ORS	MRINAL RANJAN PRAMANIK
wt73	WPA/26100/2016	SUSHIL CHANDRA MANDAL & ORS **VS** STATE OF WEST BENGAL & ORS	MRINAL RANJAN PRAMANIK
wt74	WPA/26103/2016	MD. JAKIR HOSSAIN & ORS **VS** STATE OF WEST BENGAL & ORS	MRINAL RANJAN PRAMANIK
75	WPA/28216/2016	NABAB SIRAJ UDDIN MIA & ORS VS STATE OF WEST BENGAL & ORS	AGNIBESH ROY
76	WPA/29023/2017	RAMIDULAR SHARMA VS STATE OF WEST BENGAL & ORS.	KAUSHIK DEY
77	WPA/2300/2018	DR. KAUSIK SAMAJDAR VS UNION OF INDIA &ORS	N. KHANDRA
78	WPA/2311/2018	AVIJIT @ ABHIJIT MONDAL & ORS. VS BIDHANNAGAR MUNICIPAL CORP. & ORS.	NIVEDITA MUKHERJEE
79	WPA/2560/2018	ASHOK KUMAR CHAKRABORTY VS UNION OF INDIA & ORS	ABIR DAS
80	WPA/2722/2018	PREM CHAND JAISWAL VS STATE OF WEST BENGAL & ORS	O NARAYAN RAI
IA NO: CAN/1/2018(Old No:CAN/4951/2018)			
81	WPA/3090/2018	DULAL KUMBHAKAR VS U.B.I & ORS	P.P. ROY
82	WPA/3813/2018	VIJAY KUMAR SINGH VS STATE OF WEST BENGAL & ORS	SUDIP GHOSH CHOWDHURY
IA NO: CAN/1/2020(Old No:CAN/1785/2020)			
83	WPA/3817/2018	MD MOHIUDDIN VS STATE OF WEST BENGAL & ORS	SUDIP GHOSH CHOWDHURY
IA NO: CAN/1/2020(Old No:CAN/1786/2020)			
84	WPA/3831/2018	KANCHAN KANTI GUIN VS STATE OF WEST BENGAL & ORS.	CHANDRACHUR CHATTERJEE
85	WPA/3878/2018	M/S A2 SERVICES & ORS VS STATE OF WEST BENGAL & ORS	M. SHARMA
86	WPA/3879/2018	M/S A2 SERVICES & ORS VS STATE OF WEST BENGAL	M.SHARMA

87	WPA/4544/2018	RABIN BANERJEE VS UNION OF INDIA & ORS	AASISH CHOUDHURY
88	WPA/4874/2018	DILIP KR. DAS VS UNION OF INDIA & ORS.	PROSENJIT MUKHERJEE
89	WPA/4892/2018	SADHAN DAS VS UNION OF INDIA & ORS	IN PERSON
90	WPA/5115/2018	JANARDAN PAKRAY & ORS VS STATE OF WEST BENGAL & ORS	SIDDHARTHA SARKAR
91	WPA/5136/2018	IDEAL INDUSTRIAL EXPLOSIVES LTD. & ANR. VS COAL INDIA LTD. & ORS.	AISWARJYA GUPTA
92	WPA/5142/2018	CHANCHAL KUMAR MAITI & ANR VS UNION OF INDIA & ORS	PRABIR MAJI
93	WPA/5214/2018	MOHAMMAD ZAFAR SIDDIQUE VS STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
94	WPA/5309/2018	DR. SEKHAR CHANDRA SET VS THE SECRETARY, MINISTRY OF CULTURE, GOVT. OFINDIA & ORS	DR. SEKHAR CHANDRA SET (IN PERSON)
IA NO: CAN/1/2018(Old No:CAN/2909/2018)			
95	WPA/5311/2018	DR. SEKHAR CHANDRA SET VS SECRETARY, MINISTRY OF CULTURE, GOVT. OF INDIA	DR. SEKHAR CHANDRA SET (IN PERSON)
IA NO: CAN/1/2018(Old No:CAN/2911/2018)			
96	WPA/5362/2018	SUDHIR KUMAR SANT VS STATE OF WEST BENGAL & ORS	APURBA KRISHNA DAS
97	WPA/5504/2018	CHANAKYA NARAYAN HALDAR VS STATE OF WEST BENGAL & ORS	SAMBHUNATH DE
98	WPA/5690/2018	RIDDHI BANERJEE VS STATE OF WEST BENGAL &ORS	NIRMALYA ROY
99	WPA/5880/2018	REHENA BIBI SK. @ REHANA KHATUN @ MORSINA KHATUN VS STATE OF WEST BENGAL & ORS	PRATIP KUMAR CHATTERJEE
100	WPA/6079/2018	MRIDUL KUMAR BISWAS & ANR VS STATE OF WEST BENGAL & ORS	SOUMYAJIT BHATTA
101	WPA/18934/2018	SITANATH BAHADUR VS STATE OF WEST BENGAL & ORS	MRINAL KANTI SARDAR
102	WPA/23290/2018	ANINDITA MONDAL@ANINDITA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
103	WPA/23292/2018	CHIRANJIT DAS VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
104	WPA/23294/2018	BIBHASH MUNSHI VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
105	WPA/23296/2018	MD. ALAYHIM SEIKH VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
106	WPA/23297/2018	UMESH CHANDRA BARMAN VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
107	WPA/23298/2018	SUCHITRA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
108	WPA/23300/2018	TAPAS PAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY

109	WPA/23301/2018	DEBOPRIYA MAJUMDAR VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
110	WPA/23302/2018	MAMATA PAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
111	WPA/23304/2018	SUSMITA BANERJEE VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
112	WPA/23307/2018	GARGI MANDAL VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
113	WPA/23309/2018	SAMAKRITA TEWARY VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
114	WPA/23313/2018	MITHUN DEY VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
115	WPA/23314/2018	SNIGDHA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
116	WPA/23316/2018	SAMAPTI CHAI VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
117	WPA/23317/2018	FAHMIDA ROZI VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
118	WPA/23319/2018	KARALI POREL VS STATE OF WEST BENGAL & ORS	RIDDHI CHAUDHURY
119	WPA/23899/2018	PINKI SAHA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
120	WPA/23900/2018	SANJOY KUMAR BERA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
121	WPA/23901/2018	SUBHANKAR MONDAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
122	WPA/23902/2018	RIYA MAITY VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
123	WPA/23903/2018	KALPANA PAUL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
124	WPA/23904/2018	RAKHI MAJUMDER VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
125	WPA/23905/2018	KAJAL SHAIKH VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
126	WPA/23906/2018	SHILA SARKAR VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
127	WPA/23907/2018	BISWANATH MURMU VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
128	WPA/23908/2018	RAHUL HANSDA VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
129	WPA/23909/2018	GOPA ROY VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
130	WPA/23910/2018	ABIR PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
131	WPA/23911/2018	MANISHA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
132	WPA/23912/2018	KRISHANA MANIK (PATRA) VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY

133	WPA/23913/2018	SOMASHREE PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
134	WPA/23914/2018	JHUMPA PRAMANIK VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
135	WPA/23915/2018	GIRIDHARI DUTTA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
136	WPA/23916/2018	MOUNISHA BARMON VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
137	WPA/23917/2018	MANAB SARKAR VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
138	WPA/23918/2018	PULAK KUMAR SAMAI VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
139	WPA/23919/2018	ASHIS NASKAR VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
140	WPA/23920/2018	FIROJ SEKH VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
141	WPA/23921/2018	BIPLAB SASMAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
142	WPA/23923/2018	REHANA KHAN VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
143	WPA/24095/2018	MILAN MAHATO & ORS VS STATE OF WEST BENGAL & ORS	S. MAHATA
144	WPA/24232/2018	MITA MONDAL VS STATE OF WEST BENGAL & ORS	SUMAN BANERJEE
145	WPA/24234/2018	MUKULIKA SANTRA BAG VS STATE OF WEST BENGAL & ORS	CHANDRACHUR CHATTERJEE
146	WPA/24241/2018	SUDIP HALDAR & ORS VS W.B. BOARD OF PE & ORS	AVIJIT CHAKRABORTY
147	WPA/24299/2018	KOUSHIK HAJRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
148	WPA/24303/2018	SUJOY KHAWAS & ORS VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
149	WPA/24331/2018	DIBYENDU BOSE VS SOUTH EASTERN RAILWAY & ORS	P. MUKHERJEE
150	WPA/24461/2018	ROJINA KHATUN VS STATE OF WEST BENGAL & ORS	GOPA BISWAS
151	WPA/24540/2018	SANJUKTA DHALI VS STATE OF WEST BENGAL & ORS	MALAY BHATTACHARYYA
152	WPA/5064/2019	GOUTAM GHOSH VS STATE OF WEST BENGAL &ORS	TANUJA BASAK

FOR HEARING

[WRIT MATTERS]

153	WPA/7130/2021	EMAMI AGROTECH LIMITED VS UNION OF INDIA AND ORS.	RAHUL DHANUKA
wt154	WPA/7735/2021	RAJ KUMAR GOENKA **VS** UNION OF INDIA AND ORS.	RAHUL DHANUKA

wt155	WPA/7809/2021	PRAMOD KUMAR SHAH,INDEPENDENT DIRECTOR OF EMAMI AGROTECH LIMITED **VS** UNION OF INDIA AND ORS.	RAHUL DHANUKA
wt156	WPA/7811/2021	SWAPAN KR. MONDAL, DIR. OF EMAMI AGROTECH LTD. **VS** UNION OF INDIA SEC. MINISTRY OF FINANCE, DEPT. OF REV. AND ORS.	RAHUL DHANUKA
wt157	WPA/7812/2021	SUDHAKAR RAO DESAI,WHOLETIME DIRECTOR AND CEO OF EMAMI AGROTECH LTD **VS** UNION OF INDIA AND ORS.	RAHUL DHANUKA
wt158	WPA/7818/2021	NISHA MURARKA **VS** UNION OF INDIA AND ORS.	RAHUL DHANUKA
wt159	WPA/7831/2021	KRISHNA MOHAN NAYAPATI, DIRETOR OF EMAMI AGROTECH LIMITED **VS** UNION OF INDIA AND ORS.	RAHUL DHANUKA
wt160	WPA/7839/2021	RAJIV KUMAR TIBREWAL **VS** UNION OF INDIA AND ORS.	RAHUL DHANUKA
wt161	WPA/7843/2021	DEBASISH BHAUMIK INDEPENDENT DIR. OF EMAMI AGROTECH LTD. **VS** UNION OF INDIA SEC. MINISTRY OF FINANCE, DEPT. OF REV. AND ORS.	RAHUL DHANUKA
162	WPA/10487/2021	RAVI KANT VS UNION OF INDIA AND ORS.	MANAS KUMAR DAS
IA NO: CAN/1/2022			
163	WPA/18787/2021	JAHNVI OVERSEAS LLP VS JOINT COMMISSIO0NER WEST BENGAL STATE TAX CHOWRINGHEE CIRCLE AND ORS	Santanu Chatterjee
164	WPA/13611/2022	TAPAS CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
165	WPA/13617/2022	MASADUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
166	WPA/15462/2022	SYLVAN POLYTECHNIC COLLEGE AND ANR. VS UNION OF INDIA AND ORS.	SAYAK KONAR
167	WPA/15540/2022	NIMAI KRISHNA ROY VS EASTERN COALFIELDS LIMITED AND ORS	TIRUPATI MUKHERJEE
wt168	WPA/24154/2012	PRADIP KUMAR ROY **VS** EASTERN COALFIELDS LIMITED & ORS.	ARUNAVA GANGULY
169	WPA/15686/2022	PARIMAL DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMIT BIKRAM MAHATA
170	WPA/15943/2022	SOUBHIK BHATTACHARYA VS UNION OF INDIA AND ORS.	SHUVRO PROKASH LAHIRI
171	WPA/4888/2023	THE SAMITY EDUCATION OFFICERS ASSOCIATION AND ANR VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
172	WPA/16445/2023	M/S D.N. GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	ASIF DEWAN
173	WPA/18096/2023	NRIPENDRANATH KUNDU AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
IA NO: CAN/1/2024			
174	WPA/6294/2024	MALATI ROY (PODDAR) AND ANR. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
IA NO: CAN/1/2025			

175	WPA/6517/2024	M/S SINGHA BAHENI INDUSTRIES AND ORS. VS THE DEPUTY COMMISSIONER REFUND PROCESSING OFFICER COMMISSIONERATE HOWRAH DIVISION, BALLY, AND ORS.	ASISH BHATTACHARYA
176	WPA/6618/2024	CENTURY PRODUCTS AND ANR. VS ASST. COMMISSIONER OF REVENUE, BEADON STREET, MANIKTOLA AND SHYAM BAZAR CHARGE AND ORS.	RAJARSHI CHATTERJEE
177	WPA/7480/2024	SHANTANU DEY VS ASSISTANT COMMISSIONER, STATE TAX, SERAMPORE CHARGE AND ORS.	DEBANUJ BASU THAKUR
178	WPA/7515/2024	ISWAR PRASAD JAISWAL VS ASSISTANT COMMISSIONER OF STATE TAX, POSTA BAZAR AND BURTOLA CHARGE AND ORS.	NILENDU CHAKRABORTY
179	WPA/7915/2024	MD MOBARAK SHAIKH VS STATE OF WEST BENGAL AND ORS.	MOUMITA KARMAKAR
180	WPA/12225/2024	JOYDEEP MUKHOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SK IMTIAJ UDDIN
181	WPA/14425/2024	PRASUN KANTI MONDAL VS INDIAN OIL CORPORATION AND ORS.	ESHA DAS
IA NO: CAN/1/2024			
182	WPA/14467/2024	AJOY DEB MANDAL VS THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS.	MANAS DASGUPTA
IA NO: CAN/1/2025			
183	WPA/21477/2024	PRASENJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	DEBLINA DE
184	WPA/22889/2024	DILWAR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	TAHARIMA KHATUN
185	WPA/29178/2024	DEEPAK MAHALI VS STATE OF WEST BENGAL AND ORS.	BIDHAYAK LAHIRI
186	WPA/29903/2024	BIKASH BISWAS VS STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN CHAKRABARTI
187	WPA/3297/2025	SUNIL KUMAR SINGH VS STATE OF WEST BENGAL AND ORS.	ARGHA BANERJEE
188	WPA/5847/2025	PRABIR KUMAR SIKDAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANANYA CHAKRABARTY
189	WPA/11582/2025	FIROJ AKHTAR @ FIROJ AKTHAR VS STATE OF WEST BENGAL AND ORS.	MD NAUROZ RAHBER

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 21

Second Floor

Main Building

SINGLE BENCH (SB)

HON'BLE JUSTICE SUPRATIM BHATTACHARYA

(AS AND WHEN SITS SINGLY)

FROM 3RD NOVEMBER, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO IRRESPECTIVE OF YEARS;

HEARING OF CIVIL REVISIONAL APPLICATIONS AND PETITIONS UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE: THE MATTER WILL BE TAKEN UP SERIALLY FROM TOP.

SPL. NOTE:- MENTIONING WILL BE TAKEN UP UPON PRIOR NOTICE TO THE OTHER SIDES IN ADVANCE.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94478142965?pwd=lWhSa0z8DcvFRaBNW4xc6K9ba1wWUJ.1

FOR HEARING

1	SA/111/2022 (AT 10.30 A.M.)[02.01.2026]	SK ABDUL ALIM VS TARAK DAS AND ORS	MD YOUNUSH MONDAL

TO BE MENTIONED

2	SA/100/2019 [02.01.2026]	MEENA GHOSH VS PANKAJ KUMAR DASGUPTA SINCE DECEASED BINA DASGUPTA ORS	UJJWAL DUTTA

FOR HEARING - I

3	SAT/458/2017	SUBAL CHANDRA ALA & ANR VS SRISH CHANDRA DAS & ORS	SOUNAK BHATTACHARYA
4	SAT/81/2018 [PT I+II+OS+13 LCRS+R.I.CARD]	BASUDEB SAMANTA @ BASUDEV SAMANTA VS SAMIR SAMANTA & BORS	ABHISEK BANERJEE

IA NO: CAN/1/2018(Old No:CAN/5987/2018), CAN/2/2022

wt5	SAT/82/2018	BASUDAB SAMANTA@BASUDEV SAMANTA **VS** SAMIR SAMANTA & ORS	ABHISEK BANERJEE
wt6	SAT/83/2018	BASUDAB SAMANTA@BASUDEV SAMANTA **VS** SAMIR SAMANTA & ORS	ABHISEK BANERJEE

IA NO: CAN/1/2018(Old No:CAN/5991/2018)

IA NO: CAN/1/2018(Old No:CAN/5991/2018)

7	FMA/319/2019 [PT I+II+OB+2ND JC +6 LCRS +3 COVER FILES+4 PBS]	FURQAN MAHMOOD & ORS VS SALEHA BEGUM & ORS	T. K. MALAPATRA
8	SA/38/2020 [PT-I +OS+2 PBS]	SANJOY BOSE & ORS VS SMT JHUMA CHOWDHURY	SUBHRA DAS

9	FMA/220/2021 [PT I+II +5 LCRS+3 PBS+1 SPB+2ND J'S COPY]	DILIP BANERJEE VS SATISH DAS & ORS.	MR MUNSHI ASHIQ ELAHI
IA NO: CAN/3/2024, CAN/4/2025			
10	SA/17/2022	SANATAN SAHA AND ANOTHER VS DILIP KUMAR DUTTA AND ANOTHER	SANGEETA BANERJEE
IA NO: CAN/3/2024			
11	SA/114/2022 (PT I +II + 2ND J'S COPY + 4 LCRS)	SUJIT KUAMR PAUL VS MD KHALIL KURESHI(DSD) REP BY MD JALAL QURESHI & ORS	APURBA KUMAR GHOSH
12	SA/125/2022	SOURAV MISRA AND ORS. VS SARASWATI DAS AND ORS.	HARE KRISHNA HALDAR
IA NO: CAN/8/2024			
13	SAT/212/2022	SUMITRA NASKAR AND ORS VS RENUKA NASKAR AND ORS	OINDRILA CHATTERJEE
IA NO: CAN/2/2023, CAN/3/2024			
wt14	SAT/213/2022	SUMITRA N ASKAR AND ORS **VS** RENUKA NASKAR AND ORS	OINDRILA CHATTERJEE
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
15	SA/8/2024 [PTI+II+5 LCRS+R.I.CARD+3 COVER FILES+2ND J.C.]	SMT. MADHABI HAZRA AND ORS VS SRI JAGABANDHU SARKAR AND ORS	JAVED K. SANWARWALA
16	SA/21/2024 [PT I+1 PB+2ND J'S COPY]	NIRMAL KUMAR BACHHAR VS BIMAL KRISHNA MONDAL	GAUTAM NARAYAN BHATTACHARYAY

MENTIONED MATTERS

(APPLICATION)

17	CO/3046/2019	RAJKUMAR DEBNATH VS CHITTARANJAN GIRI	SANDIP DAS
18	CO/4441/2019	APTABUDDIN MONDAL VS ABDUL BARI TARAFDAR(DEAD REPD. BY AHAMMAD ALI TARAFDAR) & OR	RASOMAY MONDAL
IA NO: CAN/1/2025			
19	SA/16/2022	BINAPANI DAS & ORS. VS SAPTARSHI DAS & ORS.	SHOHINI CHAKRABORTY
IA NO: CAN/1/2019(Old No:CAN/11889/2019)			
20	SAT/26/2024	CHHAYA KURMI AND ANR (NANDALAL KURMI SINCE DECEASED) VS RAM RAJ DAS	SHIBAJI KR. DAS
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2025			
21	SA/72/2024	LAKSHMAN PRAMANIOK VS KRISHNA PRAMANIK AND ORS (KHOKAN PRAMANIK SINCE DECEASED)	KINKAR KUMAR BHATTACHARYA
IA NO: CAN/4/2025			
22	CO/1513/2024	SUNIL DHALI AND ANR VS SHOVAN DHALI AND ANR	SALIL KUMAR MAITI
IA NO: CAN/1/2025			
wt23	CO/2814/2024	SUNIL DHALI AND ANR **VS** SHOVAN DHALI AND ANR	SALIL KUMAR MAITY
24	CO/2787/2024 (NOT HEARING MATTER)	BIJOY SARDAR AND ORS VS BIMAL BAIDYA AND ORS	SUSMITA SENAPATI
25	CO/4359/2024	SANJAY JHUNJHUNWALA VS DHARMABOTI SHARMA AND ORS	SUKANTA DAS

26	SAT/213/2025	RAJKUMAR SINGH VS M/S YAMINI HOUSING PVT LTD AND ORS	MANDIRA BARMAN	

IA NO: CAN/1/2025, CAN/2/2025

27	CO/1337/2025	GOUTAM ROY VS THE BOARD OF WAKF WB AND ORS	RAKESH ROY	

IA NO: CAN/1/2025

APPLICATION 1

28	SAT/356/2017	KAMALA MONDAL & ORS VS LATA MONDAL @ SABITRI MONDAL & ORS	PRIYOBRATA BATABYAL	

IA NO: CAN/1/2017(Old No:CAN/9105/2017), CAN/4/2025

29	SMAT/3/2021	RABIN PAL VS SUSOBHAN DUTTA AND ORS	ARNAB ROY	

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2024

HEARING 2

[OLD MATTERS]

30	SA/865/1977	SRI BHABANI CHANDRA DAS VS SRI SUNIL CHANDRA DAS	MR.G.C.MUKHERJEE	MR.S.K.BASU
31	SA/1249/1979	BIBEKANANDA DAS VS W.B. STATE ELECTRICITY BOARD	MR. M.K. ROY	N.Y.A.
32	SA/1345/1979	JAGANNATH RAJBANSHI VS NABADWIP RAJBANSHI	MR.A.K.RAKSHIT	MR.P.ROY
33	SA/192/1982	SRI SRIKANTA KAPRI AND ORS VS THE STATE OF WEST BENGAL	MR. AMAL KUMAR SAHU	MR. A.K.PAL
34	SA/250/1983	PRABIR KUMAR SAHOO VS JATINDRA NATH SAHOO	MR AMAL KUMAR DAS	
35	SA/672/1984	TARUN MADHAB CHATTOPADHYAYA & ORS. VS SMT. CHAYA DEBI	MR. P. RAY	MR. S.K. MUKHERJEE

IA NO: CAN/1/2003(Old No:CAN/3810/2003), CAN/2/2004(Old No:CAN/5487/2004), CAN/3/2005(Old No:CAN/1927/2005)

36	SA/495/1985	KARTICK CH SASMAL & ORS VS DHANNANJOY ADAK		
37	SA/126/1992	LAKSHMI NARAYAN DAS VS JAGANNATH BANERJEE		

IA NO: CAN/1/2002(Old No:CAN/489/2002), CAN/2/2006(Old No:CAN/2272/2006)

38	SA/335/1995	AJOY CHOWDHURY VS DR.BRINDABAN CHANDRA BAGCHI		
39	SA/210/1997	SITA SHAW VS PARESH NATH NAIK		

IA NO: CAN/1/1997(Old No:CAN/5209/1997), CAN/3/2000(Old No:CAN/396/2000), CAN/5/2008(Old No:CAN/178/2008), CAN/6/2009(Old No:CAN/6598/2009)

40	SA/297/1999	BALE MURMU & ORS VS CHOTORAM MURMU	G.K. THAKUR	

IA NO: CAN/1/1998(Old No:CAN/9419/1998), CAN/3/2016(Old No:CAN/9484/2016), CAN/4/2016(Old No:CAN/9486/2016), CAN/5/2016(Old No:CAN/9487/2016), CAN/6/2016(Old No:CAN/9489/2016), CAN/7/2016(Old No:CAN/9491/2016), CAN/8/2022

41	SA/191/2002	HIRALAL DUTTA @ HIRA LALL DUTTA VS UMA RANI KUNDU	ARUN KUMAR SAHA	

IA NO: CAN/1/2004(Old No:CAN/8337/2004)

42	SA/97/2005	NETAI CHANDRA POLLEY & ANR VS NIRANJAN POLLEY	JAYANTA KR. DATTA	

IA NO: CAN/3/2009(Old No:CAN/6506/2009)

43	SMA/22/2006	BIDYADHAR PATRA @ BIDYADHAR PATAR VS MRITUNJOY TRIPATHI	RABINDRANATH MAHATO
44	SA/661/2008	JAGANNATH MAHATA VS MADHUSUDAN MAHATA	SUNITI SENGUPTA
IA NO: CAN/1/2007(Old No:CAN/3442/2007), CAN/3/2017(Old No:CAN/2869/2017), CAN/5/2025			
45	SA/181/2009	HARIPADA SAHA VS ANATH BANDHU SAHA	PRATIP KUMAR CHATTERJEE
IA NO: CAN/1/2001(Old No:CAN/3751/2001), CAN/4/2012(Old No:CAN/9535/2012)			
46	SA/280/2010	HOSSEN JAN KHAN @ RAJA KHAN VS SUDIP KUMAR DEY	PRASANTA BEHARI MAHATA
47	SA/313/2010	BIRENDRA KR. BHATTACHARJEE VS MALYA BHATTACHARJEE	AMARTYA GHOSH
IA NO: CAN/2/2010(Old No:CAN/6435/2010), CAN/3/2016(Old No:CAN/4767/2016), CAN/4/2023			
48	SA/95/2019	PROVAKAR HATUI VS SANKAR KUMAR GHOSH	SOMAK SANKAR LAHIRI

ASSIGNED MATTERS

49	WPA/13378/2023	SRI GANESH MONDAL VS STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
50	WPA/13510/2023	PRATIVA MITRA VS THE HOWRAH MUNICIPAL CORPORATION AND ORS	SOUVIK DAS
51	WPA/13672/2023	DIPANJAN DUTTA VS MIDNAPUR MUNICIPALITY AND ORS	PINGAL BHATTACHARYYA
IA NO: CAN/1/2024			
52	WPA/13757/2023	SAILEN NASKAR VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER

HEARING 3

[CONTESTED APPLICATION]

53	CO/3112/2014	M/S TEXMACO LTD VS STATE OF WEST BENGAL & ORS	S P CHAKRABORTI
IA NO: CAN/1/2024, CAN/2/2024			
54	CO/78/2019	SOVAN CHATTERJEE VS SM RATNA CHATTERJEE	V BOSE
wt55	CO/3636/2018	RATNA CHATTERJJEE **VS** SOVAN CHATTERJEE	ANURAG SARDAR
wt56	CO/3637/2018	RATNA CHATTERJJEE **VS** SOVAN CHATTERJEE	ANURAG SARDAR
57	CO/94/2019	JIBAN KRISHNA MANNA VS CONTAI CO-OP BANK LTD & ORS	SUKANTA DE
IA NO: CAN/1/2020			
58	CO/278/2019	RAJ BAHADUR GUPTA VS GAYATRI GUPTA	K N JANA
59	CO/478/2019	SMT SUSAMA DAS VS ARINDAM DAS	ARITRA SHANKAR RAY
60	CO/639/2019	SUPRABHAT GHOSH VS MAYURJAN BIBI & ANR	SOUMYADEEP BISWAS
61	CO/764/2019 CAN/1/2023 (DISPOSED OF)	ART REEVES EXIM (INDIA)PVT LTD VS SUBRATA PAUL & ORS	SAGNIK CHATTERJEE

62	CO/994/2019	GOUTAM KUMAR SAMANTA & ORS VS UMA SANKAR SAMANTA & ORS	MALAY BHATTACHARYYA
63	CO/1097/2019	SWAPAN DUTTA & ORS VS SMT BASANTI GHORUI & ORS	UDAYAN DATTA
64	CO/1154/2019	PARESH CH.GIRI VS BANABALA SASMAL & ANR.	SUBHANWITA GHOSH
65	CO/1275/2019	ELIJA BEWA VS SODEBA BIBI	DYUTIMAN BANERJEE
66	CO/1294/2019	THE LAND ACQUISITION COLLECTOR HOOGHLY VS MOUSUMI DUTTA	MUNMUN TEWARY
IA NO: CAN/1/2019(Old No:CAN/7669/2019)			
67	CO/1366/2019	BEETHI DUTT VS PRADIP KUMAR DUTT & ORS	KANAKENDU CHATTERJEE
68	CO/1425/2019	RABINDRA NATH GHORAI VS DEBABRATA RANA	KARUNAMOYEE SAMANTA
69	CO/1501/2019	AMALENDU MONDAL & ORS VS AKHIL KUMAR MONDAL	SHASHANKA SHEKHAR SAHA
70	CO/1594/2019	SARWANLAL GUPTA VS PRASANTI PROPERTIES PVT.LTD.	SYUTIMAN BANERJEE
71	CO/2243/2019	DR BARUNODAY CHAKRABORTY VS RAMKRISHNA ADHIKARY	SARANGAM CHAKRABORTY
72	CO/4375/2024	SAHEBZADA MD. SHAHID ALAM ALIAS S.M. SHAHID ALAM VS STATE OF WEST BENGAL AND ORS.	LOPAMUDRA MOITRA
		APPLICATION 2	
73	CO/119/2019	PIYUSH BHARTIA VS ALLAHABAD BANK & ORS	SOUMABHA MUKHERJEE
IA NO: CAN/1/2024, CAN/2/2024			
74	CO/157/2019	MANIK CHANDRA MONDAL & ORS VS AMIT DAN & ORS	AMAL KUMAR BANERJEE
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2023, CAN/4/2025			
75	CO/1186/2019	BISWANATH GARANI & ORS. VS CHANDI CHARAN GARANI & ORS.	TARAK NATH HALDER
IA NO: CAN/1/2023			
76	CO/1572/2019	DEBASISH CHAKRABORTY & ANR VS PROBUDDHA NATH CHATTERJEE @ P.N. CHATTERJEE	SUHRID SUR
IA NO: CAN/1/2021			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 446

Fourth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE

ON 23.12.2025 AFTER THE D.B. IF TIME PERMITS.

FROM 3RD NOVEMBER, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF WRIT PETITION RELATING TO GROUP - VI, VII, VIII, IX IRRESPECTIVE OF YEARS AND APPLICATIONS CONNECTED THERETO.

MENTIONING WILL BE ALLOWED ONLY AFTER SERVICE OF NOTICE TO THE OTHERSIDE.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91554782989?pwd=MiZWIEqXQpgoa5fPb1Q3OUnEA1GO5n.1

APPLICATION

1	WPA/12252/2019	GOPAL KRISHNA MONDAL VS STATE OF WEST BENGAL &ORS	DHIMAN RAY

IA NO: CAN/1/2021, CAN/2/2025

CONTEMPT APPLICATION

2	CPAN/1815/2025	MD. MAHIUDDIN VS DR. P ULAGANATHAN THE JOINT SECRETARY AND ANR	MD HABIBUR RAHMAN
in	WPA/14480/2021	MD. MAHIUDDIN **VS** STATE OF WEST BENGAL AND ORS.	MD. HABIBUR RAHAMAN

HEARING

3	WPA/26521/2023	BAPPA NASKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH
4	WPA/22319/2007	NIKHILESH BHOWMIK AND ORS (AMARENDRA NATH BHOWMIK SINCE DECEASED) VS STATE OF WEST BENGAL&ORS	D. MANDAL
5	WPA/20452/2012	SAJ FOOD PRODUCTS PVT. LTD. & ANR. VS STATE OF W.B. & ORS.	DINABANDHU DAN
wt6	WPA/20456/2012	SAJ FOOD PRODUCTS PVT. LTD. & ANR. **VS** STATE OF W.B. & ORS.	DINABANDHU DAN
7	WPA/386/2014	BALBIR SINGH SIDHU @ B.S. SIDHU VS UNION OF INDIA & ORS	ABHRA MUKHERJEE
8	WPA/11856/2016	PRASANTA BISWAS VS STATE BANK OF INDIA & ORS	PIJUSH SARKAR
9	WPA/17784/2016	KRISHAN KANT PASWAN VS RAILWAY PROTECTION FORCE & ORS	SAHEL MUKHERJEE

10	WPA/20797/2016	SANTU PARAMANIK & ORS VS UNION OF INDIA & ORS	PRATIK MAJUMDER
11	WPA/24743/2016	ESSEL MINING & INDUSTRIES LTD. VS UNION OF INDIA & ORS	ARNAB DUTTA
12	WPA/28176/2017	SADHARAN BRAHMO SAMAJ VS STATE OF WEST BENGAL & ORS	SAYAN DATTA
IA NO: CAN/2/2019(Old No:CAN/5955/2019), CAN/3/2025			
13	WPA/1319/2019	MANJUARA BEGUM @ MANJUARA BEGUM (KHATUN) VS UNION OF INDIA & ORS	SANDIPAN MAITY
IA NO: CAN/2/2020(Old No:CAN/2794/2020), CAN/3/2021			
14	WPA/1918/2019	GOURI SHANKAR JAIASWAL VS UNION OF INDIA & ORS	SUNIT KUMAR ROY
15	WPA/22558/2019	ANIMESH ADHIKARY VS UNION OF INDIA & ORS	ARPA CHAKRABORTY
IA NO: CAN/1/2025			
16	WPA/22854/2019	JANARDAN SINGH VS UNION OF INDIA & ORS	PARAMITA ROY
17	WPA/6416/2020	AMIT KUMKAR SAHOO VS UTTARBANGA KSHETRIYA GRAMIN BANK & ORS	ARPA CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/5024/2020)			
18	WPA/6418/2020	JOYDEEP SAHA VS UTTARBANGA KSHETRIYA GRAMIN BANK & ORS	ARPA CHAKRABORTY
19	WPA/6655/2020	SUBHASH CH. BISWAS VS STATE OF WEST BENGAL & ORS.	RABINDRA KR. JAISWAL
IA NO: CAN/1/2020(Old No:CAN/5509/2020), CAN/2/2023			
20	WPA/39/2021	UNITRIVENI OVERSEAS VS UNION BANK OF INDIA AND ANR	MAYUKH MAITRA
IA NO: CAN/2/2025			
21	WPA/13740/2021	SUCHITRA BISWAS AND ANR VS STATE OF WEST BENGAL AND ANR	SUBRATA BHATTACHARYYA
22	WPA/20097/2021	ABHISHEK SAMDARSHI AND ORS VS FOOD CORPORATION OF INDIA AND ORS	SOMNATH DE
IA NO: CAN/1/2023, CAN/2/2024			
23	WPA/20955/2021	SANJIB BAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
IA NO: CAN/1/2023, CAN/2/2024, CAN/3/2025, CAN/4/2025			
24	WPA/16238/2022	SHANI KUMAR YADAV VS UNION OF INDIA AND ORS.	RADHAMOHAN ROY
25	WPA/19548/2022	MANIK MAJI VS UNION OF INDIA AND ORS.	SAJAL KUMAR GHOSH
26	WPA/21543/2022	FCIB ENFORCEMENT AND DETECTIVE AGENCY PVT LTD VS THE RESERVE BANK OF INDIA AND ORS	SHREYASHI MAITY
27	WPA/21668/2022	NEO BUILT CORPORATION AND ANR VS THE WEST BENGAL TRANSPORT INFRASTUCTURE DEVELOPMENT CORPORATION LTD. AND ANR	SABYASACHI SEN
28	WPA/22870/2022	MADHU JAYANTI INTERNATIONAL PVT LTD AND ANR VS UNION OF INDIA AND ORS.	SWADESH MISRA

29	WPA/25462/2022	SUPRIYA BISWAS VS UNION OF INDIA AND ORS.	ARUN KUMAR PAUL
30	WPA/14390/2023	NAGA VINOD BABU PADIRA AND OTHERS VS DAMODAR VALLEY CORPORATION AND OTHERS	SK SAHAJAHAN ALI
31	WPA/14950/2023	ARUNANGSHU MAJUMDER VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
32	WPA/19627/2023	AMAL CHANDRA DEKA VS UNION OF INDIA AND ORS.	AKANKSHA MUKHERJEE
33	WPA/19631/2023	RITWIK CHAKRABORTY VS UNION OF INDIA AND ORS.	AKANKSHA MUKHERJEE
34	WPA/23971/2023	SK. ABDUR RAHIM VS STATE OF WEST BENGAL AND ORS.	TUHINA PARVIN
35	WPA/28755/2023	ABDUL HAI VS STATE OF WEST BENGAL AND ORS.	GAUS UL ALAM
36	WPA/1395/2024	SAJ FOOD PRODUCTS PVT. LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	STEVEN SOURODIP BISWAS
37	WPA/11391/2024	AMULYA RATAN ROY VS UNION OF INDIA AND ORS.	DEBOJYOTI DE
38	WPA/12361/2024	PRADIP KUMAR RIT VS UNION OF INDIA AND ORS.	ADITYA BIKRAM MAHATA
39	WPA/16926/2024	ASHIK MIRZA VS UNION OF INDIA AND ORS.	RABINDRA KUMAR JAISWAL
40	WPA/18359/2024	DEBASIS MUKHERJEE @ DEBASHIS MUKHERJEE VS M/S EASTERN COAL FIELDS LTD AND ORS	SREETAMA NEOGI
IA NO: CAN/1/2025			
41	WPA/18809/2024	SOUVIK ACHARYA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ANINDITA ROY CHOWDHURY
42	WPA/20340/2024	ARATATRAN PATRA VS UNION OF INDIA AND ORS.	ARUNIMA DAS SHARMA
43	WPA/24012/2024	SUMANTA BISWAS VS THE STATE OF WEST BENGAL AND ORS.	ANINDYA HALDER
44	WPA/24959/2024	DIPAK KUMAR PAL VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA MONDAL
45	WPA/24964/2024	JAYOTI BANERJEE VS PUNJAB NATIONAL BANK AND ANR	TUTUN DAS
46	WPA/25979/2024	ARUN KUMAR KASHYAPI VS UNION OF INDIA AND ORS.	SK. ABDUR RAHIM
47	WPA/27164/2024	TAPAS DATTA VS OIL AND NATURAL GAS CORPORATION LIMITED AND ANR.	SAPTARSHI DUTTA
48	WPA/28713/2024	BRATIN CHATTERJEE AND ORS. VS UNION OF INDIA AND ORS.	KUNAL GANGULY
49	WPA/28843/2024	SIBENDU BISWAS VS THE SECRETARY REPRESENTING MINISTRY OF EXTGERNAL AFFAIRS AND ORS	SUPRIYA RANJAN SAHA
50	WPA/2128/2025	GUPTA POWER INFRASTRUCTURE LIMITED AND ANR. VS CANARA BANK AND ORS.	SANDIP AGARWAL
IA NO: CAN/1/2025, CAN/2/2025			

51	WPA/3738/2025	SAJ FOOD PRODUCTS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	NILANJAN BHATTACHARYA	
52	WPA/4343/2025	SAJ FOOD PRODUCTS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	NILANJAN BHATTACHARYA	
53	WPA/23565/2025	KANHAIYA PRASAD SHAH VS STATE OF WEST BENGAL AND ORS.	BADRUL KARIM	

ASSIGNED MATTERS 1

54	CRR/2564/2012	PARTHA SARKAR VS ALPANA DAS(SARKAR)	JAYANTA DATTA	
IA NO: CRAN/1/2021, CRAN/2/2024				
wt55	CRR/1201/2022	PARTHA SARKAR AND ORS **VS** STATE OF WEST BENGAL AND ANR	NAZIR AHMED	AVISEK SINHA
IA NO: CRAN/1/2022, CRAN/2/2022				
IA NO: CRAN/1/2022, CRAN/2/2022				
56	CRR/2868/2012 [WITH 5 TCR]	NIRAPADA GHOSH VS STATE OF WEST BENGAL	AYAN BHATTACHERJEE	
IA NO: CRAN/1/2014(Old No:CRAN/4458/2014), CRAN/2/2015(Old No:CRAN/3449/2015)				
57	CRR/3303/2012	SUDEB @ SUDEV SARKAR VS STATE OF WEST BENGAL and amp, ANR	DHANANJAY BANERJEE	FARIA HOSSAIN, TRINA MITRA
58	CRR/3617/2012	HEMANT BANGUR AND ORS VS AVINASH KANKANI AND ANR	A GAGGAR	
IA NO: CRAN/1/2012(Old No:CRAN/3652/2012)				
59	CO/2234/2024	SOMA RAKSHIT VS TAPAN KUMAR BHATTACHARJEE AND ORS	SOUNAK MONDAL	
60	CO/827/2025	MANGLAHAT CONSTRUCTION AND BUILDERS PVT LTD VS PADMANAVA DHAL AND ORS	SHINJITA RAY	
61	CO/3248/2025	DEBAPRIYA GHOSH VS ALOK KUMAR MONDAL AND ORS.	SRINJOY DAS	

FIXED MATTERS

[AT 2.00 P.M.]

62	CRR/3557/2025	EKBAL HOSSAIN @ ABU @ IKBAL HOSSAIN AND ANOTHER VS STATE OF WEST BENGAL	SUJAN CHATTERJEE	
63	CRR/3558/2025	ALOKE DAS @ BAPPA VS STATE OF WEST BENGAL	SUJAN CHATTERJEE	

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 237

Second Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE MD. SHABBAR RASHIDI

AT 2:00 P.M. OR AFTER THE D.B., WHICHEVER IS LATER

FROM 3RD NOVEMBER, 2025 - WHENEVER SITS SINGLE SHALL TAKE UP - HEARING OF CIVIL REVISIONAL APPLICATIONS AND PETITIONS UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL RELATING TO ALL CLAIM CASES INCLUDING APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS.

NOTE:
THIS BENCH WILL SIT AT 2:00 P.M. EVERY DAY OR AFTER THE DIVISION BENCH, WHICHEVER IS LATER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94423324844?pwd=NslagszNUlBQZPeVCqPI52I4hthpDQ.1

TO BE MENTIONED

1	CRR/3561/2025 (For Correction)	INTEGRATED PROJECT MANAGEMENT AND SERVICES AND ANOTHER VS STATE OF WEST BENGAL AND ANR	YUVRAJ CHATTERJEE
2	CRR/3562/2025 (For Correction)	INTEGRATED PROJECT MANAGEMENT AND SERVICES AND ANOTHER VS STATE OF WEST BENGAL AND ANR	YUVRAJ CHATTERJEE
3	CRR/3563/2025 (For Correction)	INTEGRATED PROJECT MANAGEMENT AND SERVICES AND ANOTHER VS STATE OF WEST BENGAL AND ANR	YUVRAJ CHATTERJEE

FIXED MATTERS

4	CO/1075/2017 [With LCR + 1PB]	CHANDRASHILA BHATTACHARYA & ANR VS SHASWATA BOSE & ORS	ARNAB NANDI

CIVIL REVISION

5	CO/317/2017	SUBRATA ROY @ SUBRATA KR. ROY VS GANESH KARMAKAR & ORS.	ASHISH SHAH

HEARING

6	CO/2257/2018	NIRMAL SINGH & ORS. VS B. USHA & ORS.	SAUNAK BHATTACHARYA

IA NO: CAN/2/2018(Old No:CAN/8563/2018)

7	CO/1640/2019	BANAMALI MONDAL & ORS VS NIREN MONDAL & ORS	LIPIKA CHATTERJEE
IA NO: CAN/1/2019(Old No:CAN/11003/2019)			
8	CO/2441/2019	SHRI SHRI SHIV THAKUR SEBAIT REPT GADADHAR SINGHA ROY & ORS VS SRI SRI SHIVA THAKUR REPT KARTICK CHANDRA SINGHA ROY & ORS	MD. HOSSAIN
9	CO/3178/2022	ARKO PATRA VS PIYA DAS	SOUMO CHAUDHURY
10	CO/3214/2022	CHANDRANI BANIK VS BASUDEB BANIK	IVAN ROY
IA NO: CAN/1/2022, CAN/2/2024			
11	CO/3258/2022	DR RAJESH CHATTOPADHAYAY AND ANR VS SAKET PROMOTERS LTD	SOURAV SENGUPTA
12	CO/3301/2022	AMAL KUMAR DAWN VS CHIRANJIT SHIL AND ORS	SARBANANDA SANYAL
13	CO/3303/2022	AMAL KUMAR DAWN VS MUKTA SHIL AND ORS	SARBANANDA SANYAL
14	CO/3305/2022	AMAL KUMAR DAWN VS SWARUP DEY AND ORS	SARBANANDA SANYAL
15	CO/3307/2022	AMAL KUMAR DAWN VS PAMPA DUTTA AND ORS	SARBANANDA SANYAL
16	CO/3112/2023	HAFIZ DEWAN FAKIR VS S.K JAHANGIR AND ORS.	MR. AYAN MITRA
		HEARING 1	
17	CO/1510/2005	SHYAM SUNDAR KUNDU VS ARATI PAL	JAYANTA SAMANTA
18	CO/4075/2006	BISWAATH MAJI VS KARUNA SINDHU DEY	DIPANKAR PAL
IA NO: CAN/1/2009(Old No:CAN/2471/2009), CAN/6/2023, CAN/7/2023			
19	CO/4600/2006	CHABI ORY VS AMULYA DAS	ASHUTOSH PAL
20	CO/1586/2010	SYED MAHAMUDUL MUSWI & ANR VS D.M.& MAGISTRATE,MALDA & ORS	HIMADRI SEKHAR CHAKRABORTY
21	CO/1703/2010	SUDHIR SAHA & ANR. VS MUKESH GUPTA	SIDDHARTHA LAHIRI
22	CO/741/2011	WEST BENGAL HOUSING BOARD VS WEST BENGAL EMPLOYEES (F&S) CO- OPPARATIVE HOUSING SOCIETY &	SAMRAT SENGUPTA
IA NO: CAN/1/2018(Old No:CAN/7782/2018)			
23	CO/1435/2011	NEMAI GURE VS MAHA PRASAD GURE	NIBARAN KR.DAS
24	CO/1470/2011 [Monthly List of December]	ARCHANA DAS VS NANIGOPAL SARKAR & ORS.	ZAMIUL ALAM

25	CO/2164/2011	TAPASI RANA VS ATINDRA NATH SEN & ORS	PRITWISH KR. NAG	
26	CO/2165/2011	NARESH KR. DUTTA MUDI & ORS VS MADAN DAS & ORS	AMAR KR. SINHA	

IA NO: CAN/2/2023

ASSIGNED MATTERS

27	CRR/3530/2024	SHAKTI SANKAR BAGCHI VS HONBLE CHIEF JUSTICE OF CALCUTTA HIGH COURT, (T.S SIVAGNANAM) AND ANR		DEBASISH ROY, RUDRADIPTA NANDY
28	WPA/30852/2024	SHAKTI SHANKAR BAGCHI VS ALOKESH DAS (PREVIOUS CJM OF BERHAMPORE COURT) AND ORS		

SPECIALLY ASSIGNED MATTERS

[S.A. MATTERS]

29	SA/67/1975	SM.SUDHA RANI RAKSHIT & ORS. VS TARAK CH.MONDAL	S.PRASANNA RAYCHOWDHURY	T.CHATTERJEE
30	SA/76/1975	SM. AMBALIKA GHOSH AND ORS VS BHAKTA GHOSH	MR HARI NARAYAN MUKHERJEE	MR NIRENDRA KRISHNA MITRA
31	SA/79/1975	RAMAUDDIN KAHN & ANR VS MUSAMMAT HESIUNNESA	SMRITIKANA CHATTERJEE	
32	SA/98/1975	SRI HARIDHAR MITRA VS SM. SARBAANGALA MITRA	MR. A. N. MUKHERJEE	N.Y.A.
33	SA/99/1975	SRI HARIDHAR MITRA VS SMT. S. MITRA	MR. A. N. MUKHERJEE	N.Y.A.
34	SA/107/1975	PATAL CHANDRA MAJHI & ORS. VS SOBHARAM MAJHI	MISS N.K. CHATURVEDI	MR. B. CHATTERJEE
35	SA/115/1975	MONARANJAN DWARI VS GOBINDA CHANDRA DAS	MR. S. C. ROY.	
36	SA/133/1975 [CAN 1/2000 - NOT HERE]	ANIL BARAN RAKSHIT & ORS. VS KANAI CHATTOPADHYAY	MS. N.K. CHATURVEDI	MR. M.C. BANERJEE

IA NO: CAN/1/2000(Old No:CAN/627/2000)

37	SA/146/1975	MONORANJAN DAS VS THE STATE OF WEST BENGAL		
38	SA/169/1975	ASOKE KUMAR BOSE & ANR. VS SRI HARIBHUSAN SARKAR	SUBRATA NAYAK	MADAN MOHAN MULLICK
39	SA/174/1975	HARE KRISHNA SATPATI VS SURENDRA PANI GRAHI & ORS	SUNIL KR GHOSH	
40	SA/176/1975	THE STATE OF WEST BENGLA VS GHANASHYAM BAR	MR C.D.RAY CHOWDHURY	MR BHASKAR GHOSH

IA NO: CAN/1/2005(Old No:CAN/2772/2005)

41	SA/180/1975	STATE OF W.B VS FAKIR CHANDRA GOWSAMI	JR.GOVT.ADVT.	N.Y.A
42	SA/182/1975	ASHIM KUMAR KUNDU CHOWDHURY & ORS VS SUNIL KUMAR DAS & ORS	MR S K SEN	

43	SA/183/1975	ASHIM KR. KUNDU CHOWDHURY & ORS VS BALAKANTA CHOWDHURY & ORS	MR S K SEN	
44	SA/184/1975	ASHIM KR. KUNDU CHOWDHURY & ORS VS SNEHALATA CHOWDHURY & ORS	MR S K SEN	
45	SA/190/1975	LASHMI KANTA MONDAL VS KARIMONNESSA BIBI &ORS.	MR. S.P. ROYCHOUDHURY	
46	SA/200/1975	SMT. SUDHARANI GHOSH VS MILLAN KUMAR PAL	MR.A. N. ROYCHOUDHURY	
47	SA/202/1975	GURUPADA MAJHI & ORS. VS SM. KHARI MEJHAN	M.DAS	N.Y.A
48	SA/208/1975	DHARANIDHAR MAITY VS THE STATE OF W.B	P.K.SAMANTA	B.MALLAHANDY

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 34

Second Floor

Centenary Building

SINGLE BENCH (SB-XXIII)

AT 10:30 AM

HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)

FROM 6TH NOVEMBER, 2025 - SHALL TAKE UP THE FOLLOWING MATTERS :-
1. ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (UPTO 2020);

2. ADMISSION AND HEARING OF ALL CRIMINAL REVISIONAL APPLICATION INCLUDING APPLICATIONS CONNECTED THERETO (FROM 2016 TO 2023).

AND

FROM 16TH MAY, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP ITEM NO.1520 TO ITEM NO.1571 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 5TH MAY,2025 OF HON'BLE JUSTICE HIRANMAY BHATTACHARYYA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

AND

FROM 18TH AUGUST, 2025 - WHENEVER SITS SINGLY, IN ADDITION TO HER LADYSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 1711 TO ITEM NO. 1774 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 4TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS).

NOTE : EVERY WEDNESDAY AT 3.30 P.M. E.C. ACT MATTERS WILL BE TAKEN UP.

NOTE: SECOND APPEAL MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 4.00 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98330888496?pwd=sxNqcv9toDI0OYp9YMVOKCfvHbb2gb.1

FOR JUDGMENT

1	CRR/436/2022	DR JAYDEEP MAJUMDAR AND ANR VS STATE OF WEST BENGAL AND ANR	SOMPURNA CHATTERJEE	SREYASHEE BISWAS, SUJAN CHATTERJEE
2	CRR/2801/2022	MOHANLAL CHOWDHURY AND ORS VS STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	ANASUYA SINHA,KARAN BAPULI
3	CRR/2497/2023	SOUTIK DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMRIT SINHA	
IA NO: CRAN/1/2023				
4	CRR/1282/2025	XXX VS STATE OF WEST BENGAL AND ANR	NANDINI CHATTERJEE	PARTHA PRATIM DAS/ ABHINABA MUKHERJEE

TO BE MENTIONED

5	CRR/1757/2018	MAHADEB DAS@MANADEV DAS VS STATE OF WEST BENGAL & ANR	HILLOL SAHA PODDER	

FOR ORDERS

6	CRR/2531/2023	SARDAR JAGJEET SINGH VS STATE OF WEST BENGAL AND ANR	PRIYANKA MUKHERJEE	PRATHA PRATIM DAS

7	CRR/2532/2023	SARDAR JAGJEET SINGH VS STATE OF WEST BENGAL AND ANR	SAYANTAN SINHA	PARTHA PRATIM DAS
8	CRR/3798/2023	ABIRA MUKHERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUDESHNA BASU THAKUR	
		EXTENSION OF INTERIM ORDER		
9	CRR/3097/2022	RAJKUMAR KUNDU @ PROTUL BABU @ PUTUL BABU VS STATE OF WEST BENGAL AND ANR	MOUMITA BHATTACHARJEE	S GHOSH / A K DUTTA
IA NO: CRAN/6/2024				
10	CRR/3885/2023	ANITA MAJI DAS VS STATE OF WEST BENGAL AND ANR	ARUP KUNDU	KOUSHIK KUNDU, MAMATA JANA
IA NO: CRAN/3/2025				
11	CRR/3987/2023	DIWAKAR PRASAD SHARMA @ DIBAKAR SHARMA VS STATE OF WEST BENGAL AND ANR	SOFIA NESAR	ARIJIT GANGULY, KOUSHIK KUNDU/ DEBASISH ROY
IA NO: CRAN/3/2025				
12	CRR/4600/2023	DIWAKAR PRASAD SHARMA @ DIBAKAR SHARMA VS STATE OF WEST BENGAL AND ANR	SOFIA NESAR	DEBASIS ROY, ARIJIT GANGULY, PUJA GOSWAMI
IA NO: CRAN/2/2024, CRAN/3/2025, CRAN/4/2025				
13	CRR/4770/2023	BRITANNIA INDUSTRIES LIMITED AND OTHERS VS M/S PASPA DISTRIBUTORS PVT LTD	MINAL PALANA	
IA NO: CRAN/5/2025				
14	CRR/4905/2023	ARNAB GHOSH VS STATE OF WEST BENGAL AND ANR	PRASAD BHATTACHARYYA	
IA NO: CRAN/4/2025				
		CONTESTED APPLICATION		
15	CRR/920/2022	SMT TUKTUKI SAMANTA VS STATE OF WEST BENGAL AND ANR	SOFIA NESSAR	IMRAN ALI, RITA DUTTA
IA NO: CRAN/8/2025				
wt16	CRR/922/2022	KOUSHIK BISWAS AND ANR **VS** STATE OF WEST BENGAL AND ANR	SOFIA NESAR	IMRAN ALI, PUSPITA SAHA
IA NO: CRAN/8/2025				
IA NO: CRAN/8/2025				
wt17	WPA/12719/2024	TAMALIKA GHOSH **VS** STATE OF WEST BENGAL AND ORS.	SOUVICK MITRA	
18	CRR/3818/2023	JOGEN SHARMA VS STATE OF WEST BENGAL AND ANR	RANANJAY CHATTERJEE	ANAND KESHRI,MAMATA JANA
		FOR FURTHER HEARING		
19	CRR/491/2007	BHIM CHANDRA GAYEN VS STATE	KALLOL KR. BOSE	
20	CRA/135/2009	ALI SHA VS STATE OF WEST BENGAL	RANJAN KUMAR MAHAPATRA	
21	CRA/94/2014	ANUP AGARWALA VS PRIYOTOSH BISWAS	KUSAL KUMAR MUKHERJEE	
22	CRA/674/2014	MADHAI GHOSH@SAMIR GHOSH VS STATE OF WEST BENGAL	ARINDAM BANDYOPADHYAY	SUJATA DAS
23	CRR/1667/2023 (11.00 A.M.)	RITUPARNA KARMAKAR AND ORS VS STATE OF WEST BENGAL AND ANR	SOUMYAJIT DAS MAHAPATRA	

wt24	CRR/3571/2022	APURBA KARMAKAR **VS** STATE OF WEST BENGAL AND ANR	SOUMYAJIT DAS MAHAPATRA	DEBASISH ROY , SARYATI DUTTA

APPLICATION

25	CRR/3655/2022	IMANI KHAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURI	SUKANYA BHATTACHARYA, TRINA MITRA

IA NO: CRAN/1/2023, CRAN/3/2023, CRAN/4/2025

CRIMINAL REVISION HEARING

26	CRR/825/2022	SURESH KUMAR SARAWAGI ABD ANR VS STATE OF WEST BENGAL AND ORS.	MONIMA KHAN	SONALI DAS, MANASHI ROY
27	CRR/3498/2022	PRABIR KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.		
28	CRR/4776/2022	ASHISH DAS VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	
29	CRR/4781/2022	ASHISH DAS VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	
30	CRR/4795/2022	ASHISH DAS VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	
31	CRR/2008/2023	SOHENI ROY VS STATE OF WEST BENGAL AND ANR	UTTAM CHAKRABORTY	SUMAN DE, NIRUPAM DHALI

IA NO: CRAN/1/2025, CRAN/2/2025

32	CRR/2108/2023	NEHA AGARWAL VS STATE OF WEST BENGAL AND ANR	DEBOTTAM DAS	

IA NO: CRAN/1/2024

33	CRR/2521/2023	SUKUMAR BAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHOUNAK MONDAL	
34	CRR/3174/2023	AMIT JHUNJHUNWALA VS STATE OF WEST BENGAL AND ANR	SUBHAJIT CHOWDHURY	
35	CRR/4013/2023	BHARAT SONI AND OTHERS VS NANDINI SONI AND ANOTHER	PROSENJIT GHOSH	DEBASISH ROY,RITUPARNA GHOSH,PUJA GOSWAMI
36	CRR/4115/2023	KASHINATH SHAW AND ORS VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR	ARNAB CHATTERJEE, SUPARNA CHATTERJEE
wt37	CRR/257/2024	ASHOK DAS **VS** STATE OF WEST BENGAL AND ORS.	ANINDYA CHOWDHURY	
38	CRR/4163/2023	SUNIL KANTILAL MUTHIYAN VS M/S RAJSHREE CREATION PRIVATE LIMITED AND ANOTHER	MD ABDUR RAKIB	
39	CRR/4446/2023	AMARJIT ADITYA VS ARPITA ADITYA DAS AND OTHERS	DILIP KUMAR MAITI	
40	CRR/4498/2023	ALI AKBAR MONDAL VS ISHRAIL @ ISRAIL MONDAL	SHIBAJI KUMAR DAS	
41	CRR/4765/2023	ESTAQUE AHMED @ ESTAYAQUE AHMED VS STATE OF WEST BENGAL AND ORS.	DEBASIS KAR	DEBASIS ROY / ARIJIT GANGULY / A.E MOLLA
42	CRR/4776/2023	KALU SK @ SARIFUL ISLAM @ MD SARIFUL ISLAM VS STATE OF WEST BENGAL	AVINABA PATRA	

IA NO: CRAN/1/2023

43	CRR/4795/2023	MADAN SINGH AND ANOTHER VS DEBABRATA SAIN AND OTHERS	CHIRANTAN SARKAR	

IA NO: CRAN/1/2024

44	CRR/5027/2023	ISTAK AHMED AND OTHERS VS ZEBA SULTANA	EKTA RANJAN SHAW	
45	CRR/798/2025 (Assigned)	RUHIDAS DEBNATH VS STATE OF WEST BENGAL AND ORS.	AMIT DEY	BIDYUT KUMAR ROY, M.F.A BEGG

IA NO: CRAN/1/2025

OLD HEARING MATTERS

(CRIMINAL APPEAL)

46	CRA/304/2002 (Deptt.)	MANOJ KUMAR VS THE STATE OF W.B.	ABHIJIT BASU	FARIA HOSSAIN, KANCHAN ROY
47	CRA/565/2003 [Deptt]	BARUN MONDAL VS STATE	DYUTIMOY BHATTACHARYA	
48	CRA/436/2008	MAINUDDIN HOSSAIN & ANR VS STATE OF WEST BENGAL & ANR	PARTHA SARATHI SARKAR	
49	CRA/76/2009	MITHUN PAUL VS STATE OF WEST BENGAL	JAYANTA BANERJEE	RANA MUKHERJEE,SUJATA DAS
50	CRA/389/2011	MANIK SARKAR VS STATE OF WEST BENGAL	DEBANGAN BHATTACHARJEE	

IA NO: CRAN/1/2011(Old No:CRAN/1577/2011)

51	CRA/297/2012	BISAKHA PARAMANNYA & ORS VS STATE OF WEST BENGAL	ABHIJIT PAL	
52	CRA/89/2013	APSAR NAZIR & ORS VS STATE OF WEST BENGAL & ANR	UDAY SANKAR CHATTOPADHYAY	
53	CRA/365/2014	BARKAT ALI 7 ORS VS STATE OF WEST BENGAL	A JANA	AYAN BASU / SARYATI DUTTA
54	CRA/201/2015	SOURAV SIL VS STATE OF WEST BENGAL	BISWAJIT MANNA	
55	CRA/349/2015	KUMUD MANDAL & ANR VS STATE OF WEST BENGAL	B BAG	BIDYUT ROY / RITA DUTTA
56	CRA/390/2015 (FOR REPORT)	SANJAY GOENKA VS SK BABLU @ TAKLU AND ORS	J MALLICK	RANA MUKHERJEE / SUKANYA BHATTACHARJEE
57	CRA/497/2015	SAHABUD DEWAN @ MITHUN VS STATE OF WEST BENGAL	RANAJAY CHATTERJEE	IMRAN ALI / DEBJANI SAHU
58	CRA/513/2015 [Deptt]	SAMIM SK & ANR VS STATE OF WEST BENGAL	R BANERJEE	SANDIP CHAKRABORTY

IA NO: CRAN/1/2015(Old No:CRAN/3182/2015)

59	CRA/266/2016	DUBAR ALI & ANR VS STATE OF WEST BENGAL	K MONDAL	
60	CRA/479/2016 [Deptt]	RUHUL AMIN @ RUL AMIN & ORS. VS STATE OF WEST BENGAL	MD. YOUNUSH MONDAL	
61	CRA/498/2016	AMBAR MALLICK & ORS VS STATE OF WEST BENGAL	RAHUL GANGULY	
62	CRA/628/2016 [Deptt]	ISWAR CHAND AGARWAL VS M/S ASHOKE SHREYANS AND CO LTD PVT AND ANR	R ROY	DEBJANI SAHU
63	CRA/128/2017 [Deptt]	MD. JAWAID @ MD. JAWED @ MD. JAVED @ BECHUA VS STATE OF WEST BENGAL	SOUMYA PAUL	DEBABRATA CHATTERJEE, MAUSUMI SARKAR
64	CRA/200/2017 [DEPT.]	PRONAB MAZUMDER @ PRANAB MAJUMDER VS STATE OF WEST BENGAL AND ANR	S BASU	BIDYUT ROY / RITA DUTTA

65	CRA/466/2017 [Deptt]	SURAJIT MONDAL @ SUROJIT MONDAL @ SURAJIT MANDAL VS STATE OF WEST BENGAL	SAMRAT CHOUDHURY	
66	CRA/585/2017	SHIBU KARMAKAR VS STATE OF WEST BENGAL	PRONOJIT ROY	
IA NO: CRAN/1/2017(Old No:CRAN/4746/2017)				
67	CRA/702/2017	UPEN MONDAL VS STATE OF WEST BENGAL	PRADYAT SAHA	FARIA HOSSAIN/PURNIMA GHOSH
wt68	CRA/160/2018	ARATI MONDAL & ANR **VS** STATE OF WEST BENGAL	PRADYUT SAHA	
IA NO: CRAN/2/2019(Old No:CRAN/325/2019)				
IA NO: CRAN/2/2019(Old No:CRAN/325/2019)				
69	CRA/38/2018 (DEPTT.)	TULSI MONDAL VS STATE OF WEST BENGAL & ANR	T DUTTA GUPTA	
70	CRA/59/2018	BISHNUPADA PAL VS STATE OF WEST BENGAL	PARVEJ ANAM	
71	CRA/180/2018	BIRU BARMAN VS STATE OF WEST BENGAL	N DHALI	BAISHALI BASU, RONIT MUKHERJEE
72	CRA/196/2018	SANJIT RUHIDAS VS STATE OF WEST BENGAL & ANR	K CHOUDHURY	
73	CRA/402/2018	DR. SUJAY DAS VS SUSMITA DAS AND ANR	S. DAS	FARIA HOSSAIN / BAISALI BASU
74	CRA/170/2020	BADRE ALAM VS C.B.I.	ATHAR ALI ZEESHAN	
IA NO: CRAN/3/2020(Old No:CRAN/3678/2020)				

SECOND APPEAL

(SPECIALLY ASSIGNED)

75	SA/714/1975	SRI SATYENDRA NARAYAN AGARWAL &ORS. VS BALIKA SHIKSHA ARISHAD &ORS.	MR.S.K. MALLICK	
IA NO: CAN/1/2019(Old No:CAN/3771/2019), CAN/2/2019(Old No:CAN/3776/2019)				
76	SA/818/1975 (DEPTT.)	INDU BHUSAN DAS VS PRIYABALA MAJUMDER & ORS	MR A MUKHERJEE	
77	SA/880/1975	SINDHU MOHAN ADAK VS STATE OF W.B.	MR. B. B. HALDER	MR. B. MALKHANDY FOR OP 1
78	SA/890/1975 (DEPTT.)	PULIN KR. SARKAR VS NABI ALI GAZI & ORS	MR R P ROY	
79	SA/894/1975 (DEPTT.)	DINESH CHANDRA DUTTA VS RAIMOHAN MAJUMDAR	MR A.MUKHERJEE	N.Y.A
80	SA/895/1975 (FILE IN CT.)	BHIM CH. NASKAR & ANR VS NILKANTA NASKAR & ORS	MR B BHATTACHARYYA	
81	SA/897/1975 (DEPTT.)	DY. CUSTODINOF ENDMY PROPERTY VS MISS SAJEDA KHATOON	S.BANERJEE	B.BHATTARCHAYA
82	SA/899/1975 (FILE IN COURT)(DEPTT.)	SATINATH CHATTERJEE VS MANINDRA NATH CHATTERJEE	MR N K MITRA	
83	SA/932/1975	SMT MONMOYEE DEVI VS COLONEL B C ROY & ANR	MR S B BAXI	
84	SA/957/1975	THE NUDDEA MILLS CO. LTD VS THE COMMISSIONERS OF NAIHATI UNICIPALITY	MR B K BASU	

85	SA/961/1975	CHITTA RANJAN SEN & ORS. VS HOOGLY ZILLA KHADI-O-KUTIR S.PRATISTHAN	G.C.MUKHERJEE	K.GANGULY
86	SA/974/1975 (FILE IN CT.)	CHINTAMONI SAHA & ORS. VS BHANU SAHA & ORS.	MR. NARAYAN CHANDRA PODDER	

WARNING LIST - 4

(E.C.ACT MATTERS)

87	CRA/321/1990	SRIHARI BALA VS THE STATE	MR. S. MUKHERJEE	N.Y.A.
88	CRA/16/1991 (Deptt.)	MALAY GUPTA AND OTHERS. VS STATE OF WEST BENGAL		
89	CRA/2/1992 (Deptt.)	SINGARA DEVI VS STATE OF WEST BENGAL		
90	CRA/3/1993 (Deptt.)	GAYA RAM MONDAL VS STATE OF WEST BENGAL		
91	CRA/67/1993	KASHINATH DHAR VS STATE OF WEST BENGAL		
92	CRA/276/1993 (Further Hearing)	MADHUSUDHAN KAR VS STATE OF WEST BENGAL	ASOK BISWAS	
93	CRA/121/1994 (Further Hearing)	DASARATH SHOW AND ANR. VS STATE OF WEST BENGAL		

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 10

First Floor

Main Building

SINGLE BENCH (SB - XXIV)

AT 10:30 AM

HON'BLE JUSTICE SMITA DAS DE

FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LABOUR AND INDUSTRIAL LEGISLATION UNDER GROUP-III INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO TRANSPORT AND TELECOMMUNICATION UNDER GROUP-VII AND APPLICATIONS CONNECTED THERETO;

HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2010).

1) ON MONDAY & WEDNESDAY: AFTER "TO BE MENTIONED", IF ANY, MOTION (GR-III) MATTERS WILL BE TAKEN UP. IN THE SECOND HALF, MOTION (GR-VII) MATTERS WILL BE TAKEN UP.

2) ON TUESDAY & THURSDAY: MATTERS WILL BE TAKEN UP SERIALLY.

3) ON FRIDAY: OLD MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, MOTION (GR-VII) AND (GR- III) MAY BE TAKEN UP.

4) LD. ADVOCATES ARE REQUESTED TO SUBMIT NOTES OF ARGUMENT AT THE TIME OF HEARING.

5) MENTIONING WILL BE ALLOWED ONLY ON MONDAY & THURSDAY BEFORE RISING OF THE COURT ONLY UPON NOTICE TO THE OTHER SIDE(S).

SPL NOTE: IN THE SECOND HALF, IF TIME PERMITS, HER LADYSHIP WILL SIT AFTER COMPLETION OF DIVISION BENCH

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99372428359?pwd=LR01d0odtQe6pgOQa6REO66IFqP9Th.1

TO BE MENTIONED

1	WPA/25717/2025 (FOR CORRECTION)	APOLLO ALI AND ORS. VS UNION OF INDIA AND ORS.	ASIM KUMAR ROY
2	WPA/26354/2025 (FOR CORRECTION)	MSTC LIMITED VS EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS.	TIYASHA CHATTERJEE

FIXED MATTERS

(AT 2.00 P.M.)

3	WPA/27944/2025	NORTH SEA SHIPPING AND LOGISTICS PRIVATE LTD. AND ORS. VS UNION OF INDIA AND ORS.	DEBARATI DAS (SEN)

MOTIONS (GROUP-VII)

4	WPA/21542/2025	FAIJUDDIN KHAN VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt5	WPA/21545/2025	AMAR CHANDRA MALIK **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS

wt6	WPA/21546/2025	SOURAV DAS **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt7	WPA/21547/2025	MADAN MOHAN DALOI **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt8	WPA/21548/2025	SHANKAR MAITY **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt9	WPA/21549/2025	SEKH NASIM UDDIN **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt10	WPA/21631/2025	AMIT KOLE @ KOLEY **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt11	WPA/21633/2025	RANJIT BAG **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt12	WPA/21678/2025	AUROJIT MALIK **VS** STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
13	WPA/25743/2025	AKBAR ALI VS UNION OF INDIA AND ORS.	KALALI DAS CHAKRABORTY
14	WPA/28294/2025	DEBKUMAR CHAKRABORTY AND ANR. VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
15	WPA/28580/2025	ATIAR RAHAMAN MONDAL VS STATE OF WEST BENGAL AND ORS.	BENAZIR SK.
16	WPA/28581/2025	ATIAR RAHAMAN MONDAL VS STATE OF WEST BENGAL AND ORS.	BENAZIR SK.
17	WPA/28767/2025	M/S. STRENGTH AUTOELECTRIC PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SANJIB DUTTA
18	WPA/28812/2025	SHYAMLAL PANDIT VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
19	WPA/28937/2025	LAL MOHAN DAS VS STATE OF WEST BENGAL AND ORS.	RATAN DAS
20	WPA/28947/2025	SIDDHARTHA BISWAS VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
21	WPA/28961/2025	SHYAMAL KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	KAKALI DUTTA

MOTION GR - III

22	WPA/12876/2025	CHINA GHOSH (ROY) VS STATE OF WEST BENGAL AND ORS.	SUBHASH CHANDRA SARKAR
23	WPA/28900/2025	MODERN NURSING HOME VS THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	PROBAL SARKAR

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 24

First Floor

Main Building

SINGLE BENCH (SB - XXV)

AT 10:30 AM

HON'BLE JUSTICE REETOBROTO KUMAR MITRA

FROM 3RD. NOVEMBER, 2025 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 UNDER RESIDUARY, GROUP-IX [EXCLUDING MATTERS RELATING TO POLICE, ELECTRICITY AND MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO CO-OPERATIVE INCLUDING APPLICATIONS CONNECTED THERETO;

HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (FROM 2011 TO 2019).

AND
FROM 7TH. AUGUST, 2025 - WHENEVER SITS SINGLY, IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 500 TO ITEM NO. 650 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 4TH. AUGUST, 2025 OF HON'BLE JUSTICE AMRITA SINHA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE REETOBROTO KUMAR MITRA.

NOTE : TUESDAY AND FRIDAY CO-OPERATIVE MATTERS WILL BE TAKEN UP AT 2.00 P.M. AND ALL OTHER DAYS IF LIST IS EXHAUSTED THEN CO-OPERATIVE MATTERS WILL BE TAKEN UP.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97119527284?pwd=48RFQmqbBOaBiFe22Taw6od6X8xFG5.1

TO BE MENTIONED

1	WPA/24218/2015	VINAY BHUSAN DAS VS KOLKATA METROPOLITAN DEV. AUTHORITY & ORS	TANAY MUKHERJEE
2	WPA/558/2025	REKHA SEN VS THE STATE OF WEST BENGAL AND ORS.	ANIRBAN ROY
3	WPA/11632/2025 (CORRECTION)	BANKURA DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED VS STATE OF WEST BENGAL AND ORS.	SUNANDA MOHAN GHOSH
4	WPA/28319/2025	AU SMALL FINANCE BANK LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAYAK RANJAN GANGULY

NEW MOTION 1

5	WPA/28190/2025	STATE BANK OF INDIA VS STATE OF WEST BENGAL AND ORS.	PIJUSH KANTI RAY
6	WPA/28906/2025	STATE BANK OF INDIA AND ANR VS STATE OF WEST BENGAL AND ORS.	ANIRBAN PRAMANICK

NEW MOTION 2

7	WPA/28344/2025	BISWANATH BANDOPADHYAY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SOURJYA DAS
8	WPA/28978/2025	SUBRATA GHOSH DASTIDAR VS STATE OF WEST BENGAL AND ORS.	PUJA BANERJEE
9	WPA/29115/2025	PARTHA DAS VS STATE OF WEST BENGAL AND ORS.	MITUL CHAKRABARTY

ADJOURNED MOTIONS 2

(OLD MATTER)

10	WPA/8565/2002	SHITALA PROSAD PANDEY VS CESC LTD.	SUKUMAR BHATTACHARYA
wt11	WPA/25102/2012	SHITLA @ SWITLA PROSAD PANDEY **VS** CESC LTD & ORS	PIYALI SHOW
12	WPA/22462/2011	ABHOY GHOSH VS STATE OF WEST BENGAL & ORS	ASIT BARAN GHOSH
13	WPA/2498/2012	ANAND KHAITAN VS STATE OF W B & ORS	SHEKHAR BARMAN
14	WPA/5521/2012	MAHADEB MAJI VS STATE OF WEST BENGAL & ORS.	UTTAM KUMAR DE
15	WPA/5534/2012	SUFIA BIBI VS STATE OF WEST BENGAL & ORS.	MD. ASHRAFUL HAQ
16	WPA/5698/2012	SERENE TRADE COM. PVT. LTD. VS CESC LTD. & ORS	PARTHA GAGULY
17	WPA/5736/2012	RAKESH DAS VS STATE OF WEST BENGAL & ORS	SOUMEN KR. DUTTA
18	WPA/5761/2012	AHMED HASSAIN VS CESC LTD. & ORS.	BIDYUT KUMAR HALDER
19	WPA/5954/2012	ANIMESH BHATTACHARYA VS STATE OF WEST BENGAL & ORS	SUBIR KR. BHATTACHARYYA
20	WPA/6011/2012	BINOY KUMAR MONDAL VS STATE OF W B & ORS	DEBABRATA MANDAL
21	WPA/6703/2012	RANJIT SAHA VS UNION OF INDIA & ORS	BIPUL KUMAR MANDAL
22	WPA/6709/2012	GIRINDRA NARAYAN ROY VS KMC & ORS	BISWAPRIYA SAMANTA

IA NO: CAN/1/2013(Old No:CAN/862/2013)

23	WPA/16318/2012	GANESH ROY VS STATE OF WEST BENGAL & ORS	N/A
24	WPA/16341/2012	HAR GOURI STEELS PVT LTD & ANR VS D V C & ORS	TAPAS SAHA
25	WPA/16342/2012	GOUTAM KR SARKAR & ORS VS STATE & ORS	MD MOJNU SK

IA NO: CAN/1/2012(Old No:CAN/9669/2012), CAN/2/2013(Old No:CAN/11310/2013)

26	WPA/16343/2012	S R C VYAPAAR PVT LTD & ANR VS D V C & ANR	TAPAS SAHA
27	WPA/16581/2012	CITY ALLOYS PVT. LTD. & ANR. VS DVC & ORS.	TAPAS SAHA
28	WPA/16583/2012	PURULIA METAL CASTINGS PVT. LTD. & ANR. VS DVC & ORS.	TAPAS SAHA

29	WPA/16598/2012	JAYNAL ABEDIN @ MAZHARUL KARIM VS W.B.S.E.D.C.L. & ORS.	SUVADIP BHATTACHARJEE
30	WPA/16875/2012	R.S. CASTING PVT LTD & ANR VS DAMODAR VALLEY CORPORATION & ORS	TAPAS SAHA
31	WPA/16877/2012	KHARKIA STEELS PVT LTD & ANR VS UNION OF INDIA & ORS	TAPAS SAHA
32	WPA/20029/2012	BAIDYANATH ROY VS STATE & ORS	ACHYUT BASU
33	WPA/20123/2012	BIMAL ROY VS STATE & ORS	AYAN BANERJEE
34	WPA/20457/2012	SUKHEN MONDAL VS STATE & ORS.	PINAKI RANJAN CHAKRABORTI- I
35	WPA/21580/2012	JAYDEB DUTTA VS STATE & ORS	TIRTHA PATI ACHARYA
IA NO: CAN/1/2018(Old No:CAN/2297/2018)			
36	WPA/21587/2012	GOLAM ASPIA MOLLA & ORS. VS STATE OF W.B. & ORS.	DEBAPRIYA MAJIMDER
37	WPA/24495/2012	JITENDRA KUMAR MISHRA VS STATE OF W.B. & ORS.	RAMPADA PAL
38	WPA/24498/2012	MOINUDDIN AHAMED VS STATE OF WB & ORS	PARTHA SARATHI GHOSH
39	WPA/24499/2012	JITENDRA KUMAR MISHRA VS STATE OF WEST BENGAL & ORS	RAMPADA PAL
40	WPA/25759/2012	ABDUS SALAM BISWAS VS STATE & ORS	PARTHA PRATIM ROY
41	WPA/26840/2012	SHYAMA PDA PAL VS STATE OF WB & ORS	TANUSRI SANTRA
42	WPA/27221/2012	DIPAK BISWAS VS ASSISTANT ENGINEER P.W. (ROADS) & ORS	SOUMYADEEP BISWAS
43	WPA/27297/2012	RANA MUNDA & ORS VS STATE OF WB & ORS	MALABIKA BHOUMIC
44	WPA/27348/2012	ABDUL HAMID VS STATE & ORS	PRADIP PAUL
45	WPA/27356/2012	PRABIRENDRA NATH THAKUR VS STATE OF WB & ORS	SANJIB SETH
46	WPA/27386/2012	PRATIK BERA and ORS. VS STATE OF W.B. & ORS.	N/A
47	WPA/27613/2012	HARIHOR BERA and ORS. VS STATE OF W.B. & ORS.	N/A
48	WPA/27984/2012	MANOSHI DOBEY (TRIBEDI) VS STATE OF WEST BENGAL & ORS	BIDYUT BARAN BISWAS
49	WPA/27993/2012	DILIP KUMAR DAS VS STATE OF WEST BENGAL & ORS	ANITA KHATRI
50	WPA/28118/2012	MD. SETABUDDIN VS STATE OF WEST BENGAL & ORS	HAIDER ALI SK
IA NO: CAN/1/2023, CAN/2/2023			
51	WPA/28261/2012	HENA GORAI NEE MONDAL VS STATE OF WEST BENGAL & ORS	RAGHUNATH DAS

52	WPA/28268/2012	SUBHAS CHANDRA SAHOO & ORS VS STATE OF W.B. & ORS.	TAPAN KUMAR MAHAPATRA
53	WPA/28269/2012	SHAMIT KUMAR BANERJEE VS STATE OF WEST BENGAL & ORS	SWAPAN KUMAR NANDI
54	WPA/28307/2012	CHAITANYA BISWAS VS STATE OF WB & ORS	DEBASIS MUKHOPADHYAY
55	WPA/28315/2012	MAMUDA BIBI &ANR VS STATE OF WEST BENGAL& ORS	ASIM KUMAR CHAKRABARTI
56	WPA/28330/2012	PRANAB KUMAR MANDAL & ORS VS STATE OF WEST BENGAL & ORS	SAKTI PADA JANA
57	WPA/28347/2012	MAHENDRA DATTA VS STATE OF WB &ORS	MD Z RAHAMAN

IA NO: CAN/1/2013(Old No:CAN/2223/2013)

58	WPA/25232/2016	DEBRAJ DINDA VS STATE OF WEST BENGAL & ORS	NIBARAN KUMAR DAS

MOTION 1

(CO-OPERATIVE MATTERS)

59	WPA/1075/2020	MOHITOSH PALAI & ORS VS STATE OF WEST BENGAL & ORS	SUDIP KUMAR CHAKRABOERTY
60	WPA/6480/2020	KUNTAL GHOSH VS STATE OF WEST BENGAL& ORS	SAYANTI SENGUPTA

IA NO: CAN/1/2020(Old No:CAN/5148/2020)

61	WPA/9444/2020	DIPALI SUTRADHAR @ KIRTANIA VS THE STATE OF WEST BENGAL AND ORS	JAYANTA BANERJEE
62	WPA/11279/2020	NANDIGRAM CO-OPOERATIVE SOCIETY MARKETING SOC LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
63	WPA/1631/2021	CONTAI CO-OPERATIVE BANK LIMITED AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	ANISH KUMAR MUKHERJEE
64	WPA/10429/2023	ANAND FARMANIA VS STATE OF WEST BENGAL AND ORS.	
65	WPA/10715/2023	CHANDAN KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	ANISH KUMAR MUKHERJEE
66	WPA/11219/2023	SHIRSENDU BISWAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
67	WPA/17708/2024	JHARGRAM PEOPLS CO-OPERATIVE BANK LIMITED VS THE UNION OF INDIA AND ORS.	DILIP KUMAR SADHU
wt68	WPA/12062/2002	JHARGRAM PEOPLES' CO-OPT. BANK LTD. **VS** UNION OF INDIA	MOHAN KUMAR PUTATUNDA

IA NO: CAN/1/2005(Old No:CAN/2083/2005), CAN/2/2005(Old No:CAN/8526/2005)

IA NO: CAN/1/2005(Old No:CAN/2083/2005), CAN/2/2005(Old No:CAN/8526/2005)

wt69	WPA/13231/2014	SHIBENDRA BIJOY MALLA DEB & ORS **VS** THE REGISTRAR OF CO-OPERATIVE SOCIETY & ORS	MONIRUZZAMAN
wt70	WPA/17537/2005	JHARGRAM PEOPLES CO-OP.BANK LTD. **VS** UNION OF INDIA	MOHAN KUMAR PUTATUNDA
71	WPA/22858/2025	NILADRI SARBAJNA VS STATE OF WEST BENGAL AND ORS.	AMIT DEY

72	WPA/24733/2025	SUSANTA MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	VICTOR CHATTERJEE
73	WPA/28554/2025	SAURAJIT MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	GAUTAM DAS

IA NO: CAN/1/2025

MOTION 2

(CO-OPERATIVE MATTERS)

74	WPA/6123/2007	ALOKA BISWAS VS STATE OF W.B.	MADAN LAL
75	WPA/25636/2007	THE ICHHAMATI ENGINEERS CO- OPERATIVE SOCIETY LTD. VS STATE OF WEST BENGAL &ORS.	SITARAM BHATTACHARYA
76	WPA/27712/2007	AMAL SARKAR & ANR VS THE JALPAIGURI CO- OPERATIVE AGRICULTURE & RURAL DEVELOPMENT	PRAVAS BHATTACHARYA
77	WPA/19439/2009	BALLICHAK DEBRA IRRIGATION (I & W.D) EMP. CO-OP. C.S LTD&ANR VS STATE & ORS	SUNANDA MOHAN GHOSH
78	WPA/19576/2009	ABUL HASAN VS STATE OF WEST BENGAL & ORS	BITASOK BANERJEE
79	WPA/23552/2009	MOUSUMI SAHA VS STATE OF WEST BENGAL & ORS	RANJAN SAHA
80	WPA/23562/2009	DEBABRATA GUHA VS EASTERN & N.F. RAILWAY CO-OPERATIVE BANK LTD. & ANR	RANJAN SAHA
81	WPA/1525/2012	MD. HASIMUDDIN MALLICK VS STATE OF WEST BENGAL & ORS	KESHAB CHANDRA DAS
82	WPA/3650/2012	RAKESH PURKAIT & ORS VS STATE OF W B & ORS	LAKSHMI NATH BHATTACHARYA
83	WPA/5014/2012	ANIL BISWAS & ORS VS STATE OF WEST BENGAL & ORS	CHHABI ROY
84	WPA/3359/2015	W. B. STATE COOP. AGRI. & RURAL DEVE. BANK EMP. ASSO. & ANR VS STATE OF WEST BENGAL & ORS	INDRANATH MITRA
85	WPA/3360/2015	W.B. STATE COOP. AGRICU. & RURAL DEVE. BANK EMP. ASSO. & ORS VS STATE OF WEST BENGAL & ORS	INDRANATH MITRA

HEARING

(OTHERS)

86	WPA/6652/2011	DHARANIDHAR SING VS STATE AND ORS	MANAS KUMAR GHOSH

IA NO: CAN/1/2014(Old No:CAN/6579/2014)

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 551

Fifth Floor

Sesquicentenary Building

SINGLE BENCH (SB - XXVI)

AT 10:30 AM

HON'BLE JUSTICE OM NARAYAN RAI

***FROM 3RD NOVEMBER, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO REVENUE AND TAX LAWS (EXCLUDING LAND REVENUE) UNDER GROUP - IV INCLUDING APPLICATIONS CONNECTED THERETO;**

*** MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO THE PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPANTS) 1971 AND THE WEST BENGAL PUBLIC LAND (EVICTION OF UNAUTHORIZED OCCUPANTS) ACT, 1962 IRRESPECTIVE OF CLASSIFICATION INBCLUDING APPLICATIONS CONNECTED THERETO;**

*** HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (2020 ONWARDS)**

TODAY LIST WILL BE CALLED ON SERIALLY.

NOTE : EVERYDAY, MATTERS UNDER THE HEADING "TO BE MENTIONED" AND "FOR DISMISSAL" SHALL BE CALLED ON FIRST.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99438718732?pwd=XrbnmPV8zqj6CG0n0CcdbSa1cs8TL5.1

TO BE MENTIONED

1	WPA/2351/2025 [For Correction]	SHANTI HALDER VS UNION OF INDIA AND ORS.	VISHAL MALLICK
2	WPA/17906/2025 [For Withdrawal]	SATYENDRA FOOD PRODUCTS PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA

EXTENSION OF INTERIM ORDER

3	WPA/1546/2022	VISHNU ENGINEERING CORPORATION VS DEPUTY COMMISSIONER AND ANOTHER	MOU SAHA
4	WPA/24652/2023	SATISH KUMAR AGARWAL, PROPRIETOR OF THE BUSINESS NAMELY, M/S. S.S. COMMERCIAL CORPORATION VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, PRINCEP STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE

FIXED MATTERS

[AT 2.00 P.M.]

5	WPA/29396/2024	SWAPAN KUMAR MANNA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE

URGENT MATTERS

6	WPA/8698/2025	CREATIVE POLY PACKS PRIVATE LIMITED VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT AND ORS.	MEGHA AGARWAL
7	WPA/10211/2025	LITTLE MORE ENGINEERING PRIVATE LIMITED VS UNION OF INDIA AND ORS.	ALISHA DAS

8	WPA/10415/2025	SUNRISE TIMPLY COMPANY PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SAMRAT DAS
9	WPA/11034/2025	S.K.M. TIMBER PRIVATE LIMITED VS SUPERINTENDENT OF CENTRAL TAX BURRABAZADEIVISION KOLKATA NORTH CGST AND CX COMMISSIONERATE AND ORSR	NILANJAN BHATTACHARYA
10	WPA/12049/2025	M/S SHYAM STEEL MANUFACTURING LIMITED AND ANR. VS UNION OF INDIA AND ORS.	RAHUL DHANUKA
11	WPA/12654/2025	M/S VEDANT ROAD CARRIERS PVT. LTD. AND ANR VS THE ASSISTANT COMMISSIONER OF WEST BENGAL STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS	PIYUSH KHAITAN
12	WPA/12662/2025	M/S VEDANT ROAD CARRIERS PVT. LTD AND ANR VS THE ASSISTANT COMMISSIONER OF WEST BENGAL STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS	PIYUSH KHAITAN
13	WPA/12666/2025	M/S VEDANT ROAD CARRIERS PVT. LTD. AND ANR VS THE ASSISTANT COMMISSIONER OF WEST BENGAL STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS	PIYUSH KHAITAN
14	WPA/12678/2025	M/S VEDANT ROAD, CARRIERS PVT. LTD. AND ANR VS THE ASSISTANT COMMISSIONER OF WEST BENGAL STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS	PIYUSH KHAITAN
15	WPA/12683/2025	M/S VEDANT ROAD, CARRIERS PVT. LTD. AND ANR VS THE ASSISTANT COMMISSIONER OF WEST BENGAL STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS	PIYUSH KHAITAN
16	WPA/12697/2025	M/S VEDANT ROAD CARRIERS PVT. LTD. AND ANR VS THE ASSISTANT COMMISSIONER OF WEST BENGAL STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS	PIYUSH KHAITAN
17	WPA/14936/2025	EMBEE FERRO ALLOY PRIVATE LIMITED VS DEPUTY COMMISSIONER OF STATE TAX, LARGE TAX PAYER UNIT AND ORS.	RAJKUMAR BANERJEE
18	WPA/15026/2025	U.Y FINCORP LIMITED VS UNION OF INDIA AND ORS.	SUMAN BHOWMIK
19	WPA/17939/2025	MOHAN KUMAR AGARWALA VS THE DRPUTY COMMISSIONER OF REVENUE, STATE TAX, RAIGANJ CHARGE AND ORS.	RAJKUMAR BANERJEE
20	WPA/18470/2025	BASU TEA PRIVATE LIMTIED AND ANR. VS UNION OF INDIA AND ORS.	SHIWANI SHAW
21	WPA/19155/2025	PUSPA FURNITURE PRIVATE LIMITED AND ANR VS UNION OF INDIA AND ORS.	SHIWANI SHAW
IA NO: CAN/1/2025			
22	WPA/19172/2025	DINESH INFRAPROJECT PRIVATE LIMITED AND ANR. VS THE UNION OF INDIA AND ORS	SHIWANI SHAW
23	WPA/19924/2025	MAYA STORE AND ANR. VS UNION OF INDIA AND ORS.	SHIWANI SHAW
24	WPA/21534/2025	PAPRI DEY VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA

25	WPA/21671/2025	PHARMA TRADING CORPORATION AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
26	WPA/23363/2025	ILIYASH SEKH VS ASSISTANT COMMISSIONER OF CGST AND C.EX, MALDA DIV AND ORS.	RAJKUMAR BANERJEE
27	WPA/23582/2025	RABIN SARKAR VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, SHIBPUR CHARGE AND ORS.	AMIT KUMAR SHAW
28	WPA/24023/2025	AMAN BERIWAL VS UNION OF INDIA AND ORS.	ABHISHEK AGARWAL
29	WPA/24054/2025	FRATELLI VINEYARDS LIMITED FORMERLY KNOWN AS TINNA TRADE LIMTIED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
30	WPA/24518/2025	CALCUTTA HALDIA PORT ROAD COMPANY LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	PARAMITA BANERJEE
31	WPA/24618/2025	CREATIVE POLY PACKS PRIVATE LIMITED VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT AND ORS.	MEGHA AGARWAL
32	WPA/24641/2025	SR PROJECTS VS THE COMMISSIONER OF STATE TAX, DIRECTORATE OF COMMERCIAL TAXES, GOVERNEMENT OF WEST BENGAL AND ORS.	PARTHA SEN
33	WPA/24947/2025	UNION FARMERS SERVICE CO OPERATIVE SOCIETY LIMITED VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
34	WPA/24954/2025	DEBAPRIYA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
35	WPA/24967/2025	PRIMARC PROJECT REALTY PRIVATE LIMITED VS ADDITIONAL DIRECTOR, DG OF GST INTELLIGENCE, KOLAKTA ZONAL UNIT AND ORS	SUMAN BHOWMIK
36	WPA/25206/2025	UNION FARMERS SERVICE CO OPERATIVE SOCIETY LIMITED VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
37	WPA/25209/2025	UNION FARMERS SERVICE CO OPERATIVE SOCIETY LIMITED VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
38	WPA/26858/2025	AMAZONITE STEELS LTD. VS UNION OF INDIA AND ORS.	SAYANTAN SINHA
39	WPA/27535/2025	M/S. S.S. CIVIL CONSTRUCTION PRIVATE LIMITED VS ASST. COMMISSIONER OF REVENUE, STATE TAX, ULTADANGA, COSSIPORE, BELGACHIA CHARGE AND ORS.	AMIT KUMAR SHAW
40	WPA/27807/2025	BHOLA PRASAD BARUI VS STATE OF WEST BENGAL AND ORS.	BULBULI BASU
41	WPA/27835/2025	VIKRAM SOLAR LIMITED VS STATE OF WEST BENGAL AND ORS.	ANIRUDH GOYAL
42	WPA/27897/2025	ANKIT CHOUDHARY VS COMMISSIONER OF CUSTOMS (PREVENTIVE), WEST BENGAL, KOLKATA AND ORS.	SHAKEEL MOHAMMED AKHTER
43	WPA/27930/2025	SANKAR KUMAR SAHA VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR

44	WPA/27933/2025	SANKAR KUMAR SAHA VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
45	WPA/28024/2025	M/S. ISC PROCESSORS PRIVATE LIMITED VS ADD. COMMISSIONER, CGST AND CX, KOLKATA NORTH COMMISSIONERATE AND ORS.	DHIRODATTO CHAUDHURI
46	WPA/28030/2025	M/S A D ELECTROSTEEL CO PVT LTD AND ANR VS UNION OF INDIA AND ORS.	DEBMALYA BISWAS
47	WPA/28114/2025	PRADYUT KUMAR CHOUDHURI VS STATE OF WEST BENGAL AND ORS.	MAIDUL ISLAM KAYAL
48	WPA/28120/2025	M/S. SPANDAN ELECTRICAL VS STATE OF WEST BENGAL AND ORS.	NILRATAN BANERJEE
49	WPA/28288/2025	R.A.A. ARSALAN ENTERPRISE PVT. LTD. AND ANR. VS SUPERINTENDENT CGST AND CX(TAR), PARK STREET DIV., KOL. SOUTH COMMISSIONERATE AND ORS.	SIMRIN HUSSAIN
50	WPA/28694/2025	M/S HINDUSTAN ICE AND COLD STORAGE CO LTD. VS UNION OF INDIA AND ORS.	SHREYA MUNDHRA
51	WPA/28992/2025	M/SGHOSH BROTHERS AND ANR VS ASSISTANT COMMISSIONER OF REVENUE, KRISHNANAGAR CHARGE AND ORS	RAHUL DHANUKA
52	WPA/29068/2025	TITAGARH RAIL SYSTEMS LIMITED VS UNION OF INDIA AND ORS.	ALISHA DAS
53	WPA/29074/2025	NEMAI CHANDRA PAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SINHA

NEW MOTION 1

[Group - IV]

54	WPA/7702/2025	SHINRYO SUVIDHA ENGINEERS INDIA PVT LTD VS THE STATE OF WEST BENGAL AND ORS.	MOU SAHA
55	WPA/9595/2025	MULTIREACH MEDIA PRIVATE LIMITED AND ANR VS THE DEPUTY COMMISSIONER OF STATE TAX, PARK STREET CHARGES, WBGST AND ORS	TULIKA ROY
56	WPA/15138/2025	M/S JYOTI TAR PRODUCTS PRIVATE LIMITED AND ANR VS THE DEPUTY COMMISSIONER, STATE TAX, SHIBPUR CHARGES, WBGST AND ORS	TULIKA ROY
IA NO: CAN/1/2025			
57	WPA/19573/2025	M/S. IVL DHUNSERI PETROCHEM INDUSTRIES PRIVATE LIMITED AND ANR. VS ADDITIONAL COMMISSIONER OF CGST AND CENTRAL EXCISE HALDIA COMM. AND ANR.	RAHUL DHANUKA
58	WPA/19678/2025	JAGDAMBA FASHIN PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER, POSTABAZAR, KOKATA NORTH, W.B. AND ORS.	SOMNATH ROY CHOWDHURY
IA NO: CAN/1/2025			
59	WPA/19983/2025	SUDIP KUMAR DAS VS UNION OF INDIA AND ORS.	AVI DEY
60	WPA/19985/2025	SUDIP KUMAR DAS VS SUPERINTENDENT OF CGST AND CX, R-IV, SHYAMBAZAR, DIV, KOL, NORTH COMMS. AND ORS.	AVI DEY
61	WPA/20077/2025	DKT INDIA VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA

62	WPA/20079/2025	DKT INDIA VS UNION OF INDIA AND ORS.	BHASKAR SENGUPTA
63	WPA/20118/2025	M/S JYOTI TAR PRODUCTS PRIVATE LIMITED AND ANR VS THE DEPUTY COMMISSIONER, STATE TAX, SHIBPUR CHARGE, WBGST AND ORS	PIYUSH KHAITAN
IA NO: CAN/1/2025			
64	WPA/20167/2025	ADITYA MALL VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
65	WPA/20345/2025	M/S. RAMZA COSMECITY VS STATE OF WEST BENGAL AND ORS.	ISHANI GHOSAL
66	WPA/20393/2025	PAVILION IMPEX VS ASSITANT COMMISSIONER OF STATE TAX, MANICKTOLA, CHARGE AND ORS.	SOURADEEP MAJUMDER
67	WPA/20394/2025	NISHANT JAGATY AND ANR. VS SUPERINTENDENT, CGST AND CX, RANGE-III, BURRABAZAR DIV AND ORS.	BHASKAR SENGUPTA
68	WPA/20398/2025	PRADIP JAISWAL VS ASSISTANT COMMISSIONER OF STATE TAX, MANICKTOLA CHARGE AND ORS.	SOURADEEP MAJUMDER
69	WPA/20408/2025	SARKAR POWER ENGIRNEERING PVT. LTD. VS THE DEPUTY COMMISSIONER, STATE TAX, GOODS AND SERVICE TAX, SALT LAKE AND ORS.	ARKA GHOSH
70	WPA/20556/2025	DEBASHIS BANERJEE VS UNION OF INDIA AND ORS.	DIPAYAN KUNDU
71	WPA/20625/2025	LALTU DUTTA VS ASST COMMISSIONER OF REVENUE, STATE TAX, SURI CHARGE AND ORS.	SOURADEEP MAJUMDER
72	WPA/20650/2025	SULTANGAR JOTE GOURANGA SAMABAY KRISHI UNNAYAN SAMITI LIMITED VS STATE OF WEST BENGAL AND ORS.	PRABIR BERA
73	WPA/20661/2025	M/S SRI DURGA FOODPRODUCTS PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SAROJ BANERJEE
74	WPA/20662/2025	SUDHIR KUMAR PANDEY AND ANR. VS DEPUTY / ASSISTANT COMMISSIONER OF CUSTOMS,REVEW CELL(PORT) AND ORS.	TUMPA ROY
75	WPA/20687/2025	IVL DHUNSERI PETROCHEM INDUSTRIES PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SAKSHI SINGHI
76	WPA/20696/2025	NAZ BEGUM VS ASST. COMMISSIONER OF REVENUE, COLOTOLLA AND EZRA STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE
77	WPA/20701/2025	SHARDANAND JHA VS ASSISTANT COMMISSIONER OF STATE TAX, SHYAMBAZAR-MANIKTOLA BEADON STREET CHARGE AND ORS.	SOMNATH ROY CHOWDHURY
IA NO: CAN/1/2025			
78	WPA/20724/2025	ELECTRO COPPER AND ALLOYS MFG. CO. VS UNION OF INDIA AND ORS.	RAJKUMAR BANERJEE
79	WPA/20859/2025	MA KALYANESHWARI STEELS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	JUI JANA

80	WPA/20945/2025	ASHOK KUMAR SHAW VS INCOME TAX OFFICER, WARD 41(2) KOLKATA AND ORS.	DEBANUJ BASU THAKUR
81	WPA/20951/2025	M/S KUSUM SALES CORPORATION VS UNION OF INDIA AND ORS.	SOUMYA SANKAR CHINI
82	WPA/20957/2025	NAVNEET SARAF VS SUPERINTENDENT OF CGST AND CX, SCRUTINY VERTICAL, RANGE-V, SHYAMBAZAR DIV. AND ORS.	RAJKUMAR BANERJEE
83	WPA/20965/2025	JOYDEB HALDER VS ADDITIONAL COMMISSIONER OF STATE TAXES(APPEALS) AND ORS.	RITES GOEL
84	WPA/21047/2025	M/S VEDIKA METALS PRIVATE LIMITED AND ANR. VS ADDITIONAL COMMISSIONER OF CGST AND CX, KOLOKATA SOUTH CGST COMMISSIONERATE AND ORS.	PIYUSH KHAITAN
85	WPA/21318/2025	M/S NATIONAL CONSTRUCTION AND TRADING COMPANY AND ANR. VS UNION OF INDIA AND ORS.	SHREYA MUNDHRA
86	WPA/21339/2025	BALINDAR SHARMA VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE
87	WPA/21340/2025	BHANU METAL INDUSTRIES AND ANR. VS ASSISTANT COMMISSIONER OF CENTRAL TAX, CGST AND CX, KOL NORTH CGST ANC CX COM. AND ORS.	RAJARSHI CHATTERJEE
88	WPA/21357/2025	ARADHAYA MOBILITY PRIVATE LIMITED VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE
89	WPA/21369/2025	SAHEB JAISWAL VS THE UNION OF INDIA AND ORS.	GHANSHYAM JHA
90	WPA/21370/2025	ARADHAYA MOBILITY PRIVATE LIMITED VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE
91	WPA/21379/2025	M/S. RAMA STEEL TRADE PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAXES AND ORS.	TANMAY HAZRA
92	WPA/21425/2025	SAMIR BHATTA VS UNION OF INDIA AND ORS.	PARTHA SEN
93	WPA/21428/2025	M/S. TEJA MARINE SERVICES PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	ADITYA DUTTA
94	WPA/21441/2025	LUPIN LIMITED VS THE COMMISSIONER (APPEALS), CGST AND CE, HOWRAH (APPEALS) COMMISSIONERATE AND ORS.	ANIKET CHAUDHURY
95	WPA/21594/2025	M/S. SENORITA MARKETING PRIVATE LIMITED VS THE ASST. COMMISSIONER OF REVENUE, DURGAPUR CHARGE AND ORS.	RAJKUMAR BANERJEE
96	WPA/21595/2025	JAI BALAJI INDUSTRIES LTD. VS DEPUTY COMMISSIONER , BBD BAG-II DIV, CGST AND CX KOLKATA NORTH COMMISSIONERATE AND ORS.	SWAPNA DAS
97	WPA/21597/2025	AMIYA CHOUDHURY VS STATE OF WEST BENGAL AND ORS.	JUI JANA
98	WPA/21599/2025	BIPLAB MONDAL VS ASST. COMMISSIONER OF REVENUE, BUREAU OF INVESTIGATION (NORTH BENGAL), RAIGANJ ZONE AND ORS.	SOURADEEP MAJUMDER

99	WPA/21611/2025	M/S. RITAM PROPERTIES PVT. LTD VS ASST. COMMISSIONER OF STATE TAX, BUDGE BUDGE CHARGE AND ORS.	AVI DEY
100	WPA/21643/2025	SUMANGAL DEALMARK PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SAKSHI SINGHI
101	WPA/21675/2025	ORBIT LEATHERS PVT. LTD VS DEPUTY COMMISSIONER OF STATE TAX, BALLYGUNGE CHARGE, AND ORS.	SOURADEEP MAJUMDER
102	WPA/21739/2025	VIKRAM CHOUDHARY VS ASSISTANT COMMISSIONER, STATE TAX, STRAND ROAD, CHINABAZAR AND RAJAKATRA CHARGE AND ORS.	ABHIJAT DAS
103	WPA/21798/2025	SN ENVIRO TECH PRIVATE LIMITED VS ASST. COMMISSIONER, STATE TAX, DURGAPUR CHARGE AND ORS.	DEBANUJ BASU THAKUR
104	WPA/21825/2025	SUSHIL KUMAR AGARWAL VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
105	WPA/21826/2025	SUDHA ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	BIPLAB RANJAN BOSE
106	WPA/21829/2025	RAMDEO PANJIYARA VS DEPUTY COMMISSIONER OF STATE TAX, COLOOTOLA CHARGE AND ORS.	AKSHAT AGARWAL
107	WPA/21832/2025	M/S ECHO ENTERTAINMENT PRIVATE LIMITED VS COMMISSIONER OF COMMERCIAL TAXES AND ORS.	SANJANA SHAW
108	WPA/21836/2025	NEOCON INFRA VENTURES PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
109	WPA/21864/2025	GHULAM RASUL VS DEPUTY COMMISSIONER OF STATE TAX AND ORS.	RITURAJ CHAKRABORTY
110	WPA/21873/2025	SANDEEP JAIN VS DEPUTY COMMISSIONER, NEW MARKET, KOLKATA SOUTH AND ORS.	SANJANA JHA
111	WPA/21886/2025	SHREE UDDYOG AND ANR. VS UNION OF INDIA AND ORS.	SUPRATIK JANA
112	WPA/21892/2025	AJAY KUMAR SINGHANIA VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR CHAKRABORTY
113	WPA/21916/2025	MIDDLETON LEASEHOLDERS PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER OF REVENUE AND ORS.	PIYUSH KHAITAN
114	WPA/21922/2025	RATUL BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
115	WPA/21955/2025	AB INSURANCE BROKERS PRIVATE LIMTIED AND ORS. VS INCOME TAX OFFICER, TDS WARD 1(1), KOLKATA AND ORS.	BHASKAR SENGUPTA
116	WPA/21956/2025	M/S SHANKAR TRADERS VS UNION OF INDIA AND ORS.	SHEWLY SAHA
117	WPA/21957/2025	MANINDER SINGH VS ADDITIONAL COMMISSIONER OF REVENUE, CHOWRINGHEE CIRCLE AND ORS.	RAJARSHI CHATTERJEE
118	WPA/21978/2025	M/S. TRIMURTY ENTERPRISE VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA

119	WPA/22000/2025	RAJU SHARMA VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS
120	WPA/22022/2025	SEKH KABIR HOSSAIN VS UNION OF INDIA AND ORS.	SUBARNA BANK
121	WPA/22044/2025	BAKURA DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED VS UNION OF INDIA AND ORS.	ALISHA DAS
122	WPA/22064/2025	M/S ECHO ENTERTAINMENT PRIVATE LIMITED VS COMMISSIONER OF COMMERCIAL TAXES AND ORS	SANJANA SHAW
123	WPA/22100/2025	S GHOSH AND ASSOCIATES PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
124	WPA/22136/2025	SUBRATA GHOSH VS THE DEPUTY COMMISSIONER OF STATE TAX, BEHALA CHARGE AND ORS.	JSWAPNESH MALLIK
125	WPA/22163/2025	TARIK AZIZ SEKH @ SEKH TARIK AZIZ VS STATE OF WEST BENGAL AND ORS.	SOUVIK GUHA
126	WPA/22235/2025	M/S. KUSUM PRODUCTS AND ANR. VS STATE OF WEST BENGAL AND ORS.	PRABIR BERA
127	WPA/22277/2025	BISWAJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
128	WPA/22315/2025	GOPAL CHAND JAISWAL VS ASSISTANT COMMISSIONER OF STATE TAX, HOWRAH KADAMTALA CHARGE AND ORS.	SHANTA SARKAR
129	WPA/22345/2025	RABIRAJ GIRI VS STATE OF WEST BENGAL AND ORS.	GAUTAM GURIA
130	WPA/22368/2025	BLESSINGS SECURED PRESS PRIVATE LIMTIED VS SENIOR JOINT COMMISSIONER AND ORS.	SANJANA SHAW
131	WPA/22370/2025	BLESSINGS SECURED PRESS PRIVATE LIMITED VS ASSISTANT COMMISSIONER, SALT LAKE CHARGE AND ANR.	SANJANA SHAW
132	WPA/22372/2025	BLESSINGS SECURED PRESS PRIVATE LIMTIED VS DEPUTY COMMISSIONER OF REVENUE AND ORS.	SANJANA SHAW
133	WPA/22385/2025	KULJORA SAMABAY KRISHI UNNAYAN SAMITY LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
134	WPA/22392/2025	SANJAY PRASAD JAISWAL VS ASSISTANT COMMISSIONER, CENTRAL TAX, ANTI EVASION UNIT, HOWRAH CGST AND CX COMMISSIONERATE	SWAPNESH MALLIK
135	WPA/22457/2025	ARUN KUMAR JAIN VS STATE OF WEST BENGAL AND ORS.	SHIV SHANKAR SHARMA
136	WPA/22478/2025	ARUN KUMAR JAIN VS STATE OF WEST BENGAL AND ORS.	SHIV SHANKAR SHARMA
137	WPA/22486/2025	SHIKHA ENCLAVE VS UNION OF INDIA AND ORS.	BHASKAR SENGUPTA
138	WPA/22540/2025	DHANVIJAY REALTORS PRIVATE LIMITED AND ANR. VS JOINT COMMISSIONER OF REVENUE (GST APPEAL) AND ANR.	SWARNWARSHI PODDAR

139	WPA/22590/2025	ZAID ALAM VS STATE OF WEST BENGAL AND ORS.	MUSKAAN CHOWDHURY
140	WPA/23008/2025	PUNIT KUMAR KHETAWAT AND ANR VS STATE OF WEST BENGAL AND ORS.	SUMIT BISWAS
141	WPA/24942/2025	PRAKASH SINGH VS UNION OF INDIA AND ORS.	RAJKUMAR BANERJEE
142	WPA/24944/2025	SUMIT HAZRA VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
143	WPA/24945/2025	RANU GAUR VS UNION OF INDIA AND ORS.	GHANSHYAM JHA
144	WPA/24957/2025	INTIKHAB ALAM VS JOINT COMMISSIONER OF REVENUE, STATE TAX, BUDGE BUDGE CHARGE AND ORS.	MD. QUASIM HASHMI
145	WPA/24959/2025	CHAITANYA GHOSH VS STATE OF WEST BENGAL AND ORS.	ADITYA SEN
146	WPA/24979/2025	AMIT MINES PRIVATE LIMITED AND ANR VS JOINT COMMISSIONER, CGST, BOLPUR COMMISSIONERATE AND ORS.	SANJANA JHA
147	WPA/25007/2025	TRUVOLT ENGINEERING COMPANY PVT. LTD. AND ANR VS THE ADDITIOINAL DIRECTOR, DG OF GST INTELLIGENCE, KOLKATA ZONE UNIT AND ORS	PIYUSH KHAITAN
148	WPA/25024/2025	ARUN GORAI VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
149	WPA/25085/2025	KAMAKSHI JUTE INDUSTRIES LIMITED VS UNION OF INDIA AND ORS.	ANJU MANOT
150	WPA/25100/2025	CHEMICAL TRADERS AND ORS. VS UNION OF INDIA AND ORS.	DIPANJOY BHATTACHARYA
151	WPA/25105/2025	SHEO KUMAR KAJARIA VS THE ASSESSMENT UNIT, INCOME TAX DEPT, NAFAC AND ORS	ALISHA DAS
152	WPA/25231/2025	P.D. PRASAD AND SONS PRIVATE LIMITED VS ASST COMMISSIONER OF STATE TAX, N D SARANI, CHOWRANGHEE, KOLKATA AND ORS.	PURNENDU SEKHAR BHADRA
153	WPA/25266/2025	CENTRAL TOOL ROOM AND TRAINING CENTRE VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
154	WPA/25284/2025	SANTOSH KUMAR SHAW VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
155	WPA/25404/2025	MAHENDRA KUMAR SANWALKA VS UNION OF INDIA AND ORS.	RAJARSHI CHATTERJEE
156	WPA/25568/2025	RAKESH KUMAR TIWARI VS SENIOR JOINT COMMISSIONER OF REVENUE, STATE TAX, BALLY CIRCLE AND ORS.	DEBANUJ BASU THAKUR
		NEW MOTION (GROUP - IV)	
157	WPA/6214/2025	PANSARI DEVELOPERS LIMITED VS UNION OF INDIA AND ORS.	KAUSHEYO ROY
158	WPA/6227/2025	LAKSHMI NARAYAN SHAH VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
159	WPA/6693/2025	SAMRAT CHATTERJEE VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW

160	WPA/6739/2025	CHATTERJEE CONCERN AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
161	WPA/7030/2025	TRUVOLT ENGINEERING COMPANY PVT. LTD. AND ANR VS TEH SUPERINTENDENT, CENTRAL INTELLIGENCE UNIT, CGST AND CENTRAL EXCISE, KOLKATA ZONE AND ORS	TULIKA ROY
162	WPA/7690/2025	D B MACHINE TOOLS PRIVATE LOMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
163	WPA/7693/2025	D B MACHINE TOOLS PRIVATE LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
164	WPA/7719/2025	NANDI SANITATION AND ANR. VS UNION OF INDIA AND ORS.	SHIWANI SHAW
165	WPA/8125/2025	USHA DEVI CHAMARIA VS ASSISTANT COMMISSIONER OF REVENUE AND ORS.	AMIT KUMAR SHAW
166	WPA/8607/2025	R K WIRE PRODUCTS LTD AND ANR VS THE DEPUTY COMMISSIONER OF STATE TAX BUREAU OF INVESTIGATION SOUTH BENGAL AND ORS	TULIKA ROY
167	WPA/9298/2025	LION PICTURES AND FRAMES (INDIA) LIMITED VS STATE OF WEST BENGAL AND ANR	ELINA DEY
168	WPA/9299/2025	LION PICTURES AND FRAMES (INDIA) LIMITED VS STATE OF WEST BENGAL AND ANR	ELINA DEY
169	WPA/9951/2025	M/S DUAKEM PHARMA PRIVATE LIMITED AND ANR VS THE DEPUTY COMMISSIONER OF REVENUE, STRAND ROAD, CHINA BAZAR AND RAJAKATRA CHARGE, ORS	TULIKA ROY
170	WPA/10402/2025	GITA RANI PAN VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW
171	WPA/10412/2025	RAFIQUL HASAN VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
172	WPA/11168/2025	SPEED AUTO SERVICE PRIVATE LIMITED VS DEPUTY COMMISSIONER OF REVENUE, STATE TAX, BALLYGUNGE CHARGE AND ORS.	AMIT KUMAR SHAW
173	WPA/12047/2025	WRINKLE MARKETING PRIVATE LIMTED VS THE NATIONAL FACELESS ASSESSMENT CENTRE, INCOME TAX DEPARTMENT AND ORS	ELINA DEY
174	WPA/13006/2025	TRUSTCAP PRIVATE LIMITED (FORMERLY KNOWN AS GLOBAL TRUSTCAPITAL FINANCE LIMITED) VS INCOME TAX OFFICER - WARD 2(1) AND ORS.	NIMISHA AGARWAL
175	WPA/14512/2025	M/S TRUVOLT ENGINEERING COMPANY PVT. LTD AND ANR VS THE ASSISTANT COMMISSIONER, CIRCLE-IV, CGST AND CX, KOLKATA AND ORS	TULIKA ROY
176	WPA/16173/2025	CONSTRUCTIVE BUILDERS PRIVATE LIMITED AND ANR VS THE JOINT COMMISSIONER OF REVENUE (APPOEALS), KOLKATA SOUTH CIRCLE AND ORS	TULIKA ROY
177	WPA/16180/2025	MINAR BUILDERS PRIVATEA LIMITED AND ANR VS THE DEPUTY COMMISSIONER OF REVENUE, PARK STREET CHARGE AND ORS	TULIKA ROY

178	WPA/17196/2025	M/S. HARSH IMPEX VS UNION OF INDIA AND ORS.	PRITHISH CHANDRA
179	WPA/17197/2025	M/S. HARSH IMPEX VS UNION OF INDIA AND ORS.	PRITHISH CHANDRA
180	WPA/18034/2025	LIFE PHARMACEUTICALS PRIVATE LIMITED AND ANR VS THE ASSISTANT COMMISSIONER OF REVENUE, BALLYGUNGE CHARE AND ORS	PIYUSH KHAITAN
181	WPA/22135/2025	M/S RIMOLI CULTURE AND ORS VS ASSISTANT COMMISSIONER OF STATE TAX, BUDGE BUDGE AND ORS	RITURAJ CHAKRABORTY
182	WPA/22403/2025	ADINATH COTTON AND SYNTHETIC SPINNERS PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF CGST AND CX, PARK STREET DIVISION AND ORS	AKSHAT AGARWAL
183	WPA/22604/2025	M/S. SHREE PARASNATH RE-ROOLING MILLS LIMITED VS STATE OF WEST BENGAL AND ORS.	ADITYA DUTTA
184	WPA/22623/2025	MD ELIYAS SHEIKH VS STATE TAX OFFICER, BUREAU OF INVESTIGATION, SOUTH BENGAL, HOWRAH ZONE AND ORS.	DEBANUJ BASU THAKUR
185	WPA/22626/2025	REBIKA SULTANA VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
186	WPA/22641/2025	REBIKA SULTANA VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
187	WPA/22646/2025	REBIKA SULTANA VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
188	WPA/22647/2025	BINDU TEWARI VS ASSISTANT COMMISSIONER, LYONS RANGE AND N. D. SARANI CHARGE AND ORS	SANJANA JHA
189	WPA/22648/2025	REBIKA SULTANA VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
190	WPA/22651/2025	NEW AGE NIRMAN LLP VS ASSISTANT COMMISSINER OF REVENUE, STATE TAX, ALIPORE CHARGE AND ORS	RAJKUMAR BANERJEE
191	WPA/22660/2025	SANJAY KUMAR GUPTA VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
192	WPA/22665/2025	PRIYANKA SINGHA VS DEPUTY COMMISSIONER OF REVENUE, HOWRAH AND KADAMTALA CHARGE AND ORS.	ABHIJAT DAS
193	WPA/22667/2025	PRIYANKA SINGHA VS DEPUTY COMMISSIONER OF REVENUE, HOWRAH AND KADAMTALA CHARGE AND ORS.	ABHIJAT DAS
194	WPA/22701/2025	M/S. KOLKATA GLAZING SERVICES VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
195	WPA/22747/2025	PDS LIMITED VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
196	WPA/22750/2025	MANISH KUMAR VS SUPERINTENDENT, RANGE-II, CHOWRINGHEE DIV. AND ORS.	PIYAL GUPTA
197	WPA/22753/2025	BLESSINGS SECURED PRESS PRIVATE LIMITED VS ASST. COMMISSIONER, SALTLAKE CHARGE AND ANR.	SANJANA SHAW

198	WPA/22773/2025	NC PRINT PRIVATE LIMITED VS ASSISTANT COMMISSIONER, STATE TAX, BARRACKPORE CHARGE AND ORS.	SANJANA SHAW
199	WPA/22774/2025	SUMONA DAS VS DEPUTY COMMISSIONER OF STATE TAX, BARDHAMAN CHARGE AND ORS.	PIYAL GUPTA
200	WPA/22785/2025	ALLFLEX PLASTIC LLP VS ASSISTANT COMMISSIONER OF REVENUE STATE TAX, SHIBPUR CHARGE AND ORS.	AMIT KUMAR SHAW
201	WPA/22814/2025	SAMIR RAY VS THE ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, HOWRAH AND KADAMTALA CHARGE AND ORS	SWAPNESH MALLICK
202	WPA/22860/2025	HIRAK DAS VS THE ADDITIONAL ASSISTANT DIRECTOR, DGGI, SNU (EAST), KOLKATA AND ORS.	BHASKAR SENGUPTA
203	WPA/23005/2025	KND ENGINEERING TECHNOLOGIES LTD VS UNION OF INDIA AND ORS.	SAMRAT DAS
204	WPA/23033/2025	M/S. GLOBSYN KNOWLEDGE FOUNDATION VS STATE OF WEST BENGAL AND ORS.	SUBRATA MUKHERJEE
205	WPA/23110/2025	CRYOGENIC FIRE SECURITY SERVICES PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
206	WPA/23174/2025	M/S SATNA ABRASIVES PVT. LTD VS STATE OF WEST BENGAL AND ORS.	JAYABRATA MUKHERJEE
207	WPA/23206/2025	VIDYA TRADING CO. AND ANR. VS DEPUTY COMMISSIONER OF REVENUE, SHYAMBAZAR-MANICKTALA-BEADON STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE
208	WPA/23209/2025	FARHAN AHMED VS STATE OF WEST BENGAL AND ORS.	SHIV SHANKAR SHARMA
209	WPA/23262/2025	SUMAN SINGH VS SUPERINTENDENT OF CGST AND CX RANGE-II, BARASAT DIV. AND ORS.	SANJANA JHA
210	WPA/23277/2025	JITENDRA DALICHAND PAREKH VS STATE OF WEST BENGAL AND ORS.	DEBABRATA DAS
211	WPA/23278/2025	ASIT PAUL VS STATE OF WEST BENGAL AND ORS.	DEBABRATA DAS
212	WPA/23287/2025	RAMESH CHANDRA RAI VS STATE OF WEST BENGAL AND ORS.	PALASH MUKHERJEE
213	WPA/23303/2025	NIGHTANGLE VANIJYA PRIVATE LIMTIED AND ANR. VS ASSISTANT COMMISSIONER OF REVENUE, STTE TAX, BALLY AND SALKIA CHARGE AND ORS.	ABHIJAT DAS
214	WPA/23309/2025	DEEPCHAND GUPTA VS DEPUTY COMMISSIONER STATE TAX, DIRECTORATE OF REVENUE INTELLIGENCE AND ENFORCEMENT AND ORS.	RITURAJ CHAKRABORTY
215	WPA/23311/2025	DEEPCHAND GUPTA VS DEPUTY COMMISSIONER STATE TAX, DIRECTORATE OF REVENUE INTELLIGENCE AND ENFORCEMENT AND ORS.	RITURAJ CHAKRABORTY
216	WPA/23312/2025	DINESH KUMAR GOYAL VS DEPUTY COMMISSIONER OF STATE TAX, FAIRLY PLACE CHARGE AND ORS.	ARATRIKA ROY

217	WPA/23313/2025	SOMBARIA AGRI PRODUCTS PRIVATE LIMTIED AND ANR. VS UNION OF INDIA AND ORS.	SABYASACHI MANDAL
218	WPA/23316/2025	SUFAL HALDER VS THE DEPUTY COMMISSIONER OF REVENUE, SALT LAKE CHARGE AND ORS	PIYUSH KHAITAN
219	WPA/23325/2025	CHIRANIA PROJECTS PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SHIWANI SHAW
220	WPA/23360/2025	DYUTIMOY NANDY AND ANR. VS ASSISTANT COMMISSIONER, GST STATE TAX, COLLEGE STREET AND SEALDAH CHARGE AND ORS.	RAJKUMAR BANERJEE
221	WPA/23364/2025	HIGH TECH ENGINEERS CO COPERATIVE SOCIETY LIMITED VS STATE OF WEST BENGAL AND ORS.	RAJKUMAR BANERJEE
222	WPA/23369/2025	BIDYUT DAS VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
223	WPA/23392/2025	SHIVANG KIYAL VS ASSISTANT COMMISSIONER OF REVENUE, BEADON STREET CHARGE AND ORS.	MRIGANK KEJRIWAL
224	WPA/23431/2025	ABUL KALAM VS DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-1(2), KOLKATA AND ORS.	TRIDIB BOSE
225	WPA/23449/2025	M/S ELECTROSTEEL CASTINGS LIMITED VS THE ASSISTANT COMMISSIONER OF CGST AND C.EX, KHARDAH DST, KOLKATA NORTH COMMISSIONERATE AND ORS	NIRAJ BAHETI
226	WPA/23469/2025	SHIVAM HIGHRISE PRIVATE LIMITED AND ANR. VS JOINT COMMISSIONER OF REVENUE AND ORS.	ABHIJAT DAS
227	WPA/23484/2025	VISHAL KUMAR ARYA AND ANR. VS ADD. ASST. DIRECTOR, DGGI KOLKATA ZONAL UNIT AND ORS.	GHANSHYAM JHA
228	WPA/23490/2025	SHIVAM HIGHRISE PVT. LIMITED AND ANR. VS ASST. COMMI. OF REVENUE, STATE TAX, N.D. SARANI CHARGE AND ORS.	ABHIJAT DAS
229	WPA/23552/2025	BANSHI BADAN MANDAL VS UNION OF INDIA AND ORS.	AAYUSH SHARAMA
230	WPA/23575/2025	KAUSHIK MITRA VS DEPUTY COMMISSIONER OF REVENUE, STATE TAX, BEHALA CHARGE AND ORS.	SWAPNESH MALLIK
231	WPA/23581/2025	VISHAL KUMAR ARYA AND ORS. VS ADDITIONAL ASSISTANT DIRECTOR. DGGI KOLKATA ZONAL UNIT AND ORS.	GHANSHYAM JHA
232	WPA/23583/2025	VISHAL KUMAR ARYA AND ORS. VS ADD. ASST. DIRECTOR, DGGI KOLKATA ZONAL UNIT AND ORS.	GHANSHYAM JHA
233	WPA/23594/2025	ANUPAM CHANDA VS STATE OF WEST BENGAL AND ORS.	RAJKUMAR BANERJEE
234	WPA/23596/2025	ALOKE KUMAR PAUL VS DEPUTY COMMISSIONER OF REVENUE, STATE TAX, ALIPORE CHARGE AND ORS.	AMIT KUMAR SHAW
235	WPA/23603/2025	M/S. RR RECYCLING METALS PVT LTD. AND ORS. VS ADDITIONAL ASSISTANT DIRECTOR, DDGI KOLKATA ZONAL UNIT AND ORS.	GHANSHYAM JHA

236	WPA/23606/2025	NOWRANGROY AGRA PRIVATE LIMITED VS ASST. COMM. OF CGST AND CX, BBD BAG-1 DIVISION, KOLKATA NORTH COMMISSIONERNATE AND ORS.	AKSHAT AGARWAL
237	WPA/23608/2025	M/S. RR RECYCLING METALS PRIVATE LIMITED AND ANR. VS ADD. ASST. DIRECTOR, DGGI KOLKATA ZONAL UNITS AND ORS.	GHANSHYAM JHA
238	WPA/23671/2025	AHIYA RAHAMAN SEKH @ SK. AHIYA RAHAMAN VS DEPUTY COMMISSIONER, STATE TAX, SHIBPUR CHARGE AND ORS.	SURAJIT CHARI
239	WPA/23758/2025	JAYANTILAL JETHWA AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHIK CHITTA KUNDU
240	WPA/23768/2025	PURNADISHA TRADING PRIVATE LIMITED VS SENIOR JOINT COMMISSIONER OF STATE TAX, LARGE TAXPAYER UNIT AND ORS.	AKSHAT AGARWAL
241	WPA/23777/2025	M/S. IOC (LPG) KALYANI WORKERS CO-OPERATIVE LABOUR CONTRACT AND CONSTRUCTION SOCIETY LTD. AND ANR. VS UNION OF INDIA AND ORS.	SAPTARSHI DUTT
242	WPA/23789/2025	DILIP KUMAR PAUL VS THE ASST. COMMISSIONER OF REVENUE, STATE TAX, SALT LAKE CHARGE AND ORS.	RAJARSHI CHATTERJEE
243	WPA/23866/2025	KRISHNA AL CAST PRIVATE LTD. VS ASST. COMMISSIONER OF REVENUE, POSTABAZAR AND BURTOLA CHARGE AND ORS.	STUTI BANSAL
244	WPA/23911/2025	SUMITRA GUPTA VS STATE OF WEST BENGAL AND ORS.	AMIT SINGH
245	WPA/23913/2025	SHIV KUMAR JAISWAL VS DEPUTY COMMISSIONER OF REVENUE AND ORS.	ABHIJAT DAS
246	WPA/23925/2025	MILAN KRISHNA DAS VS STATE OF WEST BENGAL AND ORS.	SHAMBHUNATH DHURIA
247	WPA/23928/2025	VA TECH WABAG LIMITED VS DEPUTY COMMISSIONER, STATE TAX AND ORS.	STUTI BANSAL
248	WPA/23930/2025	SHYAMJOTI RICE MILL PRIVATE LIMITED VS ASST. COMMISSIONER, CGST, DINAJPUR DIVISION, RAIGANJ AND ORS.	SANJANA JHA
249	WPA/23936/2025	M P SONS TRADING PRIVATE LIMITED VS ASST. COMMISSIONER OF REVENUE, MR AND NS ROAD CHARGE AND ORS.	SANJANA JHA
250	WPA/24025/2025	SUKUMAR DAS AND CO. VS STATE OF WEST BENGAL AND ORS.	SHAMBHUNATH DHURIA
251	WPA/24034/2025	ANIL JALAN VS STATE OF WEST BENGAL AND ORS.	ABHIK CHITTA KUNDU
252	WPA/24035/2025	ASHUTOSH DOGRA VS COMMISSIONER OF CUSTOMS (APPEALS) AND ORS.	RAJKUMAR BANERJEE
253	WPA/24044/2025	M/S. S.P. ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	NITU SINGH
254	WPA/24051/2025	VA TECH WABAG LIMITED VS ASSISTANT COMMISSIONER, STATE TAX AND ORS.	STUTI BANSAL

255	WPA/24066/2025	NOORUL HASAN VS THE ADD. COMMI. OF REVENUE, KOLKATA, SOUTH CIRCLE, DIRECTORATE OF COMMERCIAL TAXES, AND ORS.	ANIMESH PAUL
256	WPA/24073/2025	HIRONMOY SAHOO VS ASST. COMMISSIONER OF REVENUE, STATE TAX, BEHALA CHARGE AND ORS.	DEBANUJ BASU THAKUR
257	WPA/24134/2025	SAHEB JAISWAL VS UNION OF INDIA AND ORS.	GHANSHYAM JHA
258	WPA/24309/2025	BENGAL WINES PRIVATE LIMITED VS UNION OF INDIA AND ORS.	OM PRAKASH PRASAD
259	WPA/24410/2025	M/S. K.D. GUPTA AND COMPANY VS DEPUTY COMMISSIONER OF STATE TAX, FAIRLEY PLACE CHARGE AND ORS.	AKSHAT AGARWAL
260	WPA/24420/2025	VENTURA INCORPORATED INDIA PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
261	WPA/24434/2025	KAJLA BUILDERS VS ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 4(2), KOLKATA AND ORS	NAVIN MITTAL
262	WPA/24520/2025	M/S. ORION EDUTECH PRIVATE LIMITED VS THE COMMISSIONER OF COMMERCIAL TAXES AND ANR.	SANCHITA DEY
263	WPA/24524/2025	M/S MANAKSIA ALUMINIUM COMPANY AND ANR. VS THE COMMISSIONER OF COMMERCIAL TAXES AND ANR.	SANCHITA DEY
264	WPA/24526/2025	M/S. ORION EDUTECH PRIVATE LIMITED VS THE COMMISSIONER OF COMMERCIAL TAXES AND ANR.	SANCHITA DEY
265	WPA/24527/2025	M/S ORION EDUTECH PRIVATE LIMITED VS COMMISSIONER OF COMMERCIAL TAXES, GOVT. OF WEST BENGAL AND ORS.	SANCHITA DEY
266	WPA/24646/2025	CHEVROLET SALES INDIA PRIVATE LIMITED VS UNION OF INDIA AND ORS.	TRISHA MUKHERJEE
267	WPA/24675/2025	SADHAN ROY VS ASSISTANT COMMISSIONER, STATE TAX, BHOWANIPORE CHARGE AND ORS.	DEBANUJ BASU THAKUR
268	WPA/24773/2025	M/S. GREENFIZZ BEVERAGES PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	TANIYA ROY
269	WPA/25294/2025	UDAY STORES PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF REVENUE, MONOHARKATRA AND N.S. ROAD CHARGE AND ORS.	RAJKUMAR BANERJEE
270	WPA/25315/2025	DOLLAR INDUSTRIES LIMITED VS WEST BENGAL AUTHORITY FOR ADVANCE RULING AND ORS.	AKSHAT AGARWAL
271	WPA/25324/2025	DOLLAR GARMENTS PRIVATE LIMITED VS WEST BENGAL AUTHORITY FOR ADVANCE RULING AND ORS.	AKSHAT AGARWAL
272	WPA/25327/2025	THREE DIMENSION INFRATECH PRIVATE LIMITED AND ANR. VS ASST. COMMISSIONER, SHYAMBAZAR, KOLKATA NORTH AND ORS.	SOMNATH ROY CHOWDHURY

273	WPA/25332/2025	THREE DIMENSION INFRATECH PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER, SHYAMBAZAR, KOLKATA NORTH AND ORS.	SOMNATH ROY CHOWDHURY
274	WPA/25338/2025	ARISTOCRAT INUDSTRIES PRIVATE LIMITED VS WEST BENGAL AUTHORITY FOR ADVANCE RULING AND ORS.	AKSHAT AGARWAL
275	WPA/25395/2025	MANOJ KUMAR SHARMA VS ASST. COMMISSIONER, STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS.	SOMNATH ROY CHOWDHURY
276	WPA/25397/2025	KAMAL MONDAL VS ASST. COMMISSIONER OF STATE TAX, BARUIPUR CHARGE AND ORS.	AKSHAT AGARWAL
277	WPA/25611/2025	RSD NATURAL RESOURCES PRIVATE LIMITED VS COMMISSIONER OF COMMERCIAL TAXES AND ANR.	SANAJANA SHAW
278	WPA/25662/2025	PREETI SHAW VS ASST. COMMISSIONER OF REVENUE, BUREAU OF INVESTIGATION (NORTH BENGAL), RAIGANJ ZONE AND ORS.	RAJKUMAR BANERJEE
279	WPA/25687/2025	SITALA BERA VS THE ASST. COMMISSIONER OF STATE TAX, HOWRAH-HOWRAH CHARGE AND ORS.	SHANTA SARKAR
280	WPA/25689/2025	SATTIK EXPORTS PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
281	WPA/25702/2025	AYODHYA PRASAD JAISWAL VS DEPUTY COMMISSIONER OF STATE TAX, HOWRAH AND KADAMTALA CHARGE AND ORS.	SWAPNESH MALLIK
282	WPA/25703/2025	DALI GHOSH VS ASSISTANT COMMISSIONER OF STATE TAX, HOWRA-KADAMTALA CHARGE AND ORS.	SHANTA SARKAR
283	WPA/25726/2025	PACENET MEGHBELA BROADBAND PRIVATE LIMITED VS ASST COMMISSIONER OF REVENUE, PARK STREET CHARGE, KOLKATA SOUTH AND ORS.	SOMNATH ROY CHOWDHURY
284	WPA/25728/2025	DEBASISH ROUTH VS UNION OF INDIA AND ORS.	KANKANA BHATTACHARYA
285	WPA/25729/2025	DEBASISH ROUTH VS UNION OF INDIA AND ORS.	KANKANA BHATTACHARYA
286	WPA/25731/2025	DEBASISH ROUTH VS UNION OF INDIA AND ORS.	KANKANA BHATTACHARYA
287	WPA/25732/2025	DEBASISH ROUTH VS UNION OF INDIA AND ORS.	KANKANA BHATTACHARYA
288	WPA/25734/2025	DEBASISH ROUTH VS UNION OF INDIA AND ORS.	KANKANA BHATTACHARYA
289	WPA/25817/2025	PRANABANANDA BALA VS PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE)	MUSKAN SHARMA
290	WPA/25818/2025	PRANABANANDA BALA VS PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE)	MUSKAN SHARMA

291	WPA/25822/2025	PRANABANANDA BALA VS PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE)	MUSKAN SHARMA
292	WPA/25824/2025	PRANABANANDA BALA VS PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT AND AIR CARGO COMPLEX BCOMMISSIONERATE)	MUSKAN SHARMA
293	WPA/25826/2025	PRANABANANDA BALA VS PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE)	MUSKAN SHARMA
294	WPA/25858/2025	FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED VS JOINT COMMISSIONER OF COMMERCIAL TAXES (APPELLATER AUTHORITY), BEHALA CIRCLE AND ORS.	RITES GOEL
295	WPA/25861/2025	UNIQUE CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SAROJ BANERJEE
296	WPA/25897/2025	BALLY HIGH SOCIETY AND ANR. VS DEPUTY COMMISSIONER OF REVENUE, BALLYGUNGE CHARGE AND ORS.	SWAPNA JHA
297	WPA/25921/2025	KRISHNANAGAR SKUS LIMITED VS INCOME TAX OFFICER, WARD NO.25(1), AND ORS	URFAN ALI MANDAL
298	WPA/25945/2025	BINOD KUMAR AGARWAL VS DEPUTY COMMISSIONER OF REVENUE, SHYAMBAZAR-MANICKTOLA-BEADON STREET CHARGES AND ORS.	SOMNATH ROY CHOWDHURY
299	WPA/25973/2025	MMP FILTRATION PRIVATE LIMITED VS DEPUTY COMMISSIONER OF REVENUE, SHYAMBAZAR-MANICKTOLA-BEDON STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE
300	WPA/25975/2025	MD. SALIM VS UNION OF INDIA AND ORS.	MD. SALAHUDDIN
301	WPA/25979/2025	RAKESH KUMAR CHAUDHARY VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
302	WPA/25984/2025	RAKESH KUMAR CHAUDHARY VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
303	WPA/25990/2025	RAKESH KUMAR CHAUDHARY VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
304	WPA/25994/2025	RAKESH KUMAR CHAUDHARY VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
305	WPA/26024/2025	BINOD KUMAR AGARWAL VS SENIOR JOINT COMMISSIONER OF STATE TAX, KOLKATA NORTH CIRCLE AND ORS.	SOMNATH ROY CHOWDHURY
306	WPA/26079/2025	DHARMENDRA SINGH VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
307	WPA/26131/2025	VIVEKANAND INDUSTRIES PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
308	WPA/26151/2025	MUKUL FOUJDAR VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
309	WPA/26154/2025	MUKUL FOUJDAR VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE

310	WPA/26182/2025	S KUMAR AND COMPANY VS STATE OF WEST BENGAL AND ORS.	JUI JANA
311	WPA/26223/2025	ERAGON INFRASTRUCTURE PRIVATE LIMITED VS ASSISTANT COMMISSIONER, STATE TAX, SERAMPORE CHARGE AND ORS.	DEBANUJ BASU THAKUR
312	WPA/26262/2025	BANKE LAL JAISWAL VS UNION OF INDIA AND ORS.	ARUN KUMAR MISHRA
313	WPA/26305/2025	SUFAL HALDER, PROPRIETOR OF M/S. S.K. CONSTRUCTION VS THE SUPERINTENDING ENGINEER, PUBLIC WORKS DIRECTORATE, SOUTH-WESTERN CIRCLE AND ORS.	TULIKA ROY
314	WPA/26531/2025	BIMALA TRADERS VS STATE OF WEST BENGAL AND ORS.	JUI JANA

NEW MOTION - 2

[Group - IV]

315	WPA/17254/2019	RAWMET RESOURCES (P) LTD & ANR VS UNION OF INDIA & ORS	ABHIJIT BISWAS
316	WPA/24856/2022	ABAYDULLAH SEIKH AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SUTHIRTHA NAYEK

IA NO: CAN/1/2025

317	WPA/14936/2024	KHOKAN CHANDRA BAIRAGYA VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA DASGUPTA
318	WPA/15199/2024	ARCHANA ADITYA PACHISIA VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1) AND ORS	MEGHA AGARWAL
319	WPA/18040/2024	M/S. INDORAMA INDIA PVT. LTD. (FORMERLY, IRC AGROCHEMICAL PRIVATE LIMITED) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
320	WPA/18046/2024	M/S. INDORAMA INDIA PVT. LTD (FORMERLY, IRC AGROCHEMICAL PVT. LTD.) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
321	WPA/18050/2024	M/S. INDORAMA INDIA PRIVATE LIMITED (FORMERLY, IRC AGROCHEMICAL PRIVATE LIMITED) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
322	WPA/18051/2024	M/S. INDORAMA INDIA PVT. LTD. (FORMERLY, IRC AGROCHEMICAL PVT. LTD.) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
323	WPA/18055/2024	M/S. INDORAMA INDIA PVT. LTD. (FORMERLY, IRC AGROCHEMICAL PVT. LTD.) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
324	WPA/18061/2024	M/S. INDORAMA INDIA PVT. LTD. (FORMERLY, IRC AGROCHEMICAL PVT. LTD.) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
325	WPA/18063/2024	M/S. INDORAMA INDIA PVT. LTD. (FORMERLY, IRC AGROCHEMICAL PVT. LTD.) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
326	WPA/18065/2024	M/S. INDORAMA INDIA PVT. LTD. (FORMERLY, IRC AGROCHEMICAL PVT. LTD.) VS THE STATE OF WEST BENGAL AND ORS.	ELINA DEY
327	WPA/20137/2024	M/S. MADHUMITA CONSTRUCTION PVT. LTD. VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA MUKHERJEE

IA NO: CAN/1/2024

328	WPA/21834/2024	DINESH YADAV VS THE ASST. COMM OF CENTRAL TAX, SHYAMBAZAR DIV, CGST AND CX, KOL NORTH COMM AND ANR.	PRANAV SHARMA
329	WPA/25637/2024	SASHI PRABHA AGARWALA VS THE ASSISTANT COMMISSIONER CGST AND CX, SHYAMBAZAR DIVISION, KOL NORTH COMM. AND ORS.	PIYUSH KHAITAN
330	WPA/25872/2024	M/S. SAHA AND MONDALCONSTRUCTION VS UNION OF INDIA AND ORS.	SOUVIK GUHA
331	WPA/28619/2024	SOUMEN DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBDUTTA BASU
332	WPA/28623/2024	BISWANATH CHAKRABORTY AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	DEBDUTTA BASU
333	WPA/2405/2025	BAHETY BROTHERS VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(3), KOLKATA AND ORS	SAMRAT DAS
334	WPA/2408/2025	SAMRRADHI INVESTMENT COMPANY PRIVATE LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 5(1), KOLKATA AND ORS	SAMRAT DAS
335	WPA/2411/2025	FINLORD MARKETING PRIVATE LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 5(1), KOLKATA AND ORS	SAMRAT DAS
336	WPA/2413/2025	EXCLUSIVE LINES VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(3), KOLKATA AND ORS	SAMRAT DAS
337	WPA/2415/2025	M/S FLORAL DISTRIBUTORS PRIVATE LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 5(1), KOLKATA AND ORS	SAMRAT DAS
338	WPA/6289/2025	PARTHA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
339	WPA/6795/2025	MOUSUMI ROY CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
340	WPA/6900/2025	REEL INDIA SERVICES PRIVATE LIMITED VS JOINT COMMISSIONER OF REVENUE, GST APPEAL AND ORS	NILANJAN BHATTACHARYA
341	WPA/6916/2025	VIKRAM SOLAR LIMITED AND ANR. VS UNION OF INDIA AND ORS.	AJAY SANWARIA
342	WPA/7417/2025	SHYAMALI GANGULY VS SENIOR JOINT COMMISSIONER OF REVENUE, COLLEGE STREET AND SEALDAH CIRCLE,GOVT. OF W.B. AND ORS.	ANIMESH PAUL
343	WPA/7483/2025	MITALI BANERJEE HALDER VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
344	WPA/7723/2025	KAMAL BHATTACHARJEE VS THE STATE OF WEST BENGAL AND ORS.	ALOKE KUMAR BHATTACHARJEE
345	WPA/7849/2025	RAJAT KUMAR PAUL VS UNION OF INDIA AND ORS.	RAJARSHI CHATTERJEE
346	WPA/7850/2025	RAKHI DAS VS ASSISTANT COMMISSIONER OF REVENUE, CHANDNI CHAWK AND PRINCEP STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE

347	WPA/8073/2025	OSCORP INDUSTRIES PRIVATE LIMITED VS SENIOR JOINT COMMISSIONER STATE TAX, HOWRAH AND BALLY CIRCLE	ANIMESH PAUL
348	WPA/8111/2025	M/S. ONWARD PLASTIC PVT. LTD. VS ADDITIONAL COMMISSIONER STATE TAX, HOWRAH CIRCLE AND ORS.	MEGHA AGARWAL
349	WPA/8604/2025	PROTIVA VS DEPUTY COMMISSIONER OF STATE TAX, ULTADANGA, COSSIPORE AND BELGACHIA CHARGE AND ORS.	SOURADEEP MAJUMDAR
350	WPA/8660/2025	ALL WORTH BUILDERS LLP VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT AND ORS	MEGHA AGARWAL
351	WPA/9942/2025	M/S IRON METAL TRADING COMPANY AND ANR. VS STATE OF WEST BENGAL AND ORS.	PINTU KARAR
352	WPA/10100/2025	MOUSUMI BHATTACHAREJEE VS STATE OF WEST BENGAL AND ORS.	ALOKE KUMAR BHATTACHARYA
353	WPA/10333/2025	KUNAL DUTTA VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
354	WPA/10391/2025	SUTIRTHA SAHU VS UNION OF INDIA AND ORS.	NILANJAN BHATTACHARYA
355	WPA/10590/2025	DEE GEE SAW AND METAL WORKS PRIVATE LIMITED AND ANR VS THE SENIOR JOINT COMMISSIONER OF REVENUE, STATE TAX, GST, BEHALA CIRCLE AND ORS	PIYUSH KHAITAN
356	WPA/10762/2025	PRECISON TECHNIK PRIVATE LIMITED VS ASST. / DY. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 2(2), KOLKATA AND ORS	MEGHA AGARWAL
357	WPA/10764/2025	PRECISION TECHNIK PRIVATE LIMITED VS ASST. / DY. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 2(2), KOLKATA AND ORS	MEGHA AGARWAL
358	WPA/11392/2025	BASANTI MEDICAL STORES AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
359	WPA/11607/2025	JOYDEV CHANDRA SINHA VS UNION OF INDIA AND ORS.	MITUL CHAKRABARTY
360	WPA/11901/2025	DEB KUMAR CHAKRABORTY VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW
361	WPA/12013/2025	BHAVESH KUMAR JAIN VS UNION OF INDIA AND ORS.	ANISH MONDAL
362	WPA/12359/2025	M/S. RAM AWATAR BANSAL AND CO. VS ASSISTANT COMMISSIONER OF STATE TAX AND ORS.	SANJANA JHA
363	WPA/12591/2025	TARA MERCANTILE PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
364	WPA/12883/2025	MALEKA BEGAM VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
365	WPA/13375/2025	MONGAL DEEP ENTERPRISE AND ANR. VS STATE OF WEST BENGAL AND ORS.	AMIT SAHA
366	WPA/13795/2025	PRIYA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	ALOKE KUMAR BHATTACHARYA

367	WPA/14094/2025	M/S. JK PAPERS LIMITED VS UNION OF INDIA AND ORS.	SOURJYA DAS
368	WPA/14495/2025	TAPASI DAS VS THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ORS	ARIJITA GHOSH
369	WPA/14616/2025	VAKIL SINGH VS UNION OF INDIA AND ORS	SUMIT BISWAS
370	WPA/14720/2025	BARRACKPORE DIOCESAN COUNCIL (FUND) AND ANR. VS THE DEPUTY DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE, KOL ZONAL UNIT AND ORS.	BHASKAR SENGUPTA
371	WPA/15764/2025	PUTUL PAL (PROPRIETOR OF BARISHALER RANNAGHAR) VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
372	WPA/15886/2025	SUSANTA DAS VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
373	WPA/15887/2025	SUKANTA DAS VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
374	WPA/15966/2025	ROY CEMENT SUPPLIER PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SHAMBHUNATH DHURIA
375	WPA/16279/2025	MOHAMMAD JAVED VS UNION OF INDIA AND ORS.	SWAPAN NATH
376	WPA/16495/2025	KAPOOR CHAND GUPTA VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
377	WPA/16556/2025	M/S CART INFRALOG LIMITED AND ANR VS THE ADDL. COMMISSIONER, HQ ANTI EVASION UNIT, CGST AND CX, KOLKATA SOUTH COMMISSIONERATE AND ORS	TULIKA ROY
378	WPA/16730/2025	FORUM FOR DURGOTSAB VS THE STATE OF WEST BENGAL AND ORS.	SAILEN NASKAR
379	WPA/17370/2025	M/S PEUL ENTERPRISE VS UNION OF INDIA AND ORS.	SOMESH KUMAR GHOSH
380	WPA/17433/2025	M/S. TAPAS KUMAR DUTTA VS THE STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
381	WPA/18201/2025	PICASONA AGRICULTURE PRODUCTS PRIVATE LIMTIED AND ANR. VS STATE OF WEST BENGAL AND ORS.	AJAY SANWARIA
382	WPA/18299/2025	SUBHAS SETHI VS STATE OF WEST BENGAL AND ORS.	ALOKE KUMAR BHATTACHARYA
383	WPA/19078/2025	OJASWINI RETAILERS PRIVATE LIMITED AND ANR. VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW
384	WPA/19081/2025	OJASWINI RETAILERS PRIVATE LIMITED AND ANR. VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW
385	WPA/19538/2025	PINNACLE ENTERPRISES PRIVATE LIMITED AND ANR VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW
386	WPA/20059/2025	AMARESH GHOSH VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW

387	WPA/20139/2025	MUNNILAL HIRALAL AND ANR. VS UNION OF INDIA AND ORS.	SHIWANI SHAW
388	WPA/23935/2025	M/S CONTINENTAL DISTRIBUTORS VS STATE OF WEST BENGAL AND ORS.	PROSENJIT DAS
389	WPA/25735/2025	M/S GERMICIDE HOUSEKEEPING AGENCY PRIVATE LIMITED AND ANR. VS THE COMMISSIONER OF COMMERCIAL TAXES, AND ORS.	SANCHITA DEY
390	WPA/25738/2025	M/S GERMICIDE HOUSEKEEPING AGENCY PRIVATE LIMITED AND ANR. VS COMMISSIONER OF COMMERCIAL TAXES AND ORS.	SANCHITA DEY
391	WPA/25789/2025	M/S. DHL EXPRESS(INDIA) PRIVATE LIMITED VS UNION OF INDIA AND ORS.	ANANYA NEOGI
392	WPA/25977/2025	DULPESH KOTHARI VS UNION OF INDIA AND ORS.	NILOTPAL CHOWDHURY
393	WPA/26014/2025	DILIP ADAK VS THE ADDITIONAL COMMISSIONER (APPELLATE JURISDICTION) OF STATE TAX AND ORS.	SHANTA SARKAR
394	WPA/26208/2025	M/S. NAV DURGA CREATION PVT. LRD VS THE ASST COMMISSIONER OF REVENUE, STATE TAX, POSTA BAZAR AND BURTOLA CHARGE AND ORS.	RAJKUMAR BANERJEE
395	WPA/26209/2025	MEGHBELA CABLE AND BROADBAND SERVICES PRIVATE LIMITED VS JOINT COMMISSIONER, CGST AND CX, KOL. NORTH COMMISSIONERATE AND ORS.	SANJANA JHA
396	WPA/26258/2025	B N PAUL AND CO. AND ANR. VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
397	WPA/26332/2025	AIS ENGINEERING WORKS AND ANR. VS UNION OF INDIA AND ORS.	PIYAS CHOUDHURY
398	WPA/26368/2025	VAIBHAV LOGISTICS PRIVATE LIMITED VS THE ASSISTANT COMMISSIONER OF STATE TAX, JORABAGAN AD JORASANKO CHARGE, AND ORS.	RAJKUMAR BANERJEE
399	WPA/26371/2025	DOLLY JAISWAL VS UNION OF INDIA AND ORS.	RAJKUMAR BANERJEE
400	WPA/26372/2025	CHRYSO INDIA PRIVATE LIMITED (FORMERLY KNOWN AS THE STRUCTURAL WATERPROOFING CO.PVT.LTD. VS UNION OF INDIA AND ORS.	SRUTI DATTA
401	WPA/26376/2025	CHRYSO INDIA PRIVATE LIMITED (FORMERLY KNOWN AS THE STRUCTURAL WATERPROOFING CO.PVT.LTD. VS UNION OF INDIA AND ORS.	SRUTI DATTA
402	WPA/26539/2025	SYED FIROJ ALI VS THE ASST. COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, AND CENTRAL EXCISE, MALDA DIV. AND ORS.	RAJARSHI CHATTERJEE
403	WPA/26543/2025	REKHA JAISWAL VS UNION OF INDIA AND ORS.	ABHIJAT DAS
404	WPA/26564/2025	M/S. LAKHOTIA METALIZERS PVT. LTD. VS THE DEPUTY COMMISSIONER OF REVENUE, SALT LAKE CHARGE AND ORS.	RAJKUMAR BANERJEE

405	WPA/26566/2025	M/S. LAKHOTIA METALIZERS PVT. LTD. VS THE ASST. COMMISSIONER OF REVENUE, SALT LAKE CHARGE AND ORS.	RAJKUMAR BANERJEE
406	WPA/26570/2025	TAPAS KUMAR JANA VS STATE OF WEST BENGAL AND ORS.	SHAMBHUNATH DHURIA
407	WPA/26573/2025	TAPAS KUMAR JANA VS THE STATE OF WEST BENGAL AND ORS.	SHAMBHUNATH DHURIA
408	WPA/26587/2025	MITHUN HALDAR VS THE DEPUTY COMMISSIONER OF REVENUE, SERAMPORE CHARGE AND ORS.	PRADEEP PANDEY
409	WPA/26604/2025	M/S.EASTMAN VS ASSISTANT COMMISSIONER OF REVENUE STATE TAX BALLYGUNGE CHARGE AND ORS.	RAJKUMAR BANERJEE
410	WPA/26609/2025	AMIT METALIKS LIMITED VS DEPUTY COMMISSIONER OF REVENUE, LARGE TAX PAYERS UNIT AND ORS.	SOMNATH ROY CHOWDHURY
411	WPA/26613/2025	ASHOKE KUMAR DAS PROPRIETOR OF M/S A S TRADERS VS UNION OF INDIA AND ORS.	PRABIR BERA
412	WPA/26620/2025	BIRENDRA KUMAR MANTRY PROPRIETOR OF MAHESHWARI MANTRY AND CO VS JOINT COMMISSIONER OF REVENUE, STATE TAX, LALBAZAR AND RADHABAZAR CHARGE AND ANR.	ARITRA CHAKRABARTY
413	WPA/26625/2025	BIRENDRA KUMAR MANTRY PRPPRIETOR OF MAHESHWARI MANTRY AND CO VS JOINT COMMISSIONER OF REVENUE, STATE TAX, LALBAZAR AND RADHABAZAR CHARGE AND ANR.	ARITRA CHAKRABARTY
414	WPA/26628/2025	BIRENDRA KUMAR MANTRY PROPRIETOR OF MAHESHWARI MANTRY AND CO. VS JOINT COMMISSIONER OF REVENUE STATE TAX LALBAZAR AND RADHABAZAR CHARGE AND ANR.	ARITRA CHAKRABARTY
415	WPA/26634/2025	MITESH JAIN VS STATE OF WEST BENGAL AND ORS.	PALASH MUKHERJEE
416	WPA/26636/2025	LALIT KUMAR BANTHIA VS STATE OF WEST BENGAL AND ORS.	PALASH MUKHERJEE
417	WPA/26703/2025	UMESH AGARWAL VS THE UNION OF INDIA AND ORS.	OISHIK CHATTERJEE
418	WPA/26764/2025	PARTHA SARATHI DASROY VS THE STATE OF WEST BENGAL AND ORS.	ANKAN DAS
419	WPA/26820/2025	MESSERS JAGANNATH GLOBAL ENTERPRISES VS THE STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
420	WPA/26866/2025	MAA KALYANESWARI CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	BULBULI BASU
421	WPA/26893/2025	M/S. JAY KAY GAS COMPANY VS ASSISTANT COMMISSIONER OF STATE TAX SYAMBAZAR MANICKTOLA AND BEDON STREET CHARGE AND ORS.	RAJKUMAR BANERJEE
422	WPA/26936/2025	VIKAS PRASAD VS DEPUTY COMMISSIONER OF STATE TAX, COLOOTOLA AND EZRA STREET CHARGE AND ORS.	RAJKUMAR BANERJEE
423	WPA/26952/2025	ISHIKA PACKAGING PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER

424	WPA/26981/2025	M/S. KEY BUSINESS CONSULTANTS PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SUBHAMOY PATRA
425	WPA/27040/2025	M/S. DINA NATH SHIW KUMAR SHAW VS ASST. COMMISSIONER OF STATE TAX, HOWRAH AND KADAMTALA CHARGE AND ORS.	AKSHAT AGARWAL
426	WPA/27041/2025	G.M. DALUI AND SONS PRIVATE LIMITED VS ASST. COMMISSIONER OF CGST AND CX, SHIBPUR DIVISION, HOWRAH COMMISSIONERATE AND ORS.	AKSHAT AGARWAL
427	WPA/27043/2025	SANJAY KUMAR GUPTA VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
428	WPA/27106/2025	BINAY KUMAR JAISWAL VS UNION OF INDIA AND ORS.	AVI DEY
429	WPA/27144/2025	LAXMI NARAYAN BHOMRAJ VS STATE OF WEST BENGAL AND ORS.	JUI JANA
430	WPA/27146/2025	PREM KUMAR TIBREWAL VS STATE OF WEST BENGAL AND ORS.	SAROJ BANERJEE
431	WPA/27157/2025	M/S. NEO SEAMLESS TUBES LIMITED VS UNION OF INDIA AND ORS.	SUBRATA MUKHERJEE
432	WPA/27159/2025	BENU GOPAL BALDWA VS STATE OF WEST BENGAL AND ORS.	AVI DEY
433	WPA/27191/2025	TAKSHVI INFRA PRIVATE LIMITED VS SENIOR JOINT COMMISSIONER OF REVENUE BHABANIPUR, KOLKATA SOUTH AND ORS.	SOMNATH ROY CHOWDHURY
434	WPA/27192/2025	M/S AUTO WORLD VS ASST. COMMISSIONER OF REVENUE, BARASAT CHARGE AND ORS.	AKSHAT AGARWAL
435	WPA/27193/2025	KHANAKUL COOPERATIVE3 MARKETING SOCIETY LIMITED VS DEPUTY COMMISSIONER OF STATE TAX, SRIRAMPUR CHARGE AND ORS.	AKSHAT AGARWAL
436	WPA/27232/2025	BIRENDRA KUMAR MANTRY VS ASSISTANT COMMISSIONER OF STATE TAX, LALBAZAR AND RADHABAZAR CHARGE AND ORS.	ARITRA CHAKRABARTY
437	WPA/27235/2025	BIRENDRA KUMAR MANTRY VS ASSISTANT COMMISSIONER OF STATE TAX LALBAZAR AND RADHABAZAR CHARGE AND ORS.	ARITRA CHAKRABARTY
438	WPA/27260/2025	KAMALA DEVI VS UNION OF INDIA AND ORS.	SOUMYAJIT MISHRA
439	WPA/27268/2025	BIPIN KUMAR JAYSWAL VS STATE OF WEST BENGAL AND ORS.	JHUMA BASAK
440	WPA/27269/2025	NR MOTORS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
441	WPA/27316/2025	VISWAKARMA TRADERS VS DEPUTY COMMISSIONER OF REVENUE, BALLY AND SALKIA CHARGE AND ORS.	PRADEEP PANDEY
442	WPA/27366/2025	ECC ENGINEERING PRIVATE LIMITED VS JOINT COMMISSIONER OF REVENUE,BEHALA CHARGE AND ORS.	SREEJOYEE BOSE
443	WPA/27491/2025	APAP TRADING PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	ELINA DEY

444	WPA/27551/2025	RUDRA COMMERCIAL PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, BARDHAMAN CHARGE AND ORS.	RAJKUMAR BANERJEE
445	WPA/27725/2025	SOUMITRA SEN VS THE ASST. COMMISSIONER OF REVENUE, COMMERCIAL TAXES, MEDINIPUR CHARGE AND ORS.	PUJON CHATTERJEE

NEW MOTION - 3

[Group - IV]

446	WPA/2849/2024	PATANJALI FOODS LIMITED (FORMERLY, KNOWN AS RUCHI SOYA INDUSTRIES LTD.) AND ANR. VS STATE OF WEST BENGAL AND ORS.	JITESH SAH
IA NO: CAN/1/2024			
447	WPA/5702/2024	ABHISHEK ENGINEERING VS ASSISTANT COMMISSIONER OF TAX HALDIA DIVISION AND ORS	ANUBRATA DUTTA
IA NO: CAN/1/2025			
448	WPA/14522/2024	M/S. NARESH KUMAR AND COMPANY PRIVATE LIMITED VS ADDITIONAL COMMISSIONER OR REVENUE AND ANR.	AMITAVA MITRA
449	WPA/14983/2024	AB UDYOG PVT. LTD. AND ANR. VS ASST. COMMS. OF REVENUE SERVICES, RAJAKATRA CHARGE AND ORS.2	PIYUSH KHAITAN
450	WPA/17126/2024	SONU KUMAR JAISWAL VS INSPECTOR ANTI EVASION CGST AND CX KOLKATA NORTH COMMS. AND ORS.	ROWSAN KUMAR JHA
IA NO: CAN/1/2025, CAN/2/2025			
451	WPA/19168/2024	BTL EPC LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE1 (1), KOLKATA AND ORS.	MEGHA AGARWAL
452	WPA/21177/2024	CHOWRINGHEE RESIDENCY PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ORS.	AJAY SANWARIA
453	WPA/23047/2024	WEST BENGAL POLLUTION CONTROL BOARD DEPARTMENT OF ENVIRONMENT GOVERNMENT OF WEST BENGAL VS THE CENTRAL BOARD OF DIRECT TAXES AND ORS	MEGHA AGARWAL
454	WPA/23055/2024	RITA GHOSH VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
455	WPA/23138/2024	RAM RASTOGI AND ORS. VS STATE OF WEST BENGAL AND ORS.	ROWSAN KUMAR JHA
456	WPA/23436/2024	MANISH KUMAR JHA VS ASSISTANT COMMISSIONER OF REVENUE, BOI (SOUTH BENGAL) DURGAPUR ZONE AND ORS	ROWSAN KUMAR JHA
457	WPA/23451/2024	MANISH KUMAR JHA VS STATE OF WEST BENGAL AND ORS.	ROWSAN KUMAR JHA
458	WPA/24073/2024	FABWORTH PROMOTERS PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ANR.	AJAY SANWARIA
459	WPA/24356/2024	HIMMAT JAIN VS THE DEPUTY COMMISSIONER OF REVENUE, STATE TAX, CHANDNI CHAWK AND PRINCEP STREET CHARGE AND ORS.	RAJKUMAR BANERJEE
460	WPA/25518/2024	RAKHI CHOUDHURY AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS

461	WPA/26042/2024	MUKTI BINOD DAS VS UNION OF INDIA AND ORS.	SUPRIYO CHATTOPADHYAY
462	WPA/26065/2024	JOY BHARAT OIL INDUSTRIES VS SUPERINTENDENT OF CGST AND CX, SAINTHIA RANGE, BIRBHUM DIVISION AND ORS.	AKSHAT AGARWAL
463	WPA/26443/2024	M/S. VIJAY LAXMI PVT. LTD. VS COMMISSIONER OF CUSTOMS (APPEALS), KOLKATA AND ORS.	MEGHA AGARWAL
464	WPA/30157/2024	DARSHAN SINGH VS CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ORS.	SOFIA NESAR
465	WPA/30505/2024	M/S. SELECT MARKETING AND ANR. VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
466	WPA/2144/2025	NARENDRA KUMAR AGARWAL @ NARENDRA KUMAR AGARWALA VS DEPUTY COMMISSIONER OF REVENUE, MONOHAR KATRA CHARGE AND ORS.	RAJARSHI CHATTERJEE
467	WPA/3001/2025	KAYAN SECURITIES PVT. LTD. VS UNION OF INDIA AND ORS.	RAM RATAN MODI
468	WPA/5533/2025	RAJIV KUAR JHA VS THE STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
469	WPA/7014/2025	SIDDHI VINAYAK MARCOM PVT. LTD. VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
470	WPA/7607/2025	KEOTA BRICK FIELD PRIVATE LIMITED AND ANR VS THE STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
471	WPA/8275/2025	TIBREWALA INSULATION LIMITED AND ORS. VS UNION OF INDIA AND ORS.	ROWSAN KUMAR JHA
472	WPA/8321/2025	M/S PADAM SUGAR COMPANY VS JOINT COMMISSIONER OF STATE TAX, LARGE TAXPAYER UNIT AND ORS.	AKSHAT AGARWAL
473	WPA/8327/2025	KELVIN JUTE LIMITED VS COMMERCIAL TAX OFFICER, ASSESSMENT WIG AND ORS.	AKSHAT AGARWAL
474	WPA/8600/2025	EXPERIS IT PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-2(1), KOLKTA AND ORS	SRUTI DATTA
475	WPA/8736/2025	M/S. STEEL SYNDICATE VS ASSISTANT COMMISSIONER OF CGST AND CX, HOWRAH COMM., HQ ANTI-EVASION AND ORS.	AKSHAT AGARWAL
476	WPA/9191/2025	M/S. MAHAKALI ENTERPRISES AND ORS. VS UNION OF INDIA AND ORS.	GHANSHYAM JHA
477	WPA/9731/2025	GAUTAM PURKAYASTHA VS THE PRINCIPAL CHIEF COMMISSIONER, CGST AND CX KOLKATA ZONE AND ORS.	BHASKAR SENGUPTA
478	WPA/9943/2025	SANJEET SINGH VS ASSISTANT COMMISSIONER OF STATE TAX, BARRACKPORE CHARGE AND ORS.	AKSHAT AGARWAL
479	WPA/9965/2025	MANOJ KUMAR SADHU VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
480	WPA/10040/2025	M/S. MAHAKALI ENTERPRISES AND ORS. VS SUPERINTENDENT OF CGST AND CX, CIRCLE IV, GROUP-21, AUDIT-II, COMMISSIONERATE, KOLKATA AND ORS.	GHANSHYAM JHA

481	WPA/10390/2025	BHUTNATH DUTTA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SHAHEB SADHUKHAN
482	WPA/10526/2025	M/S MULLICK ELECTRICALS VS ASSISTANT COMMISSIONER OF CENTRAL TAX, MAHESHTALA DIV. AND ORS.	IBRAHIM SHAIKH
483	WPA/10810/2025	KAMAL DHAR VS THE STATE TAX OFFICER, BOI, SOUTH BENCH HEADQUARTERS, GOVT. OF WEST BENGAL AND ORS.	GHANSHYAM JHA
484	WPA/11074/2025	UNIVERSAL SOLUTIONS VS DEPUTY COMMISSIONER OF STATE TAX, BARRACKPORE ZONE, BOI (SOUTH BENGAL) AND ORS.	AKSHAT AGARWAL
485	WPA/11084/2025	PALASH DEY VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
486	WPA/11095/2025	PALASH DEY VS UNION OF INDIA AND ORS.	BHASKAR SENGUPTA
487	WPA/11258/2025	SYM SINGHAL ALLOYS PRIVATE LIMITED AND ANR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	SHAMBHAVI JHA
488	WPA/11614/2025	NORTHERN FLOUR MILLS AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	URVASHI JAIN
489	WPA/11736/2025	PRASANTA PRASAD AND ANR. VS INCOME TAX OFFICER, WARD 1(1), KOLKATA AND ANR.	DEV KUMAR AGARWAL
490	WPA/11783/2025	SYM SINGHAL ALLOYS PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL SERVICE THROUGH ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF FINANCE AND ORS.	SHAMBHAVI JHA
491	WPA/12362/2025	UTTIYA MISRA VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
492	WPA/12511/2025	KUNJ BEHARI AUTOMOTIVE PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF STATE TAX STRAND RD. RAJAKATRA AND CHINABAZAR CHARGE AND ORS.	AKSHAT AGARWAL
493	WPA/12641/2025	M/S TRACO ENTERPRISES AND ANR VS THE DEPUTY COMMSSIONER OF REVENUE WBGST PARK STREET CHARGE AND ORS	TULIKA ROY
494	WPA/13016/2025	M/S. SHREE VINAYAK INDUSTRIES VS ASSISTANT COMMISSIONER OF STATE TAX, PURULIA CHARGE AND ORS.	RAJKUMAR BANERJEE
495	WPA/13343/2025	M/S MULTITECH SOLUTIONS VS ASSISTANT COMMISSIONER OF STATE TAX, ALIPORE CHARGE AND ORS	AKSHAT AGARWAL
496	WPA/13354/2025	HANEMANNS JAC OLIVOL GROUP OF PRODUCTS PRIVATE LIMITED AND ANR VS THE ADDITIONAL COMMISSIONER STATE TX (APPEALS) LARGE TAXPAYER UNIT WBGST AND ORS	PIYUSH KHAITAN
497	WPA/13685/2025	M/S SAHA EXPORT VS UNION OF INDIA AND ORS	SUBRATA MUKHERJEE
498	WPA/13723/2025	STITCHWELL EXPORTS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS

499	WPA/14151/2025	M/S. GEARUP MOTOR PARTS VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA MUKHERJEE
500	WPA/14316/2025	RAMESH CHANDRA AGARWAL VS INCOME TAX OFFICER, WARD NO. 12(1) AND ORS.	SHOBHA UPADHYAY
501	WPA/14344/2025	RAMESH CHANDRA AGARWAL VS INCOME TAX OFFICER AND ORS.	SHOBHA UPADHYAY
502	WPA/14347/2025	RAMESH CHANDRA AGARWAL VS INCOME TAX OFFICER AND ORS.	SHOBHA UPADHYAY
503	WPA/14472/2025	M/S. A.B. WOODTECH PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER OF REVENUE STATE TAX, SHYAMBAZAR MANICKTOLA BEADON STREET CHARGE AND ORS.	ROWSAN KUMAR JHA
504	WPA/14911/2025	M/S. FUTURE ASSOCIATES AND ANR. VS SENIOJR JOINT COMMISSIONER OF REVENUE, OFFICE OF THE CHARGE OFFICER, ALIPORE CHARGE AND ORS.	SWARNWARSHI PODDAR
505	WPA/14914/2025	M/S FUTURE ASSOCIATES AND ANR. VS SENIOR JOINT COMMISSIONER OF REVENUE OFFICE OF THE CHARGE AND ORS.	SWARNWARSHI PODDAR
506	WPA/14954/2025	SHAILESH KUMAR JAISWAL VS ASSISTANT COMMISSIONER OF STATE TAX, BARRACKPORE ZONE, BOI (SOUTH BENGAL) AND ORS.	AKSHAT AGARWAL
507	WPA/14990/2025	JYOTIRMOY SARKAR (PROP. OF CHAYANIKA) VS UNION OF INDIA AND ORS.	PROMIT MAJUMDAR
508	WPA/15816/2025	M/S OSWAL TOWERS LLP VS ASSISTANT COMMISSIONER OF STATE TAX, COLEGE STREET CHARGE AND ORS.	AKSHAT AGARWAL
509	WPA/15874/2025	ST. JOHNS DIOCESAN GIRLS HIGHER SECONDARY SCHOOL VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
510	WPA/16170/2025	BKG IOL AND PHARMACY VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
511	WPA/16274/2025	PULAK CHATTERJEE VS THE ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, BUDGE BUDGE CHARGE AND ORS.	RAJKUMAR BANERJEE
512	WPA/16630/2025	PRATEEK DAS VS UNION OF INDIA AND ORS.	KUNTAL BANERJEE
513	WPA/16699/2025	THE JOREHAUT GROUP LIMITED VS DEPUTY COMMISSIONER OF STATE TAX, PARK STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE
IA NO: CAN/1/2025			
514	WPA/16707/2025	TIRUPATI LOGISTICS PVT. LTD. VS THE ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, BHABANIPUR CHARGE AND ORS	RAJKUMAR BANERJEE
515	WPA/16711/2025	PRIMARC RETAIL STORES PRIVATE LIMITED VS DEPUTY COMMISSIONER OF REVENUE, STATE TAX, SEALDAH AND COLLEGE STREET CHARGE AND ORS	RAJKUMAR BANERJEE
516	WPA/17612/2025	M/S. MAA KALI TRADERS VS ASSISTANT COMMISSIONER OF STATE TAX, BOI (SOUTH BENGAL), HEAD QUARTERS AND ORS.	AKSHAT AGARWAL

517	WPA/17613/2025	M/S MAA KALI TRADER VS ASSISTANT COMMISSIONER OF STATE TAX, BUREAU OF INVESTIGATION AND ORS.	AKSHAT AGARWAL
518	WPA/17615/2025	ABHISHEK VORA VS SUPERINTENDENT OF CGST AND CX, RANGE -V, SERAMPORE DIVISION AND ORS.	AKSHAT AGARWAL
519	WPA/17928/2025	RAJKUMAR DYEING AND PRINTING WORKS PRIVATE LIMITED VS DEPUTY COMMISSIONER OF STATE TAX, POSTABAZAR AND BURTOLA CHARGE AND ORS.	RAJKUMAR BANERJEE
520	WPA/18324/2025	M/S AMBUJA CEMENTS LIMITED AND ANR VS UNION OF INDIA AND ORS.	SHREYA MUNDHRA
521	WPA/18340/2025	PAREKH INTEGRATED SERVICES PRIVATE LIMITED VS JOINT COMMISSIONER OF STATE TAX, LARGE TAXPAYER UNIT AND ORS.	AKSHAT AGARWAL
522	WPA/18357/2025	AEINDRI AGRO FOOD PRODUCT PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
523	WPA/18451/2025	KHUSBU JAISWAL VS STATE OF WEST BENGAL AND ORS.	ROWSAN KUMAR JHA
524	WPA/18576/2025	SAHEB JAISWAL VS STATE OF WEST BENGAL AND ORS.	GHANSHYAM JHA
525	WPA/18581/2025	SAHEB JAISWAL VS STATE OF WEST BENGAL AND ORS.	ROWSAN KUMAR JHA
526	WPA/18933/2025	GOPAL METAL STORES AND ANR VS THE ASSISTANT COMMISSIONER OF STATE TAX, NS ROAD AND MR CHARGE AND ORS	TULIKA ROY
527	WPA/19153/2025	MRINAL BOSE VS THE DEPUTY COMMISSIONER, STATE TAX, GST, BEHALA AND ORS.	ARKA GHOSH
528	WPA/19201/2025	RIMA CHAKRABORTY VS DEPUTY COMMISSIONER OF REVENUE, STATE TAX, SALT LAKE CHARGE AND ORS.	RAJKUMAR BANERJEE
529	WPA/19417/2025	PAPPU KALIKA VS UNION OF INDIA AND ORS.	KAPUR CHAND GARG
530	WPA/23598/2025	M/S. SUBHRANSU OVERSIES VS STATE OF WEST BENGAL AND ORS.	SUBRATA MUKHERJEE
531	WPA/24368/2025	YUVRAJ AGGARWAL VS UNION OF INDIA AND ORS.	ANINDITA CHATTOPADHYAY
532	WPA/24614/2025	SETHIA INFRATEL PVT. LTD. VS ADDITIONAL COMMISSIONER, CGST AND CX KOLKATA NORTH COMMISSIONERATE AND ORS.	PARAG KOTHARI
533	WPA/26396/2025	EZYPAY ONLINE SERVICE PRIVATE LIMITED AND ANR. VS SUPERINTENDENT CGST AND C.EX, GROUP LARGE-2, CIRCLE-IV, DURGAPUR AUDIT COMMISSIONERATE AND ORS.	ABHIJAT DAS
534	WPA/26398/2025	EZYPAY ONLINE SERVICES PRIVATE LIMITED AND ANR. VS SUPERINTENDENT CGST AND C.EX, GROUP LARGE-2, CIRCLE-IV, DURGAPUR AUDIT COMMISSIONERATE AND ORS.	ABHIJAT DAS
535	WPA/26772/2025	M/S. PRIYA SAREE VS STATE OF WEST BENGAL AND ORS.	KISHORE SHARMA

536	WPA/27182/2025	SHREE RAM GUPTA VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, BALLY AND SALKIA CHARGEAND ORS.	SHOBHANTANU BHATTACHARYYA
537	WPA/27184/2025	RAMENDRA NATH BHATTACHARJEE VS UNION OF INDIA AND ORS.	NIBEDITA CHAKRABORTY
538	WPA/27267/2025	TUSHAR CHAWDA VS DEPUTY COMMISSIONER OF STATE TAX ESPLANADE AND FAIRLEY PLACE CHARGE AND ORS.	RAJKUMAR BANERJEE
539	WPA/27288/2025	M/S. GALAXY OUTDOOR ADVERTISING SOLUTIONS PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SOURAV CHATTERJEE
540	WPA/27342/2025	NEW CLASSIC CATERERS PRIVATE LIMITED VS JOINT COMMISSIONER OF STATE TAXDIRECTORATE OF REVENUE INTELLIGENCE AND ENFORCEMENT AND ORS.	AKSHAT AGARWAL
541	WPA/27343/2025	RABINDRA NARAYAN DAS VS DEPUTY COMMISSIONER OF STATE TAX, KRISHNANAGAR, BAHARAMPUR AND ORS.	RITURAJ CHAKRABORTY
542	WPA/27345/2025	M/S. MAINA INTERNATIONAL LIMITED VS LD. DEPUTY COMMISSIONER OF STATE TAX OF REVENUE, LARGE TAX PAYER UNIT AND ORS.	RAJKUMAR BANERJEE
543	WPA/27449/2025	SEAKH NAZIMUL HAQUE VS ASSISTANT COMMISSIONER OF STATE TAX AND ORS.	SANJANA JHA
544	WPA/27454/2025	ADITYA SADHUKHAN VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, SIRAMPORE CHARGE AND ORS.	SANJANA JHA
545	WPA/27498/2025	SATISH KUMAR AGARWAL VS DEPUTY COMMISSIONER OF REVENUE, WEST BENGAL STATE TAX, PRINCEP STREET CHARGE AND ORS.	INDRANIL BISWAS
546	WPA/27554/2025	SANAT KUMAR HAZRA AND ANR. VS ASSISTANT COMMISSIONER, STATE TAX, HOWRAH AND KADAMTALA CHARGE AND ORS.	ABHIJAT DAS
547	WPA/27555/2025	KRISHNA JAISWAL VS DEPUTY COMMISSIONER OF STATE TAX, ULTADANGA, COSSIPORE, BELGACHIA CHARGE AND ORS.	ABHIJAT DAS
548	WPA/27606/2025	MEGACITY CEMENT PRIVATE LIMTIED VS ASSISTANT COMMISSIONER OF STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS.	SOMNATH ROY CHOWDHURY
549	WPA/27607/2025	SILAMBA SALES PRIVATE LIMITED VS SUPERINTENDENT, POSTABAZAR, RANGE-V, SHYAMBAZAR DIVISION AND ORS.	PIYAL GUPTA
550	WPA/27643/2025	SUNIL KUMAR MAHATO VS SUPERINTENDENT, RAJAKATRA BARRABAZAR, RANGE-V AND ORS.	PIYAL GUPTA
551	WPA/27645/2025	CERA TECH REFRACTORIES INDUSTRIES VS ASST. COMMISSIONER, STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS.	SOMNATH ROY CHOWDHURY
552	WPA/27698/2025	M/S. HIGHTECH SHYAMBAZAR VS ASST. COMMISSIONER OF STATE TAX, SHYAM BAZAAR, KOLKATA NORTH AND ORS.	KRISHNENDU DE
553	WPA/27701/2025	ARIJIT KUNDU VS DEPUTY COMMISSIONER OF STATE TAX, BARDHAMAN CHARGE AND ORS.	KRISHNENDU DE

554	WPA/27745/2025	PRAMOD KUMAR SINGH VS ASST. COMMISSIONER, STATE TAX, SERAMPORE CHARGE AND ORS.	DEBANUJ BASU THAKUR
555	WPA/27749/2025	LTC INFRASTRUCTURE PRIVATE LIMITED VS SPECIAL COMMISSIONER OF REVENUE AND APPELLATE AUTHORITY, STATE TAX, MIDNAPUR CIRCLE, WB AND ORS.	SUBHAJIT ROY
556	WPA/27780/2025	GOLDFEATHER VENTURES PRIVATE LIMTIED AND ANR. VS INCOME TAX OFFICER, WARD 10(2), KOLKATA AND ORS.	RAHUL AUDDY
557	WPA/27824/2025	ABB INDIA LIMTIED VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
558	WPA/27828/2025	ABB INDIA LIMITED VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
559	WPA/27856/2025	AJAY KUMAR GUPTA VS STATE OF WEST BENGAL AND ORS.	BULBULI BASU
560	WPA/27882/2025	ARCHANA KOTHARI VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
561	WPA/27892/2025	M/S. RVM RECYCLING METALS PVT. LTD. AND ORS. VS ADD. DIRECTOR, DIRECTOR GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE KOLKATA ZONAL UNIT AND ORS.	GHANSHAYAM JHA
562	WPA/27893/2025	SHYAMAL BISWAS VS SUPERINTENDENT, CGST AND CX, RANGE III, BARASAT DIVISION AND ORS	PRERANA DEY
563	WPA/27894/2025	BHAGAWATI OXYGEN LIMITED AND ANR. VS JOINT COMMISSIONER OF REVENUE, GOVT. OF WEST BENGAL 9GST APPEAL), DHARMATALA CIRCLE AND ORS.	SUBRATA MUKHERJEE
564	WPA/27895/2025	VISHAL KUMAR ARYA AND ANR. VS ADDI. DIRECTOR, DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE KOLKATA ZONAL UNIT AND ORS.	GHANSHYAM JHA
565	WPA/27896/2025	VISHAL KUMAR ARYA AND ANR. VS ADD. DIRECTOR, DIRECTOR GENERAL OF GOODS AND SERVICE TAX, INTELLIGENCE KOLKATA ZONAL UNIT AND ORS.	GHANSHYAM JHA
566	WPA/27924/2025	TAPAN KUMAR ROY VS THE DEPUTY COMMISSIONER AND ORS.	SANGITA DAS
567	WPA/27958/2025	PAWAN KUMAR JAIN VS UNION OF INDIA AND ORS.	SUBHAMOY PATRA
568	WPA/28002/2025	RAMKRISHNA BANERJEE VS THE DEPUTY COMMISSIONER OF STATE TAX, SRIRAMPUR CHARGE AND ORS	SUMAN BHOWMIK
569	WPA/28012/2025	NIRANJAN SAHA VS ADD. COMMISSIONER OF REVENUE, APPELLATE AUTHORITY, BALLY AND HOWRAH CIRCLE, GOV. OF WB AND ORS.	DEBARGHYA BANERJEE
570	WPA/28016/2025	MUSUMI BANERJEE VS THE ASSISTANT COMMISSIONER OF STATE TAX SRIRAMPUR CHARGE AND ORS	SUMAN BHOWMIK
571	WPA/28017/2025	MOUSUMI BANERJEE VS THE ASSISTANT COMMISSIONER OF STATE TAX SRIRAMPUR CHARGE AND ORS	SUMAN BHOWMIK

572	WPA/28021/2025	JIAUR RAHAMAN SEKH VS STATE OF WEST BENGAL AND ORS.	BULBULI BASU
573	WPA/28038/2025	CHOWRINGHEE RESIDENCY PRIVATE LIMITED VS UNION OF INDIA AND ORS.	AJAY SANWARIA
574	WPA/28042/2025	SUNIL BATRA, PROPRIETOR OF M/S. SUNIL BATRA VS STATE OF WEST BENGAL AND ORS.	RANDEEP BHATTACHARYA
575	WPA/28045/2025	M/S INDUSTRIAL ASSOCIATES VS JOINT COMMISSIONER, ARMENIAN AMARTALA CHARGE, DIRECTORATE OF COMMERCIAL TAXES AND ORS.	SUBRATA MUKHERJEE
576	WPA/28139/2025	M/S. ECHO ENTERTAINMENT PRIVATE LIMITED VS DIRECTOR GENERAL OF DIRECTORATE GENERAL OF G AND S T INTELLIGENCE KOL. ZONAL UNIT AND ORS.	SANJANA SHAW
577	WPA/28164/2025	RAMESH YADAV VS SUPERINTENDENT, RAJAKATRA-BURRABAZAR, RANGE-IV AND ORS.	PIYAL GUPTA
578	WPA/28175/2025	ANGUS EXIM PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	ARKA GHOSH
579	WPA/28200/2025	PAWAR BULLION PRIVATE LIMITED VS THE ASSISTANT COMMISSIONER OF REVENUE, BOWBAZAR, CHARGES AND ORS	RAJARSHI CHATTERJEE
580	WPA/28275/2025	SANDEEP JAIN VS JOINT COMMISSIONER OF REVENUE AND TAX, TALTALA AND NEW MARKET CHARGE, GOVT. OF W.B. AND ORS.	SOMNATH ROY CHOWDHURY
581	WPA/28276/2025	AKASH MISHRA AND ANR. VS ASST. COMMISSIONER, CGST AND CX, BALLY-II DIVISION, HOWRAH COMMISSIONERATE AND ORS.	ABHIJAT DAS
582	WPA/28278/2025	SANJOY MUKHERJEE VS ASSISTANT COMMISSIONER, SHIBPUR, HOWRAH, W.B. AND ORS.	SANJANA JHA
583	WPA/28365/2025	HARI SADHAN CHATTERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUSMITA ADHIKARY
584	WPA/28387/2025	SUDIPTA DAS MODAK VS ASSISTANT COMMISSIONER OF CGST AND CX CEN. DIV., KOL. NORTH, CGST AND CX COMMISSIONERATE AND ORS.	SHISHIR AGARWAL
585	WPA/28457/2025	SMT. LILA KESHRI VS THE ASST. COMMISSIONER OF STATE TAX, SURI CHARGE AND ORS.	RAJKUMAR BANERJEE
586	WPA/28471/2025	M/S. M.R.CONSTRUCTION VS UNION OF INDIA AND ORS.	SOUMYA SANKAR CHINI
587	WPA/28472/2025	M/S TRAXUN-BOSE (JV) VS THE COMMISSIONER OF COMMERCIAL TAXES AND ANR	SANCHITA DEY
588	WPA/28484/2025	RAHEE INFRATECH LIMITED VS UNION OF INDIA AND ORS.	ALISHA DAS
589	WPA/28492/2025	RAHEE INFRACTECH LIMITED VS UNION OF INDIA AND ORS.	ALISHA DAS
590	WPA/28532/2025	SURJA KANTA MAITY VS STATE OF WEST BENGAL AND ORS.	SHIBASIS CHATTERJEE

591	WPA/28561/2025	JALAN BROTHERS PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	BULBULI BASU
592	WPA/28562/2025	BLUEVISTA INTERNATIONAL LIMITED VS ASSISTANT COMMISSIONER OF STATE TAX, BUREAU OF INVESTIGATION (SOUTH BENGAL), DURGAPUR ZONE AND ORS.	AKSHAT AGARWAL
593	WPA/28565/2025	M/S. AM INSYSTEC VS UNION OF INDIA AND ORS.	RAJKUMAR BANERJEE
594	WPA/28639/2025	GOPAL CHANDRA GHOSH VS STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY
595	WPA/28657/2025	STARTRACK INTERNATIONAL LIMITED VS JOINT COMMISSIONER OF REVENUE AND ORS.	LOVELY BUDHIA
596	WPA/28663/2025	PRANABANANDA BALA VS PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE)	MUSKAN SHARMA
597	WPA/28713/2025	ARIHANT CARGO CARRIERS PRIVATE LIMITED VS ADD. COMMISSIONER OF REVENUE AND APPELALTE AUTHORITY, STATE TAX, WEST BEGNAL AND ORS.	SUBRATA MUKHERJEE
598	WPA/28756/2025	RUPA JAISWAL VS THE ASSISTANT COMMISSIONER OF STATE TAX, BUDGE BUDGE CHARGE AND ORS	SUMAN BHOWMIK
599	WPA/28765/2025	AMALGAM STEEL PRIVATE LIMITED AND ANR VS THE ASSISTANT COMMISSIONER OF INCOME TAX AND ORS	PIYUSH AGRAWAL
600	WPA/28766/2025	BANCHARAM DAS VS STATE OF WEST BENGAL AND ORS.	SOURAV ROY
601	WPA/28850/2025	PRASENJIT BANERJEE VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
602	WPA/28868/2025	JOULUSH SHEIKH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA DUTTA
603	WPA/28872/2025	JOYDEV CHANDRA SINHA VS STATE OF WEST BENGAL AND ORS.	SUBRATA MUKHERJEE
604	WPA/28966/2025	CHANDRA POLYMER PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
605	WPA/28969/2025	RAJPATH BUILDERS VS STATE OF WEST BENGAL AND ORS.	JUI JANA
606	WPA/28987/2025	ANUPAM DAS VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
607	WPA/28990/2025	RAJ CONCLAVE PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS
608	WPA/29015/2025	DURGA AGARWAL AND ANR. VS ASSISTANT COMMISSIONER OF STATE TAX, ASANSOL CHARGE AND ORS.	ANIRBAN CHATTERJEE
		UNAUTHORISED OCCUPANTS	
		[MOTION]	
609	WPA/13659/2023	SIEMENS LIMITED VS STATE OF WEST BENGAL AND ORS.	AYAN CHAKRABORTY
610	WPA/18352/2025	SWARUP SARKAR VS STATE OF WEST BENGAL AND ORS.	DIPANWITA GANGULY

611	WPA/19747/2025	SASANKA SAHOO AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUBIR SABUD
612	WPA/21834/2025	SUBROTA KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA
613	WPA/23723/2025	MILAN KUMAR KHUTIA VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
614	WPA/25741/2025	NAJMA ROY VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
615	WPA/26210/2025	RAMPRASAD DAS VS STATE OF WEST BENGAL AND ORS.	PAULOMI GHOSH
616	WPA/26265/2025	NIRMAL KUMAR MAITI VS STATE OF WEST BENGAL AND ORS.	ARPITA PRADHAN
617	WPA/26367/2025	NAKUL CHANDRA SARDAR VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
618	WPA/26852/2025	SAJAL KUMAR SAHA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SREETAMA NEOGI
619	WPA/27194/2025	SUSHANTA PRAMANIK VS STATE OF WEST BENGAL AND ORS.	SK. REJAUL ALAM
620	WPA/27320/2025	THE GREEN VIEW AND ORS. VS STATE OF WEST BENGAL AND ORS.	KALPANA BOSE
621	WPA/27715/2025	KAMALA BAGAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
622	WPA/27994/2025	KERBS MANUFACTUREING AND SERVICES LTD AND ANR.. VS UNION OF INDIA AND ORS.	MUNMUN DAS
623	WPA/28617/2025	ASHISH MITTAL AND ANR VS STATE OF WEST BENGAL AND ORS.	STEVEN SOURODIP BISWAS

UNAUTHORISED OCCUPANT

[HEARING]

624	WPA/15631/2024	BISWAJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	BABLU GAYEN

SPECIALLY ASSIGNED MATTERS

625	WPA/3278/2025	KALIPADA GAYEN VS THE STATE OF WEST BENGAL AND ORS.	ANIMESH PAUL
626	WPA/3417/2025	SANDIPAN KUNDU VS THE PUNJAB NATIONAL BANK AND ORS.	BISWAJIT ROY

IA NO: CAN/1/2025

627	WPA/4092/2025	MUJAFFAR AHMED MOLLA VS THE STATE OF WEST BENGAL AND ORS.	PARVEZ HOSSAIN
628	WPA/4190/2025	M/S BHAI BHAI SAW MILL VS STATE OF WEST BENGAL AND ORS.	MD JALALUDDIN
629	WPA/4233/2025	ARUNAVA NEOGI VS CITI INDIA CONSUMER BANKING NOW TRANSFERRED TO AXIS BANK AND ORS	MANOGYA BHOWMICK
630	WPA/4244/2025	HUNDWARA FINANCE AND INVESTMENTS CO. PVT. LTD VS THE UNION OF INDIA AND ORS.	ABHISHEK SIKDAR
631	WPA/4270/2025	MD. ABDUS SALAM SHAIKH VS THE UNION OF INDIA AND ORS.	ANISUR RAHMAN

632	WPA/4275/2025	XXX XX XXX VS THE STATE OF WEST BENGAL AND ORS.	TAPAS PAUL
633	WPA/4282/2025	M/S DEBNATH CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
634	WPA/4297/2025	SUMON CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	TAPAN KUMAR MAHAPATRA
635	WPA/4315/2025	ANSARUL HOQUE VS UNION OF INDIA AND ORS.	MARIA RAHAMAN
636	WPA/4317/2025	HAFIJUR RAHAMAN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	RIYA DAS
637	WPA/4335/2025	NEHA PATODIA AND ANR. VS GUN AND SHELL FACTORY, COSSIPORE AND ORS.	SHIV RATAN KAKRANIA
IA NO: CAN/1/2025			
638	WPA/4340/2025	NEHA PATODIA AND ANR. VS GUN AND SHELL FACTORY, COSSIPORE AND ORS.	SHIV RATAN KAKRANIA
IA NO: CAN/1/2025			
639	WPA/4368/2025	MRITYUNJOY TEWARI VS STATE OF WEST BENGAL AND ORS.	CHANDANA CHAKRABORTY
640	WPA/4383/2025	M/S WE CARTE CONSULTANCY VS RESERVE BANK OF INDIA AND ORS.	SABYASACHI BHATTACHARJEE
641	WPA/4459/2025	DEBDAS MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SARMISTHA BASAK
642	WPA/4460/2025	AMAL KUMAR MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
643	WPA/4473/2025	ASIT KUMAR SINGHA VS UCO BANK AND ORS.	OMAR FARUK GAZI
644	WPA/4489/2025	SOMENATH PRAMANICK ALIAS UJJAL RAY VS STATE OF WEST BENGAL AND ORS.	ANIRBAN SAHA
645	WPA/4504/2025	BIKASH DAS VS PUNJAB NATIONAL BANK AND ORS.	SAMIRAN GIRI
646	WPA/4536/2025	BIG BOSS RESTURANT VS THE REGIONAL MANAGER, FEDERAL BANK AND ORS	ADITI BHATTACHARYYA
647	WPA/4563/2025	INFOSIGN SYSTEMS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	AIMESH SAMANTA
648	WPA/4567/2025	DIPAK KUMAR SAMANTA VS STATE OF WEST BENGAL AND ORS.	ANIMESH SAMANTA
649	WPA/4574/2025	MOU SAMANTA VS STATE OF WEST BENGAL AND ORS.	ANIMESH SAMANTA
650	WPA/4578/2025	RAJIBUDDIN SK. VS STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
651	WPA/4602/2025	SEKH KAMAL UDDIN VS THE RESERVE BANK OF INDIA AND ORS	INDRAJIT CHATTERJEE
652	WPA/4658/2025	BHABANI NANDA VS THE STATE OF WEST BENGAL AND ORS.	DEBNARAYAN PATRA
653	WPA/4686/2025	ARUP DUTTA VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS

654	WPA/4706/2025	SANKAR MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARIJIT SARKAR
655	WPA/4735/2025	MOHINI MOHAN BERA VS UNION OF INDIA AND ORS.	BISWAJIT ROY
656	WPA/4740/2025	GOINDO BHUNIYA AND ORS. VS UNION OF INDIA AND ORS.	GORACHAND SAMANTA
657	WPA/4846/2025	TAPAN KUMAR GIRI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	VARSHA ROY
658	WPA/4847/2025	MD. HASIBUL RAHAMAN AND ANR. VS THE UNION OF INDIA AND ORS.	KAZI SAJJAD ALAM
659	WPA/4874/2025	MD. FIRDOUS HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	MALABIKA ROY DEY
660	WPA/4905/2025	TAJ BAHINI (S.H.G.) VS THE STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
661	WPA/4911/2025	ALOR PATHE VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL

ASSIGNED HEARING

662	WPA/7221/2010	SUBRATA BANIK & ORS VS STATE OF WEST BENGAL & ORS	AMIYA NARAYAN MUKHERJEE
IA NO: CAN/3/2024			
663	WPA/21883/2022	NARAYAN MOSKARA AND ORS VS STATE OF WEST BENGAL AND ORS.	MANIKA SARKAR
664	WPA/14626/2024	ASHIS KUMAR BOSE VS STATE OF WEST BENGAL AND ORS.	SAYANTAN KAR

APPLICATION

665	WPA/3173/2020	FRESENIUS KABI ONCOLOGY LIMITED VS UNION OF INDIA & ORS	ATISH GHOSH
IA NO: CAN/1/2023, CAN/2/2025			
666	WPA/13026/2021	ELDYNE ELECTRO SYSTEMS PVT LTD AND ANR VS UNION OF INDIA AND ORS.	ARNABA SARDAR
IA NO: CAN/1/2022, CAN/2/2022, CAN/6/2022, CAN/7/2022, CAN/8/2025			
667	WPA/11944/2023	SANKAR MAITY VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
IA NO: CAN/1/2025			

HEARING

668	WPA/1053/2020	UNITED STUDENTS & RESEARCH SCHOLARS ASSOCIATION & ANR VS STATE OF WEST BENGAL & ORS	FIRDOUS SAMIM
IA NO: CAN/3/2021			
669	WPA/2036/2020	ULTRATECH CEMENT LIMITED AND ANR VS UNION OF INDIA AND ORS.	RATNESH KR RAI
IA NO: CAN/3/2025			
670	WPA/2769/2020	RAMANATH SINGH VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
671	WPA/4320/2020	PARESH CH. GORAI VS BHARAT COOKING COAL LTD. & ORS.	SARBANANDA SANYAL
IA NO: CAN/1/2024			
672	WPA/4665/2020	SK TAFAZZAL HOSSAIN VS STATE OF WEST BENGAL & ORS	SOVAN DASGUPTA

673	WPA/5266/2020	SUCHITRA KONAR VS THE PRINCIPAL COMMISSIONER OF INCOME TAX, BURDWAN & ORS	KAUSTAV CHATTERJEE
IA NO: CAN/1/2020(Old No:CAN/5314/2020), CAN/2/2024			
674	WPA/5579/2020	PAYEL ENTERPRISE VS EASTERN COALFIELDS LTD & ORS	MAYUKH MAITRA
IA NO: CAN/1/2020(Old No:CAN/3311/2020)			
675	WPA/10371/2020	HARIHAR BONDOPADHAYA VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI MAITY
676	WPA/10603/2020	ARNAB DUTTA VS AUTHORIZED OFFICER, CANARA BANK AND ORS	BISWARUP BISWAS
677	WPA/6099/2021	KORBAN ALI KHAN VS STATE OF WEST BENGAL AND ORS.	TANUJA BASAK
678	WPA/6348/2021	PRASANTA BESRA VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA
679	WPA/10803/2021	PRANTICK DEY VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSHU PANDA
680	WPA/14636/2021	BHUTNATH BHATTACHARYYA VS STATE OF WEST BENGAL AND ORS.	ARUN KUMAR CHAKRABORTY
681	WPA/15808/2021	PRECISION TECHNIK PVT LTD VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA SHARMA
682	WPA/17555/2021	RABINDRA DAS VS UNION OF INDIA AND ORS.	CHANDAN DUTTA
683	WPA/18746/2021	PROVASH CHANDRA GHOSH VS THE PUNJAB NATIONAL BANK AND ORS	PRANTICK GHOSH
684	WPA/19260/2021	WEST BENGAL FAST TRACK COURT EMPLOYEES ASSOCIATION AND ORS VS STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
IA NO: CAN/1/2023			
685	WPA/19422/2021	WEST BENGAL SCHEDULED TRIBE WEIFARE ASSOCIATION VS STATE OF WEST BENGAL AND ORS.	PRADIP SAREN
686	WPA/21096/2021	SURANJAN SINGH VS STATE OF WEST BENGAL AND ORS.	BISWAJIT DAS
687	WPA/796/2022	ANUPAM GHOSAL VS STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
688	WPA/3551/2022	TANUSREE DEY AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
689	WPA/5131/2022	CRPL INFRA PRIVATE LIMITED AND ANR VS INCOME TAX OFFICER AND ORS	ASIM CHOUDHURY
690	WPA/6132/2022	M/S DREAM CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
691	WPA/6807/2022	TARAK JAYSWARA VS STATE BANK OF INDIA AND ORS	ARUP BANERJEE
692	WPA/6847/2022	SAYANI PAUL VS STATE OF WEST BENGAL AND ORS.	SNEHANSU MAJUMDER
693	WPA/10444/2022	M/S KAZI OSMAN ALI VS STATE OF WEST BENGAL AND ORS.	PRANTICK GHOSH
694	WPA/19015/2022	MODERN CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SOUMO CHOUDHURY

695	WPA/19806/2022	JABA GOSWAMI VS STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
696	WPA/20613/2022	DEEPAK KUMAR VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
697	WPA/21548/2022	JAINEX PARIWAHAN PVT.LTD VS JT COMMISSIONER OF REVENUE (STATE TAX) AND ORS	SOUMAVA GHOSH
698	WPA/23028/2022	SUCHANDRA CHOWDHURY AND ORS VS THE PRINCIPAL SECRETARY DEPT OF HIGHER EDU , GOVT OF WB AND ORS	DEVRANJAN DAS
IA NO: CAN/1/2023			
699	WPA/25382/2022	SAMBHU NATH DAS VS STATE OF WEST BENGAL AND ORS.	PRONAY BASAK
700	WPA/25776/2022	JIBAN KUMAR SADHU AND ORS VS M/S EASTERN COAL FIELDS LTD AND ORS	TIRUPATI MUKHERJEE
701	WPA/28099/2022	SOM DATTA AND ORS VS STATE OF WEST BENGAL AND ORS.	DEVRANJAN DAS
702	WPA/28519/2022	JYOTI TRANSPORT AND EIPL (JV) AND ANR VS THE COAL INDIA LIMITED AND ORS	SUNNY NANDY
IA NO: CAN/1/2023			
wt703	WPA/14304/2021	JYOTI TRANSPORT AND EIPL(JV) AND ANOTHER **VS** THE COAL INDIA LIMITED AND OTHERS	SUNNY NANDY
704	WPA/6207/2023	BIMAN MISHRA VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
705	WPA/7056/2023	SOURAV KUMAR PATHAK AND ORS VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BASU
706	WPA/8256/2023	M/S. BAHULA TRANSPORT VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
707	WPA/8257/2023	M/S BAHULA TRANSPORT VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
708	WPA/8261/2023	M/S. BAHULA TRANSPORT VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
709	WPA/10558/2023	SUMIT ROY VS PUNJAB NATIONAL BANK AND OTHERS	TIRUPATI MUKHERJEE
710	WPA/11005/2023	DIBAKAR GOLDAR VS STATE OF WEST BENGAL AND ORS.	NILANJAN PAL
711	WPA/11007/2023	RANVIR SINGH VS STATE OF WEST BENGAL AND ORS.	NILANJAN PAL
712	WPA/11010/2023	RAJ KISHOR SINGH VS STATE OF WEST BENGAL AND ORS.	NILANJAN PAL
713	WPA/11021/2023	PRASANTA NASKAR VS STATE OF WEST BENGAL AND ORS.	NILANJAN PAL
714	WPA/11023/2023	PRASANTA NASKAR VS STATE OF WEST BENGAL AND ORS.	NILANJAN PAL
715	WPA/11528/2023	SAG MULTI MARKETING LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAYANI DAS
716	WPA/11741/2023	MIHIR PRASAD CHATTERJEE VS STATE OF WEST BENGAL	ABHIJIT CHAKRABORTI (2)

717	WPA/12336/2023	ORISSA METALIKS PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	PRIYANKA SHARMA
718	WPA/13122/2023	DR. HILLOL MANNA AND ORS. VS UNION OF INDIA AND ORS.	SOMSUBHRA GANGULY
719	WPA/13355/2023	RASHMI METALIKS LIMITED AND ANR VS UNION OF INDIA AND ORS.	PRIYANKA SHARMA
720	WPA/14966/2023	VITERRA INDIA PRIVATE LIMTED (FORMERLY KNOWN AS GELNCORE AGRICULTURE INDIA PRIVATE LIMITED) VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
721	WPA/14979/2023	VITERRA INDIA PRIVATE LIMITED (FORMERLY KNOWN AS AGRICORE COMMODITIES PRIVATE LIMTED) VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
722	WPA/19400/2023	SAHANARA KHATUN VS STATE OF WEST BENGAL AND ORS.	SHALINI GHOSH
723	WPA/21864/2023	MITALI PAUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	TARUNJYOTI TEWARI
wt724	WPA/5917/2023	SANJOY HALDAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	ABHIJIT BASU
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
725	WPA/23201/2023	ZULFEKAR MAHBUBUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	KAKALI DUTTA
726	WPA/24557/2023	DR GOUTAM DUTTA SARMA VS STATE OF WEST BENGAL AND ORS.	ANIS DATTA SARMA
727	WPA/26704/2023	RAMJI JAISWAL VS STATE TAX OFFICER, BUREAU OF INVESTIGATION (SOUTH BENGAL) KHARAGPUR ZONE AND ORS.	RINKI SAHA
728	WPA/26707/2023	SUGAM GRIHA NIRMAN LTD . AND ORS VS WEST BENGAL REAL ESTATE REGULATORY AUTHORITY AND ORS	RITUPARNA CHATTERJEE
729	WPA/26776/2023	JOYDEP GHOSH VS EASTERN COALFIELDS LIMITED AND ORS.	AYASKANTA GHOSH
730	WPA/27746/2023	BIDYUT CHAKRABARTY VS STATE OF WEST BENGAL AND ORS.	DEEPTANGSHU KAR
731	WPA/27747/2023	BIDYUT CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	DEEPTANGSHU KAR
732	WPA/27748/2023	BIDYUT CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	DEEPTANGSHU KAR
733	WPA/27749/2023	BIDYUT CHAKRABARTY VS STATE OF WEST BENGAL AND ORS.	DEEPTANGSHU KAR
734	WPA/465/2024	ANESUL RAHAMAN AND ANR VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
735	WPA/466/2024	BISWAJIT SAHA VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
736	WPA/468/2024	MOLLI RANI SINGHA VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
737	WPA/470/2024	ANSAR ALI VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR

738	WPA/471/2024	ABBAS ALI AND ANR VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
739	WPA/473/2024	MOHAMMAD MAHASIN VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
740	WPA/475/2024	CHAND MOHAMMAD VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
741	WPA/476/2024	ASRAFUL ALAM VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
742	WPA/477/2024	ANESUR HOQUE @ ANESUL HOQUE VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
743	WPA/479/2024	MALEK AHAMED VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
744	WPA/484/2024	MD FARID ALI AND ANR VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
745	WPA/485/2024	SAMIN ALI VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
746	WPA/487/2024	CHAPA PODDAR VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
747	WPA/488/2024	RAJU DUTTA AND ORS VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
748	WPA/490/2024	SOUKAT ALI AND ORS VS UNION OF INDIA AND ORS.	DEEPTANGSHUKAR
749	WPA/491/2024	NURUL ISLAM AND ORS VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
750	WPA/494/2024	REBA BIBI VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
751	WPA/496/2024	RAFIQUL ISLAM VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
752	WPA/497/2024	SASTI SAHA VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
753	WPA/498/2024	KURBAN ALI VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
754	WPA/499/2024	GOFUR ALI AND ANR VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
755	WPA/500/2024	ELIAS ALI ALIAS MD. ILIYAS ALI VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
756	WPA/514/2024	JUMARAT ALI AND ORS VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
757	WPA/517/2024	ANSAR ALI AND ORS VS UNION OF INDIA AND ORS.	DIPTANGSHU KAR
758	WPA/1483/2024	PRAPTI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
759	WPA/1905/2024	TRIPTI SINGHA VS UNION OF INDIA AND ORS.	ARINDAM DAS
760	WPA/1906/2024	ANIL KUMAR AGARWAL VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR

761	WPA/1918/2024	SUSHIL KUMAR AGARWAL @ SUSHIL AGARWALLA VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
762	WPA/1940/2024	SUNIL KR. AGARWAL AND ORS. VS UNION OF INDIA AND ORS.	DEEPTANGSHU KAR
763	WPA/2561/2024	SUMANTA KOLEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
IA NO: CAN/1/2024			
764	WPA/3492/2024	MOUMITA GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
765	WPA/7423/2024	OSL EXCLUSIVE PVT. LTD. VS UNION OF INDIA AND ORS.	ANURAN SAMANTA
766	WPA/8168/2024	THE DURGAPUR PROJECTS LTD AND ANR VS UNION OF INDIA AND ORS.	SANDIP DASGUPTA
IA NO: CAN/1/2025			
767	WPA/8339/2024	SMT. SISHUBALA MAHATA VS THE STATE OF WEST BENGAL AND ORS.	JONAKI KHAN
768	WPA/9410/2024	ANIKUL ISLAM AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
769	WPA/9699/2024	HAHNEMANNS JAC OLIVOL GROUP OF PRODUCTS PVT. LTD. AND ANR. VS DEPUTY COMMS. OF STATE TAX, BUREAU OF INVESTIGATION OF SOUTH BENGAL HQ AND ORS.	JITESH SAH
770	WPA/10157/2024	OM PRAKASH JHA VS UNION OF INDIA AND ORS.	SAYANI ROY CHOWDHURY
771	WPA/14925/2024	MANORANJAN MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
772	WPA/15227/2024	SUMAN CHANDRA VS THE UNION OF INDIA AND ORS.	DEBOTTAM DAS
IA NO: CAN/1/2025			
773	WPA/16748/2024	SRIKANTA CHAKU VS THE STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
774	WPA/17394/2024	PRATIP BERA VS THE STATE OF WEST BENGAL AND ORS.	YUDHISTHIR MAITY
775	WPA/18757/2024	SALES EMPORIUM VS THE SUPERINTENDENT OF CENTRAL TAX, RANGE-V AND ORS.	RAJARSHI CHATTERJEE
IA NO: CAN/1/2024			
776	WPA/20311/2024	RAMESWAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	ARUN KUMAR CHAKRABORTY
777	WPA/21101/2024	BISWANATH ROY VS STATE OF WEST BENGAL AND ORS.	JONAKI KHAN
778	WPA/22163/2024	UMA RANI MAJI (SAMANTA) VS STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR GHOSH
779	WPA/22287/2024	M/S BABA LOKENATH FLOUR MILLS PRIVATE LIMITED VS THE DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE (DGCI) KOLKATA ZONAL UNIT AND ORS	ALISHA DAS
780	WPA/22527/2024	AMIT LAHA VS PUNJAB NATIONAL BANK AND ORS.	RUPSA SREEMANI

781	WPA/23023/2024	BISWAJIT DAS VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR ROY
782	WPA/23997/2024	SOMNATH PALIT VS STATE BANK OF INDIA AND ORS.	SK. AINUL
783	WPA/28261/2024	KRISHNA KESHAB DANDI AND ORS. VS STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
784	WPA/29184/2024	APARES MANDAL VS UNION OF INDIA AND ORS.	SHANKAR RANJAN SEN
IA NO: CAN/1/2025			
785	WPA/30937/2024	PRABHAS GHOSH VS STATE OF WEST BENGAL AND ORS.	KALYAN SENGUPTA
786	WPA/2193/2025	SUDIP BARMAN AND ORS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
787	WPA/2363/2025	CHANDAN KAR AND ANR.. VS THE STATE OF WEST BENGAL AND ORS.	RABINDRA KUMAR PATHAK
788	WPA/2606/2025	TRUVOLT ENGINEERING COMPANY PVT. LTD AND ANR. VS THE ADDITIONAL ASSISTANT DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE, KOL. ZONAL UNIT AND ORS	PIYUSH KHAITAN
789	WPA/2738/2025	MD. AMJAD VS THE STATE OF WEST BENGAL AND ORS.	SAMPURNA GHOSH
790	WPA/3223/2025	PRANAMITA DUTTA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
791	WPA/3688/2025	TAPAS KUMAR BISWAS VS THE STATE OF WEST BENGAL AND ORS.	NUPUR CHOUDHURI
792	WPA/3823/2025	SUSHIL ROY AND ORS VS UNION OF INDIA AND ORS.	SIMANTIKA DASGUPTA
793	WPA/4730/2025	KAJAL BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	KRISHNA YADAV
794	WPA/12469/2025	KIRITY BHUSAN MAHATA VS THE STATE OF WEST BENGAL AND ORS.	JONAKI KHAN
795	WPA/14288/2025	MALA ROY MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SAYAN GANGULY

In The High Court at Calcutta

Appellate Side

CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. 50

Second Floor

Main Building

LAWAZIMA COURT ()

AT 12:00 PM

LD. REGISTRAR ADMN. (L AND OM)

AT 2ND FLOOR MAIN BUILDING (ERSTWHILE CENTRALIZED FILING SECTION OF A.S.)

LAWAZIMA (FMA)

1	FMA/769/2012	ASHISH SINGH & ANR. VS HAJU GOPAL MONDAL & ANR.	LALTUMOHAN GHOSH	
2	FMA/788/2012	NATIONAL INSURANCE COMPANY LIMITED VS NASIFA SEIKH AND ORS	DEBAPRASAD NATH	NONE
3	FMA/789/2012	MOHIUDDIN MOLLA @ MOHIUDDIN ALI MOLLA VS NATIONAL INSURANCE LTD. & ANR	JAYANTA KUMAR MANDAL	
4	FMA/1364/2021	PARTHA BARIK VS NATIONAL INSURANCE COMPANY LIMITED AND ANR	AMIT RANJAN ROY	
5	FMA/1368/2021	SANCHITA SAMANTA @ SANCHITA HAJRA@SANCHITA HAJRA AND ORS VS NATIONAL INSURANCE CO LTD AND ANR	JAYANTA KUMAR MANDAL	
6	FMA/5/2022	JYOTSNA ASH AND ORS VS BAJAJ ALLIANZ GENERAL INS CO LTD AND ANR	JAYANTA KUMAR MANDAL	
7	FMA/50/2022	SHANTILATA JANA & ORS VS UNITED INDIA INSURANCE CO LTD & ANR	DHANANJAY NAYAK	
8	FMA/110/2023	SUBHAM PAUL VS SANKARI MONDAL AND ORS	SANJUKTA BASU MALLICK	

In The High Court at Calcutta

Appellate Side

WARNING CAUSE LIST
For Tuesday The 23rd December 2025

COURT NO. .

WARNING LIST (.)

WARNING LIST

Warning List 1

1	FMA/1778/2015	RITA RAKSHIT & ORS VS NATIONAL INSURANCE COMPANY LTD	KRISHANU BANIK
2	FMA/2241/2015	SUBHAS CHANDRA DAS VS THE MANAGING DIRECTOR , CSTC & ORS	MADHUMITA MITRA
IA NO: CAN/1/2015(Old No:CAN/7824/2015)			
3	FMA/2296/2015	SAKTI PRIYA CHATTERJEE VS STATE OF WEST BENGAL & ORS	KABERI SENGUPTA (MRS MAITI)
IA NO: CAN/1/2016(Old No:CAN/6172/2016)			
4	FMA/1979/2016	KAJI SAIFUL HAQUE VS STATE OF WEST BENGAL & ORS	SANTOSH KR CHAKRABARTI
IA NO: CAN/1/2017(Old No:CAN/4020/2017)			
5	FAT/1/2019	SMT BIVA RANI GHOSH & ORS VS DEBASIS BOSE & ORS	ARUN KUMAR GHOSH
6	FAT/6/2019	STATE OF WEST BENGAL VS BELA RANI ROY	ANIRUDDHA SEN
IA NO: CAN/1/2022, CAN/2/2023			
7	MAT/12/2019	MD. ALI & ANR. VS STATE OF WEST BENGAL & ORS.	SWARNALI SAHA
8	MAT/24/2019	STATE OF WEST BENGAL VS SWAPNA MONDAL & ORS	NILOTRAL CHATTEJEE
9	MAT/25/2019	MD. MUNTAJ ALI VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
10	MAT/26/2019	MD. ISMAIL VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
11	MAT/27/2019	MD. HABIBUR RAHMAN & ANR VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
12	MAT/32/2019	MAINUDDIN VS STATE OF WEST BENGAL & ORS	GOLAM MOHINUDDIN
13	FAT/32/2019	DEBAYAN ROY VS AINDRILA ROY NEE CHANDRA	SHARMISTHA LAHA
14	MAT/33/2019	LAL MAHAMMAD VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
15	MAT/34/2019	ANISUR RAHMAN VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN

16	FAT/43/2019	MD. ABDUR RAHAMAN & ANR VS STATE BANK OF INDIA	MD IDRISH
IA NO: CAN/1/2019(Old No:CAN/1092/2019), CAN/2/2019(Old No:CAN/1093/2019)			
17	FAT/51/2019	CENTER FOR ADVANCE MEDICAL STUDIES PVT LTD VS HDFC BANK LTD & ORS	SOURAV MONDAL
18	MAT/61/2019	ABBAS ALI MOLLA & ORS VS HASAN LASKAR & ORS	SOMA GHOSH
19	FAT/62/2019	BASUDEB BHAR VS AJOY DE A.K.A. AJOY KUMAR DE	A K CHATTERJEE
IA NO: CAN/1/2021			
20	MAT/66/2019	M/S PRATIBHA TRADING & ANR VS STATE OF WEST BENGAL & ORS	ALOKESH DALAI
21	MAT/76/2019	NAJRUL ISLAM VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
22	FAT/76/2019	SAURAV MALIK VS SAMPA MALIK	SANDIPAN MAITY
IA NO: CAN/1/2019(Old No:CAN/2952/2019)			
23	MAT/78/2019	MD. SERAJUDDIN VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
24	FAT/88/2019	SNIGDHA ROY (SAHA) VS SANJAY ROY	MANAS KUMAR DAS
25	FAT/91/2019	SWAPAN MONDAL & ORS VS RANJIT MOHAN RAKSHIT & ORS	ARIF ALI
IA NO: CAN/1/2019(Old No:CAN/6878/2019), CAN/2/2019(Old No:CAN/6879/2019)			
26	FAT/92/2019	M/S. S S DRUG HOUSE VS STATE BANK OF INDIA & ANR	BHASKAR HUTAIT
27	FMA/101/2019	M/S. UNITED INDUSTRIES VS STATE OF WEST BENGAL & ORS	ANIRBAN GHOSH
28	FAT/106/2019	SOMNATH DAS VS PANNA DAS	SUBHAS CHANDRA SAHA
IA NO: CAN/1/2021, CAN/2/2021			
29	FAT/109/2019	GOPAL DEB VS ESITA DEB (DUTTA)	TANMOY KHAN
30	FMA/118/2019	ST. JOSEPH'S HIGH SCHOOL (H.S.) & ANR VS STATE OF WEST BENGAL & ORS	MRITYUNJOY SEAL
IA NO: CAN/1/2018(Old No:CAN/8526/2018)			
31	FMA/119/2019	KALYANI BHATTACHARYYA & ANR. VS STATE OF WEST BENGAL & ORS.	TANUJA BASAK
IA NO: CAN/1/2020(Old No:CAN/1008/2020)			
32	FMA/120/2019	SWARUP PAILAN VS STATE OF WEST BENGAL & ROS	UTTAM KUAMR ROY
IA NO: CAN/1/2018(Old No:CAN/10296/2018)			
33	FMA/121/2019	SONIA MAHESWARI VS STATE OF WEST BENGAL & ORS	KAKALI DUTTA
34	MAT/123/2019	THE STATE OF WEST BENGAL & ANR VS BIKASH ROY & ORS	AVRA MAZUMDER
35	FAT/162/2019	ARUN KR. PATRA VS KALYANI JITI (PATRA)	SAYAK KONAR
IA NO: CAN/1/2023			

36	FAT/163/2019	API SINGHA VS AJAY SINGHA	CHANDREYI ALAM (GUPTA)
37	MAT/164/2019	SK. MOBARAK ALI VS STATE OF WEST BENGAL& ORS	TARAPADA DAS
38	MAT/165/2019	THE STATE OF WEST BENGAL VS PARIKSIT MAHATO & ORS	SUMAN DEY
39	MAT/167/2019	SUMITRA HATI & ANR VS STATE OF WEST BENGAL & ORS	TANMAY CHOWDHURY
40	FAT/172/2019	PRATAP MUKHERJEE & ORS VS ANIMA BHATTACHARYA & ORS	TARAK NATH SARKAR
IA NO: CAN/1/2019(Old No:CAN/10204/2019)			
41	FAT/174/2019	MUNMUN ROY @ MUNMUN ROY (SARKAR) VS TANMOY ROY	CHITRA BHANU GUPTA
IA NO: CAN/1/2019(Old No:CAN/5504/2019)			
42	FAT/176/2019	SUMANA CHOWDHURY NEE BISWAS VS PARTHA PRATIM CHOWDHURY	SUDESHNA BASU THAKUR
IA NO: CAN/1/2019(Old No:CAN/3780/2019)			
43	MAT/183/2019	MD SAGHIR & ORS VS MD IMTIAZ & ORS	SURES CH CHATTERJEE
44	MAT/197/2019	THE STATE OF WEST BENGAL & ORS VS KARIM ALI GAZI & ANR	AMITAVA MITRA
45	FAT/197/2019	SIBANI CHAKRABORTY VS SAMBHUNATH CHAKRABORTY	PARNA ROY CHOUDHURY
46	FAT/198/2019	MAITREYEE ROY NEE DAS VS ANJAN KR. DAS	RANJAN KR. KALI
47	MAT/212/2019	MANAGING COMMITTEE,TALDI MOHAN CHAND HS(HS) & ANR VS SUPRAKAS PODDER	K M HOSSAIN
48	FAT/222/2019	UNION OF INDIA & ANR VS TASHIRUDDIN SARKAR & ANR	DEEPAK KUMAR SINGH
49	FAT/223/2019	UNION OF INDIA & ANR VS SAIDUR RAHAMAN & ANR	DEEPAK KUMAR SINGH
50	FAT/225/2019	UNION OF INDIA & ANR VS KANAI CHANDRA MOHANTA	DEEPAK KUMAR SINGH
51	FAT/226/2019	UNION OF INDIA & ANR VS DANESWAR MONDAL & ANR	DEEPAK KUMAR SINGH
52	FAT/227/2019	UNION OF INDIA & ANR VS KAMANA MOHANTA & ORS	DEEPAK KUMAR SINGH
53	FAT/228/2019	UNION OF INDIA & ANR VS MATIUR RAHAMAN & ANR	DEEPAK KUMAR SINGH
54	FAT/230/2019	UNION OFINDIA & ANR VS AJIT CH. MONDAL & ANR	DEEPAK KUMAR SINGH
55	FAT/231/2019	UNION OF INDIA & ANR VS NASIRUDDIN AHAMMED & ANR	DEEPAK KUMAR SINGH
56	FAT/232/2019	UNION OF INDIA & ANR VS SUDHANGSHU MOHANTA & ANR	DEEPAK KUMAR SINGH
57	FAT/233/2019	UNION OF INDIA & ANR VS NETAILAL SARKAR & ANR	DEEPAK KUMAR SINGH
58	FAT/234/2019	UNION OF INDIA & ANR VS NASIRUDDIN AHAMED & ANR	DEEPAK KUMAR SINGH

59	FAT/235/2019	UNION OF INDIA & ANR VS MONOWARA BEWA & ANR	DEEPAK KUMAR SINGH
60	FAT/236/2019	UNION OF INDIA & ANR VS NARAYAN CHANDRA ROY & ANR	DEEPAK KUMAR SINGH
61	FAT/237/2019	UNION OF INDIA & ANR VS TASHIRUDDIN SARKAR & ANR	DEEPAK KUMAR SINGH
62	FAT/238/2019	UNION OF INDIA & ANR VS MATLU MAHATA & ANR	DEEPAK KUMAR SINGH
63	FAT/239/2019	UNION OF INDIA & ANR VS MAHADEB SHIL & ANR	DEEPAK KUMAR SINGH
64	FAT/240/2019	UNION OF INDIA & ANR VS SUDEB CHANDRA MONDAL & ANR	DEEPAK KUMAR SINGH
65	FAT/241/2019	UNION OF INDIA & ANR VS KRISHNA PADA MONDAL & ANR	DEEPAK KUMAR SINGH
66	FAT/242/2019	UNION OF INDIA & ANR VS RAM CHANDRA SARKAR & ANR	DEEPAK KUMAR SINGH
67	FAT/243/2019	NIDHIR KARMAKAR & ORS VS SACHIRANI KARMAKAR & ORS	ARITRA SHANKAR RAY
68	FAT/245/2019	MD. ANWAR ALAM KHAN VS THE KOLKATA MUNICIPAL CORPORATION & ORS	MD. ANWAR ALAM KHAN (IN PERSON)
69	FAT/247/2019	SEEMA MONDAL (DAS) VS DR. GOUTAM MONDAL	SAMIRAN MONDAL
IA NO: CAN/1/2019(Old No:CAN/5488/2019)			
70	FAT/248/2019	SMT RASHOMONY DEVI & ORS VS RAM KUMAR SHAW	ABHA TIWARI
IA NO: CAN/1/2019(Old No:CAN/10325/2019), CAN/2/2021			
71	FAT/249/2019	CESC LIMITED VS M/S MADNANI CHEMICALS & ANR	PRASHANT AGARWAL
IA NO: CAN/1/2019(Old No:CAN/6440/2019)			
72	FAT/251/2019	SANJOY KUMAR ADHIKARI VS MALAY KUMAR ADHIKARI & ANR	JOYDEEP DHAR
IA NO: CAN/1/2019(Old No:CAN/4942/2019), CAN/2/2019(Old No:CAN/5618/2019)			
73	FAT/254/2019	SUSHIL CH. MONDAL VS KAMALABALA MONDAL & ORS.	MADHUMITA PATRA
74	FAT/257/2019	LAKSHMI AUTOMOBILES VS SUMOHAN MAHAPATRA	SOUMAK BERA
75	FAT/261/2019	THE M D ,SBSTC VS M/S FREE INDIA DRY ACCUMULATORS LTD & ANR	DEBASREE DHAMALI
76	FMA/262/2019	NABA KUMAR DAS VS STATE OF WEST BENGAL & ORS	PINAKI RANJAN CHAKRABORTI
IA NO: CAN/1/2024			
77	FMA/263/2019	NAZMA BEWA & ANR VS STATE OF WEST BENGAL & ORS	MD. YUSUF ALI
IA NO: CAN/1/2024			
78	FMA/264/2019	GOUTAM BASU VS STATE OF WEST BENGAL& ORS	J N MANNA
IA NO: CAN/1/2019(Old No:CAN/3605/2019)			
79	FAT/265/2019	PANCHU SINGH & ANR VS RABI SINGH & ORS	ASIS KUMAR DAS

80	FAT/273/2019	ASHIS KUMAR HALDAR VS SNIGDHA HALDAR NEE MONDAL	RATUL GHOSH
81	FAT/276/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS NEMAI GOPE & ORS	BIJOY KUMAR
82	FAT/277/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS SHIB SANKAR SADHUM & ORS	BIJAY KUMAR
83	FAT/278/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS KALI PADA SADHU & ORS	BIJOY KUMAR
84	FAT/279/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS SAKTI PADA SADHU & ORS	BIJOY KUMAR
85	MAT/279/2019	DR RAFIQUE AHAMED VS STATE OF WEST BENGAL & ORS	NARYAN CHANDRA PAUL
86	FAT/280/2019	STATE OF WEST BENGAL VS ARATI KHOSO	CHANDI CHARAN DE
IA NO: CAN/1/2019(Old No:CAN/6853/2019), CAN/2/2019(Old No:CAN/6892/2019)			
87	FAT/281/2019	M/S S.S. ENGINEERING WORKS VS SUBHAS SHARMA OF IMPERIAL TUBES PVT LTD	KAJAL RAY
88	FAT/283/2019	MADHAI SINGHA VS MADHUSUDAN SINGHA & ORS	PARTHA PRATIM ROY
IA NO: CAN/1/2019(Old No:CAN/5928/2019)			
89	MAT/284/2019	THE MANAGING COMMITTEE OF CHITTARANJAN K.G.VIDHALAYA (H.S.) VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
wt90	WPA/25597/2018	THE MANAG. COMT. OF CHITTARANJAN KASTURBA GANDHI VIDHALAYA **VS** STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
91	FMA/284/2019	SUJATA CHAKRABORTY VS STATE OF WEST BENGAL & ORS	SUSMITA DEY BASU
IA NO: CAN/1/2020(Old No:CAN/962/2020)			
92	MAT/287/2019	ESIC VS CAL WHOLESALE CO OP SOC LTD	T K CHATTERJEE
IA NO: CAN/1/2019(Old No:CAN/3072/2019)			
93	FAT/287/2019	INDRAJIT ROY VS RAM LAXMAN PROSAD YADAV & ORS	BIKASH KUMAR ROY
IA NO: CAN/1/2019(Old No:CAN/7611/2019), CAN/2/2019(Old No:CAN/7617/2019)			
94	FMA/288/2019	JIWAN BAHADUR THAPA VS CALCUTTA STATE TRANSPORT CORPORATION & ORS	SUSMITA DEY (BASU)
95	FMA/289/2019	BHANU CHARAN MUILA VS STATE OF WEST BENGAL & ORS	SUSMITA DEY (BASU)
IA NO: CAN/1/2019(Old No:CAN/12349/2019)			
96	FMA/290/2019	CHIEF GENERAL MANAGER, TELECOM WEST BENGAL CIRCLE & ANR VS MALLIKA HANSDA & ORS	RAJIB MUKHERJEE
97	FAT/298/2019	DIPANKAR SATPATI VS JOYASHREE SATPATI (PATRA)	PARTHA SARATHI DAS
98	FAT/300/2019	GOUTAM DUTTA VS ICARUS AGENCY P. LTD.	TANMAY KR. DEY
99	FAT/306/2019	HAPPY PLAZA PVT LTD VS RADHA MOHAN SWARNAKAR & ORS	AMIYA NARAYAN MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/6907/2019)			

100	FAT/311/2019	ABHIJIT DAS VS BARNALI DAS	SOUMIK GANGULI
IA NO: CAN/1/2019(Old No:CAN/6673/2019)			
101	FAT/319/2019	JARMAN SEKH(DCSD) REP BY JAMELA BEWA & ORS VS ARMAN SEKH(DCSD) REP BY HALEMA BIBI@BEWA & ORS	SARBANANDA SANNYAL
IA NO: CAN/1/2019(Old No:CAN/6996/2019), CAN/2/2019(Old No:CAN/6997/2019)			
102	FAT/320/2019	UNION OF INDIA & ANR VS PRATIVARANI DUTTA & ANR	DEEPAK KUMAR SINGH
103	FAT/324/2019	NABIN ROY VS GOUTAM SETT & ORS	SABITA MUKHERJEE ROY CHOWDHURY
104	FAT/329/2019	RAJENDRANATH MUKHERJEE VS KATYANI MUKHERJEE & ORS	SHANKAR RANJAN SEN
105	FAT/336/2019	SULATA BADYAKAR & ORS VS DULAL BADYAKAR & ORS	APURBA KUMAR DATTA
106	FAT/344/2019	RAMPEARI GUPTA & ORS VS BIMLA DEBI DUGAR & ORS	ABHA TIWARI
107	FAT/347/2019	MAHADEB DUTTA & ORS VS ASIT DUTTA & ORS	SABYASACHI HAZRA
IA NO: CAN/1/2020(Old No:CAN/338/2020), CAN/2/2020(Old No:CAN/339/2020)			
108	FAT/349/2019	AJOY NATH VS TUSHI NATH @ TUSHI DAS	SAGAR CHOWDHURY
IA NO: CAN/1/2019(Old No:CAN/8883/2019)			
109	FAT/351/2019	SK RUSTAM VS NARGIS BEGUM & ORS	MUSHRAFEE HUSSAIN
IA NO: CAN/1/2022, CAN/2/2022			
110	FAT/354/2019	SOMNATH DAS VS AMARNATH DAS & ANR	SOUMITA GHOSH
111	FAT/356/2019	SOURAV PAL VS SUSMITA PAL BISWAS	ANINDYA HALDER
IA NO: CAN/1/2019(Old No:CAN/8286/2019)			
112	FAT/358/2019	SOUVIK DAS VS BANANI DAS	SUPRIYO DAS
113	FAT/361/2019	SAMBHU BHATTACHARYA VS RABINDRA NATH PAL & ORS	BRATIN KUMAR DEY
114	FAT/364/2019	ANJALI DAS VS SUSHIL KUMAR DAS & ORS	RANANJAY CHATTERJEE
115	FAT/365/2019	PAYEL CHANDRA MONDAL& ORS VS BANDANA CHANDRA & ORS	SHIBASIS CHATTERJEE
116	FAT/370/2019	ONTHE DEATH OF SABEJAN BEWA HER LEGAL HEIRS 1KA.TAKIM SK&ORS VS ABDUL AWAL & ANE	DYUTIMAN BANERJEE
117	FAT/374/2019	PARTHA CHOWDHURY & ANR. VS KAJIBULLA SK. & ANR.	SARBANANDA SANYAL
IA NO: CAN/1/2019(Old No:CAN/9071/2019)			
118	FAT/376/2019	GUNMALA ENTERPRISE VS M/S MANTU BIDI FACTORY PVT. LTD. & ORS	BENAJIR HASNA
119	FAT/380/2019	THE OFFICIAL TRUSTEE OF WEST BENGAL VS INDURJIT BULCHAND VASWANI	SAMIT KUMAR MONDAL
IA NO: CAN/1/2019(Old No:CAN/9457/2019)			

120	FAT/381/2019	DIPANKAR SARKAR VS SUPRA SARKAR(HALDAR)	S CHATTERJEE
121	FAT/382/2019	TULIKA CHATTERJEE VS LONGVIEW VANIJAYA PVT. LTD.	SUDIP PALIT
IA NO: CAN/1/2022			
122	FAT/386/2019	DAMODAR PRASAD GANERIWALA & ANR VS BANK OF MAHARASHTRA & ANR	SUDHIR KUMAR DAS
123	FAT/387/2019	KAZI MD. GOLAM JILANI VS KAZI MD. GOLAM MAIUNUDDIN @ GOLAM MAINUDDIN & ANR.	RUNU MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/9467/2019), CAN/2/2025			
124	FAT/391/2019	MOUSUMI DAS BISWAS VS PARIMAL CHANDRA DAS	SNEHANSU MAJUMDER
IA NO: CAN/1/2019(Old No:CAN/8710/2019)			
125	FAT/392/2019	AMITAVA DATTA VS SAMIR KUMAR DAS & ANR	ABHIMANYU BANERJEE
126	FAT/394/2019	ARPITA ROY NEE DAS VS SUMIT ROY	AMITABHA GHOSH
127	FAT/396/2019	ASHOK KUMAR MUKHOPADHYAY @ MUKHERJEE VS AVA MUKHOPADHYAY @ MUKHERJEE & ORS	SAYAN PAUL
IA NO: CAN/1/2019(Old No:CAN/9113/2019)			
128	FAT/398/2019	SAMIR DAS VS ALOK KUMAR BISWAS	SUBIR BANERJEE
129	FAT/401/2019	BHARATI SAHA VS ARUNDHUTI SEN & ORS	SYED NURUL AREFIN
IA NO: CAN/1/2019(Old No:CAN/8862/2019)			
130	FMA/496/2019	CHANDRA SEKHAR MONDAL VS STATE OF WEST BENGAL & ORS	RAJENDRA BANERJEE
131	FMA/503/2019	WB ESSENTIAL COM. SUP. CORP. LTD. & ANR. VS PRATIK PAUL & ORS.	SANJAY SAHA
IA NO: CAN/1/2019(Old No:CAN/5360/2019)			
132	FMA/504/2019	WB ESSENTIAL COMMODITIES SUPPLY CORP. LTD. & ANR. VS SANJUKTA JANA & ORS.	SANJAY SAHA
IA NO: CAN/1/2019(Old No:CAN/5361/2019)			
133	FMA/509/2019	SAUDIPTA DAS VS STATE OF WEST BENGAL & ORS	BISWARUP BISWAS
134	FMA/513/2019	MD ALAMGIR HOSSAIN VS STATE OF WEST BENGAL & ORS	KHAIRUL ALAM
135	FMA/514/2019	STATE OF W B & ORS VS MIRA SHAW & ORS	SUCHARITA PAUL
IA NO: CAN/1/2020(Old No:CAN/999/2020)			
136	FAT/586/2019	UNION OF INDIA & ANR VS MINTU SARKAR & ANR	DEEPAK KUMAR SINGH
137	MAT/691/2019	JUGAL KISHORE MANNA & ANR VS STATE OF WEST BENGAL & ORS	KRISHNA DEO DAS
IA NO: CAN/1/2020(Old No:CAN/2330/2020)			
138	MAT/738/2019	SUSHANTA RAJAK VS STATE OF WEST BENGAL & ORS	S ALAM
IA NO: CAN/1/2020(Old No:CAN/2248/2020), CAN/2/2020(Old No:CAN/2249/2020)			
wt139	WPA/7532/2017	SUSHANTA RAJAK **VS** STATE OF WEST BENGAL & ORS	SHAHARAYAR ALAM

140	LPA/1/2020	ANANDA CHOWDHURY VS NILIMA RANI GIRI & ANR.	BIJAN BIHARI ROY
IA NO: CAN/1/2020(Old No:CAN/753/2020)			
141	FAT/1/2020	BIDHUBHUSAN ROY VS ANANTA BISWAS & ORS	INDRAJIT MANDAL
IA NO: CAN/1/2022			
142	LPA/3/2020	THE HIGH COURT AT CALCUTTA & ANR VS SRI ALOKE KUMAR CHATTERJEE & ORS	SIDDHARTHA BANERJEE
IA NO: CAN/1/2020(Old No:CAN/883/2020)			
143	LPA/4/2020	RABIN MUKHERJEE & ORS VS BASUDEB BANERJEE & ORS	KHETRA PRASAD MUKHOPADHYAY
IA NO: CAN/1/2021			
144	FAT/6/2020	EXECUTIVE OFFICER, BURDWAN DEVELOPMENT AUTHORITY VS RANJIT KUMAR KHAN & ANR	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/244/2020), CAN/2/2020(Old No:CAN/249/2020)			
145	FAT/10/2020	THE STATE OF WEST BENGAL VS SABITRI RAJBANSHI & ORS	ANIRUDDHA SEN
146	FAT/14/2020	THE STATE OF W.B. VS MINTU KHOSO & ORS	ANIRUDDHA SEN
147	SAT/15/2020	AMITABHA DEY SARKAR VS SAKENDRA NATH SARKAR & ANR	ALOTRIYA MUKHERJEE
148	FAT/19/2020	THE STATE OF WB VS BHOLANATH RAJBANSHI & ORS.	ANIRUDDHA SEN
149	FAT/28/2020	THE STATE OF WB VS PRATAP KHOSO & ORS.	ANIRUDDHA SEN
150	FAT/29/2020	THE STATE OF WB VS GAGAN KHOSO	ANIRUDDHA SEN
151	SAT/29/2020	BISWANATH DAS VS TAPAN KUMR NASKAR	BIVASH BANERJEE
IA NO: CAN/1/2020(Old No:CAN/1053/2020)			
152	FAT/30/2020	THE STATE OF WB VS KALYANI KHOSO & ORS.	ANIRUDDHA SEN
153	FMA/31/2020	TAJIR SEIKH VS STATE OF WEST BENGAL & ORS	RINA BANERJEE
IA NO: CAN/1/2019(Old No:CAN/12360/2019)			
154	SAT/31/2020	NABA KR. DAS VS SANJIB SIMLAI & ORS.	SHIVAJI MITRA
IA NO: CAN/1/2021			
155	SAT/32/2020	GADAI DAS VS SANJIB SIMLAI & ORS	SHIVAJI MITRA
IA NO: CAN/1/2021			
156	FAT/32/2020	GYAN CHAND GUPTA & ORS. VS KMC & ORS.	SUDHAKAR BISWAS
157	SAT/33/2020	MD. SOHID & MD.SHAHID & ANR VS RAIDA KHATUN	MANISHA SONI
IA NO: CAN/1/2020(Old No:CAN/1044/2020)			
158	SAT/34/2020	NAYAN KUMAR SINHA VS HIMANGSHU KUMAR MANDAL	INDRAJIT MANADL
IA NO: CAN/1/2021, CAN/2/2022			

159	SAT/35/2020	ANUP CHAKRABORTY VS KALI KINKAR PATRA & ANR	SPUNAK BHATTACHARYA
IA NO: CAN/1/2020(Old No:CAN/1021/2020)			
160	FAT/36/2020	THE STATE OF WEST BENGAL VS NRIPEN KHOSO	ANIRUDDHA SEN
161	FAT/37/2020	THE STATE OF WEST BENGAL VS KESTAPADA @ KRISHNAPADA KHOSO	ANIRUDDHA SEN
162	SAT/37/2020	RAJENDRA PRASAD RAM VS PARESH CH. MONDAL	DEBANIK BANERJEE
163	SAT/38/2020	TAPAN GIRI VS RENU BALA DAS MAHAPATRA	ATANU BASU
IA NO: CAN/1/2020(Old No:CAN/1162/2020), CAN/2/2020(Old No:CAN/1164/2020)			
164	SAT/40/2020	HASNA BANU & ORS VS ASIM KUMAR BANDYOPADHYAY & ORS	SALIL KUMAR MAITI
165	RVW/41/2020	BIBHUMONI SANTRA VS SARMISTHA SANTRA	PARTHA SARATHI BASU
IA NO: CAN/1/2021			
166	FAT/41/2020	M/S. KALIMATA ENTERPRISE REP BY ARINDAM PAN & ANR VS BHARATI AIRTEL LTD & ANR	KAUSTAV BHATTACHARYA
167	FAT/42/2020	CHANDAN GOPAL PODDER VS BROJO GOPAL PODDER	SABITA MUKHERRJEE ROY CHOWDHURY
IA NO: CAN/1/2021			
168	FAT/45/2020	PRODYUT PRAMANIK VS DEBAROTI PRAMANIK NEE ROY	DHANANJAY BANERJEE
IA NO: CAN/1/2020(Old No:CAN/979/2020)			
169	FMA/47/2020	SK. ZAFFER VS MAHMOOD ALAM & ORS	MD. MOHSIN
170	FMA/50/2020	SAILENDRA NATH MANDAL @ MONDAL VS STATE OF WEST BENGAL & ORS	MOHAM KUMAR PUTATUNDA
171	SAT/52/2020	BHABANI KARMAKAR VS KARI DAS	RAJA GHOSH
172	FMA/52/2020	PINTU BISWAS VS STATE OF WEST BENGAL & ORS	SUDIPTA DASGUPTA
173	FMA/54/2020	HEMANTA KUAMR DAS VS STATE OF WEST BENGAL & ORS	PROSENJIT MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/10885/2019)			
174	SAT/54/2020	MIHIR GOPE & ORS VS DILIP KUMAR GOPE	MANAS KUMAR DAS
175	FAT/56/2020	SHYAMAL KUAMR MONDAL & ORS VS JYOTIPRAKASH NANDY & ORS	MADHUMITA PATRA
176	FMA/56/2020	THE DIRECTOR, MASS EDUCATION EXTENSION DIR., GOVT OF W.B. VS PRAN KRISHNA GHOSH & ORS	PRITHWISH KR BASU
IA NO: CAN/1/2023			
177	FMA/57/2020	SANDIP BANERJEE VS STATE OF WEST BENGAL	SABNAM SULTANA
IA NO: CAN/1/2020(Old No:CAN/1141/2020)			
178	FMA/60/2020	SATYA SUNDAR BHUSAN VS STATE OF WEST BENGAL & ORS	SUDIPTA DASGUPTA
IA NO: CAN/1/2021			

179	FAT/63/2020	KAMALA MANNA & ORS VS NIRMAL MANANA & ORS	ANKITA DEY
180	SAT/63/2020	GOPAL SEN VS RAJINDER KAUR GILL	SOMNATH SAHA
181	SAT/66/2020	BISHNU PADA AICH VS LOVELY DUTTA & ORS	MD. SAFIUR RAHAMAN

IA NO: CAN/1/2020(Old No:CAN/2047/2020), CAN/2/2020(Old No:CAN/2048/2020)

182	FAT/66/2020	SEKH SAFIQUE@SAFIQUE SEKH & ANR VS SK LOKMAN & ORS	DHANANJAY BANERJEE

IA NO: CAN/1/2020(Old No:CAN/1428/2020)

183	RVW/69/2020	DIPNKAR MATE VS STATE OF WEST BENGAL	KESHAB CHANDRA DAS

IA NO: CAN/1/2020(Old No:CAN/4008/2020), CAN/2/2020(Old No:CAN/4009/2020), CAN/3/2020(Old No:CAN/4010/2020)

184	RVW/70/2020	JHARNA SAMANTA VS STATE OF WEST BENGAL	KESHAB CHNADRA DAS

IA NO: CAN/1/2020(Old No:CAN/4012/2020), CAN/2/2020(Old No:CAN/4013/2020), CAN/3/2020(Old No:CAN/4014/2020)

185	FAT/71/2020	UNION OF INDIA & ANR VS SUSANTA KR. SARKAR & ANR	DEEPAK KUMAR SINGH

IA NO: CAN/1/2021, CAN/2/2021

186	FAT/72/2020	UNION OF INDIA & ANR VS DULU SARKAR & ANR	DEEPAK KUMAR SINGH
187	FAT/76/2020	UNION OF INDIA & ANR VS SO0NAMUNI MURMU & ORS	DEEPAK KUMAR SINGH
188	FAT/77/2020	UNION OF INDIA & ANR VS KANAI MAHANTO & ANR	DEEPAK KUMAR SINGH
189	FAT/78/2020	UNION OF INDIA & ANR VS BASANTI ROY & ANR	DEEPAK KUMAR SINGH
190	FAT/80/2020	BASUDEB GHOSH@SANJOY GHOSH VS SMT CHAMPA MONDAL	SALMAN HASAN
191	FAT/82/2020	UNION OF INDIA & ANR VS FAIJUDDIN ALI & ANR	DEEPAK KUMAR SINGH
192	FAT/83/2020	UNION OF INDIA &ANR VS MAHASIN ALI & ANR	DEEPAK KUMAR SINGHA

IA NO: CAN/1/2021, CAN/2/2021

193	FAT/85/2020	UNION OF INDIA & ANR VS MAHASIN ALI & ANR	DEEPAK KUMAR SINSH

IA NO: CAN/1/2021, CAN/2/2021

194	FAT/90/2020	UNION OF INDIA & ANR VS AFROJA BEGAM & ANR	DEEPAK KUMAR SINGH

IA NO: CAN/1/2021, CAN/2/2021

195	FAT/91/2020	UNION OF INDIA & ANR VS KAJAL MAHANTA & ANR	DEEPAK KUMAR SINGH

IA NO: CAN/1/2021, CAN/2/2021

196	FAT/101/2020	RIJAUNUL HOQUE & ORS VS TAIMUR RAHAMAN & ORS	MADHUMANTI DAS
197	FAT/102/2020	PROBHAT KUMAR MONDAL & ANR VS AMIYA KUMAR ROY	BISWAPRIYA SAMANTA

IA NO: CAN/1/2021

198	FAT/103/2020	E.O BURDWAN DEVP. AUTHORITY VS CHITTARANJAN GHOSH & ANR.	SANCHARI CHAKRABORTY

IA NO: CAN/1/2020(Old No:CAN/2405/2020)

199	FAT/104/2020	E.O, BURDWAN DEVP. AUTHORITY VS MIR NAZRUL ALI & ORS.	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/2403/2020), CAN/2/2020(Old No:CAN/2409/2020)			
200	FAT/105/2020	SHILA RANI JANA VS THE LAND ACQUISITION COLLECTOR & ANR	PRASANTA BISHAL
IA NO: CAN/1/2022			
201	FAT/108/2020	UNION OF INDIA & ANR. VS MOMENA BEWA & ORS.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
202	FAT/109/2020	UNION OF INDIA & ANR. VS SEHENAJ HOSSAIN & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
203	FAT/110/2020	UNION OF INDIA & ANR. VS KAMALI MARDI & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
204	FAT/111/2020	UNION OF INDIA & ANR. VS BALAK PAHAN & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
205	FAT/115/2020	UNION OF INDIA & ANR. VS AJIT CH. MANDAL & ANR.	DEEPAK KR. SINGH
206	FAT/118/2020	PRADIP HALDER @ PRADIP KR. HALDER & ANR. VS MAHENDRA PRASAD GUPTA & ORS.	ARINDOM CHATTERJEE
IA NO: CAN/1/2021			
207	FAT/119/2020	UNION OF INDIA & ANR VS USHA RANI DAS & ORS	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
208	FAT/120/2020	UNION OF INDIA & ANR VS MAJHI HEMBROM & ORS	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
209	FAT/123/2020	VED PRAKSH GUPTA VS ARUN KUMAR GUPTA	PURNENDU DAS
210	FAT/126/2020	DOMON MANDAL VS BHOLA MANDAL & ORS	PRIYANKA MANDAL
IA NO: CAN/1/2025			
211	FAT/128/2020	FARUKH JASMINE VS MD RIZWAN & ORS	KRISHNA PADA SANTRA
212	FAT/134/2020	MAMONI HALDER NEE DOLAI VS PALASH HALDER	SANJUKTA BASU MALLICK
IA NO: CAN/1/2022, CAN/2/2022			
213	FAT/145/2020	ABINASH MONDAL & ORS VS SANTOSH MONDAL & ANR	SOUMIK GANGULI
IA NO: CAN/1/2022			
214	FMA/147/2020	BHARAT SHARMA VS DEPUTY COMM SALES TAX TALTALA CHARGE & ORS	RITA MUKHERJEE
IA NO: CAN/1/2018(Old No:CAN/5445/2018), CAN/2/2019(Old No:CAN/5645/2019)			
215	FAT/148/2020	STATE OF WEST BENGAL VS SHYAM BISWAS	ANIRUDDHA SEN
216	FAT/149/2020	STATE OF WEST BENGAL VS PRASANTA KUMAR GHOSH	ANIRUDDHA SEN
217	FAT/150/2020	STATE OF WEST BENGAL VS NIKHIL KUMAR GHOSH	ANIRUDDHA SEN

218	FAT/151/2020	STATE OF WEST BENGAL VS MAHESH CHANDRA SAHA	ANIRUDDHA SEN
219	FAT/152/2020	STATE OF WEST BENGAL VS PROMODH RANJAN DAS	ANIRUDDHA SEN
220	FAT/153/2020	STATE OF WEST BENGAL VS BASUKI BALA KAHAR (PRAMANIK)	ANIRUDDHA SEN
221	FAT/154/2020	THE STATE OF W.B. VS PRASANTA KUMAR BISWAS	ANIRUDDHA SEN
222	FAT/156/2020	THE STATE OF W.B. VS TAPAS KUMAR GHOSH	ANIRUDDHA SEN
223	FAT/157/2020	THE STATE OF W.B. VS DURLOV BISWAS	ANIRUDDHA SEN
224	FAT/158/2020	THE STATE OF W.B. VS DILIP DEY SARKAR	ANIRUDDHA SEN
225	FAT/159/2020	THE STATE OF W.B VS DILIP KUMAR GHOSH	ANIRUDDHA SEN
226	FAT/161/2020	PADMA SAHA VS HASI MUKHERJEE & ORS	DEBAYAN ROY
227	FAT/162/2020	SUSMITA DEY (MALLICK) VS KRISHNENDU DEY	SMITA PAL
228	FAT/165/2020	SEFALI RANI SAHA VS SUKHEN MONDAL & ORS	SARBANANDA SANYAL
229	FAT/178/2020	STATE OF WEST BENGAL REP. BY COLLECTOR VS ADITI CHAKARBORTY	HIMANSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3877/2020), CAN/2/2025, CAN/3/2025			
230	FAT/179/2020	STATE OF WEST BENGAL VS AMAL KRISHNA PAUL	HIMANSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3878/2020)			
231	FAT/180/2020	STATE OF WEST BENGAL VS ANIL BHATTACHARYA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3880/2020), CAN/2/2025, CAN/3/2025			
232	FAT/181/2020	STATE OF LWEST BENGAL VS ALOKA DEY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3889/2020), CAN/2/2025, CAN/3/2025			
233	FAT/182/2020	STATE OF W.B. VS ANJU CHOUDHURY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3900/2020), CAN/2/2025, CAN/3/2025			
234	FAT/183/2020	STATE OF WB VS ARUN DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3901/2020), CAN/2/2025, CAN/3/2025			
235	FAT/185/2020	STATE OF W.B. VS APARNA DUTTA SHARMA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3905/2020), CAN/2/2025, CAN/3/2025			
236	FAT/186/2020	STATE OF W.B. VS BASANTI MUKHERJEE	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3907/2020), CAN/2/2025, CAN/3/2025			
237	FAT/187/2020	STATE OF W.B. VS BANKU KUMAR PAUL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3909/2020), CAN/2/2025, CAN/3/2025			

238	FAT/188/2020	STATE OF WB VS ASHOK KUMAR DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3911/2020), CAN/2/2025, CAN/3/2025			
239	FAT/189/2020	STATE OF W.B VS APURBA SENGUPTA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3913/2020), CAN/2/2025, CAN/3/2025			
240	FAT/190/2020	STATE OF W.B. VS BANKIM DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3915/2020), CAN/2/2025, CAN/3/2025			
241	FAT/218/2020	THE STATE OF WEST BENGAL VS SANDHYA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4749/2020)			
242	FAT/219/2020	STATE OF WEST BENGAL VS RAMNATH NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4753/2020)			
243	FAT/220/2020	STATE OF WEST BENGAL VS RABINDRA NATH GANGULY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4757/2020)			
244	FAT/221/2020	STATE OF WEST BENGAL VS NISHA ORANI LASKAR & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4759/2020)			
245	FAT/222/2020	STATE OF WEST BENGAL VS DINANATH KHOSO@DINABANDHU KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4817/2020)			
246	FAT/223/2020	STATE OF WEST BENGAL VS MANGALA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4818/2020)			
247	FAT/224/2020	STATE OF WEST BENGAL VS MONOTOSH CHANDRA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4822/2020), CAN/2/2025, CAN/3/2025			
248	FAT/225/2020	STATE OF WEST BENGAL VS MANGALA NASKAR & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4824/2020), CAN/2/2025, CAN/3/2025			
249	FAT/226/2020	STATE OF WEST BENGAL VS TARAK NATH NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4830/2020)			
250	FAT/227/2020	THE STATE OF WEST BENGAL VS NEPAL NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4833/2020)			
251	FAT/228/2020	STATE OF WEST BENGAL VS TARUN NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4835/2020)			
252	FAT/229/2020	STATE OF WEST BENGAL VS KHITISH MONDAL @ KSHITISH MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4838/2020), CAN/2/2025, CAN/3/2025			
253	MAT/230/2020	GOUTAM DAS & ORS VS STATE OF WEST BENGAL &ORS	AMIT KUMAR PAN
254	FAT/230/2020	STATE OF WEST BENGAL VS BIJAN MONDAL & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4843/2020), CAN/2/2025, CAN/3/2025			

255	FAT/231/2020	THE STATE OF WB VS MANGALA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4844/2020)			
256	FAT/232/2020	STATE OF WEST BENGAL VS PRAMILA MONDAL & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4845/2020), CAN/2/2025, CAN/3/2025			
257	FAT/233/2020	SATATE OF WEST BENGAL VS JAGADISH MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4847/2020), CAN/2/2025, CAN/3/2025			
258	FAT/234/2020	STATE FO WEST BENGAL VS REBA DEY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4846/2020), CAN/2/2025, CAN/3/2025			
259	FAT/239/2020	STATE OF WEST BENGAL VS SHANTI KUMAR JADAB	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5845/2020)			
260	FAT/240/2020	STATE OF WEST BENGAL VS SARASWATI RAJBANSHI	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5851/2020)			
261	FAT/241/2020	STATE OF WEST BENGAL VS SANJIT KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5853/2020)			
262	FAT/242/2020	STATE OF NWEST BENGAL VS GAGAN KHOSO & ANR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5854/2020)			
263	FAT/243/2020	STATE OF WEST BENGAL VS SUBHAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5857/2020)			
264	FAT/244/2020	STATE OF WEST BENGAL VS ANJU DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5860/2020)			
265	FAT/245/2020	STATE OF WEST BENGAL VS TAPAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5863/2020)			
266	FAT/246/2020	STATE OF WEST BENGAL VS SUBRATA KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5865/2020)			
267	FAT/247/2020	STATE OF WEST BENGAL VS SUPARNA PATRA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5867/2020)			
268	FAT/248/2020	STATE OF WEST BENGAL VS GITA DHAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5870/2020)			
269	MAT/249/2020	SANJOY SHAW VS UNION OF INDIA & ORS	DEBABRATA DAS GUPTA
IA NO: CAN/1/2020(Old No:CAN/1503/2020)			
270	FAT/249/2020	STATE OF WEST BENGAL VS SRIPATI KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5871/2020)			
271	FAT/250/2020	STATE OF WEST BENGAL VS SUMITA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5877/2020)			

272	FAT/251/2020	STATE OF WEST BENGAL VS NIRMALA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5885/2020)			
273	MAT/252/2020	DR MANJARI BISWAS(BHOWMIK) VS STATE OF WEST BENGAL & ORS	KAKALI PAL
274	FAT/252/2020	STATE OF WEST BENGAL VS RUPARNA KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5897/2020)			
275	FAT/253/2020	STATE OF WEST BENGAL VS RATAN KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5900/2020)			
276	FAT/254/2020	STATE OF WEST BENGAL VS SABITA GAYEN	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5905/2020)			
277	FAT/255/2020	STATE OF WEST BENGAL VS RANJIT KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5908/2020)			
278	FAT/256/2020	STATE OF WEST BENGAL VS TAPASI DUTTA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5909/2020)			
279	FAT/257/2020	STATE OF WEST BENGAL VS DALI PATRA @ DOLI PATRA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5915/2020)			
280	FAT/258/2020	THE STATE OF W.B. VS SARASWATI DAS @ SARASWATI DAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5921/2020)			
281	FAT/259/2020	THE STATE OF W.B. VS ANIL CHANDRA DHAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5925/2020)			
282	FAT/260/2020	THE STATE OF W.B. VS RITA SIL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5928/2020)			
283	MAT/310/2020	DIRECTOR OF PENSION PROVIDENT FUND & GRP INS VS SADANANDA BHAKTA	SUBHRANGSU PANDA
284	FMA/333/2020	MINA DEB VS STATE OF WEST BENGAL & ORS	SOUGATA BANERJEE
285	MAT/401/2020	SHAMIMA BEGUM & ANR VS STATE OF WEST BENGAL & ORS	KAUSHIK SARKAR
IA NO: CAN/1/2020(Old No:CAN/2719/2020), CAN/2/2020(Old No:CAN/2739/2020)			
286	MAT/404/2020	WEST BENGAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED & ANR VS ANKIT METAL & POWER LIMITED & ANR	MD TALAY MASOOD SIDIQUI
IA NO: CAN/1/2020			
287	FMA/483/2020	RASHBEHARI PATRA VS STATE OF WEST BENGAL & ORS	SULAGNA BHATTACHRYA (BAGCHI)
288	FMA/484/2020	M/S K.I. ENGINEERING PVT LTD VS STATE BANK OF INDIA & ORS	ARUN CHANDRA MUKHERJEE
289	FMA/486/2020	KADAMBINI SINGHA VS STATE OF WEST BENGAL & ORS	SHAMEEK CHAKRABORTY

290	FMA/487/2020	ANADI DEVI AGARWALA VS STATE OF WEST BENGAL & ORS	SOMA MAL	
IA NO: CAN/1/2019(Old No:CAN/12479/2019)				
291	FMA/488/2020	SPT INTERNATIONAL & FINANCE LTD. VS BANK OF BARODA & ANR	DEBASHIS KARMAKAR	
292	MAT/525/2020	STATE OF WEST BENGAL & ORS VS DR BIKRAM PANDA	SUCHARITA PAUL	
IA NO: CAN/1/2020(Old No:CAN/5748/2020), CAN/2/2020(Old No:CAN/5749/2020)				
293	MAT/537/2020	RABIUL ISLAM & ANR VS SOURAV BHATTACHARYYA & ORS	ASHM GHOSAL	

WARNING LIST - 2

294	SAT/159/1987	SRI RAMESH CHANDRA SAHA VS SRI MOHENDRANATH MONDAL	MR. G. S. DEY	N.Y.A.
295	SAT/2222/1987	SM. KISHORI DEBI & ORS. VS SK. KABIR MIA	SK. NIZAMUDDIN	N.Y.A.
296	SAT/818/1990	Sri Sri Iswar Saraswati Mata Thakurani VS Sri Kartick Chandra Chakraborty		
297	SAT/883/1990	State of West Bengal Represented by the Collector VS Sm. Khandubala Mahato		
298	SAT/1372/1990	State of West Bengal VS Malibul Mahalat		
299	SAT/346/1991	BHUTNATH MONDAL VS SMT. SARDARI @ SARDAR MEGHAN	MR. A. DUTTA(MONDAL)	N.Y.A.
300	SAT/4018/1991	The State of West Bengal VS Sabal Chanera Mandal		
301	SAT/963/1993	SHRIMATI ARUNA MONDAL VS SRI ASHOKE KR. BISWAS	MR.P.BANERJEE	N.Y.A
302	SAT/4060/1996	GOUTAM HALDER VS BISWANATH DEY	SUNITI CHATTERJEE	N.Y.A.
IA NO: CAN/1/1907(Old No:CAN/1202 9/1907), CAN/2/1997(Old No:CAN/56/1997)				
303	SAT/4108/1996	THE DEPUTY CHIEF MEDICAL OFFICER HEALTH VS SAILENDRA NATH CHAKRABORTY	JR. GOVT. ADV.	N.Y.A.
304	SAT/4109/1996	THE DEPUTY CHIEF MEDICAL OFFICER OF HEALTH-II VS SAILENDRA NATH CHAKRABORTY		
305	SAT/2087/1997	GOUR MOHAN ROY VS SATYA CHARAN BANDHOPADHYAY	AMARESH BHATTACHARYYA	
IA NO: CAN/1/1999(Old No:CAN/5084/1999)				
306	SAT/2616/1997	GOBARDHAN GORAIN & ANR VS SATISH CHANDRA SUTRADHAR	PRABIR KUMAR MISRA	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/6151/1997)				
307	SAT/2852/1997	THE STATE OF W.B. VS SUDHAKAR MUKHERJEE	BHABANI PRASAD MONDAL	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/7737/1997)				
308	SAT/3484/1998	ALIMON KHATOON & ORS VS MARJINA KHATOON BIBI	DHILLON SARKAR	
IA NO: CAN/1/1998(Old No:CAN/8221/1998), CAN/2/1998(Old No:CAN/8265/1998)				
309	SAT/1226/1999	PURUSOTTAM MURMU VS SITANATH HEMBRAM	RABINDRANATH MAHATO	
IA NO: CAN/1/1999(Old No:CAN/5770/1999)				

310	SAT/1271/1999	STATE OF WEST BENGAL VS SMT.CHHAB RANI ROY	SMT.RANI SRIMAL	
311	SAT/1343/1999	MD.ALI JAMADAR & ORS VS MD. ABUL KASEM JAMADAR	S.HALDER	

IA NO: CAN/1/2002(Old No:CAN/9875/2002), CAN/4/2005(Old No:CAN/16283/2005), CAN/5/2006(Old No:CAN/5267/2006), CAN/6/2006(Old No:CAN/5268/2006), CAN/7/2008(Old No:CAN/3713/2008)

312	SAT/1695/1999	ANANDA GOPAL DE VS THE STATE	ARUP KR. BANERJEE	

IA NO: CAN/1/1999(Old No:CAN/4257/1999), CAN/2/2008(Old No:CAN/9240/2008)

313	SAT/2786/1999	BYOMKESH JANA VS SRIMANTA KUMAR JANA	TABARAK ALI	
314	SAT/2894/1999	SK.ASAD HOSSAIN VS THE STATE OF W.B.	MD. YAMIN ALI	
315	SAT/3492/1999	BASDEO YADAV VS MAYARANI GHOSH	AKRAM KHAN	

IA NO: CAN/1/2000(Old No:CAN/1003/2000)

316	SAT/1834/2001	KULO MAHATO & ORS. VS STATE OF WEST BENGAL	ANJAN BISWAS	

IA NO: CAN/1/2001(Old No:CAN/5200/2001)

317	SAT/1896/2001	DWIPTENDRA PRASAD SAHA & ORS. VS SUNIT BANERJEE	INDRANIL BHATTACHARJEE	

IA NO: CAN/1/2008(Old No:CAN/8495/2008)

318	SAT/2616/2001	HARUN RASID BISWAS VS HALIMUN BEWA	MALAY KRISHNA DE	
319	SAT/3226/2002	NETAI CHANDRA BAG VS W.B.S.E.B.	HARUN AL RASHID	

IA NO: CAN/2/2002(Old No:CAN/9428/2002)

320	SAT/3603/2002	SIDDIQUE HOSSAIN VS MOULOVI NAIMUL HAQUE	SYAMA KUMAR DAS	

WARNING LIST - 4

321	CRA/270/1985	TAPASH DEBNATH ALIAS SAMTA VS THE STATE	MR T.K.GHOSH	ABHRO MUKHERJEE
322	GA/8/1987	STATE OF W.B. VS SUNIL ADHIKARY	MR D.P.SEN GUPTA	N.Y.A.
323	CRA/500/1988	HARADHAN PAL VS STATE		
324	CRA/178/1989	SK. ILLIUS VS THE STATE	MR. A. K. ROY	MR. B. R. PATRANOBIS
325	CRA/286/1992	SMT SADHANA MITRA & ANR VS STATE OF WEST BENGAL	KAMAL BHATTACHARYA	
326	CRA/302/1992	MOJAMMEL HOQUE & ANR. VS STATE OF WEST BENGAL		MS. ZAREEN N. KHAN
327	CRA/72/1993	BHUPATI RANJAN DEB & ANR VS STATE OF WEST BENGAL	SUBRATA PODDAR	
328	CRA/69/1994	GHUTU RAY @ KESHAB RAY & ORS VS STATE OF WEST BENGAL		
329	CRA/238/1994	AMRIT PAL SINGH SURI VS STATE	AMIT TALUKDAR	
330	CRA/277/1996	KRISHNENDU JANA VS THE STATE		

IA NO: CRAN/1/1997(Old No:CRAN/322/1997)

wt331	CRA/257/1996	RANADHIR BASU **VS** THE STATE OF W.B	MRS.M.GOMES	K.SAFIULLA
332	CRA/346/1996	CENTRAL BUREAU OF INVESTIGATION VS MRIGANKA SEKHAR DUTTA	MR R.ROY	N.Y.A.
333	GA/10/1997	THE STATE OF WEST BENGAL VS AMBUJ MAHATO & ORS		
334	CRA/24/1997	PACHU GOPALDAS VS THE STATE	SATTTYJIT MONDAL	
335	CRA/13/1998	SHIB DAS PATRA @ SHIBU VS THE STATE OF WEST BENGAL	ABDUL MOMEN	
336	CRA/131/1998	ASSISTANT DIRECTOR, ENFORCE DIRECTORATE, FERA VS TAPAS PAL@TARACHAND PAL	DHURJATI CHAKRABORTY THAKUR	
IA NO: CRAN/1/2017(Old No:CRAN/4490/2017)				
337	CRA/347/1998	UTTAM PRAMANIK VS THE STATE	GITI DAS	
338	CRA/251/1999	MANORANJAN MAITY & ORS VS STATE	SAKTIPADA JANA	
339	CRA/260/2002	SK. REZZAK VS THE STATE	DEBABRATA ROY	S G MUKHERJEE, LD.P.P.
340	CRA/282/2002	ABDUL GAFFAR LASKAR VS THE STATE OF W.B.	MD. ASHRAF ALI	
341	CRA/107/2003	MANOJ MUKHERJEE VS STATE OF WEST BENGAL	ACHINTYA KUMAR BANERJEE, RUPAYAN DEB AS AMICUS	PRASUN KR. DUTTA
342	CRA/333/2003	LOHARAM MONDAL & ORS. VS STATE	SILADITYA SANYAL	
IA NO: CRAN/1/2006(Old No:CRAN/877/2006)				
343	CRA/336/2003	KALIPADA BERA ANR VS STATE	ADITYA GARODIA, RUPAYAN DEB AS AMICUS	PRASUN KR. DUTTA
344	CRA/371/2003	SMT. GOURI BAHADUR NATH VS STATE	SOUVIK GANGULI	
345	CRA/375/2003	AKHILANANDA CHATTERJEE VS STATE	PHIROZE EDULJI ARUNAVA JANA AS AMICUS CURIAE, BITASOK BANERJEE	Z.N. KHAN AND ASHOK DAS
wt346	CRA/418/2003	PHANI BHUSAN CHAKRABORTY **VS** THE STATE	SUDIPTO PANDA	
347	CRA/548/2003	SANTOSH MOHAN MAHATO & ORS. VS STATE	SANDIPAN GANGULY	
348	CRA/479/2004	KRISHNA BAHADUR VS SUPERINTENDENT OF POLICE, C.B.I.	L.VISHAL KUMAR/MADAN MURARI AS AMICUS CURIAE	PRASUN KUMAR DUTTA
IA NO: CRAN/1/2004(Old No:CRAN/1453/2004), CRAN/4/2016(Old No:CRAN/4761/2016)				
349	CRA/667/2004	MAHADEO ORAON VS THE STATE OF W.B.	JAYANTA BANERJEE	
350	CRA/160/2005	BABUNATH HANSDA VS STATE	SUKHENDU BIKASH MUKHERJEE	
351	CRA/492/2005	SHYAMAL MAITRA VS STATE	SUPARNA DUTTA	
352	CRA/257/2006	SAMIK ACHARYA VS STATE	AVISHEK SINHA	
IA NO: CRAN/5/2009(Old No:CRAN/843/2009)				

wt353	CRA/310/2006	SRIRUP ADHIKARI **VS** STATE	RANA MUKHOPADHYAY	
354	CRA/277/2006	TAPAN KUMAR MAITY VS STATE	ARUNAVA JANA	
IA NO: CRAN/2/2008(Old No:CRAN/373/2008)				
355	CRA/406/2006	PARIMAL MONDAL VS STATE	PARTHA SARATHI BHATTACHARYA AMICUS CURIAE	PARTHAPRATIM DAS
356	CRA/452/2006	PRASENJIT ADGIRI @ BOKA VS STATE	RAJDEEP MAJUMDAR	
IA NO: CRAN/3/2008(Old No:CRAN/1488/2008)				
wt357	CRA/420/2006	PRADIP SINGH @ DAMA & ANR. **VS** STATE	PROVAS BHATTACHARYYA	
IA NO: CRAN/1/2006(Old No:CRAN/1082/2006)				
IA NO: CRAN/1/2006(Old No:CRAN/1082/2006)				
358	CRA/644/2006	LAKSHMAN MURMU VS STATE	SRIKANTA DATTA	
359	CRA/721/2006	BATASU MONDAL VS STATE		
360	CRA/287/2007	SABIR HALDER VS STATE OF WEST BENGAL	SAIBAL MONDAL	
wt361	CRA/284/2007	ABUL KALAM MOLLA **VS** STATE OF WEST BENGAL	SUBHAS KR. DEB	
362	CRA/382/2007	ATINDRA NATH SARKAR VS NARCOTIC CONTROL BUREAU	SOUBHIK MITTER	
363	CRA/104/2008	ARUN DAS & ANR VS STATE OF WEST BENGAL	SAIBAL MONDAL	
364	CRA/551/2008	SOLEMAN SARDAR & ORS VS STATE OF WEST BENGAL	SOURAV BHAGAT	
wt365	CRR/3425/2008	BIMAL CHANDRA MONDAL **VS** SOLEMAN SARDAR & ORS.	HASI SAHA	

WARNING LIST - 5

366	FA/482/1977	SM. BADAMI DEBI SANTHALIA VS THE CORP. OF CALCUTTA	MR. T. CHATTERJEE	MR. P.K. GHOSE
367	FA/66/1983	PRAN KRISHNA DE VS M/S SARIATULLA DAFTARY &	MISS A. MITRA	
368	FA/92/1983	AMBICA CARRYING CORPN. VS BRITANNIA INDUSTRIES LTD	MR M.K.BOSE	
369	FA/104/1983	SUDHIR CHANDRA NANDY VS SMT. ASAYJA DEBI & OTHERS	MR. R. BANERJEE	
370	FA/107/1983	GOPAL DAS CHAURASHIA VS MOHAMMED TAYEB	A.K.GHOSH	J.CHATTERJEE
IA NO: CAN/1/2000(Old No:CAN/5386/2000), CAN/2/2001(Old No:CAN/9096/2001)				
371	FA/113/1983	SK. HASSAN BASIR & ANR. VS HAZI SK. RAZAK BHATI	S.K. PANJA	T.S.BOSE
372	FA/352/1983	SITARAM SAHA VS ANANTA KUMAR SAHA	MR. K. BHATTACHARYA	MR. R. BHATTACHARJEE
373	FA/17/1984	SM. MALATI JANA VS MANMATHA NATH JANA	MR. P. B. SAHU	MR. N. K. JANAH
374	FA/48/1984	DR.ARUN SAMANTA VS LIFE INSURANCE CORPORATION	A.C.DAS	N.K.BOSE

375	FA/50/1984	SMT. ROHILA SARDARIN & ORS. VS SARBANANDA SARDAR	MR. A.K. RAKSHIT	MR. S.S. ROY (NO-5)
376	FA/87/1984	GOPAL BASU VS BAIDYA NATH DUTTA	MR. T. CHATTERJEE	MR. S. SEN
377	FA/220/1987	SMT. SAGARIKA GHOSH VS SMT. LAKSMI MONDAL & ORS.	MR. S.N. BHATTACHARYA	MR. A.K. MUKHERJEE

IA NO: CAN/1/2002(Old No:CAN/5005/2002), CAN/2/2002(Old No:CAN/5308/2002), CAN/3/2003(Old No:CAN/7311/2003), CAN/4/2006(Old No:CAN/3101/2006), CAN/5/2006(Old No:CAN/3102/2006), CAN/9/2011(Old No:CAN/725/2011), CAN/10/2011(Old No:CAN/10590/2011), CAN/11/2012(Old No:CAN/4188/2012), CAN/12/2018(Old No:CAN/5749/2018), CAN/13/2023

378	FA/28/1988	SRI ASHOKE KR. SADHUKHAN & ANR. VS STATE OF W.B.	MR. S.K.LAHIRI	N.Y.A.
379	FA/51/1988	ARUN SARKAR @ ARUNMOY SARKAR & ORS VS PRAVAT KR. MUKHERJEE	MR. A.KR. RAKSHIT	
380	FA/93/1988	MRS.FIRDOUR OMER & OMER VS JANAB SK.KHALIBUR	MR.B.B.KOLEY	
381	FA/176/1988	BIRENDRA NATH DEY & ANR. VS BHAKTADAS DEY BISWAS	K.K.CHAKRABORTY	T.K.CHATERJEE
382	FA/184/1988	SMT. MRINNMOYEE ROY &ORS. VS THE STATE OF WEST BENGAL	K.MONDAL	JR.GOVT.ADVT.
383	FA/209/1988	MOHAMMAD ALI VS THE CUSTODIAN OF ENEMY PORPERTY FOR IND.	MR. B. CHATTERJEE	

WARNING LIST - 6

384	SA/101/1994	ADHIR CHANDRA SAPUI VS SMT PARUL BALA HALDAR	SETABUDDIN KHONDEKER	

IA NO: CAN/2/2010(Old No:CAN/10853/2010)

385	SA/304/1994	AMIYA KUMAR DAS VS BALARAM CH. ROY & ORS	MR MD MUKARAM HOSSAIN	
386	SA/311/1994	KARUNA SINDHU MONDAL VS MONORANJAN MONDAL		
387	SA/322/1994	SUDHANGSHU SEKHAR SAMANTA & ORS VS HARI PADA PRAMANIK		

IA NO: CAN/1/2003(Old No:CAN/909/2003), CAN/4/2010(Old No:CAN/9253/2010)

388	SA/621/1994	BIMAL KR. MITRA VS KHAGENDRA NATH MUKHOPADHYAY	BANDANA CHATTOPADHYAY	
wt389	SA/622/1994	BIMAL KUMAR MITRA **VS** KHAGENDRA NATH MUKHOPADHYAY	BANDANA CHATTOPADHYAY	
390	SA/633/1994	BELLAGHATA BALAK BRINDA CLUB VS RAMESWAR SAHA	C.G.THAKURATA	N.Y.A

IA NO: CAN/1/1998(Old No:CAN/3211/1998)

391	SA/681/1994	JAYANTA ADHIKARY VS GOSTO BEHARI SADHUKHAN		

IA NO: CAN/1/1998(Old No:CAN/3722/1998), CAN/2/2003(Old No:CAN/2717/2003)

392	SA/701/1994	AMIYA BALA BOSE & ORS VS SAMBHU NATH SAHA & ANR	MR BISWARUP GANGULI	
393	SA/751/1994 WITH SA/322/1994	SUDHANGSHU SEKHAR SAMANTA & ORS VS HARI PADA PRAMANIK		

IA NO: CAN/1/2003(Old No:CAN/908/2003)

394	SA/569/1995	SANTOSH KUMAR SARKAR SINCE DECEASED REP BY SANAT KUMAR SARKAR VS PRODYUT KUMAR SARKAR	I.MONDAL	N.Y.A
395	SA/648/1995	SMT. ANNARPURNA CHATTERJEE VS NANDAN KUMAR CHATTERJEE	S.SARKAR	N.Y.A

396	SA/649/1995	MD. IMRAN KHAN VS CORPORATION OF CALCUTTA	MR SUDIPA ROY	N.Y.A
397	SA/652/1995	JOYDEV DAS VS NIYTA NANDA DAS	MD.J.ALI	N.Y.A

IA NO: CAN/2/2004(Old No:CAN/480/2004)

398	SA/688/1995	MD.SHAHAJAHAN MOLLA & ANR. VS KAUSER ALI SHEIKH	M.NANDI	N.Y.A

IA NO: CAN/1/2007(Old No:CAN/9462/2007), CAN/2/2010(Old No:CAN/3900/2010), CAN/3/2018(Old No:CAN/6424/2018)

399	SA/789/1995	SRI SUNIL KUMAR PAL VS SRI CHIATTA RANJAN SHIT	B.SAHA	N.Y.A
400	SA/254/1996	SM. ILA RANI DAS MITRA & ORS. VS SRI SRI ISWAR LAKSHMI NARAYAN JEW THAKUR	MR. A.K.JANAH	N.Y.A.

IA NO: CAN/1/1998(Old No:CAN/3617/1998)

401	SA/321/1996	MOHAN TUDU VS SMT. BARI BALA MURMU	R.BHATTACHARJEE	N.Y.A.
402	SA/325/1996	AHAMMED HOSSAI MODAL AND ORS VS MD. ALI SARDAR	MR DILIP U.MONDAL	N.Y.A
403	SA/524/1996	DELWARI BIBI AND ORS VS ABDUR RASHID MOLLICK	MR TARINI CH.CHATTERJEE	N.Y.A
404	SA/4/1997	MADAN MOHAN PATRA & ORS VS BALAI LAL MAITY	MR. B.N. PANDEY	N.Y.A

IA NO: CAN/1/1997(Old No:CAN/6977/1997), CAN/3/2009(Old No:CAN/5478/2009), CAN/4/2011(Old No:CAN/3920/2011), CAN/5/2016(Old No:CAN/9160/2016), CAN/6/2022

405	SA/161/2000	SMT. SARALA BALA PAUL VS SRI HRISIKESH MISTRY	MR. P. CHATTERJEE	N.Y.A.

WARNING LIST -7

406	SMA/2/1994	BISWANATH LAHIRI VS SMT PURNIMA KARMAKAR	MR ANIT KUMAR RAKSHIT
407	SMA/2/1995	SUPRAKASH MUKHERJEE VS SUMITA KARFA	UTPAL BHATTACHARYA
408	SMA/4/1999	NITYANANDA MAITY VS ASWANI KUMAR DALUI	MD. SAFIULLA MONDAL
409	SMA/276/2003	LAKSHMI KANTA SINGHA VS NIHAR BALA DEBI	BUBAI ROY

IA NO: CAN/5/2017(Old No:CAN/3262/2017)

410	SMA/658/2008	AMAL CHANDRA MONDAL VS SMT ANITA BISWAS AND ANR	MR. MUKUNA LAL SARKAR

WARNING LIST - 8

411	SAT/511/1994	JYOTIRMAY PARIA VS BISWANATH PARIYA	P.K. MISHRA	
412	SAT/1209/1994	PARTHA SEN VS SUDHIR CH. MANNA	AMAR NATH CHATTERJEE	
413	SAT/1806/1994	MADAN MOHAN PAL & ORS VS MANINDRA KRISHNA PAL		
414	SAT/1871/1994	KAILASH CH. KHANDELWAL VS SUBODH CH. DUTTA	SHILA SARKAR	
415	SAT/2166/1994	RASED SHEIKH & ORS VS BHUDU SK.	MR.Z.ISLAM	N.Y.A.
416	SAT/2600/1994	KHALILUR RAHAMAN VS CHHEMER MONDAL		

IA NO: CAN/1/2001(Old No:CAN/2086/2001), CAN/2/2001(Old No:CAN/2087/2001)

417	SAT/2872/1994	BIRENDRA LAL LALA & ORS VS LAXMAN PROSAD	DIPANKAR GHOSHAL	
418	SAT/3037/1994	ALOKA BALA SAHA VS NABIA KHATUN		
IA NO: CAN/1/1998(Old No:CAN/3434/1998)				
419	SAT/1152/1995	SHYAMA DEVI & ORS VS SACHINDRA NATH ROY	KRISHNENDU MAJUMDER	
420	SAT/2486/1995	TULSIDAS MONDAL & ORS VS MANIK CHANDRA ROY & ORS	SOURJYA GHOSH	
421	SAT/2865/1995	RAM SWARUP SHOW VS CESC LTD		
IA NO: CAN/1/1997(Old No:CAN/9384/1997)				
422	SAT/2890/1995	SK. MAJHIRUDDIN & ORS VS STATE OF WEST BENGAL	INDRAJIT MONDAL	
423	SAT/2923/1995	M/S ELECTRONICS LTD. VS PADMABATI DAS & ORS	SATYAJIT MITRA	
424	SAT/3466/1995	STATE OF WEST BENGAL VS CHITTARANJAN SAMANTA & ORS	S.N.S.ALQUADRI	
425	SAT/934/1996	SK.ZAMIR VS SK.HAMYA MONDAL		
426	SAT/2069/1996	NIRANJAN NAHA VS PARUL RANI DEY		
427	SAT/2263/1996	BHIM CHARAN DHAL VS CHAMPA RANI DHAL		
IA NO: CAN/1/1997(Old No:CAN/2866/1997), CAN/2/1997(Old No:CAN/2867/1997)				
428	SAT/2654/1996	NAZRUL SK. & ORS VS MINOR ITI SARKAR	SUBHANKAR BISWAS	
429	SAT/2683/1996	LOKNATH SIL & ANR VS THE STATE		
IA NO: CAN/1/1999(Old No:CAN/3333/1999)				
430	SAT/3115/1996	SITAL SARKAR VS AJIT KR. SARKAR & ORS	DEBABRATA BHATTACHARYYA	
431	SAT/3261/1996	SK. SONOAR AND ORS. VS SK. SONU AND ORS.	ANIMA MAITI	
		WARNING LIST 9		
432	FA/449/1965	TRIGUNA PROSAD TARAFDAR & ORS VS STATE		
433	FA/288/1973	STATE OF WEST BENGAL VS DAYAL KUMAR NASKAR	JR. GOVT. ADVOCATE	N.Y.A.
434	FA/400/1973	PANNALAL MISHRA & ORS VS BISHNUPADA MONDAL		
IA NO: CAN/1/2002(Old No:CAN/2445/2002)				
435	FA/153/1979	SM.TARAPROVA DUTTA VS PHANINDRA NATH DUTTA	MR.R.BHATTACHARJEE	MR.A.PAL
436	FA/266/1982	SREE SUDHAKAR KESH & ORS VS SHREE GOURI SANKAR KESH	SM. S. SARKAR	MR. B. K. HALDER
437	FA/373/1982	NIRANJAN ADHIKARY VS AJIT KUMAR DE	S.K.ROY	S.K.MUKHERJEE FOR 1&2
438	FA/379/1983	MANINDRA NATH SARKAR VS PARESH KR. SARKAR	B.K. BANERJEE	B.R.BANERJEE

439	FA/43/1984 (+ CR 564F/1980)	CHANDRA KANTA PAUL & ORS. VS SMT. UMA PAOLI	C.R.DAS	K.ROY FOR 2
440	FA/128/1984	HUKUM CHAND SONI @ SONAR VS TRILOK CHAND VERMA	MR. R.K. GHOSH	
441	FA/344/1984	CALCUTTA HOUSING COOPERATIVE SSOCIETY VS ARORA & CO.	M.C.SURANA	
442	FA/303/1986	MD.AINUL ABEDIN & ANR. VS DR.MOHAMMAD KHALILUR RAHAMAN	MR.A.K.CHATTOPADHYAYA	MR.B.K.BANDYAPADHYAY
443	FA/332/1987	MANMATHA KHAMARU VS SM.DURGABALA DASI	MR.J.M.DE	N.Y.A.
444	FA/68/2001	IRA PAL @ IRA CHAKRABORTY VS KALIPADA CHAKRABORTY	SANGHAMITRA NANDY	
IA NO: CAN/1/2000(Old No:CAN/10434/2000)				
445	FA/205/2001	HEMANTA KUMAR GHOSH VS NEMAI DAS	DIPANKAR ADITYA	
446	FA/256/2001	M/S. TRANSPOGEAR MFG CO(I) P. LTD. VS DOLLY KAHALI	TAPATI DASGUPTA	
447	FA/68/2002	SISIR KR. DAS VS MRIDUL KR. ROY	DIPAK KR. PAUL	
448	FA/207/2003	NARAYAN SARAF VS SITARAM JHUNJHUNWALA	RAJLAKSHMI DE	
449	FA/208/2003	BANK OF BARODA VS M/S TRIBENI PRINTING INK CO	M.N. CHOWDHURY	
450	FA/209/2003	KRISHNA MULLICK VS HIRALAL SHAW	A.K.DUTTA	
451	FA/254/2003	ANIMESH ROY VS U.B.I.	J.K.DAS	
452	FA/255/2003	SANTOSH KR. SINGH VS BELARANI SINGHA	R. BHATTACHARJEE	
453	FA/256/2003	APURBA KAMAL BARMA VS U.B.I.	D.ROY	
454	FA/257/2003	HENRY'S PRODUCTS VS S.B.I.	J.K. GUPTA	
455	FA/260/2003	BRAJESWAR SIKDAR VS SHYAMAL KR. SIKDAR	D.MITRA	
456	FA/481/2003	JAMINI CHAKI @ JAMINI NATH CHAKI VS SYED AMINUL MUSUM @ MASOOM	INDRANI PAL	
457	FA/488/2003	JOYDEB MISRA VS GANGA RANI MISRA @ MAZUMDER	ARPAN KR. CHATTERJEE	
458	FA/489/2003	JUTE CARRIERS VS NATIONAL INSURANCE CO. LTD.	M.C.SURANA	
459	FA/496/2003	UNITED BANK OF INDIA VS MAHAPROBHU AGARWAL	DIPAK KUMAR PAUL	
		WARNING LIST - 10		
460	SA/258/1988	SMT. SAILA NANDINI SEN VS SUPROSAD SEN	MR. J.M. DE	N.Y.A
461	SA/18/1995	GOBINDA NANDY VS ANUP KUMAR SEN & ANR	MR M MAITY	
462	SA/20/1995	JAMUNA MONDAL & ORS VS AMARNATH DAS	SAJAHAN ALI DAS	

463	SA/21/1995	MANIK CHANDRA DAS VS MADHABENDRA ROYCHOUDHURY & ORS	MR TARUN KUMAR GHOSH	
464	SA/94/1995	MAHADEV PANDIT VS RABINDRANATH PANDIT	MR. M. KUNDU	
465	SA/98/1995	SMT AMITA MAJUMDER VS DURGADAS MALLICK & ORS	MR BADAL SAHA	
466	SA/210/1995	RAJANIKANTA DAS &ANR. VS PRAJAPATI KR. DAS &ORS.	MR. B.L.SAU	
467	SA/252/1995	SAROJ KR GHOSH VS BIMAL KRISHNA GUHA	DIPANKAR GHOSAL	
468	SA/272/1995	ARUN KUMAR BOSE VS DURGA PRASAD GHOSH		
IA NO: CAN/1/1998(Old No:CAN/9954/1998), CAN/2/2004(Old No:CAN/457/2004)				
469	SA/311/1995	SK AYUB NABI @ SK AYUB ALI VS SK. YUSUB ALI	KARTIK KR BHATTACHARYA	
470	SA/322/1995	NANDALAL KUNDU VS HAREKRISHNA GHOSH		
IA NO: CAN/1/2000(Old No:CAN/7268/2000)				
471	SA/340/1995	SK. RUHUL AMIN VS SK. JAYNAL ABEDIN	MR. A. GHOSH	MR. M. RAY
IA NO: CAN/1/1999(Old No:CAN/3549/1999), CAN/2/1999(Old No:CAN/7041/1999), CAN/3/2005(Old No:CAN/1614/2005), CAN/4/2007(Old No:CAN/3001/2007)				
472	SA/345/1995	JOY KANTA JHA VS GOBINDO MONDAL	MRS. SHILA SARKAR	
473	SA/348/1995	CHAMPA BEJ VS NAREN CHANDRA BEJ	JANARDAN SOME	
474	SA/360/1995	P.C.SIRCAR @ PHANISH CH.SARKAR VS PRASANTA KUMAR GHOSE		
IA NO: CAN/1/2002(Old No:CAN/8095/2002)				
475	SA/362/1995	BIRENDRA HAWLADAR ALIAS BIRENDRA HALDAR VS MANGAL CHANDRA MARICK	MR R.N.MAHATO	MR MD.A.MONDAL
476	SA/374/1995	MRIDUL KR. ROY & ANR. VS KANAILAL DUTTA &ANR.	MR.S. BHATTACHARYAY	
477	SA/378/1995	MODESWAR HOSSAIN MIYA & ANR VS MOHIT HOSSAIN & ORS	SUSANTA KR MUKHERJEE	
478	SA/387/1995	SRI SHIVJI PANDAY VS SRI RAJ KISHORE SINGH	MR S.PARMAR	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/1619/1998)				
479	SA/388/1995	TAPASH ROY VS SM SARAMA CHATTERJREE		
IA NO: CAN/1/1998(Old No:CAN/3003/1998)				
480	SA/399/1995	SREE SREE ISWAR SITALA THAKURANI&ORS. VS RASHBEHARI PRADHAN &ORS.	MR. P. R. MITRA	
481	SA/412/1995	UNION OF INDIA & ORS. VS DIPTAGSHU SEN	MR. BADAL SAHA	
482	SA/417/1995	SM. SIBANI BANERJEE VS SRI NABIN CHANDRA SAHOO	MR. S. GHOSH	N.Y.A.
483	SA/447/1995	DILIP KR BANERJEE VS ANIL PRASAD KARURI & ANR	ANIL KR CHATTERJEE	
484	SA/455/1995	SRI PARIMAL MISTRI ALIAS MISHRA AND ORS VS SRI GOUR MANDAL	MR AMIT BANERJEE	N.Y.A

485	SA/457/1995	SMT ANJALI BERA VS STATE OF W.B	N.C.MAITY	N.Y.A
IA NO: CAN/1/2000(Old No:CAN/10630/2000)				
486	SA/467/1995	ASHIS KUMAR SANTRA VS PADMA ROY & ORS	MR T K MUKHERJEE	
487	SA/468/1995	ASHIS KUMAR SANTRA VS SMT. PADMA ROY	B.BANERJEE	R.K.ROY
488	SA/473/1995	NIRLON SYNTHETIC FIBRE VS BAKUL BALA DAS		
IA NO: CAN/1/1998(Old No:CAN/4440/1998), CAN/2/1998(Old No:CAN/9741/1998), CAN/3/1998(Old No:CAN/9742/1998), CAN/4/1999(Old No:CAN/4426/1999), CAN/5/1999(Old No:CAN/8879/1999)				
489	SA/478/1995	SOLEMAN MONDAL & ORS VS ABDUL ODUD MONDAL		
IA NO: CAN/2/2003(Old No:CAN/4261/2003)				
490	SA/480/1995	SANTABRATA SINHA VS WEST BENGAL STATE ELECTRICITY BOARD & ORS	MR ANIT KUMAR RAKSHIT	
491	SA/484/1995	MANIMALA PTAR & ORS VS BALAI LAL JANA & ORS	KAMAL HAMID	
492	SA/506/1995	NARAYAN SINGH & ORS VS HARIPADA DEBNATH & ORS	MR MIHIR KUMAR DAS	
493	SA/547/1995	SADHANA ROY VS SISIR KUMAR CHAKRABORTY	MR. J. BHATTACHARYYA	
494	SA/548/1995	RAKHAL CHANDRA NANDY VS KANAI LAL PRODHAN	MR NIBARAN KUMAR DAS	
495	SA/564/1995	KRISHNA MOHAN DAS VS AJIT KR. GHOSH		
IA NO: CAN/1/1998(Old No:CAN/2856/1998)				
496	SA/601/1995	CHAMPARANI KUNDU @ CHAPARANI KUNDU & ORS VS SANATAN KUNDU	MR. AMIT KUMAR RAKSHIT	N.Y.A
497	SA/672/1995	REBATI MOHAN KUNDU AND ORS VS MINOR SMT.MAHALAYA KUNDU	MR SANGHAMITRA NANDY	N.Y.A
498	SA/704/1995	KANAI LAL PUILLYA VS SRIMATI PUSPA RANI NAYEK	MR PRADYOT KU.NANDI	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/442/1997)				
499	SA/706/1995	SRI BUDDHA DHAN DOME @ PARAMANIK VS SRI PANCHKARI DOME@ MAJHI	MR S.SAMANTA	MR A.BASU
500	SA/746/1995	MD. ASRAF ALI GAZI & ORS. VS GAZI SARFUDDIN	ASIT KR. BHATTACHARYA	N.Y.A.
IA NO: CAN/2/2008(Old No:CAN/8959/2008), CAN/3/2022, CAN/4/2022, CAN/5/2024				
501	SA/748/1995	LAKSHMAN CHANDRA DAS VS SMT.SARASWATI DAS	MR.RAMESWAR BHATTACHARJEE	N.Y.A
502	SA/795/1995	SHRI SAMBHU BHATTACHARYYA VS SM. RENUKA CHATTERJEE	SM. S.SARKAR	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/2207/2000), CAN/2/2000(Old No:CAN/2458/2000), CAN/3/2000(Old No:CAN/2910/2000)				
503	SA/31/1996	SRI SHIBUPADA DAS VS SRI GOBINDA CHANDRA MUKHERJEE	MR INDRANATH MUKHERJEE	MR S.MAITRA
504	SA/92/1996	SEFALIKA KUNDU VS SHRI PULIN BEHARI SHARMA	SHILA SARKAR	N.Y.A.
505	SA/94/1996	MADAN MOHAN PAL VS CHITTA RANJAN SHIT	K.MONDAL	N.Y.A

506	SA/279/1996	SM.PADMINI BANAERJEE & ORS VS M/S I.,B.SEN & SONS PVT. LTD.	S.GHOSH	N.,Y.A
IA NO: CAN/1/2010(Old No:CAN/8322/2010), CAN/2/2010(Old No:CAN/8341/2010), CAN/3/2014(Old No:CAN/6370/2014), CAN/4/2014(Old No:CAN/6371/2014)				
507	SA/322/1996	ASMANI BEWA @ ASMANI BIBI & ORS. VS ESRAIL SHEIKH	MR.B.K.MUKHERJEE	N.Y.A.
508	SA/409/1996	SRI TARULATA DEY AND ORS VS SMT.MIRA ROY GHATAK	MR PRAHLAD CH. GHOSE	N.Y.A
509	SA/437/1996	KANCHANLATA SARKAR AND ORS VS STATE OF W.B	MR AMAL KRISHNA SAHA	N.Y.A
IA NO: CAN/1/2013(Old No:CAN/8092/2013), CAN/2/2013(Old No:CAN/10215/2013), CAN/3/2013(Old No:CAN/12058/2013)				
510	SA/470/1996	SM. BHABANI DAS VS DULAL CHANDRA SAHA @ SHYAMESWAR SAHA	MR. R.ROY	N.Y.A.
IA NO: CAN/1/2002(Old No:CAN/6986/2002)				
511	SA/504/1996	TARAPADA PAL VS BECHULAL MAITY	MR. S.CHATTERJEE	N.Y.A.
512	SA/505/1996	SMT. BASANTI MONDAL & ORS. VS SRI NETAI CHANDRA SAHA	T.K.BHATTACHARYA	N.Y.A
IA NO: CAN/1/2011(Old No:CAN/10116/2011)				
513	SA/506/1996	SRI PRASANNA KUMAR RONG & ORS. VS SMT. MALINA DAS	MR. R.DE	N.Y.A.
514	SA/563/1996	SHYAMAL KUMAR PAL & ANR VS OSIMUDDIN MALLICK	SANDIP DAS	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/2036/1997), CAN/2/2002(Old No:CAN/1936/2002)				
515	SA/581/1996	SRI SANNYASI NAKHODA AND ORS VS SRI MANIK CHANDRA SARDAR	MR.TANMAY GOSWAMI	N.Y.A
516	SA/659/1996	BADRUI SHEIKH VS MARJINA BIBI	MR.QUDRAT-E-KABIR	N.Y.A
IA NO: CAN/1/1999(Old No:CAN/1649/1999)				
517	SA/430/2000	KALIPADA GOPE AND ANR VS SM SHIBANI ROY AND ORS	SHILA SARKAR	

WARNING LIST - 11

518	FMA/718/1977	UNION OF INDIA & ANR VS AMAL KR GHOSH & ORS	
519	FMA/127/1990	The President, Adhoc Committee, Dist School Board, Burdwan VS Jitendra Nath Mukherjee and Ors	Deboprasad Mukherjee

WARNING LIST - 12

520	FA/292/1980	GOURHARI MONDAL VS FOOD CORON OF INDIA	N.C. SAHA

WARNING LIST - 14

521	SA/612/1995	TARAPADA DHARA& ANR VS ANGURA BEGUM HOSSAIN	SANDIP DAS
522	SA/617/1995	RADHAMOHAN MAHANTO & ORS VS STATE OF WEST BENGAL	MR MRINAL KANTI KUNDU
523	SA/621/1995	G.C.SINGAL VS SMT. KUSUM MEHTA	
IA NO: CAN/1/2002(Old No:CAN/4963/2002)			
524	SA/622/1995	PIJUS KANTI GHOSH VS COLLECTOR,BURDWAN	
IA NO: CAN/1/1998(Old No:CAN/9979/1998)			

525	SA/629/1995	SOURENDRA KR. ROY & ORS VS STATE OF WEST BENGAL		

IA NO: CAN/1/2001(Old No:CAN/781/2001), CAN/3/2002(Old No:CAN/6692/2002), CAN/4/2005(Old No:CAN/924/2005), CAN/6/2011(Old No:CAN/9715/2011)

526	SA/662/1995	BHAKTI BHUSAN HATAI & ORS VS SAROJ KR. HATAI		

IA NO: CAN/1/1997(Old No:CAN/9404/1997)

527	SA/673/1995	SMT SANTI DEBI KHAITAN VS PRABIR KUMAR DEY	MISS SHILA SARKAR	
528	SA/683/1995	ANIL BARAN PANDIT & ANR VS SUBALA PANDIT		

IA NO: CAN/1/1997(Old No:CAN/2681/1997)

529	SA/732/1995	LAKSHMI NARAYAN CHATTERJEE VS ASST. ENGG., PANDUA AGRI IRR. SUB DIV.		

IA NO: CAN/1/2004(Old No:CAN/8975/2004)

530	SA/745/1995	KALYANI MULLICK VS SMT ASHA LATA BHANJA & ORS	MR AKMAN KHAN	
531	SA/757/1995	MADHABIRANI SAR @ MADHURI SAR VS MANIKESWAR MUKHOPADHYAY		

IA NO: CAN/1/1998(Old No:CAN/3544/1998)

wt532	SA/185/2014	SRI MANIKESWAR MUKHOPADHYAY **VS** SRI DHANESWAR MUKHOPADHYAY	MR. M.RAHMAN	N.Y.A.
533	SA/759/1995	ENSAN ALI MONDAL VS STATE OF WEST BENGAL		

IA NO: CAN/3/2012(Old No:CAN/3211/2012)

534	SA/765/1995	SATISH ALIAS SRIRSH CHANDRA DEY VS MONORANJAN DAS	SHILA SARKAR	N.Y.A.
535	SA/771/1995	BISHNU KUMAR BHARMA VS CHETAN DAS RATHI & ORS	MR BADAL SAHA	
536	SA/773/1995	JUTHIKA MUKHERJEE AND ORS VS SUSHIL KU.DEY	MR DILIP KU.MONDAL	P.SINHA

IA NO: CAN/1/2013(Old No:CAN/1639/2013), CAN/2/2013(Old No:CAN/1640/2013), CAN/3/2013(Old No:CAN/1641/2013), CAN/4/2013(Old No:CAN/1642/2013), CAN/5/2013(Old No:CAN/1643/2013), CAN/6/2013(Old No:CAN/1644/2013), CAN/7/2013(Old No:CAN/1645/2013), CAN/8/2013(Old No:CAN/1646/2013), CAN/9/2013(Old No:CAN/1647/2013)

537	SA/775/1995	NANDALAL GUPTA VS RABISHANKAR BISWAS & ORS.		
538	SA/779/1995	KARTICK CH. CHAKRABORTYY VS SUKUMAR PAL	MR RABINDRANATH MAHATO	
539	SA/786/1995	SMT. PRATIMA MUKHERJEE VS SMT. BHAGABATI SARKAR	MR. ANIT KUMAR RAKSHIT	N.Y.A
540	SA/787/1995	THE BRANCH MANAGER & ANR VS SRI BINAY KRISHNA MAITY	MR.INDRANIL NANDY	N.Y.A.
541	SA/8/1996	ABDUS SADEQUE VS NASIBA KHATUN	Z.ISLAM	N.Y.A

IA NO: CAN/1/1997(Old No:CAN/3294/1997)

542	SA/36/1996	SRI PANCHU GOPAL BANERJEE VS SRI ASHOK KUMAR KUNDU	MR. D.CHATTERJEE	MR. G.S.PAL
543	SA/45/1996	SHYAMAL KR.BANDOPADHYAY VS SHRI AMIYA KR. GOSWAMI	A.K.BHATTACHARYA	N.Y.A

IA NO: CAN/4/2009(Old No:CAN/10446/2009), CAN/5/2010(Old No:CAN/9610/2010), CAN/6/2010(Old No:CAN/10642/2010), CAN/7/2025, CAN/8/2025, CAN/9/2025

544	SA/49/1996	SHYAMAL KRISHNA HALDER & ANR. VS SUKRITI DAS @ SURITI KR. DAS	MR.S.DUTTA	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/5580/2000), CAN/2/2003(Old No:CAN/7551/2003)				
545	SA/51/1996	MRS. BHARATI BANERJEE VS DIPAK MAZUMDAR	MR ASIT KU.BHATTACHARYYA	N.Y.A
546	SA/197/1996	NAGENDRA PANDEY VS DAYARAM SHAW	MR. ASIM K.MUKHOPADHYAY	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/4885/1998)				
547	SA/228/1996	SRIMATI SWET BARANI GARAI VS SRI TINKARI GARAI	MR DHIRENDRA NATH BHATACH	N.Y.A
548	SA/240/1996	JANAKI MOHAN ROY VS SUKUMAR MONDAL	MR. P. B. DAS	N.Y.A.
549	SA/241/1996	SRI ASWINI KUMAR KARMAKAR & ORS VS SRI TARAPADA MONDAL	MR. S. MUKHERJEE	N.Y.A.
550	SA/302/1996	RAHIMA KHATOON BIBI AND ORS VS SHRI RADHANATH MONDAL	MR SUBRATA TALUKDAR	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/1343/1998), CAN/2/1998(Old No:CAN/8800/1998)				
551	SA/306/1996	SRI SANKAR PRASAD NANDI & ANR. VS SMT.RADHA RANI KAR	A.K.CHAKRABORTY	N.Y.A.
552	SA/307/1996	SMT. SANDHYA RANI DHAR VS SRI NETAI CHATTERJEE	MR AMAL KRISHNA SAHA	N.Y.A
553	SA/309/1996	RABIA KHATOON BIBI VS MIR FARMAN ALI	MR. TARANATH ROY	N.Y.A.
554	SA/314/1996	ORI TAPAN UMAR MUKHEREE VS SRI PRADYOT KUMAR PANJA	MR BARUN KU.ROYCHOWDHURY	N.Y.A
IA NO: CAN/1/2005(Old No:CAN/7756/2005)				
555	SA/316/1996	REZZAK ALI DHABAK VS ABIA KHATOON BIBI	MR.A.K.RAKSHIT	N.Y.A.
556	SA/394/1996	GOPAL CHANDRA GAYEN VS SM. THAKURDASI MOIRA	SANDIP DAS	N.Y.A.
IA NO: CAN/1/2002(Old No:CAN/385/2002), CAN/2/2004(Old No:CAN/9550/2004), CAN/3/2009(Old No:CAN/3741/2009), CAN/4/2009(Old No:CAN/3742/2009)				
557	SA/422/1996	SRI PRAFULLA KUMAR BISWAS VS SRI NANDA DULAL BISWAS	NIBARAN KR. DAS	N.Y.A.
558	SA/593/1996	AMAR KUMAR MODAK AND ORS VS KRISHNAPADA MODAK	MR TAPAN KU.RAKSHIT	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/595/1998), CAN/2/2003(Old No:CAN/3353/2003)				
559	SA/638/1996	UNION OF INDIA VS SUBODH CHANDRA BANERJEE	S.SEN	S.DUTT
560	SA/39/1997	KUMODINI BISWAS & ORS. VS RAM CH. BISWAS	MR.R.G.RAM	N.Y.A.
IA NO: CAN/1/2016(Old No:CAN/10565/2016)				
561	SA/89/1997	MRS.NIVA SARKAR & ANR VS SM.SHANTI BURMAN	MR.SUPRIYO CHATTOPADHYAY	N.Y.A
562	SA/104/1997	SWAPAN KUMAR ADHIKARI VS JYOTSNANATH CHATTERJEE	MR.SHAHJAHAN ALI KHAN	N.Y.A
IA NO: CAN/1/2007(Old No:CAN/2864/2007), CAN/2/2009(Old No:CAN/3176/2009)				
563	SA/111/1997	SRI DEV KALI MAJUMDAR & ORS VS SRI AMARENDRA NATH DHAR	MR.BHABANI PROSAD MONDAL	N.Y.A
wt564	SA/112/1997	SRI DEV KALI MAJUMDAR & ORS **VS** SRI AMARENDRA NATH DHAR	MR.BHABANI PROSAD MONDAL	N.Y.A

565	SA/169/1997	SM. KAMALA GHOSH VS SHRI JAHARLAL DUTTA	MR. P. CHATTERJEE	N.Y.A.

IA NO: CAN/1/2000(Old No:CAN/6289/2000), CAN/2/2003(Old No:CAN/6992/2003), CAN/3/2004(Old No:CAN/327/2004), CAN/4/2004(Old No:CAN/6117/2004)

566	SA/245/1997	GOUTAM KR. MANNA VS KUMARI ANIMA DAS @ ANIMA MANNA	MR.D.GHOSH	N.Y.A.
567	SA/310/1997	SMT AMBIKA KUMARI VS THE STATE OF WEST BENGAL & ORS	MS ANMOLA JHA	INDRANI PAL

IA NO: CAN/1/2010(Old No:CAN/1634/2010)

568	SA/33/1998	ABDUL ALIM & ORS VS NIROJ KUMARI SAHA & ORS	ABDUL ALIM	
wt569	SA/34/1998	ABDUL ALIM & ORS **VS** SAGIR SK & ORS	MD ABDUL ALIM	
570	SA/176/1998	PROMOD CLOTH STORES VS MADHUSADAN DAS	TAPAN CHAKRABORTY	
571	SA/312/2000	TARAPADA SARKAR & ORS VS ANIL KR. MONDAL	RASOMOY MONDAL	
572	SA/482/2000	KEDERESWAR BANERJEE VS SRI BIRESWAR BANERJEE AND ORS	MR.KRISHNENDU MAJUMDER	
573	SA/293/2004	SMT SUKURMANI MEJHAN VS MINOR LAKHIRAM MAJHI AND ORS	MR.H.K.CHTURBEDI	
574	SA/296/2004	NOOR ISLAM MUNSI VS YUSUF ALI MUNSI	MR. MD. B. ALI	N.Y.A.

IA NO: CAN/4/2005(Old No:CAN/5933/2005)

FIRST APPEAL

(WARNING LIST)

575	FA/451/1978	M/S. JAGAMOHAN INVESTMENT LTD VS S. B. FOUNDERY LIMITED	R. K. DE	MR. A. K. SENGUPTA
576	FA/120/1980	SACHIPATI MUKHERJEE VS PUSPARANI DEVI	A.C.BOSE	R.BASU FOR 7 & 8
577	FA/350/1980	SUSANATA KR. SAMAL &ORS. VS HEMANTA KR. SAMAL	H.S. MAJUMDER	T.N. BASU

IA NO: CAN/1/2001(Old No:CAN/9473/2001), CAN/2/2005(Old No:CAN/7820/2005)

578	FA/13/1985	PUNJAB NATIONAL BNAK OF INDIA VS RAM GOPAL DANYAYACH	M.R.SINGLA	R.CHOWDHURY FOR SOLE
579	FA/16/1985	SMT. KAMALA SEN & ORS VS SRI SHIBDAS SEN	MR. J.R. CHATTERJEE	N.Y.A.

IA NO: CAN/1/1998(Old No:CAN/9886/1998)

580	FA/100/1985	RANJAN KR. SINGH VS BECHAN KR.SINGH	S.P.SEN	

IA NO: CAN/1/1997(Old No:CAN/9179/1997), CAN/2/1999(Old No:CAN/3139/1999)

581	FA/104/1985	RAM NATH DHOBI & ORS. VS MRS. S.A.AHMEDABADWALLA	K.D. JAISWAL	
582	FA/176/1985	SK. ELIAS & ORS VS GALESTA BIBI	MR. D. BHATTACHARYYA	
583	FA/294/1986	SM. ABHA ADHIKARY VS SUBHAS CHANDRA DUTTA	T.K.DUTT	R.M.PAL FOR SOLE
584	FA/181/2001	M/S. GUARDIAN PLASTICOTE LTD. VS M/S. ALLIED RESINS & CHEMICALS LTD.	RANJIT CHOWDHURY	

IA NO: CAN/2/2002(Old No:CAN/314/2002)

585	FA/199/2001	HARI SHANKAR MAJUMDAR &ORS VS ADARI MEJHAN	PIUSH CHATURVEDI

IA NO: CAN/1/2001(Old No:CAN/1081/2001), CAN/3/2002(Old No:CAN/2924/2002), CAN/4/2002(Old No:CAN/10185/2002)

586	FA/210/2001	NEMAI CHANDRA SINGHA VS SHYAMAL DUTTA	JAHAR CHAKRABORTY
587	FA/274/2003	MNR. RATAN KR. DEY & ANR VS BABLU DEY	BELAL SAIKH

WARNING LIST

588	FAT/932/1994	SMT. NARMADA DEVI KEDIA VS RUDMAL RAMLAL	
589	FAT/1994/1994	RT. REV. S. BAIRAGI (SAMAR BAIRAGI) & ANR. VS BANDHU MAHAL & ORS.	
590	FAT/2112/1994	SM. BHARATI DASGUPTA & ORS. VS KOLEY PROPERTIES (P) LTD, & ANR.	
591	FAT/2793/1994	SWAPAN KUMAR DAS VS SUPARNA DAS	
592	FAT/3603/1994	LANDACQUISITION COLLECTOR VS RAKEYA KHATOON	

IA NO: CAN/1/1997(Old No:CAN/3848/1997)

593	FAT/3605/1994	LAND AQUISITION COLLECTOR VS MAHALLA KHATOON	
594	FAT/3912/1994	M/S. JOLLY ICE CANDY & ORS. VS UCO BANK,	
595	SA/27/1996	KARUNAMOY ROY CHOWDHURY VS SEBAIT OF SHRI SHRI K.R.J.THAKUR	

IA NO: CAN/1/1997(Old No:CAN/161/1997), CAN/2/2001(Old No:CAN/6437/2001), CAN/3/2008(Old No:CAN/10535/2008), CAN/4/2008(Old No:CAN/11023/2008)

596	SA/29/1996	SANKAR KR SAHA VS STATE OF WEST BENGAL	ABINASH CH BHATTACHARYA
597	SA/41/1996	DEBNARAYAN SHAW VS NEMAI CHANDRA DAS	
598	SA/62/1996	NOOR NABI SANFUI & ORS VS NOOR JAHAN BIBI	

IA NO: CAN/1/1997(Old No:CAN/3937/1997)

wt599	SA/63/1996	NOOR NABI SANFUI & ORS **VS** NOOR JEHAN SANFUI	

IA NO: CAN/1/1997(Old No:CAN/3936/1997)

IA NO: CAN/1/1997(Old No:CAN/3936/1997)

600	SA/64/1996	GOURISHANKAR MUKHERJEE & ORS VS RAMENDRANATH MUKHERJEE	

IA NO: CAN/1/1997(Old No:CAN/342/1997), CAN/2/1997(Old No:CAN/6627/1997)

wt601	SA/65/1996	ANNAPURNA MUKHERJEE & ORS **VS** MIRA MUKHERJEE	

IA NO: CAN/1/1997(Old No:CAN/4603/1997), CAN/2/1999(Old No:CAN/756/1999)

IA NO: CAN/1/1997(Old No:CAN/4603/1997), CAN/2/1999(Old No:CAN/756/1999)

602	SA/72/1996	DR. PARIMAL CHANDRA DAS VS PRANAB KUMAR	

IA NO: CAN/1/2001(Old No:CAN/11188/2001)

603	SA/73/1996	CHINTAN TIWARY VS NEERANJAN SEN & ANR.	MR. S. N. MALLICK

604	SA/74/1996	SRI BANSHIBADAN PAL & ORS. VS SRI BISHNUPADA KARAN	SM. S. MAHAPATRA	MR. K. K. MANNA (SOLE)
IA NO: CAN/2/2006(Old No:CAN/8126/2006), CAN/4/2012(Old No:CAN/6996/2012), CAN/6/2022				
605	SA/76/1996	BALAI DHAR VS ANIMA MUKHERJEE & ANR.	MR. ANIMA CHAKRABORTY	
606	SA/97/1996	BIDYUTBALA DAS & ANR VS PRABIR KR. GANGULI & ANR	MR SUBRATA MUKHOPADHYAY	
607	FAT/116/1996	MS MANDIRA GUPTA ROY VS M/S TATA PIGMENTS LTD		
608	SA/156/1996	RANJIT KUMAR MULLICK VS BIJOLI PROVA SARKAR		
IA NO: CAN/1/1999(Old No:CAN/2134/1999)				
609	SA/161/1996	M/S HIND CERAMICS LTD VS SMT NILIMA BHATTACHARYYA		
IA NO: CAN/1/2000(Old No:CAN/5478/2000)				
610	SA/183/1996	SRI TAMAL KRISHNA CHOWDHURY AND ORS VS NIBARAN CHANDRA SAHA	MR MANIMALA JANA	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/7997/1997), CAN/2/1997(Old No:CAN/8992/1997), CAN/3/2001(Old No:CAN/8775/2001), CAN/4/2007(Old No:CAN/1405/2007), CAN/6/2008(Old No:CAN/3193/2008)				
611	SA/184/1996	SMT INDRANI SINGHA VS SUSHIL RANJAN SINGHA		
IA NO: CAN/2/2017(Old No:CAN/6654/2017), CAN/5/2017(Old No:CAN/6657/2017), CAN/6/2024				
612	SA/201/1996	SMT. KALPANA DAS & ORS. VS SMT. SAROJINI MONDAL		
IA NO: CAN/1/2004(Old No:CAN/9712/2004)				
613	SA/232/1996	PROBHA PAL & ORS VS PRASENJIT PAL		
IA NO: CAN/1/1999(Old No:CAN/9538/1999), CAN/2/2002(Old No:CAN/10211/2002)				
614	SA/248/1996	BIMAL KR. PANDIT VS PANCHU GOPAL PANDIT		
IA NO: CAN/1/2000(Old No:CAN/264/2000), CAN/2/2000(Old No:CAN/2925/2000), CAN/5/2002(Old No:CAN/340/2002)				
615	SA/267/1996	HARA PRASAD DALAL VS ARABINDA KR. NATH		
IA NO: CAN/2/2001(Old No:CAN/1404/2001), CAN/3/2001(Old No:CAN/1405/2001), CAN/4/2003(Old No:CAN/1559/2003), CAN/5/2008(Old No:CAN/8926/2008)				
616	SA/268/1996	MRS LOLITA MILES VS SMT MRINALINI NANDI		
IA NO: CAN/1/1997(Old No:CAN/6608/1997), CAN/2/2002(Old No:CAN/4761/2002)				
617	SA/272/1996	SMT. MAMTA JAIN & ORS. VS THE ESTATE OF SRI SRI RADHA GOVINDA JEW		
IA NO: CAN/1/2004(Old No:CAN/7200/2004)				
618	SA/312/1996	ASHOKE KUMAR HAZRA AND VS SHRI BIMALENDU ROY	MR SHILA SARKR	N.Y.A
IA NO: CAN/3/2009(Old No:CAN/10222/2009)				
619	SA/421/1996	MRS. PRITI GHOSH & ANR VS AMAR NATH DEY	MR. B. K. BASU	N.Y.A.
620	SA/459/1996	SM.SUMITRA ROY & ORS VS SMT.SEFALI RANI DAS	MR.N.BANDOPADHYAY	MR.A.PAIN
621	SA/519/1996	SUKUMAR GHOSH VS TINKARI PAUL	S.CHATTERJEE	N.Y.A

622	SA/576/1996	Y.B.AGRO INDUSTRIES CORPN. LTD. Y VS SMT. NANDARANI NANDI	KEYA BHATTACHARJEE	N.Y.A.
IA NO: CAN/1/2001(Old No:CAN/2289/2001)				
623	SA/611/1996	SRI SANKAR NARAYAN AHANTY & ORS VS THE STATE OF W.B.	MR. B. B. GIRI	N.Y.A.
624	SA/697/1996	BHUJANGA KUMAR MAHATO VS DHANAPATI MAHATO	MR SOURAV MITRA	MR PIJUSH KANTI KHANNA
625	FAT/1707/1996	STATE VS MONGAL HALDER		
626	SA/246/1997	MOHD. FAROOQUE & ORS. VS DR. SUNIL CHATTERJEE	MR.B.SAHA	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/2484/1998), CAN/2/2000(Old No:CAN/5116/2000), CAN/3/2001(Old No:CAN/8657/2001), CAN/4/2002(Old No:CAN/119/2002), CAN/5/2003(Old No:CAN/3222/2003), CAN/7/2005(Old No:CAN/10227/2005)				
627	FAT/321/1997	ANJALI SAMANTA VS ALLAHABAD BANK	SUBRATA GOSWAMI	
IA NO: CAN/1/1997(Old No:CAN/1161/1997), CAN/2/1997(Old No:CAN/720/1997)				
628	SA/115/1998	SHRI RABINDRA NATH DAS VS SHRI RADHY SHYAM PANDEY AND ORS	MR.SABYASACHI BHATTACHARAYA	
629	SA/270/1999	HARADHAN SAHA AND ORS VS KUNDANLAL BAKSHI AND ORS	SUBRATA GUHA BISWAS	
630	FAT/2990/1999	MOSAMMAT SAHATAN BIBI & ORS VS SK.AKKAS ALI	MALABIKA ROY	
631	FAT/2992/1999	SUSAMA KUNDU & ORS VS RATAN CHAND BASAK	TRIDIB KR.SARKAR	
632	FA/63/2000	BISWANATH PATHAK VS SUKUMAR PATHAK	GOURI DHAR	
633	FA/82/2000	SAMBHU NATH RAJHA VS NEPU MANNA		
634	FA/98/2000	DHANESWAR PAL VS SHYAMASUNDARI PAL		
IA NO: CAN/2/2012(Old No:CAN/375/2012)				
635	MAT/342/2000	STATE OF WEST BENGAL VS MD. AHASAN ALI	JOGMAYA SENGUPTA	
636	MAT/588/2000	LAKSHMINARAYAN JEW THAKUR VS STATE OF WEST BENGAL	ANIMA CHAKRABORTY	
IA NO: CAN/1/2000(Old No:CAN/3595/2000)				
637	MAT/1191/2000	B.D. CERAMICS (P) LTD. & ANO. VS STATE OF WEST BENGAL	SAPTARSHI GUHA	
638	MAT/1373/2000	SHIPPING CORPN. OF INDIA LTD. & ORS. VS KAMALA CHAKRABORTY	O.P. JHUNJHUNWALA	
IA NO: CAN/1/2000(Old No:CAN/3437/2000)				
639	MAT/1692/2000	AMBARISH KUMAR MAHATO VS STATE OF WEST BENGAL	MONORANJAN MAHATO	
640	FMA/1761/2000	UNITED INDIA INSURANCE CO. LTD. VS URMILA DEVI	KAMAL KRISHNA DAS	
IA NO: CAN/1/1997(Old No:CAN/7201/1997), CAN/2/1997(Old No:CAN/7202/1997), CAN/3/2005(Old No:CAN/5660/2005)				
641	MAT/3045/2000	SANTOSH KUMAR DUTTA & ORS. VS STATE OF WEST BENGAL	MATIAR RAHAMAN MOLLAH	
642	MAT/3062/2000	SWAPAN KUMAR SAHOO VS PANNALAL SHAW	A. K. BERA	

643	FAT/3319/2000	L.A.COLLECTOR, JA;LPAIGURI VS KANTA DAS CHAKRABORTY	SRIDHAR PANJA
644	FAT/3509/2000	MD. ALI GAZI VS CHAND SULTANA	SUJIT KUMAR RATH
645	MAT/3885/2000	M/S.BULBULITALA COLD STORAGE & ANO VS W.B.S.E.B.	RABINDRA KUMAR JAISWAL
IA NO: CAN/1/2000(Old No:CAN/9585/2000)			
646	MAT/3904/2000	STATE OF WEST BENGAL & ORS VS MD. HABIBUR RAHAMAN	ALOCHHAYA SIL
IA NO: CAN/1/2002(Old No:CAN/6403/2002), CAN/2/2002(Old No:CAN/6404/2002)			
647	FA/136/2001	SRI BABI DUTTA VS SRI RAMLAL SHARMA	HIRANMOY BHATTACHARYYA
IA NO: CAN/2/2002(Old No:CAN/5744/2002), CAN/3/2007(Old No:CAN/5414/2007), CAN/6/2011(Old No:CAN/4859/2011)			
wt648	FA/137/2001	RAMLAL SHARMA & ORS **VS** BABY DUTTA	SAJAL PANDIT
IA NO: CAN/1/2006(Old No:CAN/1085/2006), CAN/2/2007(Old No:CAN/5415/2007), CAN/3/2007(Old No:CAN/6912/2007)			
IA NO: CAN/1/2006(Old No:CAN/1085/2006), CAN/2/2007(Old No:CAN/5415/2007), CAN/3/2007(Old No:CAN/6912/2007)			
649	FAT/171/2001	L.A.COLLECTOR, JALPAIGURI VS MANINDRA NATH DAS	UDAY CHAKRABORTY
650	FAT/177/2001	L.A.COLLECTOR, JALPAIGURI VS NISHAR KANTI BISWAS	UDAY CHAKRABORTY
651	FAT/178/2001	L.A.COLLECTOR, JALPAIGURI VS NISITH KANTI BISWAS	UDAY CHAKRABORTY
652	FAT/179/2001	L.A.COLLECTOR, JALPAIGURI VS DIPENDRA NATH ADHIKARY	UDAY CHAKRABORTY
653	FMA/311/2001	NEW INDIAN ASSURANCE CO.LTD VS SK.AKHTAR	KAMAL KRISHNA DAS
IA NO: CAN/1/1999(Old No:CAN/5351/1999)			
654	FAT/845/2001	SMT. TATINI BHATTACHARYYA & ANR. VS MAHADEB CHAKRABORTY	SANDIP DAS
655	FAT/2552/2001	M/S. PERFECT THREAD WORKS VS THE LD.JUDGE,EIGHTH INDUST. TRIBUNAL.W.B	KABERI SENGUPTA (MAITI)
IA NO: CAN/1/2001(Old No:CAN/7557/2001)			
656	MAT/2558/2001	MOTILAL PAL VS THE CALCUTTA MUNICIPAL CORPN.	SUBHASHIS GHOSH
IA NO: CAN/2/2003(Old No:CAN/2218/2003)			
657	MAT/2559/2001	MOTILAL PAL VS THE CALCUTTA MUNICIPAL CORPN.	SUBHASHIS GHOSH
658	MAT/2665/2001	NARAYAN CHANDRA PARIA VS UNION OF INDIA	MOHAN KUMAR PUTATUNDA
659	FAT/3716/2001	RANJAN SAHA VS SMT. GOURI SAHA	ASHIM KR. GHOSH
660	MAT/4165/2001	THE CHAIRMAN, 24PGS. (S)DST.PRI.SCH.COUN VS DEBAPRIYA BHATTACHARYYA	GOUTAM RAY
IA NO: CAN/1/2002(Old No:CAN/4646/2002), CAN/2/2002(Old No:CAN/4661/2002)			
661	FMAT/18/2002	NARAYAN ROUTH VS NATIONAL INSURANCE COMPANY LTD.	KRISHANU BANIK
662	FMAT/25/2002	G.M., METRO RAILWAYS VS CALCUTTA ELECTRIC SUPPLY CORPN. LTD.	BIDISHA BANERJEE

663	FMAT/31/2002	BELA BHATTACHARJEE VS PROSANTA BHATTACHARJEE	PUSPENDU CHAKRABORTY
IA NO: CAN/1/2002(Old No:CAN/775/2002), CAN/2/2003(Old No:CAN/5391/2003)			
664	FMAT/59/2002	RAM MOHAN PAL VS ANILA SARKAR	TRIDIPTA CHANDRA
IA NO: CAN/1/2002(Old No:CAN/185/2002)			
665	FMAT/60/2002	RAM MOHAN PAL & ANR. VS SWAPAN BHATTACHARJEE	TRIDIPTA CHANDRA
IA NO: CAN/1/2002(Old No:CAN/186/2002)			
666	FMA/193/2002	JUDUPATI SAHANI VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/2/2008(Old No:CAN/3917/2008)			
667	FMAT/201/2002	NATIONAL INSURANCE CO. LTD. VS RAMESH ROY	NARTTANDA P. CHAKRABORTY
IA NO: CAN/1/2003(Old No:CAN/2568/2003), CAN/2/2003(Old No:CAN/2569/2003)			
668	FA/243/2002	MOHAN LAL JALAN & ORS. VS KARTICK CH. DAS	P.K.SAMANTA
IA NO: CAN/1/2007(Old No:CAN/322/2007)			
669	FMAT/322/2002	SABERA KHATOON & ANR. VS ABDUL QUIYUM	KARTICK KR. ROY
670	FMA/552/2002	SMT.SEPHALI DAS & ORS VS NATIONAL INSURANCE CO LTD	TAPAN KUMAR ROY (2)
671	FMAT/658/2002	PRITHIVI RAJ GIRI VS SAKUNTALA DEBI	KASI NATH DE
672	MAT/724/2002	BIBHAS CHANDRA GAYEN & ORS. VS ARUP KUMAR PAL	SAKTI PADA JANA
IA NO: CAN/1/2002(Old No:CAN/2988/2002)			
673	MAT/746/2002	BIKAS KANTI SIT VS WEST BENGAL BOARD OF SECONDARY EDUCATION	SATYANARAYAN DUTTA
674	FMAT/752/2002	BARON INTERNATIONAL LTD. & ORS. VS KAMRUP ROADWAYS PVT.LTD.	DEBNATH BHATTACHARYYA
IA NO: CAN/1/2002(Old No:CAN/2379/2002), CAN/2/2002(Old No:CAN/2394/2002)			
675	FMAT/874/2002	SMT. ARCHANA MANNA & ORS. VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
676	FMAT/990/2002	SMT. KALPANA DAS VS ORIENTAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/1/2003(Old No:CAN/7107/2003)			
677	FMAT/1042/2002	SMT. PUSPA BARMAN & ANR. VS NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
678	FMAT/1045/2002	SMT. SUKHI SAREN & ANR. VS DIV.MANGER, THE NEW INDIA ASSURANCE CO.	KRISHANU BANIK
IA NO: CAN/1/2008(Old No:CAN/8115/2008)			
679	FMAT/1093/2002	KHAIRUNNISA & ORS. VS UNITED INDIA INSURANCE CO. LTD.	SAMINDRA KR. DAS
680	FMAT/1169/2002	STATE OF W.B. VS MATRIBALA BARMAN	ASOK KUMAR JANAH
IA NO: CAN/1/2002(Old No:CAN/3524/2002), CAN/2/2002(Old No:CAN/3525/2002)			
681	FAT/1324/2002	TAPAN KUMAR DAS & ORS. VS SMT. USHA RANI PAUL	KAUSHIK DEY
682	CR/1342/2002	GOPAL CHANDRA BASAK & ORS. VS KAMALA KANTA MONDAL	DEBASISH ROY

683	FMAT/1342/2002	MANSA GHOSH VS NEW INDIA ASSURANCE COMPANY LTD.	KRISHANU BANIK
684	FAT/1568/2002	ANANDA MOHAN CHAKROBORTY VS INDIAN OVERSEAS BANK	NEELAM SINGH
685	FMAT/1658/2002	SMT. INDRAVATI DEVI VS THE NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
686	FAT/1699/2002	PRASANTA MUKHOPADHYAY & ANR. VS JAHIRUL ISLAM CHOWDHURY	SUMIT KR. RAY
687	FMAT/1721/2002	SMT. GENU BOURI & ORS. VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
688	FMAT/1733/2002	SMT. DULI HEMBRAM VS KRISHNA PROSASD MISHRA	MRS. USHA MAITI
689	FMAT/1746/2002	SMT. KALPANA BASAK VS UNITED INDIA INSURANCE CO. LTD.	KRISHANU BANIK
690	FAT/1825/2002	NOORJAHAN BEGUM VS SAMINA BIBI	APARNA DE CHOWDHURY
691	FMAT/1880/2002	SMT. MANJU HALDER VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
692	FAT/1985/2002	SUKUMAR DAS VS CHANDANA DAS	DEBNARAYAN BANERJEE
693	FAT/1986/2002	TPRADIP KR. SIRCAR VS SABITA MONDAL	KARUNAMOY MUKHERJEE
694	FMAT/2043/2002	C.S.T.C. VS RADHIKA DEBI JAISWAL	SUSHIL KUMAR DAS
IA NO: CAN/1/2002(Old No:CAN/5760/2002), CAN/2/2002(Old No:CAN/5801/2002)			
695	FMAT/2105/2002	NATIONAL INSURANCE CO. LTD. VS SMT. SITA RAI	KAMAL KRISHNA DAS
IA NO: CAN/1/2003(Old No:CAN/2366/2003)			
696	MAT/2154/2002	THE HEADMASTER,KUNOIR K.C.H.S.(H.S.)&ANR VS THE STATE OF W.B.	PROKASH CHANDRA MONDAL
697	FMAT/2203/2002	MAHENDRA YADAV VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
698	FAT/2321/2002	INDIAN RAYAN & INDUSTRIES LTD. VS C.T.BOILER PVT. LTD.	DEBJIT MUKHERJEE
699	FMAT/2359/2002	MD. BABAR ALI VS NATIONAL INSURANCE CO. LTD.	SK. ABU ABBAS UDDIN
IA NO: CAN/1/2002(Old No:CAN/8037/2002)			
700	MAT/2527/2002	BHARAT PETROLEUM CORPN. LTD. & ANR. VS AMITABHA DASGUPTA	DIPAK BHATTACHARJEE
701	FMAT/2562/2002	CHHAYA CHAKRABORTY & ANR. VS UNITED INDIA INSURANCE COMPANY LTD.	NABARUN KARAK
702	FMAT/2709/2002	BITANE DEVI & ORS. VS THE NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
703	FMAT/2794/2002	CALCUTTA STATE TRANSPORT CORPN. VS KUBJA DAS	SUSHIL KUMAR DAS
IA NO: CAN/1/2002(Old No:CAN/7850/2002), CAN/2/2002(Old No:CAN/8771/2002), CAN/3/2005(Old No:CAN/2411/2005)			
704	FMA/2891/2002	SHRI KAILASH DAS VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/2/2005(Old No:CAN/3224/2005), CAN/3/2008(Old No:CAN/10090/2008)			

705	FMA/3054/2002	MIRJA DEVI & ORS. VS UNITED INDIA INSURANCE CO. LTD.	KRISHANU BANIK
706	FMAT/3587/2002	AMNA KHATOON & ANR. VS ORIENTAL INSURANCE CO. LTD.	KRISHANU BANIK
707	FMAT/3711/2002	HARU DAS VS NATIONAL INSURANCE CO. LTD.	SONIA MAJUMDER
IA NO: CAN/1/2002(Old No:CAN/10172/2002)			
708	FMAT/3784/2002	NATIONAL INSURANCE CO. LTD. VS KRISHNA MONDAL	SUDEEP PAL CHAUDHURY
709	FAT/25/2003	AMAL K. BHATTACHARJI VS DEVENDRA KUMAR RUSTOGI	JAYANTA DATTA
IA NO: CAN/1/2003(Old No:CAN/283/2003), CAN/2/2003(Old No:CAN/806/2003)			
710	FAT/202/2003	STATE VS BASANTA KUMAR MAHANTY	SOMA ROY CHOWDHURY
IA NO: CAN/1/2003(Old No:CAN/10415/2003), CAN/2/2003(Old No:CAN/10511/2003)			
711	FA/215/2003	I.S.C.O.N. REP. A.D. DAS & ANR VS VASUDHA SHAH	HARISH JANDAN
712	FA/217/2003	PREMANKUR MALLICK VS DIPANKAR MALLICK	A.S.SANYAL
713	FAT/470/2003	SHYAMAL BANERJEE VS KRISHNAKALI BANERJEE	PARTHA PRATIM DE
714	FAT/622/2003	STATE OF W.B. VS BAIDYA NATH KHAMARU	JAGABANDHU ROY
IA NO: CAN/1/2005(Old No:CAN/10034/2005), CAN/2/2005(Old No:CAN/10035/2005)			
715	FAT/959/2003	SMT. SWAPNA SEAL VS ARUP KUMAR SEAL	BINAY KRISHNA DAS
716	FAT/1004/2003	LAND AQUISITION COLLECTOR, JALPAIGURI VS DIPAK SARKAR	HUSN ARA BEGUM
717	FAT/1140/2003	ANANTA KUMAR MANDAL VS BELI RANI MANDAL	SALAUDDIN AHMED
718	FAT/1460/2003	STATE OF W.B. VS BASANTA KUMAR MAHANTY	SRIDHAR PANJA
IA NO: CAN/1/2003(Old No:CAN/5629/2003), CAN/2/2003(Old No:CAN/5630/2003)			
719	FAT/1545/2003	STATE VS KANAN BALA PAUL	SOMA ROYCHOUDHUY
IA NO: CAN/1/2005(Old No:CAN/6875/2005), CAN/2/2005(Old No:CAN/7006/2005)			
720	FAT/1612/2003	ASHALATA DAS & ORS. VS MINA DAS	SUDIP DAS
IA NO: CAN/1/2003(Old No:CAN/6420/2003), CAN/2/2004(Old No:CAN/405/2004)			
721	FAT/1772/2003	GITA DAS & ORS. VS NATIONAL INSURANCE CO. LTD.	AMIT KUMAR GHOSH
IA NO: CAN/1/2003(Old No:CAN/5807/2003)			
722	FAT/2011/2003	NAVEEN BHARGAVA VS ANAMIKA BHARGAVA	MURARI LAL AGARWAL
IA NO: CAN/1/2003(Old No:CAN/6446/2003)			
723	FAT/2110/2003	ASHESH CHAKRABORTY VS NANDITA ROY	MD. Z. RAHAMAN
IA NO: CAN/1/2003(Old No:CAN/9625/2003)			
724	FAT/2131/2003	STATE VS BIJOY CHANDRA SAHA	SOMA ROY CHOWDHURY
IA NO: CAN/1/2006(Old No:CAN/864/2006), CAN/2/2006(Old No:CAN/865/2006)			

725	FAT/2145/2003	NILIMA DAS VS RABIN ADAK	DANIEL PAKRASI
IA NO: CAN/1/2003(Old No:CAN/6854/2003)			
726	FAT/2171/2003	M/S AMBALAL ARABHAI ENTERPRISES VS SHAMBHU NATH BANERJEE @ S. N. BANERJEE	SANAT KUMAR BISWAS
727	FAT/2180/2003	SUJIT KUMAR ROY VS SURAJIT KUMAR ROY	CHINMOY GUHA THAKURATA
IA NO: CAN/1/2003(Old No:CAN/6991/2003)			
728	FAT/2298/2003	SULEKHA MAITY VS PRANAB KUMAR MAITY	SUBIR KR. BHATTACHARYYA
729	FAT/2453/2003	KANAI LAL BHATTACHARYYA VS STATE	SUDIP SARKAR
IA NO: CAN/1/2003(Old No:CAN/7762/2003), CAN/2/2003(Old No:CAN/7793/2003)			
730	FAT/2631/2003	BHANU CHATTERJEE & ORS. VS DR. AMAL KUMAR CHATTERJEE	NIRMALYA PAL
731	FAT/2694/2003	ASHOK KUMAR CHATTERJEE VS BANI CHATTERJEE	TRIDIB KUMAR SARKAR
732	FAT/2765/2003	RAM KRISHNA DYING WORKS (P) LTD. & ANR. VS RASTRIYA CHEMICALS	DEBABRATA ACHARYYA
733	FAT/2924/2003	RAJIV SHARMA VS SUNITH SHARMA	PUMAM VERMA
734	FAT/2948/2003	JAGABANDHU HAZRA VS PRANATOSH MAJUMDAR	JAGADISH CHANDRA DAS
735	FAT/2959/2003	YASHPAL KHATRI VS KHSL INDUSTRIES LTD.	CHAITALI CHATTERJEE
736	FAT/2968/2003	DR. MD. ISRSHAD KARIM VS MD. MUMTAZ YUSUF ANSARI	REKHA BOSE
737	FAT/2992/2003	L. A. COLLECTOR, BIRBHUM VS NABA KUMAR BANDYOPADHYAY	GOUTAM BANERJEE
IA NO: CAN/1/2004(Old No:CAN/10713/2004), CAN/2/2004(Old No:CAN/10714/2004)			
738	FAT/3030/2003	SHYAMALI SARDAR VS SADANANDA SARDAR	SUKDEB SARKAR
739	FAT/3098/2003	TUSHAR KANTI CHOWDHURY VS UNITED BANK OF INDIA	PRABHAT KR. BANERJEE
740	FAT/3155/2003	KRISHNA PADA DASGUPTA VS KALACHAND MOITRA	BINAYAK KUMAR GHOSHAL
741	FAT/3159/2003	CHHAYA SARDAR & ORS. VS ASIT BARAN MONDAL	PROKASH CH. MONDAL
IA NO: CAN/1/2004(Old No:CAN/1510/2004)			
742	FAT/3188/2003	MEERA YADAV VS UDAY KUMAR BHAGAT	AMAJIT DE
IA NO: CAN/1/2003(Old No:CAN/9780/2003), CAN/2/2003(Old No:CAN/9781/2003)			
743	FAT/3266/2003	GODAWARI DEBI VS GOPAL RAAM	AMIT ROY
IA NO: CAN/1/2003(Old No:CAN/9582/2003)			
744	FAT/3300/2003	SMT. GOUMATI SHARMA VS GURALA SEMAIYA	AMIT RANJAN ROY
745	FAT/3384/2003	SIBU BISWAS VS PRATAP SINHA	SHYAMAL KR. JANA
746	FAT/3639/2003	NIRUPAMA VS DURGAPADA ROY	SAMBHU NATH DE

747	FAT/3704/2003	UDAYENDU DASS & ANR. VS PARTHINDRA NATH DAS	BASANTI GUHA THAKURATA
748	SAT/4/2004	SSHIB KUMAR AGARWALA VS GAYATRI DEBI	SUBIR DEBNATH
749	SMAT/40/2004	TEJ KUMAR KHARGA @ TEJ KR. CHHETRI & ORS VS MILDRED SINGH @ BENOY KR. SINGH	ANAND BHANDARI
750	SAT/55/2004	GITA RANI SHOW MONDAL & ORS. VS MANIK CH. MONDAL	SOMNATH BANERJEE
751	SAT/76/2004	LAXMI MITRA VS RABI MONDAL	BINAY KR. PANDA
752	SAT/97/2004	AMAL KUMAR DUTTA VS SIBA RANI DUTTA	PARTHA PRATIM ROY
IA NO: CAN/1/2004(Old No:CAN/361/2004)			
753	SAT/235/2004	MONU SK. @ MUZAFFAR SK. & ANR. VS MAINUDDIN SK. @ HABU SK.	ASADUZ ZAMAN MONDAL
754	SAT/263/2004	BIREN KR. ROY & ORS. VS SREE SREE TARA BRAMHAMAYEE THAKURANI	UTTAM KR. DE
755	SAT/323/2004	SHYAMA BAURI & ORS. VS AJOY NAD	DHANA KRISHNA ADHIKARI
756	SAT/348/2004	PIJUSH KANTI KUNDU & ANR. VS PANCHANAN SEN	RUDRAJYOTI BHATTACHARJEE
757	SAT/369/2004	BAL KRISHNA SHROFF VS JAGLAL ROY	MD. TASNEEM QUDDUS
758	SAT/434/2004	BALAI LAL DAS & ANR. VS DIPALI PANDA	BHASKAR CH. MANNA
759	SAT/435/2004	BALAI LAL DAS & ANR. VS DIPALI PANDA	BHASKAR CH. MANNA
760	SAT/460/2004	RABINDRA NATH GHOSH & ORS. VS AMITAVA SAHU	PRADIP KUMAR NEOGI
761	SAT/499/2004	SHANTA BHANU SEN & ANR. VS NIRMAL CHANDRA MUKHERJEE	P.BHATTACHARJEE
IA NO: CAN/1/2004(Old No:CAN/1472/2004)			
762	SAT/518/2004	SINGERI DEVI & ANR VS PURANMAL AGARWALA	KALPANA DAS
IA NO: CAN/1/2005(Old No:CAN/4711/2005), CAN/2/2006(Old No:CAN/1063/2006), CAN/3/2006(Old No:CAN/6239/2006), CAN/4/2007(Old No:CAN/2622/2007), CAN/5/2007(Old No:CAN/2623/2007)			
763	SAT/724/2004	CHANU MONDAL & ORS. VS BARANI MONDAL	SAYANDEV SENGUPTA
IA NO: CAN/1/2005(Old No:CAN/3102/2005)			
764	SAT/789/2004	ASHO MONDAL & ORS. VS MASTORI DEBSHARMA	ANJALI CHOUDHURY
765	SAT/809/2004	STUDENT'S CORNER VS ASIT KUMAR SAMANTA	TIRTHA PATI ACHARYA
766	SAT/823/2004	W.B.S.E.B. & ANR. VS KRISHNA PRASAD SHARMA	S.ROY CHOWDHURY
767	SAT/879/2004	MANJU GOMES VS MALATI BISWAS	SUDIP ROY
768	SAT/919/2004	MANABENDRA BISWAS VS KANAK PROVA BISWAS	SIDDHARTHA RUJ

769	SAT/954/2004	NIRUPAM SARKAR VS ARATI ROY	SIVA PROSAD GHOSH
IA NO: CAN/1/2004(Old No:CAN/2536/2004)			
770	SAT/961/2004	PRANTOSH CHANDRA BISWAS VS SADHANA BHOWMICK	NANI GOPAL CHAKRABORTY
771	SAT/966/2004	SUBHAS CHANDRA DAS VS STATE OF W.B	SHYAMA SANKAR PANDA
772	SAT/976/2004	GANESH CHANDRA HALDER & ORS. VS ANGUR BALA MONDAL	TARUN KANTI HALDER
773	SAT/988/2004	DIGENDRA NATH SAMANTA VS SANATAN KARAK	SHYAMA PR. TEWARY
774	SMAT/1009/2004	NIRANJAN KR. MONDAL @ NIRANJAN MONDAL VS ADHIR CH. KAR.	PARTHA PRATIM ROY
775	SAT/1111/2004	RADHA RANI DEY & ORS. VS GAURI DAS	ANIT KR RAKSHIT
776	FAT/2761/2004	NIRMAL KR. DAS VS THE STATE OF W.B	NITISH KR. GHOSH
777	FAT/3533/2004	UTTAM KR. MAJHI VS UNTI MAJHI	ARNAB ROY
778	FAT/3820/2004	SAROJ CHAKRABORTY & ORS. VS BIRENDRA NATH CHAKRABORTY	PROBAL KR. MUKHERJEE
779	FAT/3835/2004	PRIYANKA CHATTERJEE & ANR. VS NATIONAL INSURANCE CO. LTD.	MIRZA FIROJ AHMED BEGG
780	FAT/3969/2004	DIPAK KR. BHATTACHARJEE VS SRABANI CHAKRABORTY @ SRABANI BHATTACHAR	GOUTAM KR. DAS
781	FAT/4010/2004	STATE VS CHHANDA SARKAR	HUSU ARA BEGUM
782	SA/495/2006	SRI GOPAL CH NASKAR AND ANR VS DULAL NASKAR AND ORS	MR.SITARAM BHATTACHARAYA

IN THE HIGH COURT AT CALCUTTA

Partial Modification / Clarification to the Appellate Side & Original Side Roster / Determination notified vide Notification No. 4224-RG dated 31.08.2022 effective on and from 31.10.2022 :

1. Writ Petitions, which fall under both the subject descriptions i.e. 'Secondary Education' and 'Higher Secondary Education', will be taken up by the Hon'ble Judge having determination of 'Higher Secondary Education.'

2. Writ Petitions, which fall under both the subject descriptions i.e. 'College Education' and 'University Education', will be taken up by the Hon'ble Judge having determination of 'University Education.'

3. Matters relating to C.B.I & Central Agencies in Writ Petition under Article 226 of the Constitution of India are already included within the comprehensive reading of Subject Category 'Police' in the Appellate Side Rules, therefore, there is no need to mention C.B.I & Central Agencies separately. Accordingly, the same stands deleted.

Dated : 30th September, 2022 **By Order of The Hon'ble The Chief Justice**

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 687 - RG. **Date: 03.02.2023.**

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, upon consideration of the recommendation of the Hon'ble Covid Committee, has been pleased to direct that in view of the Covid situation being improved, the earlier Notifications of this Hon'ble Court committing facilities of affirmation to be done before the Notary Public, are hereby withdrawn and henceforth all affirmations shall be made before the Oath Commissioner.

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.

Registered No. WB/SC - 320

No. WB/CPS/K-129(Part I)/2023

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PART I - Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 439-G. — Dated, Calcutta, the 2nd February, 2023.—It is notified for general information that the following amendments, made to the Rules mentioned hereinbelow of **Chapter XIII B** and **Chapter XV** of the Appellate Side Rules of the High Court at Calcutta, with regard to 'Copies from Compact Discs' and 'Preservation and Destruction of Civil [including Writ] and Criminal Records' respectively, shall take effect from the date of its publication in the Official Gazette.

CHAPTER XIII B.

Title of the Chapter	The expression **'and Digital Storage'** is inserted after **the existing Title.**
Introductory paragraph of the Chapter	The expression **'and Digital Storage'** is inserted between the following expressions:- **'...preserved in Compact Discs'** and **'..., a new Chapter'.**
Rule 1	The expression **'and/or any other digital storage'** is inserted after the expression **'... generated from Compact Discs'** of the Rule.
Rule 2	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- • **'... in the Compact Disc (CD. Rom)'** and **'... , certified copies of such papers';** • **'... generated from the Compact Disc'** and **'...and the same shall be certified';** • **'... certified copy from the Compact Disc'** and **'..., if the record of the case'.**
Rule 3(iii)	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... generated from the Compact Disc'** and **'...and when such document is a judgment'.**

Rule 5	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... generated from Compact Disc'** and **'... shall be in the form of print outs'.**

CHAPTER XV.

Rule 2	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... Compact Discs (C.D. Roms)' and '... forever.'.**
	The expression ...**'three Compact Discs shall be prepared in each case and each copy shall be authenticated by the Registrar General. Of the three copies, one shall be kept in the custody of the Registrar General, one shall be kept in the custody of the Superintendent, Record Department and one shall be kept in the custody of the Librarian.'** is substituted by the expression ...**'the digitized data will be stored in the physical/cloud server, owned by the High Court at Calcutta.'.**
	The expression **'digitized and'** is inserted between the following expressions of the Rule:- **'Once the papers contained in Part-I are'** and **'... stored in the Compact Disc'.**
	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... stored in the Compact Disc'** and **'... and the same is duly authenticated'.**
Rule 2 A	The expression **'and/or in any other digital storage'** is inserted between the following expressions of the Rule:- **'... in the Compact Disc'** and **'... and shall on expiry'.**
Rule 5	The expression **'and/or in any other digital storage'** is inserted between the following expressions of the Rule:- • **'... in the Compact Disc'** and **'... along with Part-I record.';** • **'...record in Compact Disc'** and **'...being of permanent nature'** of *Note* to the Rule.
Rule 11 (c)	The expression **'and/or in any other digital storage'** is inserted between the following expressions of the Rule:- **'... in the Compact Disc' and '...is called for'.**
Rule 14	The expression **'and/or in any other digital storage.'** is inserted after the expression **'... Records or Documents are preserved in Compact Discs'** of *Note 1* to the Rule.
	The expression **'and/or in any other digital storage.'** is inserted after the expression **'...notwithstanding their preservation in Compact Discs'** of *Note 2* to the Rule.

By Order of the Hon'ble the Chief Justice,

Sd/-

[CHAITALI CHATERJEE (DAS)]
Registrar General.

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IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1828 - RG. **Date: 15.03.2023.**

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, High Court, Calcutta, upon consideration of various representations received from the members of Bar Associations and Solicitor Firms, has been pleased to modify the Notification No. 687-RG dated 03.02.2023 to the following extent, until further orders:

*The phrase "**henceforth all affirmations shall be made before the Oath Commissioner**", as appearing in the 6th and 7th line of the said Notification, be deleted and replaced by **"henceforth all affirmations shall be made as per applicable Rules."***

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.

HIGH COURT AT CALCUTTA

NOTIFICATION NO. 10215-RG **DATED: 17.10.2023**

It is hereby notified that in compliance with the direction of the Hon'ble Supreme Court of India the VC links for accessing video conferencing/hybrid hearing of the Hon'ble High Court at Calcutta will be displayed in the daily cause-lists published through Case Information System with effect from 18.10.2023. Persons concerned are requested to follow the Standard Operating Procedure (SOP), appended below for availing of access to hybrid/Video Conferencing hearing.

It is to be mentioned further that henceforth the V-Court Entry module presently available in the website of this Hon'ble Court for the purpose of submitting application for VC link for accessing virtual/hybrid hearing will no longer be available.

By Order

Sd/-

REGISTRAR GENERAL
High Court, Calcutta

STANDARD OPERATING PROCEDURE (SOP)

Pursuant to the direction of the Hon'ble Supreme Court of India vide Order dated 06.10.2023 passed in Writ Petition(s) (Criminal) No.(s). 351/2023 [Sarvesh Mathur Vs. The Registrar General, High Court of Punjab and Haryana] and also in compliance with the direction of the Hon'ble The Chief Justice, High Court at Calcutta **the links for accessing video conferencing/hybrid hearing is made available in the daily cause-list of this Hon'ble High Court**.

Learned Advocates/Litigants intending to join the Court proceedings virtually THROUGH THE VC LINK available in the Daily Cause List are required to follow the undernoted instructions for smooth management of Court proceedings :-

1) Learned Advocate/litigant at the time of his/her joining through VC link must prefix the **item number in Cause list and the party**, for whom he/she appears, at each time of their appearance in each Court.

   For example, the Advocate/litigant "X" appearing for **item No. 5** of the **Appellate Side Daily Cause List** on behalf of or as **respondent No.2** through VC, shall write his/her identity as : "**AD5/Res2/X**".

N.B.

For Appellate Side Monthly List, use "**A**" For Appellate Side Daily List, use "**AD**" For Original Side Monthly List, use "**O**" For Original Side Daily List, use "**OD**" For Daily list of Circuit Bench, Jalpaiguri, use "**JPD**" For Daily list of Circuit Bench, Andaman, use "**PB**"	For Petitioner use "**Pet**" For opposite party use "**OP**" For Appellant use "**App**" For Respondent use "**Res**"

2) In case of appearing in more than one matter and more than one litigant, it requires to indicate all such case numbers in descending order, separating with a comma ",".

   For example, Advocate/litigant "X" appearing in Serial Nos. 1, 15 and 20 of Original Side Daily Cause List for Appellant Nos. 2,5,7, may enter the following particulars :- "OD1,15,20/App 2,5,7/X".

3) Post joining the meeting room by clicking the link, the incumbent will remain at the waiting room till the Bench Coordinator allows entry in the Court Room according to the serial number of the items in the Cause list, as mentioned by the incumbent at the time of joining.

4) ZOOM account holder being signed in with certain name, not according to the guidelines mentioned in point no. 1 and 2 above, must **rename** himself/ herself ***immediately after joining*** in any proceedings, as per the instant guidelines to facilitate to admit in the virtual Court Room from the waiting room, to participate in the proceeding.

5) For hearing of any matter pertaining to the Circuit Bench before the Principal Bench through video-conferencing and vice-versa, the Advocate(s)/litigant(s) shall have to join through the VC link of the concerned Hon'ble Bench where the matter will be pressed for hearing.

6) Beside mentioning the serial number of the item(s) and the party on whose behalf The Advocate(s) is/are appearing, he/she/they have to mention his/her/their name(s) in the **CHAT SECTION** available in ZOOM meeting software for inclusion of the name(s) in the order sheet by the Court Officer.

7) To know the Running Serial Number of the item(s) taken up by the Hon'ble Court, follow the **Display Board** of the concerned Bench of the Calcutta High Court at https://www.calcuttahighcourt.gov.in/Display-Board-New

8) Send joining request one/two items prior to thematter for which request is made, to avoid prolonged stay in waiting room and also to prevent any kind of disruption in the Court proceedings.

9) At the time of joining, the microphone should be kept muted till the time of making submission and unmute only when it is required.

10) Avoid use of more than one device in one place to eliminate chance of echoing.

11) Leave the meeting room immediately after completion of the hearing of the matter.

By Order of the Hon'ble The Chief Justice

Registered No. WB/SC-247 **No. WB(Part-I)/2023/SAR-793**

The Kolkata Gazette

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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 3960 – G. Dated, Calcutta, the 25th September, 2023.

In pursuance of the judgment dated 18.04.2022, passed by the Hon'ble Division Bench in C.R.A. (DB) No. 29 of 2022 (CRAN I of 2022), and in exercise of the powers conferred by clauses (2) and (3) of Article 227 of the Constitution of India, the High Court at Calcutta, with the approval of the Governor of West Bengal, makes the following Rules by way of amendment, for insertion of the same as item No. 10 in CHAPTER-XXXII of the Criminal Rules and Orders of the High Court at Calcutta, laying down the practice directions for ensuring non-disclosure of identity of victims of sexual offences and offences under POCSO Act, in the pleadings and other records of the Court.

Rules framed under section 228A IPC and 33 (7) of the POCSO Act to lay practice directions pertaining to non-disclosure of identity of victims of sexual offences and offences under POCSO Act:–

Rule 713A

(a) No petition or application in any proceeding pertaining to offence under sections 376, 376A, 376AB, 376B 376C, 376D, 376 DA, 376 DB, 376E of the Indian Penal Code as well as offences under POCSO Act filed in Court shall disclose the identity of the victim, that is, the victim's name, parent age, address or any other particulars relating to her identity;

Provided that such disclosure may be made in pleadings/records of the case as per authorisation in writing of the major victim or in case such victim is dead or of unsound mind, by or with the authorisation in writing of the kin of such victim;

Provided further that in case of a minor victim disclosure of identity of the said victim in the pleadings or record of the case shall not be made without the permission of the trial Court and only in the interest of the said victim;

Explanation– In case of a minor victim identity shall include the identity of her family, school, relatives or a any other particular which tends to disclose the identity of such victim.

(b) Vakalatnama, if any, executed by the victim disclosing her identity shall be filed in a sealed cover;

(c) Only redacted copies of the police papers/documents disclosing identity of the victim shall be served under section 207 CrPC unless otherwise directed by the Court;

(d) All documents/annexures filed in the proceedings disclosing identity of the victim shall be kept in sealed cover and wherever possible redacted copies shall be filed and kept as a part of the public record of the Court;

(e) Inspection of the documents/annexures filed in the proceedings disclosing identity of the victim and kept in scaled cover shall be given only with the permission of the Court;

(f) Certified copies of documents disclosing identity of the victim shall be available, as per rules, only in redacted form.

(g) While recording statement u/s 164 Cr.P.C., the learned Magistrate shall not record the name the victim. It shall be recorded only under the heading "the statement of the victim". The learned Magistrate shall take help of the parents of the victim, if available, for identification of the victim and shall make endorsement to the effect of such identification at the top of the statement recorded by him/her.

(h) After recordig the statement of the victim u/s 164 Cr.P.C. and reading over and explaining the same to the victim, the learned Magistrate shall obtain signature or LTI of the victim on a separate sheet and keep it along with his certificate in a separate sealed cover, which shall be opened by the learned Special Judge only, if necessary during trial.

(i) Signature/LTI of the victim on her deposition shall be taken by the learned Special Judge on a separate sheet and the said sheet along with certificate of the learned Special Judge to that effect shall be kept in a sealed envelope which shall be opened by the Appellate Court only in case issue of dentity of the victim is raised.

(j) Learned Special Judge shall not disclose the name or any particular disclosing identity of the victim in the judgment in any circumstance.

(k) A declaration shall be made in the body of all the petitions stating that the identity of the victim, as aforesaid, has not been disclosed;

(l) Without express order from the Court, no petition or application in the matter pertaining to the aforesaid offences shall be received unless they are in conformity to the aforesaid directions.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General.

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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

THE HIGH COURT AT CALCUTTA COMMERCIAL COURTS PRACTICE DIRECTIONS, 2021

(Under Section 18 of Act No. 4 of 2016)

NOTIFICATION

No. 4187 – G. Dated, Calcutta, the 13th October, 2023.

In exercise of the powers conferred by Section 18 of the Commercial Courts 'Act' 2015 (Act no. 4 of 2016), the High Court at Calcutta hereby issues the following Practice Directions:–

PART-I

Preliminary

Chapter 1

1. Short title, extent, application and commencement

1) These Directions may be called THE HIGH COURT AT CALCUTTA COMMERCIAL COURTS PRACTICE DIRECTIONS, 2021.

2) These Directions shall come into force from the date of their Notification in the Official Gazette.

3) These Directions are issued in exercise of powers conferred under Section 18 of The Commercial Courts Act, 2015 to supplement the provisions of Chapter II of the Act and the Code of Civil Procedure, 1908 (5 of 1908) in so far as such provisions apply to the hearing of commercial disputes of or above the Specified Value as notified by the State Government from time to time in exercise of powers conferred by Sub Section (IA) of Section 3 of the Act.

4) Save as otherwise provided in the Act; in the Code of Civil Procedure1908 (5 of 1908), as amended by the Act and in these Directions, The Rules of the High Court at Calcutta (Original Side), The Appellate Side Rules of the High Court at Calcutta, The West Bengal Civil Rules and Orders and all other Rules made by the High

Court at Calcutta from time to time for regulating the procedure for the hearing of different categories of commercial disputes shall apply mutatis mutandis to the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division respectively in regard to the hearing of commercial disputes of or above the Specified Value as notified by the state Government from time to time in exercise of powers conferred by Sub Section (IA) of Section 3 of the Act.

5) In case of any conflict, inconsistency or repugnancy between these Directions and The Rules of the High Court at Calcutta (Original Side) or The Appellate Side Rules of the High Court at Calcutta or The West Bengal Civil Rules and Orders or any other Rules made by the High Court at Calcutta from time to time for regulating the procedure for the hearing of different categories of commercial disputes, the Directions herein contained shall prevail in relation to the procedure for the hearing of different categories of commercial disputes of or above the Specified Value.

6) These Directions shall, unless expressly provided otherwise, apply to all commercial disputes before the Commercial Courts and Commercial Appellate Courts respectively in the State of West Bengal as well as the Commercial Division and Commercial Appellate Division respectively in the High Court in regard to the hearing of commercial disputes of or above the Specified Value as notified by the State Government.

Chapter 2

Definitions

2. **In these Directions, unless the context otherwise requires:–**

1) **"Act"** means The Commercial Courts Act, 2015, as amended from time to time.

2) **"Code"** means Code of Civil Procedure, 1908 as amended by the Act.

3) **"Court"** means the Commercial Division and the Commercial Appellate Division of the High Court at Calcutta and also the Commercial Courts and Commercial Appellate Courts at the District Level, as the case may be.

4) **"Competent Authority at District Level"** means and includes any person authorized or designated by the District Court with the power to perform or discharge any of the duties as may be envisaged by the Act or in these Directions.

5) **"District Court"** means the Court of the District Judge in the State of West Bengal as per the Bengal, Agra and Assam Civil Courts Act, 1887 and includes all principal civil courts of original jurisdiction in the different districts of West Bengal which are under the supervisory jurisdiction of the High Court.

6) **"High Court"** means the High Court at Calcutta.

7) **"Registrar"** means the Registrar, Commercial Courts Division of the High Court or such other person as may be authorized or designated by the High Court with the power to perform or discharge any of the duties of the Registrar as may be envisaged by the Act or in these Directions.

8) **"Registry"** means the Office of the Registrar and includes any person or persons designated or authorized by the Registrar with the power to perform or discharge any of the duties as may be envisaged by the Act or in these Directions, so far it relates to the Commercial Division and the Commercial Appellate Division of the High Court.

9) **"State Government"** means the Government of the State of West Bengal.

3. The words and expressions used and not defined in these Directions but defined in the Act or in the Code of Civil Procedure, 1908 (5 of 1908) or in the General Clauses Act, 1897 (10 of 1897) shall have the same meanings respectively assigned to them in the Act or in that Code or in that Act.

Part II

Identification and Transfer of Pending Commercial Disputes

4. **Transfer of Pending Cases**

1) Every suit, appeal or other proceeding pending before any Civil Court as per the Bengal, Agra and Assam Civil Courts Act, 1887 or in the High Court immediately before the date of issuance of the appropriate Notification

of the pecuniary value in terms of Section 3(1A) of the Act, being a suit, appeal or other proceeding the cause of action whereof is based and the valuation of the relief of which is such that it would have been, if it had been filed after the commencement of the Act, within the jurisdiction of the Commercial Division or Commercial Appellate Division in the High Court or within the jurisdiction of the Commercial Courts or Commercial Appellate Courts at the District Level, shall be transferred by the Registry to the Commercial Division or the Commercial Appellate Division in the High Court and/or by the Competent Authority at District Level to the Commercial Courts or Commercial Appellate Courts at the District Level, as the case may be.

2) The above provision for transfer shall not be applicable to suits, appeals or other proceedings instituted before any Civil Court as per the Bengal, Agra and Assam Civil Courts Act, 1887 or in the High Court in its Ordinary Original Civil Jurisdiction after the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act.

5. **Transfer of records:–**

1) The Registry or the Competent Authority at District Level, as the case may be, will scrutinize the suits, appeals and other proceedings pending in the High Court or in the Courts subordinate to the High Court and shall identify the suits, appeals and other proceedings which relate to commercial disputes as defined in the Act and are of or above the Specified Value as notified by the State Government in exercise of powers conferred by Sub Section (1A) of Section 3 of the Act.

2) Upon such identification of the pending suits, appeals and other proceedings as defined in Clause 4(1) above, the Registry or the Competent Authority at District Level shall cause the transfer of all records of and relating to such identified suits, appeals and other proceedings to the Commercial Division or Commercial Appellate Division in the High Court or to the Commercial Courts or Commercial Appellate Courts at the District Level as the case may be.

Part III

Pleadings

6. **Forms of Pleading**

1) The pleadings before the Commercial Courts and the Commercial Division shall, as far as practicable, be as per Order VI of the Code of Civil Procedure, 1908 and shall in all cases, in addition thereto, state the following:

a) Whether the subject matter of the suit or proceeding falls within any one or more of the categories of commercial disputes specified in Section 2 (1) (c) of the Act with a brief statement of the reasons leading to such classification.

b) Whether the suit or proceeding falls under the first proviso or second proviso of section 7 of the Act with a brief statement of the reasons to that effect.

c) Whether the relief sought, as calculated in the manner provided in Section 12 of the Act, is of or above the Specified Value of the subject matter of the commercial dispute as notified by the State Government in exercise of powers conferred by Sub Section (1A) of Section 3 of the Act with a brief statement of the reasons leading to such determination.

d) In the case of a suit, whether the plaintiff has exhausted the remedy of pre-institution mediation in accordance with the Rules prescribed by the Central Government or that the suit contemplates any urgent interim relief by reason whereof, the plaintiff could not exhaust the remedy of pre-institution mediation with a brief statement of the reasons to that effect.

e) In relation to an arbitration of a commercial dispute, whether the aggregate value of the claim and Counter-claim, if any, is of the specified value or above.

f) Where the plaintiff seeks interest, a statement to that effect along with the details as required under Sub-Rules (2) and (3) of Order VII Rule 2A of the Code of Civil Procedure, 1908.

g) Whether the suit or proceeding relates to any commercial dispute in respect of which the jurisdiction of the Civil Court is either expressly or impliedly barred under any other law for the time being in force.

7. **Language**

1) All pleadings filed before the Commercial Courts and the Commercial Division as well as all petitions, objections, affidavits, applications, memoranda of appeal or cross-objections and all other documents required to be filed in relation to matters before the Commercial Courts and Commercial Appellate Courts as well as the Commercial Division and Commercial Appellate Division of the High Court shall be in the English language.

2) Documents in the vernacular enclosed with the pleadings or with petitions, objections, affidavits, applications, memoranda of appeal or cross-objections etc, as the case may be, shall be filed along with translated copies thereof which have been translated into English by an Official Translator/Interpreter of the High Court or the District Court, as the case may be.

Part IV

Institution

8. **Leave of Court for institution of suits without exhausting the remedy of pre-institution mediation**

1) In the case of a suit under the Act which contemplates any urgent interim relief by reason of which the plaintiff seeks to institute such suit without exhausting the remedy of pre-institution mediation in terms of Section 12A of the Act, the Court shall be empowered to receive, try and determine such suits only upon the leave of the Court having been first obtained.

2) In the event of the Court not being satisfied that the suit contemplates any urgent relief which would justify the dispensation with the necessity of the plaintiff exhausting the remedy of Pre-Institution Mediation, the Court shall be entitled to return the plaint and direct the plaintiff to comply with the requirement of Pre-Institution Mediation in accordance with the provisions of Chapter IIIA of the Act prior to institution of the suit before this Court.

9. **Suits, applications and other proceedings, improperly filed**

1) The High Court or the District Court, as the case may be shall not, subsequent to the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act, receive, try or determine any suit involving a commercial dispute of and above the specified value if the same is filed in its Ordinary Original Civil Jurisdiction.

2) In the event any suit or other proceeding involving a commercial dispute of and above the specified value is filed in its Ordinary Original Civil Jurisdiction subsequent to the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act, the High Court or the District Court, as the case may be, shall on an application of either party, return the plaint or the application to the plaintiff on principles pari materia with Order VII Rule 10 of the Code.

3) The provisions of Chapter IIIA of the Act shall apply when the plaint, returned as above, is filed before the Commercial Court or the Commercial Division as the case may be.

4) In the event of a suit or other proceeding which is barred in terms of Clause 9 (1) above, if neither party applies for the plaint or application to be returned, the Court shall reject the plaint or application, as the case may be.

Part V

Service of Processes by Courier, Fax and Electronic Mail Service/Short Message Service

Chapter 1

10. **Extent**

1) These Directions with regard to the service of Summons by Courier shall apply to the service required to be effected in terms of Order V Rule 9 of the Code.

2) The Commercial Division or Commercial Appellate Division in the High Court or the Commercial Courts or Commercial Appellate Courts at the District Level may, on its own motion or on the application of a party, also direct service of diverse processes, notices, orders and directions of Court, as it deems fit, on parties by Courier; Fax or Electronic Mail/ Short Message Service. These Directions shall apply in all such cases where service is to be so effected on the parties by Courier; Fax or Electronic Mail/ Short Message Service.

11. **Definitions:**

In these Directions, unless the context otherwise requires: –

a) "Approved Courier" means the courier on the panel of Approved Couriers of the High Court.

b) "Chief Justice" means the Chief Justice of the High Court.

c) "Courier" means a proprietorship concern, firm, company or body corporate engaged in the business of delivering postal articles.

d) "Electronic Mail/Short Message" means a store and forward method of composing, sending, storing and receiving messages in electronic form via a computer/ mobile based communication mechanism.

e) "Electronic Mail Service" means service of the processes or notices in a pre-designed template form by any available mode of electronic transmission, digitally signed by the Registrar or the Competent Authority at District Level, as the case may be or by any other person authorized in this behalf by the Court.

f) "FAX" (a short form of facsimile) is the telephone transmission of scanned-in printed material (text or images) to a telephone number with a printer or any other output device.

g) "Postal Article" includes the envelopes, packets, parcels containing summons, notices, documents or other communications of the Court handed over for service to the Approved Courier with the label "COURT SUMMONS".

h) "Proof of Delivery" means the report submitted by the Approved Courier, in a prescribed format of the service of summons or notices or any other communication of the Court and includes the reasons of non-delivery, if any.

i) "Recommendation Committee" means the Committee constituted by the Chief Justice for preparing a panel of proposed Approved Couriers.

CHAPTER 2

Service through Courier

12. **Preliminary**

1) Service through Courier shall only be carried out through the instrumentality of an Approved Courier on the panel of Approved Couriers of the High Court.

2) The fees for the service to be rendered by the Courier shall be as per the fee structure to be prescribed by the Registrar from time to time and the same shall be deposited in advance by the party with the Registry or the Competent Authority at District Level as the case may be.

3) Any delay on the part of a party in depositing the prescribed fee with the Registry or the Competent Authority at District Level, as the case may be, shall be forthwith brought by the Registry or the Competent Authority at District Level to the notice of the court and the same shall be dealt with in such manner as the Court may direct.

13. **Procedure for selecting an Approved Courier:**

1) The Recommendation Committee, constituted as mentioned hereinafter, will from time to time prepare a panel of Couriers who desire to be selected as Approved Couriers of the High Court or of the District Courts, as the case may be, on terms and conditions to be laid down and other directions and instructions as may be issued by the High Court from time to time.

2) The Chief Justice may, from time to time, constitute the Recommendation Committee consisting of the Registrar, who will head the said committee and such other persons as the Chief Justice may deem fit and proper for preparing the proposed panel of Approved Couriers of the High Court and of the District Courts.

3) The Recommendation Committee will prepare the proposed panel of the Approved couriers taking into consideration the following parameters:

a) Reputation of the courier;

b) Past record of the courier;

c) Structure of the organization of the courier and its network, including its financial capacity and infrastructure;

d) The experience, wherewithal and capacity of the courier to provide the desired service;

e) The fees including costs, charges and expenses intended to be levied by the courier for delivery of different types of documents/ goods entrusted to it for delivery.

f) Willingness and ability of the courier to abide by the terms and conditions as laid down in these Directions and such criteria which may be laid down by the High Court from time to time.

4) The Recommendation Committee, after preparing the proposed panel will place it before the Chief Justice for his/her consideration. The Chief Justice may examine the entire list of the applicants as well as the proposed panel of Approved Couriers and after examining the same, issue appropriate directions for notifying the final panel of selected Approved Couriers of the High Court or of the District Courts, as the case may be.

5) The Chief Justice shall also issue appropriate directions notifying the rates to be charged by the approved couriers for delivery of diverse type of documents/ goods.

6) Upon the final panel of selected Approved Couriers being notified, the Registrar will intimate all the Approved Couriers of their empanelment.

14. **Agreements and Undertakings by the Courier**

1) The Couriers on the panel shall each enter into an agreement in such form and on such terms as may be prescribed for acting as an Approved Courier. The agreement shall incorporate the following undertakings:–

a) That the Approved Courier and/or its proprietor or directors or partners have not been convicted of any criminal offence.

b) That the Approved Courier does not have an un-discharged decretal debt pending against its proprietor or directors or partners, or if it is a company or limited liability partnership had a corporate insolvency resolution process admitted against it.

c) That the Approved Courier and/or its proprietor or directors or partners do not have any personal relationship with any of the members of the Recommendation Committee.

d) That the Approved Courier will be solely responsible for the safety and security of the documents/ goods to be delivered by it.

e) That the postal articles handed over to the Approved Courier will be handled only by its regular employees having reasonable knowledge of English language.

f) That the approved Courier would design its 'proof of delivery' in the format approved by the Registrar.

g) That the Approved Courier would necessarily furnish proof of delivery in all cases of served processes accompanied by legible signatures and the stamp/seal, if any, of the recipient with a statement of the authority of the recipient to receive the same on behalf of the addressee or of the return envelopes with a proper report in legible handwriting in case of un-served processes within a period of 30 days to the Registry or the Competent Authority at District Level, as the case may be, In case of refusal by the addressee to receive the postal article, the name and designation of the person refusing the article and his relationship with the addressee, shall be clearly mentioned on the un-served article.

h) That the proof of delivery shall be supported by an affidavit of the person delivering the post.

15. **Procedure for removing the Courier from the panel of Approved Couriers**

1) The name of the Courier will be liable to be removed by the Court from the panel and the Registrar shall inform the said Courier accordingly on any one or more of the following grounds:

a) The Court which has issued the summons or any other notices or processes or on whose behalf the summons or notices or processes, as the case may be, has been issued, finds the person employed by the Courier to deliver the postal article which was entrusted to the courier to have filed a false affidavit or given a false report, as the case may be.

b) It is found that the Courier is not providing the service up to the expectation of the litigants or of the advocates or of the Court.

c) It is found that the Courier has otherwise been rendering deficient or unsatisfactory services.

d) It is found that the Courier has made any misrepresentation or false statement in its application or as part of its undertakings in the agreement.

2) In addition to the above, as soon as it comes to the knowledge of the Registrar that circumstances have arisen which makes a Courier liable to be removed from the panel of Approved Couriers, he will conduct a preliminary inquiry in this respect. If the Registrar, after such inquiry, comes to the conclusion that circumstances have arisen which makes the Courier liable to be removed from the panel of Approved Couriers, he will call for an explanation from the Courier as to why it should not be removed. The Registrar shall thereafter place his notice; the reply, if any, received from the Courier proposed to be removed along with his recommendations and all connected papers before the Chief Justice.

3) The Chief Justice, after going through the recommendations of the Registrar; the reply, if any, submitted by the Courier and connected papers and on making such further inquiries as the Chief Justice may consider appropriate, may approve the recommendations of the Registrar for the removal of the Courier from the panel of Approved Couriers or pass such orders or give such directions as the Chief Justice may consider appropriate.

4) In case the recommendation for the removal of a Courier from the panel of Approved Couriers is approved by the Chief Justice, the name of the Courier shall be removed from the panel of Approved Couriers and the Registrar shall inform the said Courier accordingly.

CHAPTER 3

Service by FAX

16. **Procedure**

1) A party desirous of effecting service by Fax shall provide the Fax Number of the other party whom it seeks to serve by Fax.

2) The process, notice etc being sent by Fax will bear the note that the same is being sent by Fax with or without documents, In case the documents are also being sent by Fax, the number of pages being sent shall also be mentioned on the process.

3) In case a party is permitted to send the process, notice etc by Fax, such party shall bear the cost of sending the process and the documents, if any, sent along with it. The party sending the process shall submit the receipt of having sent the Fax to the Court without any delay along with an affidavit in support of having sent the process by Fax.

4) Where the process, notice etc is to be sent with or without the documents by a facility provided by the Court, the party shall be asked to deposit fee at such rate as may be determined by the Registry or the Competent Authority at District Level, as the case may be.

CHAPTER 4

Service by 'Electronic Mail Service' or 'Short Message Service' or other electronic mode as may be available

17. **Procedure**

1) Parties desirous of sending the process or notice to the other party by Electronic Mail Service or Short Message Service shall at the time of filing, provide the electronic mail address or registered mobile number of the other party or a party whom it would like to serve by Electronic Mail Service or Short Message Service, in the dedicated portal or at the E-facilitation centre of the Court. The serving party shall file an affidavit in Court stating on or that the electronic mail address or registered mobile number of the other party given by him is correct to the best of his knowledge.

2) Where the other party is a company, partnership, body corporate or other legal entity required by Law to maintain an e-mail address under the Law under which it is registered or incorporated or under any other applicable taxation statute, such entity shall be required to accept electronic service of processes via the electronic mail service on such registered e-mail address and it shall not be necessary for the party desiring to serve by e-mail to file an affidavit but only to furnish the official or registered e-mail address of the other party.

3) Where the other party has a website or portal on which a contact e-mail address is furnished, that e-mail address may, with the leave of Court, he used for the electronic mail service.

4) The process, digitally signed by the Registrar or the Competent Authority at District Level, as the case may be, will be sent at the given electronic mail address or registered mobile number of the other party by using the pre-designed templates, designed having regard to the formats provided in Appendix B of the Code of Civil Procedure, 1908 or in the form as may be prescribed from time to time, with or without the scanned images of the documents. The bouncing of mail or non-delivery of the Short Message Service shall not constitute valid service.

5) The process would be sent by Electronic Mail Service or Short Message Service only after the party has deposited the prescribed fee at such rate and within such time as may be determined by the Registrar or the Competent Authority at District Level, as the case may be.

18. **Protocol**

1) The parties shall comply with and follow the following protocol for service of electronic processes:

a) GENERATION OF PROCESS

i. The parties shall mention their email addresses in a separate document to be filed along with the plaint or petition or memorandum of appeal, as the case may be.

ii. No email address shall be mentioned in the cause title of a plaint or petition or memorandum of appeal.

iii. The party desirous of serving processes or notices by electronic mail service shall provide all documents which are required to be sent with such processes or notices in Portable Document Format (PDF) or deposit in the Court, fees at the rate which may be prescribed by the Registry or the Competent Authority at District Level for scanning of the required documents.

iv. On production of the receipt, the Registry or the Competent Authority at District level, as the case may be shall send the documents to the Scanning Section of the concerned Court for scanning.

v. The Scanning Section shall, after scanning the documents in PDF, send the same to the concerned Court through Local Area Network/ Internet.

vi. The Registry or the Competent Authority at District Level, as the case may be shall generate the processes or notices, as the case may be, through the Case Information System (CIS) software using the requisite credentials.

2) The Court shall accept no responsibility for any loss, damage, claim, expense, cost or liability whatsoever (including in contract, tort including negligence, pursuant to statute and otherwise) arising in respect of or in connection with the service of the electronic process.

3) No suit, prosecution or other legal proceeding shall lie against the Court or any officer of the Court or any other person exercising any powers or discharging any functions or performing any duties under or by the order of the Court, for non-delivery, insufficient or failure of service or incorrect service of electronic process for any reason whatsoever.

CHAPTER 5

Miscellaneous

19. **Summons to witnesses:**

The provisions of these Directions shall also apply mutatis mutandis to Summons to give evidence or to produce documents or for other purposes as may be directed by the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division.

20. **Notices or other communication during the proceedings:**

The Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division may also direct that a notice or any other communication to any of the parties to the suit or proceeding before it, be sent by Courier, Fax or Electronic Mail Service or Short Message Service in such other manner and in such form as it may consider appropriate.

21. **Parties may voluntarily apply to be served by Fax or Electronic Mail Service:**

Any of the parties to the suit or proceeding, may file an application in writing giving its Fax number or the electronic mail address or registered mobile number, or all of the above with the request that it may be served with the notices of the Court or any other communications under by Fax or at the designated electronic mail address or by Short Message Service. Any notice or communication sent at such number or address will constitute a valid service of such notice or the communication on such party.

22. **Saving of the powers of the Court:**

Nothing in these Directions shall be deemed to limit or restrict or otherwise affect the power of the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division relating to service of summons or notices or other communications as given in the Code or any other law for the time being in force.

PART-VI

Chapter I

Availing Services of Experts/Commissioners

23. **Extent:**

The Commercial Division or the Commercial Appellate Division in the High Court and the Commercial Courts or the Commercial Appellate Courts at the District Level may, on its own motion or on the application of a party, appoint Commissioners for carrying out specific commissions as contemplated under Order XXVI of the Code of Civil Procedure 1908 or Experts as defined in the Indian Evidence Act 1872 or Special Officers for such tasks as it may deem fit and proper for elucidating any matter in dispute in the suit or other proceeding.

24. **Definitions:**

In these Directions, unless the context otherwise requires:

a) "Approved Experts" means and includes Experts such as Handwriting Expert; Engineer; Surveyor; Valuer; Charttered Accountant as defined hereinbelow on the panel of Approved Experts of the High Court or such other person as may be appointed by the Court from time to time.

b) "Chief Justice" means the Chief Justice of the High Court.

c) "Handwriting expert" means and includes a person who has or an organization which comprises of or employs persons who have completed a certified course in Graphology/Forensic Science from a recognized institution or has/have experience of working as a forensic expert with particular reference to examination and analysis of questioned documents, and handwriting and signature analysis with at least 10 years of experience in the field.

d) "Engineer" means a person who has acquired or an organization which comprises of or employs persons who have acquired a Bachelors degree in Engineering from a recognized University with at least 10 years of experience in the field.

e) "Surveyor" means a person who has acquired or an organization which comprises of or employs persons who have acquired a Bachelors degree in civil engineering or surveying or a diploma in land surveying or in a related field from any institution recognised by the State Government with at least 10 years of experience in the field.

f) "Valuer" means a person or organization which comprises of or employs Persons involved in the valuation of land and building/ real estate or valuation of plant and machinery or valuation of securities and-financial assets and includes the following:

1) Valuer of land and building/ real estate means a person having a Bachelor's degree in Civil Engineering/ Architecture/ Town Planning or equivalent with a minimum of 10 years of experience in the field.

2) Valuer of Security and Financial Assets means a Member of the Institute of Chartered Accountants of India or a Member of Institute of Company Secretaries of India or a Member of the Institute of Cost Accountants of India or a person holding the post graduate degree of Master of Business Administration or who has done Post Graduate Diploma in Business Management, with a minimum of 10 years of work experience as a Valuer of Security and Financial Assets.

3) Valuer of Plant and Machinery is a person who is a Graduate in Mechanical or Electrical or Electronic or Instrumentation or Production or Chemical or Textiles or Leather or Metallurgical or Aeronautical Engineering or any other subject related to the subject matter under inquiry, or is a Graduate in Valuation of Plant and Machinery or equivalent with a minimum experience of 10 years in the field.

g) "Chartered Accountant" means a person who has or an organization which comprises of or employs persons who have cleared the Chartered Accountancy Examination and have been enrolled as a member of the ICAI (Institute of Chartered Accountants of India) with a minimum experience of 10 years in the field.

h) "Recommendation Committee" means the Committee constituted by the Chief Justice for preparing the panel of Approved Experts.

Chapter 2

Services of Approved Experts/ Commissioners

25. **Preliminary**

1) Experts/Commissioners may be appointed by the Court either from the panel of Approved Experts/ Commissioners appointed in terms of these Directions or such other persons of its choice as the Court may in its discretion appoint as Experts/Commissioners.

2) The fees for the service to be rendered by the Experts/ Commissioners shall be as per the fee structure to be prescribed by the Registrar from time to time and the same shall be deposited in advance by the party with the Registry or the Competent Authority at District Level as the case may be.

3) Any delay on the part of a party in depositing the prescribed fee for the service to be rendered by the Experts/ Commissioners with the Registry or the Competent Authority at District Level, as the case may be, shall be forthwith brought by the Registry or the Competent Authority at District Level to the notice of the Court and the same shall be dealt with in such manner as the Court may direct.

26. **Procedure for selecting an Approved Expert/Commissioner**

1) The Registrar shall, from time to time, invite applicants who desire to be selected as Approved Experts/ Commissioners of the Court on the terms and conditions laid down and other directions and instructions to be issued by the High Court from time to time.

2) The Chief Justice will constitute a Recommendation Committee consisting of the Registrar, who will head the said Committee and such other persons as the Chief Justice may deem fit and proper for preparing the proposed panel of Approved Experts/Commissioners.

3) The Recommendation Committee will prepare the proposed panel of Approved Experts/Commissioners taking into consideration the following parameters:

a) Reputation and educational qualifications of the Expert/Commissioner;

b) Past record of the Expert/Commissioner;

c) The experience, wherewithal and capability of the Expert/Commissioner to provide the desired service;

d) The fees including costs, charges and expenses intended to levied by the Expert/Commissioner for providing his services;

e) Willingness and ability to abide by the terms and conditions as laid down in these Directions and such criteria which may be laid down by the High Court from time to time.

4) The Recommendation Committee, after preparing the proposed panel will place it before the Chief Justice for his consideration. The Chief Justice may examine the entire list of the applicants as well as the proposed panel of Approved Experts/Commissioners and after examining the same, issue appropriate directions for notifying the final panel of selected Approved Experts/Commissioners of the Court.

5) The Chief Justice shall also issue appropriate directions notifying the rates to be charged by the Approved Experts/Commissioners for providing their services.

6) Upon the final panel of selected Approved Experts/ Commissioners being notified, the Registrar will intimate all the Approved Experts/Commissioners of their empanelment.

27. **Agreements and Undertakings by the Experts**

1) The Approved Experts/Commissioners shall each enter into an agreement in such form and on such terms as may be prescribed for acting as an Approved Expert/ Commissioner. The agreement shall incorporate the following undertakings:–

a) That the Approved Expert/Commissioner or any person in management and administration of the Expert/ Commissioner has not been convicted of any criminal offence or found guilty of any misdemeanour or misconduct or act involving moral turpitude by any institution of which he or any person in management and administration of the Expert/ Commissioner is a member.

b) That the Approved Expert/Commissioner does not have an un-discharged decretal debt pending against him, or if it is a company or limited liability partnership had a corporate insolvency resolution process admitted against it.

c) That the Approved Expert/Commissioner or any person in management and administration of the Expert/ Commissioner does not have any personal relationship with any of the members of the Recommendation Committee.

28. **Procedure for removing the Expert from the panel of Approved Experts**

1) The name of the Expert/Commissioner will be liable to be removed from the panel by the Court and the Registrar shall inform the said Expert/Commissioner accordingly if:

a) The Court finds that the Expert /Commissioner has made false Statements or has given a false report with regard to the subject matter under inquiry.

b) It is found that the Expert is not providing the service up to the expectation of the Court.

c) It is found that the Expert has otherwise been rendering deficient or unsatisfactory services.

d) It is found that the Expert has made any misrepresentation or false statement in its application or as part of its undertakings in the agreement.

2) In addition to the above, as soon as it comes to the knowledge of the Registrar that circumstances have arisen which makes an Expert/ Commissioner liable to be removed from the panel of Approved Experts/ Commissioners, he will conduct an inquiry in this respect. If the Registrar, after such inquiry, comes to the conclusion that circumstances have arisen which makes the Expert/ Commissioner liable to be removed from the panel of Approved Experts/ Commissioners, he will call for an explanation from the Expert/ Commissioner as to why he should not be removed. The Registrar shall thereafter place the reply, if any, received from the Expert/ Commissioner proposed to be removed along with his recommendations and all connected papers before the Chief Justice.

3) The Chief Justice, after going through the recommendations of the Registrar; the reply, if any, submitted by the Expert and connected papers and on making such further inquiries as the Chief Justice may consider appropriate, may approve the recommendations of the Registrar for the removal of the Expert/ Commissioner from the panel of Approved Experts/ Commissioners or pass such orders or give such directions as the Chief Justice may consider appropriate.

4) In case the recommendation for the removal of an Expert/ Commissioner from the panel of Approved Experts/ Commissioners is approved by the Chief Justice, the name of the Expert/ Commissioner shall be removed from the panel of Approved Experts/ Commissioners and the Registrar shall inform the said Expert/ Commissioner accordingly.

PART-VII

Appeals to the Commercial Appellate Courts and Commercial Appellate Division in the High Court

29. **Procedure to be followed in regard to Appeals before the Commercial Appellate Courts and Commercial Appellate Division**

1) All appeals before the Commercial Appellate Court from the decree or order of a Commercial Court below the Level of a District Judge shall follow the procedure laid down in Order XLI of the Code of Civil Procedure read with the West Bengal Civil Rules and Orders.

2) All appeals before the Commercial Appellate Division of the High Court from the decree or order of a Commercial Court at the Level of a District Judge shall follow the procedure laid down in The Appellate Side Rules of the High Court at Calcutta read with Order XLI of the Code of Civil Procedure.

3) All appeals before the Commercial Appellate Division of the High Court from the decree or order of the Commercial Division shall follow the procedure laid down in The Rules of the High Court at Calcutta (Original Side) read with Order XLI of the Code of Civil Procedure.

PART - VIII

Computerized Listing of the Cause List of the Commercial Division, Commercial Appellate Division of the High Court and Commercial Courts and Commercial Appellate Courts at District Level

30. **Procedure to be followed for Computerized Listing of the Cause List**

1) Save as otherwise provided hereinafter, The Rules of the High Court at Calcutta (Original Side), the Appellate Side Rules of the High Court at Calcutta and all other Rules relating to Computerized Listing, as may be applicable, shall apply mutatis mutandis to the Commercial Division and the Commercial Appellate Division of the High Court as well as the Commercial Courts and Commercial Appellate Courts, as the case may be.

2) The Computer Codes assigned to each of the case types in relation to the Commercial Division and Commercial Appellate Division in the High Court shall be as follows:–

CS (Com) – Civil Suit (Commercial)

AP (Com) – Arbitration Petition (Commercial)

AO (Com) – Appeal from Orders (Commercial)

AD (Com) – Appeal from Decrees (Commercial)

AS (Com) – Admiralty Suits

IP (Com) – Intellectual Property Matters

EC (Com) – Execution Case (Commercial)

GA (Com) – General Application (Commercial)

CC (Com) – Contempt Case (Commercial)

3) The Computer Codes assigned to each of the case types in relation to Commercial Courts and Commercial Appellate Courts at District Level shall be as follows:–

TS (Com) – Title Suit (Commercial)

MS (Com) – Money Suit (Commercial)

Misc. Case (Com) – Miscellaneous Cases (Commercial)

Misc. Arb (Com) – Miscellaneous Arbitration (Commercial)

TEx (Com) – Title Execution (Commercial)

MiscEx (Com) – Miscellaneous Execution (Commercial)

TA (Com) – Title Appeal (Commercial)

MiscA (Com) – Miscellaneous Appeal (Commercial)

MEx (Com) – Money Execution(Commercial)

4) The Computer Codes assigned to each of the Intellectual Property case types in relation to the Commercial Division and Commercial Appellate Division in the High Court shall be as follows:–

Appeals

IPD - TMA – Appeals under the Trade Marks Act, 1999

IPD - CRA – Appeals under the Copyright Act, 1957

IPD - PTA – Appeals under the Patents Act, 1970

IPD - GIA– Appeals under the GI of Goods (Registration and Protection) Act, 1999

IPD - PVA – Appeals under the Plant Varieties and Farmers Right Act, 2001

IPD-SCD – Appeals under the Semiconductor Integrated Circuits Layout-Designs Act, 2000

IPD-AID – Appeals under the Designs Act, 2000

IPD-ITA – Appeals under the Information Technology Act, 2000

Original Applications/Petitions

IPD - ATM – Application under section 47, 57, 125 of Trade Marks Act, 1999

IPD - CR – Application under section 50 of the Copyright Act, 1957

IPD - PAT – Application under section 58/64/71/103 of the Patents Act, 1970

IPD-GI – Application under section 27/58 of Geographical Indications of Goods (Registration and Protection) Act, 1999

IPD - IT - Application under section 46(1A) of the Information Technology Act, 2000

Part IX

Case Management

31. **Protocol for conducting case management hearing**

1) In case of all suits, immediately upon all parties having filed their respective affidavits of admission of denial of documents, the Registrar or the Competent Authority at District Level, as the case may be, shall bring such fact to the notice of the Commercial Court or the Commercial Division in the High Court.

2) The Commercial Court or the Commercial Division in the High Court shall thereupon fix a date for holding the first case management hearing. Such hearing shall be held not later than four weeks from the date of filing of the affidavits of admission or denial of documents by all parties.

3) The parties to the suit may also, after all parties have filed their respective affidavits of admission or denial of documents, apply to the Commercial Court or the Commercial Division in the High Court to fix a date for holding the first case management hearing.

4) At the first case management hearing or on such other day thereafter as the Court deems fit and proper, the Court may, if it thinks fit, frame a schedule for the purposes mentioned in Order XV-A Rule 2 of the Code such that while fixing dates or setting timelines for the said purpose, the arguments are closed not later than 6 months from the date of the first case management hearing.

5) The Commercial Court or the Commercial Division, as the case may be shall hold Case Management Hearing for all Commercial cases and their Cause List will have a section of cases listed for "Case Management Hearing".

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General.

Published by High Court at Calcutta, West Bengal and printed at Saraswaty Press Ltd.
(Government of West Bengal Enterprise), Kolkata 700 056.

CALCUTTA HIGH COURT

NOTICE

Dated 1st day of January, 2022

It is for information of all Learned Advocates that the Case Information System (Version 1.0) has been implemented since October 2020 in the Calcutta High Court. The CIS 1.0 requires entry of details of Learned Advocates in the Master Data Base(server). So far 5474 number of Learned Advocates have already registered themselves in the CIS data base. The E-filing also requires entry of Advocate details in the Case Information System (CIS) Data Base(server)

Learned Advocates who have not submitted their details previously for registration in the CIS are, therefore, requested to submit their details in the format given below, in the office of Registrar (Listing) on or before 01.02.2022, during office working hours or by e-mail (email-id calcuttahighcourtefiling@gmail.com). It is also to be noted that in the event of submission of advocate details by e-mail, acknowledgment slip shall not be provided.

The advocates who have already registered their names in the CIS need NOT submit this form.

BY ORDER
REGISTRAR (LISTING)

FORM – A

(to be filled in Capital letters)

ADVOCATE'S DETAILS FOR UPDATATION OF MASTER DATABASE IN THE CIS 1.0

Name of Advocate (Short name for Cause-list)		**For Office Us**
Full Name		**Advocate Code :**
Date of Birth		
Bar Registration No.		
Gender		
e-mail ID		
Mobile No.		**Remarks (if any)**:
Phone No. 1		
Phone No. 2		**Acknowledgement Received Date :**
Fax No.		

	Residence	Office
Address		
State & PIN		
District		
Town		
Ward		
Taluka / Sub Division		
Village		

Signature of the Advocate

Acknowledgement Slip		
Name of Advocate		**For Office Use Only**
		Advocate Code:
Mobile No.		

Authorised Signatory

IN THE HIGH COURT AT CALCUTTA

NOTICE

This is for information of all concerned that **The Hon'ble The Chief Justice** has been pleased to pass a direction dated **04th March, 2024** which reads as follows:

"It is hereby directed that the date of institution of a matter shall be reckoned from the date of its filing"

By Order

Registered No. WB/SC-247 **No. WB(Part-I)/2024/SAR-406**

The Kolkata Gazette

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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1111-G. Dated, Calcutta, the 19th March, 2024.

In exercise of the powers conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, hereby makes the following amendment to the Civil Rules and Orders of the High Court, Calcutta, by way of introducing the following new Chapter under a new Part, namely, CHAPTER-50 of PART X, after CHAPTER-49 of PART IX, laying down the Rules relating to e-Authentication and Secured Electronic Transmission of e-authenticated Judgement/Decree/Order/Directions, which shall take effect from the date of its publication in the Official Gazette:

CIVIL RULES AND ORDERS

PART X

Rules relating to e-Authentication and Secured Transmission of e-authenticated Judgment/Decree/Order/Directions

CHAPTER 50

Rule 991.: In these rules unless the context otherwise requires: –

(a) **E-authentication of a judgment, decree, order or direction:–** E-authentication of a judgment, decree, order or direction shall mean the process of E-authentication of a judgment, decree, order or direction maintained/generated electronically with the use of digital signature as defined in Section 2(p) read with Section 3 of the Information Technology Act, 2000 or with the use of similar technology sufficient to attach a unique identification to the document or record.

(b) **Secured transmission:–** Secured electronic transmission shall mean the transmission of e- Authenticated judgment, decree, order or direction including record of proceedings to any duty holder for intimation and compliance through a secured electronic communication channel specifically provided/developed by the National Informatics Centre (NIC) or any other authority as approved by the High Court at Calcutta.

(c) **Duty holder includes:–**

(i) Person as defined in the General Clauses Act, 1897;

(ii) Central or State Government or any local authority;

(iii) Authority created by or under any law;

(iv) Any other entity who are legally bound to comply with and/or implement any judgment/decree/order/direction passed by a Court of Law;

Rule 992. Every judgment, decree, order or direction passed in the course of a judicial proceeding shall be e-authenticated in the manner as prescribed by the High Court at Calcutta.

Rule 993. Secured transmission of e-authenticated copy of every judgment, decree, order or direction to any duty holder shall be deemed to be a valid communication to such duty holder for the purpose of implementation/compliance of such judgment, decree, order or direction in accordance with law.

Rule 994. E-authenticated copy of every judgment, decree, order or direction shall be uploaded in the official website of the Court concerned without unnecessary delay and in no case, later than 48 hours of delivery of judgment/order or drawing up of decree, as the case may be.

Rule 995. In urgent cases, where the court concerned so directs, the e-authenticated copy of judgment, decree, order or direction, as the case may be, shall be transmitted forthwith but not later than 24 hours to duty holder concerned for implementation/compliance in accordance with law.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

Published by the High Court at Calcutta, West Bengal and printed at Saraswaty Press Ltd. (Government of West Bengal Enterprise), Kolkata 700 056.

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HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1112-G. Dated, Calcutta, the 19th March, 2024.

In exercise of the powers, conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, hereby makes the following amendment to the Criminal Rules and Orders of the High Court at Calcutta, by way of introducing the following new Chapter, namely, CHAPTER XXXIV, after CHAPTER XXXIII of PART I, laying down the Rules relating to e-Authentication and Secured Electronic Transmission of e-authenticated Judgement/Decree/Order/Direction, which shall take effect from the date of its publication in the Official Gazette:

CRIMINAL RULES AND ORDERS

CHAPTER XXXIV

Rules relating to e-Authentication and Secured Transmission of e-authenticated Judgment/Order/Direction

Rule 715. In these rules unless the context otherwise requires:–

(a) **E-authentication of a judgment, order or direction:**– E-authentication of a judgment, order or direction shall mean the process of E-authentication of a judgment, order or direction maintained/generated electronically with the use of digital signature as defined in Section 2(p) read with Section 3 of the Information Technology Act, 2000 or with the use of similar technology sufficient to attach a unique identification to the document or record.

(b) **Secured transmission:** Secured electronic transmission shall mean the transmission of e-Authenticated judgment, order or direction including record of proceedings to any duty holder for intimation and compliance through a secured electronic communication channel specifically provided/developed by the National Informatics Centre (NIC) or any other authority as approved by the High Court at Calcutta.

(c) Duty holder includes:–

(i) Person as defined in the General Clauses Act, 1897;

(ii) Central or State Government or any local authority,

(iii) Authority created by or under any law,

(iv) Any other entity who are legally bound to comply with and/or implement any judgement/order/direction passed by a Court of Law;

Rule 716. Every judgement, order or direction passed in the course of a judicial proceeding shall be e-authenticated in the manner as prescribed by the High Court at Calcutta.

Rule 717. Secured transmission of e-authenticated copy of every judgment, order or direction to any duty holder shall be deemed to be a valid communication to such duty holder for the purpose of implementation/compliance of such judgment, order or direction in accordance with law.

Rule 718. E-authenticated copy of every judgment, order or direction shall be uploaded in the official website of the Court concerned without unnecessary delay and in no case, later than 48 hours of delivery of judgment/order or drawing up of decree, as the case may be.

Rule 719. In respect of all judgments/orders including bail orders directing release of an individual from custody or in any other urgent case where the Court so directs, e-authenticated copy for the judgment, order or direction shall be transmitted to the duty holder concerned forthwith but not later than 24 hours for implementation/compliance including release from custody in accordance with law.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

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HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1113-G. Dated, Calcutta, the 19th March, 2024.

In exercise of the powers conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, in modification of the existing provisions of Sub-Rule (1) of Rule-964 of the Civil Rules and Orders of the High Court, Calcutta, hereby makes the following amendment thereto, which shall take effect from the date of its publication in the Official Gazette:

Amendment.

R.964. (1) "District Judges in West Bengal are empowered to give administrative sanction to projects for the repair and construction of Court or office buildings including the projects of repairing and construction of judicial quarters upto Rs. 5,00,000/- (Rupees Five Lakhs only). Projects estimated to cost more than this sum must be submitted with plans and estimates, for sanction to the State Government through the High Court."

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

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HIGH COURT AT CALCUTTA

NOTIFICATION

No. 2281-G. Dated, Calcutta, the 2nd July, 2024.

INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023

CONTENTS

Rules		Pages
	CHAPTER I **PRELIMINARY**	
1.	Short title and commencement	3
2.	Definitions and interpretations	3-5
3.	Applicability	6
	CHAPTER II **ESTABLISHMENT OF SEPARATE INTELLECTUAL PROPERTY DIVISIONS**	
4.	Intellectual Property Rights Division [IPRD]	6
5.	Intellectual Property Rights Appellate Division [IPRAD]	6-7
6.	Intellectual Property Rights Division Department	7
	CHAPTER III **SPECIAL PROVISIONS FOR IPR PROCEEDINGS**	
7.	Procedure in Transferred IPAB proceedings	7
8.	Procedure in Intellectual Property subject matter suits filed prior to the effective date in the High Court and proceedings including appeals connected therewith	8-9
9.	Procedure in Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith	8-9

Rules		Pages
10.	Procedure in appeals arising out of judgements and orders in passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court	9
11.	Procedure in Intellectual Property subject matter Writ Petitions, Civil Revision Petitions and Review Petitions	9-10
12.	Procedure in Applications arising out of the Acts mentioned in Rule 2(a)	10-11
13.	Procedure in appeals arising out of the Acts mentioned in Rule 2(a)	11-12
	CHAPTER IV **GENERAL PROCEDURE FOR PROCEEDINGS UNDER THESE RULES**	
14.	Preliminary and Extent of applicability	12
15.	Filing of pleadings	12
16.	Service of Pleadings, Documents and Notices	12-13
17.	Summons, Discovery and Disclosure	13
18.	Concurrent hearings in certain cases	14
19.	Calling for records	14
20.	Intervention by third parties	14
21.	Recording of Evidence	14-15
22.	Independent Experts	15-16
23.	Preservation of Confidential information.	16
24.	Summary Judgement	16
25.	Procedure for Fast Track Hearings	16
26.	Translations and transliterations	16
27.	Imposition of Costs	17
	CHAPTER V **MISCELLANEOUS**	
28.	Applicability of the High Court at Calcutta Commercial Courts Practice Directions, 2021	17
29.	Power to remove difficulties	17
	SCHEDULE	
I.	Nomenclature	18-19
II.	Forms	20-21
III.	Fees	22-23

PREAMBLE

Whereas, upon the promulgation of the *Tribunals Reforms (Rationalisation and Conditions of Service) Ordinance, 2021* (*"Ordinance"*), now the *Tribunal Reforms Act, 2021* and upon the recommendation of the Committee constituted to take steps further to the said legislation by creating an Intellectual Property Division (*"IPRD"*) and the Intellectual Property Rights Appellate Division (*"IPRAD"*) in the High Court at Calcutta to deal with matters relating to Intellectual Property subject matter (*"IPR"*).

The substantive provisions governing Intellectual Property subject matter are contained in the Copyright Act, 1957, The Designs Act, 2000; The Geographical Indications of Goods (Registration and Protection) Act, 1999; The Information Technology Act, 2000; The Patents Act, 1970; The Protection of Plant Varieties and Farmers' Rights Act, 2001; The Semiconductor Integrated Circuits Layout-Design Act 2000; The Trade Marks Act, 1999 and also in common law.

In exercise of the powers conferred by Section 129 of the Code of Civil Procedure, 1908 and Clause 37 of the Letters Patent, 1865 and the powers conferred under the various Intellectual Property Statutes aforementioned and as amended by the said the Tribunal Reforms Act, 2021, the High Court at Calcutta makes the following rules hereinafter referred to as the *'INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023'* governing the matters listed before the Intellectual Property Rights Division and the Intellectual Property Rights Appellate Division with respect to practice and procedure for the exercise of its ordinary original, appellate and writ jurisdiction, and for other miscellaneous petitions arising out of intellectual property subject matter and related statutes including anything arising out of common law.

INTELLECTUAL PROPERTY RIGHTS RULES OF THE HIGH COURT AT CALCUTTA, 2023

CHAPTER I
PRELIMINARY

1. **Short title and commencement** :

(a) These Rules shall be called the "Intellectual Property Rights Rules of The High Court at Calcutta, 2023".

(b) The Rules shall come into force on the date of publication in the Official Gazette.

2. **Definitions and interpretations** :

In these Rules, unless the context otherwise requires,

(a) "Acts" means The Copyright Act, 1957, The Designs Act, 2000, The Geographical Indications of Goods (Registration and Protection) Act, 1999, The Information Technology Act, 2000, The Patents Act, 1970, The Protection of Plant Varieties and Farmers' Rights Act, 2001, The Semiconductor Integrated Circuits Layout-Design Act 2000, The Trade Marks Act, 1999 and such other Acts as may be notified from time to time;

(b) "Address for service" as mentioned in the Form(s) to Schedule II shall mean the address furnished by the parties including the currently authorized trade mark agent, patent agent or other agent, and the advocate or firm before the IPO at which service of summons, notices or other processes may be effected;

(c) "Agent" shall mean agents referred to under each of the Acts specified in Rule 2(a) above;

(d) "Appeal" unless the context otherwise requires, shall mean an appeal filed before the High Court under the Acts specified in Rule 2(a) above and appeals arising out of proceedings instituted within the meaning of Section 2(1)(c)(xvii) of the Commercial Courts Act, 2015.

(e) "Application" unless the context otherwise requires, shall mean applications. complaints, disputes, petitions and references filed under the Acts specified in Rule 2(a) above;

(f) "Department" means the Department to be set up for the administration and management of all proceedings under the Intellectual Property Rights Division and Intellectual Property Rights Appellate Division;

(g) "Effective date" shall mean the date on which these Rules come into force;

(h) "Fee" shall mean the fees prescribed in Schedule III to these Rules;

(i) "Form" shall mean the form(s) prescribed in Schedule II to these Rules with such modifications or variations as the circumstances may require;

(j) "High Court" shall mean the High Court at Calcutta;

(k) "Intellectual Property subject matter proceedings" shall include all proceedings defined in Rule 2(o) below of the following subject matter :

i. Copyrights, Designs, Geographical Indications, Patents, Plant Varieties, Semiconductor Integrated Circuit Layout-Designs, Trade Marks, Traditional Knowledge under the said Acts and common law rights, if any, relating thereto;

ii. Passing off, acts of unfair competition, disparagement of goods and businesses, comparative advertising and like matters;

iii. Protection of trade secrets, confidential information and related subject matters;

iv. Privacy and publicity rights arising out of intellectual property subject matter;

v. Data exclusivity, domain names and other matters relating to data protection arising out of intellectual property subject matter and/or arising under the Acts mentioned in Rule 2(a) above;

vi. Internet violations relating to any of the subject matters under Rule 2(k) (i) (ii), (iii), (iv) and (v) above;

vii. Rights and liabilities of intermediaries, online marketplaces, and e-commerce platforms as defined in Section 2(1)(w) of the Information Technology Act, 2000 arising out of issues relating to any of the subject matters mentioned in Rule 2(k) (i) (ii), (iii), (iv) (v) and (vi) above;

viii. Franchising, licensing and technology development agreements relating to any of the subject matters under clauses (i) through (vii);

ix. Any other matter that may be notified;

(l) "IPAB" shall mean the "Intellectual Property Appellate Board";

(m) "Intellectual Property Office" (IPO) shall mean appropriate offices specified in the Acts defined above;

(n) "Pleadings" shall include plaints, written statements, counterclaims, replications, applications, memorandum of appeals, disputes, references, complaints, affidavits, counter affidavits, counter-statements, petitions, reviews, replies, rejoinders, rejoinder affidavit;

(o) "Proceedings" shall mean and include :

i. Intellectual Property subject matter suits and proceedings arising therefrom, including those instituted under the Commercial Courts Act 2015;

ii. All appeals arising out of orders/judgements passed in proceedings mentioned in (i) above and including those arising out of orders/judgements passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court;

iii. All original, appellate and other proceedings originally filed before the IPAB and transferred to the High Court consequent to the Tribunals Reforms Act, 2021;

iv. All applications and appeals required to be filed before the High Court consequent to the Tribunal Reforms Act, 2021 including revocation applications, cancellation applications, other original proceedings and petitions and all other proceedings which were hitherto maintainable before the IPAB under the provisions of the Acts as defined in Rule 2(a);

v. Appeals arising out of orders mentioned in (iii) and (iv) above;

vi. Writ Petitions under Article 226 and 227 of the Constitution of India involving, or arising out of, any action or inaction of the concerned IPOs or any orders/judgements passed in any suit and/or proceedings mentioned above in (i) to (v);

vii. All revision and review petitions arising out of orders/judgements passed in suits and proceedings mentioned above.

(p) "Transferred IPAB proceedings" shall mean and include all applications, appeals and other proceedings pending before the IPAB and transferred to the High Court consequent to the Tribunals Reforms Act, 2021;

3. **Applicability :**

These Rules shall govern and apply to all Intellectual Property subject matter proceedings in the High Court after the effective date.

CHAPTER II
ESTABLISHMENT OF SEPARATE INTELLECTUAL PROPERTY DIVISIONS

4. **Intellectual Property Rights Division :**

(a) There shall be a Division in the High Court to be known as the Intellectual Property Rights Division (hereinafter referred to as the 'IPRD'), having two or more Benches consisting of Single Judges for the purpose of exercising the jurisdiction and powers conferred under these Rules.

(b) The Chief Justice shall nominate such number of Judges of the High Court, as may be necessary, to preside over the IPRD. Such Judges shall preferably have experience in dealing with intellectual property subject matter.

(c) The IPRD shall have exclusive jurisdiction over all Intellectual Property subject matter proceedings required to be heard by a Single Judge including :–

i. All Transferred IPAB proceedings;

ii. All Intellectual Property subject matter proceedings pending in the High Court on the effective date, except those required to be heard before a Division Bench.

iii. All Intellectual Property subject matter proceedings filed after the effective date except those required to be heard before a Division Bench.

(d) All Intellectual Property subject matter proceedings required to be heard by a Single Judge shall be transferred to the IPRD.

5. **Intellectual Property Rights Appellate Division** :

(a) There shall be an Appellate Division in the High Court to be known as the Intellectual Property Rights Appellate Division (hereinafter referred to as the 'IPRAD'). The same shall have one or more Benches comprising of two judges for the purpose of exercising the jurisdiction and powers conferred under these Rules.

(b) The Chief Justice shall nominate such number of Judges of the High Court, as may be necessary, to preside over the IPRAD. Such Judges shall preferably have experience in dealing with intellectual property subject matter.

(c) All Intellectual Property subject matter proceedings required to be heard by a Division Bench shall be transferred to the IPRAD which shall have exclusive jurisdiction to hear the same.

(d) The IPRAD shall hear all appeals against orders passed by the IPRD.

6. **Intellectual Property Rights Division Department** :

There shall be an Intellectual Property Rights Division Department for the administration and management of all proceedings under the IPRD and the IPRAD

CHAPTER III

SPECIAL PROVISIONS FOR IPR PROCEEDINGS

7. **Procedure in Transferred IPAB proceedings** :

(a) All such proceedings shall be re-numbered by the Department in accordance with Schedule I to the Rules.

(b) Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRD. Such warning list shall be published every week from the effective date.

(c) The IPRD shall proceed with the matter from the stage at which it was transferred to the IPRD.

(d) Upon transfer, the provisions including the timelines prescribed in these Rules shall apply to those procedures that were incomplete on the effective date. On the date of first listing, the IPRD may, however, prescribe new timelines or issue such further directions as may be necessary for a speedy and efficacious disposal of such proceedings. The IPRD shall take into account any event of default which may have occurred prior to the effective date while prescribing any new timelines or issuing any such direction.

(e) At the time of first listing and/or soon thereafter, the IPRD shall consider grant of interim relief and/or pass such other orders and/or directions as may be necessary.

(f) The IPRD shall endeavour to dispose of all such proceedings expeditiously.

8. **Procedure in Intellectual Property subject matter suits filed prior to the effective date in the High Court and proceedings including appeals connected therewith** :

(a) All Intellectual Property subject matter suits filed in the High Court prior to the effective date and all proceedings including appeals arising therefrom, shall be transferred to the IPRD or the IPRAD, as the case may be and renumbered as per Schedule I to these Rules.

(b) Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRD or the IPRAD, as the case may be. Such warning list shall be published every week from the effective date.

(c) Upon transfer of suit and/or proceedings including appeals in terms of Rule 8(a) above

i. The procedures and timelines prescribed in the schedule to the Commercial Courts Act, 2015 shall become applicable to such suits including those procedures that remained incomplete on the effective date..

ii. On the date of first listing, the IPRD may, however, prescribe new timelines or issue such further directions as may be necessary for a speedy and efficacious disposal of such proceedings. The IPRD shall take into account any event of default which may have occurred prior to the effective date while issuing any new direction. The IPRD may issue directions to bring pleadings in all such suits in compliance with the requirements of the Commercial Courts Act, 2015.

iii. The IPRD or the IPRAD, as the case may be, shall proceed with the matter from the stage it was transferred pursuant to the notification of these Rules.

(d) This rule shall apply to all proceedings including appeals filed after the effective date in suits filed before the effective date.

(e) The IPRD and the IPRAD shall endeavour to dispose of all such suits and proceedings including appeals connected therewith expeditiously.

9. **Procedure in Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith :**

(a) All Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith, shall be filed before and heard by the IPRD or the IPRAD, as the case may be.

(b) The IPRD and the IPRAD shall endeavour to dispose of all such suits and proceedings including appeals connected therewith expeditiously...

10. **Procedure in appeals arising out of judgements and orders in passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court :**

(a) All appeals filed in the High Court prior to the effective date against judgements and orders passed by other Courts in Intellectual Property subject matter suits and proceedings connected therewith shall be transferred to the IPRAD and shall be renumbered as per Schedule I to these Rules. Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRAD. Such warning list shall be published every week from the effective date.

(b) After the effective date, all appeals from judgments and orders in Intellectual Property subject matter suits and proceedings against which an appeal lies to the High Court, shall be filed before and heard by the IPRAD.

(c) The IPRAD shall endeavour to dispose of all appeals expeditiously.

11. **Procedure in Intellectual Property subject matter Writ Petitions, Revision Petitions and Review Petitions :**

(a) All pending civil writ petitions, civil revision petition and civil review petitions arising out of orders relating to an intellectual property subject matter proceedings or in a matter arising under any of the Acts defined in these Rules which are pending on the effective date shall be transferred to the IPRD or the IPRAD, as the case may be. The same shall be renumbered as per Schedule I to these Rules. Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before same is listed before the IPRD. Such warning list shall be published every week from the effective date.

(b) After the effective date, all civil writ petitions, civil revision petitions and civil review petitions arising out of orders passed in intellectual property subject matter proceedings or in a matter arising under any of the Acts, shall be filed before and heard by the IPRD or the IPRAD, as the case may be.

(c) All such civil writ petitions, civil revision petition and civil review petitions shall comply with rules of the High Court applicable thereto.

(d) Appeals from judgments and orders passed by the IPRD in such matters shall heard by the IPRAD;

(e) The IPRD or the IPRAD, as the case may be, shall endeavour to dispose of all such proceedings expeditiously.

12. **Procedure in Applications arising out of the Acts mentioned in Rule 2(a) :**

a) All applications under the Acts mentioned in Rule 2(a) above shall be in conformity with the forms prescribed in Schedule II to these rules along with all evidence/documents intended to be relied on.

b) The concerned IPO and all contesting parties shall be impleaded as Respondents in all such applications.

c) Such applications shall be served on all necessary and proper parties including the concerned IPO in accordance with the provisions of service prescribed in these Rules.

d) The IPRD may direct the Registrar or Controller or any authorized representative of the IPO to be present or represented in accordance with the provisions of the Act(s).

e) Copies of all substantive orders passed by the IPRD in all applications shall be communicated by the Department to the concerned IPO by e-mail within seven (7) days from the date of such order being passed.

f) If interim orders are sought, an application akin to an application under Order XXXIX Rule 1 and 2 of the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 may be filed setting out the grounds for such interim orders.

g) Upon service of the application, the respondents shall file a reply with all evidence/documents intended to be relied on within 45 days from the date of service of the application unless the IPRD otherwise directs. However, in the case of applications under the Patents Act, 1970, The Plant Varieties and Farmers Right Act, 2001 and The Semiconductor Integrated Circuits Layout-Design Act, 2000 the period for filing such Reply shall be 90 days.

h) A copy of such reply shall be served on the other parties in accordance with the provisions for service prescribed in these Rules.

i) Rejoinder, if any, shall be filed within 30 days from the date of service of reply unless the IPRD otherwise directs. However, in the case of applications under the Patents Act. 1970, the period for filing such Rejoinder shall be 45 days.

j) Inspection of all original documents shall be provided, if called upon, within a period of 15 days from the request received by the party from whom inspection is sought or such other time as the IPRD may permit.

k) The IPRD may permit oral evidence including cross examination, if necessary, only upon being satisfied of the necessity of oral evidence.

l) Filing of any further affidavits or pleadings or any documents shall be permitted only with the leave of the IPRD.

13. **Procedure in appeals arising out of the Acts mentioned in Rule 2(a) :**

a) All appeals under the Acts mentioned in Rule 2(a) above shall be in conformity with the forms prescribed in Schedule II to these rules.

b) A Memorandum of Appeal shall be filed along with a certified copy of the impugned order unless leave is obtained from the IPRD to file the appeal without a certified copy of the impugned order. The same shall ordinarily be accompanied by a Paper Book containing all documents forming part of the records of the IPO.

c) The appellant shall be required to separately apply for condonation of delay, where necessary.

d) The concerned IPO and all contesting parties shall be impleaded as Respondents in all such appeals.

e) Such appeals shall be served on all necessary and proper parties including the concerned IPO in accordance with the provisions of service prescribed in these Rules.

f) Filing of reply to the appeal shall be permitted only if necessary and upon seeking prior leave of the IPRD within such time as the IPRD may direct. Rejoinder, if any, may be filed within such time as the IPRD may direct. Filing of any further pleadings shall be permitted only with the leave of the IPRD.

g) No party shall be entitled to rely on any new or additional document which did not form part of records of the original proceedings unless prior leave is obtained for such purpose by applying for leave with cogent grounds for failure and/or inability to disclose the same before the concerned IPO and the necessity for relying on such documents.

h) The Appellant will be entitled to apply for suitable interim reliefs.

i) The IPRD may direct the Registrar or Controller or any authorized representative of the IPO to be present or represented in accordance with the provisions of the Act(s).

j) Copies of all substantive orders passed by the IPRD in all appeals shall be communicated by the Department to the concerned IPO by e-mail within seven (7) days from the date of such order being passed.

CHAPTER IV
GENERAL PROCEDURE FOR PROCEEDINGS UNDER THESE RULES

14. Preliminary and Extent of applicability :

While Rules 12 and 13 are specific to appeals and applications under the Acts mentioned in Rule 2(a) above, Rule15 to Rule 30shall be applicable to all Intellectual Property subject matter proceedings before the IPRD and IPRAD. The same shall also apply to appeals and applications mentioned in Rule 2(a) above to the extent there is no conflict.

15. Filing of pleadings :

(a) All pleadings/documents shall be filed electronically in a Portable Document Format (PDF) with Optical Character Recognition (OCR) enabled with image resolution of at least 300 dots per inch (dpi) and in strict accordance with the e-filing Rules, 2021 of the High Court at Calcutta, as notified on 16th December 2021 and/or any subsequent amendment thereto.

(b) The Department shall direct the party/its advocate to take steps for the removal of the defects, if any detected upon scrutiny, within a fixed time and the Department may for reasons to be recorded in writing, decline to register the proceeding until such defect is rectified. Time for compliance may be extended by the Department on sufficient cause being shown for non-compliance within the time originally fixed for removal of defects;

(c) The Department shall number and/or renumber the proceedings in the manner provided in these Rules;

16. Service of Pleadings, Documents and Notices :

(a) Unless otherwise directed by the IPRD or the IPRAD, an advance copy of the pleadings shall be served upon the parties directly or on the address for service in the mode and/or manner prescribed by the High Court at Calcutta Commercial Courts Practice Directions, 2021 at least four working days in advance of the date fixed for listing of the proceeding.

(b) At the time of filing, the Plaintiff, Appellant or the Applicant, as the case may be, shall provide the Department and the contesting parties with the address, e-mail and contact number of the Advocate/ Agent, as the case may be, authorised to receive pleadings, documents and correspondence on its behalf.

(c) When the Defendant or Respondent, as the case may be, first enters appearance, it shall provide the Department and the contesting parties with the address, e-mail and contact number of the Advocate authorised to receive pleadings, documents and correspondence on its behalf.

(d) The parties shall provide all subsequent change of names of Advocates or their address and e-mail ID forthwith to the Department and the contesting, parties.

(e) Service of all pleadings, documents and notices on the appointed Advocate of a party shall be treated as valid service.

(f) The matter may be heard and disposed of after the first day of listing where the opposing party is not represented only on satisfactory proof of service being furnished.

17. Summons, Discovery and Disclosure :

The IPRD may, at any time, either of its own motion or on the prayer of any party make such orders as may be necessary or reasonable in all matters relating to:

(a) admission of documents and facts;

(b) discovery, inspection, production, impounding and return of documents or other material objects which may be produced in evidence;

(c) The issue of summons to persons whose attendance is required either to give evidence or to produce documents or such other objects as aforesaid.

Suits and any proceedings arising therefrom, shall be governed by the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 and the Rules framed under the High Court at Calcutta Commercial Courts Practice Directions, 2021.

For all other proceedings, the IPRD and/or IPRAD shall have due regard to the provisions of the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 and the Rules framed under High Court at Calcutta Commercial Courts Practice Directions, 2021.

18. Concurent hearings in certain cases :

(a) While dealing with suits, the IPRD may direct all petitions seeking revocation, rectification or cancellation involving, the same subject matter be listed and heard concurrently.

(b) While dealing with suits, the IPRD may direct any other suit or proceeding involving the same subject matter between the same parties be listed and heard concurrently or one after the other. For such purpose, the IPRD may also consolidate such proceedings.

19. Calling for records :

The IPRD or the IPRAD, as the case may be, may call for all relevant records from the concerned IPO.

20. Intervention by third parties :

(a) Any person interested in a proceeding before the IPRD or the IPRAD as the case may be, shall apply under these rules for leave to intervene and/or be impleaded stating the nature of its interest. The IPRD or the IPRAD may refuse or grant such leave after hearing the parties concerned on such terms and conditions as it deems fit.

(b) Where such intervention is permitted or where a party is impleaded, such person shall be entitled to require the plaintiff, petitioner, applicant or appellant, as the case may be, to supply, without charge, copies of all pleadings and documents which have been filed in the case. The documents must be supplied within 48 hours after a written request is received or within such time as may be fixed by the IPRD or the IPRAD as the case may be.

21. Recording of Evidence :

Where expedient, the IPRD may direct :

(a) The recording of evidence at any venue outside the premises of the High Court;

(b) The recording of evidence by a Local Commissioner,

(c) The use of videography and transcription technology or any other form of recording evidence.

(d) The recording of evidence of witnesses residing outside India by video conferencing;

(e) In case of evidence by experts, the same may be recorded by resorting to procedures such as hot-tubbing or other such modes, as the IPRD deems fit and necessary.

22. Independent Experts :

(a) If any of the parties seeks the appointment of an independent expert, the IPRD may appoint such expert if it is of the opinion that the view of an independent expert is necessary to be obtained on specific points and/or questions to be formulated by it.

(b) If the parties are unable to agree on the name of such expert, the IPRD may appoint such Expert as it deems fit and proper. For such purpose, the parties may be required by the IPRD to submit a list of qualified experts willing to act. The objections of the parties to the experts named in such lists will be considered before appointing any such expert.

(c) If, necessary, the IPRD may also appoint an expert who is not named in the lists submitted by the parties but from a separate list of experts registered and maintained by the Department.

(d) The IPRD may also on its own motion appoint such expert if it is of the opinion that the view of an independent expert is necessary to be obtained on specific points and/or questions to be formulated by it.

(e) The IPRD may give appropriate directions to enable the expert to perform any examination or inspection or experiments or tests, as may be necessary and for the costs that may be incurred for such purpose.

(f) The IPRD will determine the terms of appointment and the remuneration of the expert appointed including the costs of attending hearings for deposing.

(g) The IPRD shall require the expert to appear physically or through video conferencing, to be examined by the parties, if required by any of the parties.

(h) General duties of Independent Experts :

i) The independent Expert shall provide a declaration that he or she has no conflict of interest with the subject matter of the dispute and will assist the IPRD fairly and impartially.

ii) Evidence is to be given in a written report unless the IPRD directs otherwise.

iii) The report must clearly state the substance of all material instructions, whether written or oral, on the basis of which the report was written.

23. Preservation of Confidential information :

At any stage in a proceeding, the IPRD may adopt appropriate measures for the preservation and exchange of confidential information filed and/or to be filed before it. It may, also on a request by any party, direct the redaction of any information it deems to be confidential on such terms as it deems fit and proper;

24. Summary Judgement :

The IPRD shall be entitled to pass summary judgment in intellectual property subject matter suits on principles akin to those contained in Order XIIIA, Code of Civil Procedure, 1908 as applicable to commercial suits under the Commercial Courts Act, 2015.

25. Procedure for Fast Track Hearings :

In appropriate circumstances, the IPRD may provide for a fast track procedure for final disposal of intellectual property subject matter suits and proceedings. In such case, the IPRD may curtail the timelines normally applicable in respect of such proceedings and set the timelines and steps required for speedy disposal of the matter, including allotment of time for arguments taking into account the complexity of the case and the number of contesting parties required to be heard.

26. Translations and transliterations :

No document in a language other than English, intended to be used in any proceeding before IPRD or the IPRAD, as the case may be, shall be received by the Department, unless accompanied by :

(a) An English translation duly certified by the translator of the Court; or

(b) A translation generated using standard online translation software may be filed provided however that such online translation may be rejected if the other party is able to establish the inaccuracy thereof.

27. Imposition of Costs :

(a) In proceedings under these Rules, costs may be awarded on principles akin to Section 35, Section 35A and Section 35B of the Code of Civil Procedure Code, 1908 as amended by the Commercial Courts Act, 2015.

(b) In determining the costs, all the circumstances, including the conduct of the parties, whether a party has succeeded partly in a case, whether a party has taken a frivolous stand leading to a delay in disposal of the case and whether a reasonable offer to settle the dispute has been made by a party and refused by the other party shall be taken into account.

CHAPTER V
MISCELLANEOUS

28. Applicability of the High Court at Calcutta Commercial Courts Practice Directions, 2021 :

Unless expressly provided for under these Rules, the High Court at Calcutta Commercial Courts Practice Directions, 2021 shall be applicable to all Intellectual Property proceedings.

29. Accessibility and Reasonable Accommodations for disable persons :

The IPRD or the IPRAD, suo moto or upon a request made by way of an application, may issue direction(s) that it deems necessary for providing reasonable accommodation to such person(s) with a specified disability as recognized under the Rights of Persons with Disabilities Act, 2016 for the sole purpose of participating in any proceedings before the IPRD or the IPRAD.

30. Power to remove difficulties :

If any difficulty arises in giving effect to the Rules, the High Court may, by order published in the Official Gazette, make such provisions not inconsistent with the provisions of these Rules as may appear to be necessary for removing, the difficulty.

In case of any conflict, inconsistency or repugnancy, between these Rules and any other Rules or practice directions made by the High Court at Calcutta from time to time, the Rules herein shall prevail in relation to all Intellectual Property subject matter proceedings.

SCHEDULE I
NOMENCLATURE

	APPEALS UNDER THE ACTS	
1.	IPD/TMA	Appeals under the Trade Marks Act, 1999
2.	IPD/CRA	Appeals under the Copyright Act, 1957
3.	IPD/PTA	Appeals under the Patents Act, 1970
4.	IPD/GIA	Appeals under the GI of Goods (Registration and Protection) Act, 1999
5.	IPD/PVA	Appeals under the Plant Varieties and Farmers Right Act, 2001
6.	IPD/SCD	Appeals under The Semiconductor Integrated Circuits Layout- Design Act, 2000
7.	IPD/AID	Appeals under the Designs Act, 2000
8.	IPD/ITA	Appeals under the Information Technology Act, 2000
	ORIGINAL APPLICATIONS/PETITIONS UNDER THE ACTS	
9.	IPD/ATM	Applications under Section 47, 57, 125 of Trade Marks Act, 1999
10.	IPD/CR	Applications under Section 50 of the Copyright Act, 1957
11.	IPD/PAT	Applications under Section 58/64/71/103 of the Patents Act. 1970
12.	IPD/GI	Applications under Section 27/58 of Geographical Indications of Goods (Registration and Protection) Act, 1999
13.	IPD/IT	Applications under Section 46(1A) of the Information Technology Act, 2000
14.	IPD/SCDA	Petition/Application under Section 40/Section 41 of The Semiconductor Integrated Circuits Layout-Design Act, 2000
	OTHER NOMENCLATURE FOR PROCEEDINGS BEFORE THE IPRD AND THE IPRAD	
15.	IP (Com)	Intellectual Property subject matter suits
16.	WPO-IPD	Intellectual Property subject matter Writ Petitions.
17.	CC-IPD	Intellectual Property subject matter Contempt Petitions
18.	ALP-IPD	Intellectual Property subject matter Applications under Clause 13 of Letters Patent
19.	APO-IPD	Appeal from order arising from an Intellectual Property subject matter proceeding
20.	TEMPAPO-IPD	Appeal from order Temp from an Intellectual Property subject matter proceeding
21.	FA-IPD	Civil First Appeal arising from an Intellectual Property subject matter proceeding
22	FAT-IPD	Tender First Appeal arising from an Intellectual Property subject matter proceeding
23.	FMA-IPD	Civil Appeal from Order arising from an Intellectual Property subject matter proceeding
24.	FMAT-IPD	Admission Of Civil Appeal from Order arising from an Intellectual Property subject matter proceeding
25.	CR-IPD	Civil Revision arising from an Intellectual Property subject matter proceeding
26.	FA-IPD	Civil First Appeal arising from an Intellectual Property subject matter proceeding
27.	FAT-IPD	Tender First Appeal arising from an Intellectual Property subject matter proceeding
28.	RVW-IPD	Review arising from an Intellectual Property subject matter proceeding
29.	WPA-IPD	Writ Petition arising from an Intellectual Property subject matter proceeding
30.	LPA-IPD	Letters Patent Appeal from an Intellectual Property subject matter proceeding

SCHEDULE II
FORMS

FORM NO. 1
IN THE HIGH COURT AT CALCUTTA
Special Jurisdiction
Intellectual Property Rights Division
[insert NOMENCLATURE]

APPLICATION/PETITION/COMPLAINT UNDER SECTION [insert relevant section] OF THE [INSERT ACT]

(score out the provision not applicable)

(COURT FEES :.....)

1.	Name and address of the Petitioner/Applicant	:
2.	Name and address of Advocate of the Petitioner/Applicant with e-mail id	:
3.	Name of the Respondent(s) with address	:
4.	Respondent's address for service with the IPO : with e-mail id	:
5.	Relief claimed and relevant sections	:
6.	Particulars of previous or parallel proceedings between the parties on the same or connected subject matter	:
7.	Particulars of the impugned intellectual property of the Respondent(s)	:
8.	Particulars of the intellectual property rights of the Petitioner	:
9.	Interest of the Petitioner/Applicant, in brief	:
10.	Grounds on which the relief is sought for	:
11.	Declaration : The Petitioner/ Applicant herein has stated all relevant facts and has filed all relevant documents for the purpose of deciding the instant petition/application and nothing material has been concealed here from.	:
12.	Prayer including any interim relief sought for	:

[Name & Signature of the Petitioner/Applicant]

13. Affidavit in support

14. List of Documents

FORM NO. 2
IN THE HIGH COURT AT CALCUTTA

Special Jurisdiction
Intellectual Property Rights Division
[insert NOMENCLATURE]

APPEAL UNDER SECTION [insert relevant section] OF THE [INSERT ACT]
FROM ORDER DATED.....

(COURT FEES :.....)

1. Name and address of the Appellant :
2. Name and address of Advocate of the Appellant with e-mail id :
3 Name of the Respondent(s) with address :
4. Respondent's address for service with the IPO with e-mail id :
5. Date of the Impugned Order and limitation :
6. Particulars of previous or parallel proceedings between the parties on the same or connected subject matter :
7. Particulars of the impugned order, in brief :
8. Particulars of the intellectual property rights of the Appellant :
9. Grounds on which the relief is sought for :
10. Declaration : The Appellant herein has filed and stated all relevant facts and all relevant documents for the purpose of deciding, the instant appeal and no new or additional documents other than those filed before the IPO is filed herewith.
11. Prayer including any interim relief :

_____

[Name & Signature of the Applicant]

13. Affidavit in support
14. List of Documents

SCHEDULE III

FEES

S. NO.	ACT AND SECTION UNDER WHICH FILED	NOMENCLATURE	COURT FEES PAYABLE (RS.)
1.	PETITION/APPLICATION UNDER SECTION 47/57/125 OF THE TRADE MARKS ACT, 1999	IPDATM/[NO]/ [YEAR]	10,000/-
2	APPEAL UNDER SECTION 91 OF THE TRADE MARKS ACT, 1999	IPDTMA/[NO.]/ [YEAR]	5,000/-
3.	PETITION/COMPLAINT/APPLICATION UNDER SECTIONS19A/31/31A/31B/31C/ 31D/32/32A/33A/31C(5)/50 OF THE COPY RIGHT ACT 1957	IPDCR/[NO.]/ [YEAR]	10,000/-
4.	APPEALS UNDER SECTION 72 OF THE COPYRIGHT ACT, 1957	IPDCRA/[NO.]/ [YEAR]	5,000/-
5.	PETITION/APPLICATION UNDER SECTIONS 58/64/71 OF THE PATENTS ACT, 1970	IPDPAT/[NO.]/ [YEAR]	10,000/-
6.	APPEAL UNDER SECTION 117-A OF THE PATENTS ACT, 1970	IPDPTA/[NO.]/ [YEAR]	10,000/-
7.	APPEAL UNDER SECTIONS 56 OF THE PROTECTION OF PLANTS VARIETIES AND FARMERS' RIGHTS ACT, 2001	IPDPVA/[NO.]/ [YEAR]	5,000/-
8.	PETITION/APPLICATION UNDER SECTION 27/58 OF THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	IPDGI/[NO.]/ [YEAR]	10,000/-
9.	APPEAL UNDER SECTION 31 OF THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	IPDGIA/[NO]/ [YEAR	5,000/-
10.	PETITION/APPLICATION UNDER SECTION 40/41 OF THE SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	IPDSCDA/[NO.]/ [YEAR]	10,000/-
11.	APPEAL UNDER SECTION 42 OF THE SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	IPDSCD/[NO.]/[YEAR]	5,000/-
12.	APPEAL UNDER SECTION 36 OF THE DESIGNS ACT, 2000	IPDAID/[NO]/ [YEAR]	5,000/-

S. NO.	ACT AND SECTION UNDER WHICH FILED	NOMENCLATURE	COURT FEES PAYABLE (RS.)
13.	PETITION UNDER SECTION 46 OF THE INFORMATION TECHNOLOGY ACT, 2000	IPDIT/[NO.]/ [YEAR]	10,000/-
14.	APPEAL UNDER SECTION 62 OF THE INFORMATION TECHNOLOGY ACT, 2000	IPDITA/[NO]/ [YEAR]	5.000/-

By Order of the Hon'ble the Chief Justice

Sd/-
[CHAITALI CHATTERJEE (DAS)]
Registrar General

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URGENT NOTICE

As a part of the 'Mediation "For the Nation" Campaign (90 days' Mediation drive) to settle pending cases in all the Taluka Courts, District Courts and High Courts in India,· A programme initiated jointly by the NALSA and the MCPC, Hon'ble Supreme Court of India. The Learned Members of the Bar are requested to extend their fullest cooperation and participate in mediation process in as many numbers as possible."

By Order

NOTICE

Several hearing matters relating to the Intellectual Property Rights Division have no Paper Books on record.

All the Learned Advocates are requested to ensure filing of Paper Books, in triplicate, within four weeks from the date of publication of this notice.

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 7438-RG **Dated** : 11/11/2025

It is to be hereby notified to all concerned that the Hon'ble Bench / Benches, not being a Regular Bench of Commercial Division or Intellectual Property Rights Division of this Court, while taking up 'Part-Heard' and / or 'Specially Assigned' matters arising out of such Divisions, shall be deemed to be exercising the jurisdiction and powers conferred on those Hon'ble Benches under the Commercial Courts Act, 2015 and Intellectual Property Rights Division Rules of the High Court at Calcutta, 2023 and relevant Rules / Practise Direction to hear up the matters.

By Order of the Hon'ble the Acting Chief Justice

Sd/-

Registrar General,
High Court at Calcutta

In the High Court at Calcutta
Roster of Christmas Vacation Bench

On 29th December, 2025 (Monday)

Hon'ble Justice Ravi Krishan Kapur **And** **Hon'ble Justice Ajay Kumar Gupta** **[DB-I]**	All urgent matters required to be taken up by Division Bench filed during vacation or with leave of the Regular Bench.
Hon'ble Justice Hiranmay Bhattacharyya **[SB-I]**	All urgent Writ and Civil matters filed during vacation or with leave of the Regular Bench.
Hon'ble Justice Shampa Dutt (Paul) **[SB-II]**	All urgent Criminal matters filed during vacation or with leave of the Regular Bench.

1. If any matter is released by the Division Bench on the ground of Hon'ble Justice Ravi Krishan Kapur, the same shall be heard by the Division Bench comprising Hon'ble Justice Hiranmay Bhattacharyya and Hon'ble Justice Ajay Kumar Gupta. Similarly, if any matter is released by the Division Bench on the ground of Hon'ble Justice Ajay Kumar Gupta, the same shall be heard by a Division Bench comprising Hon'ble Justice Ravi Krishan Kapur and Hon'ble Justice Shampa Dutt (Paul) without calling for any order of assignment.
2. If any matter is released by SB-I, the same shall be heard by SB-II and vice versa without calling for any order of assignment.

On 31st December, 2025 (Wednesday)

Hon'ble Justice Raja Basu Chowdhury **And** **Hon'ble Justice Om Narayan Rai** **[DB-I]**	All urgent matters required to be taken up by Division Bench filed during vacation or with leave of the Regular Bench.
Hon'ble Justice Biswaroop Chowdhury **[SB-I]**	All urgent Civil and Writ matters filed during vacation or with leave of the Regular Bench.
Hon'ble Justice Uday Kumar **[SB-II]**	All urgent Criminal matters filed during vacation or with leave of the Regular Bench.

1. If any matter is released by the Division Bench on the ground of Hon'ble Justice Raja Basu Chowdhury, the same shall be heard by the Division Bench comprising Hon'ble Justice Biswaroop Chowdhury and Hon'ble Justice Om Narayan Rai. Similarly, if any matter is released by the Division Bench on the ground of Hon'ble Justice Om Narayan Rai, the same shall be heard by a Division Bench comprising Hon'ble Justice Raja Basu Chowdhury and Hon'ble Justice Uday Kumar without calling for any order of assignment.
2. If any matter is released by SB-I, the same shall be heard by SB-II and vice versa without calling for any order of assignment.

B/O

[Acting Chief Justice]

Dated, the 22nd December, 2025